STATE FINANCES
A STUDY OF BUDGETS OF 2005-06

RESERVE BANK OF INDIA

Price

In India – Rs. 170 (Normal)

– Rs. 200 (Inclusive of Postal Charges)

– Rs. 130 (Concessional)

Abroad – US $ 15 (Inclusive of Air Mail Courier Charges)

© Reserve Bank of India 2005
All rights reserved, Reproduction is permitted provided an acknowledgment of the source is made.

Published by Gunjeet Kaur for the Reserve Bank of India, Mumbai - 400 001 and designed and printed by her at Alco Corporation, A2/72, Shah & Nahar Industrial Estate, Lower Parel (W), Mumbai - 400 013.

CONTENTS

		Page No.
Overview		1
Section I: Policy Initiatives		7
A.	Policy Initiatives of State Governments	7
I.A. (i)	Revenue Augmentation	8
I.A. (ii)	Expenditure Management	8
I.A. (iii)	Institutional Measures	8
I.A. (iv)	Other Measures	9
B.	Initiatives of the Government of India	9
C.	Reserve Bank's Initiatives	9
D.	Major Recommendation of TFC	10
I.D. (i)	Sharing of Union Tax Revenues	11
I.D. (ii)	Grants-in-aid to States	11
I.D. (iii)	Calamity Relief	11
I.D. (iv)	Local Bodies	11
I.D. (v)	Debt Relief	11
I.D. (vi)	Fiscal Reforms Facility	12
I.D. (vii)	External Assistance	12
I.D. (viii)	Sinking Fund	12
I.D. (ix)	Guarantee Redemption Fund	12
Section II: Consolidated Fiscal Position of State Governments		12
II. A. (i)	Fiscal Position in 2003-04 (Accounts vis-à-vis Revised Estimates)	12
II. A. (ii)	Fiscal Position : Accounts 2003-04 vis-à-vis the Trend	13
II. B.	Revised Estimates : 2004-05	15
II. C.	Budget Estimates : 2005-06	16
II. C (i)	Key Deficit Indicators	16
II. C. (ii)	Revenue Receipts	19
II. C. (iii)	Revenue Expenditure	21
II. C. (iv)	Capital Receipts	22
II. C. (v)	Market Borrowings	22
II. C. (vi)	Capital Expenditure	23
II. C. (vii)	Devolution and Transfer of Resources from the Centre	24
II. C. (viii)	Developmental and Non-Developmental Expenditure	24
II. C. (ix)	Liquidity and Cash Management	24
II. C. (x)	Likely Outturn of Budget Estimates of 2005-06: A Technical Exercise	26

Page No.

Section III: State-wise Analysis of Fiscal Performance 27
III.A. Non-Special Category States 32
III.A. (i) Indicators of Resource Gap 32
III.A. (ii) Revenue Performance 32
III.A. (iii) Pattern of Expenditure 33
III.B. Special Category States 36
III.B. (i) Indicators of Resource Gap 36
III.B. (ii) Revenue Performance 36
III.B. (iii) Pattern of Expenditure 36

Section IV: Implications of TFC recommendations for State finances 40
IV.A. Restructuring of Public Finance 41
IV.B. Fiscal Correction: Distance Path for TFC Targets 42

Section V: Issues and Perspectives 43
V.A. Fiscal Correction and Consolidation 43
V.B. Fiscal Empowerment 45
V.C. State Finances and Social Sector Development 46
V.D. Debt Sustainability 47
V.E. Financing of Resource Gap: Implications of Article 293 47
V.F. Market Borrowing versus NSSF 50
V.G. Surplus Cash Balances 50
V.H. Loans from Banks and Financial Institutions (Negotiated Loans) 51
V.I. Discontinuation of Central Plan Loans: Implications for Market Borrowings 53
V.J. Contingent Liabilities 54

Section VI: Special Theme: Outstanding Liabilities of State Governments 54
VI.A. Revised Coverage and Methodology 55
VI.B. Consolidated Position 55
VI.B. (i) Aggregate Outstanding Liabilities 55
VI.B. (ii) Component-wise 56
VI.B. (iii) Market Borrowings 57
VI.B. (iv) Special Securities Issued to NSSF (Small Savings) 58
VI.B. (v) Loans from Banks and Financial Institutions 58
VI.B. (vi) Loans from the Centre 58
VI.B. (vii) Public Account Liabilities 58
VI.B. (viii) Contingency Fund 59
VI.C. State-wise Position of Debt 59
VII. Concluding Observations 61

Page No.

ANNEX

1. Major Policy Initiatives of State Budgets 2005-06 63
2. Fiscal Responsibility Legislation of States 79

BOX

1. Report of the Group on Model Fiscal Responsibility Legislation at State Level - Summary 10
2. A Study of Debt Sustainability at the State Level in India - Highlights 48
3. Provisions Under Article 293 48
4. Borrowing Restrictions in Sub-National Governments: Principles, Practices and Lessons 49
5. Prepayment of Loans from National Small Savings Fund 51
6. Surplus Cash Balances of State Governments 52
7. Revised Coverage, Methodology and Source of Debt 55

TEXT TABLES

(I) Implementation of VAT at the State Level 8
(II) Variation in Major Items - 2003-04 (Accounts) over 2003-04 (RE) 13
(III) Trends in Major Fiscal Indicators 14
(IV) Variation in Major Items - 2004-05 (RE) over 2004-05 (BE) 15
(V) Trends in Major Deficit Indicators of State Governments 16
(VI) Variation in Major Items - 2005-06 (BE) over 2004-05 (RE) 18
(VII) State–wise Correction of Revenue Deficit and Gross Fiscal Deficit 2005-06 (BE) over 2004-05 (RE) 19
(VIII) Decomposition and Financing Pattern of Gross Fiscal Deficit-2004-05 (RE) to 2005-06 (BE) 19
(IX) Aggregate Receipts of State Governments 20
(X) Cost Recovery of Select Services 21
(XI) Market Borrowings of State Governments 23
(XII) Expenditure Pattern of State Governments 25
(XIII) Normal WMA Limits - 1996 to 2005 25
(XIV) Deviation from Budget Estimates of Major Budgetary Items 27
(XV) Likely Outturn for 2005-06 for State Government Finances 27
(XVIA) Fiscal Indicators 2001-04 (Average) 28
(XVIB) Fiscal Indicators 2004-05 (R.E.) 29
(XVIIA) Summary Position of Non-Special Category States for 2001-04 (Average) 30
(XVIIB) Summary Position of Non-Special Category States for 2004-05 (R.E.) 31
(XVIIIA) Summary Position of Special Category States for 2001-04 (Average) 37
(XVIIIB) Summary Position of Special Category States for 2004-05 (R.E.) 38

Page No.

(XIX) Restructuring Plan: State Finances 42
(XX) State-wise Distance Path for Revenue Deficit and Gross Fiscal Deficit 43
(XXI) Total Outstanding Liabilities of States 56
(XXII) Components of Outstanding Liabilities of State Governments 56
(XXIII) Interest Rate Profile of Outstanding State Government Securities (end-March 2005) 57
(XXIV) Maturity Profile of State Government Securities (Outstanding as on March 31, 2005) 57
(XXV) Summary Position of Debt of States 59

Explanatory Note on Data Source and Methodology 89
Data Sources 89
Methodology 89
Methodology for Debt Statistics 89

CHARTS

1. Trends in Deficit Indicators 14
2. Trends in Major Components of Revenue Receipts 15
3. Trends in Expenditures of State Governments 15
4. Major Deficit Indicators 16
5. Sources of Correction in Deficit Indicators 17
6. Components of Revenue Receipts 20
7. Cost Recovery of Select Services (Ratio of Non-Tax Revenue to Non-Plan Revenue Expenditure) 21
8. Non Tax Receipts 21
9. Interest Payments and Pensions 22
10. Major Components of Capital Receipts 22
11. Development and Non-Development Expenditure 24
12. Utilisation of WMA and Overdraft (Weekly Average) 26
13. Quartile Position of Non-Special Category States - Resource Gap 32
A. Gross Fiscal Deficit
B. Revenue Deficit
C. Primary Deficit
14. Quartile Position of Non-Special Category States - Revenue Performance 34
A. Own Tax Revenue
B. Own Non-Tax Revenue
C. Current Transfers from Centre
15. Quartile Position of Non-Special Category States - Expenditure Pattern 35
A. Developmental Expenditure
B. Non-Developmental Expenditure
C. Capital Outlay

Page No.

16. Quartile Position of Special Category States - Resource Gap 39
    A. Gross Fiscal Deficit
    B. Revenue Deficit
    C. Primary Deficit
17. Quartile Position of Special Category States - Revenue Performance 40
    A. Own Tax Revenue
    B. Own Non-Tax Revenue
    C. Current Transfers from Centre
18. Quartile Position of Special Category States - Expenditure Pattern 41
    A. Developmental Expenditure
    B. Non-Developmental Expenditure
    C. Capital Outlay
19. RD/GSDP Ratio of States *vis-à-vis* TFC Recommendation 43
20. GFD/GSDP Ratio of States *vis-à-vis* TFC Recommendation 44
21. Debt/GSDP Ratio of States *vis-à-vis* TFC Recommendation 44
22. IP/RR Ratio of States *vis-à-vis* TFC Recommendation 44
23. Deficits, Debt and Interest Burden 54
24. Composition of Outstanding Liabilities 56
25. Repayment Schedule of State Market Loans 58
26. Quartile Position of Non-Special Category States - Outstanding Liabilities 60
    A. Outstanding Liabilities
    B. Interest Payments
27. Quartile Position of Special Category States - Outstanding Liabilities 61
    A. Outstanding Liabilities
    B. Interest Payments

APPENDIX TABLES

1. Major Deficit Indicators of State Governments S1
2. Consolidated Budgetary Position at a Glance S2
3. Revenue Receipts S3
4. Revenue Expenditure S5
5. Capital Receipts S6
6. Capital Disbursements S7
7. Decomposition of Gross Fiscal Deficit S8
8. Financing of Gross Fiscal Deficit S9
9. Financing of Gross Fiscal Deficit - As Per cent to Total S11
10. State Governments Market Borrowings S12
11. Developmental and Non-Developmental Expenditure S12
12. Composition of Expenditure S12
13. Developmental Expenditure : Major Heads S13

Page No.

14. Non-Developmental Expenditure: Major Heads S14
15. Developmental and Non-Developmental Expenditure - Plan and Non-Plan S15
16. Developmental and Non-Developmental Expenditure - Revenue and Capital S16
17. Plan and Non-Plan Expenditure - Revenue and Capital S17
18. Non-Plan Non-Developmental Expenditure S18
19. Devolution and Transfer of Resources from the Centre S19
20. Composition of Outstanding Liabilities of State Governments (As on end March) S20
21. Composition of Outstanding Liabilities of State Governments - As Proportion to Total (As on end March) S21

STATEMENTS

1. Major Fiscal Indicators S22
2. Revenue Deficit/Surplus S26
3. Conventional Deficit/Surplus S27
4. Gross Fiscal Deficit S28
5. Decomposition of Gross Fiscal Deficit S29
6. Financing of Gross Fiscal Deficit - 2003-04 (Accounts) S31
7. Financing of Gross Fiscal Deficit - As Per cent to Total - 2003-04 (Accounts) S32
8. Financing of Gross Fiscal Deficit - 2004-05 (RE) S33
9. Financing of Gross Fiscal Deficit - As Per cent to Total - 2004-05 (RE) S34
10. Financing of Gross Fiscal Deficit - 2005-06 (BE) S35
11. Financing of Gross Fiscal Deficit - As Per cent to Total - 2005-06 (BE) S36
12. Developmental Expenditure S37
13. Non-Developmental Expenditure S38
14. Plan Expenditure S39
15. Non-Plan Expenditure S40
16. Non-Plan Non-Developmental Expenditure S41
17. Gross and Net Interest Payments S42
18. Total Tax Revenue S43
19. States' Own Tax Revenue S44
20. Total Non-Tax Revenue S45
21. States' Own Non-Tax Revenue S46
22 States' Share in Central Taxes S47
23. Grants from the Centre S48
24. Gross and Net Loans from the Centre S49
25. Gross and Net Devolution and Transfer of Resources from the Centre S50
26. Composition of Outstanding Liabilities (1991-2006) S51
27. Total Outstanding Liabilities of State Governments S67
28. Total Outstanding Liabilities - Percentage of GSDP S69

		Page No.
29	Markets Borrowings of State Governments	S70
30.	Plan Outlay of State Governments	S71
31.	Revenue from Additional Resource Mobilisation (ARM) Measures during 2005-06 (BE)	S72
32.	Outstanding Loans from Centre adjusted under Debt Swap Scheme (DSS) during 2002-03 to 2004-05	S73
33.	State Government Market Loans	S74
34.	Select Committed Expenditures of State Governments - As Ratio to State's Own Revenue	S93
35.	Select Committed Expenditures of State Governments - As Ratio to Revenue Expenditure	S94
36.	Maturity Profile of Outstanding State Government Securities (Outstanding as on March 31, 2005)	S95
37.	Maturity Profile of Outstanding State Government Securities - As Percentage to Total (As on March 31, 2005)	S96
38.	Availment of WMA and Overdraft from the Reserve Bank	S97
39.	Ways and Means (WMA) Advances from Centre	S98
40.	14-days Intermediate Treasury Bills Investment Outstanding	S99
41.	Expenditure on Education	S100
42.	Expenditure on Medical and Public Health & Family Welfare	S101
43.	Outstanding Guarantees of State Governments	S102

APPENDICES

I.	Revenue Receipts of Individual States	A1-A30
	Notes to Appendix I	A31
II.	Revenue Expenditure of Individual States	A32-A91
	Notes to Appendix II	A92
III.	Capital Receipts of Individual States	A93-A107
	Notes to Appendix III	A108
IV.	Capital Expenditure of Individual States	A109-A198
	Notes to Appendix IV	A199

STATE FINANCES: A STUDY OF BUDGETS OF 2005-06[1]

Overview

The State Governments presented their budgets for 2005-06[2] in an environment marked by a growing recognition of the desirability for fiscal correction and consolidation and progressive implementation of fiscal and institutional reforms by the State Governments. The submission of the Report by the Twelfth Finance Commission (TFC) and general acceptance of its recommendations by the Government of India was a major development, which would form the basis of fiscal federal relations over the five years period beginning 2005-06. Implementation of the Value Added Tax (VAT) by a majority of States with effect from April 1, 2005 was a landmark development in respect of tax reform at the State level in India. In their budgets for 2005-06 many State Governments have envisaged carrying forward the process of fiscal correction and consolidation through the enactment of Fiscal Responsibility Legislation (FRL). Other policy initiatives included introduction of new taxes and modification of the existing ones, expenditure rationalisation, institutional reforms and introduction of the new pension scheme based on defined contributions. On its part, the Central Government has taken several initiatives to facilitate and strengthen this reform process. As the banker and debt manager to the State Governments, the Reserve Bank of India (RBI) has also been sensitising the State Governments on various fiscal matters. With a view to providing guidance to the States for enacting FRL, the Reserve Bank had constituted a Technical Group in October 2003 to frame a Model FRL at the State level.

Structural infirmities in State finances were evident during the late 1990s as reflected in the persistent expansion in revenue deficit (RD) and gross fiscal deficit (GFD), large accumulation of debt and growing debt service burden, rising share of committed but non-developmental expenditure, declining share of social sector expenditure, low and declining non-tax revenues and increasing contingent liabilities. Following policy initiatives there has been improvement in the consolidated fiscal position of the States since 2000-01. All major deficit indicators, as ratios to Gross Domestic Product (GDP), witnessed a declining trend over the period 2000-01 to 2002-03. However, some signs of transitory deterioration was recorded in 2003-04, largely due to issue of power bonds by the State Governments to Central Public Sector Undertakings under the one-time settlement scheme for dues of the State Electricity Boards.The fiscal position in 2004-05 revised estimates, however, improved in terms of key deficit indicators.

The budget estimates for 2005-06 reflect strong commitments by the State Governments to reduce the existing fiscal imbalances through a sharp correction in the level of RD and GFD by 44.0 per cent and 11.0 per cent, respectively, over the previous year. The RD and GFD as ratio to GDP have been envisaged to be reduced by 0.7 and 0.8

1 Prepared in the Division of State and Local Finances (DSLF) of the Department of Economic Analysis and Policy (DEAP), with the support of the Regional Offices.

2 An analysis of the consolidated fiscal position of State Governments based on the State budgets of 28 States (2 of which were *Vote-on Account*) for 2005-06 has been published in the Reserve Bank of India Annual Report, 2004-05. This Study covers 29 State budgets with one being *Vote-on-Account*. It provides further details on the consolidated fiscal position as also a State-wise analysis covering budgetary data as well as additional information obtained from the State Governments and the Government of India. The data pertaining to the Capital account including public account items have been provided on a gross basis, which were hitherto given on a net basis. Furthermore, the appendices were forwarded to the respective State Governments for their confirmation and modifications suggested till mid-December, 2005 were incorporated.

percentage points, respectively, during 2005-06 from the level of 1.4 per cent and 4.0 per cent, respectively, during the previous year. The primary revenue balance would also show improvement with a surplus estimated at 2.0 per cent of GDP during 2005-06. At this level, it is budgeted to account for nearly three-fourth of interest payments in 2005-06 as compared with around half of the interest payments in the previous year. The fiscal corrections in the revenue account in 2005-06 is sought to be achieved primarily through containment of non-interest revenue expenditure, which as ratio to GDP, is budgeted to decline by 0.6 percentage points over the previous year. The developmental expenditure has been estimated to grow at a low pace of 3.0 per cent in contrast to the high growth of non-developmental expenditure at 9.2 per cent. Within developmental expenditure, the expenditure on economic services is projected to decline by 3.0 per cent over the year. Capital outlay, however, has been budgeted to grow by 12.5 per cent during 2005-06. There has been low utilisation of Ways and Means (WMA) and Overdraft (OD) during the year. On the other hand, the surplus cash balances with the State Governments surged during the year as evident from their investment in 14-Day Intermediate Treasury Bills. These indicate improvement in cash and liquidity management of the State Governments.

The fiscal correction envisaged in 2005-06 is not uniform across the States. There are a few States, which have estimated an increase in RD (5 States) and GFD (11 States) in 2005-06 Budget Estimates (BE) over 2004-05 Revised Estimates (RE), while only a few States would account for the major part of the overall correction. It may be highlighted that Maharashtra has envisaged major correction of fiscal deficit in its Budget for 2005-06 and would contribute about 50 per cent and 70 per cent of reduction in the levels of RD and GFD, respectively, of all States combined together. Thus, the envisaged consolidated fiscal correction of the State Governments would, to a large extent, depend upon the budgetary outcome of the Government of Maharashtra for 2005-06. The likely outturn of 2005-06 budget estimates arrived at in terms of a technical exercise would indicate that the RD-GDP ratio would be placed higher at 1.1 per cent than the budgeted level of 0.7 per cent. Similarly, the GFD-GDP ratio would be placed at 3.7 per cent, which is close to the level in the previous year (4.0 per cent), against the budgeted level of 3.2 per cent.

The Report of TFC tabled in Parliament in February 2005 contains the blueprint of fiscal federalism over the medium term *i.e.*, 2005-06 to 2009-10. Higher devolution and transfer than in the past has been considered so as to reverse the decline in the volume of transfers relative to GDP and to ensure minimum vertical imbalance (between Centre and States) while correcting the existing horizontal imbalance (among the States). TFC's recommendation of debt relief through rescheduling and debt write-offs would have salutary impact on reduction of debt burden of the State Governments. Debt relief to States is conditional upon the enactment of FRL prescribing specific annual targets with a view to eliminating the RD by 2008-09 and reduction of GFD-Gross State Domestic Product (GSDP) ratio to 3.0 per cent by 2009-10 through a fiscal restructuring path. TFC's recommendation for phasing out Plan loans from the Centre to States would have implications for borrowings by the State Governments. To address various issues related to future market borrowings of the States, the Government of India has constituted a Technical Group (Chairperson: Smt. Shyamala Gopinath, Deputy Governor, RBI). The Group is constituted with representatives from the Government of India, the Reserve Bank and selected State Governments.

For fiscal correction to translate into durable fiscal consolidation, a few issues need to be addressed. First, the State Budgets have envisaged sharp correction in the key deficit indicators in 2005-06, particularly, in the revenue account with bulk of the fiscal correction accounted for by a few major States. However, given the past track record of

weak fiscal marksmanship of the State Governments, such high level of corrections within a span of one year appears to be difficult. To be effective, the States may consider following a gradual and steady approach as specified in the TFC's restructuring scheme. Second, following a holistic approach, which is also specified in the TFC's restructuring scheme, the path for fiscal correction and consolidation of the State Governments needs to emphasise revenue augmentation, compression and rationalisation of expenditure and containment of debt within sustainable limits. Third, making the process of fiscal correction a binding force through FRL is expected to augment fiscal discipline and provide a more realistic correction path. Fourth, in the process of correction, capital expenditure and spending on social services should not suffer by falling below some critical threshold levels.

Prudent fiscal management suggests that the path to durable fiscal consolidation most importantly lies through fiscal empowerment *i.e.,* by expanding the scope and size of revenue flows into the budget. A fiscal strategy based on revenue maximisation would also provide the necessary flexibility to shift the pattern of expenditure and redirect them productively. On the other hand, fiscal adjustments based predominantly on expenditure reduction involve welfare losses and risk the danger of triggering a downturn of overall economic activity. In this context of fiscal empowerment of the States, augmenting resource mobilisation from non-tax revenues through appropriate user charges, cost recovery from social and economic services and restructuring of State Public Sector Undertakings (PSUs) have to be given due importance.

It is widely recognised that the level of social sector expenditure has important implications for long-term prospects of the economy, with bulk of the responsibilities pertaining to public expenditure on social services including education and health placed in the domain of State Governments. Moreover, the States provide most of the infrastructure services except for telecommunications, civil aviation, railways and major ports and maintain law and order. Therefore, the ability of the States to spend on social services has important implications for social development[3]. Strengthened policy measures and improvement in health, education and other aspects of rural development in the States will contribute greatly to the overall improvement in human development in the country.

One important issue on State finances pertains to sustainability of debt, which embodies concern about the ability of the State Governments to service their debt obligations. Over the years, large revenue deficits have led to large fiscal deficits and spiraling debt resulting in the emergence of a vicious cycle of deficit, debt and debt service payments for most of the State Governments. Recognising the magnitude of the problem, several national level agencies such as Comptroller and Auditor General of India (CAG), Finance Commissions and the Reserve Bank have repeatedly stressed the need to address the underlying issues related to debt sustainability. In this context, TFC had emphasised the need for imposing a hard budget constraint and suggested that the overall borrowing programme of a State should be within a prescribed limit, determined annually, taking into account borrowings from all sources. A Study[4] on debt sustainability undertaken in the Reserve Bank emphasised the measures of expenditure compression, improvement in own revenue collection effort and several institutional changes to contain the problem of State level debt in India.

In recent years, there has been a substantial increase in the resource gap of the States largely reflecting structural infirmities as reflected in a sharp increase in their GFD. In the context of the high level of fiscal deficit and debt a critical issue

[3] Mohan, Rakesh (2005): "Human Development and State Finances", RBI Bulletin, December, pp.1123 – 1129,

[4] Rajaraman, I., S. Bhide and R.K. Pattnaik (2005), "A Study of Debt Sustainability at State Level in India", RBI, Mumbai.

that has come to the forefront is the imposition of certain restrictions under Article 293 of the Indian Constitution on the borrowings by State Governments. Under Article 293, the States are not allowed to borrow directly from external sources and require the Centre's permission to raise loans domestically as long as, they are indebted to the Centre or have taken guarantees from the Centre in respect of loans raised by the States. It may be indicated that in practice the borrowings under Public Accounts are not subject to Article 293 as these funds do not belong to the State and are raised by the State as a banker. Historically, items under Article 293 dominated financing of GFD of the State Governments: in particular, the component of loans from the Centre, the largest amongst Article 293 items of borrowings of States, accounted for the bulk. However, with introduction of National Small Saving Fund (NSSF) and consequent change in accounting, its share declined from 1999-2000. In the recent period, Securities issued to NSSF have emerged as the dominating component of GFD financing for the States. As a consequence, the financing pattern of GFD reveals that the share of borrowings under Article 293 has fallen to 33.4 per cent of GFD in 2004-05 from an annual average of 59.5 per cent during 1995-2000. There is, therefore, a concern that notwithstanding explicit and implicit restrictions under Article 293 with regard to borrowings by the States, the provision in practice has not been strictly adhered to. In this backdrop, there is a view that Article 293 restrictions could be extended to encompass all borrowings that finance GFD keeping in view the increasing concerns over States' debt sustainability. One option could be that a global cap on borrowed resources could be fixed rather than separate caps for each individual instrument.

Among the financing of GFD, the Securities issued to NSSF have emerged as the dominant component, constituting over two-third of GFD in the recent period. This is an exogenous source of financing GFD for the States as determination of the quantum and cost of these borrowings are not under their purview. Given the higher cost of small savings than the market borrowings at present, at least in respect of those States who receive over-subscription in tap issues and a finer spread at the auctions, a few States have put forth their preferences for market borrowings over NSSF. In the context of borrowings from NSSF *versus* market borrowings, there are trade-offs between the current lower interest rates of market borrowings and longer maturity and stability of NSSF. Given the trade-offs, one option could be extending the States freedom to exercise the choice of borrowing instruments *viz.,* NSSF *versus* market borrowings based on the relative advantage for respective States. While the better creditworthy States may prefer market borrowings on account of its perceived lower interest cost, others may prefer the small savings route on account of their relative certainty and stability. Moreover, if a State does not require excess receipts from NSSF, the Centre may either use the excess amount to finance its own GFD or empower NSSF to lend to other States that do not have resources to match their approved overall borrowing limits. Furthermore, in the context of perceived high cost nature of NSSF, prepayments of loans from NSSF by the State Governments and re-alignment of interest rates on NSSF to market rates can also be explored. One option is to swap the existing high cost debt carrying interest rates over 9.5 per cent with fresh receipts from the NSSF in a phased manner. A second option could be to allow the States to enter the market to raise the required resources for the debt swap. A third option could be to switch to back-to-back repayments as suggested by the Expert Committee to Review the System of Administered Interest Rates and Other Related Issues (Chairman: Dr.Y.V.Reddy) in order to eliminate the maturity mismatches arising out of the maturity structure of small savings schemes and the terms of repayment by the States. A fourth option may be to revert back to the 80:20 formula, which will limit NSSF investment in Special State Government Securities (SSGS) to 80 per cent of

the net collections with the balance to be invested in Central Government securities.

There has been a sharp accumulation of the surplus cash balances of State Governments since the beginning of the fiscal 2005-06. This could be attributed to several factors such as (i) containment of expenditure by the State Governments particularly, non-interest revenue expenditure and stagnant capital outlay, (ii) higher Central transfers in the light of TFC recommendations and higher economic growth, (iii) buoyant receipts under various small savings schemes, (iv) completion of Debt Swap Scheme (DSS) and (v) better liquidity management by the States. States invest their temporary surplus cash balances in 14-Day Intermediate Treasury Bills with current rate of return of 5.0 per cent. The States earn a negative spread on the reverse flow of resources from the Centre since the surpluses are funded by the borrowings mobilised at a significantly higher cost. In view of the above, if the States perceive their surplus cash balances to be of enduring nature, appropriate options may be given for deployment of such balances.

The borrowing requirements of the State Governments have made the State Governments raise loans from banks and financial institutions, *inter alia*, LIC, GIC, NABARD, NCDC, HUDCO and REC. The interest rates and other terms of conditions on such loans negotiated between State Governments and the lending institutions, may depend upon the creditworthiness and fiscal soundness of individual State Governments, repayment track record of the State Governments and honouring of guaranteed obligations. The information obtained from a few State Governments reveals the high cost nature of this category of debt on which interest rate varies in the range of 8 to 24 per cent, reflecting significantly high risk premia. This brings into picture the case of the debt-swap for prepayment of these high cost loans. It may be noted that the Union Budget 2004-05 had proposed extending the facility of debt-swap by allowing States to raise fresh loans and repay their old high-cost loans to NABARD and some other agencies. Consideration may also be given to allow the State Governments to prepay on a voluntary basis the balance high cost loans. In this context, however, it is emphasised that any additional market borrowings to meet such prepayments over and above the level projected by the Reserve Bank would have implications for monetary management. Moreover, this could also exert pressure on debt management on account of lack of investors' appetite for State Development Loans (SDLs).

With reference to Central Plan Assistance (CPA) from the Planning Commission, TFC has recommended for doing away with Plan loans and extending entire plan assistance in the form of grants only. Furthermore, TFC recommended for allowing the States to decide whether to borrow from the market or from the Centre, thus eliminating the process of on-lending. However, if fiscally weaker States are unable to raise funds from the market, TFC recommended that the Centre could borrow for on-lending to such States and charge a rate of interest aligned to the marginal cost of its borrowings. The recommendations of the TFC on doing away with the loan portion of the CPA and discontinuation of Central intermediation have significant implications for the future market borrowings of State Governments. Assuming all other sources of financing GFD remaining unchanged, the short fall due to elimination of Central Plan loans is expected to be compensated by increase in the market borrowings. By resorting to market borrowings, the State Governments would be exposed to market discipline. It is important to note that the quantum of market borrowings by the State Governments in the future has to be consistent with the GFD envisaged in their FRLs and would also critically depend upon the other sources of borrowings in the Consolidated Fund and the Public Account. The immediate concern of the various stake holders associated with market borrowings of the States is regarding the ability of the States

to raise additional resources directly from the market over and above their normal open market borrowings for the current year. Such concern emanated from the experience during 2003-04 and 2004-05, when the open market borrowing programme of the State Governments had received lukewarm response from investors, reflecting in part, their excess holdings of Government securities for the purpose of maintenance of statutory liquidity ratio (SLR) with the banking system, the increasing availability of alternative avenues for lending as economic activity gathered momentum and apprehensions regarding the quality of fiscal and economic performance of the State Governments.

Apart from the borrowings routed through the budget, State Governments have often resorted to off-budget borrowings. States have taken recourse to borrowings through public sector enterprises (PSEs) under their control, enabling them to float bonds against State Government guarantees. Other special purpose vehicles mainly for infrastructure financing have also come into the picture. Although contingent liabilities do not form a part of the debt of States, in the event of default by the borrowing entities, the States will be required to meet the debt service obligations. In this connection, it is noteworthy that the FRLs enacted by many State Governments already contain provisions relating to a cap on the debt-GSDP ratios as also on the guarantees. Thus, progressive enactment of FRL by the State Governments is likely to invoke discipline with regard to guarantees.

The persistent expansion of GFD over the years led to large accumulation of debt by the State Governments. Interest payment as a ratio of revenue receipts peaked at about 26 per cent in 2003-04, bringing the issue of sustainability of debt at the State level to the fore. Given the fact that there is no consistent time series data on outstanding liabilities of the State Governments, an attempt has been made to develop a new data series. Related matters have been discussed in the form of a special theme in this Study (Section VI). Broadly, in recent years the share of loans from the Centre in the outstanding debt of the State Governments, has been witnessing sharp declines accompanied by upsurge in loans from NSSF and market loans.

In sum, the fiscal position of the State Governments during 2005-06 would to a large extent, be shaped by the recommendations of the TFC, implementation of VAT by majority of States and progressive enactment of FRL by the State Governments. There are some important issues, which need to be addressed by the State Governments in the context of fiscal correction and consolidation. The process of fiscal correction should be durable and sustainable. As recommended by TFC, the State Governments may consider following a holistic approach to fiscal restructuring emphasising revenue augmentation, compression and rationalisation of expenditure and containment of debt at sustainable levels. In this context, it is important to recognise that adequate investment in economic infrastructure and spending on social services by State Governments are essential. With the State Governments facing resource gaps, a desirable path to fiscal correction lies through fiscal empowerment *i.e.,* by expanding the scope and size of revenue flows into the budget. In view of the above, augmenting resource mobilisation from non-tax revenue through appropriate user charges, cost recovery from social and economic services and restructuring of State PSUs assume importance. Furthermore, the State Governments may consider a prudent public expenditure strategy by arresting the rising share of non-plan non-developmental expenditure. In order to be able to borrow from the market in an environment of market discipline, it is essential that the State Governments may consider to improve their financial position.

The remainder of the present Study is organised as follows. Section I summarises the policy initiatives including the major

recommendations of TFC. Section II provides an analysis of the consolidated fiscal position of the State Governments for the years 2003-04 (Accounts), 2004-05 (Revised Estimates) and 2005-06 (Budget Estimates). Section III discusses the State-wise fiscal scenario. This is based on an analysis of thirteen fiscal indicators classified broadly into (i) resource gap; (ii) revenue performance and (iii) pattern of expenditure. The analysis of fiscal indicators is undertaken separately for Special and Non-Special Category States. Section IV discusses implications of TFC's recommendations for State finances. The issues and perspectives in State Government finances are covered in Section V. Section VI analyses debt position of the State Governments based on a new data series as a special theme. Section VII contains the concluding observations. The Appendix Tables (1-21) provide data on major fiscal indicators at consolidated level. The Statements (1-43) provide State-wise data in respect of major fiscal parameters. State-wise detailed data on revenue receipts, revenue expenditure, capital receipts and capital expenditure are set out in Appendices I, II, III and IV, respectively.

I. POLICY INITIATIVES

Structural weaknesses in the finances of the State Governments as reflected in the persistent expansion of key deficit indicators (*viz.,* RD and GFD), large accumulation of debt, mounting debt-servicing burden, rising share of committed but non-developmental expenditure, declining social sector expenditure, low and declining non-tax revenues and increasing contingent liabilities were clearly evident during the late 1990s. These developments warranted fiscal correction and consolidation. Recognising this, a number of State Governments had initiated an array of self-imposed reform initiatives. On its part, the Central Government had also taken several initiatives to facilitate and strengthen this reform process. As the banker and debt manager to the State Governments, the Reserve Bank of India (RBI) has also been sensitising the State Governments on various fiscal matters[5]. Some moderation in fiscal imbalances of State Governments has been visible in the recent years. The continuation of the process of fiscal correction and consolidation was clearly evident from the policy initiatives announced in the current fiscal year 2005-06[6]. The reform process in the State finances was given a further boost by the recommendations of the TFC with provisions for enhanced devolution and transfer of resources from the Centre to the States in the form of share in Central taxes and grants and benefits of debt relief linked to fiscal discipline.

This Section briefly summarises the schemes and initiatives of the State Governments, Central Government and the Reserve Bank pertaining to State finances. Furthermore, major recommendations of the TFC, which are expected to have implications for State finances during 2005-06 to 2009-10, have also been briefly discussed.

I.A. Policy Initiatives of State Governments

One of the landmark policy initiatives pursued by the State Governments during 2005-06 has been the implementation of VAT in place of Sales Tax. Apart from this, many State Governments in their budgets for 2005-06 have envisaged carrying forward the process of fiscal correction and consolidation through the enactment of FRL. The other policy initiatives included introduction of new taxes and modification of the existing ones, expenditure rationalisation, institutional reforms and introduction of new pension scheme based on defined contributions. The State-wise details of these initiatives are set out in *Annex 1* and a brief summary of the same is provided below.

[5] The bi-annual Conference of the State Finance Secretaries that has been held since 1997 provides a common platform for a consensus approach to issues.

[6] This document has been enumerating policy initiatives of the State Governments based on the State Budget documents since 1995-96.

I.A.(i) Revenue Augmentation

As many as 23 State Governments (including Jharkhand) have shifted to the VAT regime while the rest are yet to decide on the matter (Table I).

Many State Governments have proposed new taxes (*viz.,* road tax, special entry tax and luxury tax) in their Budgets for 2005-06 while some States have suggested modifications in the existing tax rates for additional resource mobilisation. Haryana has set up a Committee to look into the avenues for mobilisation of additional resources. The State of Nagaland has proposed to set up a Special Purpose Vehicle (SPV) for raising resources for critical infrastructure requirements.

Low level of non-tax revenue has been an area of concern for State finances. Recognising this, several State Governments *viz*., Karnataka, Himachal Pradesh, Jammu & Kashmir, Mizoram and Sikkim have proposed to raise water or irrigation charges, recognising the rationale for augmentation of non-tax revenues.

I.A.(ii) Expenditure Management

Most of the State Governments have taken initiatives towards rationalisation of expenditures. Measures towards containment of committed revenue expenditure included introduction of new pension schemes based on defined contribution system by the States (Chhattisgarh, Jharkhand and Madhya Pradesh)[7]. The State of Nagaland has proposed to set up a Pension Fund Authority to manage pension funds. Several States (*viz.,* Assam, Haryana, Orissa, Sikkim, Tripura, Uttar Pradesh and West Bengal) have proposed a few schemes and policy measures aimed at generating employment avenues. The States of Assam, Himachal Pradesh, Karnataka and Nagaland have set up Committees/ Commissions to advise State Governments on various fiscal matters or monitor expenditures.

Table I : Implementation of VAT at the State Level

States	No. of States	Date of Implementation
1	2	3
Haryana	1	April 1, 2003
Andhra Pradesh, West Bengal, Kerala, Karnataka, Orissa, NCT Delhi, Tripura, Bihar, Arunachal Pradesh, Sikkim, Punjab, Goa, Mizoram, Nagaland, Jammu & Kashmir, Manipur, Maharashtra, Himachal Pradesh	18	April 1, 2005
Assam, Meghalaya	2	May 1, 2005
Uttaranchal	1	October 1, 2005
Jharkhand	1	Announced to implement from January 1, 2006
Uttar Pradesh, Tamil Nadu, Rajasthan, Gujarat, Chhattisgarh, Madhya Pradesh	6	Not yet decided

I.A.(iii) Institutional Measures

One important institutional reform of the State Governments during the fiscal year 2005-06 relates to the progressive enactment of FRL. Realising the need for fiscal discipline based on rule based policy, five major States namely, Karnataka, Kerala, Tamil Nadu, Punjab and Uttar Pradesh have already enacted FRLs prior to 2005-06. The TFC had incentivised statutory backing to fiscal reforms through enabling legislations by linking it to debt relief benefits. The financial year 2005-06 witnessed enactment of FRLs by a number of State Governments. As per latest information available, 16 States (including the above 5 States) have enacted FRLs, while many others are in the process of doing so (*Annex 2*). Other important institutional measures included proposals to restructure the State Electricity Board in Maharashtra, constitution of the Third Finance Commission and a Public Tariff Commission in Himachal Pradesh, a Tax Reform Commission in Assam and setting up of an Investment Commission in Punjab. States like Rajasthan, Uttaranchal and Tamil Nadu intend to set up bodies for development of roads whereas Nagaland will set up a pricing tribunal for determining costs/prices of goods and services delivered to the people. Furthermore, the States of Madhya Pradesh and Tripura have proposed to set up Guarantee Redemption Funds.

[7] Other States that have also introduced the new pension scheme till now are Andhra Pradesh, Assam, Gujarat, Goa, Himachal Pradesh, Manipur, Rajasthan, Tamil Nadu and Uttar Pradesh.

I.A.(iv) Other Measures

In their Budget 2005-06, the States of Andhra Pradesh, Punjab, Rajasthan, Jammu & Kashmir, Mizoram and Tamil Nadu have proposed to improve urban infrastructure while Gujarat has created an Urban Infrastructure Fund. The States of Haryana, Jharkhand and Karnataka have proposed to set up special economic/export promotion zones while Uttar Pradesh and Haryana have emphasised on gender budgeting. Several States such as Assam, Sikkim, Himachal Pradesh, Punjab and Uttaranchal have initiated measures towards fiscal empowerment of local bodies.

I. B. Initiatives of the Government of India

Having accepted most of the recommendations of the TFC, the Union Budget 2005-06 has made provisions for higher devolution of funds through share in Central taxes and grants to the State Governments with an increase of about 32 per cent. In view of the recommendation of the TFC to do away with the Central Plan loans to the States, the Government of India has constituted a Technical Group (Chairperson: Smt. Shyamala Gopinath) to work out the modalities for smooth transition to the new regime for States' market borrowings.

The Union Budget 2005-06 emphasises the development of the North-Eastern region and specifies that all Ministries and Departments are required to allocate at least 10 per cent of their plan budget for schemes and programmes in the North-Eastern Region. The Union Budget 2005-06 further outlines the National Urban Renewal Mission for upgradation of urban facilities to satisfactory standards of seven mega cities and several other cities/towns. Furthermore, a Backward Regions Grant Fund is also being established which will benefit 170 identified districts but resources will be conditional on proper empowerment of *Panchayati Raj* Institutions. Further, Special Plan assistance for Jammu and Kashmir has been provided in addition to the normal State Plan under a recently approved Reconstruction Plan. The Union Budget also emphasised several schemes such as the National Rural Health Mission, Employment Generation Scheme, *Sarva Shiksha Abhiyan* and rural electrification, which would benefit States.

I. C. Reserve Bank's Initiatives

As the banker and debt manager to the State Governments, the Reserve Bank has been sensitising the State Governments on various issues pertaining to State finances. The bi-annual State Finance Secretaries Conference organised by the RBI since 1997 provides a common platform to evolve a consensual approach on all relevant issues. The major outcomes of this endeavour include formulation of the Model Fiscal Responsibility Legislation, constitution of Guarantee Redemption Fund (GRF) and Consolidated Sinking Fund (CSF).

To facilitate adoption of a rule-based fiscal programme at the State level, the Reserve Bank had constituted a Group in October 2003, with representatives from several State Governments and Government of India to frame a Model Fiscal Responsibility Bill. The Report of the Group was submitted in January 2005. As decided in the Conference of State Finance Secretaries held in August 2004, the Report of the Group has been placed in the Reserve Bank's website and also published in the March 2005 issue of RBI Bulletin (Box 1).

In order to sensitise State Governments about the adverse impact of the increasing volume of guarantees, the Reserve bank has constituted a Standing Committee to collect and monitor information on State Government guaranteed advances and bonds from the investors' side on a periodic basis. The Reserve Bank has issued revised prudential norms as per which, for the year ending March 31, 2005 (March 31, 2006), State Government guaranteed advances and investment in State Government guaranteed securities would attract asset classification and provisioning norms, if interest and/or principal or any other amount due

Box 1
Report of the Group on Model Fiscal Responsibility Legislation at State Level - Summary

The Group on Model Fiscal Responsibility Legislation at State Level viewed that the model bill would provide guidance to the States for enacting their fiscal responsibility legislations with reference to certain benchmarks. According to the Model, the FRL Bill of a State Government will contain the following, apart from titles, definitions and explanations:

1. *Fiscal Management Objectives:*
   - Taking appropriate measures to eliminate revenue deficit and thereafter build up revenue surplus and contain fiscal deficit at a sustainable level.
   - Pursue policies to raise non-tax revenue with due regard to cost recovery and equity.
   - Lay down norms for prioritisation of capital expenditure and pursue expenditure policies that would provide impetus for economic growth, poverty reduction and improvement in human welfare.
2. *Fiscal Management Principles:*
   - Transparency
   - Stability and Predictability
   - Responsibility and Integrity
   - Fairness
   - Efficiency
3. *Fiscal Policy Statements to be laid before the Legislature:*
   (a) The Macroeconomic Framework Statement: This Statement shall contain an overview of the State's Economy, an analysis of growth and sectoral composition of GSDP, an assessment related to State Government finances and future prospects.
   (b) The Medium Term Fiscal Policy Statement shall contain the three year rolling targets of RD to Total Revenue Receipts (TRR), GFD as a percentage of GSDP and total outstanding liabilities as percentage of GSDP. The Statement shall include the various assumptions behind the fiscal indicators and an assessment of sustainability relating to:
      (i) the balance between revenue receipts and revenue expenditure;
      (ii) the use of capital receipts including borrowings for generating productive assets;
      (iii) the estimated yearly pension liabilities worked out on actuarial basis for the next ten years.
   (c) Fiscal Policy Strategy Statement:
   The Fiscal Policy Strategy Statement shall contain, *inter alia*, the following:
      (i) Fiscal policies of the State Government for the ensuing year relating to taxation, expenditure, borrowings and other liabilities, lending, investments, contingent liabilities, user charges on public goods/ utilities and description of other activities such as guarantees and activities of State Level PSUs.
      (ii) Strategic priorities of the State Government in the fiscal area for the ensuing year.
      (iii) The key fiscal measures and the rationale for any major deviation in fiscal measures pertaining to taxation, subsidy, expenditure, borrowings and user charges.
      (iv) Evaluation of current policies of the State Government *vis-à-vis* the fiscal management principles.

The Fiscal Policy Strategy Statement would have nine Disclosure Statements regarding select Indicators of Fiscal Situation, Components of State Government liability and interest cost of borrowings, Consolidated Sinking Fund, Guarantees given by the State Government, Outstanding risk-weighted guarantees, Guarantee Redemption, Assets, Revenue demands raised but not realised and Outstanding miscellaneous liabilities.

4. *Fiscal Targets*

The State Government may prescribe such targets as may be deemed necessary for giving effect to fiscal management objectives. These may include the followings:

(a) Reduction and elimination of revenue deficit.
(b) Reduction of GFD/GSDP ratio
(c) Reduction of outstanding liabilities/GSDP ratio
(d) Limiting the incremental risk weighted guarantees as ratio to TRR and/or GSDP.

The RD and GFD targets will have exclusion clauses on grounds of unforeseen demands on the finances of the State Government arising out of internal disturbance or natural calamity or such other exceptional grounds as the State Government may specify.

In addition, the Model Bill specifies about measures for fiscal transparency, measures to enforce compliance, power to make rules, which shall be laid before the House or Houses of the legislature. The State Government may set up an appropriate agency independent of the Government to carry out the periodic review for the compliance of the provisions of the Act in the manner as may be prescribed under the rules framed under the Act.

to the bank remains overdue for more than 180 days (90 days).

Furthermore, an Advisory Committee to review the WMA Scheme was constituted in May 2005 (Chairman: Shri M. P. Bezbaruah). The Report of the Advisory Committee has been submitted recently, which would be discussed with the State Governments.

I. D. Major Recommendations of TFC[8]

Major recommendations of TFC having significant implications for the State finances are

[8] The Summary of recommendations of the TFC and the Action Taken Report by the Government of India has been published in the March 2005 issue of RBI Bulletin.

broadly in terms of fiscal transfers from the Centre to States, debt relief benefits for the States and doing away with Central Plan loans to the States.

I.D.(i) Sharing of Union Tax Revenues

In the scheme of fiscal transfers, TFC recommended an increase in the share of States in the divisible pool of taxes to 30.5 per cent as compared to a share of 29.5 per cent during Eleventh Finance Commission (EFC) period. The indicative benchmark for overall transfers to States is to be fixed at 38 per cent of the Centre's gross revenue receipts, as compared with 37.5 per cent recommended by the EFC (2000-01 to 2004-05).

I.D.(ii) Grants-in-aid to States

The system of imposing a 70:30 ratio between loans and grants for extending Plan assistance to non-Special Category States (10:90 in the case of Special Category States) should be done away with. The Centre should confine itself to extending Plan grants to the States and leave it to the States to decide how much they wish to borrow and from whom (*i.e.* Centre or the market). The Central Government should not act as an intermediary for future lending and allow the States to approach the market directly. If some fiscally weak States are unable to raise funds from the market, the Centre could borrow for the purpose of on-lending to such States, but the interest rates should remain aligned to the marginal cost of borrowing for the Centre.

Total grants to the States recommended by the TFC is placed at Rs.1,42,640 crore which is 143 per cent higher than that of Rs.58,587 crore recommended by the EFC. The TFC has also recommended grants for health, education and heritage conservation as well as for the maintenance of roads and bridges, public buildings and forests, amounting to Rs.37,684 crore for the period 2005-10. These grants for education, health and maintenance of roads and buildings are provided as an additionality, over and above the normal expenditure by the States in these sectors. These grants are required to be utilised only for the respective sectors (non-Plan).

I.D.(iii) Calamity Relief

The scheme of Calamity Relief Fund (CRF) has been recommended to be continued in its present form with contributions from the Centre and the States in the ratio of 75:25. The size of the CRF has been enhanced from Rs.11,008 crore in the EFC period to Rs.21,333 crore under the TFC allocation. The Centre's contribution increases from Rs.8,256 crore during the EFC period to Rs.16,000 crore under the TFC. The definition of natural calamity has been widened to include landslides, avalanches, cloud bursts and pest attacks. According to the TFC, provision for disaster preparedness and mitigation shall be part of State Plans and will not be part of calamity relief.

I.D.(iv) Local Bodies

In order to provide an impetus to the decentralisation process, the TFC has recommended a sum of Rs.25,000 crore as grants-in-aid for the period 2005-10 as compared with Rs.10,000 crore recommended by the EFC to augment the consolidated fund of the States to supplement the resources of the municipalities and the *panchayats*. The amount will be divided between the *panchayats* and the municipalities in the ratio of 80:20. These grants are directed primarily for the assets and operation and maintenance relating to water supply and sanitation in respect of *panchayats* and sewerage and solid waste management in case of urban local bodies. TFC has further recommended that the Central Government should not impose any condition other than those prescribed by TFC for release of these grants.

I.D.(v) Debt Relief

A two-pronged approach to debt relief was adopted by the TFC *viz.*, (i) a general scheme of debt relief applicable to all States and (ii) a write-

off scheme linked to fiscal performance with a view to providing an incentive for achievement of revenue balance by 2008-09. Loans given to States from NSSF have been excluded from the scope of debt relief. Under the general scheme of debt relief, all Central loans to the States contracted till March 31, 2004 and outstanding on March 31, 2005 (amounting to Rs.1,28,795 crore) have been consolidated and the interest rate thereon has been fixed at 7.5 per cent along with a uniform tenor of 20 years. This will be subject to the State enacting FRL. The debt relief during the award period for all States works out to Rs.21,276 crore in interest payments and Rs.11,929 crore in repayments. Under the debt write-off scheme, repayments due from 2005-06 to 2009-10 on Central loans contracted upto March 31, 2004 and recommended to be consolidated and rescheduled as above, will be eligible for write-off subject to the quantum of write-off of repayment being linked to the absolute amount by which the revenue deficit is reduced in each successive year during the award period and fiscal deficit of the State being contained at the level of 2004-05. The enactment of FRL would be a necessary pre-condition for availing the debt relief under this scheme also, with the benefit accruing prospectively.

I.D.(vi) Fiscal Reform Facility

With the recommendation of debt relief in place, the TFC does not recommend continuation of the Fiscal Reform Facility over the period 2005-10.

I.D.(vii) External Assistance

TFC recommends that external assistance may be transferred to States on the same terms and conditions as attached to such assistance by external funding agencies, thereby making Government of India a financial intermediary without any gain or loss. The external assistance passed to States should be managed through a separate fund in the public account.

I.D.(viii) Sinking Fund

TFC has recommended that all States should set up sinking funds for amortisation of all loans including loans from banks, liabilities on account of NSSF, *etc*.

I.D.(ix) Guarantee Redemption Fund

In order to provide for sudden discharge of the States' obligations on guarantees, TFC has recommended that all States should set up guarantee redemption funds through earmarked guarantee fees.

The policy initiatives adopted in recent years have resulted in some improvement in fiscal position of the State Governments. It may, however, be added that such improvement is not across the board for all States. In the backdrop of the fiscal initiatives, the subsequent Section would discuss the consolidated fiscal position of the States for the years 2003-04 (Accounts), 2004-05 (RE) and 2005-06 (BE).

II. CONSOLIDATED FISCAL POSITION OF STATE GOVERNMENTS

As alluded to earlier, the impact of policy initiatives of the State Governments was reflected in the improvement of the consolidated fiscal position of the States since 2000-01. All the major deficit indicators, as ratios to GDP, witnessed a decline over the period 2000-01 to 2002-03. However, some signs of transitory deterioration was recorded in 2003-04 largely due to issue of power bonds by the State Governments to Central Public Sector Undertakings under the one time settlement scheme for dues of the State Electricity Board. Against this backdrop, the following discussion highlights the fiscal position of the State Governments in terms of their accounts of 2003-04, 2004-05 (RE) and 2005-06 (BE).

II. A. Accounts : 2003-04

II. A.(i) Fiscal Position in 2003-04 (Accounts vis-à-vis Revised Estimates)

Fiscal correction and consolidation of the State Government finances was evident when the

revised estimates of 2003-04 were translated into accounts (Table II). Resource gap in terms of RD and GFD witnessed a decline of Rs.10,981 crore (0.4 per cent of GDP) and Rs.17,940 crore (or 0.6 per cent of GDP), respectively between 2003-04 (RE) and 2003-04 (Accounts). Reflecting this, the ratio of primary deficit (PD) to GDP registered a reduction by 0.6 percentage points from 2.1 per cent to 1.5 per cent between the revised estimates and accounts (Appendix Tables 1-2).

The correction in the revenue account between 2003-04 (RE) and 2003-04 (Accounts) is largely due to compression of revenue expenditure by Rs.24,372 crore (or 0.9 per cent of GDP). The revenue receipts particularly own non-tax revenue and grants from the Centre showed a decline. The developmental expenditure in revenue account declined substantially by Rs.16,040 crore (or 0.6 per cent of GDP) contributing 65.8 per cent of fall in revenue expenditure (Appendix Tables 3-4).

Table II: Variation in Major Items - 2003-04 (Accounts) over 2003-04 (RE)

(Rs. crore)

Item	2003-04 (RE)	2003-04	Variation (3 over 2)	Contribution * (per cent)
1	2	3	4	5
I. Revenue Receipts (i+ii)	**329,927**	**316,535**	**-13,392**	**100.0**
(i) Tax Revenue (a+b)	228,103	226,999	-1,104	8.2
(a) Own Tax Revenue	162,806	159,921	-2,885	21.5
of which				
Sales Tax	98,378	97,590	-788	5.9
(b) Share in Central Tax	65,297	67,079	1,782	-13.3
(ii) Non-Tax Revenue	101,824	89,536	-12,288	91.8
(a) States' Own Non-Taxes	40,940	38,189	-2,751	20.5
(b) Grants from Centre	60,884	51,348	-9,536	71.2
II. Revenue Expenditure	**402,053**	**377,681**	**-24,372**	**100.0**
of which				
Developmental Expenditure	220,671	204,631	-16,040	65.8
Non-Developmental Expenditure	174,068	166,150	-7,918	32.5
of which				
Interest Payments	83,967	81,763	-2,204	9.0
Pensions	35,279	33,028	-2,251	9.2
Administrative Services	30,303	28,847	-1,456	6.0
III. Revenue Deficit (II-I)	**72,126**	**61,145**	**-10,981**	
	2.6	*2.2*	*-0.4*	
IV. Capital Outlay	**61,501**	**52,426**	**-9,075**	**100.0**
of which				
Social Services	11,389	9,573	-1,816	20.0
Economic Services	47,604	40,810	-6,794	74.9
V. Net Lending	**7,383**	**9,499**	**2,116**	
VI. Gross Fiscal Deficit	**141,010**	**123,070**	**-17,940**	
	5.1 (4.0)	*4.5 (3.4)*	*-0.6*	

RE: Revised Estimates * : Denotes percentage share in relevant total

Note : Figures in italics are as percentages to GDP. Figures in italicised brackets are net of power bonds. During 2003-04 twenty six State Governments issued power bonds amounting to Rs. 28,984 crore.

Source : Budget Documents of State Governments.

Apart from the reduction in RD as discussed above, there was a decline in capital outlay. Consequently, as mentioned earlier, GFD showed a decline of 0.6 per cent of GDP. Economic services and social services accounted for 74.9 per cent and 20.0 per cent of fall in 'capital outlay', respectively. Thus, overall correction in GFD was due to compression of developmental expenditure (includes expenditure on revenue and capital accounts and loans and advances extended by the States) by Rs.21,609 crore (or 0.8 per cent of GDP) (Appendix Tables 5-6 and 11-16).

II.A.(ii) Fiscal Position: Accounts 2003-04 vis-a-vis the Trend

A comparison of fiscal performance of the States in 2003-04 with that of the trend of the recent past indicated that, the imbalance in the revenue account continued as compared with the late 1990s, but witnessed an improvement over the period 2000-03. On the receipt side, notwithstanding increase in own tax revenue over time, own revenue experienced a setback due to falling own non-tax revenue. In revenue expenditure of States, non-developmental expenditure registered an upward trend led by committed expenditures such as interest payments and pensions, while developmental expenditure witnessed deceleration. Capital outlay as a ratio of GDP has recorded improvement over the past trend. The fiscal performance of the States in 2003-04 *vis-a-vis* the trends since the early 1990s is set out in Table III.

Table III: Trends in Major Fiscal Indicators

(As percentage to GDP)

Item	1990-95 (Average)	1995-00 (Average)	2000-03 (Average)	2003-04
1	2	3	4	5
I. Revenue Receipts (i+ii)	**12.1**	**10.9**	**11.3**	**11.5**
(i) Tax Revenue (a+b)	8.0	7.7	8.0	8.2
(a) Own Tax Revenue	5.4	5.3	5.7	5.8
of which				
Sales Tax	3.2	3.1	3.46	3.54
(b) Share in Central Tax	2.6	2.4	2.3	2.4
(ii) Non-Tax Revenue	4.1	3.2	3.3	3.2
(a) States' Own Non-Tax Revenue	1.8	1.6	1.5	1.4
(b) Grants from Centre	2.3	1.6	1.9	1.9
II. Revenue Expenditure	**12.8**	**12.6**	**13.8**	**13.7**
of which				
Developmental Expenditure	8.4	7.6	7.7	7.4
Non-Developmental Expenditure	4.3	4.8	5.9	6.0
of which				
Interest Payments	1.7	2.0	2.7	3.0
Pensions	0.60	0.85	1.24	1.20
Administrative Services	1.21	1.14	1.17	1.05
III. Capital Outlay	**1.6**	**1.4**	**1.5**	**1.9**
of which				
Social Services	0.23	0.23	0.28	0.35
Economic Services	1.30	1.12	1.12	1.50
IV. Net Lending	**0.6**	**0.4**	**0.3**	**0.3**
Major Deficit Indicators				
I. Gross Fiscal Deficit	**2.8**	**3.5**	**4.2**	**4.5 (3.4)**
II. Revenue Deficit	**0.7**	**1.6**	**2.5**	**2.2**
III. Primary Deficit	**1.1**	**1.4**	**1.5**	**1.5**

Note : Figure in bracket is net of power bonds. During 2003-04 twenty six State Governments issued power bonds amounting to Rs.28,984 crore under the one-time settlement scheme.

Source : Same as Table II.

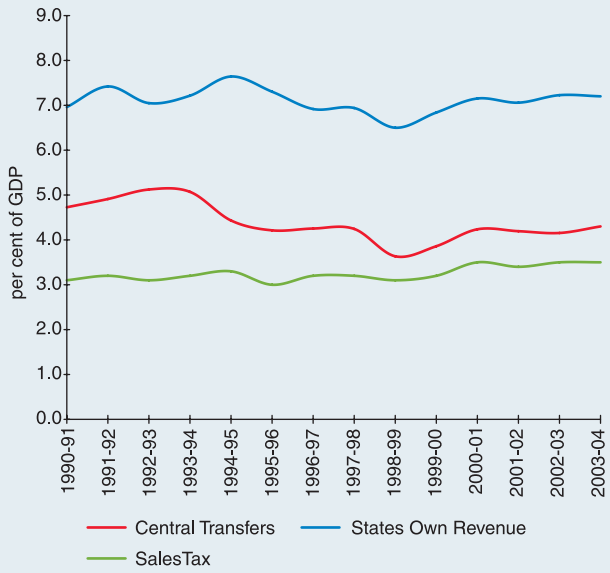
It may be noted that the ratio of RD to GDP in 2003-04 is higher than the average ratio in the second half of the 1990s, but it is lower by 0.3 percentage points from the average ratio during 2000-03 (Chart 1). However, resource gap in terms of GFD as percentage of GDP at 4.5 per cent in 2003-04, was one percentage point higher than the average GFD-GDP ratio during 1995-00. It is also marginally higher to the average GFD-GDP ratio of 4.2 per cent during 2000-03. However, it is important to note that there was a surge in the amount of GFD in 2003-04 due to issuing of power bonds under the one-time settlement scheme for dues of the SEBs by the State Governments. Net of power bonds, the ratio of GFD to GDP would be placed at 3.4 per cent in 2003-04 (Accounts).

Chart 1: Trends in Deficit Indicators

In the revenue account, revenue receipts as a percentage of GDP increased to 11.5 per cent in 2003-04 from the average of 10.9 per cent during 1995-00, while it was still lower as compared to the average ratio of 12.1 per cent during 1990-95. On the other hand, revenue expenditure as a percentage of GDP in 2003-04 was close to 1 percentage point higher than the average in the 1990s.

The ratio of tax revenue to GDP remained around 8 per cent during the entire period 1990-2004, while the ratio of non-tax revenue to GDP declined by close to 1 percentage point from the average of 4.1 per cent during 1990-95 to 3.2 per cent during 2003-04. State's own tax-revenue as a ratio to GDP showed a gradual rise from the average level of 5.3 per cent during 1995-00 to 5.8 per cent in 2003-04. Amongst the components of non-tax revenue, gradual deterioration in own non-tax revenue was particularly evident as, in terms of percentage to GDP, it gradually declined from the average of 1.8 per cent during 1990-95 to 1.4 per cent in 2003-04. Grants from the Centre as a ratio to GDP during 2003-04 at 1.9 per cent was higher than the average level of 1.6 per cent during 1995-00 (Chart 2).

Chart 2: Trends in Major Components of Revenue Receipts

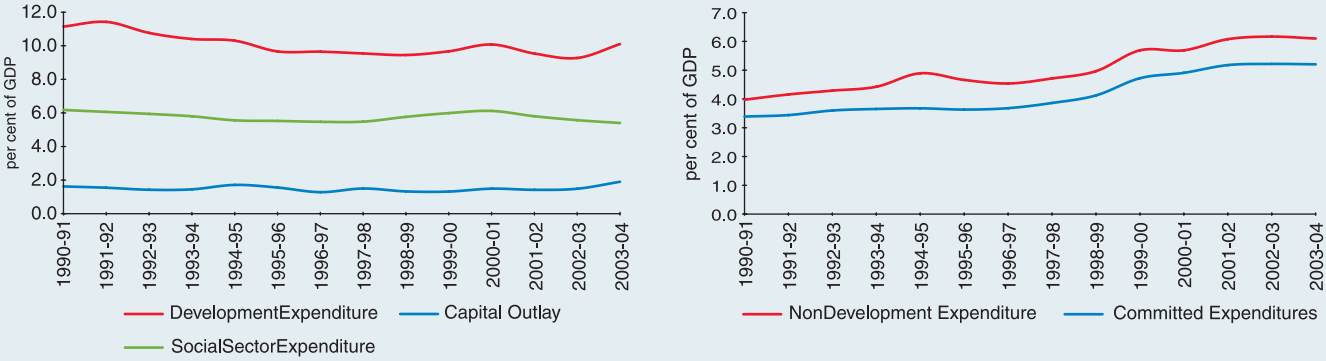


In revenue expenditure, as a percentage of GDP, the non-developmental expenditure gradually increased from the average of 4.3 per cent during 1990-95 to 6.0 per cent in 2003-04 while developmental expenditure exhibited a reverse trend from 8.4 per cent to 7.4 per cent over the same period. Among the components of non-developmental revenue expenditure, as a percentage of GDP, interest payments and pensions at 3.0 per cent and 1.2 per cent, respectively in 2003-04 were close to twice of their respective average ratio during the first half of the 1990s. While capital outlay as a percentage to GDP, showed a rise of 0.4 percentage point in 2003-04, the net lending remained nearly stagnant as compared to the average level of 2000-03 (Chart 3).

II.B. Revised Estimates: 2004-05

The assessment of the variation in the revised estimates of 2004-05 over those of budget estimates revealed that there was an increase in RD by Rs.1,123 crore in the revised estimates of 2004-05 over the budget estimates due to higher revenue receipts. As a ratio to GDP, RD declined marginally to 1.4 per cent from the level of 1.5 per cent (Table IV). In the revenue account, increase in revenue receipts by Rs.9,858 crore (or 0.3 per cent of GDP) in 2004-05 (RE) over 2004-05 (BE) was more than compensated by increase in revenue expenditure by Rs.8,735 crore (or 0.3 per cent of GDP). Increase in revenue receipts was led by Rs.5,675 crore increase in Central grants and Rs.2,803 crore rise in share in Central taxes. The increase in Central transfers both in the form of share in Central taxes and grants accounted for 86.0 per cent of increase in revenue receipts of the States in 2004-05 (RE) over 2004-05 (BE). On the other hand, increase in revenue expenditure by Rs.8,735 crore in 2004-05 (RE) over 2004-05 (BE) was due to an increase in developmental expenditure by about Rs.14,862 crore (or 0.5 per cent of GDP) as against a decline in non-developmental expenditure by about Rs.6,886 crore (or 0.2 per cent of GDP). In non-developmental revenue expenditure, interest payments declined by about Rs.3,000 crore (or 0.1

Chart 3: Trends in Expenditures of State Governments



Note: Committed Expenditures includes Interest Payment, Pensions and Adminstrative Services.

Table IV: Variation in Major Items - 2004-05 (RE) over 2004-05 (BE)

(Rs. crore)

Item	2004-05 (BE)	2004-05 (RE)	Variation (3 over 2)	Contribution * (per cent)
1	2	3	4	5
I. Revenue Receipts (i+ii)	**374,581**	**384,439**	**9,858**	**100.0**
(i) Tax Revenue (a+b)	263,557	268,170	4,613	46.8
(a) Own Tax Revenue	185,605	187,415	1,810	18.4
of which				
Sales Tax	112,737	115,330	2,593	26.3
(b) Share in Central Tax	77,952	80,755	2,803	28.4
(ii) Non-Tax Revenue	111,024	116,269	5,245	53.2
(a) States' Own Non-Taxes	49,612	49,181	-430	-4.4
(b) Grants from Centre	61,413	67,088	5,675	57.6
II. Revenue Expenditure	**420,006**	**428,741**	**8,735**	**100.0**
of which				
Developmental Expenditure	217,200	232,062	14,862	170.1
Non-Developmental Expenditure	195,595	188,709	-6,886	-78.8
of which				
Interest Payments	90,858	87,899	-2,959	-33.9
Pensions	38,370	38,142	-228	-2.6
Administrative Services	33,394	32,602	-791	-9.1
III. Revenue Deficit (II-I)	**45,425**	**44,302**	**-1,123**	
	1.5	*1.4*	*-0.1*	
IV. Capital Outlay	**60,828**	**68,231**	**7,402**	**100.0**
of which				
Social Services	12,463	12,987	523	7.1
Economic Services	45,208	51,769	6,561	88.6
V. Net Lending	**8,394**	**11,103**	**2,709**	
VI. Gross Fiscal Deficit	**114,647**	**123,635**	**8,989**	
	3.7	*4.0*	*0.3*	

RE : Revised Estimates BE : Budget Estimates

*: Denotes percentage share in relevant total.

Note : Figures in italics are as percentages to GDP.

Source : Same as Table II.

per cent of GDP), largely due to benefits of DSS. Details of DSS are provided in Statement 32.

The revised estimates for 2004-05 marked a deterioration in the GFD as a proportion to GDP, registering an increase by 0.3 percentage points from 3.7 per cent in 2004-05 (BE) to 4.0 per cent in 2004-05 (RE) mostly due to higher provisions in capital outlay and net lending. Enhanced provision for capital outlay was mainly in respect of economic services, which constituted close to 90 per cent of the increase.

II.C. Budget Estimates: 2005-06

The gradual improvement in State finances, in terms of reduction in key deficit indicators, has also been envisaged to continue firmly in the State budgets for 2005-06 (Table V and Chart 4).

II.C.(i) Key Deficit Indicators

It is pertinent to note that RD at 0.7 per cent of GDP is budgeted to decline sharply by around 44.0 per cent (or 0.7 percentage points in terms of GDP) over the level of 2004-05 (RE). Consequent upon the significant reduction in the RD, the GFD-GDP ratio of the States is budgeted to decline by 0.8 percentage points to 3.2 per cent. Reflecting the reduction in RD and GFD, PD relative to GDP is also budgeted to decline by 0.7 percentage points to 0.5 per cent. The primary revenue balance with a surplus of 2.0 per cent of GDP during 2005-06 is budgeted to account for nearly three-fourth of interest payments in 2005-06 as compared with around half of the interest payments in the previous

Table V: Trends in Major Deficit Indicators of State Governments

(Rs. crore)

Years	Gross Fiscal Deficit		Revenue Deficit		Primary Deficit		Primary Revenue Balance (PRB)	
1	2		3		4		5	
1999-00	91,480	(4.7)	53,797	(2.8)	46,309	(2.4)	8,625	(0.4)
2000-01	89,532	(4.3)	53,569	(2.6)	37,830	(1.8)	1,866	(0.1)
2001-02	95,994	(4.2)	59,188	(2.6)	33,488	(1.5)	-3,318	(-0.1)
2002-03	1,02,123	(4.1)	55,111	(2.2)	31,981	(1.3)	-15,031	(-0.6)
2003-04	1,23,070	(4.5)	61,145	(2.2)	41,306	(1.5)	-20,618	(-0.7)
2004-05(RE)	1,23,635	(4.0)	44,302	(1.4)	35,737	(1.2)	-43,597	(-1.4)
2005-06(BE)	1,10,070	(3.2)	24,770	(0.7)	16,772	(0.5)	-68,528	(-2.0)

RE: Revised Estimates BE: Budget Estimates '–' sign in PRB indicates surplus

Note : Figures in brackets are percentages to GDP.

Source : Data on fiscal variables have been compiled from budget documents of State Governments. Source for data on GDP is Central Statistical Organisation (CSO).

Chart 4: Major Deficit Indicators

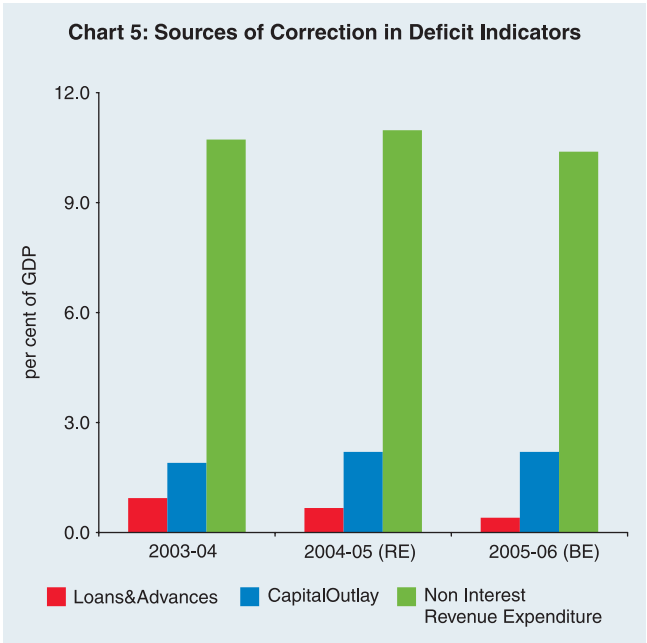
year. It is of interest to note that while 24 States had primary revenue surplus in 2004-05 (RE), there are 27 States, which are estimated to be in surplus in 2005-06.

The fiscal correction in the revenue account in 2005-06 is sought to be achieved primarily through containment of non-interest revenue expenditure, which is budgeted to decline by 0.6 percentage points (as proportion of GDP) over the previous year. The deficit reduction envisaged in the budgets of 2005-06 reflects the commitment of the State Governments to undertake fiscal restructuring in the direction of fiscal correction path as suggested by TFC. The TFC has stipulated enactment of FRL by the State Governments as a precondition for availing the debt-relief scheme recommended by it. Consequently, there is a progressive move by the State Governments to enact FRL. Many States, however, have not taken into account the recommendations of TFC relating to devolution of resources due to transfer and grants as well as phasing out of Plan loans from the Centre, which may alter the budget estimates quite significantly. Implementation of VAT by most of the States with effect from April 1, 2005 would also have implications for revenue mobilisation of States. Phasing out of Loans from the Centre to the States as recommended by TFC would also have implications for market borrowings of the State Governments.

The reduction in non-interest revenue expenditure of the State Governments coupled with a decline in net lending (by 0.1 percentage point of GDP) and stagnant capital outlay to GDP ratio at 2.2 per cent together are budgeted to contribute to the decline in GFD-GDP ratio by 0.8 percentage points (Chart 5). The reduction in GFD-GDP ratio along with a reduction in interest payments as a ratio of GDP by 0.1 percentage point would contribute towards decline of PD-GDP ratio by 0.7 percentage point.

As explained earlier, the correction in revenue deficit (by Rs.19,531 crore or 0.7 per cent of GDP) envisaged in 2005-06 by the State Governments is budgeted to contain growth of non-interest revenue expenditure to 6.1 per cent from 15.2 per cent growth in 2004-05 (RE). Furthermore, it would be supported by an increase in revenue receipts by 11.9 per cent. The revenue expenditure (net of power sector) is budgeted to decelerate and grow by only 7.3 per cent compared to 17.3 per cent in 2004-05 (RE). As a ratio to GDP, revenue expenditure would decline to 13.1 per cent from

Chart 5: Sources of Correction in Deficit Indicators



13.8 per cent in the previous year. Excepting for the smaller sectors such as nutrition, agricultural research and education, the deceleration in the revenue expenditure is perceived across all developmental sectors. Non-development expenditure is also poised for a lower growth excepting for administrative and miscellaneous general services. On the other hand, revenue receipts (inclusive of additional resource mobilisation (ARM) net of concessions) would increase by 11.9 per cent largely on account of the increase in sales tax mobilisation by 16.4 per cent, accounting for over 41 per cent of the increase (Statement 31). As a percentage to GDP, revenue receipts, however, would remain at the previous years' level of 12.4 per cent. Current devolution from the Centre (share in central taxes and grants) would account for 45 per cent of the increase in revenue mobilisation (Table VI).

The fiscal correction in 2005-06 as discussed above, however, is not uniform across the States. There are a few States, which have estimated an increase in RD (5 States) and GFD (11 States) in 2005-06 (BE) over 2004-05 (RE), while only a few States would account for the major part of the overall correction. The State-wise analysis of the fiscal correction process during 2005-06 reveals that the non-special category States account for nearly four-fifth of the overall correction[9] in revenue account. The Government of Maharashtra has budgeted a surplus in its revenue account with a correction of Rs.9,666 crore which is around 63 per cent of overall RD reduction envisaged by the non-special category States.

Furthermore, non-special category States would contribute to around 74 per cent of the overall GFD correction of all States. Among non-special category States, Maharashtra as budgeted would account for about 96 per cent of the overall correction. Thus, the final outcome of fiscal correction of the States in 2005-06 would largely be dependent on the fiscal performance of Maharashtra (Table VII).

Table VI: Variation in Major Items - 2005-06 (BE) over 2004-05 (RE)

Item	Variation		Contribution* (per cent)
	Amount (Rs. crore)	Per cent	
1	2	3	4
I. Revenue Receipts	**45,830**	**11.9**	**100**
of which			
Sales Tax	18,879	16.4	41.2
Share in Central Taxes	9,248	11.5	20.2
Grants-in-Aid	11,384	17.0	24.8
II. Revenue Expenditure	**26,299**	**6.1**	**100**
of which			
Education	6,111	8.1	23.2
Power	-3,586	-17.0	-13.6
Interest Payments	5,399	6.1	20.5
Administrative Services	4,752	14.6	18.1
Pension	3,519	9.2	13.4
Miscellaneous General services	4,994	61.0	19.0
Non Interest Revenue Expenditure	*20,900*	*6.1*	*79.5*
III. Capital Receipts	**-113,335**	**-13.5**	**100**
of which			
Market Borrowings (Gross)	-15,645	-42.2	13.8
Special Securities issued to NSSF	-24,333	-29.6	21.5
Recovery of loans	-4,163	-43.1	3.7
Suspense & Miscellaneous	-46,142	-13.0	40.7
Reserve Fund	-1,923	-10.2	1.7
Power Bonds and Other Bonds	-2,320	-100.0	2.0
IV. Capital Expenditure	**-102,437**	**-12.8**	**100**
of which			
Capital Outlay	8,533	12.5	-8.3
Capital Outlay on Urban Development	1,728	99.1	-1.7
Capital Outlay on Irrigation & Flood Control	2,853	13.1	-2.8
Capital Outlay on Energy	-3,232	-34.4	3.2
Transport	3,117	27.4	-3.0
Discharge of Internal Debt	-52,747	-43.4	51.5
Repayments of loans to Centre	-13,305	-49.0	13.0
Loans for Power Projects	-4,815	-42.5	4.7
Suspense & Miscellaneous	-44,091	-12.4	43.0

BE: Budget Estimates RE: Revised Estimates
* : Denotes percentage share in relevant total
Source : Same as Table II.

The decomposition of GFD indicates that the share of the revenue deficit would decline substantially to 22.5 per cent in 2005-06 from 35.8 per cent in the previous year. Small savings (NSSF) and market borrowings of the State

[9] Overall correction refers to total correction with some States budgeting a decline in RD and GFD while other States have budgeted an increase.

Table VII: State-wise Correction of Revenue Deficit and Gross Fiscal Deficit (2005-06 (BE) over 2004-05 (RE)

(Amount in Rs. crore)

	States	Revenue Deficit		Gross Fiscal Deficit	
		Correction over 2004-05 (RE)	Percentage To Total	Correction over 2004-05 (RE)	Percentage To Total
	1	2	3	4	5
	A. Special Category				
1	Arunachal Pradesh	-25	0.6	-172	4.8
2	Assam	-1,124	27.5	-1,504	41.8
3	Himachal Pradesh	-964	23.6	-990	27.6
4	Jammu and Kashmir	-540	13.2	258	-7.2
5	Manipur	-495	12.1	-542	15.1
6	Meghalaya	5	-0.1	35	-1.0
7	Mizoram	-98	2.4	-255	7.1
8	Nagaland	-105	2.6	-11	0.3
9	Sikkim	-23	0.6	-112	3.1
10	Tripura	-88	2.1	146	-4.1
11	Uttaranchal	-626	15.3	-446	12.4
	Total (A)	**-4,083**	**100.0**	**-3,594**	**100.0**
	B. Non-Special Category				
1	Andhra Pradesh	-60	0.4	1,673	-16.8
2	Bihar	-479	3.1	-62	0.6
3	Chhattisgarh	-251	1.6	97	-1.0
4	Goa	-34	0.2	64	-0.6
5	Gujarat	-2,660	17.2	-2,761	27.7
6	Haryana	722	-4.7	1,297	-13.0
7	Jharkhand	7	-0.05	230	-2.3
8	Karnataka	-347	2.2	523	-5.2
9	Kerala	-493	3.2	-128	1.3
10	Madhya Pradesh	2,673	-17.3	-1,154	11.6
11	Maharashtra	-9,666	62.6	-9,533	95.6
12	Orissa	-1,111	7.2	-1,356	13.6
13	Punjab	-800	5.2	-383	3.8
14	Rajasthan	-1,125	7.3	-85	0.8
15	Tamil Nadu	-283	1.8	898	-9.0
16	Uttar Pradesh	-1,773	11.5	-154	1.5
17	West Bengal	739	-4.8	1,271	-12.7
18	NCT Delhi	-509	3.3	-409	4.1
	Total (B)	**-15,448**	**100.0**	**-9,971**	**100.0**

Source : Same as Table II.

Governments though continue to be the major source for GFD financing, are budgeted to finance a lower proportion of the GFD during 2005-06 as compared to 2004-05 (RE). Loans from the Centre are budgeted to finance an increased proportion (15.8 per cent) of the States' borrowings requirements (Table VIII and Appendix Tables 7-9 and Statement 6-11).

II.C.(ii) Revenue Receipts

The revenue receipts are budgeted to increase by 11.9 per cent during 2005-06 as compared with a growth rate of 21.5 per cent in the preceding year. In terms of GDP, however, revenue receipts have been envisaged to remain constant at 12.4 per cent. States' own revenue as a ratio to GDP is estimated to be marginally lower in 2005-06 compared to the previous year while transfers from the Centre are budgeted to remain constant (Table IX).

Amongst the components of revenue receipts, States' own tax revenue as percentage to GDP is expected to show a marginal increase during 2005-

Table VIII: Decomposition and Financing Pattern of Gross Fiscal Deficit - 2004-05 (RE) to 2005-06 (BE)

(per cent)

Item	2004-05 (RE)	2005-06 (BE)
1	2	3
Decomposition (1+2+3)	**100.0**	**100.0**
1. Revenue Deficit	35.8	22.5
2. Capital Outlay	55.2	69.7
3. Net Lending	9.0	7.8
Financing (1 to 11)	**100.0**	**100.0**
1. Market Borrowings	26.4	14.6
2. Loans from Centre	4.7	15.8
3. Special Securities issued to NSSF/Small Savings	43.4	47.8
4. Loans from LIC, NABARD, NCDC, SBI & Other Banks	2.3	7.3
5. State Provident Fund	7.8	7.2
6. Reserve Funds	5.0	3.8
7. Deposits and Advances	-1.0	-2.5
8. Suspense and Miscellaneous	0.5	-1.3
9. Remittances	-0.8	1.5
10. Increase (+)/Decrease (-) in Cash Balance	-5.5	1.0
11. Others	17.1	4.7

BE: Budget Estimates RE: Revised Estimates

NSSF: National Small Savings Fund

Notes : (i) Overall surplus/deficit would be matched by increase/decrease in cash balance since 2003-04. This is due to Cash Balance Investment Account now included under 'Suspense and Miscellaneous' while WMA/OD from RBI is included under 'Internal Debt'.

(ii) 'Others' (item '11') includes miscellaneous capital receipts, Contingency Fund, inter-State settlement, WMA/OD from RBI, *etc.*

Source : Same as Table II.

Table IX: Aggregate Receipts of State Governments

(Rs. crore)

Items	2005-06 (BE)	2004-05 (RE)	2003-04 (Accounts)	2000-03 (Avg.)	1995-00 (Avg.)	1990-95 (Avg.)	Variations (per cent)	
							Col.3/4	Col.2/3
1	2	3	4	5	6	7	8	9
Aggregate Receipts (1+2)	1,155,807	1,223,312	1,330,584				-8.1	-5.5
	(33.2)	(39.4)	(48.2)					
	16.7	*19.0*	*19.1*	(16.8)	(15.2)	(16.1)		
1. Total revenue receipts (a+b)	430,270	384,439	316,536				21.5	11.9
	(12.4)	(12.4)	(11.5)	(11.3)	(10.9)	(12.1)		
(a) States own Revenue	261,795	236,596	198,109				19.4	10.7
	(7.5)	(7.6)	(7.2)	(7.2)	(6.9)	(7.3)		
States own tax	215,243	187,415	159,921				17.2	14.8
	(6.2)	(6.0)	(5.8)	(5.7)	(5.3)	(5.4)		
States own non tax	46,552	49,181	38,189				28.8	-5.3
	(1.3)	(1.6)	(1.4)	(1.5)	(1.6)	(1.8)		
(b) Central Transfers	168,475	147,843	118,426				24.8	14.0
	(4.8)	(4.8)	(4.3)	(4.1)	(4.0)	(4.9)		
Shareable taxes	90,003	80,755	67,079				20.4	11.5
	(2.6)	(2.6)	(2.4)	(2.3)	(2.4)	(2.6)		
Central Grants	78,472	67,088	51,348				30.7	17.0
	(2.3)	(2.2)	(1.9)	(1.9)	(1.6)	(2.3)		
2. Capital Receipts (a+b)	725,537	838,873	1,014,048				-17.3	-13.5
	(20.8)	(27.0)	(36.7)					
	4.3	*6.6*	*7.6*	(5.5)	(4.2)	(4.0)		
(a) Loans from Centre@	31,216	32,940	26,127				26.1	-5.2
	(0.9)	(1.1)	(0.9)	(1.0)	(1.0)	(1.2)		
(b) Others Capital Receipts	694,321	805,932	987,921				-18.4	-13.8
	(19.9)	(26.0)	(35.8)	(4.4)	(3.2)	(2.9)		

@ With the change in the system of accounting with effect from 1999-2000, States' share in small savings which was included earlier under loans from Centre is included under internal debt and shown as special securities issued to National Small Saving Fund (NSSF) of the Central Government. The data for the years prior to 1999-2000 as reported in this Table, however, exclude loans against small savings, for the purpose of comparability.

Notes : 1. Figures in brackets are percentages to GDP.

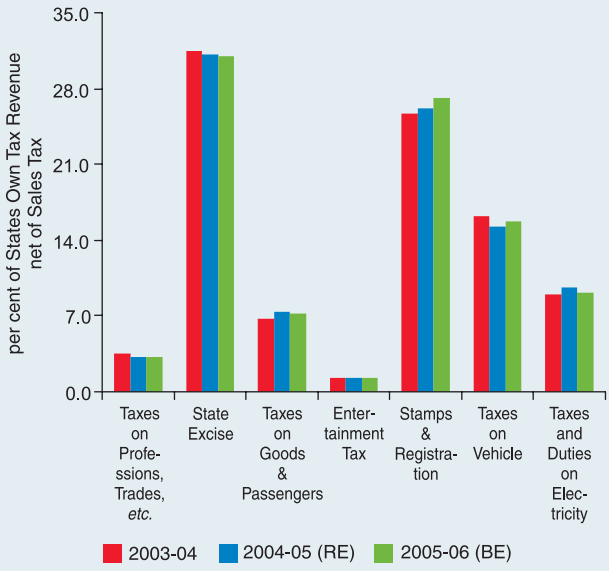
2. Since 2003-04, the data on capital receipts are on a gross basis and therefore, not comparable with that of earlier years. Figures in *italics* are also percentages to GDP and are on a net basis (for items of public account) and given for comparison with earlier years.

Source : Same as Table II.

06. The implementation of the VAT by majority of the State Governments would have an important bearing on the States' own tax revenues during the current year. As there is a provision for compensating the revenue loss incurred by the States following the implementation of the VAT, it is unlikely that shifting to the VAT regime will have any adverse impact on revenue receipts for the current year. Excluding sales tax revenue (which is the predominant tax) while the share of Stamps and Registration fees in States' Own Revenue has increased over the period, the shares of Profession Tax, Tax on Goods and Passengers and Electricity Duties have recorded declines. Taxes other than Sales Tax of State Governments need to be exploited for higher revenue mobilisation (Chart 6).

States' own non-tax revenue, on the other hand, is budgeted to decline to 1.3 per cent of GDP in 2005-06 from the previous year's level of

Chart 6: Components of Revenue Receipts



1.6 per cent of GDP, mainly as a result of a sharp decline in interest receipts. The inapt application of user charges by State Governments due to various constraining factors has resulted in inadequate recoveries from public services and hence the subdued levels of non-tax revenues. The information on cost recovery of select services are set out in Table X. It may be mentioned that the sudden rise in non-tax receipts from the power sector in 2004-05 (RE) is due to Madhya Pradesh accounting for 56.3 per cent of the rise due to repayment by Madhya Pradesh Electricity Board. Hence, the sudden rise in cost recovery from power sector in 2004-05 (RE) (Chart 7).

The rate of return from investment by State Governments has been very low. It may be observed from Chart 8 that while the share of interest receipts in non-tax receipts would decline in 2005-06, the shares of dividends and profits have remained abysmally low. The Eleventh Finance Commission had observed that the average rate of return on capital invested in the State Electricity Boards that account for the bulk of the States' investment in Public Sector Undertakings, had been persistently negative.

II.C.(iii) Revenue Expenditure

Revenue expenditure is budgeted to increase by 6.1 per cent in 2005-06 as compared with 13.5 per cent increase in the previous year. As a ratio to GDP, revenue expenditure would decline to 13.1 per cent from 13.8 per cent in the previous year, but would still remain higher than the average level of 12.8 per cent during the first half of the 1990s. The increase in revenue expenditure during 2005-06 would emanate to a large extent from the increase in expenditure on education, sports, art and culture. Further, provisions in respect of interest payments,

Table X: Cost Recovery of Select Services
(Ratio of Non-Tax Revenue to Non-Plan Revenue Expenditure)

(per cent)

Items	2000-01	2001-02	2002-03	2003-04	2004-05 (RE)	2005-06 (BE)
1	2	3	4	5	6	7
Social Services						
(a) Education	1.2	1.2	1.6	1.7	1.3	1.4
(b) Health	4.6	6.1	5.4	4.7	6.4	5.3
Economic Services						
(a) Irrigation#	8.2	7.5	8.4	15.2	15.3	17.2
(b) Power	6.5	6.4	5.8	4.5	30.8	21.2
(c) Roads	16.1	19.3	15.5	21.3	16.0	17.9

BE : Budget Estimates RE: Revised Estimates
: Relates to irrigation and flood control for non-plan revenue expenditure.
Source : Same as Table II.

Chart 7: Cost Recovery of Select Services (Ratio of Non-Tax Revenue to Non-Plan Revenue Expenditure)

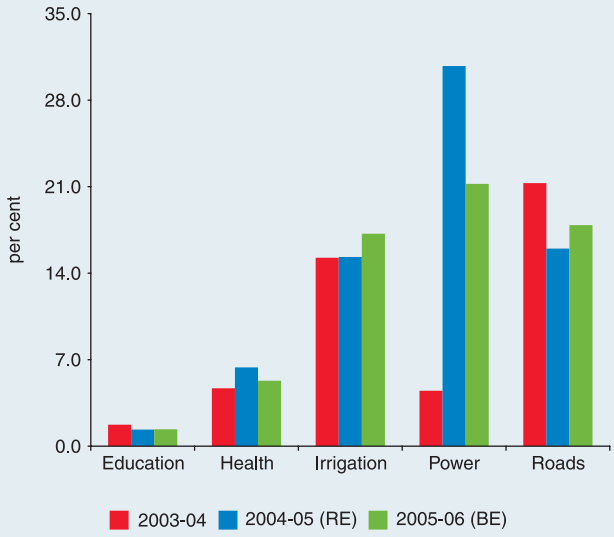
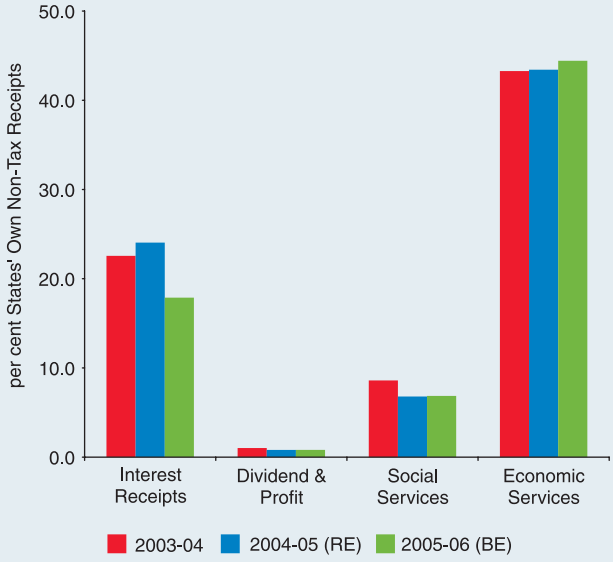


Chart 8: Non Tax Receipts



administrative services, miscellaneous general services (including lotteries) and pensions are budgeted for substantial increases in 2005-06 (Table VI). Interest payments and pensions are, however, expected to pre-empt a lower proportion (31.4 per cent) of revenue receipts in 2005-06 compared to 32.8 per cent in the previous year (Chart 9). Among the few sectors for which revenue expenditure is budgeted to decline, the power sector's sharp decline of 17 per cent stands out (Appendix Table 17-18).

II.C.(iv) Capital Receipts

The impact of some of the recent developments in State finances would be largely on the capital account. Discontinuation of DSS has entailed the entire small savings collections accruing to the States. As per the recommendations of TFC, Central loans for State Plans would be phased out. Capital receipts are budgeted to decline by 13.5 per cent in 2005-06 as against a decline of 17.3 per cent in the previous year. Most of the reduction in capital receipts in 2005-06 is due to the substantial decline in Special Securities issued to NSSF (29.6 per cent) and market borrowings (42.2 per cent) from their levels in the previous year. It needs to be mentioned that the State Governments have budgeted a substantially lower amount than budgeted by Union Budget 2005-06 in respect of Securities issued to NSSF.

Gross loans from the Centre are budgeted to record a decline of 5.2 per cent in 2005-06 as against an increase of 26.1 per cent in the previous year. As ratio to GDP, gross loans from the Centre would, therefore, decline to 0.9 per cent in 2005-06 from 1.1 per cent in the previous year. It may be stated that the TFC has recommended phasing out of Central loans for State plan schemes and accordingly the Union Budget for 2005-06 has not provided for the same. Loans from financial institutions have experienced decline (as percentage of States' own capital receipts) in recent years and are also budgeted for a decline of 5.2 per cent in 2005-06 (BE) mainly due to loans from LIC. The major components of capital receipts as a ratio to total capital receipts (net of recoveries) of the States are depicted in Chart 10.

II.C.(v) Market Borrowings

The net allocation of market borrowings to the State Governments, as per Reserve Bank Records, have increased since 2002-03 (Table XI and Statement 29). Additional allocations have, however, witnessed a sharp decline over this period. Taking cognisance of repayments, gross allocation of market loans is budgeted to decline sharply to

Chart 9: Interest Payments and Pensions

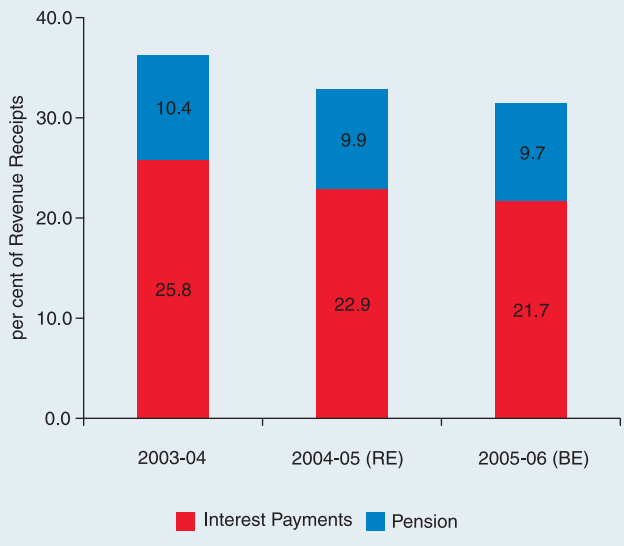


Chart 10:Major Components of Capital Receipts

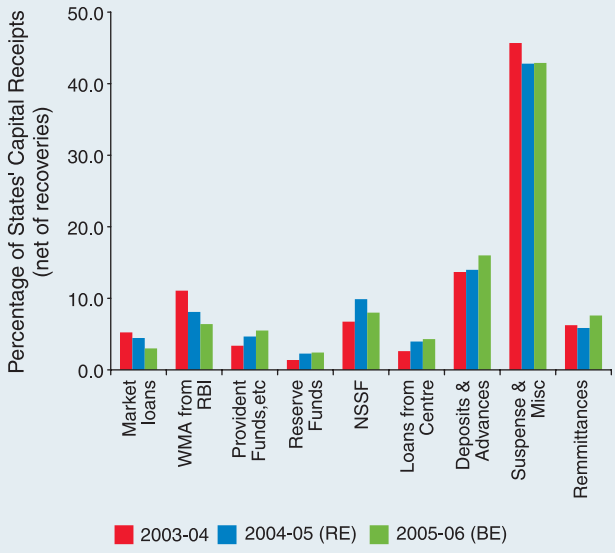


Table XI: Market Borrowings of State Governments

(Rs. crore)

Items	2002-03	2003-04	2004-05	2005-06*
1	2	3	4	5
1. Net Allocation	12,722	12,767	13,969	16,112
2. Additional Allocation	6,422	4,893	4,160	2,159
3. Allocation under DSS	10,000	29,000	18,805	–
4. Total (1+2+3)	29,144	46,660	36,935	18,272
5. Repayments	1,789	4,145	5,123	6,274
6. Gross Allocation (4+5)	30,933	50,805	42,058	24,546
7. Amount raised under DSS	10,000	26,623	16,943	–
8. Amount raised to prepay RIDF loans	–	–	–	1,387
9. Total Amount Raised	30,853	50,521	39,101	16,184
Through				
Tap Issues	27,880	47,626	38,216	11,186
Auctions	2,973	2,895	885	4,999
	(13)	(8)	(3)	(14)
10. Net Amount Raised (9-5)	29,064	46,376	33,978	9,910
11. Net Amount Raised (other than DSS) (9-7)	20,853	23,898	22,158	16,184
12. Net Amount Raised (other than DSS & RIDF) (11-8)	20,853	23,898	22,158	14,797
Memo-Items				
(i) Coupon/Cut-off Yield Range (%)	6.67-8.00	5.78-6.40	5.60-7.36	7.32-7.77
(ii) Weighted Average Interest Rate (%)	7.49	6.13	6.32	7.60
(iii) Average Maturity (in years)	10.00	10.05	10.01	10.00

DSS : Debt Swap Scheme '–' : Nil/Not Applicable
RIDF: Rural Infrastructure Development Fund
* : Amount raised up to January 20, 2006

Notes : (i) Figures in brackets represent number of States opting for the auction route.
(ii) The data on market borrowings as per RBI records may differ from that reported in the budget documents of the State Governments.

Source : As per Reserve Bank records.

Rs.24,546 crore in 2005-06 (Appendix Table 10). Incorporating the net Central loans for State Plans as reported in the Union Budget 2005-06 and assuming that the State Plans are maintained at the budgeted level, the market borrowings during 2005-06 would not be substantially higher than the budgeted level on account of higher devolution of taxes and grants as envisaged in the Union Budget in accordance with the TFC recommendations and larger receipts from NSSF.

Nearly two-third of the gross allocated amount has been raised during 2005-06 so far (January 20, 2006). The rate of interest on market loans which had declined since the mid-1990s upto 2003-04, firmed up during 2004-05 and further during 2005-06 so far. Open market loans of some of the State Governments have faced problems of under-subscription in recent years. Factors that influenced the liquidity of the market for State Government bonds include the health of the finances of the State Governments, the credibility of their prospective policy actions and transparency of their budgets.

The weighted average maturity of State Governments securities issued during the current year was at the same level of 10 years since 2002-03. In the composite portfolio of outstanding market loans of the State Governments, securities in the maturity range of 6-10 years constituted the largest share (62.8 per cent), followed by 0-5 years (25.9 per cent) and above 10 years (11.3 per cent) (Statements 36-37). The State-wise and scrip-wise details of outstanding market loans are presented in Statement 33.

II.C.(vi) Capital Expenditure

Capital disbursements (including the public account) would decline by 12.8 per cent in 2005-06 as against a decline of 16.0 per cent in the previous year. Over half of the decline in capital disbursements would be on account of discharge of internal debt (mainly NSSF and WMA from RBI). Another 43 per cent of the decline would emanate from suspense and miscellaneous account particularly Cash Balance Investment Account.

Capital outlay is envisaged to increase by 12.5 per cent during 2005-06 compared with 30.1 per cent increase in the previous year. As a ratio to GDP, capital outlay would, however, be maintained at 2.2 per cent in 2005-06, as that of in the previous year. Repayments on account of loans from Centre have been budgeted for a sharp decline in 2005-06 on account of State Plan Schemes in respect of States such as Tamil Nadu, Madhya Pradesh, NCT Delhi and Rajasthan.

II.C.(vii) Devolution and Transfer of Resources from the Centre

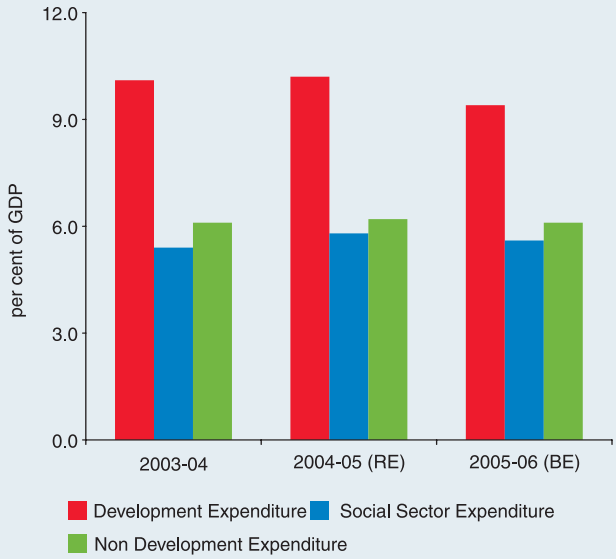
Gross devolution and transfer of resources *(i.e.,* shareable tax revenue, grants and loans and advances) from the Centre are estimated to increase by 10.5 per cent to Rs.1,99,691 crore in 2005-06 compared with a growth of 25.1 per cent in the previous year. As a ratio to GDP, gross devolution and transfers from the Centre would decline marginally to 5.7 per cent in 2005-06 from 5.8 per cent in the previous year and from the average level of 6.8 per cent during the first half of the 1990s. Gross devolution and transfers from the Centre would finance 17.3 per cent of the aggregate disbursements of the State Governments in 2005-06 as compared with 14.7 per cent in the previous year. The prospective (from 2005-06 to 2009-10) mechanism of devolution of transfer of resources from the Centre to the States would, however, be in accordance with the recommendations of the Twelfth Finance Commission (Appendix Table 19 & Statement 25).

II.C.(viii) Developmental and Non-Developmental Expenditure

The fiscal correction envisaged in the State Budgets of 2005-06 may adversely impact upon their development expenditure. Total developmental expenditure (revenue plus capital) would be placed lower at 9.4 per cent of GDP in 2005-06 compared to 10.2 per cent in the previous year (Chart 11). The growth rate of almost all major developmental heads under revenue expenditure is budgeted to decelerate. Within developmental expenditure, social sector expenditure (comprising social services, food storage, rural development and warehousing) would be placed at 5.6 per cent of GDP in 2005-06 as compared with 5.8 per cent in the previous year (Appendix Tables 11-16).

Furthermore, non-developmental expenditure in 2005-06 at 6.1 per cent would be marginally lower than the previous year's level of 6.2 per cent of GDP. Within non-developmental revenue expenditure, the growth rate of interest payments would decelerate, while that of administrative services is estimated to increase sharply. Non-Plan Non-Developmental expenditure, as ratio to GDP, would be placed at 5.9 per cent, lower than the previous year's level of 6.1 per cent. In the aggregate, the ratio of developmental expenditure to GDP would record a larger decline than that of non-developmental expenditure to GDP during 2005-06. It may be mentioned that committed expenditure (consisting of interest payments, administrative services and pension), which had been rising in the past, showed some signs of stabilising in the recent years. As a percentage of revenue expenditure, it would remain at around 38 per cent. As ratio to own revenue, committed expenditure would, however, go down from 72.5 per cent in 2003-04 to 66.0 per cent in 2005-06 (BE). There is considerable variation across the States as can be seen from the Statements 34 and 35.

Chart 11: Development and Non-Development Expenditure



Against the above backdrop, the expenditure pattern in detail is given in Table XII.

II.C.(ix) Liquidity and Cash Management

A revised Scheme of WMA was affected on March 3, 2003 based on the recommendations of the Ramachandran Committee and after consultations with the State Governments. Under

Table XII: Expenditure Pattern of State Governments

(Rs. crore)

Items	2005-06 (BE)	2004-05 (RE)	2003-04 (Accounts)	2000-03 (Avg.)	1995-00 (Avg.)	1990-95 (Avg.)	Variations (per cent)	
							Col.3/4	Col.2/3
1	2	3	4	5	6	7	8	9
Aggregate Expenditure (1+2 =3+4+5)	1,153,938	1,230,076	1,331,748				-7.6	-6.2
	(33.1)	(39.6)	(48.3)					
	16.6	*19.1*	*19.1*	(16.7)	(15.3)	(16.0)		
1. Revenue Expenditure	455,040	428,741	377,681				13.5	6.1
of which	(13.1)	(13.8)	(13.7)	(13.8)	(12.6)	(12.8)		
Interest payments	93,298	87,899	81,763				7.5	6.1
	(2.7)	(2.8)	(3.0)	(2.7)	(2.0)	(1.7)		
2. Capital Expenditure	698,898	801,335	954,068				-16.0	-12.8
of which	(20.1)	(25.8)	(34.6)					
	3.5	*5.3*	*5.4*	(2.9)	(2.7)	(3.2)		
Capital outlay	76764	68231	52426				30.1	12.5
	(2.2)	(2.2)	(1.9)	(1.5)	(1.4)	(1.6)		
3. Developmental Expenditure	325,672	316,172	280,099				12.9	3.0
	(9.4)	(10.2)	(10.1)	(9.6)	(9.6)	(10.8)		
4. Non-Developmental Expenditure	211,368	193,602	169,021				14.5	9.2
	(6.1)	(6.2)	(6.1)	(6.0)	(4.9)	(4.3)		
5. Others*	616,898	720,303	882,628				-18.4	-14.4
	(17.7)	(23.2)	(32.0)	(1.2)	(0.7)	(0.9)		
Memo-Item								
Non-Plan Non-Developmental Expenditure	(5.9)	(6.1)	(6.0)	(5.9)	(4.8)	(4.3)	14.0	8.2

* Comprises Compensation and Assignments to local bodies, Grants-in-aid and contributions, Reserve with Finance Department, Discharge of Internal Debt, Repayment of loans to the Centre till 2002-03. Since 2003-04, it also includes Inter-State Settlement, Contingency Fund, Small Savings, Provident Fund, *etc.,* Reserve Funds, Deposits & Advances, Suspense & Miscellaneous, Appropriation to Contingency Fund and Remittances.

Notes : 1. Figures in brackets are percentages to GDP.

2. Capital expenditure starting with 2003-04 includes corresponding heads of public account, which were hitherto included on a net basis under capital receipts. The figures, therefore, are not comparable with that of earlier years. Figures in italics are also percentages to GDP with expenditure heads of public account being excluded from capital expenditure and are given for comparison with earlier years.

Source : Same as Table II.

the revised Scheme, the total normal WMA limit for the State Governments was enhanced by 18.8 per cent and further by 13.5 per cent (to Rs.8,140 crore) with effect from April 1, 2004. During 2005-06, the total normal WMA limit was increased further by 9.8 per cent to Rs.8,935 crore with effect from April 1, 2005 (Table XIII).

Most of the State Governments lessened their recourse to normal WMA and overdrafts (OD) during 2004-05. This reflected a change mainly on account of the provision under the revised Scheme that special WMA should be availed before taking recourse to normal WMA. The special WMA facility is linked to the investment in Government of India Securities by the State Governments. The rate of interest charged on special WMA is one percentage point less than that on normal WMA. Higher mobilisation of Small Savings and enhanced market borrowings (other than those under the DSS) also facilitated the reduction in recourse to normal WMA. Furthermore, the frequency of overdrafts declined in the case of all States during 2004-05 (Statement 38).

Table XIII: Normal WMA Limits - 1996 to 2005

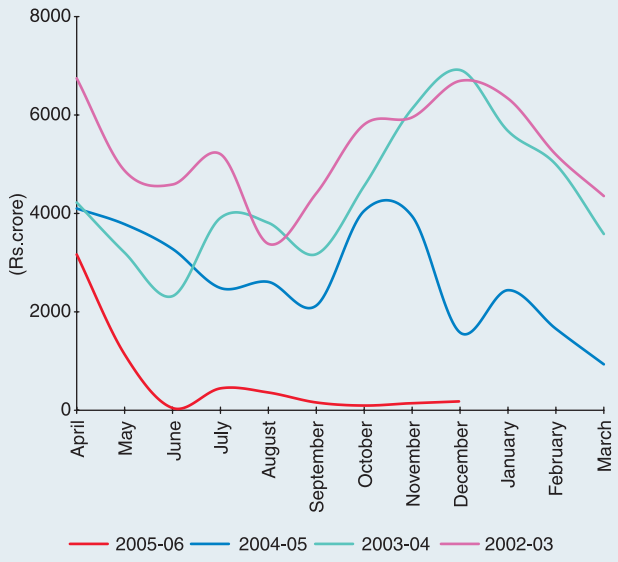
Period	Amount (Rs. crore)	Increase over earlier limits (per cent)
1	2	3
1. August 1996 to February 1999	2,234	100.0
2. March 1999 to January 2001	3,941	76.4
3. February 2001 to March 2002	5,283	34.1
4. April 2002 to March 2, 2003	6,035	14.2
5. March 3, 2003 to March 31, 2004	7,170	18.8
6. April 1, 2004 to March 31, 2005	8,140	13.5
7. April 1, 2005 to till date	8,935	9.8

Source : As per RBI records.

During 2005-06 so far (upto December, 2005), the average utilisation of WMA and OD has been lower than that in the corresponding period of the previous year (Chart 12). The frequency of resort to OD has also been lower during 2005-06 (so far) than that in the (full) previous year. Even so, a few State Governments such as Assam, Kerala, Maharashtra and Uttar Pradesh have resorted to OD much more frequently than the other State Governments during 2005-06 so far. The trend in the actual recourse to WMA/OD by the States from the Reserve Bank during 2005-06 so far (upto January 18, 2006), generally reflected the surplus cash balances of the State Governments.

Apart from the WMA from the Reserve Bank, the Central Government also provides WMA to the State Governments, which unlike the former is, however, not a direct source of monetary expansion. Data on Centre's (gross) WMA to the State Governments, as reported in the budget documents of the State Governments, during 2000-01 to 2005-06 (BE) are set out in Statement 39. The total amount of such advances has declined from Rs.3,329 crore in 2002-03 (12 States) to Rs.1,315 crore in 2004-05 (7 States). Among the Special Category States, these advances have been persistent and usually large in the case of Manipur. Non-Special Category States like Punjab and Kerala have also accessed these advances to different degrees, but not to the same extent as Manipur. Five States *viz.,* Assam, Kerala, Manipur, Nagaland and Punjab have budgeted for such advances in 2005-06. This probably reflects their anticipation of continued short-term (liquidity) pressures on their budgets. Furthermore, States like Manipur, Kerala, and Punjab which accessed a relatively higher amount of WMA from the Centre, are also the ones in respect of which the number of occasions as well as the number of days on which overdrafts were resorted to from the Reserve Bank, remained high during 2004-05.

Chart 12: Utilisation of WMA and Overdraft (Weekly Average)



Another issue that has a bearing on the liquidity management by the State Governments relates to their surplus cash balance. The surplus cash balances of State Governments, as reflected in their investments in 14-Day Intermediate Treasury Bills, have been rising during recent years. They have also risen sharply since the beginning of the financial year 2005-06 and are placed much higher than in the corresponding period of the previous year. The investment (weekly average) in 14-Day Intermediate Treasury Bills increased from Rs.14,764 crore during the month of April to Rs.44,109 crore in December 2005, which is reflective of improved liquidity position of the State Governments (Statement 40).

II.C.(x) Likely Outturn of Budget Estimates of 2005-06: A Technical Exercise

Evidence suggests that the likely outturn of fiscal position during a year undergoes large slippages from that of the budget estimates. This is usually reflected in an over-estimation of revenue receipts and under-estimation of revenue expenditure. The analysis of the data for period 1999-2004 indicates that on an average RD and GFD deviated from their budget estimates by 31 per cent and 15 per cent, respectively, in the revised estimates. In view of this, a technical exercise has

been attempted to assess the likely outturn of budget estimates of 2005-06 by correcting for the over/under-estimation.

The error estimation in budget estimates were worked out taking into account the slippages under different heads of budgetary items of budget estimates over revised estimates on the basis of 5-yearly annual average for the period 2000-01 to 2004-05 (Table XIV).

Taking into account the direction and magnitude of the slippages as indicated in Table XIV, an attempt has been made to correct the likely slippage in the budget estimates for 2005-06 to arrive at a likely outturn. It may be mentioned that many of the State Governments have not taken into account recommendations of TFC regarding devolution and transfer of resources while presenting their budgets. The Union Government has, however, considered the same in its Budget for 2005-06. While adjustments in sharable Central taxes and grants have been made as provided in the Union Budget 2005-06, the other items of receipts and expenditure have been adjusted for slippages in revised estimates over budget estimates, based on trend averages of last five years (Table XV).

In terms of the reassessed data, the likely outturn of 2005-06 budget estimates of State Governments would indicate deterioration in the key fiscal indicators. The RD-GDP ratio would likely to be placed higher at 1.1 per cent than the budgeted level of 0.7 per cent. Similarly, the GFD-GDP ratio would be placed at 3.7 per cent, which is close to the level in the previous year (4.0 per cent), against the budgeted level of 3.2 per cent.

Table XIV: Deviation from Budget Estimates of Major Budgetary Items

Item	Percentage Deviation
1	2
1. Revenue Receipts (a+b+c+d)	@
a. Own Tax Revenue	-3.57
b. Own Non Tax Revenue	-2.52
c. Share in Central taxes	-2.87
d. Grants	-2.93
2. Revenue Expenditure (a+b)	@
a. Interest Payments	+0.16
b. Non-Interest Revenue Expenditure	+3.08
3. Revenue Deficit	@
4. Capital Outlay	+3.11
5. Net Lending	+2.18
Gross Fiscal Deficit (3+4+5)	@

@ : Not independently estimated
'-' : indicates overestimation
'+' : indicates underestimation

Table XV: Likely Outturn for 2005-06 for State Government Finances

(Rs. crore)

Item	Budget Estimates	Likely Outturn	Variation
1	2	3	4 (3-2)
I. Revenue Receipts (a+b+c+d)	430,270	426,377	-3,893
(a) Own Tax Revenue	215,243	207,559	-7,684
(b) Own Non Tax Revenue	46,552	45,379	-1,173
(c) Share in Central taxes	90,003	94,959	4,956
(d) Grants	78,472	78,480	8
II. Revenue Expenditure (a+b)	455,040	466,331	11,291
(a) Interest Payments	93,298	93,447	149
(b) Non-Interest Revenue Expenditure	361,742	372,884	11,142
III. Revenue Deficit	24,770	39,954	15,184
IV. Capital Outlay	76,764	79,151	2,387
V. Net Lending	8,536	8,722	186
VI. Gross Fiscal Deficit	110,070	127,828	17,757
RD/GDP	**0.7**	**1.1**	**0.4**
GFD/GDP	**3.2**	**3.7**	**0.5**

Note : The adjustments have been made to shareable taxes and grants from Centre as provided in the Union Budget 2005-06. The other items have been adjusted for slippages in revised estimates over budget estimates based on trend averages of previous 5 years.

III. STATE-WISE ANALYSIS OF FISCAL PERFORMANCE

From the foregoing analysis in Section II, it may be concluded that the consolidated position of the State finances has witnessed a significant fiscal correction. However, the fiscal correction has not been uniform across the States. Reflecting this, an attempt has been made for State-wise analysis. The analysis is restricted to 2004-05 (RE) because of a clear evidence of fiscal slippages taking place in budget estimates as explained in the previous Section.

This Section presents the State-wise emerging fiscal situation as evident from the revised estimates for 2004-05 and contrasts it with the position prevailing, on an average, during the triennium 2001-02 through 2003-04 (Accounts). The discussion is based on the analysis

of 15 fiscal indicators that are classified into four broad groups *viz.,* (a) resource gap, (b) revenue performance, (c) expenditure pattern, and (d) debt position[10] . Most of the fiscal indicators are expressed in terms of GSDP at current prices, as provided by the Central Statistical Organisation (CSO) and website of Ministry of Finance, Government of India (for 2004-05) . State-wise GSDP data were not available for three States in 2002-03, six States in 2003-04 and one State in 2004-05 and GSDP for these States have been worked out on the basis of the respective average GSDP growth rates for the previous five-years. State-wise data on these fiscal indicators for 2001-04 and 2004-05 are presented in Tables XVI A and B, respectively.

The analysis of fiscal indicators is undertaken separately for special and non-special category States.

Table-XVI A: Fiscal Indicators 2001-04 (Average)

(Per cent)

States	GFD/ GSDP	RD/ GSDP	PD/ GSDP	RD/ GFD	RD/ RR	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	DEV/ GSDP	NON DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEBT/ GSDP	IP/ RR	PRB/ GSDP	R-G
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
Non Special Category																
1 Andhra Pradesh	4.4	1.8	0.9	40.9	12.5	7.9	2.0	4.6	**12.7**	6.6	7.2	2.2	34.3	**24.4**	-1.7	3.1
2 Bihar	8.3	3.8	2.4	45.1	17.4	5.4	0.7	16.2	17.3	13.4	12.2	2.9	73.3	26.4	-2.1	2.6
3 Chhattisgarh	4.1	1.3	1.6	30.5	8.4	7.0	2.8	6.1	13.7	5.8	8.6	2.3	30.3	16.2	-1.3	-6.4
4 Goa	4.7	2.1	1.4	43.7	10.0	7.2	11.2	2.1	15.0	10.2	**7.1**	2.6	41.2	16.5	-1.2	1.2
5 Gujarat	**5.1**	3.4	1.6	67.5	27.5	7.0	2.6	2.6	12.1	5.9	6.2	1.7	**38.6**	28.6	0.0	-5.1
6 Haryana	3.6	1.0	0.7	31.5	8.2	8.3	2.8	1.7	10.6	6.0	4.7	1.2	29.3	21.8	-1.8	0.2
7 Jharkhand	5.0	0.1	2.5	0.2	0.3	6.0	2.8	10.1	16.4	**7.4**	11.7	4.0	32.0	13.0	-2.4	-4.4
8 Karnataka	4.4	1.9	**1.7**	39.2	13.4	9.1	1.4	3.9	12.3	6.3	6.5	2.2	29.8	18.6	-0.8	2.2
9 Kerala	5.6	4.3	2.0	76.2	32.9	8.7	0.8	3.4	10.4	8.1	7.1	0.8	41.3	27.8	0.7	1.4
10 Madhya Pradesh	5.5	**3.2**	2.5	58.9	**22.8**	6.6	1.8	6.2	13.8	6.4	7.5	2.5	35.0	20.4	0.2	-1.5
11 Maharashtra	4.8	2.9	2.3	62.4	27.2	7.7	1.4	1.5	9.3	6.0	5.6	1.6	30.7	22.8	0.5	-2.5
12 NCT Delhi	2.9	-2.4	1.4	-82.9	-27.0	**7.1**	1.2	0.7	8.6	3.3	4.4	1.0	16.5	16.6	-3.9	**1.1**
13 Orissa	7.5	4.3	1.3	**55.7**	24.6	6.2	1.9	9.7	14.4	10.9	9.1	2.0	64.2	34.9	-1.9	-0.8
14 Punjab	6.5	5.1	1.8	78.2	35.2	7.6	5.3	1.7	9.5	11.8	4.5	0.9	54.9	32.4	0.4	3.9
15 Rajasthan	6.9	4.1	2.2	58.9	27.8	6.9	**1.8**	5.9	13.2	8.4	9.0	2.5	51.0	31.9	-0.6	0.4
16 Tamil Nadu	3.7	2.0	1.0	52.6	14.8	9.3	1.2	3.1	10.3	6.4	6.5	1.5	27.9	19.4	**-0.6**	4.5
17 Uttar Pradesh	6.0	4.9	1.7	76.0	33.8	6.2	1.0	7.1	13.0	8.7	6.5	**2.1**	54.1	29.8	0.6	1.0
18 West Bengal	6.9	5.3	2.4	75.9	58.5	4.4	0.4	**4.2**	8.4	7.5	5.4	0.6	45.0	50.7	0.7	1.4
Special Category																
1 Arunachal Pradesh	12.0	-4.5	5.7	-40.0	-7.1	1.8	4.3	54.1	52.9	19.5	24.0	16.5	42.9	10.2	-10.6	7.5
2 Assam	3.4	1.7	0.1	48.1	9.4	5.0	**1.9**	11.6	13.4	8.7	9.1	1.5	32.6	18.3	-1.7	3.5
3 Himachal Pradesh	12.7	8.0	5.2	62.6	34.7	5.7	1.3	16.2	22.5	13.4	12.7	4.7	80.5	32.3	0.5	1.2
4 Jammu & Kashmir	3.9	-6.0	-2.4	3,785.2	-14.1	5.6	1.9	34.5	25.8	20.1	**13.8**	9.5	58.1	15.1	-12.3	**1.1**
5 Manipur	8.0	2.8	**2.0**	**32.6**	7.8	1.7	1.2	**32.5**	26.6	**16.8**	15.5	5.2	53.6	16.9	-3.2	2.3
6 Meghalaya	4.4	-1.0	1.0	-26.4	-3.2	**3.4**	2.4	22.7	22.1	11.1	13.3	4.3	39.5	11.8	**-4.3**	0.6
7 Mizoram	16.2	5.1	9.4	23.0	11.5	1.2	2.3	45.2	46.0	19.7	26.8	10.2	79.8	14.0	-1.7	-2.1
8 Nagaland	5.1	-2.9	0.6	119.8	-6.2	1.3	1.1	33.5	**23.9**	17.1	12.1	**7.9**	**51.0**	13.4	-7.5	-4.2
9 Sikkim	3.5	-13.4	-3.7	-846.7	-9.8	7.8	81.2	52.2	52.9	91.9	28.5	16.9	79.7	5.3	-20.5	-2.1
10 Tripura	7.2	**-0.4**	2.9	-8.7	**-1.2**	2.8	1.8	24.8	23.3	12.8	14.5	7.5	43.2	**14.8**	-4.7	-1.1
11 Uttaranchal	**6.1**	2.9	2.3	43.0	13.0	7.3	2.1	12.8	19.0	8.6	11.7	10.6	45.5	17.4	-0.9	2.0

Minus (-) sign indicates surplus in deficit indicators

Note: 1. Outstanding debt for the composite State of Bihar as on March 2000, was bifurcated in the population ratio of 74.71 per cent and 25.29 per cent for Bihar and Jharkhand. Similarly, for Madhya Pradesh and Chhattisgarh the proportion of 73.3739 per cent and 26.6203 per cent, respectively have been applied and for Uttar Pradesh and Uttaranchal a proportion of 94.9676 per cent and 5.0324 per cent, respectively were applied.

2. Figures in bold pertain to median States for the given indicator.

GSDP - Gross State Domestic Product; GFD - Gross Fiscal Deficit; PD - Primary Deficit
RD - Revenue Deficit; OTR - Own Tax Revenue; ONTR - Own Non-Tax Revenue
CT - Current Transfers; DEV - Development Expenditure; NONDEV - Non-Developmental Expenditure
SSE - Social Sector Expenditure; CO - Capital Outlay; DEBT - Debt
IP - Interest Payments; RR - Revenue Receipts; PRB - Primary Revenue Balance
R-G - Average interest rate on debt minus rate of growth of GSDP

[10] The analysis on the debt position of the States has been provided in Section VI which is a Special Theme on 'Outstanding Liabilities of State Governments'. However, the base data (ratios) for the analysis is provided in this section.

Table-XVI B: Fiscal Indicators 2004-05 (R.E.)

(Per cent)

States	GFD/ GSDP	RD/ GSDP	PD/ GSDP	RD/ GFD	RD/ RR	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	DEV/ GSDP	NON DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEBT/ GSDP	IP/ RR	PRB/ GSDP	R-G
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
Non Special Category																
1 Andhra Pradesh	3.4	0.7	-0.3	21.8	4.6	8.7	2.1	5.2	13.3	6.7	7.5	2.9	36.4	22.6	-2.9	0.7
2 Bihar	5.6	0.5	-0.2	9.6	2.0	5.5	0.5	20.7	18.7	13.7	12.8	3.1	77.3	**21.8**	-5.3	-2.8
3 Chhattisgarh	5.6	1.1	2.6	19.3	5.5	8.0	3.1	8.6	17.7	**7.0**	11.5	4.2	35.2	14.9	**-1.9**	11.2
4 Goa	3.9	0.6	1.4	14.0	3.9	6.1	5.8	2.2	12.8	5.4	6.1	3.3	32.3	17.7	-2.0	-33.4
5 Gujarat	6.3	2.4	2.5	38.8	19.1	7.9	1.8	3.1	12.8	6.3	6.8	3.3	46.6	30.1	-1.4	15.1
6 Haryana	1.3	0.3	-1.4	22.0	2.0	9.2	3.1	1.9	9.3	6.2	4.5	0.8	31.0	19.0	-2.4	2.2
7 Jharkhand	8.1	2.5	6.4	30.5	15.2	5.3	2.7	8.2	17.7	6.7	11.4	4.5	36.6	10.6	0.8	-4.1
8 Karnataka	2.7	-0.3	0.3	-12.1	-2.0	10.1	2.4	3.7	11.7	6.8	6.3	**2.6**	29.2	14.9	-2.8	-8.1
9 Kerala	5.3	4.5	1.6	86.2	31.9	9.3	0.8	4.0	11.1	8.4	8.5	0.6	43.9	25.5	0.9	-3.0
10 Madhya Pradesh	6.3	-1.4	3.0	-21.9	-7.3	7.3	4.1	7.5	17.6	7.3	7.4	5.1	**41.1**	17.1	-4.6	2.4
11 Maharashtra	5.2	2.6	2.7	49.8	21.5	8.6	1.2	2.2	11.0	6.4	6.0	2.1	35.0	20.7	0.1	1.5
12 NCT Delhi	2.5	-2.1	0.8	-83.0	-24.3	7.0	1.0	0.6	7.8	3.4	4.7	1.6	17.7	19.5	-3.8	-2.0
13 Orissa	5.6	3.8	-0.3	68.7	19.2	6.2	1.8	11.9	**12.6**	13.0	8.9	1.3	62.5	29.4	-2.0	3.0
14 Punjab	5.2	3.2	1.0	60.4	19.1	7.5	6.7	2.5	11.0	10.8	5.4	2.0	54.4	25.3	-1.0	-9.6
15 Rajasthan	6.5	**2.4**	1.7	37.6	**15.1**	**7.7**	**1.9**	6.5	14.6	8.1	9.3	3.6	56.8	29.6	-2.3	5.4
16 Tamil Nadu	2.9	0.9	0.2	**30.9**	6.2	9.8	1.1	3.4	10.0	6.7	6.5	1.9	28.4	18.4	-1.7	**-1.9**
17 Uttar Pradesh	5.6	2.9	**1.1**	52.4	18.7	6.4	0.9	8.4	11.7	9.2	**7.4**	2.6	54.7	28.3	-1.5	-3.4
18 West Bengal	**5.4**	4.0	0.9	75.4	44.0	4.4	0.7	**4.1**	7.5	7.3	4.8	0.9	46.0	48.3	-0.4	-5.7
Special Category																
1 Arunachal Pradesh	22.9	6.5	17.5	28.6	13.5	1.6	7.1	39.8	52.5	18.9	24.3	16.1	**50.2**	11.1	1.2	-8.0
2 Assam	10.6	3.6	6.2	34.0	11.1	6.3	7.9	18.2	37.7	11.2	14.5	10.2	38.4	**13.5**	-0.8	6.0
3 Himachal Pradesh	6.9	4.2	0.2	60.8	21.8	4.9	2.0	12.5	14.9	11.6	9.4	2.7	73.7	34.7	-2.5	-22.1
4 Jammu and Kashmir	3.7	-5.8	-0.6	-156.4	-16.1	5.1	2.5	28.2	25.4	14.2	11.4	**9.3**	45.1	12.0	-10.1	-26.5
5 Manipur	**9.6**	**-0.6**	**5.9**	**-5.8**	**-2.1**	1.3	1.3	24.0	25.1	11.0	15.1	9.6	50.4	14.0	-4.3	-48.2
6 Meghalaya	4.0	-2.0	0.3	-49.2	-6.1	**3.9**	2.7	**26.1**	25.8	11.2	15.4	5.4	42.2	11.3	-5.7	0.7
7 Mizoram	14.4	0.2	7.9	1.1	0.3	1.2	**2.3**	47.8	47.0	19.3	22.7	13.6	82.6	12.6	-6.3	-6.1
8 Nagaland	5.3	-2.9	1.0	-53.4	-9.7	1.2	1.0	27.0	19.9	14.8	10.3	8.3	41.6	14.9	-7.2	-11.5
9 Sikkim	12.2	-13.7	7.1	-112.5	-13.0	5.0	51.3	49.4	57.6	60.3	27.9	25.9	62.8	4.8	-18.8	-33.9
10 Tripura	4.0	-1.9	1.0	-48.1	-9.3	2.2	1.3	17.3	15.0	9.4	9.6	6.0	33.8	14.5	**-4.9**	-44.1
11 Uttaranchal	13.8	5.5	9.7	39.9	21.3	6.7	2.1	16.9	**25.7**	**12.8**	**14.6**	7.3	55.3	16.0	1.4	**-13.8**

Minus (-) sign indicates surplus in deficit indicators

Note : 1. Outstanding debt for the composite State of Bihar as on March 2000, was bifurcated in the population ratio of 74.71 per cent and 25.29 per cent for Bihar and Jharkhand. Similarly, for Madhya Pradesh and Chhattisgarh the proportion of 73.3739 per cent and 26.6203 per cent, respectively have been applied and for Uttar Pradesh and Uttaranchal a proportion of 94.9676 per cent and 5.0324 per cent, respectively were applied.

2. Figures in bold pertain to median States for the given indicator.

In the case of each category of States, comparisons are made over time and across space. At each of the above-specified time periods, the State Governments are placed (separately for special and non-special categories) in ascending order for each fiscal indicator. In order to facilitate a qualitative assessment of the data presented in Tables XVI A & XVI B, the State Governments have been ranked into four quartiles for each fiscal indicator for the years 2001-04 and 2004-05. Given that there are 18 non-special category States and 11 special category States, the size of the second and third quartiles for each category of States has been adjusted for expositional convenience. The indicator relating to the difference between the average interest rate on debt and the growth rate of GSDP, has not been classified into quartiles.

The summary position is presented in Tables XVII A & B (non special category States) and Tables XVIII A & B (special category States), respectively. These Tables, at a glance, indicate the relative ranking of different States for the broad range of fiscal indicators. The summary position of debt indicators is provided in Table XXV in Section VI. The discussion of trends is set out below.

Table XVII A : Summary Position of Non-Special Category States for 2001-04 (Average)

INDICATOR	Quartile 1 (Q1)	Quartile 2 (Q2)	Quartile 3 (Q3)	Quartile 4 (Q4)
(A) RESOURCE GAP				
1. GFD/GSDP	RANGE: 2.9 to 4.1 Delhi, Haryana, Tamil Nadu, Chhattisgarh	RANGE: 4.4 to 5.0 Karnataka, Maharashtra, Goa, Andhra Pradesh, Jharkhand	RANGE: 5.1 to 6.5 Madhya Pradesh, Kerala **Gujarat,** Uttar Pradesh, Punjab	RANGE: 6.9 to 8.3 West Bengal , Rajasthan, Orissa, Bihar
2. RD/GSDP	RANGE: -2.4 to 1.3 Delhi, Jharkhand, Haryana, Chhattisgarh	RANGE: 1.8 to 2.9 Andhra Pradesh, Karnataka, Tamil Nadu, Goa, Maharashtra	RANGE: 3.2 to 4.3 **Madhya Pradesh,** Gujarat, Bihar, Rajasthan, Kerala	RANGE: 4.3 to 5.3 Orissa, Uttar Pradesh, Punjab, West Bengal
3. PD/GSDP	RANGE: 0.7 to 1.3 Haryana, Andhra Pradesh, Tamil Nadu, Orissa	RANGE: 1.4 to 1.7 Delhi, Goa, Gujarat, Uttar Pradesh, Chhattisgarh	RANGE: 1.7 to 2.3 **Karnataka,** Kerala, Rajasthan, Punjab Maharashtra	RANGE: 2.4 to 2.5 West Bengal, Madhya Pradesh, Jharkhand, Bihar
4. PRB/GSDP	RANGE: -3.9 to - 1.9 Delhi, Jharkhand, Orissa, Bihar	RANGE: - 1.8 to - 0.8 Haryana, Andhra Pradesh, Chhattisgarh, Goa, Karnataka	RANGE: - 0.6 to 0.4 **Tamil Nadu,** Rajasthan, Gujarat, Madhya Pradesh, Punjab	RANGE: 0.5 to 0.7 Maharashtra, Uttar Pradesh, Kerala, West Bengal
5. RD/GFD	RANGE: -82.9 to 31.5 Delhi, Jharkhand, Chhattisgarh, Haryana	RANGE: 39.2 to 52.6 Karnataka, Andhra Pradesh, Goa, Bihar, Tamil Nadu	RANGE:55.7 to 67.5 **Orissa,** Madhya Pradesh, Rajasthan, Maharashtra, Gujarat	RANGE: 75.9 to 78.2 West Bengal, Uttar Pradesh, Kerala, Punjab
6. RD/RR	RANGE: -27.0 to 8.4 Delhi, Jharkhand, Haryana, Chhattisgarh	RANGE: 10.0 to 17.4 Goa, Andhra Pradesh, Karnataka, Tamil Nadu, Bihar	RANGE: 22.8 to 27.8 **Madhya Pradesh,** Orissa, Maharashtra, Gujarat, Rajasthan	RANGE:32.9 to 58.5 Kerala, Uttar Pradesh, Punjab, West Bengal
(B) REVENUE PERFORMANCE				
7. OTR/GSDP	RANGE: 4.4 to 6.2 West Bengal, Bihar, Jharkhand, Orissa	RANGE: 6.2 to 7.0 Madhya Pradesh, Rajasthan, Gujarat, Uttar Pardesh, Chhattisgarh	RANGE: 7.1 to 7.9 Goa, Punjab, **Delhi,** Maharashtra, Andhra Pradesh	RANGE: 8.3 to 9.3 Haryana, Kerala, Tamil Nadu, Karnataka
8. ONTR/GSDP	RANGE: 0.4 to 1.0 West Bengal, Bihar, Kerala, Uttar Pradesh	RANGE: 1.2 to 1.8 Tamil Nadu, Delhi, Maharashtra, Karnataka, Madhya Pradesh	RANGE: 1.8 to 2.8 **Rajasthan,** Orissa, Andhra Pradesh, Gujarat, Jharkhand	RANGE: 2.8 to 11.2 Chhattisgarh, Haryana, Punjab, Goa
9. CT/GSDP	RANGE: 0.7 to 1.7 Delhi, Maharashtra, Punjab, Haryana	RANGE: 2.1 to 3.9 Goa, Gujarat, Tamil Nadu, Kerala, Karnataka	RANGE: 4.2 to 6.2 **West Bengal,** Andhra Pradesh, Rajasthan, Madhya Pradesh, Chhattisgarh	RANGE: 7.1 to 16.2 Uttar Pradesh, Orissa, Jharkhand, Bihar
(C) EXPENDITURE PATTERN				
10. DEV/GSDP	RANGE: 8.4 to 9.5 West Bengal, Delhi, Maharashtra, Punjab	RANGE: 10.3 to 12.3 Tamil Nadu, Kerala, Haryana, Gujarat, Karnataka,	RANGE: 12.7 to 13.8 Uttar Pradesh, Rajasthan, Madhya Pradesh, **Andhra Pradesh,** Chhattisgarh	RANGE: 14.4 to 17.3 Goa, Bihar, Jharkhand, Orissa
11. NONDEV/GSDP	RANGE: 3.3 to 6.0 Delhi, Gujarat, Haryana, Chhattisgarh	RANGE: 6.0 to 6.6 Madhya Pradesh, Tamil Nadu, Karnataka, Andhra Pradesh, Maharashtra	RANGE: 7.4 to 8.7 West Bengal, Kerala, **Jharkhand,** Uttar Pradesh, Rajasthan	RANGE: 10.2 to 13.4 Goa, Orissa, Punjab, Bihar
12. SSE/GSDP	RANGE: 4.5 to 5.4 Delhi, Punjab, Haryana, West Bengal	RANGE: 5.6 to 6.5 Maharashtra, Gujarat, Uttar Pradesh, Tamil Nadu, Karnataka	RANGE: 7.1 to 8.6 Kerala, Andhra Pradesh, **Goa,** Madhya Pradesh, Chhattisgarh	RANGE: 9.0 to 12.2 Orissa, Bihar, Jharkhand, Rajasthan
13. CO/GSDP	RANGE: 0.6 to 1.0 West Bengal, Kerala, Punjab, Delhi	RANGE: 1.2 to 2.0 Haryana, Tamil Nadu, Maharashtra, Gujarat, Orissa	RANGE: 2.1 to 2.5 **Uttar Pradesh,** Andhra Pradesh, Karnataka, Madhya Pradesh, Chhattisgarh	RANGE: 2.5 to 4.0 Rajasthan, Goa, Bihar, Jharkhand

Notes : 1. The quartile position indicated in this Table is based on the data of fiscal indicators provided in Table XVI A. The grouping of States into four quartiles viz., Q1, Q2, Q3 and Q4 provides the relative position of each State vis-à-vis others for each fiscal indicator. The quartiles have been computed by grouping the States into Special and Non-Special Categories and then arranging the indicators in each category in an ascending order. The type of indicator qualifies the relative position of the quartile. To illustrate, for Debt-GSDP ratio, States in Q1 are the better performed States for that indicator, while for development expenditure to GSDP (DEV/GSDP) ratio, States in Q4 portrays a similar position.

2. Minus (-) indicates surplus in deficit indicators.

3. Figures in bold pertain to median States for the given indicator.

Table XVII B : Summary Position of Non-Special Category States for 2004-05 (R.E.)

INDICATOR	Quartile 1 (Q1)	Quartile 2 (Q2)	Quartile 3 (Q3)	Quartile 4 (Q4)
(A) RESOURCE GAP				
1. GFD/GSDP	RANGE: 1.3 to 2.9 Haryana, Delhi, Karnataka, Tamil Nadu	RANGE: 3.4 to 5.3 Andhra Pradesh, Goa Kerala, Maharashtra, Punjab	RANGE: 5.4 to 5.6 **West Bengal,** Chhattisgarh, Uttar Pradesh, Orissa Bihar	RANGE: 6.3 to 8.1 Gujarat, Rajasthan, Madhya Pradesh, Jharkhand
2. RD/GSDP	RANGE: -2.1 to 0.3 Delhi, Madhya Pradesh, Karnataka, Haryana	RANGE: 0.5 to 1.1 Goa, Andhra Pradesh, Tamil Nadu, Chhattisgarh, Bihar	RANGE: 2.4 to 2.9 **Rajasthan,** Gujarat, Maharashtra, Jharkhand, Uttar Pradesh	RANGE: 3.2 to 4.5 Punjab, Orissa, West Bengal, Kerala
3. PD/GSDP	RANGE: -1.4 to -0.2 Haryana, Orissa, Andhra Pradesh, Bihar	RANGE: 0.2 to 1.0 Karnataka, Delhi, Tamil Nadu, West Bengal, Punjab	RANGE: 1.1 to 2.5 **Uttar Pradesh,** Goa, Kerala, Rajasthan, Gujarat	RANGE: 2.6 to 6.4 Chhattisgarh, Maharashtra, Madhya Pradesh, Jharkhand
4. PRB/GSDP	RANGE: - 5.3 to - 2.9 Madhya Pradesh, Bihar, Delhi, Andhra Pradesh	RANGE: - 2.8 to - 2.0 Haryana, Rajasthan, Orissa, Goa, Karnataka	RANGE: - 1.9 to - 1.0 **Chhattisgarh,** Tamil Nadu, Uttar Pradesh, Gujarat, Punjab	RANGE : - 0.4 to 0.9 West Bengal, Maharashtra, Jharkhand, Kerala
5. RD/GFD	RANGE: -83.0 to 9.6 Delhi, Madhya Pradesh, Karnataka, Bihar	RANGE: 14.0 to 30.5 Chhattisgarh, Goa, Andhra Pradesh, Haryana, Jharkhand	RANGE: 30.9 to 52.4 **Tamil Nadu,** Rajasthan, Gujarat, Maharashtra, Uttar Pradesh	RANGE: 60.4 to 86.2 Punjab, Orissa, West Bengal, Kerala
6. RD/RR	RANGE: -24.3 to 2.0 Delhi, Madhya Pradesh, Karnataka, Haryana	RANGE: 2.0 to 6.2 Goa, Andhra Pradesh, Bihar, Chhattisgarh, Tamil Nadu	RANGE: 15.1 to 19.1 **Rajasthan,** Jharkhand, Uttar Pradesh, Punjab, Gujarat	RANGE: 19.2 to 44.0 Orissa, Maharashtra, Kerala, West Bengal
(B) REVENUE PERFORMANCE				
7. OTR/GSDP	RANGE: 4.4 to 6.1 West Bengal, Bihar, Jharkhand, Goa	RANGE: 6.2 to 7.5 Uttar Pradesh, Orissa, Delhi, Punjab, Madhya Pradesh	RANGE: 7.7 to 8.7 Andhra Pradesh, Gujarat, Chhattisgarh, Maharashtra **Rajasthan**	RANGE: 9.2 to 10.1 Kerala, Haryana, Karnataka, Tamil Nadu
8. ONTR/GSDP	RANGE: 0.5 to 0.9 Bihar, West Bengal, Kerala, Uttar Pradesh	RANGE: 1.0 to 1.8 Delhi, Tamil Nadu, Maharashtra, Gujarat, Orissa	RANGE: 1.9 to 3.1 **Rajasthan,** Andhra Pradesh, Karnataka, Jharkhand, Haryana	RANGE: 3.1 to 6.7 Chhattisgarh, Madhya Pradesh, Goa, Punjab
9. CT/GSDP	RANGE: 0.6 to 2.2 Delhi, Haryana, Goa, Maharashtra	RANGE: 2.5 to 4.0 Punjab, Gujarat, Tamil Nadu, Karnataka, Kerala	RANGE: 4.1 to 8.2 **West Bengal,** Andhra Pradesh, Rajasthan, Madhya Pradesh, Jharkhand	RANGE: 8.4 to 20.7 Chhattisgarh, Orissa, Bihar, Uttar Pradesh
(C) EXPENDITURE PATTERN				
10. DEV/GSDP	RANGE: 7.5 to 10.0 West Bengal, Delhi, Haryana, Tamil Nadu	RANGE: 11.0 to 11.7 Kerala, Maharashtra, Punjab, Uttar Pradesh, Karnataka	RANGE: 12.6 to 14.6 Andhra Pradesh, Gujarat, Goa , **Orissa,** Rajasthan,	RANGE: 17.6 to 18.7 Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh
11. NONDEV/GSDP	RANGE: 3.4 to 6.3 Delhi, Goa, Haryana, Gujarat	RANGE: 6.4 to 6.8 Maharashtra, Karnataka, Tamil Nadu, Chhattisgarh Andhra Pradesh, Jharkhand	RANGE: 7.0 to 8.4 West Bengal, Madhya Pradesh, Rajasthan, Kerala, **Chhattisgarh**	RANGE: 9.2 to 13.7 Uttar Pradesh, Punjab, Bihar, Orissa
12. SSE/GSDP	RANGE: 4.5 to 5.4 Haryana, Delhi, West Bengal, Punjab	RANGE: 6.0 to 6.8 Maharashtra, Goa, Karnataka, Tamil Nadu Gujarat	RANGE: 7.4 to 8.9 **Uttar Pradesh,** Madhya Pradesh, Kerala, Andhra Pradesh, Orissa	RANGE: 9.3 to 12.8 Bihar, Chhattisgarh, Jharkhand, Rajasthan
13. CO/GSDP	RANGE: 0.6 to 1.3 Kerala, Haryana, West Bengal, Orissa	RANGE: 1.6 to 2.6 Delhi, Tamil Nadu, Punjab, Maharashtra, Uttar Pradesh	RANGE: 2.6 to 3.3 **Karnataka,** Andhra Pradesh, Bihar, Gujarat, Goa	RANGE: 3.6 to 5.1 Rajasthan, Chhattisgarh, Jharkhand, Madhya Pradesh

Notes : 1. The quartile position indicated in this Table is based on the data of fiscal indicators provided in Table XVI B. The grouping of States into four quartiles viz., Q1, Q2, Q3 and Q4 provides the relative position of each State vis-à-vis others for each fiscal indicator. The quartiles have been computed by grouping the States into Special and Non-Special Categories and then arranging the indicators in each category in an ascending order. The type of indicator qualifies the relative position of the quartile. To illustrate, for Debt-GSDP ratio, States in Q1 are the better performed States for that indicator, while for development expenditure to GSDP (DEV/GSDP) ratio, States in Q4 portrays a similar position.

2. Minus (-) indicates surplus in deficit indicators.

3. Figures in bold pertain to median States for the given indicator.

III.A. Non-Special Category States

The summary position of the non-special category States into their quartile position is provided in Tables XVII A & B for 2001-04 (average) and 2004-05 (RE), respectively.

III.A.(i) Indicators of Resource Gap

Improvement in fiscal performance, in terms of deficit indicators, was clearly discernible across the States in 2004-05 as compared to the period 2001-04. The ratio of GFD to GSDP was below 3 per cent for four out of eighteen States in 2004-05 (Haryana, Delhi, Karnataka and Tamil Nadu) as against just one State namely, Delhi in 2001-04. Similar improvement was also reflected in RD-GSDP and PD-GSDP ratios (Charts 13 A-C) (also see Statements 1-11).

The ratio of RD to GFD, which indicates the extent of pre-emption of borrowings for current expenditure, also showed a decline in the case of all but three State Governments in 2004-05, except Orissa and Kerala. In 2004-05, less than one-third of the overall borrowings was pre-empted by current expenditure in ten out of eighteen States while the extent of pre-emption was above three-fourth in two States namely, Kerala and West Bengal.

It may be mentioned that TFC recommended the States to achieve the target of GFD-GSDP ratio of 3.0 per cent by 2009-10 and revenue balance by 2008-09. There are five States in this category *viz.,* Haryana, Delhi, Karnataka and Tamil Nadu which have already achieved the final target for GFD-GSDP ratio of 3.0 per cent during 2004-05, while Delhi, Madhya Pradesh and Karnataka have already achieved revenue balance in 2004-05.

In general, during 2004-05, resource gaps (as percentage of GSDP) were the highest in the case of Jharkhand, Madhya Pradesh, Gujarat and Rajasthan with the GFD-GSDP ranging between 6.3 per cent and 8.1 per cent.

III.A.(ii) Revenue Performance

Most of the State Governments showed signs of improvement in their own tax revenue performance (as percentage of GSDP) during 2004-05 over 2001-04. States like Chhattisgarh, Karnataka and Gujarat witnessed maximum improvement between the comparable periods. Karnataka, Tamil Nadu, Haryana and Kerala accounted for the highest own-tax-GSDP ratios (more than 9.0 per cent) during both 2001-04 and 2004-05, while West Bengal, Jharkhand and Bihar occupied the lowest rungs (less than 6.2 per cent) (Chart 14 A) (also see Statements 18-23).

In contrast to the trends in own tax revenues, half of the State Governments showed deterioration in own non-tax-GSDP ratio during 2004-05 over

Chart 13 : Quartile Position of Non-Special Category States - Resource Gap *(Contd.)*

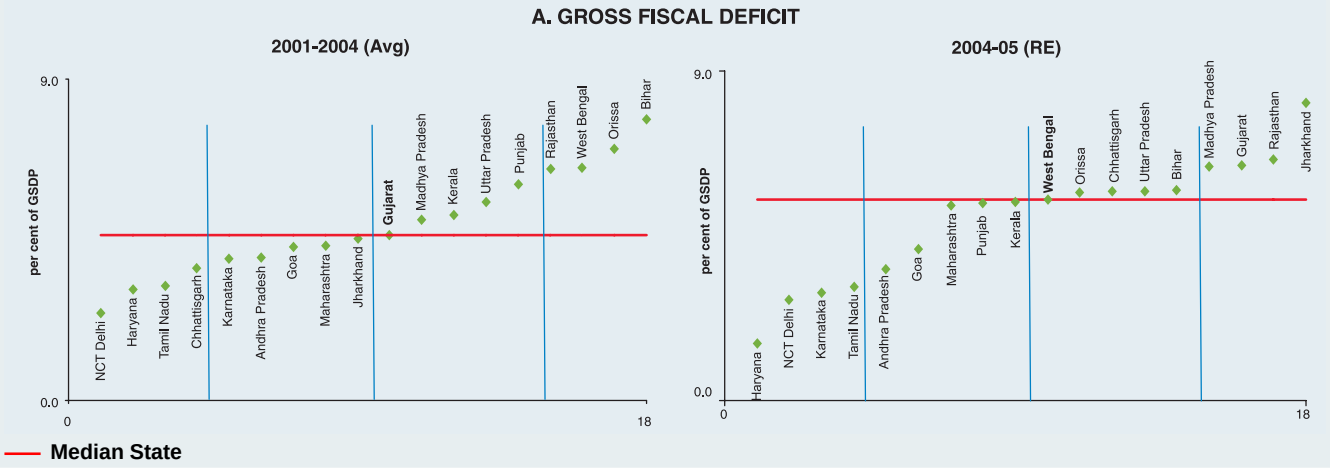
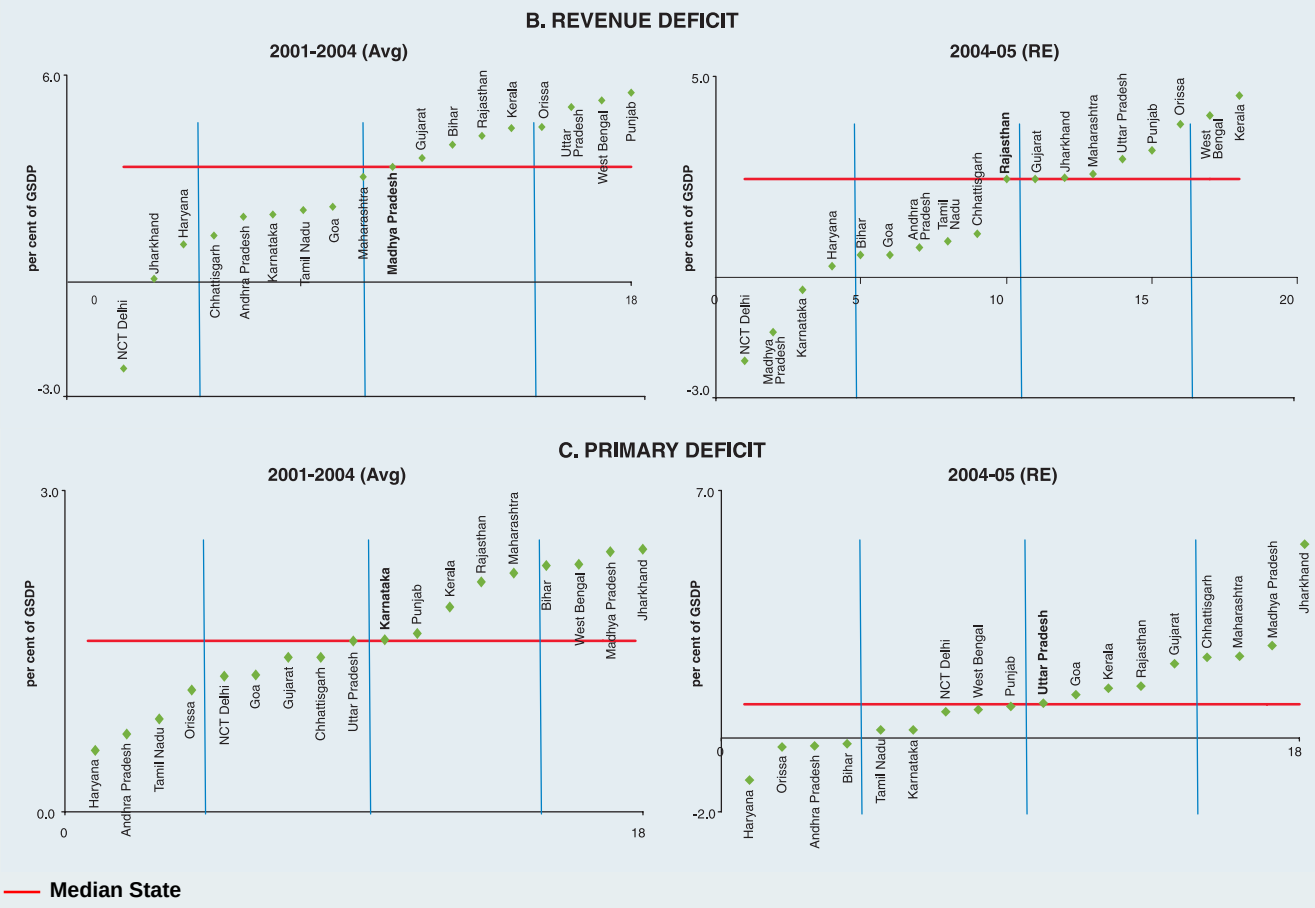


Chart 13 : Quartile Position of Non-Special Category States - Resource Gap *(Concld.)*



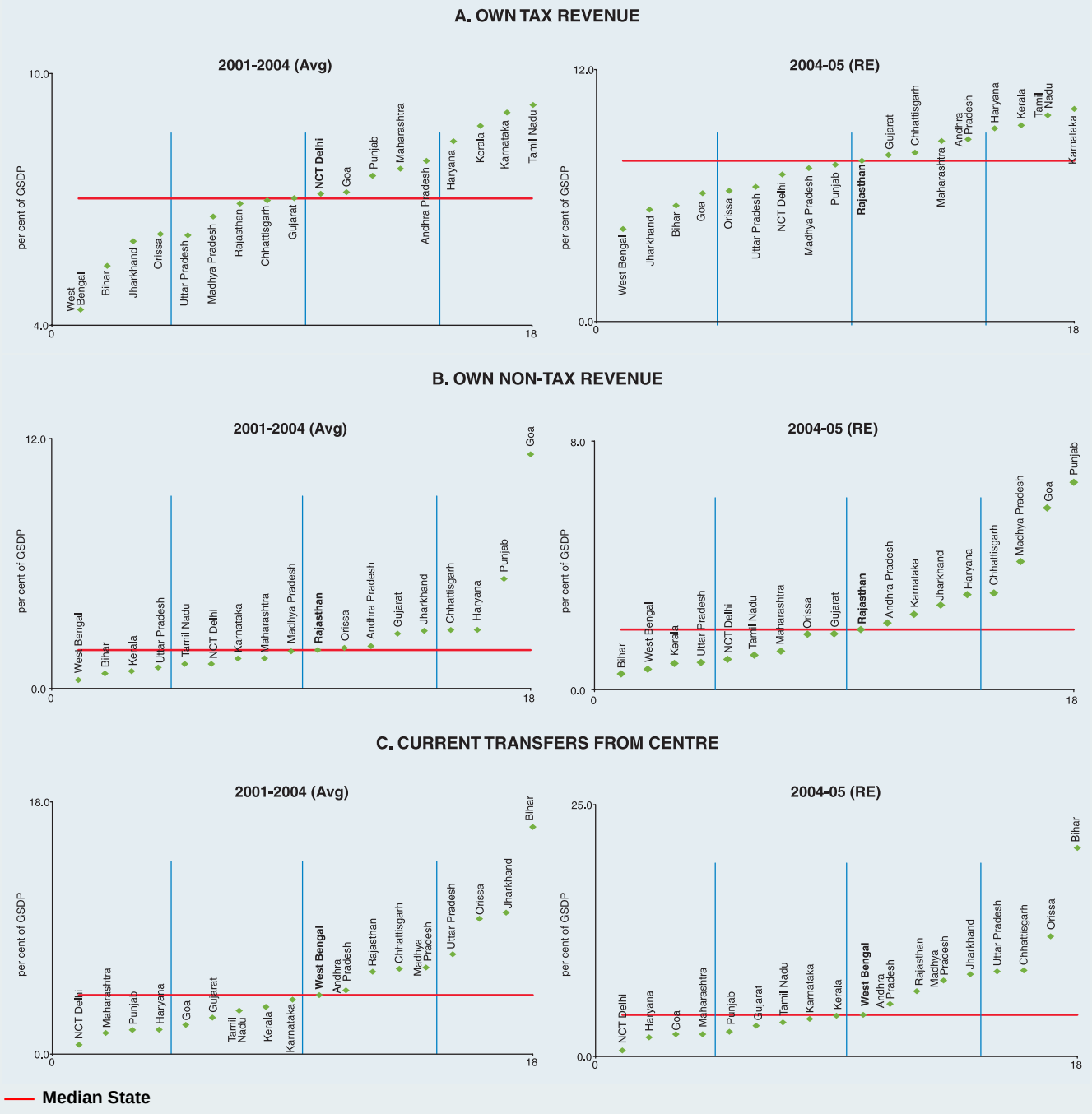
2001-04. However, Madhya Pradesh, Punjab, Karnataka, Jharkhand, West Bengal and Haryana showed signs of improvement with increase in the ratio for the first three States being more than one percentage point. While Punjab, Chattisgarh and Goa continued to occupy the highest ranks in terms of own non-tax–GSDP ratio, States like Bihar, West Bengal, Kerala and Uttar Pradesh occupied the lowest ranks (Chart 14 B).

Current transfers (sum of share in central tax revenues and grants) were highest for Bihar, Uttar Pradesh and Orissa as a ratio to GSDP during both the periods 2001-04 and 2004-05 (more than 8.4 per cent), while Delhi, Haryana and Maharashtra had the lowest current transfers-GSDP ratio (less than 2.2 per cent) (Chart 14 C).

III.A.(iii) Pattern of Expenditure

There was no uniformity in trend of developmental expenditure and non-developmental expenditure (as percentage of GSDP) across the States in 2004-05 over 2001-04 (Charts 15 A & B). The States of Chhattisgarh, Madhya Pradesh, Maharashtra and Punjab witnessed a marked hike (more than 1.5 per cent) in developmental expenditure while the reduction was prominent (more than 1.3 per cent) in Goa, Orissa, Haryana and Uttar Pradesh. The States of Jharkhand and Bihar had the highest ranking in terms of developmental expenditure-GSDP ratio (over 17 per cent) in both the periods, whereas West Bengal and Delhi had the lowest ranking (less than 8 per cent). The ratio of non-developmental expenditure to GSDP was highest in Orissa, Bihar and Punjab (above 10 per cent) and the ratio was lowest for

Chart 14 : Quartile Position of Non-Special Category States - Revenue Performance



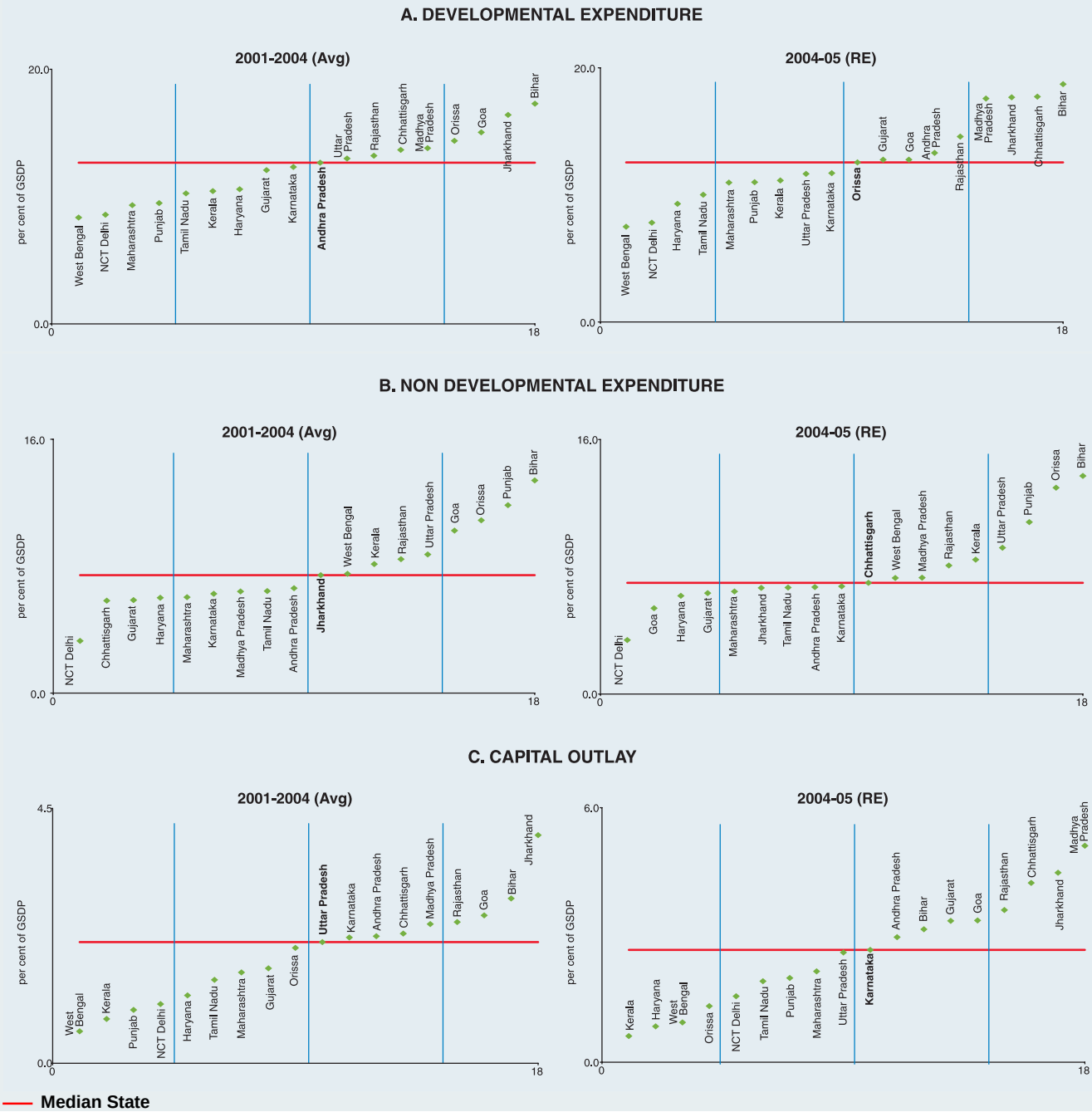
Gujarat, Haryana and Delhi (3.4 per cent) (also see Statements 12-17).

A mixed trend is also evident in respect of social sector expenditure (comprising social services, rural development, food storage and warehousing) as a ratio to GSDP, with ten States showing an increase and eight States indicating a decline during 2004-05 over that of 2001-04. Amongst all the States, Jharkhand, Chhattisgarh, Bihar and Rajasthan continued to provide for the highest level of social sector expenditure during 2004-05 (more than 9.3 per cent). In contrast,

Haryana, Delhi, West Bengal and Punjab formed part of the lowest quartile during both the periods (less than 5.4 per cent).

Most of the States showed an increase in the ratio of capital outlay to GSDP during 2004-05 over 2001-04. Increase in the ratio was above one percentage point in the States of Madhya Pradesh, Chhattisgarh, Gujarat, Rajasthan and Punjab, while it declined to the extent of 0.7 percentage points in Orissa. In terms of the ratio of capital outlay to GSDP, Jharkhand and Rajasthan continued to occupy the top quartile, while Kerala and West Bengal continued to form part of the lowest quartile during 2004-05 (Chart 15 C).

Chart 15 : Quartile Position of Non-Special Category States - Expenditure Pattern



The proportions of expenditure (revenue and capital outlay) on broad heads of education (Statement 41) and health (Statement 42) to aggregate disbursements have largely increased between 2003-04 and 2004-05. However, across the States there was considerable variation. In 2004-05, expenditure on broad head of education constituted less than 5 per cent of aggregate disbursements in Punjab, Madhya Pradesh, Gujarat, Tamil Nadu, Chhattisgarh and West Bengal, while the ratio was above 10 per cent in Bihar, Delhi and Jharkhand. Expenditure under the board head of health services as a percentage of total disbursements varied within a narrow range of 1.0 per cent in Gujarat to 2.9 per cent in Jharkhand (barring 6.7 per cent in Delhi). There is an imperative need to enhance the share of expenditure on education and health for wider coverage of education and medical services across the States which would improve the quality of life and in turn, human development index of the country.

III.B. Special Category States[11]

The summary position of the special category States into their quartile position is provided in Tables XVIII A & B for 2001-04 (average) and 2004-05 (RE), respectively.

III.B.(i) Indicators of Resource Gap

The performance of special category States in terms of deficit indicators did not exhibit any uniform pattern. The deficit indicators significantly deteriorated, in 2004-05 over 2001-04, in Arunachal Pradesh, Sikkim, Uttaranchal and Assam, while there were signs of improvement in Himachal Pradesh, Tripura, Mizoram, Meghalaya, and Jammu and Kashmir. In terms of GFD-GSDP ratio, Meghalaya, Tripura and Jammu and Kashmir constituted the first quartile in 2004-05 (less than 4 per cent), while Mizoram and Arunachal Pradesh continued to be placed in the fourth quartile. It is interesting to note that six out of the eleven States in special category recorded a revenue surplus during 2004-05 and two States namely, Arunachal Pradesh and Uttaranchal had more than 5 per cent RD-GSDP ratio (Charts 16 A-C).

III.B.(ii) Revenue Performance

The own tax-GSDP ratio showed sign of improvement in Assam and Meghalaya in 2004-05 (RE) over 2001-04. The ratio continued to be low in the case of Mizoram, Nagaland, Manipur and Arunachal Pradesh constituting less than 2 per cent, and was high in the case of Uttaranchal, Assam and Jammu and Kashmir (above 5 per cent) in 2004-05. On the other hand, Assam and Arunachal Pradesh witnessed significant improvement in the own non-tax to GSDP ratio in 2004-05 over 2001-04. The ratio was exceptionally high in the case of Sikkim in both the periods, essentially reflecting the impact of State lotteries. Central transfers in the form of share in Central taxes and grants continued to be a dominant source of revenue for all the special category States. The ratio of central transfers constituted as high as around 50 per cent of GSDP in Mizoram and Sikkim (Charts 17 A-C).

III.B.(iii) Pattern of Expenditure

Share of developmental expenditure in GSDP in special category States was significantly higher as compared to non-special category States. There were eight States in special category for which developmental expenditure constituted more than one-fourth of GSDP in 2004-05. In States like Sikkim and Arunachal Pradesh the ratio of developmental expenditure to GSDP was above 50 per cent (Charts 18 A-C). In this category of States, expenditure on the broad head of education as a ratio of aggregate disbursements was higher in 2004-05 (RE) over 2003-04 for all the States except,

[11] A distinction is drawn between Special and Non-special Category States in the context of Plan allocations. The Special Category States are Arunachal Pradesh, Assam, Himachal Pradesh, Jammu and Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttaranchal.

Table XVIII A : Summary Position of Special Category States 2001-04 (Average)

INDICATOR	Quartile 1 (Q1)	Quartile 2 (Q2)	Quartile 3 (Q3)	Quartile 4 (Q4)
(A) RESOURCE GAP				
1. GFD/GSDP	RANGE: 3.4 to 3.9 Assam, Sikkim, Jammu and Kashmir	RANGE: 4.4 to 5.1 Meghalaya, Nagaland	RANGE: 6.1 to 8.0 **Uttaranchal,** Tripura, Manipur	RANGE: 12.0 to 16.2 Arunachal Pradesh, Himachal Pradesh, Mizoram
2. RD/GSDP	RANGE: -13.4 to - 4.5 Sikkim, Jammu and Kashmir, Arunachal Pradesh	RANGE: - 2.9 to - 1.0 Nagaland, Meghalaya	RANGE: - 0.4 to 2.8 **Tripura,** Assam, Manipur	RANGE: 2.9 to 8.0 Uttaranchal, Mizoram, Himachal Pradesh
3. PD/GSDP	RANGE: - 3.7 to 0.1 Sikkim, Jammu and Kashmir, Assam	RANGE: 0.6 to 1.0 Nagaland, Meghalaya	RANGE: 2.0 to 2.9 **Manipur,** Uttaranchal, Tripura	RANGE: 5.2 to 9.4 Himachal Pradesh, Arunachal Pradesh, Mizoram
4. PRB/GSDP	RANGE: - 20.5 to - 10.6 Sikkim, Jammu and Kashmir, Arunachal Pradesh	RANGE: - 7.5 to -4.7 Nagaland, Tripura	RANGE: - 4.3 to - 1.7 **Meghalaya,** Manipur, Mizoram	RANGE: - 1.7 to 0.5 Assam, Uttaranchal, Himachal Pradesh
5. RD/GFD	RANGE: - 846.7 to - 26.4 Sikkim, Arunachal Pradesh, Meghalaya	RANGE: - 8.7 to 23.0 Tripura, Mizoram	RANGE: 32.6 to 48.1 **Manipur,** Uttaranchal, Assam	RANGE: 62.6 to 3785.2 Himachal Pradesh, Nagaland, Jammu and Kashmir
6. RD/RR	RANGE: -14.1 to - 7.1 Jammu and Kashmir, Sikkim, Arunachal Pradesh	RANGE: - 6.2 to - 3.2 Nagaland, Meghalaya	RANGE: - 1.2 to 9.4 **Tripura,** Manipur, Assam	RANGE: 11.5 to 34.7 Mizoram, Uttaranchal, Himachal Pradesh
(B) REVENUE PERFORMANCE				
7. OTR/GSDP	RANGE: 1.2 to 1.7 Mizoram, Nagaland, Manipur	RANGE: 1.8 to 2.8 Arunachal Pradesh, Tripura	RANGE: 3.4 to 5.6 **Meghalaya,** Assam, Jammu and Kashmir	RANGE: 5.7 to 7.8 Himachal Pradesh, Uttaranchal, Sikkim
8. ONTR/GSDP	RANGE: 1.1 to 1.3 Nagaland, Manipur, Himachal Pradesh	RANGE: 1.8 to 1.9 Tripura, Jammu and Kashmir	RANGE: 1.9 to 2.3 **Assam,** Uttaranchal, Mizoram	RANGE: 2.4 to 81.2 Meghalaya, Arunachal Pradesh, Sikkim
9. CT/GSDP	RANGE: 11.6 to 16.2 Assam, Uttaranchal, Himachal Pradesh	RANGE: 22.7 to 24.8 Meghalaya, Tripura	RANGE: 32.5 to 34.5 **Manipur,** Nagaland, Jammu and Kashmir	RANGE: 45.2 to 54.1 Mizoram, Sikkim, Arunachal Pradesh
(C) EXPENDITURE PATTERN				
10. DEV/GSDP	RANGE: 13.4 to 22.1 Assam, Uttaranchal, Meghalaya	RANGE: 22.5 to 23.3 Himachal Pradesh, Tripura	RANGE: 23.9 to 26.6 **Nagaland,** Jammu and Kashmir, Manipur	RANGE: 46.0 to 52.9 Mizoram, Sikkim, Arunachal Pradesh
11. NONDEV/GSDP	RANGE: 8.6 to 11.1 Uttaranchal, Assam, Meghalaya	RANGE: 12.8 to 13.4 Tripura, Himachal Pradesh	RANGE: 16.8 to 19.5 **Manipur,** Nagaland, Arunachal Pradesh,	RANGE: 19.7 to 91.9 Jammu and Kashmir, Sikkim, Mizoram
12. SSE/GSDP	RANGE: 9.1 to 12.1 Assam, Uttaranchal, Nagaland	RANGE: 12.7 to 13.3 Himachal Pradesh, Meghalaya	RANGE: 13.8 to 15.5 **Jammu and Kashmir,** Tripura, Manipur	RANGE: 24.0 to 28.5 Arunachal Pradesh, Mizoram, Sikkim
13. CO/GSDP	RANGE: 1.5 to 4.7 Assam, Meghalaya, Himachal Pradesh	RANGE: 5.2 to 7.5 Manipur, Tripura	RANGE: 7.9 to 10.2 **Nagaland,** Jammu and Kashmir, Mizoram	RANGE: 10.6 to 16.9 Uttaranchal, Sikkim, Arunachal Pradesh

Note : 1. The quartile position indicated in this Table is based on the data of fiscal indicators provided in Table XVI A. The grouping of States into four quartiles viz., Q1, Q2, Q3 and Q4 provides the relative position of each State vis-à-vis others for each fiscal indicator. The quartiles have been computed by grouping the States into Special and Non-Special Categories and then arranging the indicators in each category in an ascending order. The type of indicator qualifies the relative position of the quartile. To illustrate, for Debt-GSDP ratio, States in Q1 are the better performed States for that indicator, while for development expenditure to GSDP (DEV/GSDP) ratio, States in Q4 portrays a similar position.

2. Minus (-) indicates surplus in deficit indicators.

3. Figures in bold pertain to median States for the given indicator.

Table: XVIII B Summary Position of Special Category States for 2004-05 (R.E.)

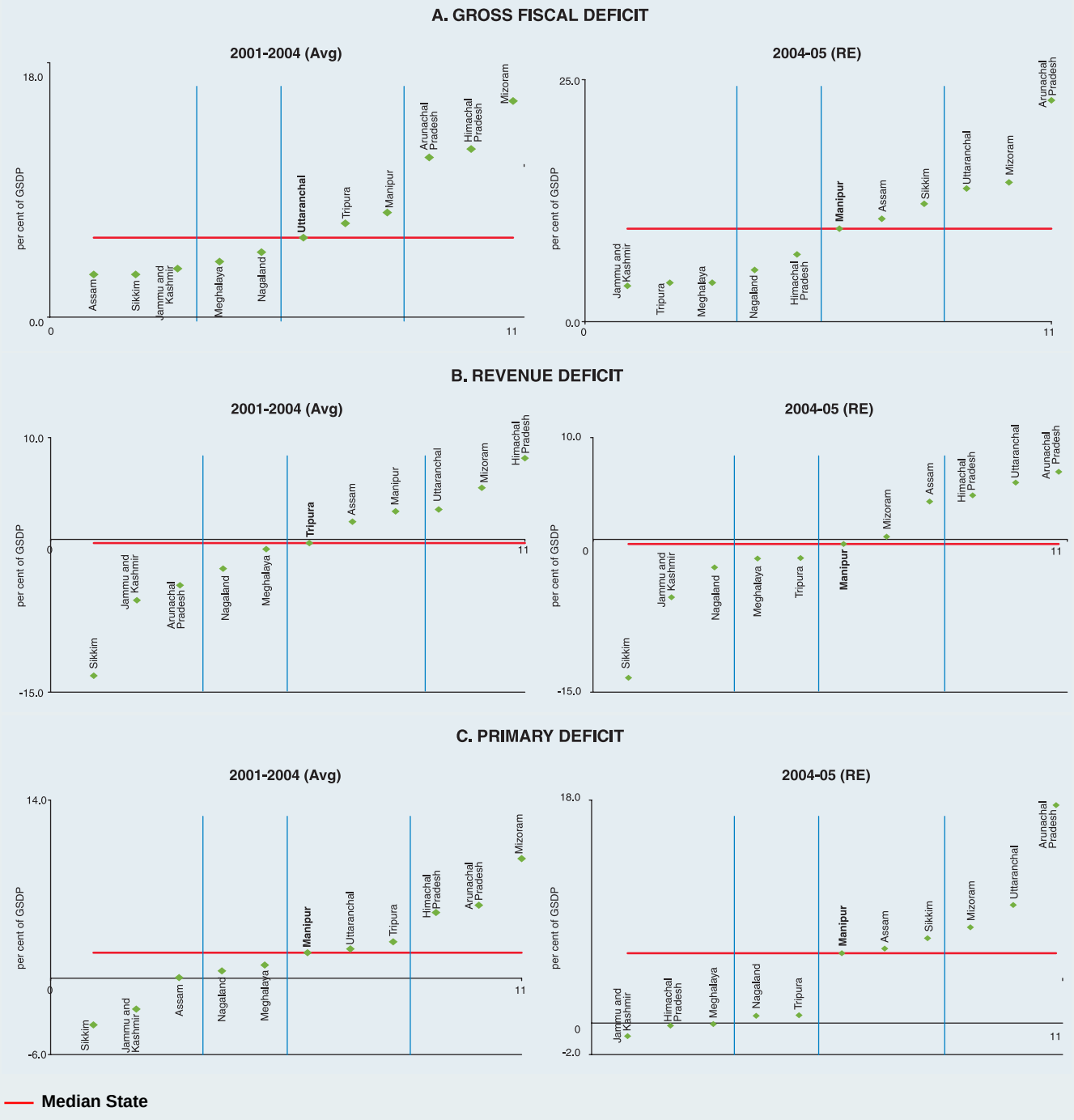
INDICATOR	Quartile 1 (Q1)	Quartile 2 (Q2)	Quartile 3 (Q3)	Quartile 4 (Q4)
(A) RESOURCE GAP				
1. GFD/GSDP	RANGE: 3.7 to 4.0 Meghalaya, Jammu and Kashmir, Tripura	RANGE: 5.3 to 6.9 Nagaland, Himachal Pradesh	RANGE: 9.6 to 12.2 **Manipur,** Assam, Sikkim	RANGE: 13.8 to 22.9 Uttaranchal, Mizoram Arunachal Pradesh
2. RD/GSDP	RANGE: -13.7 to - 2.9 Sikkim, Jammu and Kashmir, Nagaland	RANGE: - 2.0 to - 1.9 Tripura, Meghalaya	RANGE: - 0.6 to 3.6 **Manipur,** Mizoram, Assam	RANGE: 4.2 to 6.5 Himachal Pradesh, Uttaranchal, Arunachal Pradesh
3. PD/GSDP	RANGE: - 0.6 to 0.3 Jammu and Kashmir, Himachal Pradesh, Meghalaya	RANGE: 0.98 to 1.02 Nagaland, Tripura	RANGE: 5.9 to 7.1 Assam, **Manipur,** Sikkim	RANGE: 7.9 to 17.5 Mizoram, Uttaranchal, Arunachal Pradesh
4. PRB/GSDP	RANGE: - 18.8 to -7. 2 Sikkim, Jammu and Kashmir, Nagaland	RANGE: - 6.3 to -5.7 Mizoram, Meghalaya	RANGE: - 4.9 to - 2.5 **Tripura,** Manipur, Himachal Pradesh	RANGE: - 0.8 to 1.4 Assam, Uttaranchal Arunachal Pradesh
5. RD/GFD	RANGE: -156.4 to - 53.4 Jammu & Kashmir, Sikkim, Nagaland	RANGE: - 49.2 to - 48.1 Meghalaya, Tripura	RANGE: - 5.8 to 28.6 **Manipur,** Mizoram, Arunachal Pradesh	RANGE: 34.0 to 60.8 Assam, Uttaranchal, Himachal Pradesh,
6. RD/RR	RANGE: -16.1 to - 9.7 Jammu and Kashmir, Sikkim, Nagaland	RANGE: - 9.3 to - 6.1 Tripura, Meghalaya	RANGE: - 2.1 to 11.1 **Manipur,** Mizoram, Assam	RANGE: 13.5 to21.8 Arunachal Pradesh, Uttaranchal, Himachal Pradesh
(B) REVENUE PERFORMANCE				
7. OTR/GSDP	RANGE: 1.0 to 1.3 Mizoram, Nagaland, Manipur	RANGE: 1.6 to 2.2 Arunachal Pradesh, Tripura	RANGE: 3.9 to 5.0 **Meghalaya,** Himachal Pradesh, Sikkim	RANGE: 5.1 to 6.7 Jammu and Kashmir, Assam, Uttaranchal
8. ONTR/GSDP	RANGE: 1.0 to 1.3 Nagaland, Manipur, Tripura	RANGE: 2.0 to 2.1 Himachal Pradesh, Uttaranchal	RANGE: 2.3 to 2.7 **Mizoram,** Meghalaya, Jammu and Kashmir	RANGE: 7.1 to 51.3 Arunachal Pradesh, Assam, Sikkim
9. CT/GSDP	RANGE: 12.5 to 17.3 Himachal Pradesh, Uttaranchal, Tripura	RANGE: 18.2 to 24.0 Assam, Manipur	RANGE: 26.1 to28.2 Nagaland, Jammu and Kashmir, **Meghalaya**	RANGE: 39.8 to 49.4 Arunachal Pradesh, Mizoram, Sikkim
(C) EXPENDITURE PATTERN				
10. DEV/GSDP	RANGE: 14.9 to19.9 Himachal Pradesh, Tripura Nagaland	RANGE: 25.1 to 25.4 Manipur, Jammu and Kashmir	RANGE: 25.7 to 37.7 **Uttaranchal,** Assam, Meghalaya	RANGE: 47.0 to 57.6 Mizoram, Arunachal Pradesh, Sikkim
11. NONDEV/GSDP	RANGE: 9.4 to 11.2 Tripura, Manipur, Assam, Meghalaya	RANGE: 11.2 to 11.6 Himachal Pradesh Kashmir, Nagaland	RANGE: 12.8 to 14.8 **Uttaranchal,** Jammu and Mizoram, Sikkim	RANGE:18.9 to 60.3 Arunachal Pradesh,
12. SSE/GSDP	RANGE: 9.4 to 10.3 Himachal Pradesh, Tripura, Nagaland	RANGE: 11.4 to 14.5 Jammu and Kashmir, Assam	RANGE: 14.6 to 15.4 Meghalaya, **Uttaranchal,** Manipur	RANGE: 22.7 to27.9 Mizoram, Arunachal Pradesh, Sikkim
13. CO/GSDP	RANGE: 2.7 to 6.0 Himachal Pradesh, Meghalaya, Tripura	RANGE: 7.3 to 8.3 Uttaranchal, Nagaland	RANGE: 9.3 to 10.2 Assam, **Jammu and Kashmir,** Manipur	RANGE: 13.6 to25..9 Mizoram, Arunachal Pradesh, Sikkim

Note: 1. The quartile position indicated in this Table is based on the data of fiscal indicators provided in Table XVI B. The grouping of States into four quartiles *viz*., Q1, Q2, Q3 and Q4 provides the relative position of each State vis-à-vis others for each fiscal indicator. The quartiles have been computed by grouping the States into Special and Non-Special Categories and then arranging the indicators in each category in an ascending order. The type of indicator qualifies the relative position of the quartile. To illustrate, for Debt-GSDP ratio, States in Q1 are the better performed States for that indicator, while for development expenditure to GSDP (DEV/GSDP) ratio, States in Q4 portrays a similar position.

2. Minus (-) indicates surplus in deficit indicators.

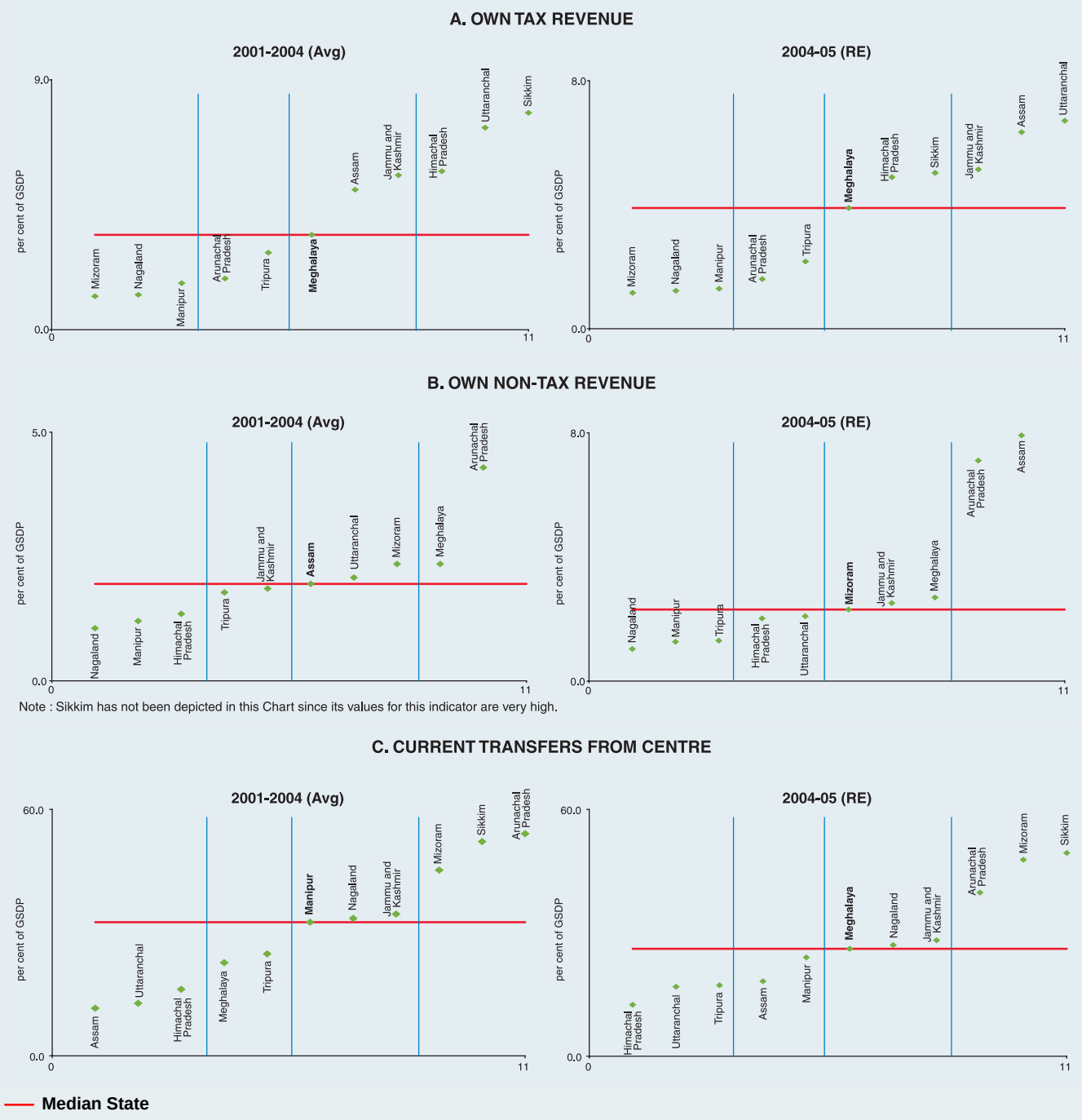
3. Figures in bold pertain to median States for the given indicator.

Chart 16 : Quartile Position of Special Category States - Resource Gap



Assam and Sikkim (Statement 41). On the other hand, barring a marginal decline in Meghalaya, the ratio of expenditure on the broad head of health services to aggregate disbursements improved in all States in 2004-05 (RE) over 2003-04 (Statement 42). However, the ratio was maximum at 4.5 per cent for Jammu and Kashmir in 2004-05 (RE) followed by 3.9 per cent for Himachal Pradesh. This indicates inadequacy of budgetary provisions for the basic health services.

Chart 17 : Quartile Position of Special Category States - Revenue Performance

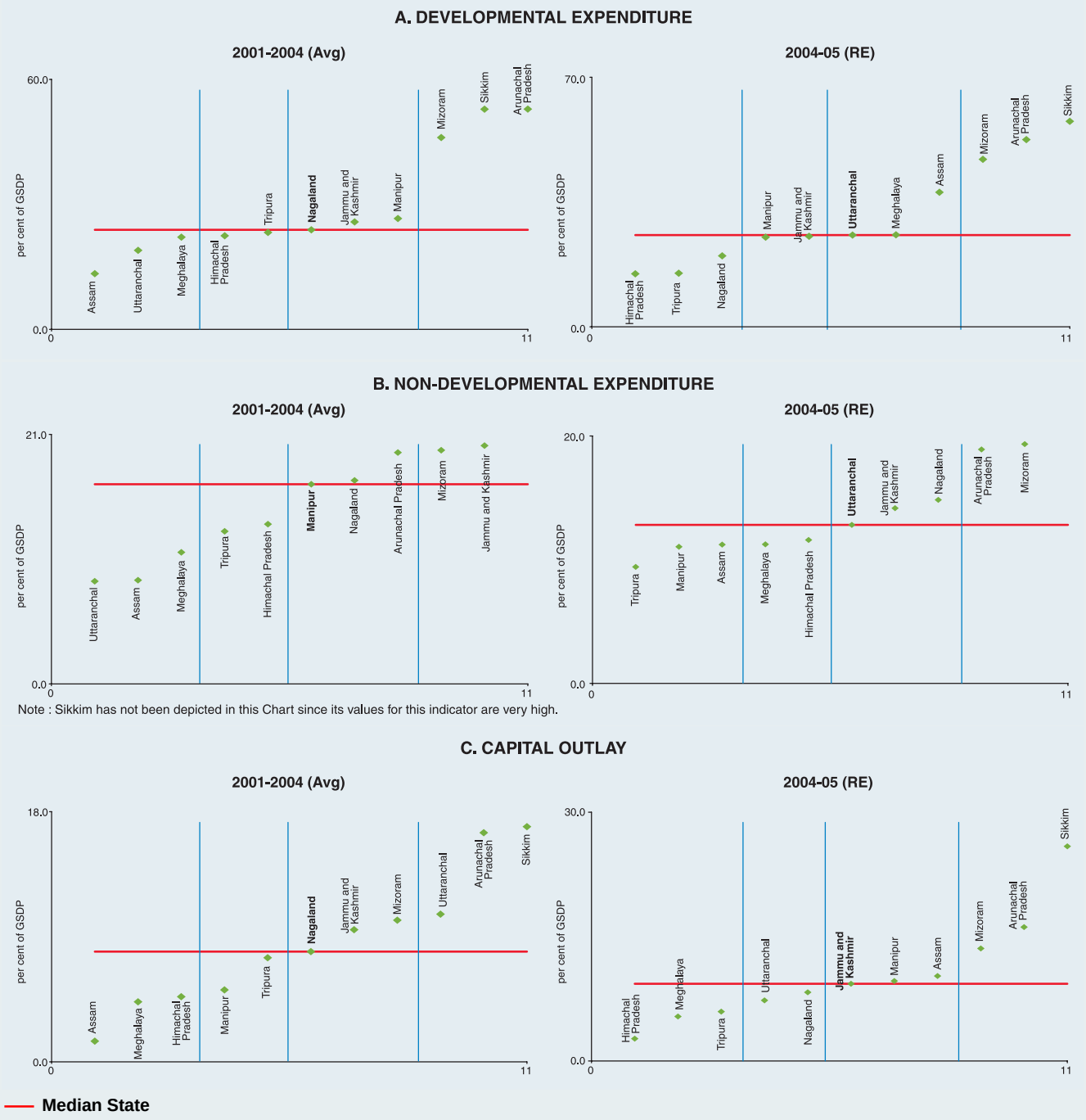


Note : Sikkim has not been depicted in this Chart since its values for this indicator are very high.

IV.IMPLICATIONS OF TFC RECOMMENDATIONS FOR STATE FINANCES

The Report of the Twelfth Finance Commission (TFC) was presented against the backdrop of the persistent weaknesses in the finances of the State Governments, notwithstanding the initiatives towards fiscal and institutional reforms by some State Governments in the recent period. Recommendations of TFC have far reaching implications on State finances. This Section discusses implications of major recommendations of TFC relating to State finances.

Chart 18 : Quartile Position of Special Category States - Revenue Performance



Note : Sikkim has not been depicted in this Chart since its values for this indicator are very high.

IV.A. Restructuring of Public Finance

In the perspective of restructuring public finance, TFC recommended the States to achieve revenue balance by 2008-09 and reducing GFD to 3 per cent of GSDP by 2009-10. The scheme of fiscal correction included achieving, by 2009-10, own tax-GDP ratio of 6.8 per cent, primary expenditure-GDP ratio of 14.3 per cent and limiting interest payments of States to 15 per cent of revenue receipts (Table XIX). From the point of view of debt sustainability, TFC recommended a target of 75 per cent for the combined debt-GDP ratio by

Table XIX: Restructuring Plan: State Finances

(As percentage of GDP)

Sr. No.	Items	TFC		Average Annual Adjustment	Sr. No.	Items	TFC		Average Annual Adjustment
		2004-05	2009-10				2004-05	2009-10	
1	2	3	4	5	1	2	3	4	5
1.	States' Own Tax Revenues	5.9	6.8	0.17	9.	Total Expenditure	16.2	16.3	0.01
2.	Tax Revenues	8.4	9.7	0.25	10.	Primary Expenditure	13.3	14.3	0.20
3.	Own Non-tax Revenue	1.2	1.4	0.03	11.	Revenue Deficit*	2.0	0.0	-0.40
4.	Non Tax revenues	3.2	3.5	0.07	12.	Fiscal Deficit	4.5	3.0	-0.30
5.	Total Revenue Receipts	11.6	13.2	0.32	13.	Primary Deficit	1.6	1.0	-0.12
6.	Interest Payments	2.9	2.0	-0.18	14.	Interest Payments/Revenue Receipts	24.9	15.0	-1.99
7.	Total Revenue Expenditure	13.6	13.2	-0.08	15.	Debt (end-Year Adjusted Liabilities)	30.3	30.8	0.11
8.	Capital Expenditure	2.6	3.1	0.10					

* : The target for achieving revenue deficit of zero is 2008-09.
Source : Report of the Twelfth Finance Commission.

2009-10 (30.8 per cent for the States). In terms of long-term target, TFC recommended reduction of the debt-GDP ratio to 28 per cent, each for the Centre and States. As discussed earlier, TFC also provided incentives for fiscal correction by linking it to benefits under debt relief.

IV.B. Fiscal Correction: Distance Path for TFC Targets

The TFC recommended that the States should achieve revenue balance by 2008-09, and reduce the ratio of GFD-GSDP to 3 per cent by 2009-10. It also recommended that the States should bring out in their respective FRL the annual reduction targets for RD and GFD. Benefits in the form of debt relief are linked to enactment of FRL. In view of this, a technical exercise was attempted to measure the distance path for RD and GFD of the States from the respective targets set out by the TFC based on the 2004-05 (RE) estimates of State Governments (Table XX).

As can be observed from Table XX, among the non-special category States, there are two States, namely Karnataka and Madhya Pradesh, which are already in revenue surplus and three States, namely Haryana, Karnataka and Tamil Nadu, which have already achieved the GFD-GSDP target in 2004-05 (RE). The annual average adjustment (reduction) in RD-GSDP ratio to achieve revenue balance in 2008-09 varies from 0.07 per cent for Haryana to 1.14 per cent for Kerala. Similarly, the annual adjustment (reduction) in GFD-GSDP ratio varies from 0.07 per cent for Andhra Pradesh to 1.02 per cent for Jharkhand. Among the special category States, six out of eleven States were in revenue surplus in 2004-05. However, others (barring Mizoram) had high levels of deficit in revenue account with RD-GSDP ratio placed at 6.5 per cent for Arunachal Pradesh, 5.5 per cent for Uttaranchal and 4.2 per cent for Himachal Pradesh. The annual average reduction in RD-GSDP ratio to achieve revenue balance in 2008-09 varies from 0.04 per cent in Mizoram to 1.64 per cent in Arunachal Pradesh. Contrary to the performance in revenue account, none of the special category States were within the GFD-GSDP target of 3.0 per cent. Annual average reduction in GFD-GSDP ratio to achieve the target of 3.0 per cent by 2009-10 varies from 0.14 per cent for Jammu and Kashmir to 3.97 per cent in Arunachal Pradesh.

Charts 19 to 22 depict the present position of the non-special category and special category States for the revised estimates of 2004-05 in the light of TFC targets recommended for various fiscal parameters.

The position of the States on the various indicators is varied and so is the path they need to traverse in order to achieve the set targets.

Table XX: State-wise Distance Path for Revenue Deficit and Gross Fiscal Deficit

(Per cent)

States	RD-GSDP Ratio			GFD-GSDP Ratio		
	2004-05 (RE)	2008-09 TFC Target	Average Annual Adjustment	2004-05 (RE)	2009-10 TFC Target	Average Annual Adjustment
1	2	3	4	5	6	7
Non-Special Category						
Andhra Pradesh	0.73	0.0	-0.18	3.36	3.0	-0.07
Bihar	0.54	0.0	-0.14	5.64	3.0	-0.53
Chattisgarh	1.08	0.0	-0.27	5.59	3.0	-0.52
Goa	0.55	0.0	-0.14	3.94	3.0	-0.19
Gujarat	2.45	0.0	-0.16	6.31	3.0	-0.66
Haryana	0.28	0.0	-0.07	1.27	3.0	0.35
Jharkhand	2.47	0.0	-0.62	8.10	3.0	-1.02
Karnataka	-0.33	0.0	0.08	2.70	3.0	0.06
Kerala	4.54	0.0	-1.14	5.27	3.0	-0.45
Madhya Pradesh	-1.38	0.0	0.34	6.29	3.0	-0.66
Maharashtra	2.58	0.0	-0.65	5.19	3.0	-0.44
Orissa	3.82	0.0	-0.95	5.56	3.0	-0.51
Punjab	3.16	0.0	-0.79	5.24	3.0	-0.45
Rajasthan	2.44	0.0	-0.61	6.48	3.0	-0.70
Tamil Nadu	0.89	0.0	-0.22	2.89	3.0	0.02
Uttar Pradesh	2.94	0.0	-0.73	5.60	3.0	-0.52
West Bengal	4.05	0.0	-1.01	5.37	3.0	-0.47
Special Category						
Arunachal Pradesh	6.54	0.0	-1.64	22.87	3.0	-3.97
Assam	3.62	0.0	-0.90	10.63	3.0	-1.53
Himachal Pradesh	4.23	0.0	-1.06	6.95	3.0	-0.79
Jammu and Kashmir	-5.79	0.0	1.45	3.70	3.0	-0.14
Manipur	-0.55	0.0	0.14	9.61	3.0	-1.32
Meghalaya	-1.98	0.0	0.50	4.03	3.0	-0.21
Mizoram	0.17	0.0	-0.04	14.39	3.0	-2.28
Nagaland	-2.85	0.0	0.71	5.34	3.0	-0.47
Sikkim	-13.70	0.0	3.42	12.18	3.0	-1.84
Tripura	-1.93	0.0	0.48	4.02	3.0	-0.20
Uttaranchal	5.48	0.0	-1.37	13.76	3.0	-2.15

'-' sign indicates surplus in revenue account

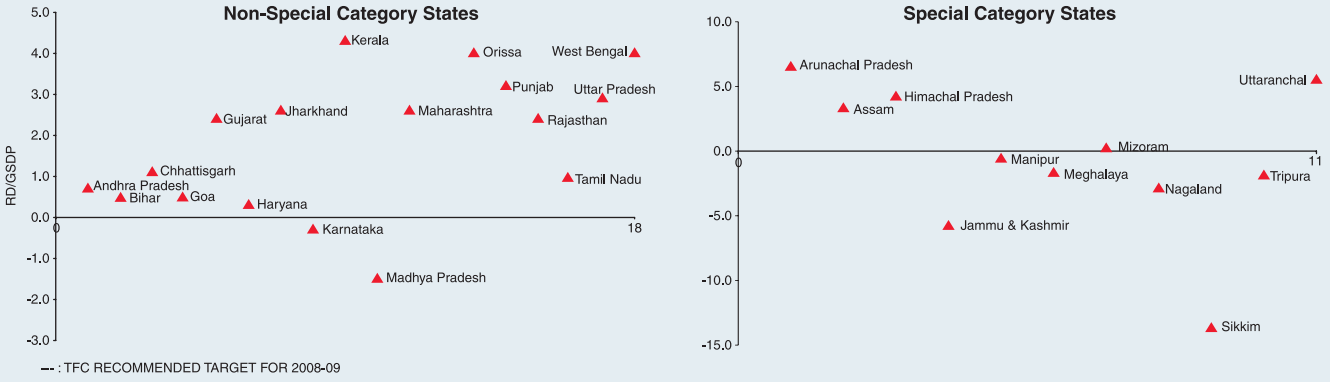
Source : Figures on Revenue Deficit and Gross Fiscal Deficit for 2004-05 (RE) are obtained from the State Budgets while figures on GSDP for 2004-05 are obtained from the website of Ministry of Finance, Government of India.

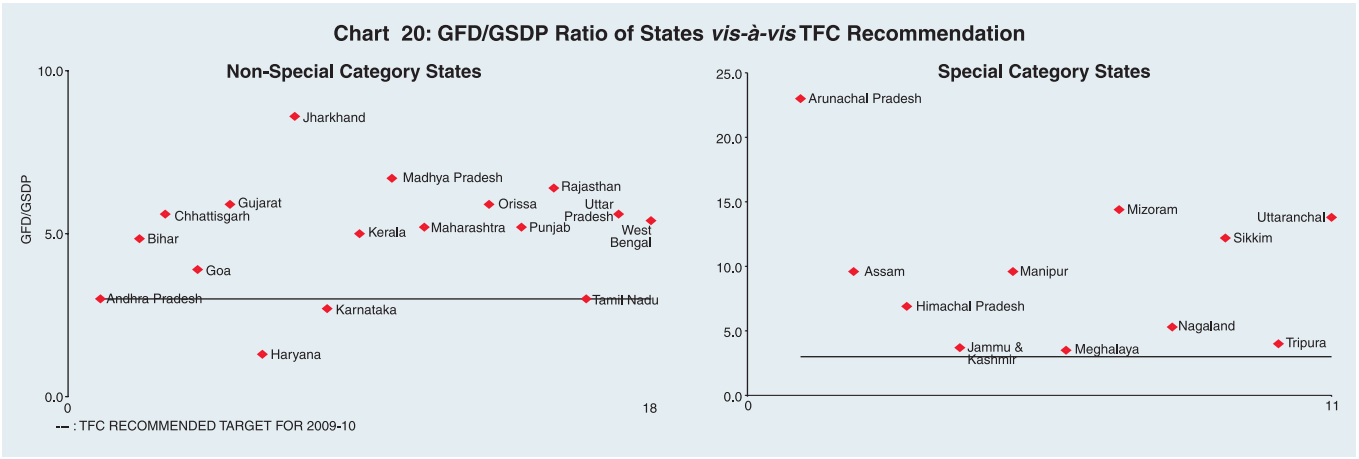
V. ISSUES AND PERSPECTIVES

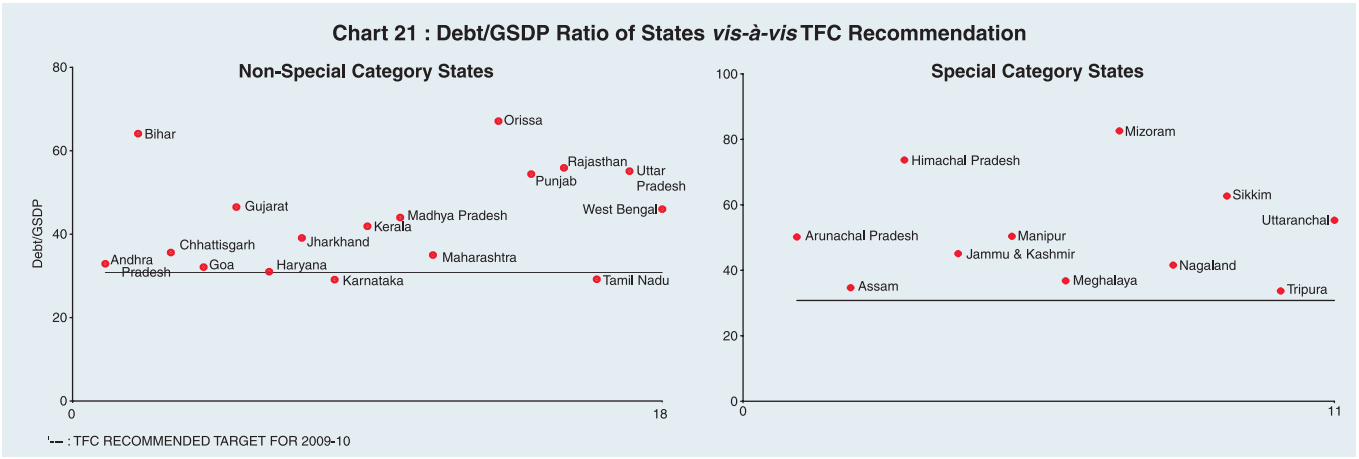
V.A. Fiscal Correction and Consolidation

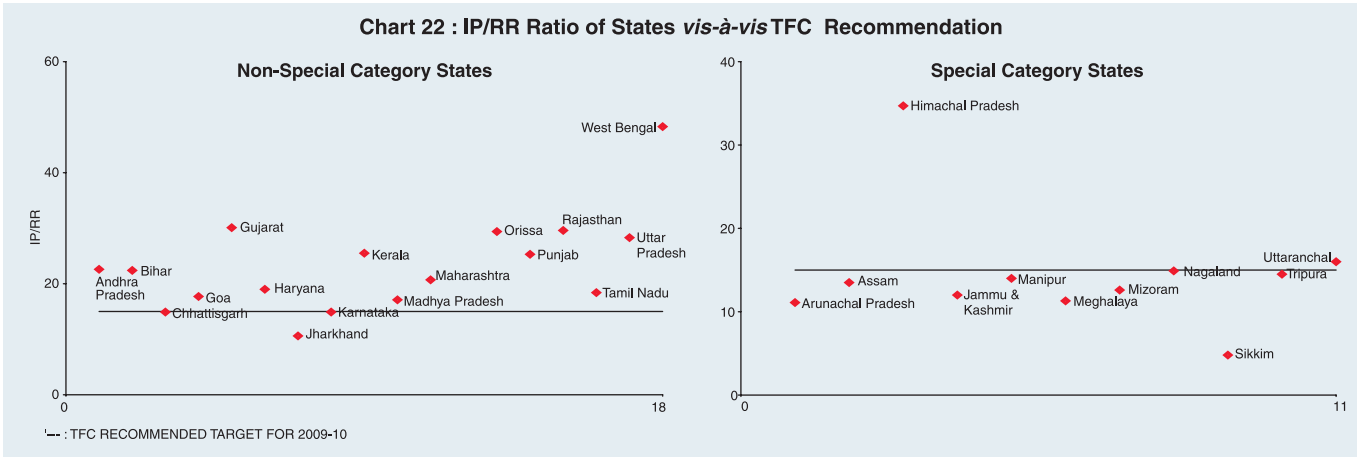
In recent years, fiscal correction and consolidation measures undertaken by several State Governments have impacted the State finances favourably as is evident from the reduction in fiscal imbalances during the three-year period 2000-01 to 2002-03. The direction of fiscal

Chart 19: RD/GSDP Ratio of States *vis-à-vis* TFC Recommendation









correction, however, witnessed a setback during 2003-04 partly due to one-off factors relating to the settlement of dues of the State Electricity Boards by the issue of Power Bonds. In the Budgets for 2005-06, the State Governments have committed to carry forward the correction process further and expect to regain the fiscal position as reflected in key deficit indicators (as a percentage of GDP) that prevailed in the early 1990s. In this context, it is important to recognise that the fiscal position of the States in the medium term would, to a large extent, be shaped by the recommendations of the TFC and the implementation of VAT. Another important

development relates to enactment of FRLs by a majority of the States and proposals to enact legislation by some others. A few issues need to be addressed, so that fiscal correction eventually translates into durable fiscal consolidation.

First, the State Budgets have envisaged sharp correction in the key deficit indicators in 2005-06, particularly in the revenue account. It is also important to note that bulk of the fiscal correction is accounted for by a few major States. However, given the past track record of weak fiscal marksmanship of the State Governments, such a high level of correction within a span of one year appears to be difficult. TFC has provided an overall road-map towards fiscal correction and restructuring of the States in a medium term perspective. To be effective, the States may consider following a gradual and steady approach as specified in the TFC's restructuring scheme.

Second, in its scheme of restructuring, TFC prescribed for progressive correction of a whole set of fiscal indicators, which included targets for different items of receipt, expenditure, debt in addition to targets for deficit indicators. Following a holistic approach, the path for fiscal correction and consolidation of the State Governments should emphasise revenue augmentation, compression and rationalisation of expenditure and containment of debt within sustainable limits.

Third, enactment of FRL providing the path of fiscal correction by majority of the States is a very encouraging development in 2005-06. Making the process of fiscal correction a binding force through FRL is expected to augment fiscal discipline and provide a more realistic correction path.

Fourth, the need for emphasis on the quality of fiscal correction of fiscal imbalances cannot be overemphasised. In the process of correction, capital expenditure and spending on social services should not suffer by falling below some critical threshold level.

V.B. Fiscal Empowerment

Prudent fiscal management prescribes that the path to durable fiscal consolidation lies most importantly through fiscal empowerment *i.e.,* by expanding the scope and size of revenue flows into the budget. A fiscal strategy based on revenue maximisation would also provide the necessary flexibility to shift the pattern of expenditure and redirect them productively. On the other hand, fiscal adjustments based predominantly on expenditure reduction involve welfare losses and risk the danger of triggering a downturn of overall economic activity. There has been some progress in reforming the tax system, although the leakages in tax base through exemptions continue to pose problems. Adoption of the VAT regime by the majority of the States in the current fiscal year is expected to enhance transparency, promote compliance and lead to higher revenue mobilisation. The VAT system would also eliminate the problems of cascading tax burden due to double taxation of commodities as well as multiplicity of taxes through provision of input tax credit and abolition of other related indirect taxes. Thus, there is some merit in extending the VAT principles to tax the consumption of almost all goods and services in the economy.

In this context of fiscal empowerment of the States, augmenting resource mobilisation from non-tax revenues through appropriate user charges, cost recovery from social and economic services and restructuring of State PSUs have to be given due importance. The health of State finances will benefit vastly from improvements in cost recovery of various public services and rationalisation of subsidies. At present, user charges are inadequate for two reasons. First, it is perceived that services are provided by the Government and, therefore need not have to be paid for. Second, with the inferior quality of services, the public is loath to pay higher charges for public services. The attainment of higher efficiency in the provision of services can progressively lead to lower charges. Better cost-recovery will not only improve State finances but

will also create enabling grounds for financial sector development so that each activity becomes financially viable.

V.C. State Finances and Social Sector Development

It is widely recognised that the level of social sector expenditure has important implications for long-term prospects of the economy, with bulk of the responsibilities pertaining to public expenditure on social services including education and health placed in the domain of State Governments. Moreover, the States provide most of the infrastructure services except for telecommunications, civil aviation, railways and major ports and maintain law and order. Therefore, the ability of the States to spend on social services has important implications for social development[12]. This is more so in the Indian context as the National Human Development Report (NHDR) has revealed wide disparities in the level of human development across the States. States like Bihar, Uttar Pradesh, Madhya Pradesh, Rajasthan and Orissa had HDI close to just half of that of Kerala in 1981. The situation has improved since then. Besides Kerala, among the major States, Punjab, Tamil Nadu, Maharashtra, and Haryana have done well on HDI. In general, HDI is better in smaller States and Union Territories. In terms of the pace of development, Tamil Nadu, Rajasthan, Madhya Pradesh, West Bengal and Bihar improved their HDI significantly in the 1980s. In the 1990s this momentum was maintained in Rajasthan, Madhya Pradesh and Uttar Pradesh, while it appeared to slow down in other less developed States. Nevertheless, State-wise analysis in the NHDR indicated a decline in such regional disparity during the last two decades. Further convergence can take place alongwith substantial improvement in the national human development index if efforts are focused on those States that have low levels of measured HDI. Strengthened policy measures and improvement in health, education and other aspects of rural development in these States will contribute greatly to the overall improvement in human development in the country. It turns out that the economically less developed States are also the ones with low HDI and economically better off States are the ones with relatively better performance on HDI. However, the relation between the HDI and the level of development does not show any correspondence among the middle-income States in the country. In this category of States, some States like Kerala, have high attainment of HDI, at the same time, there are States like Andhra Pradesh, or even West Bengal, where HDI values are not as high.

As widely documented[13], fiscal predicaments of States became evident since 1998-99 due to a variety of factors. While factors like Fifth Pay Commission recommendations, decline in Central transfers, increase in committed expenditure such as interest payments and pensions and low economic growth rate account for the acuteness of the ailment, there are also underlying structural reasons for the persistence of fiscal deterioration. This was having consequent deleterious impact on the States' social sector expenditure including those on education and health. With active initiatives of the States towards fiscal correction and consolidation, some signs of improvements have been visible in State finances in the recent period. Consequent to improvement in State finances, there is also a reversal of the trend of developmental expenditure. Stepping up of expenditure on education and health would be beneficial for promoting human development and improving the quality of overall social infrastructure in the country.

In the above context, it is important to note that availability of resources alone cannot generate social sector development. Effective and efficient use of the funds provided for social services is equally important. In this context, the distinction has

[12] Mohan, Rakesh (2005): "Human Development and State Finances", RBI Bulletin, December, pp.1123-1129.

[13] Economic Survey, Government of India, 2004-05 and RBI Annual Report, 2004-05.

to be made between the outlay and the outcome. Recent attempt by the Union Government to come out with 'Outcome Budget' is very encouraging. The States should follow suit. There is an imperative need to devise innovative measures in the developmental activities like active participation of *Panchayati Raj* Institutions (PRIs), Non-Government Organisations (NGOs), *etc.* and promotion of micro-finance. In this regard, it is also important to mention that the rural connectivity plays a critical role for higher human development index. Evidence suggests that the States like Kerala, Tamil Nadu, Goa, Punjab and Himachal Pradesh that have invested heavily in the provision of better rural connectivity are also better placed in terms of human development. Thus, better rural infrastructure and connectivity is necessary to accomplish developmental programmes related to human development.

V.D. Debt Sustainability

Another important issue related to State finances pertains to sustainability of debt, which embodies concern about the ability of the State Governments to service their debt obligations. Over the years, large revenue deficits have led to large fiscal deficits and spiraling debt resulting in the emergence of a vicious cycle of deficit, debt and debt service payments for most of the State Governments. There is an increasing market perception that the level of debt is increasingly becoming unsustainable in case of many States as reflected in the under-subscription in the tap issues under the market borrowing programme, despite the prevalence of favourable liquidity conditions. Furthermore, the State Governments have also been increasingly resorting to off-budget borrowings through guarantees and constituting SPVs.

Recognising the magnitude of the problem, several national level agencies such as CAG, Finance Commissions and the Reserve Bank have repeatedly stressed the need to address the underlying issues related to debt sustainability. In this context, TFC had emphasised the need for imposing a hard budget constraint and suggested that the overall borrowing programme of a State should be within a prescribed limit, determined annually, taking into account borrowings from all sources. A Study[14] on debt sustainability undertaken by the Reserve Bank (a brief summary of which is presented in *Box 2*) emphasised the measures for expenditure compression, improvement in own revenue collection effort and several institutional changes to contain the problem of State level debt in India. Important measures of institutional changes included enactment of FRL for making the process of fiscal discipline legally binding, introduction of guarantee ceilings, participation in the Consolidated Sinking Fund and the Guarantee Redemption Fund. In this connection, it is noteworthy that the FRLs of several State Governments included provisions for caps on the debt-GSDP ratio as well as State guarantees.

V. E. Financing of Resource Gap: Implications of Article 293

In recent years, there has been a substantial increase in the resource gap of the States largely indicating the structural infirmities as reflected in sharp increase in their GFD. In the context of high level of fiscal deficit and debt, a critical issue that has come to the forefront is the imposition of certain restrictions under Article 293 of the Indian Constitution on the borrowings by State Governments. Under Article 293, the States are not allowed to borrow directly from external sources and require the Centre's permission to raise loans domestically as long as, they are indebted to the Centre or have taken guarantees from the Centre in respect of loans raised by them (*Box 3*). It may be indicated that in practice the borrowings under Public Accounts are not subject to Article 293 as these funds do not belong to the State and are raised by the State as a banker.

[14] Rajaraman, I., S. Bhide and R.K. Pattnaik (2005), "A Study of Debt Sustainability at State Level in India", RBI, Mumbai.

BOX 2: A Study of Debt Sustainability at the State level in India – Highlights

Studies on debt sustainability in India, in respect of States, have mostly addressed the issue at an aggregate level. Since the States are heterogeneous in terms of size and characteristics, there was a need for State-specific assessment of debt sustainability. As public debt accumulates, there is legitimate concern over whether the State Governments will be in a position to service its debt. Ultimately, if markets perceive the debt stock of any State as unsustainable, it would cease to hold the securities issued by that State. Several State Governments in India have experienced sharp deterioration in critical indicators of debt sustainability since the mid-1990s. It is in this context that the Reserve Bank conducted an internal study on Debt Sustainability at State Level in India in 2005 with the help of external experts. The Study has been published as a stand alone publication by the Reserve Bank. The major findings of the Study are summarised below :

- By 2002-03, the debt of major States stood at 41 per cent of their combined GSDP, higher by 15.7 percentage points than the average for the five-year period 1992-97. Among the major States, the rise in Bihar was 33 per cent, as against a fall by nearly 1 per cent in Goa.
- Among special category States, the disparity was even wider, between Mizoram, which saw a large increase in debt ratio, and Arunachal Pradesh and Jammu and Kashmir, which actually saw a decline, *albeit,* from high initial levels.
- The worrying aspect of the trajectory of debt among the major States is that the more indebted States prior to 1997 saw larger increases in their debt ratio. Excluding Goa, the rank correlation co-efficient between rankings by levels in 1992-97, and the ranking by change to 2002-03, works out to 0.73, and is statistically significant.
- The interest rate on State debt surpassed the nominal growth rate of GSDP during the period 1997-02. The interest rate on debt of major States, at 10.4 per cent on an average in 1997-02, was higher than the nominal growth rate of GSDP, of 9.9 per cent. This is in contrast to 1992-97, when the interest rate was at 9.9 per cent, as against nominal GSDP growth of 16.1 per cent.
- There was a similar trend for special category States, from average interest of 10.3 per cent and nominal GSDP growth of 13.3 per cent in 1992-97, to 11.7 and 11.5 per cent, respectively in 1997-02. Thus, States will now have to carry overall primary surpluses in order to stabilise debt as a per cent of GSDP.
- States were grouped and ranked by some selected indicators, which were (i) the change in debt/GSDP starting from the average for 1992-97; (ii) the sign of the primary revenue balance in aggregate over 1997-02; (iii) own tax buoyancy, estimated over the period 1980-02 and (iv) the annual growth in non-interest revenue expenditure over 1997-02.
- States in need of expenditure compression and improvement in own revenue collection were identified, and four other institutional changes that were required were listed. These are (i) introduction of guarantee caps; (ii) introduction of fiscal responsibility legislation; (iii) participation in the Consolidated Sinking Fund and (iv) participation in the Guarantee Redemption Fund.
- Budget documents do not provide the full picture on State liabilities including contingent liabilities that would enable a comprehensive assessment of risk. This is important as transparency in budgetary practices enhances credibility of the State Governments.
- There is a need to make a qualitative shift in capital expenditure that will be growth promoting and self-financing, in terms of yielding user charges and other budgetary non-tax revenues in subsequent years. Budgetary cover through the capital account for loss-making non-departmental State PSUs has to be specifically prohibited in the design of fiscal responsibility legislation.
- In a fiscal federation, the ultimate responsibility for macroeconomic control rests with the Government at the national level, the provision for which is enshrined under Article 293(3) of the Indian Constitution. Central control of State borrowings up to now has been partial, and has not been extended to borrowings against small savings collections, or direct borrowings from the public through small savings schemes floated by the State Governments. It is only when the coverage of Article 293(3) is comprehensively extended to all avenues of possible borrowings, then enabling conditions for unsustainable debt paths will be eliminated. This may be possible if the TFC's recommendation for comprehensive borrowing cap to be set by the Centre is operationalised.

Historically, items under Article 293 dominated financing of GFD of the State Governments. Particularly, the component of loans from the Centre, the largest amongst Article 293 items of borrowings of States, accounted for the bulk. However, with introduction of NSSF and consequent change in accounting, its share declined since 1999-00. In the recent period, securities issued to NSSF have emerged as the dominating component of GFD financing for the States. As a consequence, the

Box 3: Provisions Under Article 293

(1) Subject to the provisions of this article, the executive power of a State extends to borrowing within the territory of India upon the security of the Consolidated Fund of the State within such limits, if any, as may from time to time be fixed by the Legislature of such State by law and to the giving of guarantees within such limits, if any, as may be so fixed.

(2) The Government of India may, subject to such conditions as may be laid down by or under any law made by Parliament, make loans to any State or, so long as any limits fixed under Article 292 are not exceeded, give guarantees in respect of loans raised by any State, and any sums required for the purpose of making such loans shall be charged on the Consolidated Fund of India.

(3) A State may not without the consent of the Government of India raise any loan if there is still outstanding any part of a loan which has been made to the State by the Government of India or by its predecessor Government, or in respect of which a guarantee has been given by the Government of India or by its predecessor Government.

(4) A consent under clause (3) may be granted subject to such conditions, if any, as the Government of India may think fit to impose.

Source : Constitution of India

financing pattern of GFD reveals that the share of borrowings under Article 293 has fallen to 33.4 per cent of GFD in 2004-05 from an annual average of 59.5 per cent during 1995-2000. Of the outstanding liabilities of the State Governments as of end-March 2005, about 54 per cent are not covered under Article 293. There is, therefore, a concern that notwithstanding explicit and implicit restrictions under Article 293 with regard to borrowings by the States, the provisions in practice has not been strictly adhered to.

In this backdrop, there is a view that Article 293 restrictions could be extended to encompass all borrowings that finance GFD keeping in view the increasing concerns over States' debt sustainability. One option could be that a global cap on borrowed resources could be fixed rather than separate caps for each individual instrument. In the event of the sources of borrowings exceeded the global cap, the States would have the following options: (i) use fresh surplus borrowings to prepay their outstanding high cost liabilities (*e.g.,* NSSF) and/or (ii) reduce their recourse to market borrowings.

In this backdrop, the international experience on borrowing restrictions in sub-national Governments is briefly discussed in the *Box 4*.

Box 4: Borrowing Restrictions in Sub-National Governments: Principles, Practices and Lessons

Under a federal fiscal structure, the sub-national Governments may borrow excessively to the level their debts become non-sustainable, unless restrained. Counties have adopted various institutional approaches to contain sub-national borrowings as set out below:

(i) **Market Discipline** - Many counties rely on capital markets to contain sub-national borrowings. In such cases, the Central Government does not set any limits on sub-national borrowings and the provincial Governments are free to decide how much to borrow, whom to borrow from and what to spend the borrowed money on. Sub-national Governments may decide by themselves to adopt a fiscal rule in order to enhance their credit standing in the market. Such self-imposed rules exist in Canada, Switzerland and the United States.

(ii) **Administrative Constraints** - In several counties, the Central Government is empowered with direct control over sub-national borrowings. This control may take various forms, including the setting of annual (or more frequent limits) on the overall debt of individual sub-national jurisdictions (as in Lithuania since 2001), special treatment or prohibition of external borrowings, review and authorisation of individual borrowing operations (including approval of the terms and conditions as in Bolivia), or the centralisation of all Government borrowings with on-lending to sub-national Governments (as in Latvia and Indonesia).

(iii) **Rule Based Controls** - The Central Government can contain sub-national borrowings by imposing fiscal rules. Rules may take the form of restrictions on overall budget deficits (Austria, Spain), operating budget deficits (Norway), indicators of debt-servicing capacity (Spain, Japan, Brazil, Korea), level of accumulated sub-national debt (Austria), or level of spending (Belgium, Germany). Alternatively, 'golden rules' establish no ceilings but limit borrowings to investment purposes (Germany).

(iv) **Co-operative Arrangements** - Under the co-operative approach, variations of which exist in several European countries and in Australia, a negotiation process between the Federal and the lower levels of Government designs sub-national borrowing controls. Sub-national Governments are actively involved in formulating macro-economic objectives and the key fiscal parameters underpinning these objectives, thus becoming co-responsible for their achievements. This process leads to an agreement on the overall deficit targets for the general government, as well as on the main items of revenue and expenditure. Specific limits are then agreed upon for the financing requirements of individual sub-national jurisdictions.

Based on their survey of the approaches to control sub-national borrowings, Ter-Minassian and Craig (1997) drew four main conclusions:

- Sole reliance on market discipline for Government borrowings is unlikely to be appropriate in many circumstances. However, market discipline can be useful complement to other forms of borrowing control.
- The case for centralised administrative controls on sub-national borrowings is not strong; in particular, it undermines transparency.
- Rules-based approaches to debt control would appear preferable, in terms of transparency and certainty, to administrative controls.
- These considerations would argue for setting global limits on the debt of individual sub-national jurisdictions on the basis of criteria that mimic market discipline.

Singh and Plekhanov (2005) in a recent cross-country empirical analysis have come out with the following inferences:

- No single institutional arrangement seems to be superior to all the other under all circumstances.
- Giving unconstrained borrowing authority to sub-national Governments is unlikely to be an optimal solution. At low levels of vertical fiscal imbalances, fiscal rules adopted by sub-national Government themselves seem to lead to better fiscal outcomes.
- As vertical imbalances widen, the positive effect of self-imposed rules declines rapidly and centrally imposed fiscal rules seem to become the best option both in the short and long runs, especially in emerging economies.
- Central Governments should avoid bailing out sub-national Governments wherever possible, as bailouts significantly erode the effectiveness of borrowing controls. In the presence of bailout experiences, centrally imposed fiscal rules seem to be the most effective.

References :

1. Singh, Raju and Alexander Plekhanov (2005): "How Should Sub-national Government Borrowing Be Regulated?" IMF Working Paper, WP/05/54, International Monetary Fund, March.
2. Ter-Minnassian, Terra and John Craig (1997): "Control of Sub-national Government Borrowing", in Ter-Minnassian, Terra (*Eds.*), Fiscal Federalism in Theory and Practice, International Monetary Fund.
3. World Bank (2005): "State Fiscal Reforms in India - Progress and Prospects", Macmillan India.

V.F. Market Borrowings *versus* NSSF

Among the items of GFD financing, the securities issued to NSSF have emerged as the dominant component constituting over two-third of GFD in the recent period. This is an exogenous source of financing GFD for the States as determination of the quantum and cost of these borrowings are not under their purview. Given the higher cost of small savings than the market borrowings at present, at least in respect of those States who receive over-subscription in tap issues and a finer spread at the auctions, a few States put forth their preferences for market borrowings over NSSF.

High cut-off yields in auctions and under subscriptions in tap issuances were generally evident in the past, even when interest rates remained soft. On the other hand, there is a view that securities issued to NSSF provides a secure, steady and a regular source of borrowing for funding GFD with a longer redemption profile unlike market borrowings that carries a lower maturity profile of about ten years and large bullet repayments, even though the interest rate is lower. Thus, in the context of borrowings from NSSF *versus* market borrowings, there are trade-offs between lower interest rates of market borrowings and longer maturity and stability of NSSF.

In light the above the following issues need to be addressed. First, a close look at the repayment profile of the States reveals that the redemption profile is sharply skewed resulting in large bullet repayments during 2012-13 to 2014-15 (Statement 36-37). The repayment schedule of market loans has a bearing on the future volume of gross borrowings. It is pertinent to note that repayment of market borrowings would double by 2007-08 (Rs.14,544 crore) from the level of 2005-06 (Rs.6,274 crore). Further, the repayment would rise to the level of three-fold by 2010-11 (Rs.18,859 crore) and nearly six times by 2014-15 (Rs.36,374 crore).

Second, with the passage of the Bill for Pension Fund Regulatory and Development Authority (PFRDA), tax savers/small savers may substitute pension funds for small savings as an investment avenue. Withdrawal of presently available fiscal concessions on small savings would also have implications for accretion of small savings. In view of this the Government of India has recently appointed a Committee to draw a road map for moving towards an 'Exempt-Exempt-Tax' regime for all savings instruments (including small savings schemes) which are exempted from tax at all three stages i.e. contribution, accumulation and withdrawal.

Third, given the trade-off as discussed above, one option could be to give the States freedom to exercise the choice of borrowing instruments *viz*., NSSF *versus* market borrowings based on the relative advantage for respective States. While the better creditworthy States may prefer market borrowings on account of its perceived lower interest cost, others may prefer the small savings route on account of their relative certainty and stability. Moreover, if a State does not require excess receipts from NSSF, the Centre may either use the excess amount to finance its own GFD or empower NSSF to lend to other States that do not have resources to match their approved overall borrowing limits.

Fourth, in the context of perceived high cost nature of NSSF, prepayments of loans from NSSF by the State Governments and realignment of interest rates on NSSF to market rates may also be explored (*Box 5*).

V.G. Surplus Cash Balances

There has been a sharp accumulation of the surplus cash balances of the State Governments in the recent years, particularly since the beginning of the fiscal 2005-06 (*Box 6*). This could be attributed to several factors such as (i) containment of expenditures by the State

Box 5: Prepayment of Loans from National Small Savings Fund

The National Small Savings Fund (NSSF) set up in April 1999 invests in Special State Government Securities (SSGS) from the net small savings collections so as to facilitate the States in financing their fiscal deficits. These securities have a 25-year tenor with a 5-year moratorium on repayments. The interest rate on SSGS has been gradually reduced from 13.5 per cent in 1999-2000 to 9.5 per cent since 2003-04. The entire net collections accredited to the NSSF are being invested in SSGS since 2002-03, although the States used a portion of this to prepay their high cost liabilities to the Centre under the Debt Swap Scheme (DSS) operated between 2002-03 and 2004-05. With the discontinuance of the DSS in 2005-06, the States have access to the entire net small savings collections as against only 60 per cent in 2004-05. Buoyant small savings collections have led to a sharp increase in the annual investment made by NSSF in SSGS (excluding the liabilities of the Union Territories with legislatures to the NSSF) from Rs.25,753 crore during 1999-2000 to Rs.83,746 crore in 2004-05. As at end-March 2005, the outstanding amount of SSGS was Rs.2,86,357 crore. Maharashtra had the highest outstanding investment made by the NSSF at Rs.47,010 crore, followed by West Bengal (Rs.42,017 crore) and Gujarat (Rs.30,163 crore). Out of the total debt outstanding with the NSSF as at the end of March 2005, Rs.1,39,515 crore was raised at interest rates higher than the rate on SSGS prevailing at present *i.e.,* 9.5 per cent. A few State Governments expressing concerns regarding the level of interest rates charged on the SSGS have proposed prepayment of outstanding amount of SSGS with debts contracted at market-related rates. In this context, some options to reduce the interest burden of State Governments are set out below:

One option is to swap the existing high cost debt carrying interest rates over 9.5 per cent with fresh receipts from the NSSF in a phased manner. A second option could be to allow the States to enter the market to raise the required resources for the debt swap. However, given the investors' lack of appetite for the State Development Loans (SDLs), only the fiscally prudent States would be in a position to raise market borrowings at relatively cheaper rate of interest. Further, such additional market borrowings would put pressure on debt and monetary management. Moreover, replacing SSGS, which have a 25-year tenor and a repayment schedule spread over 20 years, with market loans which have a maximum tenor of 13 years and involve bullet repayments, would create humps in repayment schedule of market borrowings and, therefore, may not be in the interests of the States. A third option could be to switch to back-to-back repayments as suggested by the Expert Committee to Review the System of Administered Interest Rates and Other Related Issues (Chairman: Dr.Y.V.Reddy) in order to eliminate the maturity mismatches arising out of the maturity structure of small savings schemes and the terms of repayment by the States. In this regard, the Committee favoured elongating the tenor of the small savings schemes towards medium to long-term as against rescheduling the entire outstanding loans and shortening the maturity of loans to six years as the latter option would exert pressure on the State Government finances, given the present fiscal position of the States and the ongoing fiscal reforms. A fourth option may be to revert back to the 80:20 formula which will limit NSSF investment in SSGS to 80 per cent of the net collections with the balance to be invested in Central Government securities.

The Central Government may also consider realignment of the administered interest rates of small savings to market rates. In this regard, implementation of the Advisory Committee to Advise on the Administered Interest Rates and the Rationalisation of Savings Instruments (Chairman: Dr. Rakesh Mohan) recommendation would imply rate reductions ranging from 0.75 per cent to 2.16 per cent from the prevailing small savings rates. This would stem the losses that the NSSF is facing at present. It would further enable a reduction in the interest rates of SSGS from the present level of 9.5 per cent. The Central and State Governments could also consider reducing the commissions that are currently being offered to the small savings agencies so as to bring down the cost of mobilising small savings deposits.

Governments particularly, non-interest revenue expenditure and stagnant capital outlay, (ii) large Central transfers in the light of TFC recommendations and higher economic growth, (iii) buoyant receipts under various small savings schemes, (iv) completion of DSS and (v) better liquidity management by the States. States invest their temporary surplus cash balances in 14-Day Intermediate Treasury Bills with current rate of return of 5.0 per cent. The States earn a negative spread on the reverse flow of resources from the Centre since the surpluses are funded by the borrowings mobilised at a significantly higher costs. This has debilitating impact on the revenue balances of the State Governments. Furthermore, the volatile nature of investments in 14-Day Intermediate Treasury Bills complicates the Centre's cash management. In view of the above, if the States perceive their surplus cash balances to be of enduring nature, appropriate options may be given for deployment of such balances.

V.H. Loans from Banks and Financial Institutions (Negotiated Loans)

The borrowing requirements of the State Governments has made the State Governments raise loans from banks and financial institutions, *inter alia*, LIC, GIC, NABARD, NCDC, HUDCO and

Box 6: Surplus Cash Balances of State Governments

The surplus cash position of State Governments could be attributed to the various factors as follows:

- Increase in Central transfers in the form of grants and share in Central taxes as recommended by TFC and implemented by the Central Government which has lowered the financing gaps of the States.
- Enactment of FRL and adherence to the fiscal restructuring plan of the TFC would enable the State Governments to avail of debt relief in terms of debt write-off and rescheduling of loans from the Centre. If States were able to pursue the roadmap as chalked out by the Report of the TFC, their fiscal situation would improve further.
- There has been buoyancy in small savings collection over the last few years. Small savings collection is expected to remain buoyant in 2005-06 on account of the favourable interest spread and tax concessions *vis-à-vis* other savings instruments such as bank deposits. In terms of the Union Budget 2005-06, investments in SSGS would amount to Rs.90,000 crore in 2005-06 as against Rs.85,000 crore in 2004-05.
- Since 2002-03, the entire small savings collection (net of repayments) accrue to the States. With the discontinuance of the DSS, the entire small savings receipts (investments in SSGS by NSSF) is available for funding the gross fiscal deficit for 2005-06 as against only 60 per cent in 2004-05.

In view of the above reasons, there has been a surplus funding of gross fiscal deficit (GFD) during 2005-06 so far, as reflected in the turnaround in the liquidity position of States. It may, however, be noted that the degree of such over-funding varies across States with the possibility that some States may revert to WMA in the future that would likely be more in the nature of temporary liquidity mismatches. At the aggregate level, however, the liquidity position of the States is expected to remain in surplus.The build-up in the surplus cash balances has implications on (i) revenue balance of States, (ii) Centre's cash management and (iii) open market operations of the Reserve Bank. First, the interest cost of borrowings against small savings at 9.5 per cent and of market borrowings at around 7.4 per cent is significantly higher than the return earned by States in its investments of surplus cash balances in 14-Day Intermediate Treasury Bills at 5.0 per cent, implying a reverse transfer of resources from States to the Centre and a lower rate of return to States, which has an adverse impact on their revenue balances.

Second, the Centre enjoyed a surplus cash balance during the first half of 2005-06. The peak surplus cash balances recorded during this period amounted to Rs.23,685 crore. On June 20, 2005, Centre's cash balances amounted to Rs.18,038 crore. On the same day, States' surplus cash balances amounted to Rs.28,552 crore. Had it not been for the investments of States' surplus cash balances in 14-Day Inter mediate Treasury Bills, the Centre would have been in WMA. It may be indicated that the volatile nature of investments in 14-Day Inter mediate Treasury Bills complicates Centre's cash management.

Third, the Centre deploys the surplus cash balances in Government Securities held by the Reserve Bank thereby saving on the interest that it would have to pay otherwise on the dated Government securities held by the Reserve Bank. The yield on such securities is higher than that received by States in their investments in Centre's 14-Day intermediate Treasury Bills, thereby enabling the Centre to earn a positive spread on its investments of surplus cash balances. Finally, investments of Centre's surplus cash balances constrain RBI's open market operations in view of the finite stock of Government securities available with the Reserve Bank.

Whenever States have surplus cash balances, they find it prudent to lock in the funds by investing in consolidated sinking fund (CSF) and guarantee redemption fund (GRF) to meet future redemptions/ devolvements. The investments in CSF and GRF are deployed in Government of India dated securities held by the Reserve Bank. States, nevertheless, would earn a negative spread on account of their higher cost of market borrowings *vis-à-vis* the Centre that would impact on their revenue balances. Some States have sought the Reserve Bank's permission to utilise the interest income accrued and invested in CSF to redeem part repayment of market borrowings for the year 2005-06, presumably to improve upon their fiscal indicators for the current year.

REC. The interest rates and other terms and conditions on such loans are negotiated between State Governments and the lending institutions may depend upon the creditworthiness and fiscal soundness of individual State Governments, track record of the State Governments and honouring of guaranteed obligations.

Since the loans from banks and other financial institutions (*i.e.,* negotiated loans) compromise the discipline of having an overall market borrowing programme, as well as go against the norms of credit discipline, the Reserve Bank does not allow the commercial banks to lend directly to State Governments. Accordingly, the commercial banks do not lend directly to the State Governments except under market borrowing programme. Banks can, however, fund viable projects guaranteed by State Governments. The data on the negotiated loans are not transparently presented in the Budget documents and due to non-availability of data on the maturity structure and rate of interest in the State Budgets, it is difficult to work out the share of high cost borrowings. However, the information obtained from a few State Governments reveals the high cost nature of this category of debt on which interest rate varies in the range of 8 to 24 per cent,

reflecting significantly high risk premia. This brings into picture the case of debt-swap for prepayment of these high cost loans. It may be noted that the Union Budget 2004-05 had proposed extending the facility of debt swap by allowing States to raise fresh loans and repay their old high-cost loans to NABARD and some other agencies.

Consideration for further prepayment of balance high cost negotiated loans may be viewed in the context that any additional market borrowings to meet such prepayments over and above the level projected by the Reserve Bank would have implications for monetary management. Moreover, this could also exert pressure on debt management on account of lack of investors' appetite for SDLs.

V.I. Discontinuation of Central Plan Loans: Implications for Market Borrowings

As observed by TFC, due to multiplicity of transfers from the Centre to the States through the Finance Commission, the Planning Commission and various Central Ministries, the inter-governmental fiscal transfers suffers from many inadequacies and inefficiencies. With particular reference to Central Plan Assistance (CPA) from the Planning Commission, TFC highlighted that the rate of interest charged is, at times, higher by 300 to 400 basis points than the cost of funds for the Centre. Furthermore, such an arrangement is pushing the States into higher indebtedness on account of structurally mandated borrowings. In this backdrop, TFC has recommended for doing away with Plan loans and extending entire Plan assistance in the form of grants only. Furthermore, TFC recommended that States be allowed to decide whether to borrow from the market or from the Centre, thus eliminating the process of on-lending. However, if fiscally weaker States are unable to raise funds from the market, TFC recommended that the Centre could borrow for on-lending to such States and charge a rate of interest aligned to the marginal cost of its borrowings.

The recommendation of the TFC on doing away with the loan portion of the CPA and discontinuation of Central intermediation have significant implications for the future market borrowings of the State Governments. Assuming all other sources of financing GFD remaining unchanged, the shortfall due to elimination of Central Plan loans is expected to be compensated by the increase in market borrowings. By resorting to the market borrowings, the State Governments would be exposed to market discipline. It is important to note that the quantum of market borrowings by the State Governments in the future has to be consistent with the GFD envisaged in their FRLs and would also critically depend upon the other sources of borrowing in the Consolidated Fund and the Public Account.

The immediate concern of the various stake holders associated with the market borrowings of the States is regarding their ability to raise additional resources directly from the market over and above their normal open market borrowings for the current year. Such concerns emanated from the experience of open market borrowings during 2003-04 and 2004-05, when the open market borrowing programme of the State Governments had received lukewarm response from investors, reflecting in part, their excess holdings of Government securities for the purpose of maintenance of statutory liquidity ratio (SLR) with the banking system, the increasing availability of alternative avenues for lending as economic activity gathered momentum and apprehensions regarding the quality of fiscal and economic performance of the State Governments.

To address various issues related to future market borrowings of the States, the Government of India has constituted a Technical Group (Chairperson: Smt. Shyamala Gopinath, Deputy Governor, RBI). The Group is constituted with representatives from the Government of India, the Reserve Bank and select State Governments.

V.J. Contingent Liabilities

Apart from the borrowings routed through the budget, State Governments have resorted to off-budget borrowings. States have taken recourse to borrowings through public sector enterprises (PSEs) under their control, enabling them to float bonds against State Government guarantees. Other special purpose vehicles mainly for infrastructure financing have also come into the picture. Although the contingent liabilities do not form a part of the debt of States, in the event of default by the borrowing entities, the States will be required to meet the debt service obligations. At the same time, non-adherence to the payment obligations committed by the States in respect of guarantees already provided by them would have adverse implications on the sovereign credibility. In addition, this may pose difficulties for the States to raise resources from the market in future.

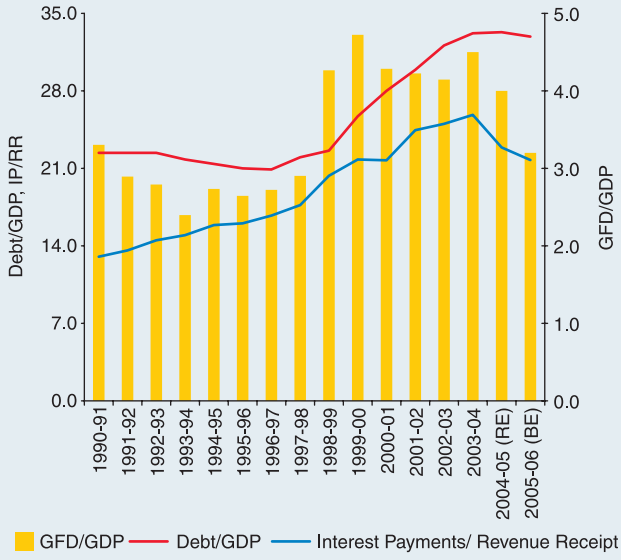
The amount of outstanding contingent liabilities (guarantees), the information on which is available for select 17 State Governments, has moved up sharply from Rs. 40,158 crore as of end-March 1992 to Rs.1,84,294 crore as of end-March 2003. The latest available information in respect of 14 States[15] indicates that the amount of guarantees has gone up to Rs.2,05,785 crore by end-March 2004 (Statement 43). While five States have set up Guarantee Redemption Funds (GRF), nine State Governments have fixed statutory/ administrative ceilings on State Government guarantees. It would be useful if rest of the States also implement such institutional measures. In this connection, it is noteworthy that the FRLs enacted by the State Governments already contain provisions relating to a cap on the debt-GSDP ratios as also on the guarantees. Thus, progressive enactment of FRLs by rest of the State Governments would invoke discipline with regard to guarantees.

VI. SPECIAL THEME: OUTSTANDING LIABILITIES OF STATE GOVERNMENTS

The structural weaknesses of the State finances manifested in large and persistent revenue deficit resulting in high GFD and large accumulation of debt and a concomitant increase in debt service burden. Interest payments on the debt of State Governments have pre-empted an increasing proportion of revenue receipts. The debt and interest and deficit spiral has adversely affected the State Governments (Chart 23). It needs to be mentioned that DSS had brought about a decline in the interest burden of the State Governments.

While analysing the debt position of States, an important issue which needs to be addressed is the methodology and the coverage of outstanding liabilities of State Governments. Conceptually, the coverage of debt needs to be GFD consistent implying that all the items covered under GFD necessarily should form part of debt. Hitherto, however, reserve funds, deposits and advances and contingency funds were excluded from the coverage of debt in this Study

Chart 23: Deficits, Debt and Interest Burden



[15] The amount of guarantees provided by these 14 State Governments amounted to Rs. 34,172 crore as on end-March 1992 and Rs. 177,751 crore as of end-March 2003.

in the earlier years. Hence, this Study has expanded the coverage of debt to include reserve funds, deposits and advances and contingency funds. Consequent upon discussions in an earlier Conference of State Finance Secretaries organised by the Reserve Bank, a Working Group on Compilation of Data on State Government Liabilities was set up with the members comprising select State Finance Secretaries, Government of India and Comptroller and Auditor General (CAG). The Report has since been submitted. This Study has prepared a new series of debt for each of the State Governments on the basis of the expanded coverage.

VI. A. Revised Coverage and Methodology

In an attempt to construct a new data series on State debt, the methodology that had been hitherto adopted in this Study has been revised to make it GFD consistent. These data series provides a detailed State-wise and item-wise break-ups of outstanding liabilities. The methodology and coverage for preparing the comprehensive database on State Governments debt is provided in *Box 7.*

VI. B. Consolidated Position

The data on aggregate outstanding liabilities along with component break-up as well as their proportions to GDP are provided in Appendix Tables 19-20.

VI.B.(i) Aggregate Outstanding Liabilities

In absolute terms, outstanding liabilities of State Governments have increased over 8 times from Rs.1,28,095 crore in 1991 to Rs.10,40,834 crore in 2005 at an average annual growth rate of 15.6 per cent (Table XXI). As a ratio to GDP, the outstanding liabilities moved up from 22.5 per cent at end-March 1991 to 33.5 per cent at end-March 2005. It may be mentioned that the TFC has recommended for States Government finances a target of 30.8 per cent for Debt-GDP ratio and 15.0 per cent for interest payments to revenue receipts ratio to be achieved by 2009-10.

The widening of fiscal deficits of the State Governments since 1998-99 have translated into a sharp rise in States' outstanding liabilities relative to GDP to 31.6 per cent during 2001-2005 *i.e.*, an increase of 9.0 percentage points (or 1.79 percentage points per annum) during the period 2001-05 over the previous quinquennium. As against this, the growth in debt-GDP ratio was 0.45 percentage points during the five-year period of

Box 7 : Revised Coverage, Methodology and Data Source of Debt

Revised Coverage

Total Outstanding Liabilities comprises of various account items under consolidated fund, public account and contingency fund.

I. Consolidated Fund

1. Public Debt

a) Open Market Borrowings
b) Borrowings from Banks and Financial Institutions
c) Special Securities issued to NSSF
d) Bonds/Debentures which are issued by the State Governments
e) Loans from the Centre
f) Others

2. Ways & Means Advances & Overdrafts from RBI

II. Public Accounts

1. State Provident Funds
2. Small Savings, Insurance and Pension Funds, Trust and Endowments, *etc.*
3. Reserve Funds/Sinking Funds
4. Other Items in Public Accounts
5. Deposits and Advances

III. Contingency Fund

Methodology

The Reserve Bank, based on CAG's data series on outstanding liabilities of State Governments with a base year has been compiling a data series of outstanding liabilities of the State Governments on yearly basis by adding the budgetary flows. In this year's Study, the data series of outstanding liabilities of State Governments has been revised by broadening its composition to include reserve funds, deposits and advances and contingency funds of State Governments. The debt series has been compiled by taking the data provided by the CAG in 'Combined Finances and Revenue Accounts of Union and State Governments in India'. In the absence of any particular data in the said publication, corresponding data from the State Budgets have been incorporated.

Data Source

The Combined Finance Accounts (CFA) of Central and State Governments published by the Comptroller and Auditor General, State Budgets and data from the Reserve Bank records.

Table XXI: Total Outstanding Liabilities of States

(per cent)

end March	Outstanding Liabilities		
	Amount (Rs.crore)	Annual Growth	Debt / GDP
1	2	3	4
1991	128,095.21	–	22.5
1992	146,966.01	14.7	22.5
1993	168,292.88	14.5	22.5
1994	187,912.46	11.7	21.9
1995	217,022.73	15.5	21.4
Average (1991-1995)	**169,657.86**	**14.1**	**22.2**
1996	250,813.06	15.6	21.1
1997	286,704.07	14.3	21.0
1998	336,346.65	17.3	22.1
1999	397,370.16	18.1	22.8
2000	505,009.26	27.1	26.1
Average (1996-2000)	**355,248.64**	**18.5**	**22.6**
2001	592,742.68	17.4	28.4
2002	685,473.90	15.6	30.2
2003	797,683.75	16.4	32.4
2004	922,262.92	15.6	33.4
2005 RE	1,040,834.36	12.9	33.5
Average (2001-2005)	**807,799.52**	**15.6**	**31.6**
2006 BE	1,152,530.07	10.7	33.1

1996-2000 over 1991-1995 (or 0.09 percentage points per annum) (Table XXI). Thus, the incremental debt-GDP ratio on an average has risen sharply in recent years, with the concomitant rise in debt service burden indicating a worrisome fiscal situation.

VI.B.(ii) Component-wise

The detailed annual component-wise break-up of outstanding liabilities of State Government from 1990-91 to 2005-06 (BE) are presented in Appendix Tables 20 and 21.

Outstanding debt of the States comprises internal debt (including market borrowings, special securities issued to the NSSF since 1999-2000, loans from banks and financial institutions, WMA and ODs from the Reserve Bank, loans from the Centre, Contingency Fund and public accounts liabilities (including State Small Savings, Reserve Funds and Deposits and

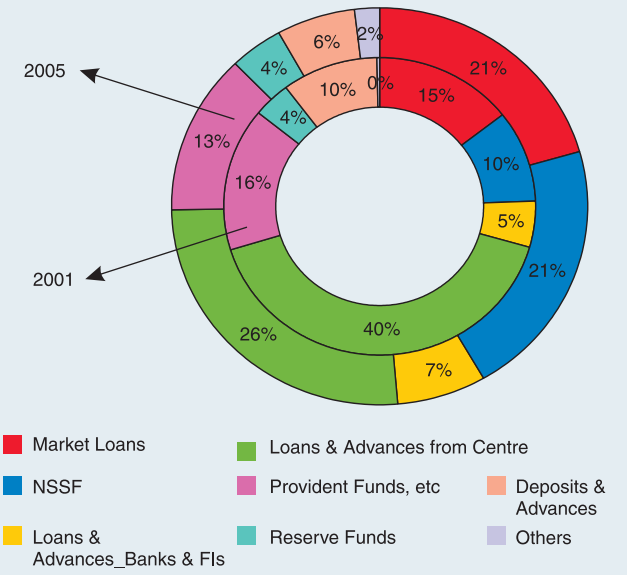
Table XXII: Components of Outstanding Liabilities of State Governments

(per cent to total)

Components of Outstanding Liabilities	End-March 1991	End-March 2000	End-March 2004	End-March 2005
1	2	3	4	5
1. Internal Debt	15.0	22.9	46.4	50.4
of which:				
(i) Market Loans	12.2	14.9	19.5	20.5
(ii) Small Savings (NSSF)	–	5.2	18.2	21.3
(iii) Loans form Banks & Financial Institutions*	2.0	3.4	6.6	6.8
2. Loans and Advances from the Centre	57.4	46.6	29.1	26.3
3. Public Account Liabilities	26.9	30.1	24.5	23.3
of which:				
(i) State Small Savings & Provident Funds	13.2	15.9	13.3	12.9
(ii) Reserve Funds	3.7	3.9	4.2	4.3
(iii) Deposits and Advances	10.0	10.3	7.0	6.1
4. Contingency Fund	0.8	0.3	0.0	0.0

Advances). Small savings transfer earlier formed part of loans from the Centre and since 1999-2000, with the formation of NSSF, these flows are treated separately and classified as part of internal debt of the State Governments. Table XXII sets out information on major components of outstanding liabilities of the State Governments.

Chart 24: Composition of Outstanding Liabilities



The composition of outstanding liabilities of the State Governments shows a sharp decline in the share of loans from the Centre with an upsurge in the shares of loans from NSSF, market loans and loans from banks and other financial institutions. Significantly, reserve funds and deposits and advances have constituted over 10 per cent in the last few years (Chart 24).

VI.B.(iii) Market Borrowings

As of end-March 1991, total internal debt constituted only 15.0 per cent of the outstanding liabilities of the State Governments with the proportion moving up sharply in recent years particularly since end-March 2000 (with change in classification of small savings and setting up of NSSF in 1999-2000) and reached the high level of 50.4 per cent at end-March 2005. Market borrowings of the State Governments constitute an important component of internal debt of the States.

The State Governments issue dated securities of varying tenors that have extended up to 12/13 years. Broadly, the banks and financial institutions subscribe to these securities floated through a process managed by the Reserve Bank. In the back drop of a prevalent benign interest regime in recent years, market borrowings have emerged as the cheapest source of raising funds for the State Governments with the weighted average rate of interest declining from 14.0 per cent in 1995-96 to a low of 6.13 per cent in 2003-04. However, the interest rate has firmed up to about 7.5 per cent in September 2005. Table XXIII sets out data on interest rate profile of Outstanding State Government Securities as at end-March 2005.

The share of market borrowings in total liabilities of the States has moved up from 12.2 per cent as at end-March 1991 to 20.5 per cent as at end-march 2005. The maturity profile of the market loans are largely bunched for repayment between 5 to 10 years (Table XXIV).

The annual schedule for repayment of State market loans is provided in Chart 25.

Table XXIII: Interest Rate Profile of Outstanding State Government Securities (end-March 2005)

(percentage)

Sr. No.	Range of Interest Rate (per cent)	Outstanding Amount (Rupees crore)	Percentage to Total
1	2	3	4
1.	5.00-5.99	34,612	16.22
2.	6.00-6.99	58,563	27.44
3.	7.00-7.99	27,872	1306
4.	8.00-8.99	8,004	3.75
5.	9.00-9.99	5,412	2.54
6.	10.00-10.99	14,563	6.82
7.	11.00-11.99	17,062	7.99
8.	12.00-12.99	25,362	11.88
9.	13.00-13.99	15,720	7.37
10.	14.00	6,274	2.94
	Total	**2,13,443**	**100**

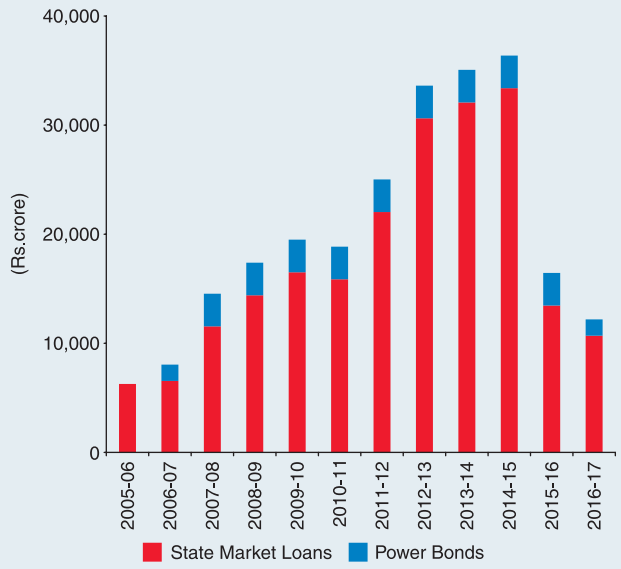
Table XXIV: Maturity Profile of State Government Securities (Outstanding as on March 31, 2005)

(percentage)

States / Period (Years)	0-5	5-10	>10
1	2	3	4
Andhra Pradesh	30.01	64.59	5.40
Arunachal Pradesh	14.17	57.20	28.63
Assam	29.21	60.54	10.26
Bihar	26.83	59.46	13.71
Chattisgarh	26.59	55.99	17.43
Goa	25.57	60.78	13.64
Gujarat	20.69	66.99	12.32
Himachal Pradesh	15.36	72.65	11.99
Haryana	24.01	64.39	11.61
Jammu & Kashmir	19.21	68.65	12.13
Jharkhand	28.71	63.50	7.79
Karnataka	23.96	66.86	9.18
Kerala	29.89	62.27	7.84
Maharashtra	19.11	60.30	20.58
Madhya Pradesh	27.43	66.36	6.21
Manipur	25.37	54.38	20.25
Meghalaya	31.29	50.18	18.53
Mizoram	22.86	56.17	20.97
Nagaland	30.48	58.63	10.88
Orissa	31.88	57.07	11.05
Punjab	23.73	64.91	11.36
Rajasthan	28.77	63.00	8.23
Sikkim	46.63	32.21	21.16
Tamil Nadu	24.23	68.69	7.08
Tripura	25.09	47.17	27.74
Uttaranchal	13.63	68.85	17.52
Uttar Pradesh	33.43	57.11	9.46
West Bengal	19.26	63.65	17.09
All States	**25.90**	**62.78**	**11.32**

Source : Reserve Bank records.

Chart 25 : Repayment Schedule of State Market Loans



VI.B. (iv) Special Securities Issued to NSSF (Small Savings)

As mentioned earlier, with the setting up of the NSSF in 1999-2000, this source of borrowings has become part of the internal debt of the State Governments. This component of State borrowings is exogenously determined over which the Centre has no control. Over the years this source has emerged as the most important source of borrowings by the State Governments with its share in total debt rising from 5.2 per cent as at end - March 2000 to 21.3 per cent as at end - March 2005.

VI.B.(v) Loans form Banks and Financial Institutions

The borrowing requirements of the State Governments has made the State Governments raise loans from a host of financial institutions, *inter alia*, LIC, GIC, NABARD, NCDC, HUDCO and REC. The interest rates and other terms and conditions on such loans are negotiated between State Governments and the lending institutions which depend upon a host of factors. The detailed data/information relating to these loans are not transparently provided in the Budgets of the State Governments. Loans from banks and financial institutions is slowly emerging as an important source of borrowings with its share in outstanding liabilities of the State Governments rising from 2.0 per cent as at end-March 1991 to 6.8 per cent as at end-March 2005.

VI.B.(vi) Loans from the Centre

Hitherto, 'Loans from the Centre' to the State Governments were broadly classified into Plan Loans, non-Plan Loans, Loans for Special Schemes and WMA from the Centre. Plan Loans were allocated under State Plan Schemes, Central Plan Schemes and Centrally Sponsored Schemes. The non-Plan Loans covered Loans against small savings, relief for natural calamites, *etc.* Three important developments, *viz.*, i) institution of NSSF effective April 1, 1999, ii) introduction of DSS for the period 2002-03 to 2004-05 and iii) discontinuation of Plan loans since April 1, 2005 in accordance with the TFC have significantly reduced the importance of loans from the Centre as a financing item of the GFD (Statement 24).

Historically, loans from the Centre have been the most important source of borrowings accounting for 57.4 per cent of the borrowings of the State Governments as of end-March 1991. With changes in accounting norms in respect of small savings since 1999-2000 and repayment of loans to the Centre under DSS, the share of this source reached 26.3 per cent at end-March 2005. State-wise information on DSS is presented in Statement 32. As discussed in the Section I, the TFC has recommended debt relief for the State Governments linking them to certain pre-conditions, with regard to their loans from the Centre contracted up to end-March 2004 and outstanding as of end-March 2005.

VI.B.(vii) Public Account Liabilities

Public account liabilities are those where the State Governments act as a banker accepting deposits and funds and pay interests thereon. These liabilities are unfunded implying huge risks on the budgets of the States. The small saving schemes run by the States themselves and provident fund receipts form the major component of public account liabilities, which accounted for 12.9 per cent of the outstanding liabilities of the State Governments as of end-March

2005. The receipts and interest rates under State Provident Funds are guided by General Provident Fund rules (GPF), wherein there is a minimum contribution from employees (6 per cent of basic salary) and without any ceiling. Thus, the cost of borrowings and the receipts from State Provident Funds like that of NSSF are exogenous elements, which can increase autonomously. Deposits and Advances form the other important constituent of public account, whose share in total liabilities has been over 10.0 per cent but declined in recent years to 6.1 per cent as of end March 2005. The share of Reserve Funds, however, moved up from 3.7 per cent to 4.3 per cent during the same period.

VI.B.(viii) Contingency Fund

Under Contingency Fund, transactions connected with Contingency Fund established under Article 267[15] of the Constitution of India are recorded. Its proportion in the total outstanding liabilities has been less than 1 per cent.

VI.C State-wise Position of Debt

The detailed annual State-wise component-wise break-ups of outstanding liabilities from 1990-91 to 2005-06 (BE) is provided in Statements 26-28. It may be mentioned that the outstanding liabilities as at end-March 2000 of the 3 bifurcated States (Bihar, Madhya Pradesh and Uttar Pradesh) have been apportioned

Table: XXV Summary Position of Debt of States

INDICATOR	Quartile 1 (Q1)	Quartile 2 (Q2)	Quartile 3 (Q3)	Quartile 4 (Q4)
(A) Non-Special Category States		**2001-04 (Average)**		
1. DEBT/GSDP	RANGE: 16.5 to 29.8 Delhi, Tamil Nadu, Haryana, Karnataka	RANGE: 30.3 to 35.0 Chhattisgarh, Maharashtra Andhra Pradesh, Madhya Pradesh, Jharkhand	RANGE: 38.6 to 51.0 **Gujarat,** Kerala, Goa, West Bengal, Rajasthan	RANGE: 54.1 to 73.3 Uttar Pradesh, Punjab, Bihar, Orissa
2. IP/RR	RANGE: 13.0 to 16.6 Jharkhand, Chhattisgarh, Goa, Delhi	RANGE: 18.6 to 22.8 Karnataka, Tamil Nadu, Madhya Pradesh, Haryana, Maharashtra	RANGE: 24.4 to 29.8 **Andhra Pradesh,** Bihar, Kerala, Gujarat, Uttar Pradesh	RANGE: 31.9 to 50.7 Rajasthan, Punjab, Orissa, West Bengal
(A) Non-Special Category States		**2004-05 (RE)**		
1. DEBT/GSDP	RANGE: 17.7 to 31.0 Delhi, Karnataka, Tamil Nadu, Haryana	RANGE: 32.3 to 36.6 Goa, Andhra Pradesh, Maharashtra, Chhattisgarh, Jharkhand	RANGE: 41.1 to 54.4 Kerala, **Madhya Pradesh** West Bengal, Gujarat, Punjab	RANGE: 54.7 to 77.3 Uttar Pradesh, Rajasthan, Bihar, Orissa
2. IP/RR	RANGE: 10.6 to 17.1 Jharkhand, Chhattisgarh, Karnataka, Madhya Pradesh	RANGE: 17.7 to 20.7 Goa, Tamil Nadu, Haryana, Delhi , Maharashtra	RANGE: 21.8 to 28.3 **Bihar,** Andhra Pradesh, Punjab, Kerala, Uttar Pradesh	RANGE: 29.4 to 48.3 Orissa, Rajasthan Gujarat, West Bengal
(B) Special Category States		**2001-04 (Average)**		
1. DEBT/GSDP	RANGE: 32.6 to 42.9 Assam, Meghalaya, Arunachal Pradesh	RANGE: 43.2 to 45.5 Uttaranchal, Tripura	RANGE: 51.0 to 58.1 **Nagaland,** Manipur, Jammu and Kashmir	RANGE: 79.7 to 80.5 Sikkim, Mizoram, Himachal Pradesh
2. IP/RR	RANGE: 5.3 to 11.8 Sikkim, Arunachal Pradesh, Meghalaya	RANGE: 13.4 to14.0 Nagaland, Mizoram	RANGE: 14.8 to 16.9 **Tripura,** Jammu and Kashmir, Manipur	RANGE: 17.4 to 32.3 Uttaranchal, Assam, Himachal Pradesh
(B) Special Category States		**2004-05 (RE)**		
1. DEBT/GSDP	RANGE: 33.8 to 41.6 Tripura, Assam, Nagaland	RANGE: 42.2 to 45.1 Jammu & Kashmir Meghalaya	RANGE: 50.2 to 55.3 **Arunachal Pradesh,** Uttaranchal, Manipur	RANGE: 62.8 to 82.6 Sikkim, Himachal Pradesh, Mizoram
2 IP/RR	RANGE: 4.8 to 11.3 Sikkim, Arunachal Pradesh, Meghalaya	RANGE: 12.0 to12.6 Jammu and Kashmir, Mizoram	RANGE: 13.5 to 14.5 **Assam**, Manipur, Tripura	RANGE: 14.9 to 34.7 Nagaland, Uttaranchal, Himachal Pradesh

Note : Figures in bold pertain to median States for the given indicator.

[15] Article 267 (2) states that 'The Legislature of a State may by law establish a Contingency Fund in the nature of an imprest to be entitled "the Contingency Fund of the State" into which shall be paid from time to time such sums as may be determined by such law, and the said Fund shall be placed at the disposal of the Governor of the State to enable advances to be made by him out of such Fund for the purposes of meeting unforeseen expenditure pending authorisation of such expenditure by the Legislature of the State by law under Article 205 or Article 206.'

to the 3 newly formed States (Jharkhand, Chhattisgarh and Uttaranchal) respectively on the basis of their respective population proportions.

The position of States with regard to debt indicators is varied. The debt position of the States is provided in Table XVI A & B of Section III. Based on the quartile ranking of each State, the summary position regarding debt has been provided in Table XXV.

State-wise analysis indicates that many of the States had high level of outstanding liabilities as at end-March 2005. Mizoram had the highest Debt-GSDP ratio of 82.6 per cent followed by Bihar (77.3 per cent), Himachal Pradesh (73.7 per cent), Sikkim (62.8 per cent), Orissa (62.5 per cent) and Rajasthan (56.8 per cent).

Among non-special category States while Tamil Nadu, Karnataka and Haryana continue to be in a relatively better position on debt during 2001-2004 and 2004-05 (RE), States like Uttar Pradesh, Bihar and Orissa persisted to have high levels of debt. Jharkhand and Chhattisgarh were continuously the better States in terms of interest burden (IP/RR) while Rajasthan, Orissa and West Bengal were the persistently worse-off States in this regard (Charts 26 A & B).

Among special category States Assam remained at a better off position with relatively low levels of debt while Sikkim, Mizoram and Himachal Pradesh persisted with high debt position. With regard to interest burden Sikkim, Arunachal Pradesh and Meghalaya continued to be the better States, while Uttaranchal and Himachal Pradesh were the

Chart 26 : Quartile Position of Non Special Category States - Outstanding Liabilities

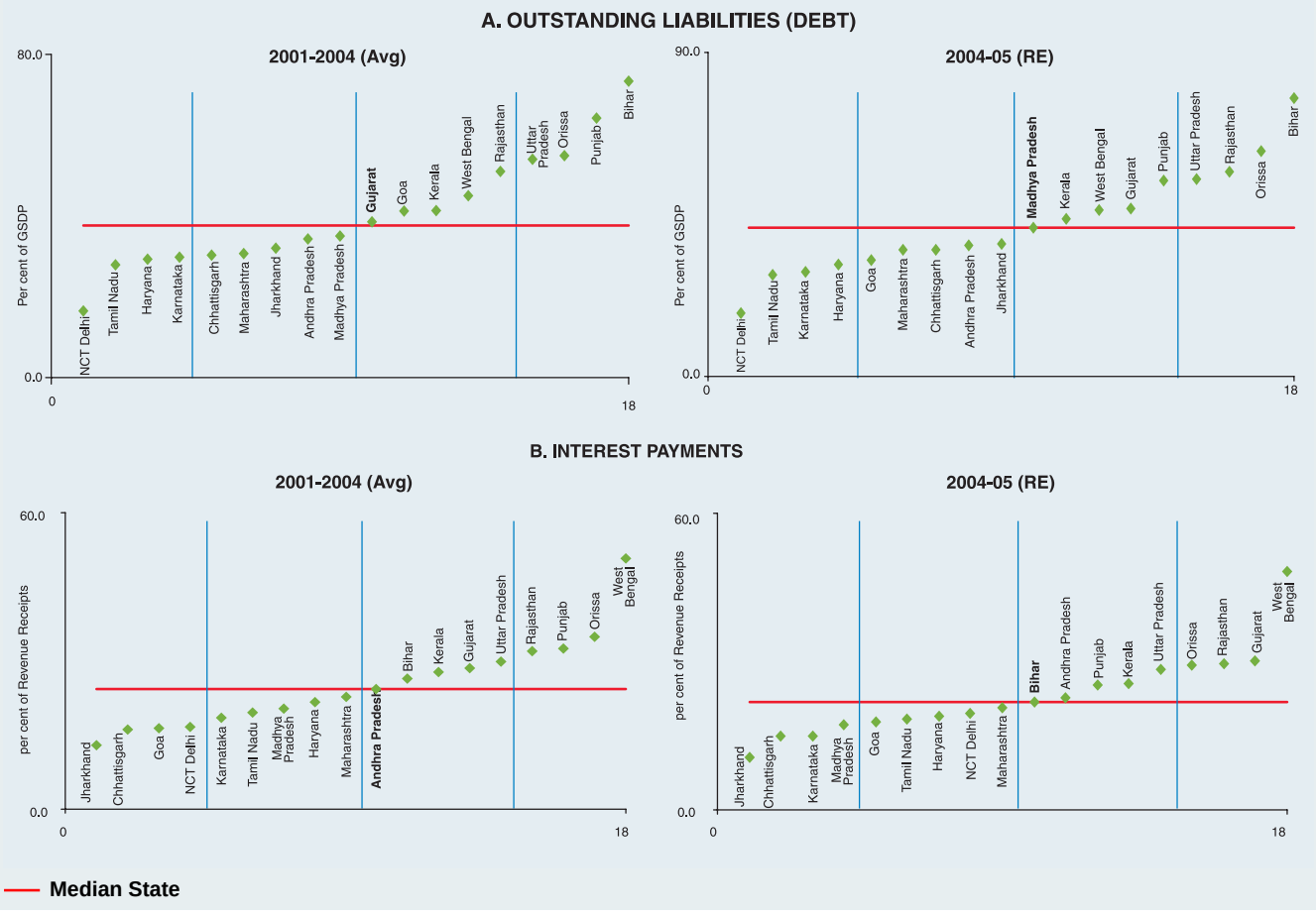
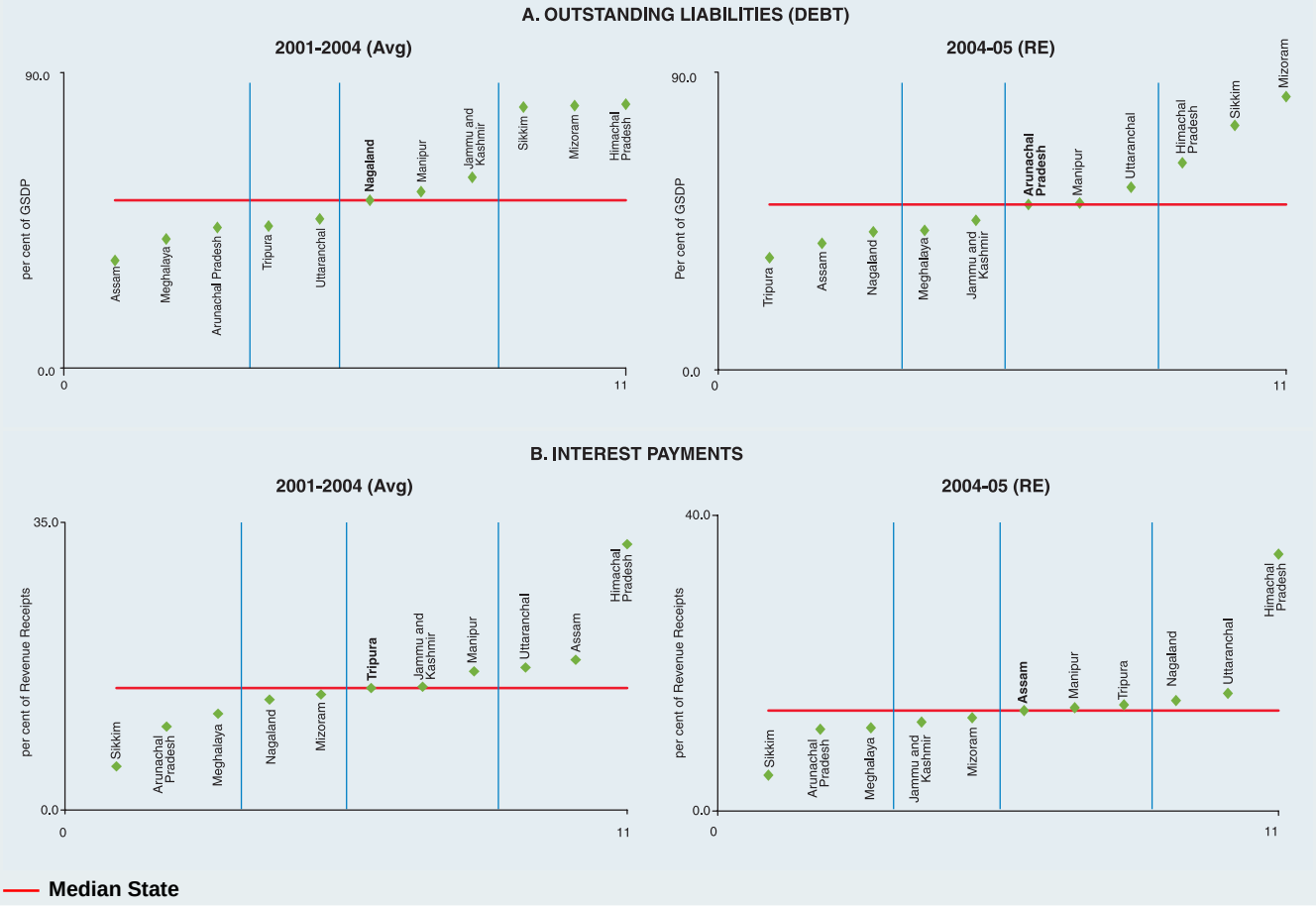


Chart 27 : Quartile Position of Special Category States - Outstanding Liadilities



persistently worst States (Charts 27 A & B).

The States are substantially varied in their debt burden as well as on their servicing. Addressing the debt problem of States would require a proper estimation of their debt levels which has been a new aspect of this Study.

VII. CONCLUDING OBSERVATIONS

The fiscal position of the State Governments during 2005-06 would to a large extent, be shaped by the recommendations of the TFC, implementation of VAT by majority of States and progressive enactment of FRL by the State Governments. The budget estimates of 2005-06 indicate the strong commitments of State Governments to carry on the fiscal correction and consolidation process. There are some important issues, which need to be addressed by the State Governments in the milieu of fiscal correction and consolidation. The process of fiscal correction should be durable and sustainable. As recommended by TFC, the State Governments may consider to follow a holistic approach to fiscal restructuring, emphasising revenue augmentation, compression and rationalisation of expenditure and containment of debt at sustainable levels. In this connection, progressive enactment of FRL by the State Governments would provide the statutory framework for augmenting fiscal discipline and to carry out fiscal correction in a realistic time-bound manner.

Several weaknesses have persisted in State finances over the years and are manifested in sluggish non-tax revenue, downwardly rigid non-developmental expenditure and low allocation in respect of social sectors such as health and

education. It may be mentioned that the State Governments have a major responsibility as regards provisions in respect of social sectors such as education and health and economic infrastructure such as roads, waterworks and power. In order to make the process of fiscal consolidation durable and sustainable it is important to recognise that adequate investment in economic infrastructure and spending on social services are essential. With the State Governments facing resource gaps, a desirable path to fiscal correction lies through fiscal empowerment *i.e.,* by expanding the scope and size of revenue flows into the budgets. In this context, augmenting resource mobilisation from non-tax revenue through appropriate user charges, cost recovery from social and economic services and restructuring of State PSUs assume importance.

The State Governments may consider a prudent public expenditure strategy by arresting the rising share of non-plan non-developmental expenditure. The State Governments have been making efforts to restrict the share of non-developmental committed expenditure by opting for DSS and introducing new pension scheme based on defined contributions. A closer examination to arrest unproductive expenditure and rationalisation of subsidies may be useful.

With regard to financing of deficit, the State Governments have the options to be guided by their requirements and creditworthiness to tap different sources of funding *viz.*, market borrowings, securities issued to NSSF and others. In order to be able to borrow from the market in an environment of market discipline, it is essential that the State Governments attempt to improve the financial position. In this context, it may be emphasised that the strategy of imposing fiscal discipline as recommended by TFC as well as the statutory frameworks of FRLs enacted by several States would lay the foundation for the process of fiscal correction and consolidation in the medium term.

Annex 1: Major Policy Initiatives of State Budget 2005-06

State	Fiscal	Institutional	Sectoral
1. Andhra Pradesh	• Steps will be taken to strengthen institutional measures against corruption to prevent leakage from revenue resources side and expenditure side. • Introduce a contributory pension scheme. • Fifty thousand new pensions will be additionally sanctioned during 2005-06 for the disabled persons. The pension amount will be increased from Rs.75 per month to Rs.100 from the year 2005-06.	• The Assembly Constituency Development Programme will be revived and an amount of Rs.50 lakhs is allocated for the purpose to each Assembly constituency.	• Infrastructure relating to revenue earning departments will be further strengthened. • Introduced a new scheme A.P. Small Scale Industries Revival scheme to address the problems of small scale industries sector. • The A.P. Urban Reforms and Municipal Services Project will be taken up with World Bank assistance in order to finance the infrastructure needs like roads, drains, water supply, street lighting and solid waste management etc. in the urban areas. • The Hussain Sagar Lake would be restored with the assistance from Japan Bank for International Co-operation.
2. Arunachal Pradesh	• MLA Local Area Development Fund has been enhanced.	• From April 1, 2005, 50% dearness allowance will be merged with basic pay for State Government employees.	
3. Assam	• Levy of entry tax on mekhela-chadors coming from outside the State. • Set up a Tax Reform Commission • A Bill for liquidation of arrear dues to be placed. The arrears pertain to demanded tax, penalty and interest with rebate in interest and waiver in penalty. • Set up a Cell in Assam Administrative College to advise Government on tax-policy impact. • Entry tax on crude oil reduced from 4 per cent to 2 per cent on all refineries.	• Adopted a Roads Maintenance Policy. • Constituted a Standing Committee on employment generation. • Setting up of Autonomous Councils and elections to Bodoland Territorial Council have been planned. • Introduced the District Development Plan in the State similar to the national programme of Rashtriya Sama Vikash Yojana, • Reserved 30 per cent of the vacancies in the State Government for women.	• Introduce a new scheme named “Anandram Barooah Award” for students who pass Class X Board examination in first division. • New incentive schemes for students in the age groups of 3 to 6 years and 6 to 10 years. • Establish a University in Guwahati and introduce several courses in other institutions. • Set up 3 new medical colleges across Assam. • Propose to create new Development Authorities for urban areas surrounding Guwahati to ensure planned and proper development of these areas.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
	• Raised excise duties and fees relating to liquor trade and also introduce other fees. • Enhance Motor Vehicles Tax lease by imposing additional tax. • Introduction of Profile Registration Fee, Registration of Mono Cartoons and excise duty on BIO products.	• Raise 2 new India Reserve Battalions. • Modern Municipal Law in line with those in other parts of the country to strengthen the urban local bodies to be enacted. • A new scheme Mukhya Mantrir Jeevanjyoti Veema Achani from this financial year to provide for health and accident risk insurance coverage to the entire population to be launched.	
4. Bihar	*Vote-on-account* budget placed in the Parliament		
5. Chhattisgarh	• Recruitment of 22,000 teaching staff. • Wages and salary expenses are to be restricted to 32 per cent of revenue receipts. • Contributory Pension Scheme has been implemented from November 1, 2004 to contain establishment expenses. • Bill is proposed to be introduced to amend Indian Stamp Act, 1899 to mobilise additional resources.	• Radical reform in Public Distribution System (PDS) is proposed by involving varied agencies such as private parties, co-operative societies, village panchayats, Women Self-Help Group, *etc*. • Constitution of 'Food Security Fund' to ensure the availability of essential goods to malnourished and famine affected people living at far off places. • Introduce E-Tendering in all construction relating Departments to have transparency in Governance.	• Greater emphasis on Human Resource Development is proposed under which, setting up of Model Schools, making Mid-day Meal Scheme more attractive, implementation of Below Poverty Line (BPL) Scholarship and BPL Book Bank Scheme, starting E-Class Room and Vocational Education in select colleges, setting up Youth Hostels, development and strengthening of Health related infrastructures, Special facilities for the spread of education among SC/ST, etc. are proposed. • Constitution of Bio-Fuel Development Authority to encourage an alternative source of power.
6. Goa			• Build a Convention Centre to boost the tourism sector which has been approved by the Planning Commission. • Upgrade medical facilities in Goa Medical College and add super-specialities. • Set up a state-of-the-art Institute of Hotel Management with private sector participation.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
			• Set up a expressway from Mormugao port.
7. Gujarat	• Reduction in electricity charges across large sections of consumers.	• Establish "Patients Welfare Committees". • State Government has declared 'Urban Development Year 2005' identifying certain key areas such as sanitation, drinking water, sewerage management, *etc.* • Create a 'Gujarat Urban Infrastructure Fund'.	• Pragatipath Yojana under which nine long distance high speed corridors will be prepared. • Vikaspath Yojana will improve State highways in a modern way. • Kisanpath Yojana will be introduced for development and modernisation of roads.
8. Haryana	• Various incentive based schemes to be introduced for gender sensitisation, financial assistance for birth to second girl child, pension for families with only girl child.	• Constituted a Committee to address the sensitive issue of pending power dues from farmers. • Will set up an Overseas Employment Bureau and constitute an Empowered Committee to take decisions about providing information and assistance in the matter of overseas placements. • A Committee under Chief Minister constituted to mobilise additional resources. • Announced a New Industrial Policy, 2005 with the basic objectives to provide balanced industrial growth with special emphasis to backward areas, creating quality infrastructure, generating new employment opportunities and providing investor friendly environment. • Launched a new scheme Rajiv Gandhi Scholarship for Excellence in Education to reward brilliant students in Government schools. • A High Powered Committee set up to find ways and means to promote sports and to improve the skills of the sportspersons of the State.	• Construct Kundli-Manesar - Palwal Expressway on BOT basis. • Set up a Government College for Women. • Set up a Women Cooperative Development Bank exclusively to be managed and run by women. • Set up a Special Economic Zone in Gurgaon to boost exports. • Set up Central Institute of Plastic and Engineering Technology in collaboration with Govt. of India.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
9. Himachal Pradesh	• Proposal to assign the royalty on minor minerals and collection of fees on minor forest produce to the *Gram Panchayats* for improving their resource base. • Increase in electricity duty for all categories of consumers and additional duty for extremely power intensive industries. • Special road tax to be raised. • Rationalisation in the water rates for irrigation. • Rationalisation of rates of urban water supply and private connections in rural water supply. • Levy of sewerage fees linked to water bills and one time connection fees. • Imposition of Profession Tax covering all salaried employees. • Imposition of "Certain Goods Carried by Road Tax" on packaged drinking water and pharmaceuticals products.	• Frame a Technical Education Policy for private sector participation and investment. • Set up a series of partnerships under a plan called 'Partnership HP' to undertake a series of infrastructural projects. The list includes several expressways, IT Park, Special Development Zone, Special Economic Zone, educational institutes, *etc*. • The Government would announce its own Hydro Power Policy. • Suitable amendments to the H.P. *Panchayati Raj* Act to increase effectiveness of the panchayats. • The Third State Finance Commission is to be constituted which will go into the question of strengthening the resource base of PRIs. • Set up a Core Group under the Chief Secretary to look into the issues of host schemes with identical outputs, subsidies and norms for social services, administrative infrastructure and decentralisation. • Set up a Public Tariff Commission for various services like transport, education, health, water, irrigation, *etc*.	• Open 3 new colleges besides 200 middle schools. • Several new housing colonies to be built and satellite townships proposed.
10. Jammu & Kashmir	• Propose an amnesty scheme from interest and penalty blended with self assessment for all categories of dealers registered with Dept. of Sales Tax for the accounting years 1999-00 to 2004-05.	• A Reconstruction Plan presented by the Chief Minister to address specific socio-economic problems arising out of militancy.	• ADB's J&K Multisector Infrastructure Rehabilitation project would focus on roads and bridges.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
	• Area-wise valuation of real estate as would comprise the minimum benchmark value for registration and payment of Stamp Duty. • To extend tax holiday for hotels, restaurants and like arrangements of lodge for the tourists. • Improve recoveries in the power sector by going for a well planned and sustained enforcement drive of recoveries – past and present. • Increase water and irrigation rates to bring it in line with expenditures over the next 3 years. • Create an institution along the lines of an Asset Reconstruction Company at the State level with participation from the Union Government for taking over the infected assets of the private and public sector.	• Put in place an institutional arrangement, Economic Reconstruction Agency, which will be implementing agency for all externally aided projects. • Set up a Special Group under the Economic Advisor to work out the modalities of administrative responsibilities and framing of rules that govern borrowings of municipalities and other local bodies.	• Japanese Bank of Industrial Cooperation is likely to finance a complete overhaul of the drainage and sewerage system for greater Srinagar and Jammu. • Earmarking funds for identified 900 schemes that have been on the works for some time and require Rs.50 lakh or less for completion. • A project is being formulated for getting external funding to finance the spill over cost of buildings of health sector. • Work on Srinagar-Leh transmission line, which will help ensure grid connectivity to the districts of Kargil and Leh, will be started. • A major programme for development of model villages will be launched. • An Integrated Development Project for the two capital cities of Jammu and Srinagar is being prepared.
11. Jharkhand	• Computerisation of registration offices, transport department, commercial tax department and treasuries will be completed. • Defined Contributory Pension Scheme for those who have joined services after December 2004 has been implemented. • Action will be taken on the enactment of FRL after due consideration of all aspects relating to fiscal.	• Jharkhand Agency for Promotion of Information Technology (JAP-IT) has been set-up to execute E-governance and also for other schemes relating to information technology.	• Education for women up to post graduation level will be free. • Proposal for setting-up Dairy Technology College, Cattle and Fish Research Institute and Agro-Export Zone.
12. Karnataka	• Waive off interest and penal interest on cooperative loans availed by farmers from Cooperative banks.	• Set up a Fiscal Policy and Analysis Cell with the objective of tax analysis, revenue forecasting, expenditure review, project appraisal and debt management.	• Open 6 new medical colleges in six cities. Open 114 new high schools in backward taluks. Open 2 degree colleges.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
	• No registration charges for availing agricultural loans. • Introduce an insurance scheme *viz.;* 'Karnataka Janashree Vima Yojana' for sheep and shepherds. • Levy a toll for some roads under Karnataka State Highways Act to take up their improvement. • Free power upto a limit to certain category of customers. Also under Dalit Basti Scheme provide free power to large number of households. • Tax amnesty scheme 'Karasamadhana Scheme' as a last chance for those who would like to clear their arrears. • Levy a Special Entry Tax for certain items and also on items for which neighbouring States may not implement VAT.	• Establish 'Karnataka School Quality Assessment Organisation' to ensure quality in primary schools . • Provide Rs.50 lakh to undertake development works in the constituency of each member of the Karnataka Assembly. • Set up Karnataka State Industrial Development Council under the Chairmanship of the Chief Minister to facilitate accelerated industrial development of all regions and sectors. • 'Kaigarika Vikasa' scheme would be launched for intensive industrialization of 39 most backward taluks. • Introduce a 'Purchase-Provider' model between Government and ESCOMS in power sector. • 'Karnataka Sustainable Forest management and Bio-Diversity Conservation Project' will be undertaken with financial assistance from Japan Bank for International Cooperation.	• Initiate a new programme 'Kugrama-Sugrama' for integrated development targeted towards most backward villages. • A new scheme 'Namma Hola – Namma Tota' for labourers to undertake cultivation of garden crops. • 'Kaushalya' scheme for training unemployed women will be implemented to cover scheduled caste, scheduled tribe and backward class women. • Establish 'Kuvempu Samskrithika Kendra' to support translation of works of Rastra Kavi Kuvempu and other eminent writers. • New scheme of 'Suvarna Karnataka – Pravasi Thana' under which at 50 locations basic wayside facilities would be provided. • Product specific Special Economic Zones for textiles and IT, 11 Science & Technology Parks and 4 Clusters across the State would be set up. • Develop a High-Tech city near Hosur - Sarjapur.
13. Kerala	• Prudential Financial Management scheme to ensure that the amount cleared by the Government will be paid by the treasuries without delay. • Open several new sub treasuries for the accessibility of rural people and pensioners. • Increase the amount for Regional development Fund Scheme for MLAs.	• A Milk Products Manufacturing Centre to be set up. • Launch a crop insurance scheme for agricultural products and a Risk Fund Scheme to write off debt liabilities of farmers who die during the repayment period. • Constitute a Consumer Welfare Fund to utilise the fund from Central Government's Consumer Welfare Fund.	• New innovative scheme "Nagarathil Oru Nattinpuram" will be launched for promotion of agriculture in urban households. • Pashugramam scheme will be implemented in 15 *Grama Panchayats.* • New Scheme "Habitat Forestry" to promote planting of trees in private land.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
	• Levy of Luxury Tax on rent received by certain premises such a hotels, clubs, etc. • Stamp Duty (8.5%) and surcharge (5%) raised to pre-December 2003 rates.	• 'Suraksha' and 'Karunaya' housing schemes proposed for the economically backward homeless people. • New Programme 'Sutharya Keralam' for redressal of public grievances. • Kerala Sustainable Urban Development Project with assistance from ADB is being designed to provide financial and technical assistance to 5 Municipal Corporations to expand urban infrastructure, implement poverty alleviation measures and improve governance.	• Development of a Deepwater International Container Trans-shipment Terminal at Vizhinjam. • KSEB proposes to commission several sub - stations of varying capacities in order to improve the voltage profile and reliability of the transmission and distribution networks.
14. Madhya Pradesh	• Computerisation of Treasury system to execute effectively fiscal discipline. Deposit of revenue receipts in treasuries through E-banking facility will be introduced and accordingly cyber-treasury facility will be made available. • All registry offices are being computerised and they will also be interconnected to contain fraudulent activities and help in raising additional resources. • Decision has been made to implement Defined Contributory Pension Scheme for those who have joined services after January 1, 2005. • Decision has been made to set-up Guarantee Redemption Fund (GRF) to avoid default in honouring guaranteed loans, if guarantee is invoked. Receipts of guarantee fee by the Government would be deposited every year in this Fund.		• Setting up of Madhya Pradesh Road Development Corporation to accelerate road development work. Financial assistance from ADB is also proposed to be sought in this regard.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
15. Maharashtra	• Will declare a tax holiday of stamp duty for housing loan upto a certain amount as well as reduction for a higher amount level. • Tax holiday of stamp duty on all educational loan documents executed by students for pursuing studies within the country. • Endeavour to introduce VAT based stamp duty system for two stages *i.e.* Development Agreements and Conveyance related to property development. • Create 3 separate funds to manage servicing of off-budget debts, distressed assets, and future guarantees on behalf of the Government of Maharashtra. Each Fund will have a Lead Institution as a Fund Manager. • An amnesty scheme for tax on motor trailers used for agriculture under which the entire interest arrears will be waived if the pending taxes are paid in full by end June 2005. • Introduce a system of monthly cash flows for Departments to make the process of withdrawing funds from Treasury for approved expenditures automatic. • Form an Unorganised Workers Authority Fund. A State level Authority for unorganised workers would help in solving their problems.	• Set up a Trust to manage the liabilities of the State Government to financial institutions and non-Governmental entities. • Committee constituted under the Finance Minister for reviewing the release of funds and expenditure incurred out of the outlays made available for removal of backlogs. • Referral Centres are being established at the Divisional Head Quarters to provide super speciality services. • Valmiki Ambedkar Awas Yojana announced with a view to upgrade the living standard of slum dwellers in urban areas, who are below the poverty line and members of the economically weaker sections of society. • Set up a Consultative Committee of Trade and Industry to deliberate on operational problems and issues regarding VAT and recommend appropriate solutions. • Set up a system known as Computerised Stamp Duty Administration System through a computer-based network which will authorise designated banks and financial institutions to sell stamps and provide information.	• Initiate steps to revitalise the Maharashtra State Road Transport Corporation to make it financially viable. • Restructuring of Maharashtra State Electricity Board into a holding company, a generation company, a transmission company and a distribution company. • Ambitious scheme to provide constructed houses to population below poverty line. Under this scheme, those deprived of the benefits of Indira Awas Yojana would get financial assistance in rural areas. • Establish zoo, safari park and eco tourism project of international standards near Nagpur to promote tourism and appoint international standard consultants. • The Maharashtra Industrial Development Corporation will establish garment parks on the leased lands of Maharashtra State Textile Corporation at several places.
16. Manipur	No new initiatives enumerated in the Budget 2005-06 of Manipur.		
17. Meghalaya	• Imposition of limited water user charges on water available for irrigation.		• A new Shillong Township Project has been planned to decongest Shillong urban agglomerate.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
18. Mizoram	• Steps for introduction of Entry Tax, Luxury Tax on hotels and lodging houses and other luxury houses.		• To promote organic farming, purchase of 120 tonnes of organic manures, bio-fertilisers and soil amendments for distribution to farmers at 50 per cent subsidy. • Set up a Bamboo Technology Park and several CFC for handloom and handicrafts. • Implement urban water supply schemes in certain towns under Accelerated Urban Water Supply Programme. • Develop permanent exhibition infrastructure with Govt. of India funding. • Construct a cancer hospital and nursing college. • Proposed to construct 3 important new roads linking important points in the State with financial assistance from NABARD. • Several new tourism sector projects will be taken up at various places. • Proposal for new ITI at Champai and Women ITI at Aizwal. • Proposal to build a State Museum, Cultural Complex, District Library buildings and State Library building.
19. Nagaland	• Set up a Special Purpose Vehicle to borrow funds to meet critical infrastructure requirements and productive plan schemes. • Set up an Independent Pricing Tribunal and Regulatory Authority for the State for rendering justice in determining the due rates of costs/prices of goods and services delivered to the people.	• Propose to bring in measures to improve the enforcement of prohibition by communitisation and authorising the local bodies to enforce the law and the rules. • 'The State Sports Policy' will be adopted by the State Government and also the 'The Nagaland Youth Policy'.	• Adopt the principle of contract farming to enable farmers to produce more with assured market and minimum assured price. • Govt. of India to set up a Central Institute of Horticulture. • Self employment opportunities will be provided to unemployed veterinary doctors under Entrepreneurship Development Programme.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
	• Set up a Pension Fund Regulatory and Development Authority to manage pension funds to rationalise the pension payment in future as being adopted by the Central Government and by a few States.	• Set up a Budget Cell to monitor and keep the accounts of the State's finances. • Set up a special cell in the Finance Department to tackle the problems and grievances of the entrepreneurs as well as to provide all round guidance to them.	• New projects of constructing transmission lines and sub-stations.
20. Orissa	• State Culture Fund has been created by the Government in the Dept. of Culture for promoting and propagating the art and culture of the State. • Zero based investment review to ensure completion of the projects which are languishing for years.	• Framing of a special rule for self employment. • Western Orissa Development Council has been constituted with a view to accelerating the pace of development. • Tenure of Orissa Health System Development Project being implemented with assistance of World Bank is being extended for one more year.	• A new scheme "Swayamsidha" with funding from Govt. of India is implemented for empowerment of women. • Dept. of Information Technology proposed 2 self employment schemes *viz.;* Information Kiosks and Business Process Outsourcing Complex.
21. Punjab	• Seeking Structural Adjustment Loan facility from World Bank for providing requisite fiscal space for sustaining the development process. • Introduce contributory based pension scheme to cover new Government employees. Also cover them with new health insurance scheme on shared-premium basis. • Set up a Municipal Development Fund under the Punjab Accelerated Infrastructure Development Programme to fund urban infrastructure projects. • To facilitate transformation of agriculture in the State, it is proposed to set up Agri-Diversification, Infras-tructure, Research and Development Fund (ADIRF), which would be capitalised by a levy on diesel and petrol.	• Project Urban Water Supply, Sewerage, Sewage Treatment and Solid Waste Management is posed for World Bank assistance. • Unbundling of Punjab State Electricity Board as part of road map for reforms. • Set up a Medical Education Board for improving quality and for enforcing standards in respect of medical institutions. • Human Resource Development by improving the provisioning and quality of health and education through alternate delivery systems. • A new scheme –"Balri Rakhrak Yojna" – has been formulated, under which incentives will be provided to the people adopting terminal methods of family welfare after birth of one or two girl children.	• Introduce mid-day meal programme in all the Government schools. • Proposed 2 major projects to Govt. of India, *viz.;* Strengthening of Primary Health Care Services for multilateral funding and an Integrated Reproductive, Child Health & Family Planning Programme under vertical funding by Govt. of India. • Gas-based thermal plant of 1000 MW is proposed near Doraha. • Set up a University of Animal Sciences to spearhead research in animal husbandry, veterinary science and diary technology. • Adopt the 'Golden Rozgar Bus Scheme' for the benefit of unemployed youth, ex-servicemen, roadways employees, and terrorist victims.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
	• Further reduce the rate of interest on crop loans by atleast 1 per cent from the existing 11 per cent to align the rates charged by commercial bank for similar loans. • The self-financed health insurance scheme "Sanjivni" for the members of the Primary Cooperative Societies will be operative from this year. • Setting up of the Village Development Fund under the Punjab Accelerated Infrastructure Programme for tackling the problem of sewage and sanitation covering 1500 villages in 2 years. • Create a 'Dedicated Social Security Fund' to ensure timely payment of pensions to the aged, widows, destitute, disabled and dependent/ orphans in the future. • Create a "Agricultural Diversification Research & Development Fund" to redirect research and development programmes towards development of superior varieties of alternative crops, improved agricultural practices and appropriate post harvest practices.	• Enact a law for providing statutory backing to various industrial approvals under a Single Window Service. • Set up an Investment Commission for promoting investment in agriculture, infrastructure, industry and services sector on the lines of the National Investment Commission. • Set up a Farmers' Commission to provide a forum for farmers to voice their grievances and also guide the various policies in agriculture and allied sectors. • Preparation of a road map for empowerment of the *Panchayati Raj* Institutions. • New survey to be carried out by an independent agency for the enumeration of BPL families with enlarged definition for providing them a better quality of life. A dedicated Social Security Fund has already been set up to finance various social security and welfare schemes which will be operative from April 2005. • As an implementation strategy, all important proposals made in the Budget would be reviewed by a group of Ministers under the Chairmanship of Chief Minister, every quarter. • A new scheme "Drug De-addiction will be launched to create awareness regarding drug abuse among youth.	• Launch the "Information and Communication Technology" project in selected Government schools to train teachers for enhancement of teaching learning process.
22. Rajasthan	• 7,200 school teachers, 4,000 constables and 456 college lecturers will be recruited.	• Road Infrastructure Development Company of Rajasthan has been set up to mobilise resources for the development of roads.	• Mid-day Meal Scheme is to be made attractive and nutritious for the children.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
	• Implementation of VAT is to be kept in abeyance. • Simplification and rationalisation of tax administration. • Amendments in Sales Tax Act are proposed to execute tax returns through electronic media/internet. • Rajasthan Relief Fund is to be set-up to meet out natural calamity and for an immediate commencement of relief work for the affected ones.	• Rajasthan Finance and Development Corporation has been set-up to strengthen finances of urban bodies and to help in accelerating urban development.	• All important crops are to be included under Crop Insurance Scheme. • Plan has been made to set-up Knowledge Corridor and Knowledge Park to create employment avenues in Information Technology Sector. • Livelihood Mission has been constituted to identify potential areas of new employment to harness the available resources in a better way and also recommend programme for their overall development. • Establish an Institute of Foreign Languages in the State.
23. Sikkim	• Broaden the State's internal resource base by introducing new avenues of taxation. • Create a special fund to attain the goal of making Sikkim a Total organic State by 2009. The fund will be jointly conducted by the Department of Agriculture and Department of Science and Technology. • Sponsor Sikkim Research Fellowships in 7 eminent Universities primarily for Sikkim students and build intellectual capacity in the State. • Establish the State Illness Assistance Fund with Central Govt. matching 50% contribution and will provide monetary assistance to BPL patients in need of specialised treatment. • Appoint the Sikkim State Human Rights Commission and also set aside a separate fund for its functioning.	• The ADB-approved Technical Assistance on Capacity Building for Fiscal reforms in Sikkim is aimed at designing effective methods to improve the State's finances and to build the necessary capacity to implement and sustain these measures. • Setting up a unit in the Department of Personnel for the promotion of employment abroad. • A policy to facilitate development of one model tourism village each in all the constituencies. • Set up urban local bodies in select townships. • Chief Ministers Self Employment Scheme Phase II to encourage the youths to take up all kinds of productive activities.	• Establish colleges and a Science college to make higher education widely and easily accessible. • Introduce Sikkim Youth Technologists Programme primarily for those entrepreneurial youths who would like to upgrade their technical and technological skills in specific fields.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
	• Introduce a Career Development Fund to be used by all graduates unemployed students/youth of Sikkim as an one time assistance for coaching in India. • Wherever feasible, user charges will be introduced while ensuring qualitative improvement in the standard of services.		
24. Tamil Nadu	• Extend 50% subsidy for small and marginal farmers taking up drip and sprinkler irrigation systems. • Pension Scheme for the benefit of construction workers would be implemented. • Pension scheme for the benefit of workers in other unorganised sectors proposed. • A new scheme of interest subsidy to be introduced as an incentive to processing units which adopt clean technology. It will be available to small and medium enterprises. • Launch the Tamil Nadu Empowerment and Poverty Reduction Project funded by the World Bank under which each selected village will establish a Village Livelihood Fund to provide support to poor families. • Pension scheme with lump sum benefit for the employees working in non-pensionable service such as organisers, anganwadi workers, helpers and cooks working in Noon Meal scheme and ICDS projects.	• A Special Task Force to be constituted so that plans to tackle the difficult problem of pollution of rivers by industrial can be implemented with full participation by industry groups. • A new programme to upgrade thatched and kutcha houses to provide better shelter to the rural population is proposed. • Launch a new programme of providing free house-sites for the rural poor by acquiring necessary land. • The Tamil Nadu Road Infrastructure Development Corporation is being established to mobilise resources for the Comprehensive Road Infrastructure Development Programme. • A State Action Plan has been evolved to rehabilitate child labour in the State and the Government has sanctioned formation of State Level and District Level Child Labour rehabilitation cum Welfare Societies.	• Establish a new Agri-Export Zone for cashew. • The World Bank approved the Water Resources Consolidation Project-1 for implementation under which 17 major basins have been formed for integrated management of the available water resources. • Undertake a new programme of deepening and reconstructing irrigation tanks under the control of PWD to ensure that each tank functions as a proper reservoir. • Phase-II of the Tamil Nadu Afforestation Project financed by Japanese Bank of International Cooperation will be implemented. • A special programme under the Comprehensive Road development Programme to improve existing Panchayat Union Roads will be launched. • The Tamil Nadu Rural Water Supply Project with assistance from the World Bank is being finalised for implementation. • Desalination plant project at Chennai would be implemented shortly.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
	• Reduction in stamp duty with monetary cap for transfer of Non Performing Assets to Asset Reconstruction Companies.		• A new scheme "Kasturba Gandhi Balika Vidyalaya" will be launched in blocks situated in 10 districts where female ratio is less that national average. This scheme will help in narrowing the gap between rate of male and female illiteracy.
25. Tripura	• Creation of Guarantee Redemption Fund. • Steps in the current financial year to settle outstanding liabilities of the past committed expenditure of different department in 2 instalments.	• Responsibility for running certain utility services will be handed over to local bodies. • A high level Committee will be constituted to look into the revival of PSUs in a time bound manner. • Launch a State Sector Scheme for generation of employment in the urban areas. • Preparation of comprehensive master plans for *Nagar Panchayats*. • A Consultative Committee is being constituted to suggest removal of bottlenecks and wrong perception besides implementation problems, if any, in implementation of the new system of VAT. • A Facilitation Centre will be set up in the office of Commissioner of Taxes for redressal of grievances.	• Several programme being drawn up for promotion of higher education. • Several important transport projects will be taken up for implementation.
26. Uttaranchal	• Computerisation of treasuries, commercial tax department, transport department, stamp & registration and also bringing improvement in accounting standards and practices and procedures towards fiscal discipline. • Implementation of self-assessment scheme for tax assesses business men having turnover up to Rs.25 lakh.	• Uttaranchal Transport and Traffic Advisory Committee has been set-up to develop road ways in a planned manner. • Decision has been made to set-up 'Area Fund' (Rs.25 lakh per *Panchayat*) to execute developmental work at the *Panchayat* level.	• WIMAX computer net work system is to be implemented to have wireless connectivity in entire State and also to provide free internet facilities to all. • Proposal of financing high cost bridges and roads through World Bank or ADB is under consideration. • Efforts are being made to expand the coverage and increase the effectiveness of Agriculture Crop Insurance Scheme.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Contd.)*

State	Fiscal	Institutional	Sectoral
27. Uttar Pradesh	• Emphasis to lessen dependence on market loans/ borrowings and making efforts towards enhancing own resources. This proposal is under consideration before 'Cabinet Committee for Resources' and 'Resources and Expenditure Commission'. • New Insurance Scheme is being introduced for 5 lakh rickshaw pullers to benefit them in case of accidental death or getting physically handicapped.		• Concept of 'Gender Budgeting, is being introduced towards an effective tool for women empowerment. • 2005-06 has been declared as a 'Year of completion of old/incomplete work'. • Rural Development and Agri-business Centres are to be set-up under a new scheme. • Decision has been made to encourage private investments in the area of housing construction to meet the target of 'Houses for All' on a priority basis. • 2500 primary schools and 2200 high primary schools are to be set-up to improve education facilities in the rural areas. • Chief Minister Rural-based Industries Employment Scheme is to take-off to create self-employment avenues for unemployed people of the rural areas.
28. West Bengal	• Person holding land within ceiling limit and willing to sell part of the land to Government at market rate, which the Government would purchase for distribution, free of cost among landless agricultural labourers. • Set up a definite venture capital fund to encourage small scale entrepreneurs in the area of information technology and IT enabled services. • Integrate a health insurance scheme with the earlier introduced provident fund scheme for workers in the unorganised sector.	• A new scheme of employment generation for the urban poor under which the poor people in the urban areas can be directly engaged, without the involvement of contractors, for the purpose of improvement and maintenance of roads, drainage, *etc*.	• Introduce decentralised preventive and curative health care services in the rural areas of the State, for which *Gram Panchayats* will be linked to subsidiary health centres, *Panchayat Samitis* to block primary health centres and Zilla Parishads to district level hospitals.

Annex 1: Major Policy Initiatives of State Budget 2005-06 *(Concld.)*

State	Fiscal	Institutional	Sectoral
	• Abolish licence fee and additional licence fee and increase the excise duty of foreign liquor suitably. • Reduce duty on energy produced from generating sets to provide relief to industries with captive generation plants. • Tea estate would be exempted from payment of education cess and rural employment cess for a period of 3 years provided arrears upto March 31, 2004 with interest are paid. • Important decision taken to pre-pay, on their own, loans of All-India financial institutions for reducing their debt burden.		
29. NCT Delhi	• Delhi Sales Tax on Works Contract would be abolished and dealers would pay only VAT. • Drugs and medicines would be placed in the third schedule of VAT Act and would be taxed at 4 per cent. • Several items such as poultry, knitting wool, footwear, tea, *etc.* would be subject to reduced VAT rate. • Several items such as salt, bread, CNG, items under cottage industry, *etc.*, have been exempted from VAT.	• Prepare the first Human Development report for Delhi with the assistance of various organisations. • Establish 4 Permanent Lok Adalats for hearing of cases related to public utility services. • Set up a Committee of experts to consider the levy of goods and passenger tax on transport vehicles.	• Introduce the Mono Rail System in areas where Metro Rail is not planned. • A new measure for targeted urban renewal to upgrade the water supply and sewerage infrastructure and Members would be able to recommend works on these areas. • Considering a proposal for establishment of 330 MW gas based power plant. • Delhi Pollution Control Committee will set up its own monitoring stations in Delhi for better monitoring of air, noise and water pollution. • Implement 2 separate programmes for street children and women in distress with NGO involvement and also set up short stay homes for women in distress. • A new industrial estate is being planned for gems and jewellery sector. • A Games Village is to be set up.

Annex 2: Fiscal Responsibility Legislation of States

Item/State	Karnataka	Kerala	Tamil Nadu	Punjab	Uttar Pradesh	Orissa
1	2	3	4	5	6	7
1. Year of Enactment	August 2002 (Act came into force on April 1, 2003)	September 2003 [Fiscal Responsibility Rules (FRR)] March 2005 and FRR (Amendment) May 2005)	2003 (Amended in 2005)	May 2003	February 2004	May 2005
2. Gross Fiscal Deficit (GFD)	Not more than 3 per cent of GSDP by March 2006	3.5 per cent of GSDP by 2005-06. 2 per cent of GSDP by 2006-07.	Not more than 3 per cent of GSDP by March 2008 and adhere to it thereafter	Contain annual growth rate of GFD to 2 per cent in nominal terms till GFD is below 3 per cent of GSDP	Not more than 3 per cent of GSDP by March 2009	Not more than 3 per cent of GSDP by 2009; Reducing by 1.5 per cent of GSDP every year from 2004-05
3. Revenue Deficit (RD)	Nil by March 2006	2 per cent of GSDP by 2005-06 Nil by 2006-07	Ratio of RD to Revenue Receipt below 5 per cent by March 2008; Eliminate RD by 2008-09 and adhere to it thereafter.	Reduce Revenue Deficit to Revenue Receipts by at least 5 percentage points from the previous year, until revenue balance is achieved.	Nil by March 2009	Nil by 2008-09
4. Guarantees	Not to give guarantee for any amount exceeding the limit stipulated under the Karnataka Ceiling to Government Guarantees Act, 1999	–	Cap the total outstanding guarantees to 100 per cent of the total revenue receipts in the preceding year or at 10 per cent of GSDP, whichever is lower.	Cap outstanding guarantees on long-term debt to 80 per cent of revenue receipts of the previous year and guarantees on short-term debt to be given only for working capital or food credit and	Not to give guarantee for any amount exceeding the limit stipulated under any rule or law of the State Government for the purpose.	–

Annex 2: Fiscal Responsibility Legislation of States *(Contd.)*

Item/State	Karnataka	Kerala	Tamil Nadu	Punjab	Uttar Pradesh	Orissa
1	2	3	4	5	6	7
				fully backed by stocks.		
5. Liabilities	Not to exceed 25 per cent of GSDP by March 2015	–	–	Ratio of Debt-GSDP to be 40 per cent by 2006-07	Not to exceed 25 per cent of GSDP by March 2018	(i) Debt stock to be limited to 300 per cent of revenue receipts by 2007-08 (ii) Interest payment as ratio to revenue receipts is to be limited to 18-25 per cent.
6. Expenditure	–	–	–	–	As per the targets to be given in the Medium-Term Fiscal Restructuring Policy (MTFRP).	Not more than one Supplementary Statement of expenditure shall be presented in a financial year. No liability shall be created outside the budget provision in a financial year without the approval of the Government.
7. Medium- Term Fiscal Plan (MTFP)	MTFP would include- (i) Four year rolling target for prescribed fiscal indicators, (ii) assessment of the sustainability, (iii) strategic priorities, (iv)	MTFP would include- (i) Three year rolling target for prescribed fiscal indicators, (ii) assessment of the sustainability, (iii) overview of the fiscal policy	MTFP would include - (i) multi-year rolling target for the prescribed fiscal indicators (ii) assess-ment of the sustainability (iii) medium-term fiscal objectives	MTFP would include- (i) three-year rolling target for the prescribed fiscal indicators (ii) assessment of the sustainability (iii) recent economic trends and future	MTFP would include- (i) five-year rolling target for the prescribed fiscal indicators (ii) assessment of the sustainability (iii) contain medium term fiscal objectives (iv)	MTFP would include- (i) three-year rolling target for the prescribed fiscal indicators (ii) assessment of the sustainability (iii) contain medium term fiscal

Annex 2: Fiscal Responsibility Legislation of States *(Contd.)*

Item/State	Karnataka	Kerala	Tamil Nadu	Punjab	Uttar Pradesh	Orissa
1	2	3	4	5	6	7
	evaluation of performance of prescribed fiscal indicators, (v) policies on various fiscal parameters for the ensuing year and (vi) evaluation as to how current policies are in conformity with the fiscal management principles and the objective set out in MTFP Statement.	currently in vogue and (iv) evaluation of current policies.	(iv) evaluation of the performance of the prescribed fiscal indicators (v) economic trends and future prospects for growth and developments and (vi) strategic priorities in the fiscal matters for the ensuing financial year, (vii) evaluation of the current policies vis-a-vis the fiscal management principles and (viii) policies pertaining to various fiscal parameters.	prospects for growth and developments and (iv) strategic priorities in the fiscal matters for the ensuing financial year, (vii) key fiscal measures and rationale for any major deviation and (viii) policies pertaining to various fiscal parameters.	evaluation of performance based on fiscal indicators (v) recent economic trends and future prospects for growth and development and (vi) strategic priorities in the fiscal matters for the ensuing financial year, (vii) evaluation of current policies vis-à-vis fiscal management principles and (viii) policies pertaining to various fiscal instruments.	objectives (iv)evaluation of performance of fiscal indicators and (v) strategic priorities in the fiscal matters for the ensuing financial year and (vi)evaluation of current policies vis-à-vis fiscal management principles and (vii) policies pertaining to various fiscal instruments.
8. Compliance	Half-yearly review of receipts and expenditure in relation to budget estimates along with remedial measures to achieve the budget target. GFD and RD may exceed the limits on grounds of unforeseen demands due to national security or natural calamities. The excess beyond limits	Public Expenditure Review Committee would submit a review report during the month of November every year, giving full account of each item where the deviation from the fiscal target has occurred during the previous year.	Independent external body to carry out periodic review for the compliance of the provisions of the Act. GFD and RD may exceed the limits on grounds of unforeseen demands due to national security or natural calamity. The excess beyond limits arising due to	Quarterly review of receipts and expenditure in relation to budget estimates along with remedial measures to achieve the budget target. GFD and RD may exceed the limits on unforeseen grounds due to national security or natural calamity. The net fiscal cost of the	Half-yearly review of receipts and expenditure in relation to budget estimates along with remedial measures to achieve the budget target. GFD and RD may exceed the limits on grounds of unforeseen demands due to national security or natural calamity.	(i) Review of receipts and expenditure in relation to budget estimates along with remedial measures to achieve the budget target (ii) GFD and RD may exceed the limits on grounds of unforeseen demands due to national security or natural calamity.

Annex 2: Fiscal Responsibility Legislation of States *(Contd.)*

Item/State	Karnataka	Kerala	Tamil Nadu	Punjab	Uttar Pradesh	Orissa
1	2	3	4	5	6	7
	arising due to natural calamities does not exceed the actual fiscal cost that can be attributed to the calamities.		natural calamities does not exceed the actual fiscal cost that can be attributed to the calamities.	calamity would be the ceiling for extent of non-compliance.		
9. Pension	–	–	–	–	–	–
10. Fiscal Transparency	Specify the guiding fiscal management principles and take suitable measures to ensure greater fiscal transparency and minimize secrecy in preparation of annual budget	Measures to ensure greater transparency in the fiscal operations. Present to the Legislature several Statements on various fiscal indicators and parameters.	Measures to ensure greater transparency in the fiscal operations.	Measures to ensure greater transparency in the fiscal operations.	Measures to ensure greater transparency in the fiscal operations.	Measures to ensure greater transparency in the fiscal operations.
11. Others	–	–	May assign an independent external agency to carry out the periodical review for the compliance of the provisions of this Act.	–	While adhering to fiscal years, priority to protecting certain expenditure defined in the Medium Term Fiscal Restructuring Policy as 'High Priority Development Expenditure' from curtailment or may impose a recede or partial curtailment.	(i) Generate primary surplus of over 2 per cent of GSDP by March 2008 (ii) ratio of salary to State's own revenue to be reduced to 80 per cent by March 2008 (iii) ratio of non-interest committed revenue expenditure to State's own and mandated revenue to be reduced to 55 per cent by March 2008.

Annex 2: Fiscal Responsibility Legislation of States *(Contd.)*

Item/State	Maharashtra	Rajasthan	Assam	Gujarat	Himachal Pradesh	Haryana
1	8	9	10	11	12	13
1. Year of Enactment	April 2005	May 2005	May 2005	March 2005	April 2005	July 2005
2. Gross Fiscal Deficit (GFD)	Shall specify, by rules, targets for reduction of GFD. GFD to be interpreted as expenditure on interest to revenue receipts.	3 per cent of GSDP following a path of minimum average annual reduction of 0.4 per cent of GSDP.	3 per cent of GSDP by March 2010.	Not more than 3 per cent of GSDP by March 2009.	–	Not more than 3 per cent of GSDP by March 2010.
3. Revenue Deficit (RD)	To eliminate RD by 2009 and maintain revenue surplus balance thereafter.	Nil by March 2009 with an average annual reduction of 3 per cent in RD-RR ratio.	Nil by March 2010.	Nil by March 2008.	Reduce RD-RR ratio atleast by 2 percentage points each year until revenue surplus is achieved.	Nil by 2008-09 and generate revenue surplus thereafter.
4. Guarantees	–	–	Restrict the guarantee to 50 per cent of State's own tax and non-tax revenue of the previous year or 5 per cent of GSDP of the previous year at current prices, whichever is lower.	Cap outstanding guarantees within the limit provided in the Gujarat State Guarantees Act, 1963.	Progressively reduce outstanding guarantees on long-term debt, until it can cap outstanding risk weighted guarantees at 80 per cent of total revenue receipts in the preceding year for which actuals are available as per finance accounts.	–

Annex 2: Fiscal Responsibility Legislation of States *(Contd.)*

Item/State	Maharashtra	Rajasthan	Assam	Gujarat	Himachal Pradesh	Haryana
1	8	9	10	11	12	13
5. Liabilities	–	Outstanding Debt excluding public account and risk weighted outstanding guarantees not to exceed twice the receipts in the Consolidated Fund of the State.	Restrict total Debt stock including the Government guarantees to 45 per cent of GSDP of the previous year at current prices by March 2010.	Ratio of Debt-GSDP to be 30 per cent by March 2008.	–	Ensuring outstanding total debt including contingent liabilities to 28 per cent of GSDP by March 2010.
6. Expenditure	–	–	Restrict revenue expenditure under Annual State Plan to one-third of the Plan Outlay	–	–	–
7. Medium-Term Fiscal Plan (MTFP)	MTFP would include- (i) three-year rolling target for the prescribed fiscal indicators (ii) assessment of the sustainability (iii) contain medium term fiscal objectives (iv) evaluation of current policies vis-à-vis fiscal management principles (v) strategic priorities in the fiscal matters for the ensuing financial year, (vi)	MTFP would include- (i) setting forth fiscal objectives and strategic priorities of the Government (ii) assessment of the sustainability (iii) evaluation of performance of fiscal indicators, (iv) evaluation of current policies vis-à-vis fiscal management principles (v) strategic priorities in the fiscal matters for the ensuing	MTFP would include- (i) five year rolling target for the prescribed fiscal indicators (ii) assessment of the sustainability (iii) evaluation of performance of fiscal indicators (iv) medium term fiscal objectives (v) economic trends and future prospects for growth and developments and (vi) conformity of current policies	MTFP would include- (i) three year rolling target for the prescribed fiscal indicators (ii) assessment of the sustainability (iii) evaluation of performance of fiscal indicators vis-à-vis targets (iv) containing medium term fiscal objectives (v) conformity of current policies with the fiscal management	MTFP would include- (i) four year rolling target for the prescribed fiscal indicators (ii) assessment of the sustainability (iii) evaluation of performance of fiscal indicators vis-à-vis targets (iv) economic trends and future prospects for growth and developments and (v) strategic priorities in the fiscal matters for the	MTFP would include- (i) three year rolling target for the prescribed fiscal indicators (ii) assessment of the sustainability (iii) evaluation of the current policies vis-a-vis the fiscal management principles and (iv) strategic priorities in the fiscal matters for the ensuing financial year, (v) policies pertaining to various fiscal

Annex 2: Fiscal Responsibility Legislation of States *(Contd.)*

Item/State	Maharashtra	Rajasthan	Assam	Gujarat	Himachal Pradesh	Haryana
1	8	9	10	11	12	13
	fiscal policies pertaining to various fiscal parameters and (vii) rationale for any major deviation.	financial year, (vi) policies pertaining to various fiscal parameters and (vii) rationale for any major deviation.	with the fiscal management principles (vii) strategic priorities in the fiscal matters for the ensuing financial year and (viii) policies pertaining to various fiscal parameters.	principles (vi) strategic priorities in the fiscal matters for the ensuing financial year, (vii) policies pertaining to various fiscal parameters and (viii) rationale for any major deviation.	ensuing financial year.	parameters and (vi) rationale for any major deviation.
8. Compliance	Quarterly review of receipts and expenditure in relation to budget estimates along with remedial measures to achieve the budget target. GFD and RD may exceed the targets on grounds of natural calamities or other exceptional grounds.	Half-yearly review of receipts and expenditure in relation to budget estimates along with remedial measures to achieve the budget target. GFD and RD may exceed the limits on grounds of unforeseen demands due to national security or natural calamities. Constitution of Public expenditure Review Committee.	Yearly review of receipts and expenditure in relation to budget estimates along with remedial measures, if required. GFD and RD may exceed the limits on grounds of unforeseen demands arising out of internal disturbance or natural calamities or such other exceptional grounds.	Review of receipts and expenditure in relation to budget estimates along with remedial measures to achieve the budget target. Such review shall be placed immediately following the end of the Second quarter of the financial year. GFD and RD may exceed the limits on account of unforeseen circumstances or natural calamity.	Half-yearly review of receipts and expenditure in relation to budget estimates along with remedial measures if required. RD may exceed the limits on grounds of unforeseen demands due to national security or natural calamities.	Half-yearly review of receipts and expenditure in relation to budget estimates along with remedial measures if required. GFD and RD may exceed the limits on grounds of unforeseen demands arising due to internal disturbance or national security or natural calamities.

Annex 2: Fiscal Responsibility Legislation of States *(Contd.)*

Item/State	Maharashtra	Rajasthan	Assam	Gujarat	Himachal Pradesh	Haryana
1	8	9	10	11	12	13
9. Pension	–	Present to the Legislature every year estimated yearly pension liabilities worked out on actuarial basis for the next ten years.	–	Present to the Legislature every year estimated yearly pension liabilities worked out on actuarial basis for the next ten years.	–	Present to the Legislature every year estimated yearly pension liabilities worked out on actuarial basis for the next ten years.
10. Fiscal Transparency	Measures to ensure greater transparency in the fiscal operations.	Measures to ensure greater transparency in the fiscal operations.	Measures to ensure greater transparency in the fiscal operations.	Measures to ensure greater transparency in the fiscal operations.	Measures to ensure greater transparency in the fiscal operations.	Measures to ensure greater transparency in the fiscal operations.
11. Others	–	–	Salary and wages will be contained within 60 per cent of the total tax and non-tax revenue of the Government, including devolutions from the Centre but excluding the grants under the Annual Plan from the Planning Commission and other developmental grants. Defining of offences and the penalty defined under the Act.	–	–	Set up an independent agency to review periodically the compliance of the provisions of the Act.

Annex 2: Fiscal Responsibility Legislation of States *(Contd.)*

Item/State	Chhattisgarh	Madhya Pradesh	Tripura	Andhra Pradesh
1	14	15	16	17
1. Year of Enactment	September 2005	August 2005	2005 June	October 2005
2. Gross Fiscal Deficit (GFD)	3 per cent of GSDP by March 2009	Bring down to 3 per cent of GSDP by March 2009	3 per cent of GSDP by March 2010	Bring down to 3 per cent of GSDP by March 2010
3. Revenue Deficit (RD)	Nil by March 2009	Nil by March 2009 and generate revenue surplus thereafter	Strive to remain revenue surplus by making a balance in revenue receipts and expenditure and build up further surplus	Nil by March 2009 and generate revenue surplus thereafter
4. Guarantees	–	Not to exceed 80 per cent of the total revenue receipts in the year preceding the current year	Limit the amount of annual incremental risk weighted guarantees to 1.0 per cent of GSDP	Limit the amount of annual incremental risk weighted guarantees to 90 per cent of total revenue receipts
5. Liabilities	–	Not to exceed 40 per cent of GSDP by 2015	Not to exceed 40 per cent of GSDP by 2010	Not to exceed 35 per cent of GSDP by March 2010
6. Expenditure	–	–	–	–
7. Medium- Term Fiscal Plan (MTFP)	MTFP would include- (i) three year rolling target for prescribed fiscal indicators, (ii) assessment of the sustainability and (iii) evaluation of current policies vis-à-vis fiscal management principles (iv) strategic priorities in the fiscal matters for the ensuing financial year, (v) policies pertaining to various fiscal parameters and (vi) rationale for any major deviation in fiscal measures.	MTFP would include- (i) five year rolling target for prescribed fiscal indicators, (ii) assessment of the sustainability, (iii) evaluation of current policies vis-à-vis fiscal management principles (iv) strategic priorities in the fiscal matters for the ensuing financial year, (v) policies pertaining to various fiscal parameters and (vi) rationale for any major deviation.	MTFP would include- (i) three year rolling target for prescribed fiscal indicators, (ii) assessment of the sustainability and (iii) evaluation of current policies vis-à-vis fiscal management principles (iv) strategic priorities in the fiscal matters for the ensuing financial year and (v) policies pertaining to various fiscal measures and (vi) rationale for any major deviation in fiscal measures.	MTFP would include- (i) three year rolling target for prescribed fiscal indicators, (ii) assessment of the sustainability and (iii) evaluation of current policies vis-à-vis fiscal management principles (iv) strategic priorities in the fiscal matters for the ensuing financial year, (v) policies pertaining to various fiscal instruments and (vi) rationale for any major deviation in fiscal measures.
8. Compliance	Quarterly review of receipts and expenditure in relation to	(i) Half-yearly review of receipts and expenditure in	(i) Quarterly review of receipts	(i) Quarterly review of receipts

Annex 2: Fiscal Responsibility Legislation of States *(Concld.)*

Item/State	Chattisgarh	Madhya Pradesh	Tripura	Andhra Pradesh
1	14	15	16	17
	budget estimates along with remedial measures, if required. GFD and RD may exceed the limits on grounds of unforeseen demands due to internal disturbance or natural calamities or such other exceptional grounds.	relation to budget estimates along with remedial measures, if required, (ii) An independent agency may be entrusted to review periodically the compliance of the provisions of this Act and to present such reviews in the Legislature. (iii) GFD and RD may exceed the limits on grounds of unforeseen demands due to internal disturbance or natural calamities or such other exceptional grounds.	and expenditure in relation to budget estimates along with remedial measures, if required, (ii) An independent agency may be entrusted to review periodically the compliance of the provisions of this Act and to present such reviews in the Legislature. (iii) GFD and RD may exceed the limits on grounds of unforeseen demands due to internal disturbance or natural calamities or such other exceptional grounds.	and expenditure in relation to budget estimates along with remedial measures, if required, (ii) An independent agency may be entrusted to review the compliance of the provisions of this Act and to present such reviews in the Legislature. (iii) GFD and RD may exceed the limits on grounds of unforeseen demands due to internal disturbance or natural calamities or such other exceptional grounds.
9. Pension	–	Estimating yearly pension liabilities worked out on actuarial basis or using trend growth rate for the next ten years.	Estimating yearly pension liabilities worked out on actuarial basis for the next ten years.	Estimating yearly pension liabilities worked out on actuarial basis for the next ten years.
10. Fiscal Transparency	Measures to ensure greater fiscal transparency in the fiscal operations.	Measures to ensure greater fiscal transparency in the fiscal operations.	Suitable measures to ensure greater fiscal transparency in the fiscal operations and minimise secrecy in preparation of Budget.	Measures to ensure greater fiscal transparency in the fiscal operations.
11. Others	–	–	–	–

GFD: Gross Fiscal Deficit, RD: Revenue Deficit, GSDP: Gross State Domestic Product, RR: Revenue Receipts

Fiscal transparency measures include among others the disclosure of accounting standards, policies and practices that may affect the computation of the fiscal indicators. While some States have stated to disclose the contingent liabilities created by way of guarantees, some States have indicated to present statements of Guarantee Redemption Fund, Consolidated Sinking Fund, employees in PSUs and related salaries, estimated yearly pension liabilities and details of borrowings and WMA/Overdraft availed from the Reserve Bank of India.

Explanatory Note on Data Sources and Methodology

Data Sources

This study is based on the receipts and expenditure data presented in the Budget documents of the 27 State Governments and the National Capital Territory of Delhi. For Bihar, Vote-on-Account presented in the Parliament has been incorporated. The analysis strictly conforms to the data presented in the State Budgets and the accounting classification thereof. Some supplementary information regarding Additional Resource Mobilisation (ARM) efforts and the level of guarantees (contingent liabilities) provided by States are also furnished. Some material received from the Planning Commission relating to State-wise Plan outlays are also incorporated. The analysis conforms to the accounting classification into Revenue and Capital Accounts and their bifurcation into 'Plan' and 'Non-Plan'.

The data provided in Appendix III (Capital Receipts) and Appendix IV (Capital Expenditure) in the present Study are on a gross basis for all items, including Public Account. Total Capital Receipts and Total Capital Disbursements as well as Aggregate Receipts and Aggregate Disbursements for 2003-04 (Accounts), 2004-05 (Revised Estimates) and 2005-06 (Budget Estimates) will, therefore, not be comparable with that of the previous years given in the Study.

The data for Gross State Domestic Product (GSDP) for each of the States used in this Study have been sourced from the Central Statistical Organisation (CSO) website. Wherever unavailable such data for 2004-05 and 2005-06 have been taken from the website of Ministry of Finance, Government of India. For some States for a couple of earlier years the data are estimated based on the average growth rates for previous five years.

Methodology

As set out in the Budget documents, the analysis of the expenditure data is disaggregated into developmental and non-developmental expenditure. All expenditure relating to Revenue Account, Capital Outlay and Loans and Advances are categorised into general services, social services and economic services. Broadly, the social and economic services constitute developmental expenditure, while expenditure on general services is treated as non-developmental. This re-classification is done without altering the total receipts, expenditures and overall balance presented in the budget.

With the change in data presentation of Appendix III and Appendix IV, the Overall Deficit/Surplus (Conventional Deficit/Surplus) used in the analysis is, equal to the Cash Deficit/Surplus only, which is the difference between the Closing balance and Opening balance. The increase/decrease in Cash Balance Investment Account and the increase/decrease in WMA extended by the Reserve Bank have now been included under Appendix III and Appendix IV. These 2 items in the earlier studies formed part of the financing items for the Overall Deficit/Surplus and have now been provided as Memo Items in this Study.

Methodology for Debt Statistics

The Reserve Bank, based on CAG's data series on outstanding liabilities of State Governments with a base year has been compiling a data series of outstanding liabilities of the State Governments on yearly basis by adding the budgetary flows. In this year's Study, the data series of outstanding liabilities of State Governments has been revised by broadening its composition to include reserve funds, deposits and advances and contingency funds of State Governments. The debt series has been compiled

by taking the data provided by the CAG in 'Combined Finances and Revenue Accounts of Union and State Governments in India'. In the absence of data for any particular head in the said publication, corresponding data from the State Budgets have been incorporated.

The item-wise outstanding liabilities as on end-March 2000 of the 3 bifurcated States (Bihar, Madhya Pradesh and Uttar Pradesh) have been apportioned to the respective 3 newly formed States (Jharkhand, Chhattisgarh and Uttaranchal) in their respective population ratios to facilitate research. The data provided in Appendix Tables 20 and 21 and Statements 26 to 28 on State debt position are provisional.

The State-wise market loans (Statement 33) based on which the maturity profile of outstanding State Government securities is provided at Statement 36-37 incorporates the appropriation of liability of the 3 bifurcated States to their respective newly formed States on the basis of Government of India notifications.

The Combined Finance Accounts (CFA) of Central and State Governments published by the Comptroller and Auditor General State Budgets and data from the Reserve Bank records have been utilised for Compiling the data series on debt.

Revised Coverage

The revised coverage used in the construction of the new debt series for States is as follows.

Total Outstanding Liabilities comprises of various account items under consolidated fund, public account and contingency fund.

I. Consolidated Fund
   1. Public Debt
      a) Open Market Borrowings
      b) Borrowings from Banks and FIs
      c) Special Securities issued to NSSF
      d) Bonds/Debentures which are issued by the State Governments
      e) Loans from the Centre
      f) Others
   2. Ways & Means Advances & Overdrafts from RBI

II. Public Accounts
   1. State Provident Funds
   2. Small Savings, Insurance and Pension Funds, Trust and Endowments, *etc*.
   3. Deposits and Advances
   4. Reserve Funds/Sinking Funds
   5. Other Items in Public Accounts

III. Contingency Fund

Note:

Appendix Tables and Statements provide data for select years. State-wise data on some major fiscal indicators for the period 1980-81 to 2003-04 (BE) and State-wise detailed data on the transactions in the revenue and capital account for the period 1990-91 to 2003-04 (BE) are presented in "Handbook of Statistics on State Government Finances" published by the Reserve Bank in June 2004. This publication is also freely accessible on the Reserve Bank's website (*www.rbi.org.in*).

Appendix Table 1: Major Deficit Indicators of State Governments

(Rs. crore)

Year	Gross Fiscal Deficit	Net Fiscal Deficit	Revenue Deficit	Conventional Deficit	Primary Deficit	Net RBI Credit to States
1	2	3	4	5	6	7
1990-91	18,787 (3.3)	14,532 (2.6)	5,309 (0.9)	-72 (0.0)	10,132 (1.8)	420 (0.1)
1995-96	31,426 (2.6)	26,695 (2.2)	8,201 (0.7)	-2,849 (-0.2)	9,494 (0.8)	16 (0.0)
2003-04	123,070 (4.5)	113,571 (4.1)	61,145 (2.2)	1,164 (0.0)	41,306 (1.5)	293 (0.0)
2004-05 (BE)	114,647 (3.7)	106,253 (3.4)	45,425 (1.5)	3,174 (0.1)	23,789 (0.8)	–
2004-05 (RE)	123,635 (4.0)	112,532 (3.6)	44,302 (1.4)	6,765 (0.2)	35,737 (1.2)	-2,705 (-0.1)
2005-06 (BE)	110,070 (3.2)	101,534 (2.9)	24,770 (0.7)	-1,869 (-0.1)	16,772 (0.5)	–

RE: Revised Estimates BE: Budget Estimates

Minus sign (-) : Indicates surplus for deficit indicators '–' : Not Available

Notes :
1. Overall surplus or deficit referred to here as conventional deficit represents the difference between aggregate disbursements and aggregate receipts. Aggregate receipts include (i) Revenue receipts (ii) Capital receipts and (iii) Receipts under Public Account. Aggregate disbursement include (i) Revenue expenditure (ii) Capital disbursements and (iii) Disbursements under Public Account.
2. Revenue deficit is the difference between revenue expenditure and revenue receipts.
3. Gross Fiscal Deficit (GFD) is the difference between aggregate disbursements net of debt repayments and recovery of loans and revenue receipts and non-debt capital receipts.
4. Net Fiscal Deficit is the difference between GFD and Net Lending.
5. Primary Deficit is GFD less of interest payments.
6. Figures in brackets are percentages to GDP at current market prices.
7. All figures are rounded-off.

Source : Budget Documents of State Governments and the Reserve Bank records.

Appendix Table 2: Consolidated Budgetary Position at a Glance

(Rs. crore)

Items	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	Variations					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
I. Revenue Account										
A. Receipts	316,535	374,581 (372,535)	384,439	430,270 (429,527)	67,903	21.5	9,858 (11,904)	2.6 (3.2)	45,830 (45,087)	11.9 (11.7)
B. Expenditure	377,681	420,006	428,741	455,040	51,060	13.5	8,735	2.1	26,298	6.1
C. Surplus(+)/Deficit(-) (IA-IB)	-61,145	-45,425 (-47,470)	-44,302	-24,770 (-25,513)						
II. Capital Account										
A. Receipts	1,014,048	746,180	838,873	725,537	-175,175	-17.3	92,692	12.4	-113,335	-13.5
B. Disbursements	954,068	703,929	801,335	698,898	-152,732	-16.0	97,406	13.8	-102,437	-12.8
C. Surplus(+)/Deficit(-) (IIA-IIB)	59,981	42,251	37,537	26,639						
III. Aggregate Receipts	**1,330,584**	**1,120,761 (1,118,716)**	**1,223,312**	**1,155,807 (1,155,065)**	**-107,271**	**-8.1**	**102,551 (104,596)**	**9.2 (9.3)**	**67,504 (-68,247)**	**-5.5 (-5.6)**
IV. Aggregate Disbursements	**1,331,748**	**1,123,935**	**1,230,076**	**1,153,938**	**-101,671**	**-7.6**	**106,141**	**9.4**	**-76,138**	**-6.2**
V. Overall Surplus(+)/Deficit(-) [(III-IV)=VI]	**-1,164**	**-3,174 (-5,219)**	**-6,765**	**1,869 (1,127)**						
VI. Increase(+)/Decrease(-) in Cash Balances (Net)	**-1,164**	**-3,174 (-5,219)**	**-6,765**	**1,869 (1,127)**						
Memo-Items										
a. Withdrawals from(+)/Additions to (-) Cash Balance Investment Account (Net)	1,778	1,842	-1,150	-208						
b. Repayment of(+)/Increase in(-) Ways and Means Advances and Overdrafts from RBI (Net)	461	-140	596	–						

'–' : Negligible/Nil

Notes : 1. Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Figures outside brackets under 2004-05 (Budget Estimates) include the estimated net yield of Rs.2,046 crore from Additional Resource Mobilisation measures introduced in the State budgets.

3. Figures outside brackets under 2005-06 (Budget Estimates) include the estimated net yield of Rs.742 crore from Additional Resource Mobilisation measures introduced in the State budgets.

Source : Budget Documents of State Governments.

Appendix Table 3: Revenue Receipts

(Rs. crore)

Items	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	Variations					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Revenue (I+II)	**316,535**	**374,581 (372,535)**	**384,439**	**430,270 (429,527)**	**67,903**	**21.5**	**9,858 (11,904)**	**2.6 (3.2)**	**45,831 –**	**11.9 –**
I. Tax Revenue (A+B)	**226,999**	**263,555 (261,800)**	**268,170**	**305,248 (304,635)**	**41,171 (613.5)**	**18.1**	**4,615 (6,370)**	**1.8 (2.4)**	**37,078 –**	**13.8 –**
A. Revenue from States' Taxes (i to iii)	**159,921**	**185,603 (183,848)**	**187,415**	**215,245 (214,632)**	**27,494**	**17.2**	**1,812 (3,567)**	**1.0 (1.9)**	**27,830 (2,14,631)**	**14.8 –**
(i) Taxes on Income (a+b)	2,256	2,443	2,398	2,689 (2,656)	142	6.3	-45	-1.9	291 –	12.1 –
(a) Agricultural Income Tax	42	44	49	84 (51)	7	15.8	5	12.2	35 –	70.8 –
(b) Tax on Professions, Trades Callings and Employment	2,213	2,399	2,349	2,605	136	6.1	-51	-2.1	256	10.9
(ii) Taxes on Property and Capital Transactions (a to c)	18,222	20,563 (20,387)	21,331	24,397 (24,184)	3,109	17.1	935 (944)	4.6 (4.6)	3,066 (24,184)	14.4 –
(a) Stamps and Registration fees	15,963	17,603 (17,644)	18,889	22,009 (21,797)	2,926	18.3	1,286 (1,245)	7.3 (7.1)	3,120 –	16.5 –
(b) Land Revenue	2,188	2,669 (2,619)	2,362	2,297 (2,295)	174	7.9	-307 (-257)	-11.5 (-9.8)	-65 –	-2.8 –
(c) Urban Immovable Property Tax	70	124	80	92	10	13.7	-44	-35.9	12	14.7
(iii) Taxes on Commodities and Services (a to g)	139,443	162,599 (161,018)	163,687	188,159 (187,791)	24,244	17.4	924 (2,669)	0.6 (1.7)	24,472 –	15.0 –
(a) Sales Tax*	97,590	112,737 (112,067)	115,330	134,209 (134,114)	17,740	18.2	2,684 (3,263)	2.4 (2.9)	18,879 –	16.4 –
(b) State Excise Duties	19,638	23,676 (23,146)	22,445	25,071 (24,970)	2,807	14.3	-1,231 (-701)	-5.2 (-3.0)	2,626 –	11.7 –
(c) Taxes on Vehicles	10,138	11,129 (10,913)	10,944	12,688 (12,625)	806	7.9	-185 (31)	-1.7 (0.3)	1,744 –	15.9 –
(d) Taxes on Passengers and Goods	4,190	5,410 (5,401)	5,269	5,813 (5,811)	1,079	25.7	-141 (-132)	-2.6 (-2.5)	544 –	10.3 –
(e) Electricity Duties	5,580	6,758 (6,675)	6,909	7,400 (7,382)	1,329	23.8	151 (234)	2.2 (3.5)	491 –	7.1 –
(f) Entertainment tax	756	1,013 (969)	977	1,097 (1,086)	221	29.2	-36 (8)	-3.5 (0.8)	120 –	12.3 –
(g) Other taxes and duties	1,551	1,876 (1,846)	1,814	1,882 (1,804)	263	16.9	-62 (-32)	-3.3 (-1.8)	68 (-10)	3.8 (-0.6)
B. Share in Central Taxes	**67,079**	**77,952**	**80,755**	**90,003**	**13,676**	**20.4**	**2,803**	**3.6**	**9,248**	**11.5**

Appendix Table 3: Revenue Receipts *(Concld.)*

(Rs. crore)

Items	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	Variations					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
II. Non-Tax Revenue (C + D)	**89,536**	**111,026 (110,735)**	**116,269**	**125,022 (124,892)**	**26,733**	**29.9**	**5,243 (5,534)**	**4.7 (5.0)**	**8,753 (8,623)**	**7.5 (7.4)**
C. Grants from the Centre	**51,348**	**61,413**	**67,088**	**78,472**	**15,740**	**30.7**	**5,675**	**9.2**	**11,384**	**17.0**
D. States' Own Non-Tax Revenue (a to f)	**38,189**	**49,613 (49,322)**	**49,181**	**46,550 (46,420)**	**10,992**	**28.8**	**-432 (-141)**	**-0.9 (-0.3)**	**-2,631 -2,761**	**-5.3 (-5.6)**
(a) Interest Receipts	8,617	12,918	11,827	8,299	3,210	37.3	-1,091	-8.4	-3,528	-29.8
(b) Dividends and Profits	391	267	398	378	7	1.9	131	48.8	-20	-4.9
(c) General Services	9,372	14,253	12,255	13,933	2,883	30.8	-1,998	-14.0	1,678	13.7
of which :		(14,253)							13,933	
State Lotteries	5,821	9,854 (9,834)	7,604	9,714	1,783	30.6	-2,250	-22.8	2,110	27.8
(d) Social Services	3,283	2,965	3,343	3,187	60	1.8	378	12.8	-156	-4.7
(e) Economic Services	16,525	19,202 (18,911)	21,357	20,753 (20,623)	4,832	29.2	2,155 (2,446)	11.2 (12.9)	-604	-2.8
(f) Fiscal Services	1	8	–	–	-1	-80.0	-8	-98.7	–	–

'–' : Negligible/Nil

* Comprise General Sales Tax, Central Sales Tax, Sales Tax on motor spirit and Purchase Tax on sugarcane, *etc.*

Notes : 1. Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Figures outside brackets under the year 2004-05 (Budget Estimates) are adjusted for Rs.2,046 crore towards additional resources mobilisation measures proposed by the States.

3. Figures outside brackets under the year 2005-06 (Budget Estimates) are adjusted for Rs.742 crore towards additional resources mobilisation measures proposed by the States.

Source : Budget Documents of State Governments.

Appendix Table 4: Revenue Expenditure

(Rs. crore)

Items	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	Variations					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
TOTAL EXPENDITURE (I+II+III+IV)	**377,681**	**420,006**	**428,741**	**455,040**	**51,060**	**13.5**	**8,735**	**2.1**	**26,298**	**6.1**
I. Developmental Expenditure (A+B)	**204,631**	**217,200**	**232,062**	**240,473**	**27,430**	**13.4**	**14,862**	**6.8**	**8,411**	**3.6**
A. Social Services (1 to 11)	**120,027**	**133,227**	**141,632**	**151,187**	**21,605**	**18.0**	**8,406**	**6.3**	**9,554**	**6.7**
1. Education, Sports, Art and Culture	65,438	72,985	75,491	81,602	10,052	15.4	2,507	3.4	6,111	8.1
2. Medical and Public Health and Family Welfare	17,171	19,695	20,108	22,256	2,937	17.1	414	2.1	2,147	10.7
3. Water Supply and Sanitation	6,532	7,356	7,570	7,867	1,038	15.9	214	2.9	296	3.9
4. Housing	1,758	1,920	1,901	1,968	142	8.1	-19	-1.0	66	3.5
5. Urban Development	4,412	4,955	5,877	5,985	1,465	33.2	922	18.6	108	1.8
6. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	7,715	8,776	10,196	10,914	2,480	32.2	1,420	16.2	718	7.0
7. Labour and Labour welfare	1,410	1,808	1,672	1,812	261	18.6	-136	-7.5	140	8.4
8. Social Security and Welfare	7,232	7,936	8,965	9,457	1,732	24.0	1,028	13.0	492	5.5
9. Nutrition	2,871	3,164	3,235	3,912	364	12.7	71	2.2	677	20.9
10. Relief on account of Natural Calamities	4,658	3,844	5,745	4,455	1,087	23.3	1,901	49.5	-1,290	-22.5
11. Others*	829	788	873	960	43	5.2	84	10.7	86	10.0
B. Economic Services (1 to 9)	**84,605**	**83,973**	**90,429**	**89,286**	**5,824**	**6.9**	**6,456**	**7.7**	**-1,143**	**-1.3**
1. Agriculture and Allied Activities	17,163	19,422	21,083	21,238	3,920	22.8	1,662	8.6	154	0.7
2. Rural Development	13,552	16,233	17,135	17,766	3,583	26.4	902	5.6	631	3.7
3. Special Area Programmes	606	664	691	925	85	14.1	27	4.1	234	33.9
4. Irrigation and Flood Control	8,948	11,434	10,670	11,560	1,722	19.2	-764	-6.7	890	8.3
5. Energy	30,158	20,230	24,176	18,527	-5,982	-19.8	3,946	19.5	-5,649	-23.4
6. Industry and Minerals	2,586	3,061	3,201	3,341	615	23.8	140	4.6	139	4.3
7. Transport and Communications	7,597	7,732	8,236	9,748	639	8.4	504	6.5	1,511	18.4
8. Science, Technology and Environment	200	270	271	273	70	35.4	0	0.1	2	1.0
9. General Economic Services	3,797	4,928	4,966	5,908	1,169	30.8	39	0.8	942	19.0
II. Non-Developmental Expenditure (A to F)	**166,150**	**195,596**	**188,709**	**205,762**	**22,559**	**13.6**	**-6,886**	**-3.5**	**17,052**	**9.0**
A. Organs of State	3,755	4,834	5,134	4,270	1,378	36.7	300	6.2	-863	-16.8
B. Fiscal Services	10,027	11,769	12,069	10,221	2,041	20.4	300	2.5	-1,848	-15.3
C. Interest Payments and Servicing of Debt (1+2)	84,411	95,296	92,579	99,079	8,168	9.7	-2,717	-2.9	6,499	7.0
1. Appropriation for Reduction or Avoidance of Debt	2,647	4,439	4,681	5,781	2,033	76.8	242	5.5	1,100	23.5
2. Interest Payments	81,763	90,858	87,899	93,298	6,135	7.5	-2,959	-3.3	5,399	6.1
D. Administrative Services	28,847	33,394	32,602	37,354	3,755	13.0	-791	-2.4	4,751	14.6
E. Pensions	33,024	38,370	38,142	41,661	5,117	15.5	-228	-0.6	3,518	9.2
F. Miscellaneous General Services	6,086	11,932	8,184	13,178	2,097	34.5	-3,749	-31.4	4,993	61.0
Of which : State Lotteries	5,595	11,009	7,331	9,329	1,736	31.0	-3,678	-33.4	1,997	27.2
III. Grants-in-Aid And Contribution	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Others #	**6,899**	**7,210**	**7,970**	**8,805**	**1,070**	**15.5**	**760**	**10.5**	**835**	**10.5**

'–' : Negligible/Nil

* Mainly includes expenditure on Information and Publicity, Secretariat-Social Services, *etc.*

\# Includes Compensation and Assignments to local bodies and *Panchayati Raj* Institutions and Reserve with Finance Department.

Note : Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of State Governments.

Appendix Table 5: Capital Receipts

(Rs. crore)

Items	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	Variations					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
A. Total Receipts (1 to 11)	**1,014,048**	**746,180**	**838,872**	**725,537**	**-175,176**	**-17.3**	**92,692**	**12.4**	**-113,335**	**-13.5**
1. External Debt	–	–	–	–	–	–	–	–	–	–
2. Internal Debt*	267,069	187,181	216,976	152,228	-50,093	-18.8	29,795	15.9	-64,848	-29.9
of which :										
Market Loans (Gross)	52,257	31,983	37,034	21,389	-15,222	-29.1	5,052	15.8	-15,645	-42.2
Special Securities issued to NSSF@	67,221	63,759	82,127	57,794	14,906	22.2	18,368	28.8	-24,333	-29.6
3. Loans from the Centre@	26,127	34,040	32,940	31,216	6,813	26.1	-1,099	-3.2	-1,724	-5.2
4. Recovery of Loans and Advances	16,414	6,975	9,668	5,505	-6,746	-41.1	2,693	38.6	-4,163	-43.1
5. Small Savings, Provident Funds, *etc.*	33,694	40,520	38,736	39,305	5,042	15.0	-1,785	-4.4	570	1.5
6. Contingency Fund	1,590	953	1,547	996	-43	-2.7	594	–	-551	-35.6
7. Reserve Funds**	13,778	16,523	18,890	16,968	5,112	37.1	2,367	14.3	-1,923	-10.2
8. Deposits and Advances***	136,469	117,109	116,207	115,386	-20,262	-14.8	-902	-0.8	-820	-0.7
9. Appropriation to Contingency Fund	850	–	–	–	-850	-100.0	–	–	–	–
10. Remittances	62,301	46,251	48,678	54,847	-13,624	-21.9	2,427	5.2	6,169	12.7
11. Others #	455,755	296,628	355,230	309,085	-100,525	-22.1	58,602	19.8	-46,145	-13.0

'–' : Negligible/Nil

* Includes market loans, special securities issued to National Small Savings Fund (NSSF), Power Bonds, land compensation bonds, WMA/OD from RBI, cash credits and loans from State Bank of India and other banks as also loans from National Rural Credit (Long-term operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, *Khadi* and Village Industries Commission, *etc.*

@ With the change in the system of accounting with effect from 1999-2000, States' share in small savings which was included earlier under Loans from the Centre is included under Internal Debt and shown as Special Securities issued to National Small Saving Fund (NSSF) of the Central Government.

** Reserve Funds include reserve funds bearing interest (like the depreciation reserve funds of Government Commercial Undertaking) as well as those not bearing interest (like Sinking funds, famine relief funds and roads and bridges funds).

*** Deposits and Advances includes deposits bearing interest (like deposits of local Funds) as well as those not bearing interest (like Defence and Postal Deposits and Civil Advances).

\# Includes Suspense and Miscellaneous (including Cash Balance Investment Accounts and Deposits with RBI) and Inter-State Settlement and Miscellaneous Capital Receipts.

Note : Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.
Source : Budget Documents of State Governments.

Appendix Table 6: Capital Disbursements

(Rs. crore)

Items	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	Variations					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Disbursements(1 to 11)	**954,068**	**703,929**	**801,335**	**698,898**	**-152,732**	**-16.0**	**97,406**	**13.8**	**-102,437**	**-12.8**
1. Total Capital Outlay(i+ii)	52,426	60,828	68,231	76,764	15,805	30.1	7,402	12.2	8,533	12.5
i) Developmental Outlay(a+b)	50,383	57,671	64,755	72,332	14,372	28.5	7,084	12.3	7,577	11.7
a) Social Services	9,573	12,463	12,987	16,769	3,413	35.7	523	4.2	3,783	29.1
b) Economic Services	40,810	45,208	51,769	55,563	10,958	26.9	6,561	14.5	3,794	7.3
ii) Non-Developmental Outlay@	2,042	3,157	3,475	4,432	1,433	70.2	318	10.1	956	27.5
2. Discharge of Internal Debt@@	170,872	109,514	121,560	68,813	-49,312	-28.9	12,046	11.0	-52,747	-43.4
of which :										
Market Loans	4,970	4,433	4,392	5,281	-579	-11.6	-42	-0.9	889	20.3
3. Repayment of Loans to the Centre	12,010	18,274	27,139	13,834	15,129	126.0	8,865	48.5	-13,305	-49.0
4. Loans and Advances by the State Governments (i+ii)	25,913	15,369	20,771	14,041	-5,142	-19.8	5,402	35.2	-6,730	-32.4
i) Developmental Purposes (a+b)	25,085	14,351	19,355	12,867	-5,730	-22.8	5,003	34.9	-6,488	-33.5
a) Social Services	3,434	3,556	3,292	4,161	-142	-4.1	-264	-7.4	869	26.4
b) Economic Services	21,651	10,795	16,063	8,706	-5,588	-25.8	5,267	48.8	-7,357	-45.8
ii) Non-Developmental Purposes	829	1,018	1,417	1,175	588	71.0	399	39.2	-242	-17.1
5. Small Savings, Provident Funds, *etc.*	24,369	28,266	27,651	29,816	3,282	13.5	-615	-2.2	2,165	7.8
6. Contingency Fund	1,766	914	1,572	996	-194	-11.0	658	72.0	-576	-36.6
7. Reserve Funds*	7,401	10,578	12,669	12,763	5,268	71.2	2,091	19.8	93	0.7
8. Deposits and Advances**	136,844	116,951	117,468	118,186	-19,376	-14.2	517	0.4	719	0.6
9. Appropriation to Contingency Fund	850	–	–	–	-850	-100.0	–	–	–	–
10. Remittances	60,451	45,085	49,685	53,186	-10,766	-17.8	4,600	10.2	3,502	7.0
11. Others #	461,166	298,150	354,589	310,498	-106,577	-23.1	56,439	18.9	-44,091	-12.4

'–' : Negligible/Nil

@ : Comprises expenditure on General Services.

@@ : Includes repayment of market Loans, Small Savings/ NSSF, land compensation bonds, WMA/OD from RBI, repayments of Cash Credits and Loans from the SBI & other banks and also repayment of loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, *etc.*

* : Reserve Funds include reserve funds bearing interest (like the depreciation reserve funds of Government Commercial Undertaking) as well as those not bearing interest (like Sinking funds, famine relief funds and roads and bridges funds).

** : Deposits and Advances includes deposits bearing interest (like deposits of local Funds) as well as those not bearing interest (like Defence and Postal Deposits and Civil Advances).

: Includes Suspense and Miscellaneous (including Cash Balance Investment Accounts and Deposits with RBI) and Inter-State Settlement.

Note : Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of State Governments.

Appendix Table 7: Decomposition of Gross Fiscal Deficit

(Rs. crore)

Year	Revenue Deficit	Capital Outlay	Net Lending	GFD (2+3+4)
1	2	3	4	5
1990-91	5,309	9,223	4,255	18,787
	(28.3)	(49.1)	(22.6)	(100.0)
1995-96	8,201	18,495	4,731	31,426
	(26.1)	(58.9)	(15.1)	(100.0)
2003-04	61,145	52,426	9,499	123,070
	(49.7)	(42.6)	(7.7)	(100.0)
2004-05	44,302	68,231	11,103	123,635
(Revised Estimates)	(35.8)	(55.2)	(9.0)	(100.0)
2005-06	24,770	76,764	8,536	110,070
(Budget Estimates)	(22.5)	(69.7)	(7.8)	(100.0)

Notes : 1. Figures in brackets are percentages to total borrowing requirements (GFD).
2. Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of State Governments.

Appendix Table 8: Financing of Gross Fiscal Deficit

(Rs. crore)

Year	Gross Fiscal Deficit (GFD)	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	State Provident Funds	Reserve Funds	Deposits & Advances
1	2	3	4	5	6	7	8	9
1990-91	18,787	2,556	9,978	–	241	2,488	1,120	1,670
1991-92	18,900	3,305	9,374	–	-19	2,355	1,343	1,587
1992-93	20,891	3,501	8,921	–	-46	2,990	1,523	2,378
1993-94	20,596	3,620	9,533	–	113	3,649	1,541	1,561
1994-95	27,697	4,075	14,760	–	2,099	3,787	1,713	3,545
1990-95 (Avg.)	**21,374**	**3,411**	**10,513**	–	**478**	**3,054**	**1,448**	**2,148**
1995-96	31,426	5,888	14,801	–	635	4,201	2,101	2,947
1996-97	37,251	6,515	17,547	–	686	4,572	2,438	4,465
1997-98	44,200	7,280	23,676	–	1,504	5,268	2,930	3,521
1998-99	74,254	10,467	31,057	–	2,382	10,004	3,588	7,131
1999-2000	91,480	12,664	12,408	26,416	3,381	14,774	2,562	9,051
1995-2000 (Avg.)	**55,722**	**8,563**	**19,898**	**26,416**	**1,718**	**7,764**	**2,724**	**5,423**
2000-01	89,532	12,519	8,396	32,606	4,550	10,846	3,099	7,136
2001-02	95,994	17,249	10,974	35,648	6,285	7,977	4,521	4,996
2002-03	102,123	28,484	-932	52,243	4,858	7,195	4,799	711
2000-03 (Avg.)	**95,883**	**19,417**	**6,146**	**40,166**	**5,231**	**8,673**	**4,140**	**4,281**
2003-04	123,070	47,286	14,117	20,813	4,132	7,122	6,377	-374
2004-05 (RE)	123,635	32,643	5,801	53,700	2,863	9,611	6,221	-1,261
2005-06 (BE)	110,070	16,108	17,382	52,629	8,025	7,925	4,205	-2,800

Appendix Table 8: Financing of Gross Fiscal Deficit *(Concld.)*

(Rs. crore)

Year	Suspense & Miscellaneous	Remittances	Overall Surplus(+)/ Deficit (-) (13+14+15)	Increase (+)/ Decrease (-) in Cash Balance	Withdrawal from (+)/Addition to (-) Cash Balance Investment Account	Increase (-)/ /Decrease (+) in WMA/OD from RBI	Others [16=2-Sum (3-12)]
1	10	11	12	13	14	15	16
1990-91	376	-154	74	-266	427	-88	438
1991-92	724	-716	-156	-629	685	-212	1,104
1992-93	3,197	-337	1,829	-602	2,248	183	-3,065
1993-94	-556	-226	-462	-561	137	-38	1,822
1994-95	788	59	4,468	-1,173	3,667	1,974	-7,597
1990-95 (Avg.)	**906**	**-275**	**1,151**	**-646**	**1,433**	**364**	**-1,460**
1995-96	3,096	-338	2,850	465	3,589	-1,204	-4,754
1996-97	129	-7505	-7,041	-6,794	415	-663	15,445
1997-98	271	-30	2,103	561	-385	1,926	-2,322
1998-99	1,483	2,244	-3,520	33,690	-32,982	-4,228	9,418
1999-2000	849	77	-3,113	625	-1,268	-2,470	12,411
1995-2000 (Avg.)	**1,166**	**-1,111**	**-1,744**	**5,710**	**-6,126**	**-1,328**	**6,040**
2000-01	2,355	1,032	2,346	849	727	769	4,648
2001-02	-2,452	-427	-3,426	637	-1,203	-2,860	14,647
2002-03	1,212	93	4,611	-5,057	2,762	6,907	-1,153
2000-03 (Avg.)	**371**	**233**	**1,177**	**-1,190**	**762**	**1,605**	**6,048**
2003-04	-5,429	1,850	-1,164	-1,164	–	–	28,340
2004-05 (RE)	638	-1,007	-6,765	-6,765	–	–	21,192
2005-06 (BE)	-1,413	1,661	1,127	1,127	–	–	5,222

RE : Revised Estimates BE : Budget Estimates NSSF : National Small Saving Fund Avg. : Average '–' : Not Applicable

Notes : (i) 'Others' is residual and includes, *inter-alia,* Contingency Funds, Appropriation to Contingency Funds, Miscellaneous Capital Receipts, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.

(ii) Due to the change in the accounting procedure from the year 1999-2000, 'Loans from the Centre' excludes States' share in Small Savings collections which is shown under securities issued to the NSSF under 'Internal Debt.' Accordingly, Repayments of Small Savings collections included under 'Repayments of Loans to Centre' is now shown under 'Discharge of Internal Debt' for 2003-04, 2004-05 (RE) and 2005-06 (BE) to have consistent accounting for receipts and expenditure.

(iii) 'Suspense and Miscellaneous' includes Cash Balance Investment Accounts and Deposits with RBI.

(iv) Overall Surplus/Deficit will be equal to Increase/Decrease is Cash Balances only from 2003-04 onwards.

(v) Increase/ Decrease in WMA/OD from RBI is included under 'Internal Debt' from 2003-04 onwards.

(vi) Figures for 2003-04 in respect of Bihar, Jammu & Kashmir and Jharkhad relate to Revised Estimates.

(vii) All figures are on a net basis.

Source : Budget Documents of State Governments.

Appendix Table 9: Financing of Gross Fiscal Deficit - As Per cent to Total

(Per cent)

Year	Gross Fiscal Deficit (GFD)	Market Borrowings	Loans from the Centre	Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	State Provident Funds	Reserve Funds	Deposits & Advances	Suspense & Miscella-neous	Remitt-ances	Overall Surplus(+)/ Deficit (-) (13+14+15)	Increase (+)/ Decrease (-) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (-) /Decrease (+) in WMA/OD from RBI	Others [16= 2-Sum (3-12)]
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1990-91	100	13.6	53.1	–	1.3	13.2	6.0	8.9	2.0	-0.8	0.4	-1.4	2.3	-0.5	2.3
1991-92	100	17.5	49.6	–	-0.1	12.5	7.1	8.4	3.8	-3.8	-0.8	-3.3	3.6	-1.1	5.8
1992-93	100	16.8	42.7	–	-0.2	14.3	7.3	11.4	15.3	-1.6	8.8	-2.9	10.8	0.9	-14.7
1993-94	100	17.6	46.3	–	0.5	17.7	7.5	7.6	-2.7	-1.1	-2.2	-2.7	0.7	-0.2	8.8
1994-95	100	14.7	53.3	–	7.6	13.7	6.2	12.8	2.8	0.2	16.1	-4.2	13.2	7.1	-27.4
1990-95 (Avg)	**100**	**16.0**	**49.0**	**–**	**1.8**	**14.3**	**6.8**	**9.8**	**4.3**	**-1.4**	**4.4**	**-2.9**	**6.1**	**1.2**	**-5.0**
1995-96	100	18.7	47.1	–	2.0	13.4	6.7	9.4	9.9	-1.1	9.1	1.5	11.4	-3.8	-15.1
1996-97	100	17.5	47.1	–	1.8	12.3	6.5	12.0	0.3	-20.1	-18.9	-18.2	1.1	-1.8	41.5
1997-98	100	16.5	53.6	–	3.4	11.9	6.6	8.0	0.6	-0.1	4.8	1.3	-0.9	4.4	-5.3
1998-99	100	14.1	41.8	–	3.2	13.5	4.8	9.6	2.0	3.0	-4.7	45.4	-44.4	-5.7	12.7
1999-2000	100	13.8	13.6	28.9	3.7	16.1	2.8	9.9	0.9	0.1	-3.4	0.7	-1.4	-2.7	13.6
1995-2000 (Avg.)	**100**	**16.1**	**40.6**	**28.9**	**2.8**	**13.4**	**5.5**	**9.8**	**2.7**	**-3.6**	**-2.6**	**6.1**	**-6.8**	**-1.9**	**9.5**
2000-01	100	14.0	9.4	36.4	5.1	12.1	3.5	8.0	2.6	1.2	2.6	0.9	0.8	0.9	5.2
2001-02	100	18.0	11.4	37.1	6.5	8.3	4.7	5.2	-2.6	-0.4	-3.6	0.7	-1.3	-3.0	15.3
2002-03	100	27.9	-0.9	51.2	4.8	7.0	4.7	0.7	1.2	0.1	4.5	-5.0	2.7	6.8	-1.1
2000-03 (Avg.)	**100**	**19.9**	**6.6**	**41.6**	**5.5**	**9.2**	**4.3**	**4.6**	**0.4**	**0.3**	**1.2**	**-1.1**	**0.8**	**1.5**	**6.4**
2003-04	100	38.4	11.5	16.9	3.4	5.8	5.2	-0.3	-4.4	1.5	-0.9	-0.9	–	–	23.0
2004-05 (RE)	100	26.4	4.7	43.4	2.3	7.8	5.0	-1.0	0.5	-0.8	-5.5	-5.5	–	–	17.1
2005-06 (BE)	100	14.6	15.8	47.8	7.3	7.2	3.8	-2.5	-1.3	1.5	1.0	1.0	–	–	4.7

RE : Revised Estimates BE : Budget Estimates NSSF : National Small Saving Fund Avg. : Average '–' : Not Applicable

Note : Same as in Appendix Table 8

Source : Budget Documents of State Governments.

Appendix Table 10: State Government Market Borrowings*

(Rs. crore)

Year	Gross	Repayment	Net
1	2	3	4
1990-91	2,569	0	2,569
1995-96	6,274	343	5,931
2003-04	50,521	4,145	46,376
2004-05	42,058	5,123	36,935
2005-06 (Allocation)	24,546	6,274	18,272

* : As per Reserve Bank records.

Appendix Table 11: Developmental and Non-Developmental Expenditure

(Rs. crore)

Year	Developmental*	Non-Developmental*	Others**	Total
1	2	3	4	5
1990-91	63,370 (69.5)	22,600 (24.8)	5,272 (5.8)	91,242 (100.0)
1995-96	114,819 (64.7)	55,380 (31.2)	7,385 (4.2)	177,584 (100.0)
2003-04	280,099 (21.0)	169,021 (12.7)	882,628 (66.3)	1,331,748 (100.0)
2004-05 (RE)	316,172 (25.7)	193,602 (15.7)	720,303 (58.6)	1,230,076 (100.0)
2005-06 (BE)	325,672 (28.2)	211,368 (18.3)	616,898 (53.5)	1,153,938 (100.0)

R.E. : Revised Estimates B.E. : Budget Estimates

* : Includes expenditure on revenue and capital account and loans and advances extended by State Governments.

** : Includes Compensation and Assignments to local bodies, Reserve with Finance Department, Discharge of internal debt, Repayment of loans to the Centre, Inter-State Settlement, Contingency Fund, Small Savings, Provident Funds, *etc,* Reserve Funds, Deposits & Advances, Suspense & Miscellaneous, Appropriation to Contingency Funds and Remittances.

Notes : 1. Figures in brackets are percentages to Total. They may not add to 100, due to rounding-off of data.

2. Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of State Governments.

Appendix Table 12: Composition of Expenditure

(Per cent)

Items	PLAN			NON-PLAN			TOTAL		
	2003-04 (Accounts)	**2004-05** (R.E.)	**2005-06** (B.E.)	**2003-04** (Accounts)	**2004-05** (R.E.)	**2005-06** (B.E.)	**2003-04** (Accounts)	**2004-05** (R.E.)	**2005-06** (B.E.)
1	2	3	4	5	6	7	8	9	10
Developmental	7.5	10.8	13.3	13.5	14.9	14.9	21.0	25.7	28.2
Non-Developmental	0.2	0.3	0.5	12.5	15.4	17.8	12.7	15.7	18.3
Others	0.0	0.1	0.0	66.3	58.5	53.4	66.3	58.6	53.5
Total	**7.7**	**11.3**	**13.9**	**92.3**	**88.7**	**86.1**	**100.0**	**100.0**	**100.0**

R.E. : Revised Estimates B.E.: Budget Estimates

Source : Budget Documents of State Governments.

Appendix Table 13: Developmental Expenditure : Major Heads

(Rs. crore)

Items	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	Percentage Variations		
					Col.4 over Col.2	Col.4 over Col.3	Col.5 over Col.4
1	2	3	4	5	6	7	8
I. Developmental Expenditure (Revenue and Capital) (A + B)	**255,015**	**274,871**	**296,817**	**312,805**	**16.4**	**8.0**	**5.4**
A. Social Services (1 to 11)	**129,600 (46.3)**	**145,690 (50.4)**	**154,619 (48.9)**	**167,957 (51.6)**	**19.3**	**6.1**	**8.6**
1. Education, Sports, Art and Culture	66,199	74,192	76,790	83,287	16.0	3.5	8.5
2. Medical and Public Health and Family Welfare	18,235	20,980	21,465	24,336	17.7	2.3	13.4
3. Water Supply and Sanitation	10,118	12,322	12,826	13,186	26.8	4.1	2.8
4. Housing	2,361	2,718	2,696	2,770	14.2	-0.8	2.8
5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	8,525	9,938	11,463	12,586	34.5	15.4	9.8
6. Labour and Labour Welfare	1,410	1,808	1,672	1,812	18.6	-7.5	8.4
7. Social Security and Welfare	7,404	8,134	9,185	9,739	24.1	12.9	6.0
8. Nutrition	2,871	3,164	3,235	3,912	12.7	2.2	20.9
9. Relief on account of Natural Calamities	4,658	3,844	5,745	4,455	23.3	49.5	-22.5
10. Urban Development	6,246	6,586	7,622	9,458	22.0	15.7	24.1
11. Others*	1,573	2,005	1,920	2,414	22.0	-4.3	25.8
B. Economic Services (1 to 9)	**125,415 (44.8)**	**129,181 (44.7)**	**142,198 (45.0)**	**144,849 (44.5)**	**13.4**	**10.1**	**1.9**
1. Agriculture and Allied Activities	17,933	21,165	23,012	23,317	28.3	8.7	1.3
2. Rural Development	15,891	19,348	20,454	21,735	28.7	5.7	6.3
3. Special Area Programmes	1,411	2,391	2,492	2,871	76.7	4.2	15.2
4. Irrigation and Flood Control	25,779	28,387	32,406	36,149	25.7	14.2	11.6
5. Energy	40,308	29,104	33,561	24,681	-16.7	15.3	-26.5
6. Industry and Minerals	2,972	3,601	4,627	4,045	55.7	28.5	-12.6
7. Transport and Communications	16,509	18,860	19,625	24,254	18.9	4.1	23.6
8. Science, Technology and Environment	204	365	332	377	62.5	-9.2	13.7
9. General Economic Services	4,408	5,960	5,690	7,422	29.1	-4.5	30.4
II. Loans and Advances by State Governments for Developmental Purposes (A+B)	**25,085**	**14,351**	**19,355**	**12,867**	**-22.8**	**34.9**	**-33.5**
A. Social Services (1 to 3)	**3,434**	**3,556**	**3,292**	**4,161**	**-4.1**	**-7.4**	**26.4**
1. Housing	812	664	706	741	-13.1	6.3	5.0
2. Government Servants (Housing)	561	1,075	797	661	42.0	-25.8	-17.1
3. Others@	2,060	1,817	1,789	2,759	-13.2	-1.6	54.2
B. Economic Services (1 to 7)	**21,651**	**10,795**	**16,063**	**8,706**	**-25.8**	**48.8**	**-45.8**
1. Co-operation	749	1,076	2,450	417	227.0	127.8	-83.0
2. Crop Husbandry	207	41	104	25	-49.8	156.3	-75.6
3. Soil and Water Conservation	–	4	3	–	–	-35.4	-88.4
4. Power Projects	18,233	8,124	11,333	6,519	-37.8	39.5	-42.5
5. Village and Small Industries	128	61	238	25	85.6	292.1	-89.7
6. Other Industries and Minerals	244	345	482	354	97.7	39.6	-26.6
7. Others+	2,089	1,145	1,453	1,366	-30.5	26.9	-5.9
III. Total Developmental (I + II)	**280,099**	**289,223**	**316,172**	**325,672**	**12.9**	**9.3**	**3.0**

* Includes expenditure on information and publicity.
@ Includes outlay on Education, Art and Culture, Urban Development,Social Security and Welfare, *etc.*
\+ Includes loans and advances for Forest, Fisheries, Animal Husbandry, Road and Water Transport Services, Major and Minor Irrigation, *etc.*

Notes : 1. Figures in brackets are percentages to total developmental expenditure.
2. Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of State Governments.

Appendix Table 14: Non-Developmental Expenditure : Major Heads

(Rs. crore)

Items	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	Percentage Variations		
					Col.4 over Col.2	Col.4 over Col.3	Col.5 over Col.4
1	2	3	4	5	6	7	8
I. Non-Developmental Expenditure (General Services) on Revenue Account (i to v)	**166,150**	**195,596**	**188,709**	**205,762**	**13.6**	**-3.5**	**9.0**
i. Organs of State	3,755	4,834	5,134	4,270	36.7	6.2	-16.8
ii. Fiscal Services	10,027	11,769	12,069	10,221	20.4	2.5	-15.3
iii. Appropriation to Reserves and Interest Payments (1+2)	84,411	95,296	92,579	99,079	9.7	-2.9	7.0
1. Appropriation to Reserves against Debt	2,647	4,439	4,681	5,781	76.8	5.5	23.5
2. Interest Payments	81,763 (25.8)	90,858 (24.3)	87,899 (22.9)	93,298 (21.7)	7.5	-3.3	6.1
iv. Administrative Services (1 to 5)	28,847	33,394	32,602	37,354	13.0	-2.4	14.6
1. District Administration	2,831	3,425	3,360	3,768	18.7	-1.9	12.1
2. Police	18,084 (5.7)	19,575 (5.2)	20,402 (5.3)	21,094 (4.9)	12.8	4.2	3.4
3. Public Works	2,741	2,921	2,858	3,048	4.0	-2.2	6.7
4. Secretariat General Services	1,088	1,760	1,237	3,122	13.7	-29.7	152.4
5. Others@	4,096	5,712	4,745	6,320	15.8	-16.9	33.2
v. Pension and Miscellaneous General Services	39,110	50,303	46,325	54,838	18.4	-7.9	18.4
II. Non-Developmental Expenditure on Capital Account (1+2)	**2,871**	**4,175**	**4,892**	**5,607**	**70.4**	**17.2**	**14.6**
1. Non-Developmental (General Services)	2,042	3,157	3,475	4,432	70.2	10.1	27.5
2. Loans for Non-Developmental Purposes (a+b)	829	1,018	1,417	1,175	71.0	39.2	-17.1
a) Government Servants (excluding housing)	210	316	265	461	26.4	-16.0	73.8
b) Miscellaneous	619	702	1,152	714	86.1	64.0	-38.0
III. Total Non-Developmental Expenditure (I + II)	**169,021**	**199,770**	**193,602**	**211,368**	**14.5**	**-3.1**	**9.2**
IV. III as percentage of Aggregate Receipts	**12.7**	**17.8**	**15.8**	**18.3**			
V. III as percentage of Aggregate Disbursements	**12.7**	**17.8**	**15.7**	**18.3**			

@ Includes expenditure on Public Service Commission, Treasury and Administration, Jails, *etc.*

Notes : 1. Figures in brackets are percentages to Revenue Receipts.

2. Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of State Governments.

Appendix Table 15: Developmental and Non-Developmental Expenditure - Plan and Non-Plan

(Rs. crore)

Items	2003-04 (Accounts)@			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
Aggregate Disbursements (1 to 3)*	**102,733**	**1,229,015**	**1,331,748**	**126,131**	**997,804**	**1,123,935**	**138,633**	**1,091,443**	**1,230,076**	**160,081**	**993,856**	**1,153,938**
1. Developmental Expenditure (a + b)	**99,710**	**180,390**	**280,099**	**121,249**	**167,973**	**289,223**	**133,357**	**182,815**	**316,172**	**153,352**	**172,319**	**325,672**
a) Direct Developmental Expenditure (i + ii)	89,791	165,224	255,015	113,132	161,739	274,871	124,286	172,532	296,817	144,049	168,756	312,805
i) Economic Services	53,118	72,296	125,415	66,067	63,114	129,181	72,787	69,411	142,198	83,770	61,079	144,849
ii) Social Services	36,672	92,928	129,600	47,065	98,626	145,690	51,499	103,120	154,619	60,279	107,678	167,957
b) Loans and Advances for Developmental Purposes (i + ii)	9,919	15,166	25,085	8,117	6,234	14,351	9,071	10,284	19,355	9,304	3,563	12,867
i) Economic Services	8,007	13,644	21,651	6,258	4,538	10,795	7,243	8,820	16,063	6,882	1,824	8,706
ii) Social Services	1,912	1,522	3,434	1,860	1,696	3,556	1,828	1,464	3,292	2,422	1,739	4,161
2. Non-Developmental Expenditure (a + b)	**2,709**	**166,313**	**169,021**	**4,373**	**195,397**	**199,770**	**4,005**	**189,596**	**193,602**	**6,188**	**205,181**	**211,368**
a) Direct Non-Developmental Expenditure	2,706	165,487	168,193	4,372	194,381	198,753	4,004	188,181	192,185	6,187	204,007	210,193
b) Loans and Advances for Non-Developmental Purposes	3	826	829	1	1,017	1,018	1	1,416	1,417	1	1,174	1,175
3. Others (a to m)	**315**	**882,312**	**882,628**	**509**	**634,433**	**634,942**	**1,272**	**719,032**	**720,303**	**541**	**616,356**	**616,898**
a) Repayment of Loans to the Centre	–	12,010	12,010	–	18,274	18,274	–	27,139	27,139	–	13,834	13,834
b) Discharge of Internal Debt	–	170,872	170,872	–	109,514	109,514	–	121,560	121,560	–	68,813	68,813
of which:												
Market Loans	–	4,970	4,970	–	4,433	4,433	–	4,392	4,392	–	5,281	5,281
c) Compensation and Assignments to Local Bodies	257	6,642	6,899	389	6,821	7,210	387	7,583	7,970	396	8,409	8,805
d) Grants-in-Aid and Contributions	–	–	–	–	–	–	–	–	–	–	–	–
e) Reserve with Finance Department	–	–	–	–	–	–	–	–	–	–	–	–
f) Inter-State Settlements	–	–	–	–	–	–	–	–	–	–	–	–
g) Contingency Fund	–	1,766	1,766	–	914	914	–	1,572	1,572	–	996	996
h) Small Savings, Provident Funds, *etc.*	–	24,369	24,369	–	28,266	28,266	741	26,910	27,651	–	29,816	29,816
i) Reserve Funds	–	7,401	7,401	–	10,578	10,578	–	12,669	12,669	–	12,763	12,763
j) Deposits and Advances	58	136,785	136,844	120	116,831	116,951	143	117,325	117,468	146	118,040	118,186
k) Suspense and Miscellaneous	–	461,166	461,166	–	298,150	298,150	–	354,589	354,589	–	310,498	310,498
l) Appropriatiuon to Contingency Fund	–	850	850	–	–	–	–	–	–	–	–	–
m) Remittances	–	60,451	60,451	–	45,085	45,085	–	49,685	49,685	–	53,186	53,186

@ : Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.

* Includes expenditure on both Revenue and Capital Account.

Source : Budget Documents of State Governments.

Appendix Table 16: Developmental and Non-Developmental Expenditure - Revenue and Capital

(Rs. crore)

	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4	5
I. Developmental Expenditure	**280,099**	**289,223**	**316,172**	**325,672**
a) Revenue	204,631	217,200	232,062	240,473
b) Capital	75,468	72,022	84,110	85,198
II. Non-Developmental Expenditure	**169,021**	**199,770**	**193,602**	**211,368**
a) Revenue	166,150	195,596	188,709	205,762
b) Capital	2,871	4,175	4,892	5,607
III. Others	**882,628**	**634,942**	**720,303**	**616,898**
a) Revenue*	6,899	7,210	7,970	8,805
b) Capital**	875,729	627,732	712,333	608,093
IV. Aggregate Disbursements (I+II+III)	**1,331,748**	**1,123,935**	**1,230,076**	**1,153,938**
V. I as percentage of IV	**21.0**	**25.7**	**25.7**	**28.2**
VI. II as percentage of IV	**12.7**	**17.8**	**15.7**	**18.3**
VII. III as percentage of IV	**66.3**	**56.5**	**58.6**	**53.5**

* Comprise Compensation and Assignments to Local Bodies, Grants-in-aid Contributions and Reserve with Finance Department.

** Includes Discharge of Internal Debt, Repayment of loans to the Centre, Inter-State Settlement, Contingency Fund, Small Savings, Provident Funds, *etc,* Reserve Funds, Deposits & Advances, Suspense & Miscellaneous, Appropriation to Contingency Funds and Remittances.

Note : Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of State Governments.

Appendix Table 17: Plan and Non-Plan Expenditure - Revenue and Capital

(Rs. crore)

Items	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4	5
I. Plan Expenditure	**102,733**	**126,131**	**138,633**	**160,081**
a) Revenue	51,349	66,494	70,645	80,184
b) Capital	51,384	59,637	67,988	79,898
II. Non-Plan Expenditure	**1,229,015**	**997,804**	**1,091,443**	**993,856**
a) Revenue	326,331	353,511	358,096	374,856
b) Capital	902,683	644,293	733,348	619,000
III. Total Expenditure	**1,331,748 (216.7)**	**1,123,935 (-15.6)**	**1,230,076 (-7.6)**	**1,153,938 (-6.2)**
IV. Total Plan Expenditure (Ia+Ib)	**102,733 (15.9)**	**126,131 (22.8)**	**138,633 (34.9)**	**160,081 (15.5)**
V. Total Non-Plan Expenditure (IIa+IIb)	**1,229,014 (270.3)**	**997,804 (-18.8)**	**1,091,443 (-11.2)**	**993,856 (-8.9)**
VI. IV as percentage of III	**7.7**	**11.2**	**11.3**	**13.9**
VII. V as percentage of III	**92.3**	**88.8**	**88.7**	**86.1**

Notes : 1. Figures in brackets are percentages variation over the previous year.
2. Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of State Governments.

Appendix Table 18: Non-Plan Non-Developmental Expenditure

(Rs. crore)

Items	2003-04 (Accounts)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4
I. Non-Plan Non-Developmental Revenue Expenditure (1 to 5)	**164,841**	**187,082**	**202,968**
	(11.8)	**(13.5)**	**(8.5)**
1. Organs of States	3,673	5,002	4,194
	(12.6)	(36.2)	(-16.2)
2. Fiscal Services	9,843	11,788	9,903
	(7.1)	(19.8)	(-16.0)
3. Appropriation to Reserve and Interest Payments	84,392	92,577	99,079
	(16.9)	(9.7)	(7.0)
of which:			
Interest Payments	81,745	87,896	93,298
of which:	(16.5)	(7.5)	(6.1)
Interest on Loans from the Centre	30,238	26,133	21,113
	(-2.0)	(-13.6)	(-19.2)
4. Administrative Services	27,945	31,475	35,393
	(6.0)	(12.6)	(12.5)
5. Pensions and Miscellaneous General Services	38,987	46,240	54,398
	(6.8)	(18.6)	(17.6)
II. Non-Plan Non-Developmental Capital Disbursements (1 + 2)*	**1,472**	**2,515**	**2,213**
	(-15.7)	**(70.8)**	**(-12.0)**
1. Non-Plan Non-Developmental Capital Outlay	646	1,099	1,039
	(21.8)	(70.0)	(-5.4)
2. Non-Plan Non-Developmental Loans and Advances by States	826	1,416	1,174
	(-32.1)	(71.4)	(-17.1)
Total Non-Plan Non-Developmental Expenditure of States (I + II)	**166,313**	**189,597**	**205,181**
	(11.4)	**(14.0)**	**(8.2)**

* Excludes repayment of Loans from the Centre, Discharge of Internal Debt, Inter-State Settlement, Contingency Fund, Small Savings, Provident Funds, *etc,* Reserve Funds, Deposits & Advances, Suspense & Miscellaneous, Appropriation to Contingency Funds and Remittances.

Notes : 1. Figures in brackets are percentages variations over the previous year.

2. The Non-Plan figures in respect of Bihar, Jammu and Kashmir and Jharkhand for 2003-04 relate to Revised Estimates.

Source : Budget Documents of State Governments.

Appendix Table 19: Devolution and Transfer of Resources from the Centre

(Rs. crore)

Items	2003-04 (Accounts)@	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	Variations					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
I. States' Share in Central Taxes	**67,079**	**77,952**	**80,755**	**90,003**	**13,676**	**20.4**	**2,803**	**3.6**	**9,248**	**11.5**
II. Grants from the Centre (1 to 5)	**51,348**	**61,413**	**67,088**	**78,472**	**15,740**	**30.7**	**5,675**	**9.2**	**11,384**	**17.0**
1. State Plan Schemes	25,591	29,995	33,639	36,810	8,048	31.4	3,643	12.1	3,171	9.4
2. Central Plan Schemes	1,352	3,778	4,031	4,895	2,679	198.1	253	6.7	864	21.4
3. Centrally Sponsored Schemes	9,886	13,870	13,085	14,535	3,198	32.3	-785	-5.7	1,450	11.1
4. NEC/Special Plan Schemes	290	550	559	592	269	93.1	9	1.6	33	5.9
5. Non-Plan Grants (a to c)	14,228	13,219	15,775	21,641	1,546	10.9	2,555	18.4	5,866	37.2
a) Statutory Grants	7,875	7,779	8,591	13,408	716	9.1	812	10.4	4,817	56.1
b) Grants for Natural Calamities	1,774	1,391	1,923	1,656	149	8.4	532	38.3	-268	-13.9
c) Non-Plan Non-Statutory Grants	4,578	4,049	5,260	6,577	781	14.9	1,211	29.9	1,317	25.0
III. Gross Loans from the Centre (i + ii)	**26,127**	**34,040**	**32,940**	**31,216**	**6,813**	**26.1**	**-1,099**	**-3.2**	-1,724	**-5.2**
i) Plan Loans	24,412	32,597	30,887	30,327	6,475	26.5	-1,710	-5.2	-560	-1.8
ii) Non-Plan Loans*	1,715	1,443	2,053	890	338	19.7	610	42.3	-1,164	-56.7
IV. Gross Transfer (I+II+III)	**144,554**	**173,404**	**180,783**	**199,691**	**36,229**	**25.1**	**7,379**	**4.3**	**18,908**	**10.5**
V. Repayment and Interest Payments Liabilities (a + b)	**42,248**	**46,623**	**53,273**	**34,947**	11,024	**26.1**	**6,649**	**14.3**	-18,325	**-34.4**
a) Repayment of Loans to the Centre	12,010	18,274	27,139	13,834	15,129	126.0	8,865	48.5	-13,305	-49.0
b) Interest Payments on the Loans from the Centre	30,238	28,349	26,133	21,113	-4,105	-13.6	-2,216	-7.8	-5,020	-19.2
VI. Net Transfer of Resources from the Centre (IV-V)	**102,305**	**126,781**	**127,511**	**164,743**	**25,205**	**24.6**	**730**	**0.6**	**37,233**	**29.2**

@ Figures for 2003-04 in respect of Bihar, Jammu and Kashmir and Jharkhand relate to Revised Estimates.

* Includes Ways and Means Advances from the Centre.

Source : Budget Documents of State Governments.

Appendix Table 20 : Composition of Outstanding Liabilities of State Governments

(As on end-March)

(Rs. crore)

Year	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Com-pen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds *etc.*	Reserve Fund	Deposit & Advances (Net Balances)	Conti-gency Fund	Total Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
1991	19,214.77	15,652.19	–	1,049.96	2,512.62	717.60	241.06	277.69	303.29	630.15	338.52	4.31	59.62	73,521.27	16,861.33	4,733.73	12,768.96	995.16	**128,095.21**
1992	23,206.36	19,007.67	–	1,288.31	2,910.38	775.29	267.20	150.90	603.89	811.75	296.00	5.36	63.92	82,979.25	19,789.71	5,518.98	14,502.32	969.39	**146,966.01**
1993	26,781.34	22,480.25	–	1,073.15	3,227.94	894.36	294.88	24.82	732.78	884.62	242.58	153.90	71.75	91,625.80	23,514.64	6,697.96	18,910.84	762.30	**168,292.88**
1994	30,853.61	26,119.21	–	1,305.79	3,428.61	1,043.70	379.80	-85.32	806.53	893.22	370.84	19.85	79.35	101,239.24	27,972.40	8,180.16	19,008.73	658.31	**187,912.46**
1995	35,797.62	31,200.33	–	608.18	3,989.12	1,134.87	420.54	-79.48	942.70	1,071.37	476.54	22.58	77.35	115,865.31	32,894.25	9,012.90	22,963.36	489.29	**217,022.73**
1996	43,819.70	37,087.65	–	1,893.91	4,838.14	1,256.76	500.76	288.25	1,174.60	1,100.86	455.77	61.14	75.73	130,617.84	38,216.03	10,576.52	26,653.58	929.38	**250,813.06**
1997	49,939.26	43,601.76	–	1,231.17	5,106.33	1,418.40	–	821.32	1,183.39	1,108.39	–	574.82	73.67	148,372.68	44,095.17	12,349.63	31,435.88	511.45	**286,704.07**
1998	61,738.72	50,847.04	–	3,157.52	7,734.16	1,683.72	–	2,037.66	1,396.02	1,107.23	–	1,509.52	77.16	171,737.26	50,842.97	14,497.93	36,609.15	920.62	**336,346.65**
1999	71,195.89	61,477.23	–	-1,070.14	10,788.80	2,203.09	–	3,147.04	2,057.43	1,203.63	–	2,177.60	66.08	202,795.27	63,255.91	17,320.39	42,357.49	445.21	**397,370.16**
2000	115,478.15	75,426.89	26,415.90	-3,539.97	17,110.13	3,102.02	–	4,372.21	3,176.70	1,345.38	–	5,113.81	65.20	235,514.17	80,522.62	19,768.97	52,192.61	1,532.74	**505,009.26**
2001	172,293.40	86,767.00	59,021.68	-2,770.85	29,213.33	4,215.78	–	6,501.16	4,389.96	1,439.32	–	12,667.10	62.24	243,910.35	93,629.13	22,867.62	59,328.14	714.04	**592,742.68**
2002	234,019.07	104,027.00	94,670.14	-5,631.18	40,894.05	5,085.09	–	8,969.39	7,139.42	1,621.66	–	18,078.48	59.06	254,884.43	103,815.25	27,389.02	64,324.54	1,041.59	**685,473.90**
2003	332,515.69	133,066.00	146,913.50	1,275.34	51,198.20	6,620.74	–	11,545.84	7,896.03	1,611.21	–	23,524.37	62.65	253,952.32	113,678.12	32,187.78	65,035.97	313.87	**797,683.75**
2004	427,826.21	179,466.00	167,726.08	814.45	60,989.85	9,042.51	–	12,466.75	7,311.14	2,985.01	–	29,184.43	18,829.83	268,069.42	123,003.38	38,564.54	64,661.71	137.66	**922,262.92**
2005 RE	524,577.25	213,443.28	221,425.73	-1,781.89	70,340.97	12,751.47	–	11,725.50	7,357.93	2,833.25	–	35,672.81	21,149.16	273,870.48	134,087.90	44,785.60	63,400.74	112.39	**1,040,834.36**
2006 BE	607,996.44	229,555.21	274,054.27	-3,781.89	87,115.22	15,157.88	–	17,489.26	7,107.31	2,942.45	–	44,418.31	21,053.63	291,252.55	143,577.12	48,990.73	60,600.84	112.39	**1,152,530.07**

Notes: 1. 'Other Loans' also includes 'Loans from GIC' and 'Loans from Other Institutions' from 1996-97.
2. 'Compensation and Other Bonds' include Power Bonds.
3. As detailed break-up of Internal Debt for Bihar for 2004-05 (RE) and 2005-06 (BE) were not available, the same has been included under 'Other Loans'.
4. Also see 'Explanatory Note on Data Sources and Methodology'.

Appendix Table 21: Compostion of Outstanding Liabilities of State Governments - As Proportion to Total

(As on end-March)

(Per cent)

Year	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Com-pen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds *etc.*	Reserve Fund	Deposit & Advances (Net Balances)	Conti-gency Fund	Total Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
1991	15.0	12.2	–	0.8	2.0	0.6	0.2	0.2	0.2	0.5	0.3	0.0	0.0	57.4	13.2	3.7	10.0	0.8	**100.0**
1992	15.8	12.9	–	0.9	2.0	0.5	0.2	0.1	0.4	0.6	0.2	0.0	0.0	56.5	13.5	3.8	9.9	0.7	**100.0**
1993	15.9	13.4	–	0.6	1.9	0.5	0.2	0.0	0.4	0.5	0.1	0.1	0.0	54.4	14.0	4.0	11.2	0.5	**100.0**
1994	16.4	13.9	–	0.7	1.8	0.6	0.2	0.0	0.4	0.5	0.2	0.0	0.0	53.9	14.9	4.4	10.1	0.4	**100.0**
1995	16.5	14.4	–	0.3	1.8	0.5	0.2	0.0	0.4	0.5	0.2	0.0	0.0	53.4	15.2	4.2	10.6	0.2	**100.0**
1996	17.5	14.8	–	0.8	1.9	0.5	0.2	0.1	0.5	0.4	0.2	0.0	0.0	52.1	15.2	4.2	10.6	0.4	**100.0**
1997	17.4	15.2	–	0.4	1.8	0.5	–	0.3	0.4	0.4	–	0.2	0.0	51.8	15.4	4.3	11.0	0.2	**100.0**
1998	18.4	15.1	–	0.9	2.3	0.5	–	0.6	0.4	0.3	–	0.4	0.0	51.1	15.1	4.3	10.9	0.3	**100.0**
1999	17.9	15.5	–	-0.3	2.7	0.6	–	0.8	0.5	0.3	–	0.5	0.0	51.0	15.9	4.4	10.7	0.1	**100.0**
2000	22.9	14.9	5.2	-0.7	3.4	0.6	–	0.9	0.6	0.3	–	1.0	0.0	46.6	15.9	3.9	10.3	0.3	**100.0**
2001	29.1	14.6	10.0	-0.5	4.9	0.7	–	1.1	0.7	0.2	–	2.1	0.0	41.1	15.8	3.9	10.0	0.1	**100.0**
2002	34.1	15.2	13.8	-0.8	6.0	0.7	–	1.3	1.0	0.2	–	2.6	0.0	37.2	15.1	4.0	9.4	0.2	**100.0**
2003	41.7	16.7	18.4	0.2	6.4	0.8	–	1.4	1.0	0.2	–	2.9	0.0	31.8	14.3	4.0	8.2	0.0	**100.0**
2004	46.4	19.5	18.2	0.1	6.6	1.0	–	1.4	0.8	0.3	–	3.2	2.0	29.1	13.3	4.2	7.0	0.0	**100.0**
2005 RE	50.4	20.5	21.3	-0.2	6.8	1.2	–	1.1	0.7	0.3	–	3.4	2.0	26.3	12.9	4.3	6.1	0.0	**100.0**
2006 BE	52.8	19.9	23.8	-0.3	7.6	1.3	–	1.5	0.6	0.3	–	3.9	1.8	25.3	12.5	4.3	5.3	0.0	**100.0**

Note : Same as in Appendix Table 20.

Statement 1: Major Fiscal Indicators

(Per cent)

States	State's Agg Dis/Agg Dis				G F D/G F D Exp				Revenue Deficit/G F D			
	2002-03 (Accounts)	2003-04 (Accounts)	2004-05 (R.E.)	2005-06 (B.E.)	2002-03 (Accounts)	2003-04 (Accounts)	2004-05 (R.E.)	2005-06 (B.E.)	2002-03 (Accounts)	2003-04 (Accounts)	2004-05 (R.E.)	2005-06 (B.E.)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	8.2	10.3	5.0	6.0	24.9	21.7	17.3	18.9	40.1	39.8	21.8	16.7
2. Bihar	4.2	2.0	2.4	2.7	29.8	23.3	17.4	15.7	50.0	27.0	9.6	-3.9
3. Chhattisgarh	1.6	2.3	2.4	2.6	15.2	27.0	22.1	21.7	11.6	29.1	19.3	7.1
4. Goa	0.6	0.5	0.4	0.5	17.1	21.5	21.8	17.3	44.1	31.6	14.0	6.9
5. Gujarat	6.4	5.3	8.1	7.9	25.4	33.4	33.0	23.5	58.6	40.5	38.8	16.8
6. Haryana	2.5	2.5	2.3	2.5	14.5	23.0	8.3	16.2	46.6	9.3	22.0	40.8
7. Jharkhand	2.3	0.9	1.2	1.4	22.8	18.2	33.3	32.1	15.1	-8.5	30.5	28.8
8. Karnataka	5.7	5.4	4.1	4.4	24.6	17.8	14.2	13.9	50.1	11.7	-12.1	-18.1
9. Kerala	4.0	4.0	4.7	5.0	32.0	31.9	27.0	23.7	82.5	66.4	86.2	78.7
10. Madhya Pradesh	4.5	4.2	5.7	6.0	23.3	33.9	24.9	22.1	28.8	61.1	-21.9	21.1
11. Maharashtra	11.2	7.6	11.8	9.7	31.5	34.3	30.1	15.0	65.6	46.3	49.8	-5.2
12. Orissa	3.2	2.4	2.5	2.3	25.0	27.5	21.8	12.7	56.0	39.8	68.7	59.1
13. Punjab	4.1	4.7	5.3	5.7	28.4	28.7	24.0	20.5	85.3	73.0	60.4	47.6
14. Rajasthan	5.1	5.6	6.5	6.8	31.9	32.3	28.7	25.3	64.3	46.5	37.6	21.9
15. Tamil Nadu	7.2	6.6	8.7	7.7	24.4	19.1	16.8	17.4	71.9	28.0	30.9	22.1
16. Uttar Pradesh	10.0	16.1	9.7	9.5	25.4	34.5	26.3	24.1	53.9	111.6	52.4	39.9
17. West Bengal	6.6	9.3	9.3	9.7	42.1	43.7	36.8	38.0	81.7	71.1	75.4	73.8
18. NCT Delhi	2.4	0.9	1.1	1.0	26.4	24.9	22.7	17.6	-86.3	-92.7	-83.0	-126.5
Non-Special Category States	**90.0**	**90.7**	**91.2**	**91.2**	**27.5**	**29.3**	**24.7**	**21.0**	**56.4**	**52.4**	**38.7**	**27.2**
II. Special Category												
1. Arunachal Pradesh	0.3	0.6	0.3	0.3	16.2	13.7	32.0	24.0	-36.0	-73.8	28.6	33.8
2. Assam	2.1	1.6	2.6	2.0	12.0	15.2	24.7	18.8	34.4	49.1	34.0	14.2
3. Himachal Pradesh	1.6	1.2	0.8	0.8	39.0	37.5	26.4	10.2	63.3	67.4	60.8	6.2
4. Jammu and Kashmir	2.1	0.8	1.0	1.2	15.0	-0.2	9.4	10.3	-52.4	11,506.4	-156.4	-167.2
5. Manipur	0.5	0.3	0.4	0.4	15.8	16.7	26.5	3.1	35.0	15.3	-5.8	-698.4
6. Meghalaya	0.4	1.0	1.2	1.3	11.1	12.6	11.0	11.1	-52.4	-42.2	-49.2	-40.2
7. Mizoram	0.3	0.3	0.2	0.2	23.6	18.2	21.9	9.7	34.7	-27.2	1.1	-57.9
8. Nagaland	0.5	0.5	0.3	0.3	24.1	-7.1	15.4	14.0	24.2	347.4	-53.4	-84.6
9. Sikkim	0.5	0.2	0.3	0.3	0.5	3.6	10.3	5.7	-2,007.2	-318.8	-112.5	-231.9
10. Tripura	0.6	0.5	0.6	0.6	22.2	13.6	16.2	17.1	15.0	-31.0	-48.1	-50.9
11. Uttaranchal	1.2	2.3	1.2	1.3	21.6	28.1	34.9	26.9	51.4	54.1	39.9	19.6
Special Category States	**10.0**	**9.3**	**8.8**	**8.8**	**19.2**	**15.4**	**21.8**	**15.5**	**22.3**	**0.3**	**10.9**	**-28.8**
All States	**100.0**	**100.0**	**100.0**	**100.0**	**26.7**	**28.0**	**24.3**	**20.4**	**54.0**	**49.7**	**35.8**	**22.5**

Agg Dis : Aggregate Disbursements
GFD : Gross Fiscal Deficit
GFD Exp : Gross Fiscal Deficit Expenditure
R.E. : Revised Estimates
B.E. : Budget Estimates
NCT : National Capital Territory
Avg. : Average
'– ' : Indicates surplus for revenue deficit

Statement 1: Major Fiscal Indicators *(Contd.)*

(Per cent)

States	Capital Outlay/G F D				Net Lending/G F D				Non-Dev Exp/Agg Dis			
	2002-03 (Accounts)	2003-04 (Accounts)	2004-05 (R.E.)	2005-06 (B.E.)	2002-03 (Accounts)	2003-04 (Accounts)	2004-05 (R.E.)	2005-06 (B.E.)	2002-03 (Accounts)	2003-04 (Accounts)	2004-05 (R.E.)	2005-06 (B.E.)
1	14	15	16	17	18	19	20	21	22	23	24	25
I. Non-Special Category												
1. Andhra Pradesh	49.8	57.1	87.7	89.6	10.2	3.2	-9.5	-6.3	32.4	8.9	21.6	22.0
2. Bihar	33.7	45.3	55.6	77.3	16.3	27.7	34.7	26.7	40.7	28.8	28.8	30.3
3. Chhattisgarh	84.3	46.1	75.7	87.6	4.1	24.8	5.1	5.3	27.2	7.0	9.0	9.5
4. Goa	54.5	67.7	84.8	93.4	1.5	0.7	1.2	-0.3	38.7	9.3	15.7	26.9
5. Gujarat	38.5	35.1	52.8	74.5	2.9	24.5	8.4	8.8	31.3	13.1	10.0	13.1
6. Haryana	29.6	13.1	66.3	60.0	23.8	77.5	11.7	-0.8	38.6	13.5	17.4	17.6
7. Jharkhand	70.3	92.1	55.2	54.4	14.6	16.4	14.4	16.8	29.2	24.8	20.2	22.6
8. Karnataka	55.6	67.3	98.2	113.8	-5.7	21.0	13.9	4.3	30.1	12.8	20.9	23.3
9. Kerala	14.0	11.5	11.7	11.4	3.5	22.0	2.2	9.8	39.6	13.9	14.6	15.9
10. Madhya Pradesh	60.4	36.6	81.2	83.8	10.8	2.3	40.7	-4.9	28.9	11.7	11.2	12.7
11. Maharashtra	25.8	45.7	41.3	95.5	8.6	7.9	9.0	9.7	38.2	19.6	15.8	22.6
12. Orissa	38.1	23.9	23.8	42.5	5.9	36.4	7.4	-1.5	36.8	16.6	24.5	26.4
13. Punjab	9.4	13.6	37.9	51.7	5.3	13.4	1.7	0.7	52.6	15.1	15.4	16.8
14. Rajasthan	33.2	43.2	55.3	74.1	2.5	10.4	7.1	4.1	35.7	11.3	11.0	11.5
15. Tamil Nadu	24.1	64.2	66.2	75.5	3.9	7.8	2.9	2.4	33.4	12.3	11.9	15.8
16. Uttar Pradesh	40.0	56.0	46.2	58.4	6.2	-67.6	1.4	1.7	37.8	9.2	18.9	22.3
17. West Bengal	7.4	5.9	17.5	12.9	10.9	23.0	7.1	13.4	45.6	11.7	14.1	15.0
18. NCT Delhi	38.1	35.0	61.9	93.8	148.1	157.8	121.1	132.7	22.9	21.2	23.2	28.1
Non-Special Category States	**32.9**	**39.7**	**50.3**	**64.7**	**10.7**	**7.9**	**11.0**	**8.0**	**36.1**	**39.7**	**50.3**	**64.7**
II. Special Category												
1. Arunachal Pradesh	135.6	173.3	70.6	65.7	0.3	0.5	0.8	0.5	28.2	6.0	13.7	14.1
2. Assam	54.5	44.6	96.4	81.0	11.1	6.3	-30.4	4.8	35.0	17.1	15.1	22.8
3. Himachal Pradesh	36.7	32.9	38.7	92.5	0.0	-0.4	0.4	1.3	32.4	15.3	29.9	31.0
4. Jammu and Kashmir	147.7	-11,079.3	251.6	263.9	4.7	-327.2	4.8	3.4	41.6	33.3	31.8	29.9
5. Manipur	64.6	84.2	100.4	697.7	0.4	0.5	5.3	100.7	30.4	15.6	16.3	21.1
6. Meghalaya	115.5	116.6	133.1	127.6	36.9	25.6	16.1	12.6	31.1	4.4	4.0	4.2
7. Mizoram	59.6	121.6	94.3	146.8	5.7	5.6	4.6	11.1	29.5	12.6	24.8	30.8
8. Nagaland	76.9	-248.5	154.9	186.1	-1.1	1.1	-1.5	-1.5	43.0	13.9	29.6	29.5
9. Sikkim	2,119.6	420.8	212.6	332.6	-12.4	-1.9	-0.1	-0.7	66.5	22.8	28.4	31.7
10. Tripura	84.0	130.3	148.1	150.7	1.0	0.7	0.0	0.2	34.4	13.4	15.9	20.2
11. Uttaranchal	38.1	37.9	53.1	75.2	10.4	8.0	7.0	5.2	25.6	5.0	17.0	16.3
Special Category States	**73.2**	**94.8**	**97.4**	**124.1**	**4.5**	**4.9**	**-8.3**	**4.7**	**36.0**	**94.8**	**97.4**	**124.1**
All States	**35.8**	**42.6**	**55.2**	**69.7**	**10.2**	**7.7**	**9.0**	**7.8**	**36.1**	**12.7**	**15.7**	**18.3**

Non-Dev Exp : Non-Developmental Expenditure

Statement 1: Major Fiscal Indicators *(Contd.)*

(Per cent)

States	Non-Dev Rev Exp / Rev Recpts				Int Pay / Rev Exp				States' Own Tax Revenue / Rev Exp			
	2002-03 (Accounts)	2003-04 (Accounts)	2004-05 (R.E.)	2005-06 (B.E.)	2002-03 (Accounts)	2003-04 (Accounts)	2004-05 (R.E.)	2005-06 (B.E.)	2002-03 (Accounts)	2003-04 (Accounts)	2004-05 (R.E.)	2005-06 (B.E.)
1	26	27	28	29	30	31	32	33	34	35	36	37
I. Non-Special Category												
1. Andhra Pradesh	47.0	44.4	40.5	41.2	23.5	23.0	21.6	21.2	48.4	46.3	51.7	53.5
2. Bihar	61.7	54.7	50.4	50.2	22.9	22.7	21.4	21.4	19.7	23.0	20.2	21.4
3. Chhattisgarh	33.9	36.2	34.8	34.5	14.6	16.0	14.1	13.8	42.1	39.2	38.7	42.0
4. Goa	49.7	35.8	34.2	49.1	14.6	18.2	17.1	13.1	30.1	40.3	41.5	31.6
5. Gujarat	46.4	50.7	48.9	47.8	23.1	26.4	25.3	24.9	44.4	50.9	52.1	57.5
6. Haryana	46.2	44.4	42.7	40.8	20.8	20.9	18.6	18.1	59.4	62.7	63.7	63.3
7. Jharkhand	38.0	40.0	40.5	41.7	12.2	13.6	9.2	9.9	29.4	31.2	28.5	31.0
8.. Karnataka	44.0	43.5	40.7	39.8	17.5	17.4	15.2	14.2	55.5	59.1	63.5	65.9
9. Kerala	62.8	62.6	59.1	54.6	20.0	21.5	19.3	18.8	49.5	52.2	49.8	53.7
10. Madhya Pradesh	40.7	46.0	37.7	43.1	17.2	17.1	18.5	20.0	42.4	36.2	41.5	42.4
11. Maharashtra	57.7	57.7	53.2	49.4	17.6	19.5	17.1	19.0	56.4	59.0	58.8	70.8
12. Orissa	56.9	54.6	63.6	54.2	28.8	26.3	24.7	27.0	28.7	30.4	26.2	29.1
13. Punjab	81.9	77.0	64.2	63.1	23.2	23.6	21.2	21.0	38.5	39.1	37.8	40.7
14. Rajasthan	58.4	54.7	49.8	43.4	25.3	25.3	25.7	24.1	36.8	38.4	41.4	43.5
15. Tamil Nadu	47.5	44.7	45.9	45.4	16.1	18.6	17.3	16.8	55.8	63.1	64.6	65.2
16. Uttar Pradesh	56.0	61.8	57.3	56.2	21.4	20.2	23.9	22.5	38.8	27.1	34.4	38.0
17. West Bengal	86.7	86.8	79.0	78.2	33.1	35.8	33.5	32.6	30.4	34.0	33.3	34.7
18. NCT Delhi	22.8	24.6	26.0	27.9	24.2	26.9	25.7	29.1	115.8	115.7	107.9	112.1
Non-Special Category States	**53.7**	**57.7**	**50.3**	**49.0**	**21.4**	**22.2**	**21.2**	**21.1**	**45.1**	**44.9**	**47.2**	**50.7**
II. Special Category												
1. Arunachal Pradesh	32.9	27.8	36.3	36.9	12.2	10.2	9.8	11.0	3.5	3.1	2.9	7.9
2. Assam	45.8	45.4	34.2	39.0	17.5	17.1	12.2	14.2	27.2	24.5	17.6	23.3
3. Himachal Pradesh	58.2	62.4	59.2	49.4	22.8	26.4	28.5	29.3	17.3	17.6	20.7	21.5
4. Jammu and Kashmir	47.5	39.9	35.5	33.2	18.1	16.7	14.4	14.6	15.2	17.5	17.1	17.9
5. Manipur	49.0	44.1	40.4	30.8	18.0	14.7	14.3	16.1	4.6	4.7	5.0	5.4
6. Meghalaya	37.5	37.6	33.8	31.6	12.6	12.9	12.0	10.9	12.0	13.5	12.7	12.2
7. Mizoram	39.7	33.7	36.7	36.3	11.8	12.9	12.6	13.6	2.5	2.6	2.3	2.9
8. Nagaland	57.1	37.1	47.2	45.0	14.2	12.9	16.5	16.7	4.1	3.8	4.6	5.8
9. Sikkim	67.6	51.4	56.2	56.3	4.8	7.8	5.6	5.6	5.6	9.1	5.5	5.8
10. Tripura	44.0	40.4	40.2	42.6	14.8	16.1	15.9	13.1	9.3	10.7	11.5	11.5
11. Uttaranchal	36.9	40.5	44.2	37.9	15.0	13.7	13.1	13.8	27.8	28.1	21.5	25.7
Special Category States	**47.7**	**43.3**	**40.3**	**39.2**	**16.6**	**16.8**	**14.7**	**15.6**	**16.8**	**17.3**	**15.6**	**18.2**
All States	**53.1**	**52.5**	**49.1**	**47.8**	**20.9**	**21.6**	**20.5**	**20.5**	**42.4**	**42.3**	**43.7**	**47.3**

Rev Recpts : Revenue Receipts Rev Exp : Revenue Expenditure
Int Pay : Interest Payments Non-Dev Rev Exp : Non-Developmental Revenue Expenditure

Statement 1: Major Fiscal Indicators *(Concld.)*

(Per cent)

States	States' Own Non Tax Rev/Rev Exp				Gross Transfers/Agg Dis				Debt Servicing/Gross Transfers			
	2002-03 (Accounts)	2003-04 (Accounts)	2004-05 (R.E.)	2005-06 (B.E.)	2002-03 (Accounts)	2003-04 (Accounts)	2004-05 (R.E.)	2005-06 (B.E.)	2002-03 (Accounts)	2003-04 (Accounts)	2004-05 (R.E.)	2005-06 (B.E.)
1	38	39	40	41	42	43	44	45	46	47	48	49
I. Non-Special Category												
1. Andhra Pradesh	13.5	12.1	12.8	11.8	27.4	9.1	21.8	22.0	49.5	27.6	46.0	39.8
2. Bihar	2.3	3.0	1.9	1.6	56.5	42.5	49.5	45.6	26.7	17.3	12.9	4.1
3. Chhattisgarh	17.3	17.0	15.0	16.3	37.6	8.7	13.0	13.2	29.4	20.4	27.3	17.8
4. Goa	52.0	41.1	39.7	54.0	10.5	3.8	9.0	8.5	89.8	93.7	26.8	24.3
5. Gujarat	18.6	14.9	11.8	14.2	21.1	9.6	7.5	9.2	84.2	39.1	46.2	17.6
6. Haryana	19.4	22.0	21.2	14.8	14.6	5.1	6.5	8.0	61.1	47.1	43.0	24.7
7. Jharkhand	12.4	15.8	14.6	14.9	46.9	36.6	31.7	25.1	14.4	17.4	11.9	18.3
8. Karnataka	6.8	13.9	15.2	14.4	24.9	10.0	14.9	16.9	48.9	34.6	24.1	21.2
9. Kerala	4.6	5.2	4.5	4.1	22.7	7.2	9.8	10.8	47.0	36.6	31.1	19.8
10. Madhya Pradesh	11.2	7.9	23.4	10.5	38.8	13.8	14.5	15.7	33.5	21.3	29.5	13.8
11. Maharashtra	11.2	8.3	8.5	11.3	10.0	6.8	7.0	11.5	88.2	54.0	27.3	10.9
12. Orissa	9.6	10.1	7.5	7.7	53.3	20.9	29.1	36.9	39.0	30.1	31.4	26.1
13. Punjab	27.2	29.7	33.8	24.6	10.1	3.0	4.7	8.3	158.0	79.4	67.5	14.8
14. Rajasthan	9.2	11.0	10.5	11.2	31.8	10.3	11.2	13.5	60.5	28.5	56.1	9.8
15. Tamil Nadu	7.2	8.3	7.3	6.6	18.4	7.6	7.5	8.5	57.0	29.9	62.6	17.5
16. Uttar Pradesh	5.8	4.5	4.7	4.7	38.6	8.8	20.5	24.3	47.7	27.8	19.9	16.1
17. West Bengal	2.8	2.4	5.0	3.3	33.9	7.0	9.7	10.9	51.2	44.2	27.9	22.9
18. NCT Delhi	18.0	18.7	15.0	16.1	8.8	6.6	6.1	5.1	229.6	187.8	459.3	355.2
Non-Special Category States	**10.7**	**10.3**	**11.1**	**10.3**	**27.4**	**9.6**	**13.0**	**15.2**	**46.9**	**19.4**	**34.5**	**19.4**
II. Special Category												
1. Arunachal Pradesh	7.4	8.7	12.9	13.8	77.9	20.2	36.1	35.7	8.3	16.3	5.9	1.6
2. Assam	9.7	11.2	21.9	7.7	60.1	24.7	26.1	42.1	29.8	15.3	13.7	8.6
3. Himachal Pradesh	3.4	5.2	8.5	7.5	41.4	18.2	33.9	45.4	30.1	16.5	9.4	5.0
4. Jammu and Kashmir	5.2	5.4	8.4	9.2	68.6	67.1	66.5	65.4	13.3	3.6	5.0	4.7
5. Manipur	4.0	3.4	4.9	5.6	103.4	44.9	62.0	56.3	29.5	36.1	20.9	20.0
6. Meghalaya	7.7	9.8	8.8	8.4	74.9	9.3	10.3	11.2	13.1	9.1	9.3	4.3
7. Mizoram	4.7	4.5	4.5	4.7	70.7	35.4	65.0	80.7	7.5	9.3	4.1	3.8
8. Nagaland	2.9	3.4	3.9	4.0	90.8	28.1	58.9	60.4	4.4	8.7	9.7	8.3
9. Sikkim	69.9	45.5	55.7	56.0	32.6	24.0	24.7	27.7	9.3	10.1	6.8	4.8
10. Tripura	5.0	8.1	6.9	2.5	66.4	27.2	30.7	35.8	10.9	7.3	4.9	3.3
11. Uttaranchal	10.2	8.5	6.7	8.2	42.7	7.5	24.7	25.9	46.1	57.7	1.6	2.1
Special Category States	**10.2**	**8.7**	**14.1**	**9.5**	**61.0**	**22.8**	**32.9**	**39.2**	**21.3**	**15.6**	**8.8**	**6.3**
All States	**10.7**	**10.1**	**11.5**	**10.2**	**30.8**	**10.9**	**14.7**	**17.3**	**45.5**	**29.2**	**29.5**	**16.8**

Non-Tax Rev : Non-Tax Revenue

Note : Figures for Bihar, Jharkhand and Jammu and Kashmir for the year 2003-04 in all Statements relate to Revised Estimates.

Source : Budget Documents of State Governments.

Statement 2: Revenue Deficit/Surplus

(Rs. crore)

States	2003-04 (Accounts)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	Revenue Receipts	Revenue Expenditure	Revenue Surplus(+)/ Deficit(-)	Revenue Receipts	Revenue Expenditure	Revenue Surplus(+)/ Deficit(-)	Revenue Receipts*	Revenue Expenditure	Revenue Surplus(+)/ Deficit(-)
1	2	3	4	5	6	7	8	9	10
1. Andhra Pradesh	26,869	29,830	-2,962	31,994	33,455	-1,462	35,977	37,378	-1,401
2. Arunachal Pradesh	1,576	1,392	184	1,354	1,537	-183	1,475	1,632	-158
3. Assam	7,765	8,450	-685	14,033	15,597	-1,563	13,315	13,754	-439
4. Bihar	13,525	14,632	-1,107	16,796	17,137	-341	18,719	18,582	137
5. Chhattisgarh	5,959	6,600	-641	7,458	7,865	-407	7,976	8,132	-156
6. Goa	1,623	1,764	-140	1,939	2,014	-75	2,873	2,915	-42
7. Gujarat	18,248	21,954	-3,707	20,206	24,075	-3,869	23,447	24,656	-1,209
8. Haryana	9,843	10,117	-274	11,389	11,614	-226	12,037	12,985	-948
9. Himachal Pradesh	3,981	5,588	-1,607	4,617	5,622	-1,005	5,844	5,886	-41
10. Jammu and Kashmir	8,506	6,596	1,910	9,765	8,188	1,577	10,990	8,874	2,116
11. Jharkhand	7,443	7,302	142	7,307	8,419	-1,111	8,203	9,322	-1,119
12. Karnataka	20,760	21,285	-525	25,320	24,813	508	29,218	28,364	854
13. Kerala	11,815	15,496	-3,680	14,310	18,876	-4,565	16,624	20,696	-4,072
14. Madhya Pradesh	14,289	18,765	-4,476	20,479	18,992	1,487	19,848	21,035	-1,187
15. Maharashtra	34,371	42,680	-8,310	42,883	52,083	-9,200	50,630	50,164	466
16. Manipur	1,420	1,463	-44	1,710	1,674	36	2,380	1,850	531
17. Meghalaya	1,399	1,314	85	1,721	1,617	104	1,975	1,876	99
18. Mizoram	1,371	1,288	83	1,479	1,484	-5	1,488	1,395	93
19. Nagaland	2,360	1,813	547	2,019	1,823	197	2,195	1,893	302
20. Orissa	9,440	10,861	-1,421	11,493	13,695	-2,201	12,693	13,784	-1,091
21. Punjab	12,139	15,702	-3,563	15,316	18,235	-2,918	17,238	19,357	-2,118
22. Rajasthan	15,424	18,848	-3,424	17,481	20,128	-2,648	20,538	22,061	-1,523
23. Sikkim	1,341	1,181	160	2,056	1,789	266	2,063	1,773	290
24. Tamil Nadu	23,706	25,271	-1,565	27,049	28,737	-1,687	30,252	31,656	-1,404
25. Tripura	2,168	2,062	106	2,430	2,204	227	2,995	2,681	314
26. Uttaranchal	3,600	4,362	-761	4,963	6,023	-1,060	6,005	6,439	-434
27. Uttar Pradesh	31,638	50,221	-18,583	38,446	45,622	-7,176	42,668	48,071	-5,403
28. West Bengal	16,609	25,757	-9,149	20,365	29,323	-8,958	21,441	31,138	-9,697
29. NCT Delhi	7,349	5,087	2,261	8,061	6,100	1,960	9,163	6,694	2,469
All States	**316,536**	**377,681**	**-61,145**	**384,439**	**428,741**	**-44,302**	**430,270**	**455,040**	**-24,770**

* Includes the estimated yield of Rs. 742 crore from Additional Resource Mobilisation measures proposed by the State Governmnets for 2005-06 (BE).

Note : Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.

Source : Budget Documents of State Governments.

Statement 3: Conventional Deficit/ Surplus

(Rs. crore)

States	2003-04 (Accounts)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus(+)/ Deficit(-)	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus(+)/ Deficit(-)	Aggregate Receipts*	Aggregate Expenditure	Conventional Surplus(+)/ Deficit(-)
1	2	3	4	5	6	7	8	9	10
1. Andhra Pradesh	137,586	137,584	1	62,087	61,969	118	69,399	69,362	37
2. Arunachal Pradesh	7,381	7,635	-254	3,643	3,860	-217	3,859	3,945	-86
3. Assam	20,902	20,731	171	30,394	32,079	-1685	22,020	22,818	-798
4. Bihar	26,057	26,138	-81	29,836	29,844	-8	31,972	31,675	297
5. Chhattisgarh	31,295	31,040	256	28,802	29,299	-497	29,333	29,628	-295
6. Goa	6,580	6,596	-16	4,783	4,694	89	5,654	5,625	29
7. Gujarat	71,224	71,224	0	99,968	99,938	30	91,559	91,242	317
8. Haryana	33,028	33,017	11	28,461	28,487	-26	28,522	28,574	-52
9. Himachal Pradesh	16,332	16,437	-105	9,275	9,227	48	9,421	9,444	-23
10. Jammu and Kashmir	10,990	10,953	37	12,138	12,138	0	13,762	13,708	54
11. Jharkhand	11,659	12,174	-515	14,160	14,864	-705	13,724	15,611	-1,887
12. Karnataka	72,094	72,152	-58	50,345	50,285	60	51,212	51,235	-23
13. Kerala	53,600	53,724	-124	57,871	58,145	-274	57,160	57,266	-105
14. Madhya Pradesh	56,476	56,261	215	70,033	70,293	-260	69,014	69,032	-18
15. Maharashtra	100,968	101,157	-189	145,324	145,623	-299	115,223	111,784	3,439
16. Manipur	3,885	4,071	-187	4,557	4,372	185	4,375	4,430	-55
17. Meghalaya	12,529	12,669	-140	14,693	14,665	28	15,009	14,991	19
18. Mizoram	3,881	3,814	67	2,087	2,252	-165	1,892	1,806	86
19. Nagaland	6,493	6,668	-174	3,322	3,457	-134	3,559	3,630	-71
20. Orissa	31,252	31,450	-198	30,497	30,497	0	26,568	26,568	0
21. Punjab	62,249	62,328	-79	64,890	64,835	55	65,463	65,354	109
22. Rajasthan	75,056	75,115	-60	80,199	80,206	-7	79,447	78,469	977
23. Sikkim	2,993	3,085	-92	4,114	4,122	-8	3,663	3,714	-51
24. Tamil Nadu	88,063	88,142	-79	106,220	106,429	-208	88,142	88,278	-135
25. Tripura	6,883	6,885	-2	7,052	6,955	96	7,089	7,376	-287
26. Uttaranchal	30,415	30,386	29	14,200	14,529	-329	15,468	15,576	-108
27. Uttar Pradesh	214,889	214,887	2	117,452	118,904	-1452	109,607	109,069	538
28. West Bengal	123,554	123,704	-149	114,364	114,337	27	112,081	112,228	-148
29. NCT Delhi	12,269	11,720	549	12,546	13,770	-1224	11,610	11,500	110
All States	**1,330,584**	**1,331,748**	**-1,164**	**1,223,312**	**1,230,076**	**-6,765**	**11,55,807**	**1,153,938**	**1,869**

* Includes the estimated yield of Rs. 742 crore from Additional Resource Mobilisation measures proposed by the State Governmnets for 2005-06 (BE).

Note : Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.

Source : Budget Documents of State Governments.

Statement 4: Gross Fiscal Deficit

(Rs. crore)

States	2003-04 (Accounts)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	Receipts	Expenditure	Surplus(+)/ Deficit(-)	Receipts	Expenditure	Surplus(+)/ Deficit(-)	Receipts*	Expenditure	Surplus(+)/ Deficit(-)
1	2	3	4	5	6	7	8	9	10
1. Andhra Pradesh	26,869	34,319	7,450	31,994	38,701	6,707	35,977	44,356	8,380
2. Arunachal Pradesh	1,576	1,826	250	1,354	1,993	639	1,475	1,941	467
3. Assam	7,765	9,159	1,394	14,033	18,627	4,593	13,315	16,404	3,090
4. Bihar	13,525	17,632	4,107	16,796	20,335	3,539	18,719	22,196	3,477
5. Chhattisgarh	5,959	8,163	2,204	7,458	9,571	2,113	7,976	10,187	2,210
6. Goa	1,623	2,068	445	1,939	2,478	539	2,873	3,476	603
7. Gujarat	18,248	27,409	9,161	20,206	30,176	9,970	23,447	30,656	7,209
8. Haryana	9,843	12,777	2,933	11,389	12,414	1,026	12,037	14,360	2,323
9. Himachal Pradesh	3,981	6,365	2,384	4,617	6,269	1,653	5,844	6,507	662
10. Jammu and Kashmir	8,506	8,489	-17	9,765	10,772	1,008	10,990	12,256	1,266
11. Jharkhand	7,443	9,102	1,658	7,307	10,955	3,648	8,203	12,081	3,878
12. Karnataka	20,760	25,261	4,501	25,320	29,512	4,192	29,218	33,933	4,714
13. Kerala	11,815	17,354	5,539	14,310	19,609	5,299	16,624	21,795	5,171
14. Madhya Pradesh	14,289	21,612	7,323	20,479	27,264	6,785	19,848	25,479	5,631
15. Maharashtra	34,371	52,299	17,929	42,883	61,367	18,484	50,630	59,581	8,951
16. Manipur	1,420	1,705	286	1,710	2,328	618	2,380	2,456	76
17. Meghalaya	1,399	1,601	202	1,721	1,933	212	1,975	2,222	247
18. Mizoram	1,371	1,677	306	1,479	1,895	415	1,488	1,647	160
19. Nagaland	2,360	2,202	-157	2,019	2,388	368	2,195	2,552	357
20. Orissa	9,440	13,013	3,573	11,493	14,695	3,202	12,693	14,540	1,847
21. Punjab	12,139	17,019	4,880	15,316	20,149	4,832	17,238	21,687	4,449
22. Rajasthan	15,424	22,796	7,372	17,481	24,532	7,051	20,538	27,505	6,967
23. Sikkim	1,341	1,391	50	2,056	2,293	237	2,063	2,188	125
24. Tamil Nadu	23,706	29,297	5,591	27,049	32,502	5,452	30,252	36,602	6,351
25. Tripura	2,168	2,509	341	2,430	2,901	471	2,995	3,612	617
26. Uttaranchal	3,600	5,007	1,407	4,963	7,622	2,659	6,005	8,218	2,213
27. Uttar Pradesh	31,638	48,286	16,648	38,446	52,132	13,686	42,668	56,200	13,533
28. West Bengal	16,609	29,479	12,870	20,365	32,240	11,875	21,441	34,587	13,146
29. NCT Delhi	7,349	9,787	2,439	8,061	10,422	2,361	9,163	11,115	1,952
All States	**316,536**	**439,605**	**123,069**	**384,439**	**508,075**	**123,635**	**430,270**	**540,340**	**110,070**

* Includes the estimated yield of Rs. 742 crore from Additional Resource Mobilisation measures proposed by the State Governmnets for 2005-06 (BE).

Note : Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.

Source: Budget Documents of State Governments.

Statement 5: Decomposition of Gross Fiscal Deficit

(Rs. crore)

States	2003-04 (Accounts)				2004-05 (Revised Estimates)				2005-06 (Budget Estimates)			
	Revenue Deficit	Capital Outlay	Net Lending	G.F.D.	Revenue Deficit	Capital Outlay	Net Lending	G.F.D.	Revenue Deficit	Capital Outlay	Net Lending	G.F.D.
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	2,962 (39.8)	4,251 (57.1)	238 (3.2)	7,450	1,462 (21.8)	5,880 (87.7)	-635 (-9.5)	6,707	1,401 (16.7)	7,509 (89.6)	-530 (-6.3)	8,380
2. Arunachal Pradesh	-184 (-73.8)	433 (173.3)	1 (0.5)	250	183 (28.6)	451 (70.6)	5 (0.8)	639	158 (33.8)	307 (65.7)	2 (0.5)	467
3. Assam	685 (49.1)	622 (44.6)	87 (6.3)	1394	1,563 (34.0)	4,428 (96.4)	-1,398 (-30.4)	4,593	439 (14.2)	2502 (81.0)	149 (4.8)	3,090
4. Bihar	1,107 (27.0)	1,860 (45.3)	1,139 (27.7)	4,107	341 (9.6)	1,968 (55.6)	1,229 (34.7)	3,539	-137 (-3.9)	2,686 (77.3)	928 (26.7)	3,477
5. Chhattisgarh	641 (29.1)	1,015 (46.1)	547 (24.8)	2,204	407 (19.3)	1,600 (75.7)	107 (5.1)	2,113	156 (7.1)	1,936 (87.6)	118 (5.3)	2,210
6. Goa	140 (31.6)	301 (67.7)	3 (0.7)	445	75 (14.0)	457 (84.8)	6 (1.2)	539	42 (6.9)	563 (93.4)	(2) (-0.3)	603
7. Gujarat	3,707 (40.5)	3,211 (35.1)	2,243 (24.5)	9,161	3,869 (38.8)	5,268 (52.8)	834 (8.4)	9,970	1,209 (16.8)	5,368 (74.5)	632 (8.8)	7,209
8. Haryana	274 (9.3)	386 (13.1)	2,274 (77.5)	2,933	226 (22.0)	680 (66.3)	120 (11.7)	1,026	948 (40.8)	1,394 (60.0)	(20) (-0.8)	2,323
9. Himachal Pradesh	1,607 (67.4)	785 (32.9)	-8 (-0.4)	2,384	1,005 (60.8)	640 (38.7)	7 (0.4)	1,653	41 (6.2)	612 (92.5)	9 (1.3)	662
10. Jammu and Kashmir	-1,910 (11,506.4)	1,839 (-11,079.3)	54 (-327.2)	-17	-1,577 (-156.4)	2,536 (251.6)	49 (4.8)	1,008	-2,116 (-167.2)	3,339 (263.9)	43 (3.4)	1,266
11. Jharkhand	-142 (-8.5)	1,528 (92.1)	272 (16.4)	1,658	1,111 (30.5)	2,012 (55.2)	524 (14.4)	3,648	1,119 (28.8)	2,109 (54.4)	650 (16.8)	3,878
12. Karnataka	525 (11.7)	3,029 (67.3)	947 (21.0)	4,501	-508 (-12.1)	4,118 (98.2)	582 (13.9)	4,192	-854 (-18.1)	5,365 (113.8)	204 (4.3)	4,714
13. Kerala	3,680 (66.4)	640 (11.5)	1,219 (22.0)	5,539	4,565 (86.2)	620 (11.7)	114 (2.2)	5,299	4,072 (78.7)	590 (11.4)	509 (9.8)	5,171
14. Madhya Pradesh	4,476 (61.1)	2,679 (36.6)	169 (2.3)	7,323	-1,487 (-21.9)	5,508 (81.2)	2,764 (40.7)	6,785	1,187 (21.1)	4,717 (83.8)	-273 (-4.9)	5,631
15. Maharashtra	8,310 (46.3)	8,199 (45.7)	1,420 (7.9)	17,929	9,200 (49.8)	7,625 (41.3)	1,659 (9.0)	18,484	-466 (-5.2)	8,552 (95.5)	865 (9.7)	8,951
16. Manipur	44 (15.3)	240 (84.2)	1 (0.5)	286	-36 (-5.8)	621 (100.4)	33 (5.3)	618	-531 (-698.4)	530 (697.7)	76 (100.7)	76

Statement 5: Decomposition of Gross Fiscal Deficit *(Concld.)*

(Rs. crore)

States	2003-04 (Accounts)				2004-05 (Revised Estimates)				2005-06 (Budget Estimates)			
	Revenue Deficit	Capital Outlay	Net Lending	G.F.D.	Revenue Deficit	Capital Outlay	Net Lending	G.F.D.	Revenue Deficit	Capital Outlay	Net Lending	G.F.D.
1	2	3	4	5	6	7	8	9	10	11	12	13
17. Meghalaya	-85 (-42.2)	235 (116.6)	52 (25.6)	202	-104 (-49.2)	282 (133.1)	34 (16.1)	212	-99 (-40.2)	316 (127.6)	31 (12.6)	247
18. Mizoram	-83 (-27.2)	372 (121.6)	17 (5.6)	306	5 (1.1)	392 (94.3)	19 (4.6)	415	-93 (-57.9)	235 (146.8)	18 (11.1)	160
19. Nagaland	-547 (347.4)	391 (-248.5)	-2 (1.1)	-157	-197 (-53.4)	571 (154.9)	-6 (-1.5)	368	-302 (-84.6)	665 (186.1)	-5 (-1.5)	357
20. Orissa	1,421 (39.8)	853 (23.9)	1,299 (36.4)	3,573	2,201 (68.7)	763 (23.8)	238 (7.4)	3,202	1,091 (59.1)	784 (42.5)	-28 (-1.5)	1,847
21. Punjab	3,563 (73.0)	665 (13.6)	652 (13.4)	4,880	2,918 (60.4)	1,832 (37.9)	82 (1.7)	4,832	2,118 (47.6)	2,301 (51.7)	30 (0.7)	4,449
22. Rajasthan	3,424 (46.5)	3,181 (43.2)	766 (10.4)	7,372	2,648 (37.6)	3,901 (55.3)	502 (7.1)	7,051	1,523 (21.9)	5,161 (74.1)	283 (4.1)	6,967
23. Sikkim	-160 (-318.8)	211 (420.8)	-1 (-1.9)	50	-266 (-112.5)	504 (212.6)	– (-0.1)	237	-290 (-231.9)	416 (332.6)	-1 (-0.7)	125
24. Tamil Nadu	1,565 (28.0)	3,590 (64.2)	436 (7.8)	5,591	1,687 (30.9)	3,608 (66.2)	157 (2.9)	5,452	1,404 (22.1)	4,792 (75.5)	155 (2.4)	6,351
25. Tripura	-106 (-31.0)	445 (130.3)	2 (0.7)	341	-227 (-48.1)	698 (148.1)	– (0.0)	471	-314 (-50.9)	930 (150.7)	1 (0.2)	617
26. Uttaranchal	761 (54.1)	533 (37.9)	113 (8.0)	1,407	1,060 (39.9)	1,412 (53.1)	187 (7.0)	2,659	434 (19.6)	1,664 (75.2)	115 (5.2)	2,213
27. Uttar Pradesh	18,583 (111.6)	9,320 (56.0)	(11,255) (-67.6)	16,648	7,176 (52.4)	6,320 (46.2)	190 (1.4)	13,686	5,403 (39.9)	7,898 (58.4)	231 (1.7)	13,533
28. West Bengal	9,149 (71.1)	756 (5.9)	2,965 (23.0)	12,870	8,958 (75.4)	2,077 (17.5)	840 (7.1)	11,875	9,697 (73.8)	1,693 (12.9)	1,757 (13.4)	13,146
29. NCT Delhi	-2,261 (-92.7)	853 (35.0)	3,847 (157.8)	2,439	-1,960 (-83.0)	1,462 (61.9)	2,860 (121.1)	2,361	-2,469 (-126.5)	1,831 (93.8)	2,590 (132.7)	1,952
All States	**61,145 (49.7)**	**52,426 (42.6)**	**9,499 (7.7)**	**123,070**	**44,302 (35.8)**	**68,231 (55.2)**	**11,103 (9.0)**	**123,635**	**24,770 (22.5)**	**76,764 (69.7)**	**8,536 (7.8)**	**110,070**

'–' Indicates surplus in Deficit Indicators

Notes : 1. Figures in brackets represent percentages to GFD.

2. Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.

Source : Budget Documents of State Governments.

Statement 6: Financing of Gross Fiscal Deficit- 2003-04 (Accounts)

(Rs. crore)

Sr. No.	States	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC,SBI and other Banks	State Provident Funds	Reserve Funds	Deposits and Advances	Suspense and Miscella-neous	Remittances	Increase(+)/ Decrease(-) in Cash Balance	Others [13-sum (2-11)]	Gross Fiscal Deficit (GFD)
	1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	2,827	2,002	963	-300	335	212	815	-2,331	88	1	2,838	7,450
2.	Arunachal Pradesh	150	-54	-114	17	36	70	-2	-81	1	-254	482	250
3.	Assam	660	57	195	4	542	14	-68	304	8	171	-492	1,394
4.	Bihar	678	874	1,869	346	-150	–	254	116	140	-81	61	4,107
5.	Chhattisgarh	594	311	130	136	51	84	63	549	11	256	19	2,204
6.	Goa	230	-72	283	11	42	-2	-15	-13	-12	-16	9	445
7.	Gujarat	4,839	2,514	2,003	20	220	-39	448	-1,316	235	–	237	9,161
8.	Haryana	1,086	250	-179	-702	295	-36	215	-22	-1	11	2,016	2,933
9.	Himachal Pradesh	856	131	-203	-97	227	-32	-67	136	99	-105	1,440	2,384
10.	Jammu and Kashmir	89	88	250	193	300	147	-1,039	-1	–	37	-81	-17
11.	Jharkhand	195	159	614	75	150	–	27	20	-66	-515	1,000	1,658
12.	Karnataka	2,603	1,007	522	-133	277	274	-648	-134	-114	-58	905	4,501
13.	Kerala	1,711	354	686	447	438	8	-949	105	-124	-124	2,986	5,539
14.	Madhya Pradesh	2,272	1,237	917	303	47	355	-332	-240	2	215	2,546	7,323
15.	Maharashtra	7,246	566	3,432	1,682	384	2,516	1,080	-2,186	1,725	-189	1,671	17,929
16	Manipur	179	-30	-41	–	-33	-2	2	-49	55	-187	392	286
17.	Meghalaya	149	30	-13	15	31	-2	-123	-61	-3	-140	318	202
18.	Mizoram	96	-13	-9	53	84	1	87	16	58	67	-135	306
19.	Nagaland	286	-463	-45	15	14	-3	-18	-140	-15	-174	386	-157
20.	Orissa	1,694	723	87	24	232	-27	-80	122	-18	-198	1,013	3,573
21.	Punjab	2,006	107	765	62	441	211	112	-52	-29	-79	1,337	4,880
22.	Rajasthan	2,462	1,918	1,338	53	663	164	504	-184	6	-60	509	7,372
23.	Sikkim	55	-1	-5	6	21	2	1	-100	-19	-92	183	50
24.	Tamil Nadu	2,537	466	1,181	1,564	262	58	12	-129	113	-79	-395	5,591
25.	Tripura	273	46	-6	80	108	13	28	12	-123	-2	-86	341
26.	Uttar Pradesh	4,727	1,824	561	220	1,706	2,202	-371	124	-195	2	5,849	16,648
27.	Uttaranchal	1,366	-888	786	50	157	-45	143	-727	-14	29	550	1,407
28.	West Bengal	5,420	795	2,037	-9	240	231	-451	834	44	-149	3,880	12,870
29.	NCT Delhi	–	177	2,810	–	–	–	–	–	–	549	-1,097	2,439
	Total	**47,286**	**14,117**	**20,813**	**4,132**	**7,122**	**6,377**	**-374**	**-5,429**	**1,850**	**-1,164**	**28,340**	**123,070**

'–' : Negligible/ Nil.

Note : Same as in Appendix Table 8.

Source : Budget Documents of State Governments.

Statement 7: Financing of Gross Fiscal Deficit - As Per cent to Total - 2003-04 (Accounts)

(Per cent)

Sr. No.	States	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC,SBI and other Banks	State Provident Funds	Reserve Funds	Deposits and Advances	Suspense and Miscella-neous	Remittances	Increase(+)/ Decrease(-) in Cash Balance	Others [13-sum (2-11)]	Gross Fiscal Deficit (GFD)
	1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	37.9	26.9	12.9	-4.0	4.5	2.8	10.9	-31.3	1.2	–	38.1	100.0
2.	Arunachal Pradesh	60.0	-21.8	-45.6	6.8	14.5	27.8	-0.9	-32.4	0.3	-101.6	192.7	100.0
3.	Assam	47.3	4.1	14.0	0.3	38.9	1.0	-4.9	21.8	0.5	12.3	-35.3	100.0
4.	Bihar	16.5	21.3	45.5	8.4	-3.7	–	6.2	2.8	3.4	-2.0	1.5	100.0
5.	Chhattisgarh	26.9	14.1	5.9	6.2	2.3	3.8	2.9	24.9	0.5	11.6	0.8	100.0
6.	Goa	51.7	-16.1	63.5	2.5	9.4	-0.4	-3.3	-3.0	-2.7	-3.6	2.0	100.0
7.	Gujarat	52.8	27.4	21.9	0.2	2.4	-0.4	4.9	-14.4	2.6	–	2.6	100.0
8.	Haryana	37.0	8.5	-6.1	-23.9	10.1	-1.2	7.3	-0.8	–	0.4	68.7	100.0
9.	Himachal Pradesh	35.9	5.5	-8.5	-4.1	9.5	-1.3	-2.8	5.7	4.2	-4.4	60.4	100.0
10.	Jammu and Kashmir	-533.8	-532.7	-1,508.9	-1,162.7	-1,809.3	-886.1	6,257.4	6.3	–	-221.1	490.7	100.0
11.	Jharkhand	11.8	9.6	37.0	4.5	9.0	–	1.6	1.2	-4.0	-31.1	60.3	100.0
12.	Karnataka	57.8	22.4	11.6	-3.0	6.2	6.1	-14.4	-3.0	-2.5	-1.3	20.1	100.0
13.	Kerala	30.9	6.4	12.4	8.1	7.9	0.2	-17.1	1.9	-2.2	-2.2	53.9	100.0
14.	Madhya Pradesh	31.0	16.9	12.5	4.1	0.6	4.8	-4.5	-3.3	–	2.9	34.8	100.0
15.	Maharashtra	40.4	3.2	19.1	9.4	2.1	14.0	6.0	-12.2	9.6	-1.1	9.3	100.0
16.	Manipur	62.8	-10.6	-14.5	-0.1	-11.4	-0.5	0.8	-17.3	19.2	-65.4	137.1	100.0
17.	Meghalaya	74.0	14.7	-6.4	7.5	15.6	-0.9	-60.8	-30.2	-1.3	-69.6	157.3	100.0
18.	Mizoram	31.3	-4.2	-2.9	17.3	27.6	0.3	28.5	5.3	18.8	22.0	-44.0	100.0
19.	Nagaland	-181.7	294.4	28.8	-9.5	-8.6	1.7	11.7	88.6	9.3	110.6	-245.5	100.0
20.	Orissa	47.4	20.2	2.4	0.7	6.5	-0.7	-2.2	3.4	-0.5	-5.5	28.3	100.0
21.	Punjab	41.1	2.2	15.7	1.3	9.0	4.3	2.3	-1.1	-0.6	-1.6	27.4	100.0
22.	Rajasthan	33.4	26.0	18.1	0.7	9.0	2.2	6.8	-2.5	0.1	-0.8	6.9	100.0
23.	Sikkim	109.3	-2.8	-10.4	12.9	41.1	4.7	1.9	-198.8	-38.4	-182.8	363.3	100.0
24.	Tamil Nadu	45.4	8.3	21.1	28.0	4.7	1.0	0.2	-2.3	2.0	-1.4	-7.1	100.0
25.	Tripura	79.9	13.3	-1.8	23.4	31.6	3.7	8.2	3.5	-36.1	-0.7	-25.1	100.0
26.	Uttar Pradesh	28.4	11.0	3.4	1.3	10.2	13.2	-2.2	0.7	-1.2	–	35.1	100.0
27.	Uttaranchal	97.1	-63.1	55.8	3.5	11.2	-3.2	10.2	-51.6	-1.0	2.1	39.1	100.0
28.	West Bengal	42.1	6.2	15.8	-0.1	1.9	1.8	-3.5	6.5	0.3	-1.2	30.1	100.0
29.	NCT Delhi	–	7.3	115.2	–	–	–	–	–	–	22.5	-45.0	100.0
	Total	**38.4**	**11.5**	**16.9**	**3.4**	**5.8**	**5.2**	**-0.3**	**-4.4**	**1.5**	**-0.9**	**23.0**	**100.0**

'–' : Negligible / Nil

Note : Same as in Appendix Table 8.
Source : Budget Documents of State Governments.

Statement 8: Financing of Gross Fiscal Deficit- 2004-05 (RE)

(Rs. crore)

Sr. No.	States	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	State Provident Funds	Reserve Funds	Deposits and Advances	Suspense and Miscella-neous	Remittances	Increase(+)/ Decrease(-) in Cash Balance	Others [13-sum (2-11)]	Gross Fiscal Deficit (GFD)
	1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	2,827	-935	3,563	1,077	342	35	-681	–	–	118	361	6,707
2.	Arunachal Pradesh	13	261	15	31	42	–	24	–	–	-217	470	639
3.	Assam	802	6	414	-80	775	–	–	–	–	-1,685	4,361	4,593
4.	Bihar	-334	1,172	-2,080	-20	100	–	-30	-63	203	-8	4,599	3,539
5.	Chhattisgarh	323	-127	891	230	57	31	155	34	15	-497	1,000	2,113
6.	Goa	118	72	358	14	35	–	29	–	–	89	-175	539
7.	Gujarat	1,808	881	6,965	-221	236	–	159	–	–	30	114	9,970
8.	Haryana	361	-21	712	-170	325	1	188	-448	–	-26	104	1,026
9.	Himachal Pradesh	371	91	200	21	165	–	–	–	–	48	757	1,653
10.	Jammu and Kashmir	37	185	300	235	302	119	-223	–	–	–	51	1,008
11.	Jharkhand	338	848	681	247	175	3	137	52	-18	-705	1,889	3,648
12.	Karnataka	2,117	1,199	3,497	-3	327	-13	-685	-430	30	60	-1,906	4,192
13.	Kerala	1,009	523	2,252	476	602	-13	-351	–	74	-274	995	5,299
14.	Madhya Pradesh	1,473	115	2,739	329	529	37	-222	5	17	-260	2,023	6,785
15.	Maharashtra	3,920	1,624	7,428	-225	519	3,668	1,013	1,851	-1,285	-299	269	18,484
16.	Manipur	69	692	–	15	11	–	50	-10	-70	185	-324	618
17.	Meghalaya	125	47	28	-23	40	–	43	-60	26	28	-42	212
18.	Mizoram	32	68	–	42	94	-1	-26	-1	1	-165	371	415
19.	Nagaland	139	28	20	37	15	–	-19	-28	–	-134	309	368
20.	Orissa	1,754	408	625	-28	800	–	-309	-34	27	–	-42	3,202
21.	Punjab	1,652	-589	2,623	90	655	345	–	–	-9	55	11	4,832
22.	Rajasthan	2,076	-398	3,937	336	851	118	-237	190	–	-7	185	7,051
23.	Sikkim	11	24	21	7	20	–	–	100	–	-8	63	237
24.	Tamil Nadu	2,545	-2,285	5,856	36	510	-92	63	-53	4	-208	-924	5,452
25.	Tripura	233	77	241	24	140	–	20	10	-30	96	-340	471
26.	Uttar Pradesh	4,395	2,301	2,052	175	1,574	1,655	249	-500	–	-1,452	3,236	13,686
27.	Uttaranchal	410	300	1,000	203	57	125	140	20	8	-329	725	2,659
28.	West Bengal	4,017	1,259	6,201	2	313	201	-748	–	–	27	603	11,875
29.	NCT Delhi	–	-2,023	3,159	–	–	–	–	–	–	-1,224	2,448	2,361
	Total	**32,643**	**5,801**	**53,700**	**2,863**	**9,611**	**6,221**	**-1,261**	**638**	**-1,007**	**-6,765**	**21,192**	**123,635**

'–' : Negligible/ Nil

Notes : 1. Same as in Appendix Table 8.

2. The financing pattern of Bihar for 2004-05 (RE) does not reflect capital receipts for items under 'Internal Debt' excepting for 'Others'. As detailed break-up of 'Internal Debt' was not available, the same has been included under 'Others' for Capital Recepits.

Source : Budget Documents of State Governments.

Statement 9: Financing of Gross Fiscal Deficit - As Per cent to Total - 2004-05 (RE)

(Per cent)

Sr. No.	States	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	State Provident Funds	Reserve Funds	Deposits and Advances	Suspense and Miscella-neous	Remittances	Increase(+)/ Decrease(-) in Cash Balance	Others [13-sum (2-11)]	Gross Fiscal Deficit (GFD)
	1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	42.1	-13.9	53.1	16.1	5.1	0.5	-10.2	–	–	1.8	5.4	100.0
2.	Arunachal Pradesh	2.0	40.9	2.3	4.8	6.6	–	3.8	–	–	-34.0	73.5	100.0
3.	Assam	17.5	0.1	9.0	-1.7	16.9	–	–	–	–	-36.7	94.9	100.0
4.	Bihar	-9.4	33.1	-58.8	-0.6	2.8	–	-0.9	-1.8	5.7	-0.2	129.9	100.0
5.	Chhattisgarh	15.3	-6.0	42.2	10.9	2.7	1.4	7.3	1.6	0.7	-23.5	47.3	100.0
6.	Goa	21.9	13.4	66.3	2.6	6.5	–	5.3	–	–	16.5	-32.4	100.0
7.	Gujarat	18.1	8.8	69.9	-2.2	2.4	–	1.6	–	–	0.3	1.1	100.0
8.	Haryana	35.2	-2.1	69.4	-16.6	31.7	0.1	18.3	-43.7	–	-2.6	10.2	100.0
9.	Himachal Pradesh	22.5	5.5	12.1	1.3	10.0	–	–	–	–	2.9	45.8	100.0
10.	Jammu and Kashmir	3.7	18.3	29.8	23.4	29.9	11.8	-22.1	–	–	–	5.1	100.0
11.	Jharkhand	9.3	23.2	18.7	6.8	4.8	0.1	3.8	1.4	-0.5	-19.3	51.8	100.0
12.	Karnataka	50.5	28.6	83.4	-0.1	7.8	-0.3	-16.3	-10.3	0.7	1.4	-45.5	100.0
13.	Kerala	19.0	9.9	42.5	9.0	11.4	-0.2	-6.6	–	1.4	-5.2	18.8	100.0
14.	Madhya Pradesh	21.7	1.7	40.4	4.8	7.8	0.6	-3.3	0.1	0.3	-3.8	29.8	100.0
15.	Maharashtra	21.2	8.8	40.2	-1.2	2.8	19.8	5.5	10.0	-7.0	-1.6	1.5	100.0
16.	Manipur	11.2	112.0	–	2.5	1.8	–	8.1	-1.6	-11.3	30.0	-52.5	100.0
17.	Meghalaya	58.8	22.3	13.4	-11.0	18.9	–	20.4	-28.2	12.2	13.2	-19.9	100.0
18.	Mizoram	7.8	16.4	–	10.1	22.6	-0.1	-6.3	-0.2	0.1	-39.8	89.4	100.0
19.	Nagaland	37.7	7.6	5.4	10.2	4.1	–	-5.1	-7.5	–	-36.5	84.0	100.0
20.	Orissa	54.8	12.7	19.5	-0.9	25.0	–	-9.6	-1.1	0.8	–	-1.3	100.0
21.	Punjab	34.2	-12.2	54.3	1.9	13.6	7.1	–	–	-0.2	1.1	0.2	100.0
22.	Rajasthan	29.4	-5.6	55.8	4.8	12.1	1.7	-3.4	2.7	–	-0.1	2.6	100.0
23.	Sikkim	4.5	10.0	8.8	2.8	8.4	–	–	42.2	–	-3.2	26.5	100.0
24.	Tamil Nadu	46.7	-41.9	107.4	0.7	9.4	-1.7	1.1	-1.0	0.1	-3.8	-16.9	100.0
25.	Tripura	49.4	16.3	51.1	5.1	29.7	–	4.2	2.2	-6.4	20.5	-72.2	100.0
26.	Uttar Pradesh	32.1	16.8	15.0	1.3	11.5	12.1	1.8	-3.7	–	-10.6	23.6	100.0
27.	Uttaranchal	15.4	11.3	37.6	7.6	2.1	4.7	5.3	0.7	0.3	-12.4	27.3	100.0
28.	West Bengal	33.8	10.6	52.2	–	2.6	1.7	-6.3	–	–	0.2	5.1	100.0
29.	NCT Delhi	–	-85.7	133.8	–	–	–	–	–	–	-51.8	103.7	100.0
	Total	**26.4**	**4.7**	**43.4**	**2.3**	**7.8**	**5.0**	**-1.0**	**0.5**	**-0.8**	**-5.5**	**17.1**	**100.0**

'–' : Negligible/ Nil

Note : Same as in Statement 8.

Source : Budget Documents of State Governments.

Statement 10: Financing of Gross Fiscal Deficit - 2005-06 (BE)

(Rs. crore)

Sr. No.	States	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	State Provident Funds	Reserve Funds	Deposits and Advances	Suspense and Miscella-neous	Remittances	Increase(+)/ Decrease(-) in Cash Balance	Others [13-sum (2-11)]	Gross Fiscal Deficit (GFD)
	1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	2,822	-359	3,866	2,640	377	19	-1,919	–	–	37	896	8,380
2.	Arunachal Pradesh	14	264	14	19	48	5	–	–	–	-86	188	467
3.	Assam	418	188	963	98	655	–	–	–	–	-798	1,566	3,090
4.	Bihar	-380	-572	-161	-21	20	–	-335	42	260	297	4,328	3,477
5.	Chhattisgarh	343	241	818	207	57	33	140	34	15	-390	713	2,210
6.	Goa	127	59	400	15	20	–	16	–	–	29	-63	603
7.	Gujarat	305	2,176	3,991	-29	121	–	48	–	–	87	509	7,209
8.	Haryana	387	191	1,534	157	332	18	-50	-345	–	-52	151	2,323
9.	Himachal Pradesh	381	91	278	146	190	–	–	–	–	-23	-401	662
10.	Jammu and Kashmir	109	246	300	263	513	120	-250	–	–	54	-89	1,266
11.	Jharkhand	106	-194	510	598	173	–	133	52	-18	-1,887	4,404	3,878
12.	Karnataka	1,269	1,674	554	332	359	-13	-685	770	30	-23	447	4,714
13.	Kerala	773	984	2,521	449	502	6	-220	38	-337	-105	561	5,171
14.	Madhya Pradesh	790	1,746	2,634	535	50	42	-220	5	17	-18	50	5,631
15.	Maharashtra	958	2,936	2,744	1,173	686	1,834	810	-453	1,691	3,239	-6,669	8,951
16.	Manipur	74	-29	–	10	-20	–	-50	-12	–	-55	158	76
17.	Meghalaya	81	66	49	39	45	–	41	-61	12	19	-44	247
18.	Mizoram	20	60	–	40	98	-1	–	–	–	79	-135	160
19.	Nagaland	145	54	12	53	20	–	–	-15	–	-71	160	357
20.	Orissa	594	911	168	261	200	–	-218	11	-5	–	-76	1,847
21.	Punjab	272	332	3,608	-254	655	9	–	–	-9	109	-272	4,449
22.	Rajasthan	968	1,771	4,000	473	501	-164	198	14	–	977	-1,771	6,967
23.	Sikkim	-4	45	10	5	20	-1	–	–	–	-51	102	125
24.	Tamil Nadu	2,448	-325	3,677	340	536	-19	50	-15	5	-135	-210	6,351
25.	Tripura	76	-5	124	58	110	–	10	-10	–	-287	539	617
26.	Uttar Pradesh	2,062	2,990	6,225	232	1,320	2,176	249	-1,500	–	538	-761	13,533
27.	Uttaranchal	233	197	1,100	187	63	102	180	31	–	-108	229	2,213
28.	West Bengal	716	1,768	10,502	-4	275	39	-726	–	–	-248	823	13,146
29.	NCT Delhi	–	-125	2,187	–	–	–	–	–	–	–	-110	1,952
	Total	**16,108**	**17,382**	**52,629**	**8,025**	**7,925**	**4,205**	**-2,800**	**-1,413**	**1,661**	**1,127**	**5,222**	**110,070**

'–' : Negligible/ Nil.

Notes : 1. Same as in Appendix Table 8.

2. The financing pattern of Bihar for 2005-06 (BE) does not reflect capital receipts for items under 'Internal Debt' excepting for 'Others'. As detailed break-up of 'Internal Debt' was not available, the same has been included under 'Others' for Capital Recepits.

Source : Budget Documents of State Governments.

Statement 11: Financing of Gross Fiscal Deficit - As Per cent to Total - 2005-06 (BE)

(Per cent)

Sr. No.	States	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	State Provident Funds	Reserve Funds	Deposits and Advances	Suspense and Miscella-neous	Remittances	Increase(+)/ Decrease(-) in Cash Balance	Others [13-sum (2-11)]	Gross Fiscal Deficit (GFD)
	1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	33.7	-4.3	46.1	31.5	4.5	0.2	-22.9	–	–	0.4	10.7	100.0
2.	Arunachal Pradesh	3.0	56.6	3.1	4.0	10.3	1.1	–	–	–	-18.5	40.4	100.0
3.	Assam	13.5	6.1	31.2	3.2	21.2	–	–	–	–	-25.8	50.7	100.0
4.	Bihar	-10.9	-16.5	-4.6	-0.6	0.6	–	-9.6	1.2	7.5	8.5	124.5	100.0
5.	Chhattisgarh	15.5	10.9	37.0	9.4	2.5	1.5	6.3	1.5	0.7	-17.7	32.2	100.0
6.	Goa	21.1	9.9	66.4	2.5	3.3	–	2.6	–	–	4.8	-10.4	100.0
7.	Gujarat	4.2	30.2	55.4	-0.4	1.7	–	0.7	–	–	1.2	7.1	100.0
8.	Haryana	16.7	8.2	66.0	6.8	14.3	0.8	-2.2	-14.9	–	-2.2	6.5	100.0
9.	Himachal Pradesh	57.6	13.8	41.9	22.1	28.7	–	–	–	–	-3.5	-60.5	100.0
10.	Jammu and Kashmir	8.6	19.4	23.7	20.8	40.5	9.5	-19.8	–	–	4.3	-7.1	100.0
11.	Jharkhand	2.7	-5.0	13.2	15.4	4.5	–	3.4	1.3	-0.5	-48.7	113.6	100.0
12.	Karnataka	26.9	35.5	11.7	7.0	7.6	-0.3	-14.5	16.3	0.6	-0.5	9.5	100.0
13.	Kerala	14.9	19.0	48.8	8.7	9.7	0.1	-4.2	0.7	-6.5	-2.0	10.9	100.0
14.	Madhya Pradesh	14.0	31.0	46.8	9.5	0.9	0.7	-3.9	0.1	0.3	-0.3	0.9	100.0
15.	Maharashtra	10.7	32.8	30.7	13.1	7.7	20.5	9.0	-5.1	18.9	36.2	-74.5	100.0
16.	Manipur	97.3	-37.6	-0.4	13.4	-26.3	–	-65.8	-15.8	–	-72.2	207.4	100.0
17.	Meghalaya	32.7	26.8	19.8	15.8	18.2	–	16.5	-24.6	5.0	7.6	-17.6	100.0
18.	Mizoram	12.2	37.6	–	24.8	61.3	-0.3	–	–	–	49.1	-84.7	100.0
19.	Nagaland	40.6	15.2	3.3	14.9	5.5	–	–	-4.2	–	-19.9	44.7	100.0
20.	Orissa	32.2	49.3	9.1	14.1	10.8	–	-11.8	0.6	-0.3	–	-4.1	100.0
21.	Punjab	6.1	7.5	81.1	-5.7	14.7	0.2	–	–	-0.2	2.4	-6.1	100.0
22.	Rajasthan	13.9	25.4	57.4	6.8	7.2	-2.4	2.8	0.2	–	14.0	-25.4	100.0
23.	Sikkim	-3.3	35.8	7.8	4.2	16.0	-0.8	–	–	–	-40.9	81.2	100.0
24.	Tamil Nadu	38.5	-5.1	57.9	5.4	8.4	-0.3	0.8	-0.2	0.1	-2.1	-3.3	100.0
25.	Tripura	12.4	-0.7	20.1	9.5	17.9	–	1.6	-1.6	–	-46.5	87.4	100.0
26.	Uttar Pradesh	15.2	22.1	46.0	1.7	9.8	16.1	1.8	-11.1	–	4.0	-5.6	100.0
27.	Uttaranchal	10.5	8.9	49.7	8.4	2.8	4.6	8.1	1.4	–	-4.9	10.3	100.0
28.	West Bengal	5.4	13.3	79.9	–	2.1	0.3	-5.5	–	–	-1.9	6.3	100.0
29.	NCT Delhi	–	-6.4	112.0	–	–	–	–	–	–	–	-5.6	100.0
	Total	**14.6**	**15.8**	**47.8**	**7.3**	**7.2**	**3.8**	**-2.5**	**-1.3**	**1.5**	**1.0**	**4.7**	**100.0**

'–' : Negligible/ Nil

Note : Same as in Statement 10.

Source : Budget Documents of State Governments.

Statement 12 : Developmental Expenditure*

(Rs. crore)

States	2003-04 (Accounts)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4
1. Andhra Pradesh	23,063 (17.1)	26,540 (15.1)	30,558 (15.1)
2. Arunachal Pradesh	1,374 (46.3)	1,466 (6.7)	1,388 (-5.4)
3. Assam	5,638 (22.1)	16,304 (189.2)	11,226 (-31.1)
4. Bihar	10,127 (9.0)	11,751 (16.0)	12,670 (7.8)
5. Chhattisgarh	5,736 (30.7)	6,709 (17.0)	7,142 (6.4)
6. Goa	1,463 (13.5)	1,747 (19.5)	1,973 (12.9)
7. Gujarat	18,137 (16.3)	20,185 (11.3)	18,769 (-7.0)
8. Haryana	8,411 (36.8)	7,480 (-11.1)	9,389 (25.5)
9. Himachal Pradesh	3,882 (1.3)	3,536 (-8.9)	3,600 (1.8)
10. Jammu and Kashmir	4,841 (3.5)	6,918 (42.9)	8,161 (18.0)
11. Jharkhand	6,094 (-9.5)	7,963 (30.7)	8,564 (7.5)
12. Karnataka	15,484 (6.4)	18,213 (17.6)	20,884 (14.7)
13. Kerala	9,913 (11.1)	11,196 (12.9)	12,747 (13.9)
14. Madhya Pradesh	14,446 (24.5)	18,977 (31.4)	16,537 (-12.9)
15. Maharashtra	31,999 (18.0)	39,040 (22.0)	34,052 (-12.8)
16. Manipur	1,070 (16.2)	1,618 (51.1)	1,529 (-5.5)
17. Meghalaya	1,065 (9.6)	1,358 (27.5)	1,605 (18.2)
18. Mizoram	1,217 (29.5)	1,357 (11.5)	1,112 (-18.1)
19. Nagaland	1,281 (24.8)	1,372 (7.1)	1,487 (8.4)
20. Orissa	7,835 (22.3)	7,238 (-7.6)	7,540 (4.2)
21. Punjab	7,695 (23.3)	10,149 (31.9)	10,591 (4.4)
22. Rajasthan	14,451 (24.3)	15,863 (9.8)	18,566 (17.0)
23. Sikkim	691 (2.4)	1,121 (62.3)	1,011 (-9.8)
24. Tamil Nadu	17,538 (7.1)	18,918 (7.9)	21,209 (12.1)
25. Tripura	1,553 (3.2)	1,762 (13.5)	2,087 (18.4)
26. Uttaranchal	3,310 (18.1)	4,972 (50.2)	5,583 (12.3)
27. Uttar Pradesh	39,660 (93.9)	28,482 (-28.2)	30,176 (5.9)
28. West Bengal	14,875 (19.5)	16,592 (11.5)	17,833 (7.5)
29. NCT Delhi	7,251 (9.6)	7,343 (1.3)	7,683 (4.6)
All States	**280,099 (22.6)**	**316,172 (12.9)**	**325,672 (3.0)**

* Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by States for developmental purposes

Notes : 1. Figures in brackets represent percentages variation over the previous year.

2. Figures of Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.

Source : Budget Documents of State Governments.

Statement 13: Non-Developmental Expenditure*

(Rs. crore)

States	**2002-03** (Accounts)	**2003-04** (Revised Estimates)	**2004-05** (Budget Estimates)
1	2	3	4
1. Andhra Pradesh	12,232 (9.9)	13,412 (9.6)	15,275 (13.9)
2. Arunachal Pradesh	455 (18.1)	528 (16.1)	555 (5.1)
3. Assam	3,549 (13.5)	4,848 (36.6)	5,212 (7.5)
4. Bihar	7,532 (4.3)	8,610 (14.3)	9,589 (11.4)
5. Chhattisgarh	2,177 (17.2)	2,645 (21.5)	2,809 (6.2)
6. Goa	612 (-34.2)	738 (20.7)	1,511 (104.7)
7. Gujarat	9,354 (11.0)	10,028 (7.2)	11,972 (19.4)
8. Haryana	4,473 (9.6)	4,968 (11.1)	5,040 (1.4)
9. Himachal Pradesh	2,508 (17.1)	2,757 (9.9)	2,931 (6.3)
10. Jammu and Kashmir	3,653 (0.4)	3,858 (5.6)	4,099 (6.2)
11. Jharkhand	3,020 (5.6)	3,007 (-0.4)	3,526 (17.3)
12. Karnataka	9,213 (27.0)	10,531 (14.3)	11,919 (13.2)
13. Kerala	7,441 (10.7)	8,494 (14.2)	9,123 (7.4)
14. Madhya Pradesh	6,610 (20.6)	7,895 (19.4)	8,740 (10.7)
15. Maharashtra	19,795 (9.6)	22,950 (15.9)	25,305 (10.3)
16. Manipur	635 (-3.1)	711 (11.8)	933 (31.3)
17. Meghalaya	554 (12.2)	592 (6.9)	637 (7.7)
18. Mizoram	480 (15.8)	558 (16.4)	557 (-0.3)
19. Nagaland	928 (12.7)	1,023 (10.1)	1,071 (4.8)
20. Orissa	5,230 (7.2)	7,476 (43.0)	7,016 (-6.2)
21. Punjab	9,386 (3.0)	9,974 (6.3)	11,009 (10.4)
22. Rajasthan	8,499 (10.4)	8,787 (3.4)	9,042 (2.9)
23. Sikkim	702 (-50.5)	1,173 (67.1)	1,178 (0.4)
24. Tamil Nadu	10,857 (7.7)	12,650 (16.5)	13,929 (10.1)
25. Tripura	922 (5.6)	1,104 (19.8)	1,489 (34.8)
26. Uttaranchal	1,518 (22.4)	2,476 (63.1)	2,532 (2.3)
27. Uttar Pradesh	19,767 (24.2)	22,469 (13.7)	24,318 (8.2)
28. West Bengal	14,437 (14.4)	16,152 (11.9)	16,821 (4.1)
29. NCT Delhi	2,483 (5.9)	3,190 (28.5)	3,230 (1.3)
All States	**169,021 (11.3)**	**193,602 (14.5)**	**211,368 (9.2)**

* Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by States for non-developmental purposes

Notes : 1. Figures in brackets represent percentages variation over the previous year.

2. Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.

Source: Budget Documents of State Governments.

Statement 14: Plan Expenditure

(Rs. crore)

States	2003-04 (Accounts)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4
1. Andhra Pradesh	11,795 (23.7)	15,432 (30.8)	17,692 (14.6)
2. Arunachal Pradesh	981 (37.8)	1,014 (3.4)	1,008 (-0.6)
3. Assam	2,114 (15.1)	4,899 (131.8)	6,611 (35.0)
4. Bihar	3,219 (-13.6)	4,008 (24.5)	4,974 (24.1)
5. Chhattisgarh	3,083 (45.6)	3,838 (24.5)	4,290 (11.8)
6. Goa	591 (38.2)	888 (49.9)	1,033 (16.6)
7. Gujarat	6,808 (53.0)	9,924 (45.8)	9,959 (0.4)
8. Haryana	2,369 (14.8)	2,570 (8.5)	3,394 (32.0)
9. Himachal Pradesh	1,639 (-26.3)	1,549 (-5.5)	1,706 (10.2)
10. Jammu and Kashmir	2,686 (9.8)	3,505 (30.5)	4,550 (29.8)
11. Jharkhand	4,159 (-0.8)	5,501 (32.3)	5,494 (-0.1)
12. Karnataka	7,380 (15.9)	9,729 (31.8)	11,290 (16.0)
13. Kerala	3,119 (-21.4)	4,344 (39.6)	5,559 (28.0)
14. Madhya Pradesh	5,648 (-11.7)	7,832 (38.7)	8,845 (12.9)
15. Maharashtra	7,548 (46.0)	10,317 (36.7)	10,088 (-2.3)
16. Manipur	433 (46.6)	980 (126.2)	1,005 (2.6)
17. Meghalaya	596 (21.2)	822 (38.0)	1,082 (31.6)
18. Mizoram	768 (39.4)	891 (16.0)	678 (-24.0)
19. Nagaland	737 (37.4)	930 (26.2)	1,030 (10.8)
20. Orissa	2,814 (0.8)	2,901 (3.2)	3,070 (5.9)
21. Punjab	1,909 (12.6)	2,567 (34.4)	4,060 (58.2)
22. Rajasthan	6,212 (40.6)	7,479 (20.4)	9,271 (24.0)
23. Sikkim	458 (0.2)	794 (73.5)	730 (-8.1)
24. Tamil Nadu	8,365 (80.3)	7,833 (-6.4)	9,594 (22.5)
25. Tripura	746 (-3.0)	1,010 (35.4)	1,281 (26.9)
26. Uttaranchal	1,638 (38.3)	3,065 (87.2)	3,477 (13.4)
27. Uttar Pradesh	7,184 (-3.6)	12,851 (78.9)	14,864 (15.7)
28. West Bengal	3,163 (-3.9)	5,986 (89.3)	7,713 (28.9)
29. NCT Delhi	4,573 (3.6)	5,174 (13.2)	5,732 (10.8)
All States	**102,733 (15.9)**	**138,633 (34.9)**	**160,081 (15.5)**

Notes : 1. Figures in brackets represent percentages variation over the previous year.
2. Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.

Source : Budget Documents of State Governments.

Statement 15: Non-Plan Expenditure

(Rs. crore)

States	**2003-04** (Accounts)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4
1. Andhra Pradesh	125,790 (406.4)	46,537 (-63.0)	51,670 (11.0)
2. Arunachal Pradesh	6,654 (921.8)	2,846 (-57.2)	2,937 (3.2)
3. Assam	18,617 (162.2)	27,180 (46.0)	16,207 (-40.4)
4. Bihar	22,920 (63.4)	25,837 (12.7)	26,701 (3.3)
5. Chhattisgarh	27,957 (494.2)	25,461 (-8.9)	25,338 (-0.5)
6. Goa	6,004 (204.4)	3,807 (-36.6)	4,592 (20.6)
7. Gujarat	64,417 (186.7)	90,015 (39.7)	81,284 (-9.7)
8. Haryana	30,648 (259.8)	25,917 (-15.4)	25,180 (-2.8)
9. Himachal Pradesh	14,798 (236.9)	7,678 (-48.1)	7,738 (0.8)
10. Jammu and Kashmir	8,267 (31.4)	8,633 (4.4)	9,158 (6.1)
11. Jharkhand	8,015 (42.7)	9,363 (16.8)	10,117 (8.0)
12. Karnataka	64,772 (265.8)	40,556 (-37.4)	39,945 (-1.5)
13. Kerala	50,604 (289.1)	53,800 (6.3)	51,707 (-3.9)
14. Madhya Pradesh	50,612 (301.9)	62,461 (23.4)	60,186 (-3.6)
15. Maharashtra	93,609 (122.6)	135,306 (44.5)	101,695 (-24.8)
16. Manipur	3,638 (95.4)	3,392 (-6.8)	3,425 (1.0)
17. Meghalaya	12,073(1000.4)	13,843 (14.7)	13,909 (0.5)
18. Mizoram	3,046(286.36)	1,361 (-55.3)	1,128 (-17.1)
19. Nagaland	5,930 (329.6)	2,527 (-57.4)	2,600 (2.9)
20. Orissa	28,636 (173.3)	27,596 (-3.6)	23,498 (-14.9)
21. Punjab	60,419 (286.3)	62,268 (3.1)	61,294 (-1.6)
22. Rajasthan	68,904 (302.4)	72,727 (5.5)	69,198 (-4.9)
23. Sikkim	2,627 (56.8)	3,328 (26.7)	2,984 (-10.3)
24. Tamil Nadu	79,777 (212.6)	98,595 (23.6)	78,684 (-20.2)
25. Tripura	6,140 (247.2)	5,946 (-3.2)	6,096 (2.5)
26. Uttaranchal	28,748 (684.5)	11,464 (-60.1)	12,099 (5.5)
27. Uttar Pradesh	207,703 (499.7)	106,053 (-48.9)	94,204 (-11.2)
28. West Bengal	120,541 (393.5)	108,351 (-10.1)	104,515 (-3.5)
29. Delhi	7,147 (23.2)	8,596 (20.3)	5,768 (-32.9)
All States	**1,229,015 (270.3)**	**1,091,443 (-11.2)**	**993,856 (-8.9)**

Notes : 1. Figures in brackets represent percentages variation over the previous year.

2. Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.

3. Non-Plan Expenditure for 2003-04, 2004-05 (RE) and 2005-06 (BE) also includes Expenditure in the Capital Account of items under Public Account and Contingency Funds on a gross basis. These items were earlier included under Capital Receipts on a net basis. Hence, data for these years are not comparable with those of the previous years.

Source : Budget Documents of State Governments.

Statement 16: Non-Plan Non-Developmental Expenditure*

(Rs. crore)

States	2003-04 (Accounts)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4
1. Andhra Pradesh	12,042 (10.9)	13,263 (10.1)	15,139 (14.1)
2. Arunachal Pradesh	423 (18.2)	479 (13.1)	489 (2.1)
3. Assam	3,518 (13.3)	4,783 (36.0)	4,656 (-2.7)
4. Bihar	7,421 (3.8)	8,392 (13.1)	9,403 (12.0)
5. Chhattisgarh	2,153 (17.1)	2,587 (20.2)	2,743 (6.0)
6. Goa	578 (-37.5)	658 (13.8)	1,405 (113.5)
7. Gujarat	9,236 (10.8)	9,863 (6.8)	10,791 (9.4)
8. Haryana	4,378 (9.3)	4,859 (11.0)	4,926 (1.4)
9. Himachal Pradesh	2,469 (17.9)	2,722 (10.2)	2,871 (5.5)
10. Jammu and Kashmir	3,397 (0.3)	3,479 (2.4)	3,666 (5.4)
11. Jharkhand	2,712 (6.5)	2,665 (-1.7)	2,974 (11.6)
12. Karnataka	9,094 (27.0)	10,356 (13.9)	11,642 (12.4)
13. Kerala	7,266 (9.8)	8,326 (14.6)	8,944 (7.4)
14. Madhya Pradesh	6,573 (22.6)	7,714 (17.4)	8,585 (11.3)
15. Maharashtra	19,719 (10.1)	22,911 (16.2)	25,224 (10.1)
16. Manipur	621 (-4.4)	683 (10.0)	733 (7.3)
17. Meghalaya	509 (6.9)	568 (11.6)	599 (5.4)
18. Mizoram	449 (13.8)	539 (20.3)	541 (0.2)
19. Nagaland	863 (9.1)	946 (9.6)	985 (4.1)
20. Orissa	5,210 (7.2)	7,438 (42.8)	6,977 (-6.2)
21. Punjab	9,358 (2.9)	9,898 (5.8)	10,936 (10.5)
22. Rajasthan	8,419 (10.6)	8,677 (3.1)	8,900 (2.6)
23. Sikkim	678 (-51.1)	1,145 (68.8)	1,150 (0.5)
24. Tamil Nadu	10,659 (6.9)	12,461 (16.9)	13,734 (10.2)
25. Tripura	900 (7.2)	999 (11.0)	1,301 (30.2)
26. Uttaranchal	1,461 (25.6)	2,218 (51.5)	2,333 (5.4)
27. Uttar Pradesh	19,443 (24.5)	21,939 (12.8)	23,866 (8.8)
28. West Bengal	14,383 (14.8)	16,042 (11.5)	16,695 (4.1)
29. NCT Delhi	2,381 (6.7)	2,990 (25.6)	2,974 (-0.5)
All States	**166,313 (11.4)**	**189,596 (14.0)**	**205,181 (8.2)**

* Includes expenditure on revenue and capital account and loans and advances extended by State Governments

Notes : 1. Figures in brackets indicate percentages variation over the previous year.

2. Figures for Bihar, Jharkhand and Jammu and Kashmir for the year 2003-04 relate to Revised Estimates.

Source : Budget Documents of State Governments.

Statement 17: Gross and Net Interest Payments

States	Amount (Rs. Crore)						Variation over Previous Year (Per cent)					
	2003-04 (Accounts)		2004-05 (Revised Estimates)		2005-06 (Budget Estimates)		2003-04 (Accounts)		2004-05 (Revised Estimates)		2005-06 (Budget Estimates)	
	Gross	Net	Gross	Net	Gross	Net	Gross	Net	Gross	Net	Gross	Net
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	6,856	5,037	7,228	5,435	7,923	5,892	11.8	14.1	5.4	7.9	9.6	8.4
2. Arunachal Pradesh	142	133	150	142	180	172	13.2	11.8	6.0	6.3	19.8	20.9
3. Assam	1,446	1,440	1,895	-307	1,959	1,953	16.2	16.0	31.0	-121.3	3.4	-735.7
4. Bihar	3,324	3,294	3,664	3,646	3,977	3,919	3.3	3.3	10.2	10.7	8.5	7.5
5. Chhattisgarh	1,054	931	1,111	1,017	1,120	1,023	30.1	30.4	5.4	9.2	0.7	0.6
6. Goa	321	319	344	337	383	375	9.9	10.0	7.2	5.9	11.2	11.3
7. Gujarat	5,805	4,908	6,083	5,754	6,145	5,592	17.3	50.4	4.8	17.2	1.0	-2.8
8. Haryana	2,113	1,635	2,166	1,668	2,354	1,836	8.6	1.4	2.5	2.0	8.7	10.1
9. Himachal Pradesh	1,473	1,461	1,603	1,592	1,723	1,711	25.7	25.8	8.8	8.9	7.5	7.5
10. Jammu and Kashmir	1,100	969	1,175	1,158	1,300	1,286	-5.1	-5.7	6.8	19.5	10.6	11.0
11. Jharkhand	991	935	772	683	923	834	4.7	5.0	-22.1	-27.0	19.6	22.2
12. Karnataka	3,710	3,599	3,780	3,694	4,029	3,918	12.7	10.5	1.9	2.7	6.6	6.1
13. Kerala	3,328	3,296	3,649	3,613	3,884	3,844	12.9	13.2	9.6	9.6	6.4	6.4
14. Madhya Pradesh	3,207	3,187	3,507	3,464	4,202	4,146	28.1	29.0	9.4	8.7	19.8	19.7
15. Maharashtra	8,335	7,979	8,892	8,004	9,538	8,754	16.9	49.1	6.7	0.3	7.3	9.4
16. Manipur	215	214	240	238	298	296	-15.5	-15.8	11.2	11.0	24.5	24.6
17. Meghalaya	170	164	195	189	204	199	12.4	12.1	14.4	15.0	4.6	5.0
18. Mizoram	167	163	187	185	190	188	25.2	25.1	12.2	13.3	1.3	1.3
19. Nagaland	235	229	301	299	316	313	9.4	7.8	28.2	30.4	5.1	4.6
20. Orissa	2,860	2,696	3,379	3,291	3,715	3,705	-0.9	-4.0	18.1	22.1	10.0	12.6
21. Punjab	3,712	2,248	3,871	1,602	4,073	3,381	8.1	-10.8	4.3	-28.7	5.2	111.0
22. Rajasthan	4,777	4,092	5,181	4,408	5,319	4,515	11.1	10.8	8.5	7.7	2.7	2.4
23. Sikkim	93	90	100	96	99	97	3.4	8.9	7.7	6.5	-0.3	1.8
24. Tamil Nadu	4,700	4,167	4,985	4,442	5,311	4,744	13.7	16.9	6.1	6.6	6.6	6.8
25. Tripura	333	329	351	348	350	345	14.5	15.5	5.6	5.6	-0.4	-0.8
26. Uttaranchal	597	567	792	770	891	866	8.0	3.2	32.7	35.8	12.5	12.6
27. Uttar Pradesh	10,124	9,466	10,892	10,314	10,792	10,134	43.4	44.6	7.6	9.0	-0.9	-1.7
28. West Bengal	9,210	9,100	9,838	9,251	10,150	9,998	20.1	20.3	6.8	1.7	3.2	8.1
29. NCT Delhi	1,367	498	1,569	740	1,950	965	22.6	33.5	14.7	48.5	24.3	30.3
All States	**81,763**	**73,147**	**87,899**	**76,072**	**93,298**	**84,999**	**16.6**	**20.6**	**7.5**	**4.0**	**6.1**	**11.7**

Note : Figures for Bihar, Jharkhand and Jammu and Kashmir for the year 2003-04 relate to Revised Estimates.

Source : Budget Documents of State Governments.

Statement 18: Total Tax Revenue*

(Rs. crore)

States	2003-04 (Accounts)		2004-05 (Revised Estimates)		2005-06 (Budget Estimates)	
1	2		3		4	
1. Andhra Pradesh	18,874	(8.3)	23,648	(8.8)	26,669	(8.7)
2. Arunachal Pradesh	204	(0.1)	237	(0.1)	357	(0.1)
3. Assam	4,232	(1.9)	5,443	(2.0)	6,273	(2.1)
4. Bihar	10,895	(4.8)	12,588	(4.7)	14,464	(4.7)
5. Chhattisgarh	4,158	(1.8)	5,007	(1.9)	5,479	(1.8)
6. Goa	846	(0.4)	1,006	(0.4)	1,166	(0.4)
7. Gujarat	13,139	(5.8)	15,158	(5.7)	17,436	(5.7)
8. Haryana	6,949	(3.1)	8,178	(3.0)	9,238	(3.0)
9. Himachal Pradesh	1,434	(0.6)	1,722	(0.6)	1,762	(0.6)
10. Jammu and Kashmir	1,977	(0.9)	2,403	(0.9)	2,798	(0.9)
11. Jharkhand	4,428	(2.0)	4,876	(1.8)	5,122	(1.7)
12. Karnataka	15,815	(7.0)	19,197	(7.2)	22,441	(7.4)
13. Kerala	10,101	(4.4)	11,910	(4.4)	14,110	(4.6)
14. Madhya Pradesh	11,036	(4.9)	13,194	(4.9)	14,765	(4.8)
15. Maharashtra	28,552	(12.6)	34,447	(12.8)	40,246	(13.2)
16. Manipur	309	(0.1)	384	(0.1)	444	(0.1)
17. Meghalaya	403	(0.2)	449	(0.2)	510	(0.2)
18. Mizoram	164	(0.1)	189	(0.1)	268	(0.1)
19. Nagaland	326	(0.1)	245	(0.1)	291	(0.1)
20. Orissa	6,629	(2.9)	7,748	(2.9)	8,170	(2.7)
21. Punjab	6,900	(3.0)	7,838	(2.9)	9,111	(3.0)
22. Rajasthan	10,848	(4.8)	12,634	(4.7)	14,929	(4.9)
23. Sikkim	220	(0.1)	225	(0.1)	254	(0.1)
24. Tamil Nadu	19,489	(8.6)	22,807	(8.5)	25,323	(8.3)
25. Tripura	542	(0.2)	655	(0.2)	699	(0.2)
26. Uttaranchal	1,661	(0.7)	1,833	(0.7)	2,580	(0.8)
27. Uttar Pradesh	26,874	(11.8)	31,421	(11.7)	35,337	(11.6)
28. West Bengal	14,110	(6.2)	16,149	(6.0)	17,501	(5.7)
29. NCT Delhi	5,884	(2.6)	6,581	(2.5)	7,503	(2.5)
All States	**226,999**	**(100.0)**	**268,170**	**(100.0)**	**305,245**	**(100.0)**

* : Includes share in Central taxes and States' tax revenue

Notes : 1. Figures in brackets are percentages of States' tax revenue to All States tax revenue.
2. Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.
3. Figures for 2005-06(BE) includes the estimated yield of Rs.611 crore from Additional Resource Mobilisation measures through taxes introduced by the State Governments.

Source: Budget Documents of State Governments.

Statement 19: States' Own Tax Revenue

(Rs. crore)

States	2003-04 (Accounts)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4
1. Andhra Pradesh	13,806 (9.4)	17,311 (25.4)	19,981 (15.4)
2. Arunachal Pradesh	43 (18.1)	45 (3.7)	128 (187.0)
3. Assam	2,070 (7.0)	2,740 (32.3)	3,198 (16.7)
4. Bihar	3,361 (21.6)	3,470 (3.2)	3,983 (14.8)
5. Chhattisgarh	2,588 (11.2)	3,045 (17.6)	3,415 (12.2)
6. Goa	710 (17.9)	836 (17.7)	920 (10.0)
7. Gujarat	11,173 (17.4)	12,536 (12.2)	14,173 (13.1)
8. Haryana	6,348 (14.4)	7,401 (16.6)	8,217 (11.0)
9. Himachal Pradesh	984 (10.9)	1,163 (18.1)	1,266 (8.9)
10. Jammu and Kashmir	1,152 (18.1)	1,400 (21.5)	1,592 (13.8)
11. Jharkhand	2,278 (0.0)	2,402 (5.5)	2,888 (20.3)
12. Karnataka	12,570 (20.4)	15,748 (25.3)	18,680 (18.6)
13. Kerala	8,089 (10.8)	9,394 (16.1)	11,107 (18.2)
14. Madhya Pradesh	6,789 (10.0)	7,884 (16.1)	8,924 (13.2)
15. Maharashtra	25,162 (10.3)	30,607 (21.6)	35,498 (16.0)
16. Manipur	69 (6.1)	83 (20.1)	100 (20.6)
17. Meghalaya	178 (22.6)	205 (15.4)	229 (11.5)
18. Mizoram	34 (20.9)	33 (-1.2)	41 (21.8)
19. Nagaland	69 (10.7)	84 (23.1)	110 (30.3)
20. Orissa	3,302 (15.0)	3,588 (8.7)	4,010 (11.8)
21. Punjab	6,146 (7.6)	6,894 (12.2)	7,876 (14.2)
22. Rajasthan	7,246 (15.9)	8,328 (14.9)	9,599 (15.3)
23. Sikkim	108 (2.4)	98 (-9.4)	103 (5.3)
24. Tamil Nadu	15,945 (11.2)	18,561 (16.4)	20,651 (11.3)
25. Tripura	221 (21.1)	254 (14.9)	308 (20.9)
26. Uttaranchal	1,226 (20.0)	1,296 (5.7)	1,658 (27.9)
27. Uttar Pradesh	13,601 (6.5)	15,675 (15.2)	18,291 (16.7)
28. West Bengal	8,768 (24.4)	9,752 (11.2)	10,795 (10.7)
29. NCT Delhi	5,884 (10.5)	6,581 (11.8)	7,503 (14.0)
All States	**159,921 (12.5)**	**187,415 (17.2)**	**215,243 (14.8)**

Notes : 1. Figures in brackets represent percentages variation over the previous year.
2. Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.
3. Figures for 2005-06 (BE) includes the estimated yield of Rs.611 crore from Additional Resource Mobilisation measures through taxes introduced by the State Governments.

Source : Budget Documents of State Governments.

Statement 20: Total Non-Tax Revenue*

(Rs. crore)

States	2003-04 (Accounts)		2004-05 (Revised Estimates)		2005-06 (Budget Estimates)	
1	2		3		4	
1. Andhra Pradesh	7,994	(8.9)	8,346	(7.2)	9,308	(7.4)
2. Arunachal Pradesh	1,372	(1.5)	1,117	(1.0)	1,118	(0.9)
3. Assam	3,533	(3.9)	8,590	(7.4)	7,042	(5.6)
4. Bihar	2,630	(2.9)	4,208	(3.6)	4,255	(3.4)
5. Chhattisgarh	1,801	(2.0)	2,450	(2.1)	2,497	(2.0)
6. Goa	777	(0.9)	933	(0.8)	1,707	(1.4)
7. Gujarat	5,109	(5.7)	5,048	(4.3)	6,011	(4.8)
8. Haryana	2,895	(3.2)	3,211	(2.8)	2,799	(2.2)
9. Himachal Pradesh	2,547	(2.8)	2,895	(2.5)	4,082	(3.3)
10. Jammu and Kashmir	6,529	(7.3)	7,362	(6.3)	8,192	(6.6)
11. Jharkhand	3,016	(3.4)	2,431	(2.1)	3,081	(2.5)
12. Karnataka	4,945	(5.5)	6,123	(5.3)	6,778	(5.4)
13. Kerala	1,715	(1.9)	2,401	(2.1)	2,514	(2.0)
14. Madhya Pradesh	3,253	(3.6)	7,285	(6.3)	5,084	(4.1)
15. Maharashtra	5,819	(6.5)	8,436	(7.3)	10,384	(8.3)
16. Manipur	1,111	(1.2)	1,325	(1.1)	1,936	(1.5)
17. Meghalaya	996	(1.1)	1,272	(1.1)	1,465	(1.2)
18. Mizoram	1,207	(1.3)	1,290	(1.1)	1,220	(1.0)
19. Nagaland	2,034	(2.3)	1,775	(1.5)	1,904	(1.5)
20. Orissa	2,811	(3.1)	3,745	(3.2)	4,523	(3.6)
21. Punjab	5,239	(5.9)	7,479	(6.4)	8,128	(6.5)
22. Rajasthan	4,575	(5.1)	4,846	(4.2)	5,609	(4.5)
23. Sikkim	1,121	(1.3)	1,831	(1.6)	1,809	(1.4)
24. Tamil Nadu	4,217	(4.7)	4,242	(3.6)	4,928	(3.9)
25. Tripura	1,626	(1.8)	1,775	(1.5)	2,296	(1.8)
26. Uttaranchal	1,939	(2.2)	3,131	(2.7)	3,425	(2.7)
27. Uttar Pradesh	4,764	(5.3)	7,024	(6.0)	7,331	(5.9)
28. West Bengal	2,499	(2.8)	4,216	(3.6)	3,939	(3.2)
29. NCT Delhi	1,464	(1.6)	1,480	(1.3)	1,660	(1.3)
All States	**89,536**	**(100.0)**	**116,269**	**(100.0)**	**125,024**	**(100.0)**

* : Includes Grants from the Centre and States' Non-Tax Revenue

Notes : 1. Figures in brackets are percentages to the total Non-Tax Revenue.
2. Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.
3. Figures for 2005-06 (BE) includes the estimated yield of Rs.132 crore from Additional Resource Mobilisation measures through non-taxes introduced by the State Governments.

Source : Budget Documents of State Governments.

Statement 21: States' Own Non-Tax Revenue

(Rs. crore)

States	2003-04 (Accounts)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4
1. Andhra Pradesh	3,605 (2.1)	4,280 (18.7)	4,403 (2.9)
2. Arunachal Pradesh	121 (58.0)	198 (64.6)	225 (13.3)
3. Assam	946 (36.5)	3,421 (261.7)	1,064 (-68.9)
4. Bihar	446 (37.8)	318 (-28.5)	306 (-4.0)
5. Chhattisgarh	1,124 (17.5)	1,177 (4.7)	1,327 (12.8)
6. Goa	725 (-30.3)	800 (10.4)	1,574 (96.6)
7. Gujarat	3,272 (-18.1)	2,844 (-13.1)	3,507 (23.3)
8. Haryana	2,223 (23.0)	2,461 (10.7)	1,917 (-22.1)
9. Himachal Pradesh	292 (66.2)	480 (64.6)	444 (-7.6)
10. Jammu and Kashmir	354 (5.9)	685 (-74.6)	820(-107.3)
11. Jharkhand	1,151 (19.9)	1,226 (6.5)	1,391 (13.4)
12. Karnataka	2,958 (131.5)	3,768 (27.4)	4,090 (8.5)
13. Kerala	807 (19.1)	846 (4.8)	843 (-0.4)
14. Madhya Pradesh	1,480 (-9.5)	4,450 (200.7)	2,209 (-50.4)
15. Maharashtra	3,549 (-21.4)	4,414 (24.4)	5,686 (28.8)
16. Manipur	49 (-12.7)	82 (65.3)	103 (26.4)
17. Meghalaya	129 (39.0)	142 (10.0)	157 (10.6)
18. Mizoram	58 (10.3)	67 (14.8)	66 (-0.9)
19. Nagaland	61 (38.4)	71 (17.2)	75 (5.2)
20. Orissa	1,095 (13.9)	1,029 (-6.0)	1,06 (3.1)
21. Punjab	4,666 (15.6)	6,159 (32.0)	4,770 (-22.5)
22. Rajasthan	2,072 (32.0)	2,104 (1.6)	2,462 (17.0)
23. Sikkim	537 (-59.2)	997 (85.5)	993 (-0.4)
24. Tamil Nadu	2,094 (12.5)	2,096 (0.1)	2,101 (0.2)
25. Tripura	168 (70.0)	153 (-8.8)	67 (-56.5)
26. Uttaranchal	371 (-1.1)	404 (9.0)	529 (31.0)
27. Uttar Pradesh	2,282 (19.3)	2,135 (-6.4)	2,247 (5.2)
28. West Bengal	606 (-7.4)	1,458 (140.7)	1,041 (-28.6)
29. NCT Delhi	950 (14.6)	916 (-3.6)	1,075 (17.4)
All States	**38,189 (6.5)**	**49,181 (28.8)**	**46,552 (-5.3)**

Notes : 1. Figures in brackets represent percentages variation over the the previous year.
2. Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.
3. Figures for 2005-06(BE) includes the estimated yield of Rs.132 crore from Additional Resource Mobilisation measures through non-taxes introduced by the State Governments.

Source : Budget Documents of State Governments.

Statement 22: States' Share in Central Taxes

(Rs. crore)

States	2003-04 (Accounts)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4
1. Andhra Pradesh	5,069 (17.4)	6,337 (25.0)	6,688 (5.5)
2. Arunachal Pradesh	161 (31.7)	192 (19.1)	229 (19.1)
3. Assam	2,162 (19.2)	2,703 (25.0)	3,074 (13.7)
4. Bihar	7,534 (12.0)	9,118 (21.0)	10,481 (14.9)
5. Chhattisgarh	1,570 (16.3)	1,962 (25.0)	2,064 (5.2)
6. Goa	136 (18.3)	170 (25.0)	246 (45.4)
7. Gujarat	1,966 (44.2)	2,621 (33.4)	3,263 (24.5)
8. Haryana	601 (-20.6)	777 (29.3)	1,022 (31.5)
9. Himachal Pradesh	450 (29.3)	559 (24.3)	496 (-11.3)
10. Jammu and Kashmir	825 (16.4)	1,003 (21.6)	1,206 (20.2)
11. Jharkhand	2,150 (-6.8)	2,474 (15.1)	2,233 (-9.7)
12. Karnataka	3,245 (16.5)	3,449 (6.3)	3,760 (9.0)
13. Kerala	2,012 (17.3)	2,515 (25.0)	3,003 (19.4)
14. Madhya Pradesh	4,247 (14.1)	5,310 (25.0)	5,841 (10.0)
15. Maharashtra	3,389 (49.4)	3,841 (13.3)	4,749 (23.6)
16. Manipur	240 (27.6)	301 (25.5)	344 (14.2)
17. Meghalaya	225 (27.8)	244 (8.6)	281 (15.2)
18. Mizoram	130 (37.8)	156 (19.5)	227 (45.8)
19. Nagaland	257 (161.9)	160 (-37.6)	181 (12.9)
20. Orissa	3,328 (18.6)	4,160 (25.0)	4,160 (0.0)
21. Punjab	754 (16.2)	944 (25.1)	1,234 (30.8)
22. Rajasthan	3,602 (17.6)	4,306 (19.5)	5,330 (23.8)
23. Sikkim	112 (45.5)	127 (12.8)	151 (19.5)
24. Tamil Nadu	3,544 (16.3)	4,246 (19.8)	4,672 (10.0)
25. Tripura	321 (28.3)	401 (25.0)	391 (-2.3)
26. Uttaranchal	435 (17.1)	536 (23.3)	922 (71.9)
27. Uttar Pradesh	13,273 (22.5)	15,746 (18.6)	17,046 (8.3)
28. West Bengal	5,342 (16.5)	6,397 (19.8)	6,706 (4.8)
29. NCT Delhi	0	0	0
All States	**67,079 (18.4)**	**80,755 (20.4)**	**90,003 (11.5)**

Notes : 1. Figures in brackets represent percentages variation over the previous year.
2. Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.

Source : Budget Documents of State Governments.

Statement 23: Grants from the Centre

(Rs. crore)

States		**2003-04** (Accounts)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1		2	3	4
1	Andhra Pradesh	4,389 (72.8)	4,067 (-7.4)	4,904 (20.6)
2	Arunachal Pradesh	1,251 (43.3)	919 (-26.6)	893 (-2.9)
3	Assam	2,587 (10.0)	5,170 (99.8)	5,978 (15.6)
4	Bihar	2,185 (24.3)	3,890 (78.0)	3,949 (1.5)
5	Chhattisgarh	677 (-13.6)	1,273 (88.1)	1,170 (-8.1)
6	Goa	53 (-31.8)	133 (152.4)	133 (0.3)
7	Gujarat	1,837 (-38.7)	2,205 (20.0)	2,505 (13.6)
8	Haryana	672 (23.7)	750 (11.7)	882 (17.6)
9	Himachal Pradesh	2,255 (0.3)	2,415 (-3.9)	3,639 (-23.8)
10	Jammu and Kashmir	6,175 (22.4)	6,677 (8.1)	7,372 (10.4)
11	Jharkhand	1,865 (0.1)	1,205 (-35.4)	1,691 (40.3)
12	Karnataka	1,987 (19.3)	2,355 (18.5)	2,688 (14.1)
13	Kerala	908 (-3.3)	1,555 (71.3)	1,671 (7.5)
14	Madhya Pradesh	1,773 (-4.8)	2,835 (59.9)	2,875 (1.4)
15	Maharashtra	2,270 (50.7)	4,022 (77.2)	4,697 (16.8)
16	Manipur	1,061 (4.2)	1,244 (17.2)	1,833 (47.4)
17	Meghalaya	867 (-0.9)	1,130 (30.4)	1,308 (15.8)
18	Mizoram	1,149 (35.7)	1,224 (6.5)	1,154 (-5.7)
19	Nagaland	1,973 (65.1)	1,703 (-13.7)	1,829 (7.4)
20	Orissa	1,716 (-4.7)	2,716 (58.2)	3,462 (27.5)
21	Punjab	573 (-15.2)	1,320 (130.4)	3,358(154.3)
22	Rajasthan	2,504 (14.0)	2,743 (9.5)	3,148 (14.8)
23	Sikkim	584 (0.3)	834 (43.0)	816 (-2.2)
24	Tamil Nadu	2,123 (33.8)	2,146 (1.1)	2,827 (31.8)
25	Tripura	1,458 (8.1)	1,622 (11.3)	2,229 (37.4)
26	Uttaranchal	1,569 (8.2)	2,727 (73.8)	2,896 (6.2)
27	Uttar Pradesh	2,482 (7.5)	4,889 (97.0)	5,084 (4.0)
28	West Bengal	1,893 (-15.4)	2,758 (45.7)	2,898 (5.1)
29	NCT Delhi	514 (0.4)	564 (9.7)	584 (3.7)
	All States	**51,348 (12.4)**	**67,088 (30.7)**	**78,472 (17.0)**

Notes : 1. Figures in brackets represent percentages variation over the previous year.

2. Figures for Bihar, Jammu and Kashmir and Jharkhand for the year 2003-04 relate to Revised Estimates.

Source: Budget Documents of State Governments.

Statement 24: Gross and Net Loans from the Centre

States	Amount (Rs. Crore)						Variation over Previous Year (Per cent)					
	2003-04 (Accounts)		2004-05 (Revised Estimates)		2005-06 (Budget Estimates)		2003-04 (Accounts)		2004-05 (Revised Estimates)		2005-06 (Budget Estimates)	
	Gross	Net	Gross	Net	Gross	Net	Gross	Net	Gross	Net	Gross	Net
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	3,118	2,002	3,094	-935	3,663	-359	22.4	682.2	-0.8	-146.7	18.4	-61.6
2. Arunachal Pradesh	133	-54	283	261	287	264	98.0	-237.4	113.1	-579.8	1.4	1.2
3. Assam	369	57	513	6	544	188	-69.3	-42.1	39.2	-89.6	6.0	3,074.2
4. Bihar	1,393	874	1,752	1,172	23	-572	-10.0	90.9	25.7	34.1	-98.7	-148.8
5. Chhattisgarh	454	311	587	-127	682	241	4.7	360.4	29.2	-140.7	16.2	-290.6
6. Goa	61	-72	118	72	96	59	1.0	26.6	93.3	-200.6	-18.9	-17.6
7. Gujarat	3,004	2,514	2,621	881	2,671	2,176	127.9	-311.0	-12.7	-65.0	1.9	147.0
8. Haryana	421	250	322	-21	374	191	68.8	-10,103.6	-23.5	-108.5	16.2	-993.4
9. Himachal Pradesh	290	131	151	91	150	91	99.0	-144.2	-47.7	-30.6	-0.6	0.7
10. Jammu and Kashmir	350	88	388	185	393	246	45.2	-169.8	11.0	108.8	1.3	33.1
11. Jharkhand	436	159	1,028	848	–	-194	–	-41.2	135.6	431.9	-100.0	-122.9
12. Karnataka	1,957	1,007	1,709	1,199	2,191	1,674	26.7	646.2	-12.7	19.0	28.2	39.7
13. Kerala	968	354	1,627	523	1,521	984	-18.8	88.0	68.0	47.5	-6.5	88.2
14. Madhya Pradesh	1,723	1,237	2,070	115	2,148	1,746	-3.2	181.3	20.2	-90.7	3.8	1,418.6
15. Maharashtra	1,252	566	2,359	1,624	3,402	2,936	30.2	-453.3	88.4	186.7	44.2	80.8
16. Manipur	527	-30	1,164	692	318	-29	-48.5	-106.8	120.6	-2,382.6	-72.7	-104.1
17. Meghalaya	83	30	135	47	87	66	-39.9	-3.4	62.3	59.1	-35.4	40.0
18. Mizoram	70	-13	86	68	76	60	33.1	-171.2	22.8	-624.7	-11.3	-11.5
19. Nagaland	-354	-463	172	28	182	54	-179.0	-209.6	-148.6	-106.0	5.8	94.2
20. Orissa	1,541	723	2,005	408	2,173	911	-37.5	-13.6	30.1	-43.6	8.4	123.3
21. Punjab	542	107	782	-589	825	332	29.3	-109.5	44.4	-650.9	5.4	-156.4
22. Rajasthan	1,636	1,918	1,946	-398	2,146	1,771	3.1	-644.3	18.9	-120.8	10.3	-544.9
23. Sikkim	44	-1	58	24	60	45	24.3	-160.9	32.8	-1,789.3	4.1	89.3
24. Tamil Nadu	1,023	467	1,580	-2,285	10	-325	11.2	-167.9	54.4	-589.8	-99.4	-85.8
25. Tripura	92	46	109	77	20	-5	8.8	-1,184.8	18.4	68.9	-81.7	-106.0
26. Uttaranchal	285	-888	322	300	220	197	13.9	83.2	13.0	-133.8	-31.8	-34.4
27. Uttar Pradesh	3,081	1,824	3,762	2,301	4,351	2,990	-0.9	-444.4	22.1	26.1	15.6	29.9
28. West Bengal	1,371	795	1,916	1,259	2,602	1,768	-46.6	-15.1	39.8	58.3	35.8	40.4
29. NCT Delhi	257	177	279	-2,023	–	-125	-33.4	-131.6	8.8	-1,243.1	-100.0	-93.8
All States	**26,127**	**14,117**	**32,940**	**5,801**	**31,216**	**17,382**	**-4.0**	**-1,614.5**	**26.1**	**-58.9**	**-5.2**	**199.6**

'–' : Negligible/Nil
Note : Figures for Bihar, Jharkhand and Jammu and Kashmir for the year 2003-04 relate to Revised Estimates.
Source : Budget Documents of State Governments.

Statement 25: Gross and Net Devolution and Transfer of Resources from the Centre

States	Amount (Rs. Crore)						Variation over Previous Year (Per cent)					
	2003-04 (Accounts)		2004-05 (Revised Estimates)		2005-06 (Budget Estimates)		2003-04 (Accounts)		2004-05 (Revised Estimates)		2005-06 (Budget Estimates)	
	Gross	Net	Gross	Net	Gross	Net	Gross	Net	Gross	Net	Gross	Net
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	12,576	9,107	13,497	7,282	15,255	9,189	33.7	91.7	7.3	-20.0	13.0	26.2
2. Arunachal Pradesh	1,545	1,293	1,394	1,311	1,408	1,306	45.4	32.8	-9.8	1.3	1.0	-0.4
3. Assam	5,118	4,336	8,386	7,233	9,596	8,770	-4.7	15.1	63.9	66.8	14.4	21.2
4. Bihar	11,112	9,186	14,760	12,849	14,453	12,562	10.8	24.9	32.8	39.9	-2.1	-2.2
5. Chhattisgarh	2,701	2,151	3,823	2,779	3,916	3,216	5.2	18.6	41.5	29.2	2.4	15.7
6. Goa	249	16	421	308	475	360	-1.2	-39.0	68.6	1,857.5	13.1	16.9
7. Gujarat	6,806	4,145	7,447	4,008	8,439	6,954	19.9	361.7	9.4	-3.3	13.3	73.5
8. Haryana	1,693	896	1,848	1,054	2,277	1,715	9.3	48.8	9.2	17.7	23.2	62.7
9. Himachal Pradesh	2,994	2,500	3,126	2,831	4,285	4,070	9.2	30.6	4.4	13.2	37.1	43.8
10. Jammu and Kashmir	7,350	7,088	8,068	7,663	8,972	8,548	22.6	36.3	9.8	8.1	11.2	11.5
11. Jharkhand	4,451	3,677	4,708	4,146	3,924	3,204	-3.3	-6.7	5.8	12.7	-16.7	-22.7
12. Karnataka	7,188	4,703	7,514	5,706	8,639	6,804	19.9	53.5	4.5	21.3	15.0	19.2
13. Kerala	3,888	2,464	5,697	3,927	6,195	4,971	1.1	21.0	46.5	59.4	8.8	26.6
14. Madhya Pradesh	7,743	6,097	10,215	7,198	10,863	9,365	5.1	24.5	31.9	18.1	6.4	30.1
15. Maharashtra	6,912	3,176	10,222	7,428	12,848	11,441	45.9	469.9	47.9	133.9	25.7	54.0
16. Manipur	1,829	1,168	2,709	2,144	2,495	1,995	-18.0	-25.7	48.1	83.6	-7.9	-6.9
17. Meghalaya	1,175	1,069	1,510	1,369	1,677	1,605	-1.2	3.4	28.4	28.1	11.1	17.2
18. Mizoram	1,349	1,224	1,465	1,405	1,457	1,402	35.8	33.2	8.6	14.8	-0.6	-0.2
19. Nagaland	1,877	1,714	2,035	1,839	2,192	2,009	7.8	3.0	8.5	7.3	7.7	9.3
20. Orissa	6,585	4,604	8,881	6,095	9,795	7,237	-6.9	6.7	34.9	32.4	10.3	18.7
21. Punjab	1,869	384	3,046	991	5,417	4,617	7.2	-138.0	63.0	157.9	77.8	365.9
22. Rajasthan	7,743	5,537	8,994	3,947	10,624	9,582	13.1	104.9	16.2	-28.7	18.1	142.8
23. Sikkim	739	664	1,019	949	1,027	978	6.5	5.6	37.8	42.9	0.8	3.0
24. Tamil Nadu	6,690	4,686	7,972	2,982	7,509	6,197	20.5	96.1	19.2	-36.4	-5.8	107.8
25. Tripura	1,871	1,734	2,132	2,027	2,641	2,554	11.1	15.6	14.0	16.9	23.9	26.0
26. Uttaranchal	2,289	969	3,585	3,529	4,038	3,951	10.5	-13.3	56.6	264.3	12.6	12.0
27. Uttar Pradesh	18,835	13,594	24,398	19,552	26,480	22,224	15.9	59.9	29.5	43.8	8.5	13.7
28. West Bengal	8,606	4,802	11,071	7,986	12,207	9,409	-8.4	4.8	28.7	66.3	10.3	17.8
29. NCT Delhi	771	-676	843	-3,028	584	-1,491	-14.1	-41.8	9.4	347.7	-30.6	-50.7
All States	**144,554**	**102,305**	**180,783**	**127,511**	**199,691**	**164,743**	**11.6**	**45.0**	**25.1**	**24.6**	**10.5**	**29.2**

Note : Figures for Bihar, Jharkhand and Jammu and Kashmir for the year 2003-04 relate to Revised Estimates.
Source : Budget Documents of State Governments.

Statement 26: Composition of Outstanding Liabilities – 1991

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other Banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Compen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	1,757.27	1,595.98	–	–	161.29	93.32	29.30	1.18	–	33.94	3.55	–	0.11	4,367.97	690.08	115.07	1,174.88	44.92	8,150.19
Arunachal Pradesh	28.17	28.17	–	–	–	–	–	–	–	–	–	–	–	113.21	22.34	–	115.73	0.10	279.55
Assam	487.91	227.52	–	218.34	42.05	4.46	0.74	0.13	–	36.31	0.41	–	-0.01	3,635.18	141.25	38.69	33.55	4.09	4,340.65
Bihar	1,603.57	1,487.27	–	53.20	63.10	21.81	9.36	0.43	0.09	17.61	13.54	0.27	51.58	5,792.35	1,959.58	0.16	1,036.34	189.64	10,581.65
Chhattisgarh	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Goa	29.57	22.13	–	–	7.44	7.37	–	–	–	0.07	–	–	–	768.83	69.01	1.00	31.13	3.00	902.54
Gujarat	748.21	653.93	–	–	94.27	44.54	18.27	5.61	0.15	21.06	4.65	–	0.81	5,151.16	621.33	355.65	1,158.54	40.79	8,075.67
Haryana	499.84	388.16	–	–	111.68	43.27	14.83	11.31	22.70	18.75	0.80	0.02	–	1,641.20	679.99	98.76	146.01	10.00	3,075.80
Himachal Pradesh	135.56	100.92	–	–	34.65	6.18	2.06	0.05	–	15.33	11.02	–	–	828.03	330.90	1.78	31.51	1.00	1,328.78
Jammu and Kashmir	447.21	154.85	–	–	292.36	16.77	10.96	0.31	262.72	–	1.61	–	–	2,412.42	366.95	90.01	41.00	0.39	3,357.98
Jharkhand	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Karnataka	977.92	870.05	–	–	107.87	49.01	19.28	3.79	0.23	35.48	0.08	–	–	3,009.73	835.73	244.00	778.06	52.81	5,898.24
Kerala	1,137.46	890.49	–	100.80	146.17	66.20	28.84	-0.06	–	50.91	0.28	–	2.36	2,165.66	1,411.32	20.92	230.99	13.92	4,980.26
Madhya Pradesh	821.17	661.05	–	30.90	129.22	12.33	5.67	–	–	–	111.21	–	–	3,659.01	2,047.08	301.91	919.38	28.75	7,777.30
Maharashtra	997.09	768.66	–	–	228.43	25.02	3.16	92.13	2.01	85.05	20.99	0.08	2.84	7,824.90	1,214.80	1,496.44	1,243.00	99.40	12,875.64
Manipur	136.08	77.49	–	8.01	50.58	4.64	2.65	0.01	–	7.64	35.64	–	–	191.55	73.74	50.57	-62.42	0.24	389.77
Meghalaya	36.44	26.66	–	–	9.79	4.92	2.30	0.05	–	2.52	–	–	–	146.02	25.30	3.97	–	6.00	217.74
Mizoram	48.49	–	–	28.97	19.52	0.74	0.50	–	–	0.58	12.08	5.62	–	122.24	16.71	–	142.15	0.10	329.69
Nagaland	193.32	104.68	–	36.21	52.43	10.11	0.07	0.01	–	2.02	40.23	–	–	188.04	77.91	0.07	-50.47	0.35	409.23
Orissa	1,090.73	946.12	–	59.79	84.83	34.76	11.41	11.68	–	26.06	0.91	–	0.10	2,653.31	856.29	12.91	521.39	21.54	5,156.18
Punjab	421.88	341.66	–	–	80.21	21.69	6.33	8.05	–	44.14	–	–	–	5,731.78	716.32	28.74	147.35	25.00	7,071.08
Rajasthan	1,208.92	1,101.38	–	–	107.54	30.36	9.93	18.06	–	46.70	2.49	–	0.32	3,452.61	1,226.57	95.57	560.74	35.00	6,579.41
Sikkim	48.63	15.48	–	–	33.15	1.33	0.48	–	–	0.55	30.80	–	–	76.22	15.62	0.89	0.40	-0.16	141.61
Tamil Nadu	1,580.08	1,180.81	–	222.66	176.61	68.58	22.33	17.43	–	67.90	0.37	–	0.12	3,293.46	766.24	583.05	752.62	68.17	7,043.61
Tripura	138.14	83.25	–	–	54.88	14.00	1.35	0.30	–	3.88	35.36	–	–	246.30	98.19	–	33.42	0.50	516.54
Uttaranchal	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Uttar Pradesh	3,460.52	2,870.42	–	291.08	299.02	67.33	6.63	103.03	15.40	90.73	17.59	-1.68	-0.33	10,012.47	1,925.24	1,177.84	2,854.58	329.67	19,760.32
West Bengal	1,180.58	1,055.05	–	–	125.53	68.87	34.64	4.18	–	22.92	-5.08	–	1.72	6,037.63	672.83	15.74	929.07	19.92	8,855.78
NCT Delhi	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
All States	**19,214.77**	**15,652.19**	**–**	**1,049.96**	**2,512.62**	**717.60**	**241.06**	**277.69**	**303.29**	**630.15**	**338.52**	**4.31**	**59.62**	**73,521.27**	**16,861.33**	**4,733.73**	**12,768.96**	**995.16**	**128,095.21**

Note : See 'Explanatory Note on Data Sources and Methodology'.

Statement 26: Compositon of Outstanding Liabilities – 1992 *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Compen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	2,116.42	1,935.11	–	–	181.31	107.90	33.28	0.86	–	36.57	2.70	–	0.11	5,056.33	818.66	120.55	1,297.93	43.53	9,453.42
Arunachal Pradesh	35.15	35.15	–	–	–	–	–	–	–	–	–	–	–	135.33	33.15	–	83.40	0.05	287.08
Assam	554.01	265.22	–	248.74	40.05	2.80	0.76	-2.28	–	38.36	0.41	–	0.03	3,788.75	163.33	39.60	107.95	4.07	4,657.71
Bihar	1,969.16	1,876.26	–	32.29	60.61	21.70	9.36	–	0.09	16.12	13.08	0.27	56.70	6,401.30	2,313.59	0.16	898.35	138.23	11,720.79
Chhattisgarh	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Goa	39.36	31.73	–	–	7.63	7.37	–	–	–	0.26	–	–	–	802.01	80.96	2.01	39.40	3.00	966.75
Gujarat	895.32	751.65	–	9.73	133.94	56.32	18.59	5.12	0.15	25.46	28.30	–	0.67	6,023.82	720.05	346.89	1,335.72	38.87	9,360.67
Haryana	547.98	454.78	–	–	93.20	41.74	15.26	14.40	–	20.97	0.82	–	–	1,830.88	814.81	123.01	144.29	10.00	3,470.97
Himachal Pradesh	181.41	127.33	–	11.27	42.81	7.29	0.39	3.49	–	12.16	19.48	–	–	881.54	396.10	1.77	30.50	1.00	1,492.32
Jammu and Kashmir	779.10	186.53	–	–	592.57	19.91	11.88	0.14	554.08	–	6.57	–	–	2,422.09	424.41	116.80	64.74	0.38	3,807.52
Jharkhand	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Karnataka	1,153.23	1,027.78	–	–	125.45	54.34	22.34	3.92	0.23	44.56	0.07	–	–	3,380.69	989.00	–	720.00	28.00	6,270.92
Kerala	1,361.11	1,083.39	–	114.98	162.74	63.43	31.69	-6.37	–	73.71	0.28	–	2.35	2,434.77	1,668.32	22.38	293.40	50.81	5,830.80
Madhya Pradesh	1,243.56	814.99	–	274.28	154.29	20.78	19.35	6.99	–	105.43	1.74	–	–	4,052.60	2,318.77	331.91	834.31	21.38	8,802.53
Maharashtra	1,155.19	957.58	–	–	197.61	25.01	3.03	33.82	2.01	111.13	22.52	0.08	2.77	9,040.35	1,377.28	1,904.09	1,681.16	118.11	15,276.18
Manipur	169.91	89.62	–	30.21	50.09	4.43	2.83	0.01	–	7.29	35.52	–	–	184.39	93.26	0.98	54.27	–	502.81
Meghalaya	48.45	39.69	–	–	8.76	5.10	2.26	-0.94	–	2.34	–	–	–	158.87	30.05	3.99	-2.64	6.00	244.72
Mizoram	53.57	–	–	30.59	22.98	0.68	0.47	–	–	0.66	11.98	9.20	–	135.43	27.73	–	97.13	0.10	313.97
Nagaland	217.23	120.48	–	38.49	58.26	9.29	0.01	0.01	–	2.82	46.12	–	–	201.18	80.70	0.07	-23.87	0.35	475.66
Orissa	1,419.54	1,203.86	–	121.91	93.76	40.35	12.62	11.38	–	28.71	0.70	–	0.19	2,868.56	1,049.52	14.32	672.85	40.28	6,065.06
Punjab	459.99	382.40	–	–	77.59	21.05	6.66	7.02	–	42.86	–	–	–	6,607.22	837.62	46.45	154.52	25.00	8,130.80
Rajasthan	1,425.30	1,305.55	–	–	119.75	33.57	11.90	15.97	–	55.85	2.46	–	0.32	3,829.94	1,443.15	116.13	797.00	35.00	7,646.51
Sikkim	60.56	22.20	–	–	38.36	1.87	0.59	–	–	0.50	35.41	–	–	84.40	19.42	0.89	-3.17	0.38	162.48
Tamil Nadu	1,811.06	1,413.80	–	203.19	194.07	80.78	25.95	19.62	–	67.39	0.32	–	0.11	3,936.84	918.27	719.47	808.30	146.76	8,340.70
Tripura	169.34	99.82	–	5.60	63.91	21.99	1.24	0.21	–	3.57	36.91	–	–	263.61	120.83	–	18.96	0.50	573.23
Uttaranchal	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Uttar Pradesh	3,817.67	3,456.74	–	107.24	253.69	63.42	4.47	33.01	47.33	91.52	18.13	-4.19	-0.76	11,776.50	2,275.74	1,526.39	3,344.08	238.05	22,978.43
West Bengal	1,522.75	1,326.01	–	59.79	136.95	64.16	32.27	4.52	–	23.51	12.48	–	1.43	6,681.85	774.99	81.12	1,053.74	19.54	10,133.99
NCT Delhi	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
All States	**23,206.36**	**19,007.67**	**–**	**1,288.31**	**2,910.38**	**775.29**	**267.20**	**150.90**	**603.89**	**811.75**	**296.00**	**5.36**	**63.92**	**82,979.25**	**19,789.71**	**5,518.98**	**14,502.32**	**969.39**	**146,966.01**

Statement 26: Composition of Outstanding Liabilities – 1993 *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Compen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	2,476.37	2,272.45	–	–	203.92	125.84	37.85	0.62	–	36.86	2.75	–	0.11	5,852.39	956.73	149.30	1,583.84	43.95	11,062.58
Arunachal Pradesh	44.32	20.91	–	–	23.41	–	–	–	–	–	16.77	6.64	–	151.38	43.24	–	23.46	0.05	262.45
Assam	432.85	386.87	–	–	45.98	10.43	0.13	-5.12	–	40.13	0.41	–	0.03	3,735.36	186.47	101.33	201.62	12.66	4,670.29
Bihar	2,259.63	2,262.51	–	–	-2.88	21.52	9.21	–	0.01	14.27	-48.15	0.27	66.53	6,858.82	2,795.99	-28.31	1,540.62	57.96	13,484.71
Chhattisgarh	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Goa	63.93	41.23	–	10.78	11.93	11.72	–	–	–	0.21	–	–	–	836.43	96.04	3.15	46.75	3.00	1,049.30
Gujarat	1,047.62	877.54	–	53.20	116.89	61.68	15.26	6.07	0.15	30.59	3.14	–	0.67	6,566.84	844.75 [1]	284.79	1,712.15	45.15	10,501.30
Haryana	629.55	519.04	–	–	110.51	53.70	18.03	13.92	–	24.04	0.82	–	–	2,004.76	947.16	146.75	160.96	10.00	3,899.18
Himachal Pradesh	355.42	151.32	–	11.27	192.83	7.82	0.36	3.74	–	14.77	22.72	143.42	–	940.94	491.36	2.31	41.85	1.00	1,832.88
Jammu and Kashmir	994.39	215.36	–	–	779.03	25.60	13.21	0.13	733.05	–	7.03	–	–	2,400.97	509.85	150.02	-41.44	0.33	4,014.11
Jharkhand	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Karnataka	1,323.74	1,177.99	–	–	145.75	60.27	25.60	3.59	0.23	56.00	0.06	–	-0.01	3,869.93	1,153.00	–	740.00	73.00	7,159.67
Kerala	1,691.98	1,276.70	–	197.65	217.63	93.31	39.63	11.12	–	73.29	0.28	–	2.17	2,721.04	1,881.94	14.01	356.36	15.00	6,680.33
Madhya Pradesh	1,310.00	993.25	–	154.18	162.57	24.67	20.28	5.01	–	110.30	2.30	–	–	4,361.63	2,759.26	342.91	2,633.13	34.67	11,441.59
Maharashtra	1,308.29	1,145.79	–	–	162.50	24.09	2.10	-34.15	2.01	143.19	25.18	0.08	1.50	9,899.05	1,559.19	2,392.10	1,694.45	56.12	16,909.20
Manipur	170.26	101.62	–	10.73	57.91	4.64	2.77	0.01	–	8.24	42.26	–	–	177.10	114.75	1.98	66.58	–	530.67
Meghalaya	59.00	51.45	–	–	7.55	5.31	2.06	-2.09	–	2.27	–	–	–	172.95	35.86	6.01	21.19	6.00	301.01
Mizoram	62.79	–	–	24.21	38.58	2.32	0.43	–	–	0.67	25.70	9.45	–	145.85	47.81	–	65.49	0.10	322.04
Nagaland	269.43	136.13	–	71.65	61.65	13.04	0.01	0.01	–	2.94	45.65	–	–	204.16	86.00	0.07	-40.22	0.35	519.79
Orissa	1,672.36	1,463.86	–	112.46	96.04	38.02	17.20	9.85	–	30.48	0.48	–	0.23	3,148.31	1,344.95	15.12	569.37	41.58	6,791.69
Punjab	498.62	419.81	–	–	78.81	22.24	6.30	8.39	–	41.88	–	–	–	7,734.35	1,011.86	86.49	167.37	25.00	9,523.69
Rajasthan	1,654.38	1,513.26	–	–	141.12	36.94	13.39	18.30	–	69.08	3.41	–	0.32	4,263.59	1,737.77	116.33	846.50	35.00	8,653.57
Sikkim	74.54	28.85	–	–	45.69	2.25	0.55	–	–	0.44	42.45	–	–	92.68	25.20	0.89	5.52	0.01	198.84
Tamil Nadu	2,009.55	1,668.98	–	127.64	212.92	93.30	28.89	20.91	–	69.60	0.23	–	0.10	4,682.14	1,160.21	948.88	1,255.23	150.00	10,206.01
Tripura	185.99	116.43	–	–	69.55	25.94	1.63	0.13	–	3.59	38.27	–	–	282.89	146.89	–	14.73	0.50	631.00
Uttaranchal	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Uttar Pradesh	4,460.23	4,034.75	–	299.38	126.10	69.29	2.86	-39.52	-2.67	84.08	18.01	-5.96	-1.23	13,240.87	2,688.81	1,841.18	4,005.45	131.02	26,367.56
West Bengal	1,726.11	1,604.16	–	–	121.95	60.41	37.12	3.89	–	27.72	-7.19	–	1.34	7,281.37	889.55	122.65	1,239.88	19.85	11,279.42
NCT Delhi	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
All States	**26,781.34**	**22,480.25**	**–**	**1,073.15**	**3,227.94**	**894.36**	**294.88**	**24.82**	**732.78**	**884.62**	**242.58**	**153.90**	**71.75**	**91,625.80**	**23,514.64**	**6,697.96**	**18,910.84**	**762.30**	**168,292.88**

1. Includes Rs.164.66 crore outstanding in "Other Accounts".

Statement 26: Composition of Outstanding Liabilities– 1994 *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Compen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Contin-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	2,861.50	2,608.94	–	–	252.55	148.31	66.66	2.26	–	32.88	2.44	–	0.12	7,094.01	1,108.52	177.40	1,655.17	43.66	12,940.27
Arunachal Pradesh	52.62	20.91	–	–	31.71	–	–	–	4.68	–	20.40	6.64	–	172.64	55.85	2.00	-2.36	0.05	280.80
Assam	557.98	498.61	–	17.28	42.09	5.09	4.72	-8.32	–	40.20	0.41	–	0.03	3,357.75	291.42	131.77	322.42	14.09	4,675.44
Bihar	2,626.35	2,647.67	–	–	-21.32	21.31	8.58	-4.70	-16.68	18.85	-48.95	0.27	65.11	7,368.00	3,263.85	16.97	1,452.23	-40.59	14,686.81
Chhattisgarh	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Goa	78.49	50.73	–	10.15	17.61	17.41	–	–	–	0.20	–	–	–	854.13	111.98	3.34	64.34	2.73	1,115.02
Gujarat	1,130.94	981.92	–	–	149.02	67.36	20.38	5.15	0.15	30.02	25.97	–	0.76	7,108.59	968.88	192.63	2,025.30	40.11	11,466.46
Haryana	798.15	582.96	–	–	215.19	65.48	16.86	17.07	84.50	30.47	0.82	–	–	2,216.49	1,117.43	140.76	141.20	10.00	4,424.03
Himachal Pradesh	298.01	175.31	–	68.35	54.35	8.32	1.03	0.40	–	14.68	29.92	–	–	1,029.67	607.90	4.38	54.84	1.00	1,995.80
Jammu and Kashmir	1,030.70	259.92	–	–	770.78	36.68	12.69	0.02	714.31	0.15	7.00	-0.08	–	2,511.51	615.71	177.48	173.96	0.29	4,509.65
Jharkhand	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Karnataka	1,531.73	1,332.11	–	–	199.62	90.26	51.67	4.47	0.23	52.95	0.05	–	-0.01	4,374.29	1,340.40	393.47	1,096.70	78.25	8,814.84
Kerala	1,732.90	1,469.91	–	11.94	251.05	111.20	46.88	13.83	–	78.86	0.28	–	1.79	3,114.22	2,349.76	17.82	364.92	13.84	7,593.46
Madhya Pradesh	1,624.50	1,155.96	–	298.09	170.46	29.42	21.17	4.18	–	113.76	1.93	–	–	4,727.36	3,168.84	377.77	868.45	24.72	10,791.64
Maharashtra	1,472.74	1,333.61	–	–	139.13	24.33	1.14	-57.23	2.01	142.48	26.33	0.08	1.44	10,978.58	1,782.08	2,826.51	1,670.27	55.05	18,785.24
Manipur	182.77	113.70	–	–	69.07	4.98	2.68	0.01	–	8.31	53.09	–	–	176.90	133.04	3.14	68.03	–	563.89
Meghalaya	88.81	68.21	–	4.37	16.23	5.02	1.96	-2.91	–	2.16	10.00	–	–	193.62	42.34	8.03	41.97	6.00	380.77
Mizoram	80.90	5.00	–	17.35	58.54	2.30	0.40	–	–	1.56	35.09	19.20	–	199.45	59.30	2.74	35.39	0.10	377.88
Nagaland	259.94	151.77	–	6.51	101.66	11.63	0.01	0.01	–	4.13	85.88	–	–	205.61	94.39	0.07	25.33	0.35	585.69
Orissa	1,933.10	1,737.80	–	95.97	99.33	44.02	22.50	9.35	–	30.63	-7.17	–	0.25	3,433.53	1,646.44	56.87	582.97	35.37	7,688.28
Punjab	534.46	456.90	–	–	77.55	20.81	5.94	9.73	–	41.07	–	–	–	8,721.73	1,243.50	108.35	241.27	25.00	10,874.31
Rajasthan	1,892.66	1,720.59	–	–	172.07	34.97	14.33	24.32	–	81.27	17.18	–	0.32	4,726.63	2,080.91	189.95	1,112.94	35.00	10,038.10
Sikkim	81.28	35.50	–	–	45.78	2.55	0.65	–	–	0.37	42.20	–	–	101.82	31.84	2.43	4.49	0.47	222.32
Tamil Nadu	2,213.26	1,944.18	–	35.21	233.87	106.76	35.90	19.76	–	71.32	0.12	–	0.08	5,523.12	1,589.05	989.08	1,155.01	146.28	11,615.80
Tripura	204.30	133.18	–	–	71.11	24.58	1.63	-1.96	–	2.93	43.94	–	–	296.01	180.48	0.05	77.90	0.50	759.25
Uttaranchal	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Uttar Pradesh	5,437.70	4,751.26	–	654.11	32.32	68.52	0.38	-125.36	17.33	65.87	11.85	-6.25	8.25	14,470.13	3,093.14	2,259.46	4,277.64	146.78	29,684.84
West Bengal	2,147.83	1,882.55	–	86.46	178.83	92.41	41.64	4.60	–	28.11	12.07	–	1.22	8,166.45	995.34	97.69	1,498.31	19.26	12,924.88
NCT Delhi	–	–	–	–	–	–	–	–	–	–	–	–	–	117.00	–	–	–	–	117.00
All States	**30,853.61**	**26,119.21**	**–**	**1,305.79**	**3,428.61**	**1,043.70**	**379.80**	**-85.32**	**806.53**	**893.22**	**370.84**	**19.85**	**79.35**	**101,239.24**	**27,972.40**	**8,180.16**	**19,008.73**	**658.31**	**187,912.46**

Statement 26: Composition of Outstanding Liabilities – 1995 *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Compen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	3,328.80	3,045.50	–	–	283.30	173.75	72.99	2.29	–	32.14	2.14	–	0.14	8,341.90	1,333.89	203.80	1,968.38	46.65	15,223.42
Arunachal Pradesh	86.92	30.00	–	–	56.92	–	–	–	–	–	50.28	6.64	–	197.54	71.61	2.00	-38.69	0.05	319.43
Assam	731.19	660.12	–	20.82	50.25	4.57	5.44	-8.32	–	39.97	7.86	0.74	0.08	3,550.22	235.16	161.89	534.94	14.09	5,227.50
Bihar	3,041.66	3,086.93	–	–	-45.27	21.03	8.21	-9.33	-35.88	20.67	-50.23	0.27	64.06	7,957.25	3,856.55	17.59	1,662.45	101.84	16,637.34
Chhattisgarh	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Goa	86.60	65.23	–	–	21.37	21.19	–	–	–	0.18	–	–	–	895.03	130.34	6.46	62.00	3.00	1,183.44
Gujarat	1,354.53	1,191.33	–	–	163.20	75.32	19.69	11.66	0.15	30.90	25.49	–	0.86	7,827.76	1,110.90 [1]	100.03	2,562.23	42.83	12,998.28
Haryana	873.67	691.88	–	–	181.79	61.84	15.84	15.19	26.50	61.61	0.82	–	–	2,542.26	1,316.77	140.99	152.52	10.00	5,036.21
Himachal Pradesh	446.41	209.74	–	176.04	60.63	8.77	1.00	0.38	–	14.48	36.00	–	–	1,278.81	725.93	19.71	84.49	1.00	2,556.35
Jammu and Kashmir	985.55	316.60	–	-0.08	669.03	41.57	11.34	0.47	608.52	0.15	6.97	–	–	2,517.58	721.99	207.55	15.20	0.38	4,448.25
Jharkhand	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Karnataka	1,710.83	1,513.83	–	–	197.00	85.60	55.09	4.96	0.23	51.10	0.04	–	-0.27	5,426.40	1,567.00	–	1,168.00	80.00	9,952.23
Kerala	2,077.83	1,765.30	–	–	312.52	131.37	56.86	17.29	–	106.73	0.28	–	1.50	3,726.05	3,015.50	23.01	376.67	59.80	9,278.86
Madhya Pradesh	1,688.36	1,504.57	–	–	183.79	34.52	24.61	5.90	–	117.37	1.39	–	–	5,245.13	3,643.98	395.47	1,154.28	37.75	12,164.97
Maharashtra	1,939.27	1,718.05	–	–	221.23	23.90	0.87	-76.64	2.01	244.70	26.31	0.08	1.45	12,038.94	2,040.35	3,512.95	2,358.96	87.43	21,977.90
Manipur	206.10	127.63	–	–	78.47	5.34	2.55	0.01	–	7.88	62.06	0.63	–	182.56	137.77	4.05	76.66	–	607.14
Meghalaya	130.03	85.97	–	–	44.06	4.70	1.81	-3.29	–	2.27	38.57	–	–	223.22	50.93	8.06	31.54	6.00	449.78
Mizoram	99.77	15.00	–	15.75	69.02	2.27	0.37	–	–	2.49	44.69	19.20	–	212.23	77.01	2.33	52.85	0.10	444.28
Nagaland	283.60	176.41	–	–	107.19	13.03	0.01	0.01	–	4.29	89.85	–	–	225.33	150.47	0.07	-35.78	0.35	624.04
Orissa	2,151.67	2,036.82	–	–	114.85	49.63	29.03	8.77	–	27.06	0.36	–	0.28	3,845.51	1,961.76	48.70	861.55	44.92	8,914.11
Punjab	1,110.46	628.15	–	69.60	412.71	19.40	5.58	14.77	328.08	44.88	–	–	–	9,543.92	1,495.23	78.74	200.33	25.00	12,453.68
Rajasthan	2,251.02	2,034.74	–	–	216.28	44.31	17.82	32.73	–	89.83	31.59	–	0.32	5,420.83	2,525.93	205.33	1,427.81	35.00	11,865.92
Sikkim	92.59	47.15	–	–	45.44	2.43	0.60	–	–	0.95	41.46	–	–	113.60	37.48	3.21	15.18	0.50	262.56
Tamil Nadu	2,561.28	2,293.59	–	–	267.69	121.75	43.83	29.57	–	72.50	0.03	–	0.08	6,800.81	1,811.33	1,074.88	1,149.44	143.09	13,540.83
Tripura	224.69	151.10	–	–	73.59	27.46	1.63	-2.01	–	2.31	44.20	–	–	313.49	220.77	0.05	87.41	10.00	856.41
Uttaranchal	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Uttar Pradesh	5,884.50	5,524.99	–	326.04	33.46	73.43	4.69	-129.09	13.09	66.13	10.18	-4.96	7.68	17,092.74	3,577.91	2,696.62	5,273.71	-280.13	34,245.35
West Bengal	2,450.29	2,279.69	–	–	170.60	87.71	40.69	5.20	–	30.79	6.21	–	1.17	9,718.88	1,077.69	99.41	1,761.23	19.64	15,127.14
NCT Delhi	–	–	–	–	–	–	–	–	–	–	–	–	–	627.33	–	–	–	–	627.33
All States	**35,797.62**	**31,200.33**	**–**	**608.18**	**3,989.12**	**1,134.87**	**420.54**	**-79.48**	**942.70**	**1,071.37**	**476.54**	**22.58**	**77.35**	**115,865.31**	**32,894.25**	**9,012.90**	**22,963.36**	**489.29**	**217,022.73**

1. Includes Rs.237.22 crore outstanding under "Other Accounts/Loans".

Statement 26: Composition of Outstanding Liabilities – 1996 *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Compen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	3,889.27	3,515.95	–	–	373.33	216.17	80.76	41.37	–	33.15	1.87	–	0.14	9,675.46	1,599.40	228.21	2,338.89	46.95	17,778.18
Arunachal Pradesh	98.13	34.68	–	–	63.45	0.54	–	–	–	–	57.34	5.56	–	229.39	89.64	2.00	-22.37	0.05	396.83
Assam	1,085.97	822.70	–	208.39	54.88	8.58	4.58	-6.32	–	39.97	7.34	0.74	0.08	3,863.81	269.35	161.93	929.53	15.00	6,325.59
Bihar	3,444.66	3,595.01	–	–	-150.35	19.15	8.21	-55.47	-35.88	22.37	-109.00	0.27	64.00	8,772.32	4,615.14	13.04	1,609.46	176.86	18,631.48
Chhattisgarh	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Goa	112.86	82.73	–	–	30.13	25.80	–	4.17	–	0.16	–	–	–	932.94	151.66	2.22	72.15	3.00	1,274.83
Gujarat	1,630.13	1,428.46	–	–	201.67	86.41	18.94	33.69	0.15	37.58	24.90	–	0.83	8,854.03	1,269.80	101.13	3,009.57	23.90	14,888.56
Haryana	984.08	821.05	–	–	163.03	58.43	22.50	36.04	–	45.23	0.82	–	–	3,255.47	1,538.44	195.57	186.99	10.00	6,170.55
Himachal Pradesh	879.81	249.76	–	563.12	66.93	9.49	4.81	0.52	–	16.85	35.26	–	–	1,425.56	871.58	1.78	87.52	1.00	3,267.25
Jammu and Kashmir	1,102.45	384.10	–	–	718.35	43.80	13.65	1.01	608.01	0.15	11.72	40.00	–	2,584.41	748.51	242.13	-49.60	0.29	4,628.18
Jharkhand	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Karnataka	1,983.14	1,725.93	–	–	257.21	103.20	60.42	28.89	0.23	64.44	0.03	–	-0.27	6,040.29	1,835.00	–	1,144.00	72.00	11,074.43
Kerala	2,484.92	2,110.89	–	–	374.03	152.68	67.23	28.76	–	125.07	0.28	–	1.36	4,238.25	3,389.01	62.84	494.73	47.78	10,717.53
Madhya Pradesh	2,391.86	1,905.41	–	252.23	234.22	31.82	27.55	53.77	–	120.23	0.85	–	0.02	5,789.54	4,136.27	430.51	1,115.53	27.50	13,891.21
Maharashtra	2,467.46	2,138.51	–	–	328.94	22.54	-0.17	-3.10	2.01	281.42	26.17	0.08	1.42	13,478.97	2,332.11	4,280.46	3,283.80	535.14	26,377.94
Manipur	245.20	143.63	–	20.48	81.09	5.77	2.39	0.01	0.11	7.81	64.38	0.63	–	196.01	143.59	6.38	84.33	–	675.52
Meghalaya	139.50	110.97	–	–	28.54	4.45	1.63	-3.90	–	2.77	23.58	–	–	234.73	60.79	8.08	41.30	6.00	490.41
Mizoram	133.94	30.00	–	27.39	76.56	7.65	0.34	–	–	3.06	46.32	19.20	–	238.29	105.43	2.03	58.42	0.10	538.21
Nagaland	342.00	216.06	–	–	125.93	15.12	0.01	0.01	–	4.64	106.15	–	–	240.54	236.97	0.55	-39.88	0.35	780.53
Orissa	2,727.21	2,380.94	–	165.00	181.27	55.33	34.63	67.38	–	23.60	0.33	–	0.28	4,351.12	2,306.30	61.09	800.87	47.88	10,294.47
Punjab	1,863.81	849.32	–	329.69	684.81	18.04	5.22	33.43	584.88	43.24	–	–	–	9,952.73	1,813.47	81.82	303.28	25.00	14,040.11
Rajasthan	2,871.44	2,429.11	–	154.76	287.57	49.11	20.64	86.62	–	85.58	45.62	–	0.32	6,276.98	3,042.54	190.45	1,720.27	34.84	14,136.52
Sikkim	104.81	62.80	–	–	42.01	2.67	0.56	–	–	0.87	37.92	–	–	128.31	43.50	3.44	11.29	0.50	291.85
Tamil Nadu	3,014.94	2,696.95	–	–	317.99	137.52	50.97	49.73	–	79.34	0.43	–	0.08	7,539.72	1,997.34	1,155.21	1,277.08	149.68	15,133.97
Tripura	254.60	168.98	–	–	85.62	33.16	1.46	-2.01	–	2.94	50.08	–	–	333.22	262.22	0.56	87.69	10.00	948.29
Uttaranchal	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Uttar Pradesh	6,589.86	6,457.36	–	109.64	22.85	66.84	35.38	-111.32	15.09	16.93	5.26	-5.33	6.34	19,214.71	4,165.19	3,242.97	6,102.89	-323.98	38,991.64
West Bengal	2,977.65	2,726.35	–	63.21	188.09	82.49	39.07	4.95	–	43.46	18.12	–	1.12	11,417.34	1,192.79	102.12	2,005.84	19.54	17,715.28
NCT Delhi	–	–	–	–	–	–	–	–	–	–	–	–	–	1,353.71	–	–	–	–	1,353.71
All States	**43,819.70**	**37,087.65**	**–**	**1,893.91**	**4,838.14**	**1,256.76**	**500.76**	**288.25**	**1,174.60**	**1,100.86**	**455.77**	**61.14**	**75.73**	**130,617.84**	**38,216.03**	**10,576.52**	**26,653.58**	**929.38**	**250,813.06**

Statement 26: Composition of Outstanding Liabilities – 1997 *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Compen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	4,159.02	4,045.39	–	-326.06	439.69	262.21	–	91.39	–	24.59	–	61.49	0.14	10,483.87	1,842.00	280.98	2,745.10 [1]	38.16	19,549.13
Arunachal Pradesh	123.19	110.18	–	–	13.00	0.47	–	-0.05	–	0.11	–	12.47	–	266.23	111.01	2.00	-22.09	0.05	480.39
Assam	1,204.25	1,001.58	–	176.20	26.47	7.97	–	-6.32	1.26	23.68	–	-0.12	0.08	3,997.84	312.45	161.97	645.94	15.00	6,337.45
Bihar	4,012.00	4,153.91	–	–	-141.91	19.01	–	-101.13	-35.88	20.33	–	-44.24	62.51	9,739.72	5,321.44	14.42	1,461.78	140.61	20,689.97
Chhattisgarh	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Goa	140.42	101.98	–	–	38.44	31.45	–	6.85	–	0.14	–	–	–	976.23	192.84	2.97	86.61	3.00	1,402.08
Gujarat	1,974.43	1,710.07	–	–	264.36	117.14	–	110.81	0.15	43.77	–	-7.51	0.91	9,956.92	1,435.01	18.64	3,605.17	14.49	17,004.66
Haryana	1,140.66	966.95	–	-6.40	180.11	55.00	–	64.27	–	48.70	–	12.13	–	3,576.35	1,784.55	212.79	266.95	10.00	6,991.29
Himachal Pradesh	1,018.60	293.75	–	671.63	53.23	12.76	–	5.46	–	25.33	–	9.67	–	1,715.60	1,001.09	4.50	136.94	1.00	3,877.74
Jammu and Kashmir	1,172.23	448.88	–	–	723.36	65.60	–	2.25	608.01	0.15	–	47.34	–	3,028.61	847.51	294.89	-50.00	0.40	5,293.64
Jharkhand	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Karnataka	2,244.27	1,958.63	–	–	285.64	121.54	–	89.21	0.23	69.25	–	5.41	–	6,884.79	2,120.00	–	1,418.00	72.00	12,739.07
Kerala	2,901.99	2,491.07 [2]	–	–	410.92	177.16	–	48.29	–	145.01	–	40.45	1.26	4,612.54	3,837.52	57.19	888.54	14.72	12,312.50
Madhya Pradesh	3,217.18	2,356.68	–	504.46	356.03	38.19	–	186.15	–	128.24	–	3.45	0.58	6,585.38	4,639.93	477.66	1,494.47	36.86	16,451.47
Maharashtra	3,045.64	2,606.79	–	–	438.85	21.36	–	-11.65	2.01	288.60	–	138.53	1.22	15,940.92	2,737.44	5,140.34	3,594.88	141.66	30,600.89
Manipur	204.78	161.18	–	14.60	29.00	8.11	–	0.01	0.21	8.58	–	12.10	–	227.71	153.13	6.37	117.25	–	709.24
Meghalaya	136.26	138.47	–	–	-2.20	4.13	–	-4.51	–	2.59	–	-4.42	–	252.48	71.96	8.10	–	6.00	474.80
Mizoram	116.58	46.07	–	27.39	43.12	10.75	–	0.40	–	2.83	–	29.15	–	262.00	141.50	1.59	52.00	0.10	573.77
Nagaland	298.96	259.60	–	–	39.36	24.18	–	0.01	–	4.01	–	11.16	–	264.67	279.51	-0.32	-90.09	0.35	753.09
Orissa	2,853.95	2,758.13	–	-110.11	205.92	56.47	–	65.85	–	20.45	–	63.15	0.28	4,866.22	2,628.29	77.83	969.73	49.42	11,445.44
Punjab	2,372.08	1,092.65	–	556.68	722.76	16.70	–	70.76	589.69	45.99	–	-0.38	–	11,049.10	2,286.75	93.97	244.89	25.00	16,071.79
Rajasthan	2,989.30	2,862.80	–	-189.18	315.68	57.30	–	163.52	–	80.89	–	13.97	–	7,203.26	3,677.95	228.39	1,920.59	34.84	16,054.33
Sikkim	16.17	–	–	–	16.17	2.53	–	–	–	0.79	–	12.85	–	144.44	51.02	3.47	11.95	0.50	227.55
Tamil Nadu	3,410.74	3,140.68	–	–	270.06	130.05	–	59.65	–	68.38	–	11.99	0.08	8,532.53	2,187.73	1,263.46	1,717.91	144.70	17,257.07
Tripura	229.79	188.69	–	–	41.10	40.93	–	-5.16	–	2.40	–	2.94	–	377.62	316.75	0.53	51.33	10.00	986.02
Uttaranchal	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Uttar Pradesh	7,408.18	7,489.12	–	-214.46	133.52	60.25	–	-21.21	17.71	2.52	–	74.26	5.53	21,724.62	4,798.59	3,894.09	7,417.52	-267.07	44,975.94
West Bengal	3,548.58	3,218.51	–	126.42	203.65	77.14	–	6.45	–	51.06	–	69.00	1.06	13,498.10	1,319.20	103.80	2,750.51	19.66	21,239.85
NCT Delhi	–	–	–	–	–	–	–	–	–	–	–	–	–	2,204.91	–	–	–	–	2,204.91
All States	**49,939.26**	**43,601.76**	**–**	**1,231.17**	**5,106.33**	**1,418.40**	**–**	**821.32**	**1,183.39**	**1,108.39**	**–**	**574.82**	**73.67**	**148,372.68**	**44,095.17**	**12,349.63**	**31,435.88**	**511.45**	**286,704.07**

1. Includes Rs.14.73 crore outstanding under "Civil Advances".

2. Includes Rs.2.45 crore outstanding under "Market Loans Suspense".

Statement 26: Composition of Outstanding Liabilities – 1998 *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Com-pen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	5,643.77	4,693.55	–	–	950.23	250.34	–	257.82	–	19.80	–	422.26	0.14	12,059.43	2,183.41	286.49	3,090.16 [1]	49.56	23,312.82
Arunachal Pradesh	66.58	45.48	–	–	21.10	0.40	–	-0.10	–	0.11	–	20.69	–	305.55	135.67	2.00	-32.85	0.05	477.00
Assam	1,435.82	1,201.98	–	219.21	14.63	7.76	–	-8.95	2.73	12.33	–	0.76	0.08	4,151.63	372.00	214.76	300.88	15.00	6,490.09
Bihar	4,671.21	4,793.14	–	–	-121.92	17.93	–	-101.13	-16.68	-29.21	–	7.17	62.38	11,061.48	5,909.40	14.91	1,517.49	347.40	23,521.89
Chhattisgarh	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Goa	169.73	123.15	–	–	46.58	30.51	–	6.85	–	0.12	–	9.10	–	1,036.78	232.78	3.70	121.74	3.00	1,567.73
Gujarat	2,606.05	2,021.50	–	–	584.55	146.74	–	195.26	0.15	49.32	–	193.08	0.91	11,580.64	1,629.53	168.63	4,291.85	141.82	20,418.52
Haryana	1,377.90	1,134.27	–	–	243.64	51.61	–	113.88	5.40	62.74	–	10.00	–	4,149.71	2,093.20	239.12	239.71	10.00	8,109.65
Himachal Pradesh	1,542.35	342.15	–	1,092.57	107.64	16.73	–	38.22	–	31.77	–	20.91	–	2,378.62	1,197.68	103.66	133.40	1.00	5,356.72
Jammu and Kashmir	1,414.28	533.02	–	–	881.26	115.60	–	102.25	608.01	0.15	–	55.24	–	3,231.09	971.41	353.51	-234.41	0.37	5,736.24
Jharkhand	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Karnataka	2,624.71	2,215.61	–	–	409.10	180.00	–	143.60	0.23	74.79	–	10.48	–	7,761.71	2,464.00	–	1,782.00	65.00	14,697.42
Kerala	3,528.96	2,909.12	–	–	619.84	278.79	–	132.66	–	166.06	–	42.32	1.21	4,990.51	4,292.51	63.47	1,542.66	49.68	14,467.79
Madhya Pradesh	3,825.04	2,853.09	–	504.46	467.49	45.28	–	284.45	–	131.47	–	6.29	0.58	7,717.61	4,973.06	509.89	1,413.52	39.95	18,479.07
Maharashtra	3,682.55	3,126.09	–	0.01	556.45	20.11	–	-11.82	2.01	313.99	–	232.16	1.14	19,077.62	3,082.28	6,079.42	4,810.35	318.56	37,050.78
Manipur	94.85	180.61	–	-134.03	48.27	10.60	–	0.01	0.84	7.65	–	29.18	–	286.34	172.23	8.33	169.63	–	731.38
Meghalaya	163.72	168.74	–	–	-5.02	3.81	–	-2.12	–	2.20	–	-8.92	–	279.70	94.90	13.19	100.33	6.00	657.84
Mizoram	143.59	64.22	–	27.39	51.98	19.00	–	2.02	–	4.55	–	26.42	–	293.27	176.84	1.40	155.54	0.10	770.74
Nagaland	364.26	307.60	–	0.77	55.89	27.87	–	0.01	–	3.11	–	24.90	–	287.60	306.75	0.83	-82.30	0.35	877.49
Orissa	3,841.21	3,200.56	–	314.48	326.16	52.56	–	176.67	–	18.45	–	78.48	0.28	5,737.08	3,087.90	86.85	1,142.13	39.84	13,935.01
Punjab	2,853.32	1,360.33	–	558.31	934.68	15.39	–	111.85	768.62	39.58	–	-0.76	–	11,979.22	2,844.62	155.31	508.33	20.00	18,360.80
Rajasthan	4,070.53	3,340.22	–	262.41	467.90	68.04	–	234.32	–	79.18	–	86.36	0.32	8,318.60	4,189.50	209.40	2,620.66	35.00	19,443.69
Sikkim	32.04	–	–	–	32.04	2.37	–	–	–	0.63	–	29.04	–	163.21	60.17	4.77	-1.42	1.00	259.77
Tamil Nadu	4,049.52	3,632.73	–	–	416.79	146.66	–	166.86	–	55.80	–	47.48	0.08	9,622.80 [2]	2,562.72	1,231.72	1,894.75	150.00	19,511.51
Tripura	218.40	210.32	–	-33.81	41.89	50.93	–	-5.60	–	1.80	–	-5.23	–	448.86	372.61	0.52	44.95	10.00	1,095.33
Uttaranchal	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Uttar Pradesh	9,183.49	8,629.00	–	219.33	335.15	52.69	–	187.50	24.71	0.26	–	70.00	8.95	25,047.97	5,962.41	4,640.94	8,206.16	-402.80	52,638.17
West Bengal	4,134.84	3,760.58	–	126.42	247.84	72.00	–	13.13	–	60.58	–	102.13	1.09	16,689.28	1,475.39	105.11	2,873.89	19.74	25,298.26
NCT Delhi	–	–	–	–	–	–	–	–	–	–	–	–	–	3,080.94	–	–	–	–	3,080.94
All States	**61,738.72**	**50,847.04**	**–**	**3,157.52**	**7,734.16**	**1,683.72**	**–**	**2,037.66**	**1,396.02**	**1,107.23**	**–**	**1,509.52**	**77.16**	**171,737.26**	**50,842.97**	**14,497.93**	**36,609.15**	**920.62**	**336,346.65**

1. Includes Rs.15.02 crore outstanding under "Civil Advances".

2. Includes Rs.2.24 crore outstanding under "External Debt".

Statement 26: Composition of Outstanding Liabilities – 1999 *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Com-pen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	6,923.92	6,038.36	–	-219.84	1,105.40	389.18	–	471.77	–	9.53	–	234.91	0.14	13,941.27	2,517.50	225.95	4,204.21 [1]	48.11	27,860.96
Arunachal Pradesh	68.54	51.70	–	-7.19	24.03	0.33	–	-0.10	–	0.11	–	23.69	–	349.91	162.61	2.00	-31.43	0.05	551.69
Assam	1,974.33	1,556.51	–	332.21	85.61	7.31	–	-1.44	4.43	1.69	–	73.62	0.08	4,291.63	532.80	214.76	-15.52	15.00	7,013.00
Bihar	5,459.08	5,522.36	–	52.72	-116.00	17.79	–	-105.62	2.52	-31.75	–	1.06	61.76	13,374.90	6,374.34	16.82	1,580.06	347.40	27,152.59
Chhattisgarh	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Goa	367.74	289.93	–	–	77.81	35.73	–	6.45	–	0.10	–	35.53	–	1,130.32	291.30	4.92	136.75	5.32	1,936.35
Gujarat	3,224.20	2,538.85	–	–	685.34	193.71	–	196.64	0.15	54.27	–	240.57	0.91	13,975.64	2,108.86	221.53	5,358.06	178.80	25,067.09
Haryana	1,700.63	1,268.58	–	-18.41	450.46	48.25	–	118.86	216.00	58.37	–	8.97	–	4,908.98	2,837.64	272.29	483.28	10.00	10,212.82
Himachal Pradesh	1,063.96	482.21	–	273.69	308.06	88.71	–	81.56	–	39.72	–	98.06	–	2,697.24	1,467.80	196.60	373.48	5.00	5,804.08
Jammu and Kashmir	1,451.11	576.58	–	-104.51	979.05	115.60	–	102.25	608.01	0.15	–	153.03	–	3,420.18	1,080.08	429.33	-161.09	0.38	6,220.00
Jharkhand	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Karnataka	3,388.45	2,839.72	–	–	548.73	180.59	–	275.12	0.23	86.09	–	6.70	–	9,015.35	2,944.00	–	2,054.00	53.00	17,454.81
Kerala	4,119.51	3,418.17	–	-123.81	825.16	417.64	–	167.03	–	179.09	–	61.39	1.15	5,648.14	5,627.78	67.58	1,596.35	24.84	17,084.20
Madhya Pradesh	4,277.65	3,405.25	–	311.92	560.47	41.35	–	363.45	–	145.73	–	9.94	0.60	9,230.34	5,844.37	585.43	2,098.44	39.77	22,076.00
Maharashtra	4,363.98	3,740.44	–	0.02	623.52	18.71	–	-11.99	2.01	351.03	–	263.76	0.98	23,062.23	3,719.73	7,685.58	5,354.71	77.05	44,263.27
Manipur	-70.77	201.98	–	-332.07	59.32	12.17	–	0.01	14.10	7.98	–	25.07	–	334.90	179.66	11.08	168.02	–	622.90
Meghalaya	255.69	238.76	–	–	16.94	3.49	–	-0.35	–	1.79	–	12.00	–	315.12	117.98	11.35	155.71	6.00	861.85
Mizoram	208.04	94.19	–	27.39	86.46	44.36	–	2.37	–	5.82	–	33.92	–	323.52	220.66	3.42	86.24	0.10	841.98
Nagaland	491.41	377.49	–	0.77	113.15	40.56	–	0.01	–	2.05	–	70.53	–	319.69	338.07	1.60	-86.98	0.35	1,064.14
Orissa	4,014.17	3,635.17	–	25.66	353.33	48.76	–	200.77	–	16.20	–	87.60	0.28	6,767.99	3,921.30	62.76	1,209.87	25.88	16,001.97
Punjab	2,802.24	1,705.51	–	-346.54	1,443.27	14.13	–	193.93	1,181.27	55.06	–	-1.12	–	13,056.97	3,669.48	201.11	723.01	18.00	20,470.81
Rajasthan	4,252.80	4,229.64	–	-575.47	598.63	79.97	–	323.36	–	65.75	–	129.55	0.32	9,933.77	5,394.28	249.33	2,810.29	35.00	22,675.47
Sikkim	69.40	–	–	–	69.40	2.21	–	–	–	0.48	–	66.71	–	187.25	145.75	9.64	2.45	1.00	415.49
Tamil Nadu	4,985.56	4,176.26	–	–	809.30	221.57	–	362.88	–	64.46	–	160.40	0.08	10,845.66	3,700.34	1,220.87	2,286.70	150.00	23,189.13
Tripura	194.30	270.43	–	-141.82	65.69	69.43	–	-5.11	–	1.43	–	-0.05	–	548.17	452.85	0.45	35.89	10.00	1,241.67
Uttaranchal	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Uttar Pradesh	10,691.16	10,448.84	–	-351.28	593.60	44.62	–	388.41	28.71	16.53	–	115.34	-0.23	29,735.12	7,243.02	5,532.98	8,604.33	-625.66	61,180.95
West Bengal	4,918.80	4,370.31	–	126.42	422.07	66.92	–	16.76	–	71.95	–	266.44	–	21,592.79	2,363.71	93.01	3,330.66	19.82	32,318.79
NCT Delhi	–	–	–	–	–	–	–	–	–	–	–	–	–	3,788.17	–	–	–	–	3,788.17
All States	**71,195.89**	**61,477.23**	**–**	**-1,070.14**	**10,788.80**	**2,203.09**	**–**	**3,147.04**	**2,057.43**	**1,203.63**	**–**	**2,177.60**	**66.08**	**202,795.27**	**63,255.91**	**17,320.39**	**42,357.49**	**445.21**	**397,370.16**

1. Includes Rs.15.40 crore outstanding under "Civil Advances".

Statement 26: Composition of Outstanding Liabilities – 2000 *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Com-pen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	9,972.38	7,738.99	1,141.07	-316.41	1,408.57	455.98	–	675.01	–	31.95	–	245.62	0.16	16,556.43	3,010.97	339.91	4,276.10 [1]	40.88	34,196.67
Arunachal Pradesh	175.02	156.94	1.33	-7.19	23.94	0.26	–	-0.10	–	0.11	–	23.67	–	404.64	196.14	2.00	-57.07	0.05	720.79
Assam	2,232.11	1,920.01	300.27	-136.75	148.51	6.71	–	66.90	4.43	-10.34	–	80.81	0.08	4,802.85	852.91	230.07	-156.86	15.00	7,976.08
Bihar	7,681.52	5,693.05	1,700.00	52.72	175.27	17.65	–	113.89	22.52	-31.74	–	52.95	60.49	15,862.02	7,310.57	25.57	1,742.21	350.00	32,971.88
Chhattisgarh	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Goa	561.55	382.86	82.95	–	95.74	34.45	–	8.72	–	0.08	–	52.49	–	1,224.79	343.64	12.83	192.31	174.96	2,510.08
Gujarat	5,999.40	3,069.92	2,303.87	-227.05	851.76	185.29	–	196.09	0.15	62.26	–	407.97	0.90	17,054.52	2,535.48	353.92	7,605.91	186.25	33,735.47
Haryana	3,666.38	2,384.98	674.10	-109.41	716.72	44.89	–	130.01	455.20	79.82	–	6.79	–	5,767.15	3,403.17	322.74	422.02	10.00	13,591.47
Himachal Pradesh	3,382.87	1,404.81	68.88	990.93	918.26	402.47	–	124.71	–	50.63	–	340.44	–	3,065.04	1,746.12	92.48	404.12	5.00	8,695.64
Jammu and Kashmir	1,749.58	632.32	–	-20.62	1,137.88	115.60	–	102.25	608.01	0.15	–	311.86	–	4,158.28	1,675.59	465.49	-351.98	0.36	7,697.32
Jharkhand	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Karnataka	5,487.76	3,666.32	949.92	–	871.52	404.02	–	385.38	0.23	77.39	–	4.50	–	9,599.31	3,543.00	–	2,350.00	65.00	21,045.07
Kerala	5,589.02	3,959.10	571.37	-45.79	1,103.23	580.93	–	207.02	–	216.00	–	99.27	1.10	6,474.16	8,537.66	71.66	1,425.29	25.00	22,122.78
Madhya Pradesh	6,268.18	4,254.91	993.55	332.84	686.24	67.44	–	436.70	–	169.64	–	12.46	0.64	10,195.05	6,752.98	662.51	2,182.74	33.07	26,094.53
Maharashtra	9,442.32	4,445.04	4,119.51	0.02	876.82	17.77	–	-112.44	2.01	403.96	–	565.52	0.94	27,147.85	5,803.27	8,142.84	7,444.37	832.70	58,813.35
Manipur	78.76	223.32	17.99	-226.19	63.64	11.93	–	0.01	14.10	14.71	–	22.90	–	398.83	467.68	13.50	162.29	–	1,121.07
Meghalaya	367.80	308.73	12.93	–	46.14	3.17	–	10.46	–	3.28	–	29.22	–	349.83	146.60	13.97	232.82	6.00	1,117.02
Mizoram	296.75	129.16	7.18	27.39	133.02	85.34	–	11.31	–	5.96	–	30.42	–	516.79	252.90	4.98	106.61	0.10	1,178.13
Nagaland	664.63	477.60	10.56	26.77	149.70	55.55	–	5.01	–	1.75	–	87.39	–	430.00	373.04	0.14	-25.62	0.35	1,442.54
Orissa	5,525.34	4,289.42	384.47	123.97	727.19	45.06	–	323.54	–	14.24	–	344.35	0.28	8,075.87	4,974.70	386.58	1,447.42	121.70	20,531.61
Punjab	6,173.03	2,250.38	1,711.63	375.33	1,835.69	12.88	–	239.15	1,446.34	39.22	–	98.10	–	14,727.39	4,568.10	234.30	977.34	21.60	26,701.76
Rajasthan	7,602.84	5,352.43	1,705.34	-620.87	1,165.62	91.27	–	392.94	–	42.25	–	639.16	0.32	12,480.70	6,687.66	422.84	2,903.60	35.00	30,132.64
Sikkim	149.48	–	–	–	149.48	2.01	–	–	–	0.36	–	147.11	–	239.88	185.72	20.19	-3.53	0.90	592.64
Tamil Nadu	6,742.43	4,783.07	1,013.56	-411.84	1,357.55	247.91	–	463.36	–	59.86	–	586.43	0.08	12,385.27	4,848.74	1,204.25	3,413.74	150.00	28,744.43
Tripura	387.09	345.84	64.52	-141.82	118.55	114.87	–	-5.13	–	1.11	–	7.71	–	681.95	582.07	0.37	48.16	10.00	1,709.64
Uttaranchal	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Uttar Pradesh	15,145.04	12,522.58	3,255.69	-2,006.12	1,373.92	36.70	–	544.10	623.71	24.53	–	144.89	-1.03	35,257.31	8,557.49	6,693.76	8,619.94	-570.83	73,702.71
West Bengal	8,972.06	5,035.12	4,160.40	-1,199.88	975.17	61.87	–	53.30	–	88.20	–	771.80	1.25	22,475.26	3,166.42	52.07	6,830.68	19.65	41,516.14
NCT Delhi	1,164.81	–	1,164.81	–	–	–	–	–	–	–	–	–	–	5,183.01	–	–	–	–	6,347.82
All States	**115,478.15**	**75,426.89**	**26,415.90**	**-3,539.97**	**17,110.13**	**3,102.02**	**–**	**4,372.21**	**3,176.70**	**1,345.38**	**–**	**5,113.81**	**65.20**	**235,514.17**	**80,522.62**	**19,768.97**	**52,192.61**	**1,532.74**	**505,009.26**

1. Includes Rs.15.52 crore outstanding under "Civil Advances".

Statement 26: Composition of Outstanding Liabilities – 2001*(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Com-pen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	14,809.92	9,135.00	2,928.21	-404.90	3,151.45	431.45	–	942.67	–	30.99	–	1,746.33	0.16	17,650.75	3,436.38	305.09	4,748.47	48.54	40,999.15
Arunachal Pradesh	65.37	74.00	1.34	-20.55	10.58	0.26	–	-0.10	–	0.11	–	10.31	–	404.63	263.20	16.37	-51.38	0.05	698.25
Assam	3,157.72	2,281.00	827.85	-259.81	308.61	6.63	–	136.85	4.43	-21.44	–	182.14	0.08	4,801.21	1,308.34	252.08	-243.86	15.00	9,290.49
Bihar	8,695.75	4,937.23	3,170.07	39.39	504.94	13.04	–	414.59	36.83	-1.96	–	42.44	44.12	13,009.59	6,655.73	-46.45	1,457.61	261.49	30,033.71
Chhattisgarh	1,974.45	1,201.52	406.66	200.14	165.96	17.95	–	103.94	–	40.75	–	3.32	0.17	2,651.71	1,800.01	225.80	617.45	8.80	7,278.23
Goa	672.69	368.00	182.16	-9.35	131.88	38.62	–	9.75	–	0.06	–	83.45	–	1,291.95	388.15	7.30	243.04	199.86	2,802.99
Gujarat	10,443.56	3,833.00	6,206.35	-888.89	1,292.21	226.25	–	180.05	0.15	62.58	–	823.18	0.89	17,991.17	2,873.72	516.51	9,087.34	90.76	41,003.06
Haryana	3,996.47	1,764.00	1,283.64	-23.83	972.66	41.58	–	163.83	685.00	77.63	–	4.61	–	5,893.24	3,901.83	388.24	412.27	10.00	14,602.05
Himachal Pradesh	3,987.31	935.00	179.52	1,007.77	1,865.02	576.46	–	229.69	–	43.87	–	1,014.99	–	2,934.55	2,001.32	92.48	573.48	5.00	9,594.14
Jammu and Kashmir	2,367.34	959.00	–	-20.62	1,428.96	115.60	–	102.25	608.01	0.15	–	602.94	–	4,387.61	2,172.23	517.13	-384.25	0.20	9,060.25
Jharkhand	2,065.65	1,562.77	429.93	13.33	44.32	4.46	–	28.80	5.70	-8.03	–	13.39	15.30	4,011.50	1,848.84	6.47	440.60	88.52	8,461.59
Karnataka	7,681.31	4,491.00	1,994.35	–	1,195.96	552.74	–	545.41	0.23	66.61	–	30.97	–	10,255.57	4,125.88	187.50	3,024.84	26.25	25,301.35
Kerala	6,400.31	4,499.00	1,011.52	-585.37	1,474.08	884.83	–	247.15	–	224.47	–	117.62	1.08	6,673.26	10,189.75	84.34	1,715.18	25.00	25,087.84
Madhya Pradesh	6,410.48	3,766.48	1,721.25	307.35	614.93	50.62	–	456.91	–	90.78	–	16.62	0.47	8,074.09	5,711.68	610.38	1,501.72	17.81	22,326.15
Maharashtra	15,220.54	5,203.00	8,779.04	0.02	1,237.47	16.73	–	132.14	2.01	447.51	–	639.08	1.02	27,029.04	6,508.81	9,422.88	8,975.36	444.54	67,601.17
Manipur	106.21	244.00	17.99	-226.19	70.41	11.74	–	0.01	14.10	14.78	–	29.79	–	548.64	559.10	13.88	149.10	–	1,376.93
Meghalaya	453.40	379.00	–	–	74.40	2.87	–	23.00	–	3.74	–	44.78	–	375.84	208.54	12.30	331.56	6.00	1,387.64
Mizoram	286.90	165.00	9.72	-70.34	182.52	121.31	–	22.00	–	5.98	–	33.24	–	490.82	311.12	3.56	87.25	0.10	1,179.75
Nagaland	818.09	578.00	17.56	26.77	195.76	57.95	–	19.50	–	7.01	–	111.30	–	484.41	434.84	0.14	-80.62	0.35	1,657.22
Orissa	6,236.21	4,937.00	987.32	-682.18	993.78	41.49	–	344.54	–	11.78	–	595.97	0.28	8,581.34	5,836.21	200.33	1,548.94	122.29	22,525.32
Punjab	9,691.97	2,595.00	4,042.03	367.58	2,687.36	11.70	–	320.33	1,950.47	113.22	–	291.64	–	14,719.90	5,209.64	239.47	955.91	21.60	30,838.49
Rajasthan	11,384.29	6,466.00	3,612.90	-65.13	1,370.20	86.60	–	529.32	–	28.86	–	725.42	0.32	12,797.71	7,652.16	328.74	2,903.02	35.00	35,100.92
Sikkim	387.84	211.00	–	–	176.84	-1.55	–	–	–	0.24	–	178.15	–	248.98	202.61	8.71	2.63	1.00	851.77
Tamil Nadu	10,382.70	5,818.00	2,300.53	-242.02	2,506.10	645.98	–	685.84	–	62.97	–	1,111.32	0.08	12,942.93	5,819.96	1,236.34	3,525.54	149.39	34,056.85
Tripura	449.10	422.00	–	-141.82	168.92	175.03	–	-5.16	–	1.17	–	-2.11	–	734.83	896.16	-29.71	39.87	10.00	2,100.25
Uttaranchal	831.21	645.74	236.92	-100.96	49.56	1.85	–	27.38	31.39	1.23	–	-12.29	-0.05	1,844.34	456.18	336.86	565.33	-28.73	4,005.19
Uttar Pradesh	22,641.30	13,449.26	6,948.90	233.46	2,012.97	26.63	–	785.55	1,051.65	23.44	–	125.69	-3.29	34,720.19	9,167.77	7,871.96	9,708.24	-864.70	83,244.76
West Bengal	18,005.43	5,847.00	9,056.03	-1,224.70	4,325.47	56.95	–	54.88	–	110.82	–	4,102.82	1.62	23,106.05	3,688.97	58.92	7,473.50	19.93	52,352.79
NCT Delhi	2,669.89	–	2,669.89	–	–	–	–	–	–	–	–	–	–	5,254.50	–	–	–	–	7,924.39
All States	**172,293.40**	**86,767.00**	**59,021.68**	**-2770.85**	**29,213.33**	**4,215.78**	**–**	**6,501.16**	**4,389.96**	**1,439.32**	**–**	**12,667.10**	**62.24**	**243,910.35**	**93,629.13**	**22,867.62**	**59,328.14**	**714.04**	**592,742.68**

Note : The outstanding liabilities (component-wise) as on end-March 2000 for the undivided States of Bihar, Madhya Pradesh and Uttar Pradesh have been apportioned to respective newly formed States of Jharkhand, Chhattisgarh and Uttaranchal on the basis of their population proportions.

Statement 26: Composition of Outstanding Liabilities – 2002 *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Com-pen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	19,612.21	11,031.00	4,073.52	–	4,507.53	407.42	–	1,324.15	–	43.28	–	2,732.67	0.16	20,173.97	3,756.77	375.90	4,671.57	46.49	48,636.91
Arunachal Pradesh	70.09	101.00	3.03	-20.55	-13.39	0.26	–	-0.10	–	0.11	–	-13.66	–	402.94	303.23	28.70	-56.40	0.05	748.62
Assam	3,453.56	2,790.00	1,216.37	-886.55	333.67	6.63	–	179.63	4.43	-25.14	–	168.12	0.08	4,613.16	1,578.28	305.36	-167.26	15.00	9,798.10
Bihar	11,152.59	5,932.23	4,610.07	39.39	527.52	12.93	–	446.69	36.83	-10.83	–	41.90	43.38	13,759.73	7,501.73	-46.45	1,597.61	261.49	34,226.69
Chhattisgarh	2,597.82	1,471.52	744.07	200.14	181.92	17.95	–	125.54	–	35.13	–	3.30	0.17	2,853.69	1,855.96	319.99	796.38	8.80	8,432.65
Goa	882.14	457.00	313.40	-39.29	151.03	36.63	–	21.04	–	0.04	–	93.32	–	1,358.14	417.15	8.10	325.80	675.75	3,667.08
Gujarat	16,200.19	5,182.00	9,999.78	-597.25	1,614.77	212.94	–	177.99	0.15	54.93	–	1,168.76	0.89	19,480.30	3,107.22	656.53	7,087.30	193.30	46,724.84
Haryana	5,158.75	2,025.00	2,153.85	-584.66	1,564.56	38.30	–	237.37	1,205.01	79.69	–	4.18	–	6,008.31	4,307.06	362.11	710.29	10.00	16,556.52
Himachal Pradesh	5,184.85	1,299.00	473.67	1,007.54	2,404.64	651.86	–	319.37	–	34.33	–	1,399.07	–	2,911.73	2,208.29	189.47	444.88	5.00	10,944.22
Jammu and Kashmir	3,140.76	1,222.00	207.00	-20.62	1,732.38	207.26	–	275.89	608.01	0.15	–	641.06	–	4,260.22	2,547.49	580.05	-945.88	0.20	9,582.83
Jharkhand	3,338.38	1,932.77	1,154.93	63.33	172.41	4.42	–	139.26	5.70	-9.30	–	32.33	14.94	4,198.58	2,008.84	6.47	451.06	88.52	10,091.86
Karnataka	10,417.67	5,538.00	3,458.46	–	1,421.21	690.01	–	643.29	0.23	54.36	–	33.32	–	11,951.88	4,698.60	325.08	3,872.24	71.85	31,337.32
Kerala	8,273.85	5,376.00	1,474.08	-504.10	1,926.80	1,208.92	–	353.90	–	255.39	–	108.58	1.07	6,917.84	11,261.65	131.88	1,939.43	2.85	28,527.50
Madhya Pradesh	8,076.95	4,430.48	2,523.83	307.35	814.82	46.97	–	683.81	–	69.45	–	14.59	0.47	9,152.49	6,116.44	695.57	2,183.04	17.81	26,242.29
Maharashtra	22,789.76	6,432.00	14,250.66	0.02	2,106.14	15.78	–	452.60	2.01	643.49	–	992.26	0.95	26,933.10	7,143.38	11,275.74	10,264.80	134.19	78,540.97
Manipur	145.05	282.00	17.99	-226.19	71.25	11.62	–	0.01	14.10	17.59	–	27.94	–	460.35	600.40	13.88	157.00	–	1,376.68
Meghalaya	547.81	464.00	–	–	83.81	2.57	–	40.63	–	5.52	–	35.08	–	401.49	265.95	12.37	294.20	6.00	1,527.82
Mizoram	332.75	208.00	9.72	-111.18	226.21	161.17	–	34.16	–	6.00	–	24.89	–	561.55	383.66	3.69	154.11	0.10	1,435.86
Nagaland	1,043.27	723.00	26.56	26.77	266.94	63.04	–	40.99	–	19.51	–	143.40	–	549.33	479.84	0.14	-135.62	0.35	1,937.32
Orissa	7,675.04	5,679.00	1,483.53	-913.03	1,425.25	38.07	–	486.26	–	9.67	–	891.25	0.28	9,099.48	6,746.99	190.47	2,237.71	55.67	26,005.36
Punjab	13,519.84	2,992.00	5,436.88	241.59	4,849.37	10.57	–	464.07	3,879.92	65.15	–	429.66	–	14,765.83	5,749.86	445.44	1,048.31	25.00	35,554.28
Rajasthan	14,933.77	7,552.00	6,549.97	-761.79	1,593.27	115.01	–	683.40	–	15.98	–	778.88	0.32	12,806.60	8,630.06	337.68	3,057.43	35.00	39,800.54
Sikkim	439.16	221.00	15.22	–	202.94	13.97	–	12.60	–	-0.32	–	176.69	–	254.83	222.12	5.79	5.94	1.00	928.84
Tamil Nadu	13,798.31	6,861.00	3,788.44	-102.12	3,250.90	789.03	–	897.14	–	126.57	–	1,438.17	0.08	13,265.48	6,380.55	1,216.85	4,053.37	150.00	38,864.55
Tripura	487.69	470.00	–	-218.11	235.80	249.70	–	-5.24	–	0.75	–	-9.40	–	798.35	1,064.17	-26.15	46.33	10.00	2,380.39
Uttaranchal	1,394.73	857.74	592.44	-100.96	45.56	1.85	–	24.38	31.39	1.23	–	-13.29	-0.05	1,850.24	584.94	371.86	714.41	1.27	4,917.45
Uttar Pradesh	28,379.03	15,620.26	10,803.57	-456.53	2,417.26	18.05	–	857.27	1,351.65	13.40	–	176.88	-5.53	36,044.47	9,816.10	9,500.26	11,642.26	-793.43	94,588.69
West Bengal	26,529.21	6,877.00	14,845.25	-1,974.38	6,779.47	52.15	–	53.25	–	115.53	–	6,558.54	1.86	23,717.37	4,078.52	102.24	7,874.23	19.34	62,320.90
NCT Delhi	4,443.85	–	4,443.85	–	–	–	–	–	–	–	–	–	–	5,332.98	–	–	–	–	9,776.83
All States	**234,019.07**	**104,027.00**	**94,670.14**	**-5,631.18**	**40,894.05**	**5,085.09**	**–**	**8,969.39**	**7,139.42**	**1,621.66**	**–**	**18,078.48**	**59.06**	**254,884.43**	**103,815.25**	**27,389.02**	**64,324.54**	**1,041.59**	**685,473.90**

Statement 26: Composition of Outstanding Liabilities – 2003 *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Com-pen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Contin-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	26,541.14	14,257.00	6,734.51	–	5,549.48	500.45	–	1,701.96	–	28.01	–	3,319.05	0.15	20,430.01	4,168.56	352.49	4,491.81	45.63	56,029.64
Arunachal Pradesh	135.53	136.00	3.03	-20.55	17.05	0.19	–	29.63	–	0.11	–	-12.88	–	442.52	349.55	28.53	-31.50	0.05	924.69
Assam	5,921.96	3,678.00	2,071.42	-118.53	286.32	5.02	–	185.68	4.43	-28.20	–	119.39	4.76	4,711.21	1,797.52	417.25	-402.95	–	12,444.99
Bihar	14,624.59	7,086.23	6,607.57	39.39	848.76	12.83	–	768.03	36.83	-10.83	–	41.90	42.64	14,217.66	7,694.73	-46.45	1,593.61	261.49	38,345.62
Chhattisgarh	3,712.11	1,934.52	1,294.81	200.14	282.47	17.95	–	197.12	–	64.10	–	3.30	0.17	2,921.33	1,894.39	431.26	936.15	8.80	9,904.05
Goa	1,203.41	612.00	522.04	-87.00	156.37	34.64	–	21.97	–	0.02	–	99.74	–	1,301.58	441.88	10.90	341.71	29.99	3,329.47
Gujarat	24,825.56	7,651.00	15,657.86	-42.44	1,558.25	199.66	–	175.66	0.15	43.86	–	1,138.92	0.89	18,288.86	3,357.95	1,155.23	7,273.85	188.29	55,089.74
Haryana	8,046.08	2,739.00	3,725.64	0.01	1,581.43	35.04	–	316.18	1,110.01	85.75	–	34.44	–	6,005.84	4,661.91	398.48	825.99	10.00	19,948.30
Himachal Pradesh	7,188.95	1,983.00	849.93	1,104.81	3,251.21	708.68	–	420.73	–	28.54	–	2,093.25	–	2,616.43	2,484.42	307.96	708.91	5.00	13,311.67
Jammu and Kashmir	4,449.28	1,800.00	491.62	-20.62	2,178.28	314.10	–	506.77	608.01	0.15	–	749.24	–	4,133.52	2,855.64	645.13	-1,597.36	0.20	10,486.40
Jharkhand	4,884.24	2,387.77	2,006.93	73.33	401.38	4.37	–	268.43	5.70	-10.30	–	133.18	14.83	4,469.57	2,093.84	6.47	477.76	88.52	12,020.41
Karnataka	14,018.71	7,047.00	5,436.30	–	1,535.41	660.39	–	770.94	0.23	72.44	–	31.41	–	12,086.91	5,325.34	486.43	4,022.42	79.74	36,019.55
Kerala	10,786.06	6,510.00	2,306.39	-448.82	2,417.44	1,581.00	–	418.82	–	252.40	–	165.21	1.05	7,106.25	12,778.38	190.89	2,527.77	25.00	33,414.35
Madhya Pradesh	11,075.15	5,512.48	4,132.13	307.35	1,122.72	43.23	–	964.00	–	53.59	–	61.90	0.47	9,592.36	6,208.51	854.03	2,332.98	17.81	30,080.83
Maharashtra	31,348.04	7,432.00	20,668.64	0.02	3,246.41	564.85	–	533.75	2.01	706.82	–	1,438.98	0.98	26,772.79	7,201.39	13,349.83	11,166.57	113.15	89,951.77
Manipur	649.11	352.00	17.99	208.62	70.50	11.60	–	0.01	14.10	15.99	–	28.81	–	907.45	552.94	15.04	141.51	–	2,266.05
Meghalaya	722.02	551.00	32.67	–	138.35	2.28	–	49.14	–	7.49	–	79.43	–	432.26	298.37	14.79	346.51	6.00	1,819.95
Mizoram	551.00	326.00	9.72	-61.41	276.69	201.03	–	42.10	–	4.71	–	28.86	–	579.74	476.92	3.53	177.84	0.10	1,789.13
Nagaland	1,451.09	890.00	26.56	239.17	295.36	71.83	–	41.84	–	24.28	–	157.41	–	972.09	498.37	-2.44	-56.03	0.35	2,863.44
Orissa	10,383.33	6,880.00	2,098.17	-118.40	1,523.27	34.65	–	595.95	–	10.41	–	882.26	0.28	9,937.18	7,588.91	200.65	2,136.64	55.33	30,302.04
Punjab	18,915.62	4,054.00	8,064.10	473.59	6,323.93	156.95	–	578.13	5,159.53	17.37	–	411.95	–	13,635.29	6,306.16	461.17	1,069.38	25.00	40,412.62
Rajasthan	21,587.45	9,816.00	9,947.90	73.84	1,749.39	109.79	–	886.76	–	8.26	–	744.58	0.32	12,454.31	9,568.46	416.84	3,310.17	35.00	47,372.23
Sikkim	475.03	241.00	23.97	–	210.06	21.82	–	13.36	–	-0.32	–	175.20	–	257.15	245.57	3.63	6.84	0.97	989.19
Tamil Nadu	20,059.08	9,000.00	5,988.47	-651.91	5,722.43	958.89	–	1,140.82	–	89.35	–	3,533.38	0.08	12,578.31	6,669.44	624.86	3,085.97	150.00	43,167.65
Tripura	736.76	582.00	–	-143.76	298.52	309.61	–	4.54	–	0.30	–	-15.92	–	794.11	1,406.42	-24.96	67.70	10.00	2,990.03
Uttaranchal	3,062.98	1,807.74	1,165.70	-15.86	105.45	1.85	–	79.34	31.39	6.16	–	-13.29	-0.05	1,365.65	713.96	306.94	893.24	0.52	6,343.29
Uttar Pradesh	36,743.62	18,518.26	15,878.01	320.28	2,033.07	10.68	–	781.71	923.65	16.41	–	300.61	-6.00	35,514.85	11,772.77	11,311.38	10,965.67	-862.17	105,446.12
West Bengal	40,697.11	9,282.00	23,430.73	-35.91	8,018.19	47.35	–	52.43	–	124.34	–	7,794.07	2.09	24,653.72	4,265.82	267.92	8,222.81	19.11	78,126.48
NCT Delhi	7,720.69	–	7,720.69	–	–	–	–	–	–	–	–	–	–	4,773.37	–	–	–	–	12,494.06
All States	**332,515.69**	**133,066.00**	**146,913.50**	**1,275.34**	**51,198.20**	**6,620.74**	**–**	**11,545.84**	**7,896.03**	**1,611.21**	**–**	**23,524.37**	**62.65**	**253,952.32**	**113,678.12**	**32,187.78**	**65,035.97**	**313.87**	**797,683.75**

Statement 26: Composition of Outstanding Liabilities – 2004 *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Com-pen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	32,794.70	17,090.00	7,697.52	–	5,570.93	471.62	–	1,449.00	–	9.67	–	3,640.63	2,436.25	22,432.44	4,605.66	564.68	5,306.36	26.55	65,730.39
Arunachal Pradesh	109.41	262.00	-110.98	-76.41	34.80	0.12	–	47.08	–	-0.26	–	-12.14	–	388.09	414.63	98.09	-33.63	0.05	976.65
Assam	6,790.82	4,496.00	2,266.73	-256.27	279.61	4.46	–	193.55	4.43	-31.27	–	108.44	4.76	4,768.00	2,337.57	431.00	-471.05	–	13,856.34
Bihar	18,565.58	8,803.23	8,476.78	39.39	1,204.01	12.72	–	1,101.92	36.70	1.37	–	51.30	42.17	15,091.78	7,435.09	-46.45	1,847.26	261.49	43,154.74
Chhattisgarh	5,103.21	2,576.52	1,425.03	200.14	418.14	17.95	–	310.19	–	86.70	–	3.30	483.38	3,232.58	1,992.26	515.56	999.28	8.80	11,851.70
Goa	1,704.82	843.00	804.86	-108.24	165.20	32.65	–	34.36	–	0.57	–	97.62	–	1,229.94	485.09	9.09	327.18	28.82	3,784.94
Gujarat	30,279.25	10,846.00	17,660.75	-42.44	1,814.05	185.80	–	172.56	0.15	80.40	–	1,375.14	0.89	20,803.30	3,641.32	1,116.38	7,721.48	107.25	63,668.98
Haryana	10,291.00	3,825.00	3,547.13	0.01	896.57	31.81	–	418.37	304.01	90.54	–	51.83	2,022.29	6,255.93	4,953.95	362.63	1,040.91	10.00	22,914.42
Himachal Pradesh	8,965.92	2,839.00	646.69	952.75	4,527.48	744.91	–	302.10	–	13.56	–	3,466.90	–	2,747.01	2,720.18	276.15	641.71	5.00	15,355.97
Jammu and Kashmir	5,350.07	2,277.00	742.09	-20.62	2,351.60	427.10	–	586.77	608.01	0.15	–	729.56	–	4,221.94	3,167.64	792.22	-2,636.09	0.20	10,895.97
Jharkhand	6,137.10	2,962.77	2,620.53	63.33	475.65	4.35	–	344.00	5.70	-11.30	–	132.90	14.82	4,628.96	2,223.54	6.47	504.46	88.52	13,589.06
Karnataka	17,553.40	9,645.00	5,957.97	–	1,950.43	782.45	–	531.55	0.23	56.31	–	579.89	–	13,094.28	5,884.36	760.70	3,374.44	39.22	40,706.40
Kerala	15,198.80	8,221.00	2,992.19	-332.31	3,158.63	1,944.08	–	479.36	–	275.45	–	459.73	1,159.29	7,460.49	14,403.34	199.23	1,578.31	8.11	38,848.28
Madhya Pradesh	17,451.58	7,735.48	5,049.43	574.13	1,428.20	39.58	–	1,282.04	–	42.27	–	64.31	2,664.34	10,829.80	6,300.29	1,208.77	2,000.69	16.86	37,807.98
Maharashtra	43,886.35	13,655.00	24,100.79	0.02	6,129.63	2,314.18	–	489.90	2.01	683.69	–	2,639.85	0.92	27,339.13	7,688.83	15,866.19	12,246.20	102.50	107,129.20
Manipur	783.97	529.00	-23.47	208.23	70.21	11.55	–	-0.23	14.10	15.99	–	28.81	–	877.13	538.60	13.50	143.81	–	2,357.01
Meghalaya	910.16	700.00	19.85	–	176.32	1.99	–	63.17	–	8.95	–	102.20	13.99	462.02	329.79	12.96	223.73	6.00	1,944.66
Mizoram	650.67	422.00	0.76	-147.12	329.46	237.39	–	60.01	–	3.34	–	28.73	45.57	566.78	601.62	4.51	264.95	0.10	2,088.63
Nagaland	1,658.66	1,098.00	-18.80	239.17	340.29	82.49	–	49.20	–	21.15	–	187.45	–	508.64	519.99	-5.17	-74.46	0.35	2,608.02
Orissa	12,919.21	8,681.00	2,185.21	-566.80	1,516.64	31.23	–	622.15	–	11.89	–	851.37	1,103.15	10,660.56	7,821.63	173.90	2,057.03	48.27	33,680.60
Punjab	22,906.57	6,059.00	8,828.72	743.07	6,638.44	150.04	–	681.24	5,130.86	11.41	–	664.89	637.34	13,742.15	6,766.91	672.57	1,181.24	25.00	45,294.44
Rajasthan	25,549.03	12,282.00	11,285.44	-161.86	1,774.35	103.17	–	953.78	–	0.60	–	716.80	369.10	14,372.05	10,515.68	580.79	3,814.12	35.00	54,866.67
Sikkim	529.32	296.00	18.72	–	214.60	29.67	–	11.99	–	-0.32	–	173.26	–	255.75	267.45	6.00	7.81	0.50	1,066.83
Tamil Nadu	24,787.58	11,537.00	7,169.60	-1,286.63	7,367.52	944.03	–	1,337.64	–	1,470.98	–	3,614.88	0.08	13,044.80	6,931.59	683.22	3,098.26	150.00	48,695.44
Tripura	939.41	792.00	-6.28	-143.76	297.45	389.38	–	4.25	-0.09	0.73	–	-96.81	–	839.67	1,504.97	-12.33	95.71	10.00	3,377.43
Uttaranchal	5,836.49	3,172.74	1,951.55	-15.86	728.11	1.85	–	129.22	31.39	5.88	–	559.77	-0.05	477.94	871.49	261.94	1,036.43	36.00	8,520.29
Uttar Pradesh	47,905.68	23,109.26	16,438.58	320.28	2,171.84	3.31	–	761.82	1,173.65	13.97	–	219.08	5,865.72	37,338.95	13,574.88	13,513.52	10,594.18	-895.39	122,031.82
West Bengal	51,736.33	14,711.00	25,467.56	632.25	8,959.68	42.62	–	49.72	–	122.59	–	8,744.75	1,965.83	25,448.99	4,505.03	498.42	7,771.39	18.47	89,978.62
NCT Delhi	10,531.13	–	10,531.13	–	–	–	–	–	–	–	–	–	–	4,950.32	–	–	–	–	15,481.45
All States	**427,826.21**	**179,466.00**	**167,726.08**	**814.45**	**60,989.85**	**9,042.51**	**–**	**12,466.75**	**7,311.14**	**2,985.01**	**–**	**29,184.43**	**18,829.83**	**268,069.42**	**123,003.38**	**38,564.54**	**64,661.71**	**137.66**	**922,262.92**

Statement 26: Composition of Outstanding Liabilities – 2005 (RE) *(Contd.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Com-pen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	40,761.04	19,963.93	11,260.98	–	7,099.88	1,806.54	–	1,198.19	–	2.06	–	4,093.08	2,436.25	21,497.10	5,054.33	600.09	4,624.93	64.84	72,602.33
Arunachal Pradesh	175.78	279.00	-95.98	-76.41	69.16	1.13	–	78.28	–	-1.62	–	-8.63	–	649.23	488.15	98.09	-9.27	0.05	1,402.03
Assam	8,744.08	5,129.31	2,681.13	-256.27	327.64	3.89	–	117.05	4.43	-34.37	–	236.64	862.28	4,773.92	3,117.92	431.00	-471.05	–	16,595.87
Bihar	22,818.29	10,462.99	6,397.10	-1,960.61	7,877.14	12.61	–	1,088.74	36.70	-4.88	–	6,743.97	41.67	16,263.60	7,425.45	-46.45	1,816.90	261.49	48,539.27
Chhattisgarh	6,435.92	2,786.54	2,315.94	200.14	649.93	32.40	–	508.18	–	104.34	–	5.01	483.37	3,105.91	2,053.81	546.12	1,154.62	8.80	13,305.19
Goa	2,197.45	961.21	1,162.46	-108.24	182.02	30.66	–	44.44	–	6.56	–	100.36	–	1,302.02	520.09	9.09	355.73	28.82	4,413.20
Gujarat	38,939.63	12,656.96	24,625.78	-42.44	1,698.44	0.28	–	170.10	0.15	47.11	–	1,480.80	0.89	21,684.08	3,941.32	1,116.38	7,880.51	107.25	73,669.16
Haryana	11,815.08	4,754.85	4,259.03	0.01	778.90	28.60	–	549.10	–	96.76	–	104.43	2,022.29	6,234.60	5,278.24	363.53	1,228.91	10.00	24,930.36
Himachal Pradesh	10,881.14	3,690.48	846.56	952.75	5,391.35	780.74	–	290.69	–	9.93	–	4,309.98	–	2,837.61	2,895.18	276.15	641.71	5.00	17,536.79
Jammu and Kashmir	6,341.50	2,692.92	1,042.56	-20.62	2,626.65	510.82	–	738.42	608.01	0.15	–	769.24	–	4,406.52	3,480.75	911.55	-2,858.61	0.20	12,281.91
Jharkhand	7,912.93	3,310.68	3,301.52	63.32	1,222.70	4.34	–	594.00	5.70	-14.20	–	632.86	14.71	5,476.73	2,378.54	9.75	641.47	88.52	16,507.95
Karnataka	21,007.58	11,762.00	9,455.25	–	-209.67	747.67	–	579.84	0.23	39.74	–	-1,577.15	–	14,292.89	6,581.41	747.70	2,689.24	39.22	45,358.04
Kerala	19,324.22	9,597.30	5,244.10	-332.31	3,655.92	2,282.25	–	655.12	–	244.10	–	474.44	1,159.21	7,983.05	15,436.68	186.16	1,227.36	8.11	44,165.57
Madhya Pradesh	23,529.80	9,298.91	7,788.49	574.13	1,789.13	786.97	–	873.04	0.80	32.04	–	96.28	4,079.14	10,944.79	6,885.34	1,246.13	1,778.21	16.91	44,401.17
Maharashtra	54,544.68	17,543.59	31,528.84	0.02	5,471.22	2,656.21	–	-127.84	2.01	734.24	–	2,206.60	1.02	28,962.97	8,312.50	19,534.33	13,259.33	102.50	124,716.31
Manipur	878.94	597.69	-23.75	208.23	96.77	20.39	–	7.77	14.10	14.32	–	40.20	–	1,569.22	584.37	13.50	193.81	–	3,239.85
Meghalaya	1,053.81	824.98	48.29	–	166.56	1.39	–	37.51	–	11.81	–	115.84	13.99	509.36	369.89	12.96	267.05	6.00	2,219.07
Mizoram	787.62	501.17	0.69	-147.12	387.31	274.57	–	67.12	–	1.21	–	44.42	45.57	634.78	720.62	4.01	238.91	0.10	2,386.04
Nagaland	1,895.52	1,236.51	1.27	239.17	418.57	96.64	–	75.09	–	18.59	–	228.25	–	536.67	534.99	-5.17	-93.28	0.35	2,869.08
Orissa	14,377.42	9,580.89	2,810.31	-566.80	1,449.87	51.22	–	570.49	–	16.03	–	812.13	1,103.15	11,068.57	8,618.83	173.97	1,748.04	48.27	36,035.11
Punjab	27,380.44	7,718.66	11,451.64	743.07	6,829.73	7.25	–	915.40	5,130.86	9.82	–	766.40	637.34	13,153.48	7,441.11	1,017.65	1,181.24	25.00	50,198.92
Rajasthan	31,726.82	14,358.48	15,222.57	-161.86	1,938.53	990.55	–	417.80	–	-15.07	–	545.25	369.10	13,973.97	11,708.99	698.78	3,577.04	35.00	61,720.60
Sikkim	638.60	331.69	39.49	–	219.63	37.04	–	11.14	–	-0.32	–	171.77	47.80	279.40	288.67	5.99	7.81	0.50	1,220.97
Tamil Nadu	31,576.08	13,786.36	13,025.95	-1,882.96	6,646.73	1,112.37	–	892.02	350.00	1,434.48	–	2,857.87	–	10,759.84	7,454.56	590.93	3,160.91	150.00	53,692.32
Tripura	1,413.14	1,024.78	234.38	-143.76	297.74	404.38	–	13.69	-0.09	0.51	–	-120.74	–	916.64	1,521.74	-12.33	115.61	10.00	3,964.80
Uttaranchal	7,376.79	3,435.45	2,951.55	-15.86	1,005.70	26.85	–	300.81	31.39	11.98	–	634.67	-0.05	778.13	928.55	386.94	1,176.61	28.10	10,675.12
Uttar Pradesh	53,745.86	26,427.94	18,490.93	320.28	2,641.10	-3.92	–	1,002.18	1,173.65	-44.17	–	513.35	5,865.61	39,639.92	15,242.96	15,168.96	10,843.15	-951.96	133,688.89
West Bengal	62,606.50	18,728.03	31,668.07	632.25	9,612.31	47.62	–	57.09	–	112.10	–	9,395.50	1,965.83	26,707.84	4,822.91	699.79	7,023.85	19.33	101,880.21
NCT Delhi	13,690.58	–	13,690.58	–	–	–	–	–	–	–	–	–	–	2,927.64	–	–	–	–	16,618.22
All States	**524,577.25**	**213,443.28**	**221,425.73**	**-1,781.89**	**70,340.97**	**12,751.47**	**–**	**11,725.50**	**7,357.93**	**2,833.25**	**–**	**35,672.81**	**21,149.16**	**273,870.48**	**134,087.90**	**44,785.60**	**63,400.74**	**112.39**	**1,040,834.36**

Note : As detailed break-up of Internal Debt of Bihar for 2004-05 (RE) was not available, the same has been included under 'Other Loans'.

Statement 26: Composition of Outstanding Liabilities – 2006 (BE) *(Concld.)*

(As on end-March)

(Rs. crore)

STATES	Total Internal Debt	Market Loans	NSSF	WMA from RBI	Loans from Banks & FIs	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI & Other banks	Loans from NCDC	Loans from Other Institu-tions	Other Loans	Com-pen-sation & Other Bonds	Loans & Advances from Centre	Provident Funds, *etc.*	Reserve Funds	Deposits & Advances	Conti-gency Funds	Out-standing Liabilities
1	2 = sum (3-6)+14	3	4	5	6 =sum (7-13)	7	8	9	10	11	12	13	14	15	16	17	18	19	20=2+sum (15-19)
Andhra Pradesh	49,504.06	21,346.98	15,127.39	–	10,593.44	3,450.38	–	2,176.08	–	20.79	–	4,946.18	2,436.25	21,138.12	5,547.88	619.13	2,706.06	64.84	79,580.09
Arunachal Pradesh	210.37	297.71	-81.58	-76.41	70.64	2.14	–	97.78	–	-3.48	–	-25.80	–	913.41	569.31	103.04	-9.28	0.05	1,786.90
Assam	10,197.25	5,546.98	3,644.54	-256.27	399.74	3.49	–	217.05	4.43	-36.37	–	211.14	862.27	4,961.83	3,768.92	431.00	-471.05	–	18,887.95
Bihar	28,341.01	11,159.05	6,235.79	-3,960.61	14,866.21	12.50	–	1,075.55	36.70	-12.55	–	13,754.01	40.57	15,691.20	7,358.58	-46.45	1,481.99	261.49	53,087.81
Chhattisgarh	7,802.87	3,132.68	3,133.63	200.14	853.06	25.54	–	717.71	–	108.67	–	1.14	483.36	3,347.30	2,141.51	578.68	1,294.60	8.80	15,173.77
Goa	2,734.19	1,088.13	1,562.46	-108.24	191.84	28.67	–	55.36	–	12.48	–	95.33	–	1,361.43	540.09	9.09	371.28	28.82	5,044.90
Gujarat	44,353.56	13,259.23	28,617.22	-42.44	2,518.66	0.28	–	167.64	0.15	20.72	–	2,329.87	0.89	23,859.94	4,125.87	1,116.38	7,928.59	107.25	81,491.58
Haryana	13,939.96	5,141.72	5,792.55	0.01	983.39	25.39	–	700.26	–	106.24	–	151.49	2,022.29	6,425.16	5,610.94	381.45	1,178.90	10.00	27,546.41
Himachal Pradesh	11,272.79	4,115.48	1,124.31	952.75	5,080.25	750.85	–	457.87	–	18.66	–	3,852.86	–	2,928.88	3,095.18	276.15	641.71	5.00	18,219.71
Jammu and Kashmir	7,063.72	2,845.16	1,342.56	-20.62	2,896.63	588.02	–	924.54	608.01	0.15	–	775.90	–	4,652.25	4,005.81	1,031.56	-3,109.05	0.20	13,644.49
Jharkhand	9,907.24	3,546.30	3,812.01	63.32	2,470.90	4.34	–	944.00	5.70	234.00	–	1,282.86	14.71	5,282.59	2,531.91	9.75	773.98	88.52	18,594.00
Karnataka	23,225.87	13,100.62	10,008.81	–	116.44	712.94	–	976.84	0.23	9.74	–	-1,583.31	–	15,967.04	7,348.16	734.70	2,004.04	39.22	49,319.03
Kerala	23,085.28	10,370.35	7,765.53	-332.31	4,122.58	2,591.10	–	820.22	–	223.10	–	488.15	1,159.13	8,966.76	16,271.34	191.90	1,007.59	8.11	49,530.97
Madhya Pradesh	27,434.30	10,090.32	10,422.05	574.13	2,362.98	783.47	–	1,302.69	120.80	21.20	–	134.82	3,984.82	12,691.07	7,004.59	1,288.04	1,557.76	16.91	49,992.66
Maharashtra	59,519.28	18,697.38	34,273.29	0.02	6,547.48	2,938.28	–	807.86	2.01	689.65	–	2,109.68	1.12	31,898.89	9,105.33	21,368.25	14,069.23	102.50	136,063.48
Manipur	971.25	671.60	-24.03	208.23	115.45	25.23	–	15.77	14.10	11.67	–	48.69	–	1,540.65	603.77	13.50	143.81	–	3,272.99
Meghalaya	1,216.37	905.75	97.18	–	199.46	12.61	–	63.28	–	13.79	–	109.77	13.99	575.62	414.77	12.96	307.77	6.00	2,533.49
Mizoram	859.52	535.75	0.62	-147.12	424.70	312.15	–	70.57	–	-0.17	–	42.16	45.57	694.93	849.62	3.51	238.91	0.10	2,646.59
Nagaland	2,122.76	1,381.51	12.91	239.17	489.17	137.06	–	90.62	–	15.97	–	245.52	–	591.11	554.29	-5.17	-93.28	0.35	3,170.06
Orissa	15,326.71	10,174.76	2,978.72	-566.80	1,636.88	72.43	–	814.86	–	11.40	–	738.19	1,103.15	11,979.64	8,816.62	174.04	1,530.01	48.27	37,875.30
Punjab	31,057.57	8,116.72	15,059.84	743.07	6,500.60	6.21	–	1,032.81	4,760.24	10.32	–	691.02	637.34	13,485.37	8,116.84	1,026.76	1,181.24	25.00	54,892.78
Rajasthan	37,050.65	15,326.94	19,222.30	-161.86	2,294.17	984.06	–	899.74	–	-17.86	–	428.23	369.10	15,745.06	12,509.91	534.88	3,775.03	35.00	69,650.53
Sikkim	663.70	343.23	49.31	–	223.37	43.93	–	9.48	–	-0.32	–	170.28	47.80	324.17	309.89	4.99	7.81	0.50	1,311.06
Tamil Nadu	36,344.08	15,032.46	16,702.50	-1,882.96	6,492.08	1,094.59	–	1,261.29	350.00	1,423.01	–	2,363.20	–	10,434.86	8,004.35	571.74	3,210.65	150.00	58,715.68
Tripura	1,666.95	1,119.03	358.57	-143.76	333.11	434.38	–	42.35	-0.09	0.34	–	-143.86	–	912.05	1,620.51	-12.33	125.71	10.00	4,322.89
Uttaranchal	8,964.94	3,723.90	4,051.55	-15.86	1,205.40	76.85	–	433.61	31.39	15.98	–	647.57	-0.05	975.09	991.33	488.94	1,356.35	28.10	12,804.75
Uttar Pradesh	62,487.92	28,490.34	24,716.34	320.28	3,095.46	-11.14	–	1,249.00	1,173.65	-51.28	–	735.22	5,865.50	42,629.96	16,657.17	17,345.09	11,092.12	-951.96	149,260.30
West Bengal	74,794.76	19,995.15	42,170.40	632.25	10,031.12	52.12	–	64.39	–	96.60	–	9,818.01	1,965.83	28,475.65	5,102.63	739.15	6,298.36	19.33	115,429.87
NCT Delhi	15,877.50	–	15,877.50	–	–	–	–	–	–	–	–	–	–	2,802.52	–	–	–	–	18,680.02
All States	**607,996.44**	**229,555.21**	**274,054.27**	**-3,781.89**	**87,115.22**	**15,157.88**	**–**	**17,489.26**	**7,107.31**	**2,942.45**	**–**	**44,418.31**	**21,053.63**	**291,252.55**	**143,577.12**	**48,990.73**	**60,600.84**	**112.39**	**1,152,530.07**

Note : As detailed break-up of Internal Debt of Bihar for 2005-06 (BE) was not available, the same has been included under 'Other Loans'.

Statement 27: Total Outstanding Liabilities of State Governments

(As on end-March)

(Rs. crore)

STATES	1991	1992	1993	1994	1995	1996	1997	1998
1	2	3	4	5	6	7	8	9
Andhra Pradesh	8,150.19	9,453.42	11,062.58	12,940.27	15,223.42	17,778.18	19,549.13	23,312.82
Arunachal Pradesh	279.55	287.08	262.45	280.80	319.43	396.83	480.39	477.00
Assam	4,340.65	4,657.71	4,670.29	4,675.44	5,227.50	6,325.59	6,337.45	6,490.09
Bihar	10,581.65	11,720.79	13,484.71	14,686.81	16,637.34	18,631.48	20,689.97	23,521.89
Chhattisgarh	–	–	–	–	–	–	–	–
Goa	902.54	966.75	1,049.30	1,115.02	1,183.44	1,274.83	1,402.08	1,567.73
Gujarat	8,075.67	9,360.67	10,501.30	11,466.46	12,998.28	14,888.56	17,004.66	20,418.52
Haryana	3,075.80	3,470.97	3,899.18	4,424.03	5,036.21	6,170.55	6,991.29	8,109.65
Himachal Pradesh	1,328.78	1,492.32	1,832.88	1,995.80	2,556.35	3,267.25	3,877.74	5,356.72
Jammu and Kashmir	3,357.98	3,807.52	4,014.11	4,509.65	4,448.25	4,628.18	5,293.64	5,736.24
Jharkhand	–	–	–	–	–	–	–	–
Karnataka	5,898.24	6,270.92	7,159.67	8,814.84	9,952.23	11,074.43	12,739.07	14,697.42
Kerala	4,980.26	5,830.80	6,680.33	7,593.46	9,278.86	10,717.53	12,312.50	14,467.79
Madhya Pradesh	7,777.30	8,802.53	11,441.59	10,791.64	12,164.97	13,891.21	16,451.47	18,479.07
Maharashtra	12,875.64	15,276.18	16,909.20	18,785.24	21,977.90	26,377.94	30,600.89	37,050.78
Manipur	389.77	502.81	530.67	563.89	607.14	675.52	709.24	731.38
Meghalaya	217.74	244.72	301.01	380.77	449.78	490.41	474.80	657.84
Mizoram	329.69	313.97	322.04	377.88	444.28	538.21	573.77	770.74
Nagaland	409.23	475.66	519.79	585.69	624.04	780.53	753.09	877.49
Orissa	5,156.18	6,065.06	6,791.69	7,688.28	8,914.11	10,294.47	11,445.44	13,935.01
Punjab	7,071.08	8,130.80	9,523.69	10,874.31	12,453.68	14,040.11	16,071.79	18,360.80
Rajasthan	6,579.41	7,646.51	8,653.57	10,038.10	11,865.92	14,136.52	16,054.33	19,443.69
Sikkim	141.61	162.48	198.84	222.32	262.56	291.85	227.55	259.77
Tamil Nadu	7,043.61	8,340.70	10,206.01	11,615.80	13,540.83	15,133.97	17,257.07	19,511.51
Tripura	516.54	573.23	631.00	759.25	856.41	948.29	986.02	1,095.33
Uttaranchal	–	–	–	–	–	–	–	–
Uttar Pradesh	19,760.32	22,978.43	26,367.56	29,684.84	34,245.35	38,991.64	44,975.94	52,638.17
West Bengal	8,855.78	10,133.99	11,279.42	12,924.88	15,127.14	17,715.28	21,239.85	25,298.26
NCT Delhi	–	–	–	117.00	627.33	1,353.71	2,204.91	3,080.94
All States	**128,095.21**	**146,966.01**	**168,292.88**	**187,912.46**	**217,022.73**	**250,813.06**	**286,704.07**	**336,346.65**

Note : See 'Explanatory Note on Data Sources and Methodology'.

Statement 27: Total Outstanding Liabilities of State Governments *(Concld.)*

(As on end-March)

(Rs. crore)

STATES	**1999**	**2000**	**2001**	**2002**	**2003**	**2004**	**2005** (RE)	**2006** (BE)
1	10	11	12	13	14	15	16	17
Andhra Pradesh	27,860.96	34,196.67	40,999.15	48,636.91	56,029.64	65,730.39	72,602.33	79,580.09
Arunachal Pradesh	551.69	720.79	698.25	748.62	924.69	976.65	1,402.03	1,786.90
Assam	7,013.00	7,976.08	9,290.49	9,798.10	12,444.99	13,856.34	16,595.87	18,887.95
Bihar	27,152.59	32,971.88	30,033.71	34,226.69	38,345.62	43,154.74	48,539.27	53,087.81
Chhattisgarh	–	–	7,278.23	8,432.65	9,904.05	11,851.70	13,305.19	15,173.77
Goa	1,936.35	2,510.08	2,802.99	3,667.08	3,329.47	3,784.94	4,413.20	5,044.90
Gujarat	25,067.09	33,735.47	41,003.06	46,724.84	55,089.74	63,668.98	73,669.16	81,491.58
Haryana	10,212.82	13,591.47	14,602.05	16,556.52	19,948.30	22,914.42	24,930.36	27,546.41
Himachal Pradesh	5,804.08	8,695.64	9,594.14	10,944.22	13,311.67	15,355.97	17,536.79	18,219.71
Jammu and Kashmir	6,220.00	7,697.32	9,060.25	9,582.83	10,486.40	10,895.97	12,281.91	13,644.49
Jharkhand	–	–	8,461.59	10,091.86	12,020.41	13,589.06	16,507.95	18,594.00
Karnataka	17,454.81	21,045.07	25,301.35	31,337.32	36,019.55	40,706.40	45,358.04	49,319.03
Kerala	17,084.20	22,122.78	25,087.84	28,527.50	33,414.35	38,848.28	44,165.57	49,530.97
Madhya Pradesh	22,076.00	26,094.53	22,326.15	26,242.29	30,080.83	37,807.98	44,401.17	49,992.66
Maharashtra	44,263.27	58,813.35	67,601.17	78,540.97	89,951.77	107,129.20	124,716.31	136,063.48
Manipur	622.90	1,121.07	1,376.93	1,376.68	2,266.05	2,357.01	3,239.85	3,272.99
Meghalaya	861.85	1,117.02	1,387.64	1,527.82	1,819.95	1,944.66	2,219.07	2,533.49
Mizoram	841.98	1,178.13	1,179.75	1,435.86	1,789.13	2,088.63	2,386.04	2,646.59
Nagaland	1,064.14	1,442.54	1,657.22	1,937.32	2,863.44	2,608.02	2,869.08	3,170.06
Orissa	16,001.97	20,531.61	22,525.32	26,005.36	30,302.04	33,680.60	36,035.11	37,875.30
Punjab	20,470.81	26,701.76	30,838.49	35,554.28	40,412.62	45,294.44	50,198.92	54,892.78
Rajasthan	22,675.47	30,132.64	35,100.92	39,800.54	47,372.23	54,866.67	61,720.60	69,650.53
Sikkim	415.49	592.64	851.77	928.84	989.19	1,066.83	1,220.97	1,311.06
Tamil Nadu	23,189.13	28,744.43	34,056.85	38,864.55	43,167.65	48,695.44	53,692.32	58,715.68
Tripura	1,241.67	1,709.64	2,100.25	2,380.39	2,990.03	3,377.43	3,964.80	4,322.89
Uttaranchal	–	–	4,005.19	4,917.45	6,343.29	8,520.29	10,675.12	12,804.75
Uttar Pradesh	61,180.95	73,702.71	83,244.76	94,588.69	105,446.12	122,031.82	133,688.89	149,260.30
West Bengal	32,318.79	41,516.14	52,352.79	62,320.90	78,126.48	89,978.62	101,880.21	115,429.87
NCT Delhi	3,788.17	6,347.82	7,924.39	9,776.83	12,494.06	15,481.45	16,618.22	18,680.02
All States	**397,370.16**	**505,009.26**	**592,742.68**	**685,473.90**	**797,683.75**	**922,262.92**	**1,040,834.36**	**1,152,530.07**

Statement 28: Total Outstanding Liabilities - Percentage of GSDP

(As on end March)

(Per cent)

STATES	1991	1992	1993	1994	1995	1996	1997	1998	1999	2000	2001	2002	2003	2004	2005 (RE)	2006 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
Andhra Pradesh	23.0	21.9	23.5	22.4	22.1	22.3	21.7	24.3	24.2	27.3	29.3	32.1	34.5	36.4	36.4	32.5
Arunachal Pradesh	55.9	46.4	36.0	31.4	32.9	33.5	39.6	35.7	36.4	44.2	39.2	38.6	47.1	43.2	50.2	56.7
Assam	39.7	38.2	34.8	30.9	29.8	32.6	30.2	28.5	27.4	27.3	29.5	29.3	34.1	34.5	38.4	35.6
Bihar	37.9	37.6	40.0	37.7	37.8	42.1	38.5	38.3	39.0	45.3	64.0	72.6	70.9	76.5	77.3	66.2
Chhattisgarh	–	–	–	–	–	–	–	–	–	–	29.5	28.5	31.7	30.7	35.2	36.1
Goa	67.3	58.4	52.5	46.5	41.7	38.4	35.4	31.9	31.9	37.1	36.4	45.4	38.8	39.4	32.3	32.7
Gujarat	26.5	28.0	23.9	23.3	20.5	20.7	19.8	22.4	23.8	31.0	37.8	38.6	39.1	38.0	46.6	45.7
Haryana	20.9	19.7	20.8	20.0	19.2	20.7	19.6	21.0	23.4	27.8	26.6	27.4	30.0	30.6	31.0	30.6
Himachal Pradesh	41.7	39.8	42.3	41.7	43.9	48.8	50.0	60.6	54.3	71.1	70.6	73.1	82.8	85.6	73.7	67.9
Jammu and Kashmir	81.0	80.7	76.7	71.1	63.8	57.2	58.0	55.8	54.5	55.1	61.4	60.3	59.0	54.9	45.1	45.1
Jharkhand	–	–	–	–	–	–	–	–	–	–	30.0	30.9	32.2	33.1	36.6	39.4
Karnataka	23.6	19.4	20.2	21.5	20.8	19.7	19.5	20.1	19.9	22.2	24.2	28.7	30.0	30.7	29.2	28.1
Kerala	30.2	28.4	28.7	28.8	29.1	27.6	27.7	29.2	30.4	35.4	35.9	39.4	41.2	43.4	43.9	42.4
Madhya Pradesh	24.7	26.1	30.3	20.7	21.0	21.4	22.1	22.6	23.7	25.3	30.3	31.2	36.5	37.4	41.1	44.4
Maharashtra	19.4	20.2	18.0	16.6	16.9	16.7	17.1	19.0	21.1	24.2	28.3	29.4	30.4	32.2	35.0	34.1
Manipur	47.5	51.0	48.6	43.1	43.2	41.5	37.4	33.9	25.6	40.1	47.2	41.2	61.6	58.0	50.4	45.8
Meghalaya	21.4	20.7	22.9	25.2	27.0	24.6	21.6	26.3	29.3	33.9	37.2	36.9	41.2	40.4	42.2	38.0
Mizoram	84.8	59.1	53.0	53.1	60.1	57.5	53.5	68.6	67.6	83.6	66.7	74.6	81.6	83.2	82.6	82.6
Nagaland	53.4	51.6	48.4	42.6	39.1	43.0	37.2	37.8	44.6	56.6	45.0	46.8	59.6	46.6	41.6	41.4
Orissa	45.2	41.4	42.9	41.5	40.1	38.0	43.2	43.2	45.0	53.2	58.2	61.8	68.3	62.6	62.5	62.7
Punjab	38.4	36.5	37.2	36.0	36.4	36.4	36.4	37.7	36.7	43.7	46.8	50.6	56.3	58.0	54.4	53.6
Rajasthan	27.5	28.8	27.7	30.4	28.6	29.9	27.9	30.4	31.0	38.4	44.4	45.2	55.4	52.5	56.8	55.8
Sikkim	58.0	60.2	71.5	58.9	65.2	60.6	41.2	39.9	53.1	70.5	87.2	81.5	79.0	78.5	62.8	60.2
Tamil Nadu	20.3	20.4	21.4	20.2	19.7	19.4	19.3	18.8	19.6	22.8	24.1	27.1	27.8	28.9	28.4	28.4
Tripura	39.8	39.1	40.7	42.7	45.5	41.3	35.8	33.2	32.6	37.6	39.9	39.6	45.3	44.5	33.8	32.9
Uttaranchal	–	–	–	–	–	–	–	–	–	–	33.1	37.8	44.4	54.3	55.3	59.7
Uttar Pradesh	32.8	32.8	34.4	34.5	34.0	34.3	33.1	35.9	37.4	41.9	48.1	52.2	53.9	56.1	54.7	54.5
West Bengal	23.6	23.3	24.2	24.2	24.4	24.0	25.9	25.8	28.0	32.7	37.4	40.5	47.1	47.4	46.0	46.2
NCT Delhi	–	–	–	0.6	2.4	4.8	6.5	7.5	8.0	12.0	12.6	14.3	16.7	18.5	17.7	17.7
All States	**22.5**	**22.5**	**22.5**	**21.9**	**21.4**	**21.1**	**21.0**	**22.1**	**22.8**	**26.1**	**28.4**	**30.2**	**32.4**	**33.4**	**33.5**	**33.1**

Notes: 1. 'All States' proportion are as ratio to GDP.
2. See explenatory Note on data Source and Methodology.

Statement 29: Market Borrowings of State Governments

(Rs. crore)

States	2003-04		2004-05		2005-06* (Borrowing Allocation)	
	Gross	Net	Gross	Net	Gross	Net
1	2	3	4	5	6	7
1. Andhra Pradesh	3,226	2,833	3,312	2,874	1,956	1,383
2. Arunachal Pradesh	131	126	22	17	47	42
3. Assam	943	819	794	633	780	618
4. Bihar	2,131	1,822	1,890	1,560	1,076	696
5. Chhattisgarh	642	593	523	430	432	346
6. Goa	240	230	133	118	144	127
7. Gujarat	3,333	3,195	2,020	1,811	858	602
8. Haryana	1,165	1,086	1,039	930	521	387
9. Himachal Pradesh	882	856	886	851	469	425
10. Jammu and Kashmir	522	478	474	416	223	152
11. Jharkhand	575	470	560	448	364	235
12. Karnataka	2,779	2,598	2,299	2,117	1,582	1,339
13. Kerala	1,931	1,711	1,672	1,376	1,480	1,134
14. Madhya Pradesh	2,405	2,272	1,730	1474	1,551	1,236
15. Maharashtra	6,449	6,223	4,275	3,889	1,580	1,154
16. Manipur	192	177	83	69	120	104
17. Meghalaya	166	149	142	125	108	81
18. Mizoram	101	96	89	79	65	50
19. Nagaland	227	207	164	139	209	169
20. Orissa	2,101	1,801	1,199	900	1,169	768
21. Punjab	2,056	2,006	1,830	1,659	619	398
22. Rajasthan	2,714	2,465	2,391	2,077	1,363	969
23. Sikkim	62	55	48	36	54	38
24. Tamil Nadu	2,851	2,538	2,599	2249	1,650	1,247
25. Tripura	229	209	251	233	137	119
26. Uttaranchal	1,366	1,325	309	269	568	513
27. Uttar Pradesh	5,375	4,608	6,887	6,139	3,096	2,062
28. West Bengal	5,729	5,429	4,439	4,017	2,324	1,877
All States	**18,707**	**17,261**	**42,058**	**36,935**	**24,546**	**18,272**

* As on January 20, 2006

Source : As per Reserve Bank records.

Statement 30: Plan Outlay of State Governments

(Rs. crore)

States	1999-2000 (Actual Expenditure)	2000-01 (Actual Expenditure)	2001-02 (Actual Expenditure)	2002-03 (Actual Expenditure)	2003-04 (Revised Outlay)	2003-04 (Actual Expenditure)	2004-05 (Approved Outlay	2004-05 (Revised Outlay)	2005-06 (Approved Outlay)
1	2	3	4	5	6	7	8	9	10
1. Andhra Pradesh	4,748	7,035	7,969	8,315	10,028	–	12,790	12,790	15,651
2. Arunachal Pradesh	468	511	555	532	723	642	760	760	950
3. Assam	1,405	1,481	1,628	1,415	1,797	–	2,175	2,175	3,000
4. Bihar	2,676	1,638	1,471	2,207	2,642	–	4,000	3,059	5,320
5. Chhattisgarh	–	470	1,361	1,767	2,335	–	3,322	3,370	4,275
6. Goa	237	361	373	423	619	568	883	893	976
7. Gujarat	6,492	4,965	5,357	5,403	6,740	–	8,518	8,980	11,000
8. Haryana	1,676	1,718	1,766	1,776	1,850	1,866	2,306	2,237	3,000
9. Himachal Pradesh	1,624	1,723	1,720	2,051	1,335	1,307	1,400	1,435	1,600
10. Jammu and Kashmir	1,506	1,538	1,743	2,064	2,575	–	3,008	3,171	4,200
11. Jharkhand	–	–	2,024	2,097	2,936	–	4,110	4,584	4,510
12. Karnataka	6,363	6,785	7,904	8,164	10,084	–	12,323	11,898	13,556
13. Kerala	2,946	2,954	2,398	3,944	3,796	3,565	4,852	3,914	5,369
14. Madhya Pradesh	3,589	3,177	4,532	4,407	5,076	5,087	6,710	6,435	7,471
15. Maharashtra	10,419	9,586	8,526	6,022	10,500	7,412	9,447	9,665	11,000
16. Manipur	453	248	229	209	590	287	788	789	915
17. Meghalaya	343	463	470	400	536	487	716	678	800
18. Mizoram	378	372	402	421	526	551	617	639	685
19. Nagaland	306	318	400	379	504	479	539	574	620
20. Orissa	2,484	2,562	2,450	2,474	2,715	2,437	2,500	2,500	3,000
21. Punjab	1,753	1,877	2,171	2,034	2,334	1,591	3,480	2,750	3,550
22. Rajasthan	3,601	3,773	4,338	4,431	5,505	6,044	6,798	6,845	8,350
23. Sikkim	193	218	282	340	405	369	491	493	500
24. Tamil Nadu	5,414	5,777	5,319	5,841	7,000	7,088	8,001	8,001	9,100
25. Tripura	453	474	523	585	622	–	700	725	804
26. Uttaranchal	–	821	1,729	1,356	1,608	1,650	1,810	1,855	2,700
27. Uttar Pradesh	6,572	5,956	7,695	6,702	7,258	–	9,662	9,662	13,500
28. West Bengal	3,928	5,631	4,595	2,673	3,065	–	5,020	4,690	6,476
29. NCT Delhi	2,298	3,129	4,005	4,406	4,864	–	–	–	–
All States	**72,325**	**75,561**	**83,935**	**82,836**	**100,568**	**41,430**	**117,727**	**115,569**	**142,878**

'–' : Not available

Source: Planning Commission, Government of India.

Statement 31: Reveune from Additional Resource Mobilisation (ARM) Measures during 2005-06 (BE)

(Rs. crore)

States	Agriculture Income Tax	Land Revenue	Stamp & Registration fees	Sales Tax	State Excise Duties	Taxes on Goods & Passengers	Tax on Vehicles	Electricity duties	Entertain-ment tax	Professional Tax	Other Taxes @	Total Tax Revenue [13=sum (2-12)]	Non- Tax Revenue	Conces-sions (if any)	Grand Total (13+14-15)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1. Chhatisgarh	–	–	–	–	–	–	–	–	–	–	–	–	105.0	10.0	95.0
2. Gujarat	32.6	1.3	11.0	90.0	0.5	1.9	13.0	18.0	0.7	1.5	26.9	197.4	34.7	2.3	229.9
3. Maharashtra	–	–	150.0	–	–	–	–	–	–	–	50.0	200.0	–	–	200.0
4. Mizoram	–	0.2	–	5.0	–	–	–	–	–	–	–	5.2	3.0	1.0	7.2
5. Sikkim	–	0.2	0.3	–	–	–	–	–	–	–	–	0.4	–	–	0.4
6. West Bengal	–	–	–	–	100.0	–	–	–	–	–	–	100.0	–	–	100.0
7. NCT Delhi	–	–	50.0	–	–	–	50.0	–	10.0	–	–	110.0	–	–	110.0
Total	**32.6**	**1.7**	**211.3**	**95.0**	**100.5**	**1.9**	**63.0**	**18.0**	**10.7**	**1.5**	**76.9**	**613.1**	**142.8**	**13.3**	**742.5**

'–' : Nil

@ Includes Luxry Tax, Betting Tax, Entertainment Tax, Road Tax, Occupancy Tax, *etc.*

Source : Budget Documents and Other Supplementary information received from State Governments.

Statement 32: Outstanding Loans from Centre adjusted under Debt Swap Scheme (DSS) during 2002-03 to 2004-05

(as on end-March 2005)

(Rs. crore)

States	Outstanding High Cost Loan as on March 31, 2002	2002-03			2003-04				2004-05			2002-03 to 2004-05			
		Small Savings	Market Borrowings	Total	Small Savings	Market Borrowings	Amount of High Cost Debt Relief	Total	Small Savings	Market Borrowings	Total	Small Savings	Market Borrowings	Amount of High Cost Debt Relief	Total Debt Swapped till March 31, 2005
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1. Andhra Pradesh	6,893	334	827	1,161	1,073	1,634	27.52	2,735	1,949	1,476	3,425	3,356	3,938	27.52	7321
2. Arunachal Pradesh	147	2	18	20	11	110	–	121	5	–	5	18	128	–	145
3. Assam	1,926	62	231	293	359	457	–	815	333	243	576	754	931	–	1,685
4. Bihar	4,983	191	597	788	621	1,218	–	1,839	920	910	1,830	1,732	2,726	–	4,458
5. Chattisgarh	1,245	61	149	210	203	293	–	496	358	107	465	623	549	–	1,172
6. Goa	374	21	45	66	142	120	–	262	78	–	78	241	165	–	406
7. Gujarat	9,564	598	1,147	1,745	1,943	2,173	–	4,116	2,550	1,249	3,799	5,091	4,569	–	9,660
8. Haryana	3,163	151	379	530	512	751	–	1,263	851	569	1,420	1,515	1,698	–	3,213
9. Himachal Pradesh	2,031	46	244	290	173	516	–	689	315	435	750	535	1,195	–	1,730
10. Jammu & Kashmir	1,495	–	177	177	196	389	–	585	229	320	549	425	886	–	1,311
11. Jharkhand	1,687	116	205	321	413	266	–	679	247	228	475	776	699	–	1,475
12. Karnataka	5,078	222	609	831	820	1,197	–	2,017	1,706	1,088	2,794	2,748	2,894	–	5,642
13. Kerala	2,872	118	344	462	494	671	–	1,165	511	468	979	1,124	1,483	–	2,606
14. Madhya Pradesh	3,432	177	411	588	722	786	–	1,507	829	398	1,227	1,727	1,594	–	3,322
15. Maharashtra	15,434	–	–	–	2,898	3,627	–	6,525	6,301	1,846	8,147	9,199	5,473	–	14,671
16. Manipur	152	2	18	20	6	108	0.10	114	5	–	5	13	126	0.10	139
17. Meghalaya	143	3	17	20	15	77	–	92	23	–	23	41	94	–	135
18. Mizoram	108	2	13	15	8	66	–	74	8	–	8	18	79	–	96
19. Nagaland	120	2	14	16	4	87	–	91	3	–	3	9	101	–	110
20. Orissa	3,228	88	387	475	231	633	12.68	876	535	308	843	854	1,327	12.68	2,194
21. Punjab	5,976	275	717	992	1,013	1,411	29.79	2,453	634	1,280	1,914	1,921	3,408	29.79	5,359
22. Rajasthan	5,781	341	693	1,034	832	1,096	–	1,928	1,680	1,156	2,836	2,853	2,945	–	5,798
23. Sikkim	66	1	–	1	7	45	0.21	52	9	6	15	16	51	0.21	67
24. Tamil Nadu	5,749	253	689	942	1,136	1,338	3.71	2,477	2,366	936	3,302	3,754	2,962	3.71	6,721
25. Tripura	309	16	37	53	44	128	–	172	80	–	80	140	165	–	305
26. Uttar Pradesh	16,098	573	1,448	2,021	1,798	3,088	–	4,885	2,691	1,586	4,277	5,061	6,122	–	11,182
27. Uttaranchal	853	65	584	649	128	975	–	1,103	182	–	182	375	1,559	–	1,934
28. West Bengal	15,413	–	–	–	2,142	3,365	–	5,507	1,333	2,335	3,669	3,476	5,700	–	9,176
29. NCT Delhi	–	–	–	–	–	–	–	–	–	–	–	–	–	–	–
Total	**114,317**	**3,719**	**10,000**	**13,719**	**17,943**	**26,623**	**74.01**	**44,640**	**26,732**	**16,943**	**43,675**	**48,394**	**53,566**	**74.01**	**102,034**

Source : Ministry of Finance, Government of India.

Statement 33: State Government Market Loans

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
ANDHRA PRADESH		
Loans Bearing Interest		
1.	14.00% Andhra Pradesh S. D. L. 2005	573.32
2.	13.85% Andhra Pradesh S. D. L. 2006	481.53
3.	12.30% Andhra Pradesh S. D. L. 2007	65.15
4.	13.00% Andhra Pradesh S. D. L. 2007	362.52
5.	13.05% Andhra Pradesh S. D. L. 2007	580.00
6.	13.75% Andhra Pradesh S. D. L. 2007	48.15
7.	11.50% Andhra Pradesh S. D. L. 2008	226.04
8.	12.15% Andhra Pradesh S. D. L. 2008	381.12
9.	12.50% Andhra Pradesh S. D. L. 2008	775.72
10.	11.50% Andhra Pradesh S. D. L. 2009	245.36
11.	11.77% Andhra Pradesh S. D. L. 2009	400.00
12.	11.85% Andhra Pradesh S. D. L. 2009	251.49
13.	12.25% Andhra Pradesh S. D. L. 2009	700.67
14.	12.50% Andhra Pradesh S. D. L. 2009	400.00
15.	10.52% Andhra Pradesh S. D. L. 2010	514.13
16.	11.00% Andhra Pradesh S. D. L. 2010	500.01
17.	11.50% Andhra Pradesh S. D. L. 2010	239.91
18.	11.80% Andhra Pradesh S. D. L. 2010	400.00
19.	12.00% Andhra Pradesh S. D. L. 2010	285.07
20.	8.37% Andhra Pradesh S. D. L. 2011	350.00
21.	9.45% Andhra Pradesh S. D. L. 2011	198.74
22.	9.53% Andhra Pradesh Government Stock 2011	475.00
23.	10.35% Andhra Pradesh S. D. L. 2011	684.46
24.	10.50% Andhra Pradesh S. D. L. 2011	200.02
25.	11.50% Andhra Pradesh S. D. L. 2011	127.20
26.	12.00% Andhra Pradesh S. D. L. 2011	212.31
27.	6.67% Andhra Pradesh S. D. L. 2012	294.65
28.	7.80% Andhra Pradesh S. D. L. 2012	386.71
29.	7.80% Andhra Pradesh S. D. L. 2012 (II Series)	442.82
30.	7.90% Andhra Pradesh Government Stock 2012	250.00
31.	8.00% Andhra Pradesh S. D. L. 2012	154.00
32.	8.30% Andhra Pradesh S. D. L. 2012	192.54
33.	6.03% Andhra Pradesh Government Stock 2013	500.00
34.	6.20% Andhra Pradesh S. D. L. 2013	462.14
35.	6.35% Andhra Pradesh S. D. L. 2013	404.26
36.	6.35% Andhra Pradesh S. D. L. 2013 (II Series)	531.53
37.	6.40% Andhra Pradesh S. D. L. 2013	828.00
38.	6.60% Andhra Pradesh S. D. L. 2013	808.85
39.	6.75% Andhra Pradesh S. D. L. 2013	342.19
40.	6.95% Andhra Pradesh S. D. L. 2013	876.00
41.	5.60% Andhra Pradesh S. D. L. 2014	732.45
42.	5.70% Andhra Pradesh S. D. L. 2014	590.62
43.	7.32% Andhra Pradesh S. D. L. 2014	321.15
44.	7.36% Andhra Pradesh S. D. L. 2014	734.87
45.	5.85% Andhra Pradesh S. D. L. 2015	263.83
46.	6.20% Andhra Pradesh S. D. L. 2015	462.25
47.	7.02% Andhra Pradesh S. D. L. 2015	354.34
48.	5.90% Andhra Pradesh S. D. L. 2017	305.98
49.	7.17% Andhra Pradesh S. D. L. 2017	46.86
50.	5.00% Urban Land Ceiling (Andhra Pradesh) Bonds 1976	0.14
	Total [A]	**19,964.07**
Power Bonds		
1.	8.50% Andhra Pradesh Government P. B. October 2006	121.80
2.	8.50% Andhra Pradesh Government P. B. April 2007	121.80
3.	8.50% Andhra Pradesh Government P. B. October 2007	121.80
4.	8.50% Andhra Pradesh Government P. B. April 2008	121.80
5.	8.50% Andhra Pradesh Government P. B. October 2008	121.80
6.	8.50% Andhra Pradesh Government P. B. April 2009	121.80
7.	8.50% Andhra Pradesh Government P. B. October 2009	121.80
8.	8.50% Andhra Pradesh Government P. B. April 2010	121.80
9.	8.50% Andhra Pradesh Government P. B. October '2010	121.80
10.	8.50% Andhra Pradesh Government P. B. April 2011	121.80
11.	8.50% Andhra Pradesh Government P. B. October 2011	121.80
12.	8.50% Andhra Pradesh Government P. B. April 2012	121.80
13.	8.50% Andhra Pradesh Government P. B. October 2012	121.80
14.	8.50% Andhra Pradesh Government P. B. April 2013	121.80
15.	8.50% Andhra Pradesh Government P. B. October 2013	121.80
16.	8.50% Andhra Pradesh Government P. B. April 2014	121.80
17.	8.50% Andhra Pradesh Government P. B. October 2014	121.80
18.	8.50% Andhra Pradesh Government P. B. April 2015	121.80
19.	8.50% Andhra Pradesh Government P. B. October 2015	121.80
20.	8.50% Andhra Pradesh Government P. B. April 2016	121.80
	Total [B]	**2,436.10**
	Loans Not Bearing Interest [C]	**1.20**
	TOTAL [A+B+C]	**2,2401.37**
ARUNACHAL PRADESH		
Loans Bearing Interest		
1.	14.00% Arunachal Pradesh S. D. L. 2005	4.68
2.	13.85% Arunachal Pradesh S. D. L. 2006	4.68
3.	13.00% Arunachal Pradesh S. D. L. 2007	4.68
4.	13.05% Arunachal Pradesh S. D. L. 2007	5.65
5.	13.75% Arunachal Pradesh S. D. L. 2007	0.47
6.	11.50% Arunachal Pradesh S. D. L. 2008	3.33
7.	12.15% Arunachal Pradesh S. D. L. 2008	4.00
8.	12.50% Arunachal Pradesh S. D. L. 2008	2.22
9.	11.50% Arunachal Pradesh S. D. L. 2009	3.60
10.	12.25% Arunachal Pradesh S. D. L. 2009	4.00
11.	10.52% Arunachal Pradesh S. D. L. 2010	4.01
12.	11.30% Arunachal Pradesh S. D. L. 2010	2.22
13.	11.50% Arunachal Pradesh S. D. L. 2010	4.30
14.	12.00% Arunachal Pradesh S. D. L. 2010	2.21
15.	8.60% Arunachal Pradesh Government Stock 2011	5.17
16.	9.45% Arunachal Pradesh S. D. L. 2011	5.17
17.	10.35% Arunachal Pradesh S. D. L. 2011	5.88
18.	10.82% Arunachal Pradesh S. D. L. 2011	10.00
19.	11.50% Arunachal Pradesh S. D. L. 2011	1.77
20.	12.00% Arunachal Pradesh S. D. L. 2011	2.96
21.	6.80% Arunachal Pradesh S. D. L. 2012	3.12
22.	7.80% Arunachal Pradesh S. D. L. 2012	8.43
23.	7.80% Arunachal Pradesh S. D. L. 2012 (II Series)	4.67
24.	8.00% Arunachal Pradesh S. D. L. 2012	7.93
25.	8.30% Arunachal Pradesh S. D. L. 2012	3.05
26.	6.95% Arunachal Pradesh S. D. L. 2013	14.00

S. D. L. : State Development Loan P. B. : Power Bonds

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
27.	6.75% Arunachal Pradesh S. D. L. 2013	4.00
28.	6.40% Arunachal Pradesh S. D. L. 2013	9.02
29.	6.35% Arunachal Pradesh S. D. L. 2013	8.75
30.	6.20% Arunachal Pradesh S. D. L. 2013	10.00
31.	6.20% Arunachal Pradesh S. D. L. 2015	10.00
32.	5.85% Arunachal Pradesh S. D. L. 2015	11.88
33.	5.85% Arunachal Pradesh S. D. L. 2015 (II series)	23.00
34.	5.90% Arunachal Pradesh S. D. L. 2017	58.00
35.	5.60% Arunachal Pradesh S. D. L. 2014	8.50
36.	7.32% Arunachal Pradesh S. D. L. 2014	5.13
37.	7.36% Arunachal Pradesh S. D. L. 2014	8.52
	Total [A]	**279.00**
Power Bonds		
1.	8.50% Arunachal Pradesh Government P. B. October 2006	1.20
2.	8.50% Arunachal Pradesh Government P. B. April 2007	1.20
3.	8.50% Arunachal Pradesh Government P. B. October 2007	1.20
4.	8.50% Arunachal Pradesh Government P. B. April 2008	1.20
5.	8.50% Arunachal Pradesh Government P. B. October 2008	1.20
6.	8.50% Arunachal Pradesh Government P. B. April 2009	1.20
7.	8.50% Arunachal Pradesh Government P. B. October 2009	1.20
8.	8.50% Arunachal Pradesh Government P. B. April 2010	1.20
9.	8.50% Arunachal Pradesh Government P. B. October 2010	1.20
10.	8.50% Arunachal Pradesh Government P. B. April 2011	1.20
11.	8.50% Arunachal Pradesh Government P. B. October 2011	1.20
12.	8.50% Arunachal Pradesh Government P. B. April 2012	1.20
13.	8.50% Arunachal Pradesh Government P. B. October 2012	1.20
14.	8.50% Arunachal Pradesh Government P. B. April 2013	1.20
15.	8.50% Arunachal Pradesh Government P. B. October 2013	1.20
16.	8.50% Arunachal Pradesh Government P. B. April 2014	1.20
17.	8.50% Arunachal Pradesh Government P. B. October 2014	1.20
18.	8.50% Arunachal Pradesh Government P. B. April 2015	1.20
19.	8.50% Arunachal Pradesh Government P. B. October 2015	1.20
20.	8.50% Arunachal Pradesh Government P. B. April 2016	1.20
	Total [B]	**24.07**
	TOTAL [A + B]	**303.08**
ASSAM		
Loans Bearing Interest		
1.	14.00% Assam S. D. L. 2005	162.63
2.	13.85% Assam S. D. L. 2006	162.63
3.	12.30% Assam S. D. L. 2007	87.40
4.	13.00% Assam S. D. L. 2007	120.47
5.	13.75% Assam S. D. L. 2007	16.26
6.	13.05% Assam S. D. L. 2007	125.00
7.	11.50% Assam S. D. L. 2008	24.10
8.	12.15% Assam S. D. L. 2008	200.00
9.	12.50% Assam S. D. L. 2008	181.25
10.	11.50% Assam S. D. L. 2009	31.83
11.	11.85% Assam S. D. L. 2009	100.00
12.	12.25% Assam S. D. L. 2009	200.00
13.	10.52% Assam S. D. L. 2010	125.00
14.	11.30% Assam S. D. L. 2010	86.45
15.	11.50% Assam S. D. L. 2010	34.31
16.	12.00% Assam S. D. L. 2010	125.00
17.	9.45% Assam S. D. L. 2011	155.00
18.	10.35% Assam S. D. L. 2011	75.00
19.	10.82% Assam S. D. L. 2011	129.90
20.	11.50% Assam S. D. L. 2011	14.14
21.	12.00% Assam S. D. L. 2011	23.60
22.	6.80% Assam S. D. L. 2012	118.88
23.	7.80% Assam S. D. L. 2012	89.04
24.	7.80% Assam S. D. L. 2012 (II Series)	177.19
25.	8.00% Assam S. D. L. 2012	106.76
26.	8.30% Assam S. D. L. 2012	194.52
27.	6.95% Assam S. D. L. 2013	303.00
28.	6.75% Assam S. D. L. 2013	222.52
29.	6.40% Assam S. D. L. 2013	207.37
30.	6.35% Assam S. D. L. 2013	113.41
31.	6.20% Assam S. D. L. 2013	129.60
32.	6.35% Assam S. D. L. 2013 (II Series)	49.53
33.	6.20% Assam S. D. L. 2015	129.60
34.	5.85% Assam S. D. L. 2015	157.60
35.	7.02% Assam S. D. L. 2015	69.40
36.	5.90% Assam S. D. L. 2017	205.40
37.	7.17% Assam S. D. L. 2017	33.61
38.	5.60% Assam S. D. L. 2014	220.00
39.	5.70% Assam S. D. L. 2014	110.49
40.	7.32% Assam S. D. L. 2014	174.32
41.	7.36% Assam S. D. L. 2014	137.11
42.	Assam State Acquisition of Zamindaris Act 1951 Compensation Bonds	0.08
	Total [A]	**5,129.39**
Power Bonds		
1.	8.50% Government of Assam P. B. 2006	42.88
2.	8.50% Government of Assam P. B. 2007	42.88
3.	8.50% Government of Assam P. B. 2007	42.88
4.	8.50% Government of Assam P. B. 2008	42.88
5.	8.50% Government of Assam P. B. 2008	42.88
6.	8.50% Government of Assam P. B. 2009	42.88
7.	8.50% Government of Assam P. B. 2009	42.88
8.	8.50% Government of Assam P. B. 2010	42.88
9.	8.50% Government of Assam P. B. 2010	42.88
10.	8.50% Government of Assam P. B. 2011	42.88
11.	8.50% Government of Assam P. B. 2011	42.88
12.	8.50% Government of Assam P. B. 2012	42.88
13.	8.50% Government of Assam P. B. 2012	42.88
14.	8.50% Government of Assam P. B. 2013	42.88
15.	8.50% Government of Assam P. B. 2013	42.88
16.	8.50% Government of Assam P. B. 2014	42.88
17.	8.50% Government of Assam P. B. 2014	42.88
18.	8.50% Government of Assam P. B. 2015	42.88
19.	8.50% Government of Assam P. B. 2015	42.88
20.	8.50% Government of Assam P. B. 2016	42.88
	Total [B]	**857.53**
	Loans Not Bearing Interest [C]	0.02
	TOTAL [A+B+C]	**5,986.94**

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
BIHAR[1]		
Loans Bearing Interest		
1.	14.00% Bihar S. D. L. 2005	379.60
2.	13.85% Bihar S. D. L. 2006	231.53
3.	13.75% Bihar S. D. L. 2007	186.04
4.	13.05% Bihar S. D. L. 2007	149.42
5.	12.30% Bihar S. D. L. 2007	331.10
6.	13.00% Bihar S. D. L. 2007	298.82
7.	11.50% Bihar S. D. L. 2008	184.56
8.	12.50% Bihar S. D. L. 2008	548.37
9.	11.50% Bihar S. D. L. 2009	199.31
10.	11.30% Bihar S. D. L. 2010	298.86
11.	11.50% Bihar S. D. L. 2010	253.77
12.	10.52% Bihar S. D. L. 2010	216.66
13.	12.00% Bihar S. D. L. 2010	59.77
14.	11.50% Bihar S. D. L. 2011	108.88
15.	12.00% Bihar S. D. L. 2011	181.74
16.	2.50% Bihar Zamindari Abolition Compensation Bond	23.60
	Total [A]	**3,652.01**
17.	9.45% Bihar S. D. L. 2011	262.00
18.	10.35% Bihar S. D. L. 2011	170.02
19.	10.82% Bihar S. D. L. 2011	362.19
20.	6.80% Bihar S. D. L. 2012	227.09
21.	7.80% Bihar S. D. L. 2012	184.30
22.	7.80% Bihar S. D. L. 2012 (2nd Series)	327.11
23.	8.00% Bihar S. D. L. 2012	323.61
24.	8.30% Bihar S. D. L. 2012	360.30
25.	6.20% Bihar S. D. L. 2013	337.20
26.	6.35% Bihar S. D. L. 2013	295.05
27.	6.40% Bihar S. D. L. 2013	369.00
28.	6.75% Bihar S. D. L. 2013	297.97
29.	6.95% Bihar S. D. L. 2013	299.00
30.	6.35% Bihar S. D. L. 2013 (II Series)	151.98
31.	5.60% Bihar S. D. L. 2014	359.00
32.	5.70% Bihar S. D. L. 2014	265.06
33.	7.32% Bihar S. D. L. 2014	308.53
34.	7.36% Bihar S. D. L. 2014	266.05
35.	5.85% Bihar S. D. L. 2015	202.06
36.	5.85% Bihar S. D. L. 2015 (II Series)	21.83
37.	6.20% Bihar S. D. L. 2015	337.20
38.	7.02% Bihar S. D. L. 2015	213.00
39.	5.90% Bihar S. D. L. 2017	568.50
40.	7.17% Bihar S. D. L. 2017	326.55
	Total [B]	**6,834.58**
Power Bonds		
1.	8.50% Bihar Government P. B. October 2006	79.68
2.	8.50% Bihar Government P. B. April 2007	79.68
3.	8.50% Bihar Government P. B. October 2007	79.68
4.	8.50% Bihar Government P. B. April 2008	79.68
5.	8.50% Bihar Government P. B. October 2008	79.68
6.	8.50% Bihar Government P. B. April 2009	79.68
7.	8.50% Bihar Government P. B. October 2009	79.68
8.	8.50% Bihar Government P. B. April 2010	79.68
9.	8.50% Bihar Government P. B. October 2010	79.68
10.	8.50% Bihar Government P. B. April 2011	79.68
11.	8.50% Bihar Government P. B. October 2011	79.68
12.	8.50% Bihar Government P. B. April 2012	79.68
13.	8.50% Bihar Government P. B. October 2012	79.68
14.	8.50% Bihar Government P. B. April 2013	79.68
15.	8.50% Bihar Government P. B. October 2013	79.68
16.	8.50% Bihar Government P. B. April 2014	79.68
17.	8.50% Bihar Government P. B. October 2014	79.68
18.	8.50% Bihar Government P. B. April 2015	79.68
19.	8.50% Bihar Government P. B. October 2015	79.68
20.	8.50% Bihar Government P. B. April 2016	79.68
	Total [C]	**1,593.52**
	Loans Not Bearing Interest [D]	**0.45**
	TOTAL [A+B+C+D]	**12,080.56**
CHHATTISGARH[2]		
Loans Bearing Interest		
1.	14.00% Madhya Pradesh S. D. L. 2005	85.76
2.	13.85% Madhya Pradesh S. D. L. 2006	73.05
3.	12.30% Madhya Pradesh S. D. L. 2007	41.42
4.	13.00% Madhya Pradesh S. D. L. 2007	47.70
5.	13.05% Madhya Pradesh S. D. L. 2007	67.90
6.	13.75% Madhya Pradesh S. D. L. 2007	21.71
7.	11.50% Madhya Pradesh S. D. L. 2008	21.52
8.	12.15% Madhya Pradesh S. D. L. 2008	50.32
9.	12.50% Madhya Pradesh S. D. L. 2008	81.62
10.	11.50% Madhya Pradesh S. D. L. 2009	38.18
11.	11.85% Madhya Pradesh S. D. L. 2009	64.08
12.	12.25% Madhya Pradesh S. D. L. 2009	67.79
13.	10.52% Madhya Pradesh S. D. L. 2010	62.94
14.	11.00% Madhya Pradesh S. D. L. 2010	79.86
15.	11.50% Madhya Pradesh S. D. L. 2010	40.08
16.	12.00% Madhya Pradesh S. D. L. 2010	61.49
17.	11.50% Madhya Pradesh S. D. L. 2011	17.71
18.	12.00% Madhya Pradesh S. D. L. 2011	26.01
19.	5.00% Urban Land ceiling (Madhya Pradesh) Bonds	0.15
	Total [A]	**949.31**
20.	10.35% Chhattisgarh S. D. L. 2011	84.93
21.	10.50% Chhattisgarh S. D. L. 2011	40.00
22.	10.82% Chhattisgarh S. D. L. 2011	30.49
23.	7.80% Chhattisgarh S. D. L. 2012	56.45
24.	7.80% Chhattisgarh S. D. L. 2012(II Series)	154.87
25.	8.00% Chhattisgarh S. D. L. 2012	65.49
26.	8.10% Chhattisgarh Government Stock 2012	67.00
27.	8.30% Chhattisgarh S. D. L. 2012	52.00
28.	6.75% Chhattisgarh S. D. L. 2013	115.21
29.	6.95% Chhattisgarh S. D. L. 2013	137.01
30.	6.35% Chhattisgarh S. D. L. 2013	72.80
31.	6.20% Chhattisgarh S. D. L. 2013	83.21
32.	6.20% Chhattisgarh S. D. L. 2015	83.23

1 The loans at Sr. Nos. 1-16 have been apportioned as per Government of India Order No. F. 9 (3)-B(S)/2002 dated July 26, 2002 of the Ministry of Finance, Department of Economic Affairs.

2 The loans at Sr. Nos. 1-19 have been apportioned as per Government of India Order No. F. 9 (2)-B(S)/2002 dated June 25, 2002 of the Ministry of Finance, Department of Economic Affairs.

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
33.	5.85% Chhattisgarh S. D. L. 2015	100.02
34.	5.90% Chhattisgarh S. D. L. 2017	302.32
35.	5.60% Chhattisgarh S. D. L. 2014	153.68
36.	5.70% Chhattisgarh S. D. L. 2014	106.67
37.	7.32 % Chhattisgarh S. D. L. 2014	132.00
	Total [B]	**1,837.38**
Power Bonds		
1.	8.50% Chhattisgarh Government P. B. October 2006	24.16
2.	8.50% Chhattisgarh Government P. B. April 2007	24.16
3.	8.50% Chhattisgarh Government P. B. October 2007	24.16
4.	8.50% Chhattisgarh Government P. B. April 2008	24.16
5.	8.50% Chhattisgarh Government P. B. October 2008	24.16
6.	8.50% Chhattisgarh Government P. B. April 2009	24.16
7.	8.50% Chhattisgarh Government P. B. October 2009	24.16
8.	8.50% Chhattisgarh Government P. B. April 2010	24.16
9.	8.50% Chhattisgarh Government P. B. October 2010	24.16
10.	8.50% Chhattisgarh Government P. B. April 2011	24.16
11.	8.50% Chhattisgarh Government P. B. October 2011	24.16
12.	8.50% Chhattisgarh Government P. B. April 2012	24.16
13.	8.50% Chhattisgarh Government P. B. October 2012	24.16
14.	8.50% Chhattisgarh Government P. B. April 2013	24.16
15.	8.50% Chhattisgarh Government P. B. October 2013	24.16
16.	8.50% Chhattisgarh Government P. B. April 2014	24.16
17.	8.50% Chhattisgarh Government P. B. October 2014	24.16
18.	8.50% Chhattisgarh Government P. B. April 2015	24.16
19.	8.50% Chhattisgarh Government P. B. October 2015	24.16
20.	8.50% Chhattisgarh Government P. B. April 2016	24.16
	Total [C]	**483.22**
	Loans not Bearing Interest [D]	**1.89**
	TOTAL [A+B+C+D]	**3,271.80**
GOA		
Loans Bearing Interest		
1.	14.00% Goa S. D. L. 2005	17.50
2.	13.85% Goa S. D. L. 2006	17.50
3.	13.00% Goa S. D. L. 2007	9.50
4.	13.05% Goa S. D. L. 2007	21.17
5.	13.75% Goa S. D. L. 2007	1.75
6.	11.50% Goa S. D. L. 2008	6.09
7.	12.15% Goa S. D. L. 2008	21.17
8.	12.50% Goa S. D. L. 2008	18.83
9.	11.50% Goa S. D. L. 2009	7.31
10.	11.85% Goa S. D. L. 2009	37.57
11.	12.25% Goa S. D. L. 2009	37.43
12.	12.50% Goa S. D. L. 2009	50.00
13.	10.52% Goa S. D. L. 2010	39.74
14.	11.50% Goa S. D. L. 2010	8.73
15.	12.00% Goa S. D. L. 2010	40.27
16.	9.45% Goa S. D. L. 2011	20.00
17.	10.35% Goa S. D. L. 2011	40.01
18.	11.50% Goa S. D. L. 2011	3.60
19.	12.00% Goa S. D. L. 2011	6.00
20.	6.80% Goa S. D. L. 2012	48.29
21.	7.80% Goa S. D. L. 2012	34.31
22.	7.80% Goa S. D. L. 2012 (II Series)	27.41
23.	8.00% Goa S. D. L. 2012	6.69
24.	8.30% Goa S. D. L. 2012	22.58
25.	6.20% Goa S. D. L. 2013	24.81
26.	6.35% Goa S. D. L. 2013	21.70
27.	6.40% Goa S. D. L. 2013	62.15
28.	6.75% Goa S. D. L. 2013	11.24
29.	6.95% Goa S. D. L. 2013	33.75
30.	5.60% Goa S. D. L. 2014	67.22
31.	7.32% Goa S. D. L. 2014	26.39
32.	7.36% Goa S. D. L. 2014	39.35
33.	5.85% Goa S. D. L. 2015	57.33
34.	6.20% Goa S. D. L. 2015	24.82
35.	5.90% Goa S. D. L. 2017	49.00
	TOTAL	**961.21**
GUJARAT		
1.	14.00% Gujarat S. D. L. 2005	256.00
2.	13.85% Gujarat S. D. L. 2006	125.00
3.	12.30% Gujarat S. D. L. 2007	68.69
4.	13.00% Gujarat S. D. L. 2007	131.58
5.	13.05% Gujarat S. D. L. 2007	275.00
6.	13.75% Gujarat S. D. L. 2007	156.61
7.	11.50% Gujarat S. D. L. 2008	92.43
8.	12.15% Gujarat S. D. L. 2008	210.00
9.	12.50% Gujarat S. D. L. 2008	374.42
10.	9.40% Gujarat Government Stock 2009	250.00
11.	11.50% Gujarat S. D. L. 2009	99.57
12.	11.85% Gujarat S. D. L. 2009	80.05
13.	12.25% Gujarat S. D. L. 2009	500.00
14.	10.52% Gujarat S. D. L. 2010	488.07
15.	11.50% Gujarat S. D. L. 2010	84.30
16.	12.00% Gujarat S. D. L. 2010	71.19
17.	9.45% Gujarat S. D. L. 2011	200.73
18.	9.50% Gujarat Government Stock 2011	190.00
19.	10.35% Gujarat S. D. L. 2011	388.50
20.	10.50% Gujarat S. D. L. 2011	250.00
21.	11.50% Gujarat S. D. L. 2011	36.61
22.	12.00% Gujarat S. D. L. 2011	61.12
23.	6.80% Gujarat S. D. L. 2012	360.77
24.	7.33% Gujarat Government Stock 2012	200.00
25.	7.80% Gujarat S. D. L. 2012	344.21
26.	7.80% Gujarat S. D. L. 2012 (II Series)	240.04
27.	7.83% Gujarat Government Stock 2012	245.00
28.	8.00% Gujarat S. D. L. 2012	99.75
29.	8.30% Gujarat S. D. L. 2012	277.20
30.	6.00% Gujarat Government Stock 2013	250.00
31.	6.20% Gujarat S. D. L. 2013	629.72
32.	6.35% Gujarat S. D. L. 2013	550.93
33.	6.35% Gujarat S. D. L. 2013(II Sr)	508.86
34.	6.40% Gujarat S. D. L. 2013	343.08
35.	6.75% Gujarat S. D. L. 2013	452.88

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
36.	6.95% Gujarat S. D. L. 2013	694.03
37.	5.60% Gujarat S. D. L. 2014	318.94
38.	5.70% Gujarat S. D. L. 2014	740.00
39.	7.32% Gujarat S. D. L. 2014	169.25
40.	7.36% Gujarat S. D. L. 2014	283.42
41.	5.85% Gujarat S. D. L. 2015	300.04
42.	6.20% Gujarat S. D. L. 2015	629.73
43.	5.90% Gujarat S. D. L. 2017	629.27
44.	5.00% Urban Land Ceiling (Gujarat) Bonds.	0.67
45.	3.00% Bombay Land Abolition Acts (Gujarat) Compensation Bonds	0.69
46.	4.50% Gujarat Agricultural Lands Ceiling Act,1960 Compensation Bonds	0.32
47.	3.00% Gujarat Surviving Alienations Act,1963 Compensation Bonds.	0.17
	Total [A]	**12,658.81**
Power Bonds		
1.	8.50% Gujarat Government P. B. October 2006	81.44
2.	8.50% Gujarat Government P. B. April 2007	81.44
3.	8.50% Gujarat Government P. B. October 2007	81.44
4.	8.50% Gujarat Government P. B. April 2008	81.44
5.	8.50% Gujarat Government P. B. October 2008	81.44
6.	8.50% Gujarat Government P. B. April 2009	81.44
7.	8.50% Gujarat Government P. B. October 2009	81.44
8.	8.50% Gujarat Government P. B. April 2010	81.44
9.	8.50% Gujarat Government P. B. October 2010	81.44
10.	8.50% Gujarat Government P. B. April 2011	81.44
11.	8.50% Gujarat Government P. B. October 2011	81.44
12.	8.50% Gujarat Government P. B. April 2012	81.44
13.	8.50% Gujarat Government P. B. October 2012	81.44
14.	8.50% Gujarat Government P. B. April 2013	81.44
15.	8.50% Gujarat Government P. B. October 2013	81.44
16.	8.50% Gujarat Government P. B. April 2014	81.44
17.	8.50% Gujarat Government P. B. October 2014	81.44
18.	8.50% Gujarat Government P. B. April 2015	81.44
19.	8.50% Gujarat Government P. B. October 2015	81.44
20.	8.50% Gujarat Government P. B. April 2016	81.44
	Total [B]	**1,628.71**
	Loans not Bearing Interest [C]	**3.31**
	TOTAL [A+B+C]	**14,290.83**
HARYANA		
Loans Bearing Interest		
1.	14.00% Haryana S. D. L. 2005	133.89
2.	13.85% Haryana S. D. L. 2006	133.89
3.	12.30% Haryana S. D. L. 2007	77.42
4.	13.00% Haryana S. D. L. 2007	76.01
5.	13.75% Haryana S. D. L. 2007	13.39
6.	13.05% Haryana S. D. L. 2007	100.00
7.	11.50% Haryana S. D. L. 2008	56.21
8.	12.15% Haryana S. D. L. 2008	170.00
9.	12.50% Haryana S. D. L. 2008	64.28
10.	11.50% Haryana S. D. L. 2009	60.07
11.	11.85% Haryana S. D. L. 2009	144.93
12.	12.25% Haryana S. D. L. 2009	111.33
13.	10.52% Haryana S. D. L. 2010	140.30
14.	11.50% Haryana S. D. L. 2010	53.97
15.	12.00% Haryana S. D. L. 2010	98.08
16.	9.45% Haryana S. D. L. 2011	80.00
17.	10.35% Haryana S. D. L. 2011	100.01
18.	11.50% Haryana S. D. L. 2011	26.16
19.	12.00% Haryana S. D. L. 2011	40.99
20.	6.80% Haryana S. D. L. 2012	168.90
21.	7.80% Haryana S. D. L. 2012	129.78
22.	7.80% Haryana S. D. L. 2012 (II Series)	77.86
23.	8.00% Haryana S. D. L. 2012	30.68
24.	8.30% Haryana S. D. L. 2012	83.92
25.	6.95% Haryana S. D. L. 2013	289.40
26.	6.75% Haryana S. D. L. 2013	89.61
27.	6.40% Haryana S. D. L. 2013	215.55
28.	6.35% Haryana S. D. L. 2013	185.52
29.	6.20% Haryana S. D. L. 2013	212.04
30.	6.35% Haryana S. D. L. 2013 (II Series)	211.70
31.	6.20% Haryana S. D. L. 2015	212.05
32.	5.85% Haryana S. D. L. 2015	198.86
33.	7.02% Haryana S. D. L. 2015	86.00
34.	5.90% Haryana S. D. L. 2017	141.02
35.	5.60% Haryana S. D. L. 2014	204.88
36.	5.70% Haryana S. D. L. 2014	271.04
37.	7.32% Haryana S. D. L. 2014	99.44
38.	7.36% Haryana S. D. L. 2014	165.65
	Total [A]	**4,754.85**
Power Bonds		
1.	8.50% Haryana Government P. B. October 2006	101.11
2.	8.50% Haryana Government P. B. April 2007	101.11
3.	8.50% Haryana Government P. B. October 2007	101.11
4.	8.50% Haryana Government P. B. April 2008	101.11
5.	8.50% Haryana Government P. B. October 2008	101.11
6.	8.50% Haryana Government P. B. April 2009	101.11
7.	8.50% Haryana Government P. B. October 2009	101.11
8.	8.50% Haryana Government P. B. April 2010	101.11
9.	8.50% Haryana Government P. B. October 2010	101.11
10.	8.50% Haryana Government P. B. April 2011	101.11
11.	8.50% Haryana Government P. B. October 2011	101.11
12.	8.50% Haryana Government P. B. April 2012	101.11
13.	8.50% Haryana Government P. B. October 2012	101.11
14.	8.50% Haryana Government P. B. April 2013	101.11
15.	8.50% Haryana Government P. B. October 2013	101.11
16.	8.50% Haryana Government P. B. April 2014	101.11
17.	8.50% Haryana Government P. B. October 2014	101.11
18.	8.50% Haryana Government P. B. April 2015	101.11
19.	8.50% Haryana Government P. B. October 2015	101.11
20.	8.50% Haryana Government P. B. April 2016	101.11
	Total [B]	**2,022.29**
	Loans not Bearing Interest [C]	**0.10**
	TOTAL [A+B+C]	**6,777.25**

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
	HIMACHAL PRADESH	
	Loans Bearing Interest	
1.	14.00% Himachal Pradesh S. D. L. 2005	43.75
2.	13.85% Himachal Pradesh S. D. L. 2006	40.00
3.	13.00% Himachal Pradesh S. D. L. 2007	25.73
4.	13.05% Himachal Pradesh S. D. L. 2007	50.88
5.	13.75% Himachal Pradesh S. D. L. 2007	4.00
6.	11.50% Himachal Pradesh S. D. L. 2008	16.59
7.	12.15% Himachal Pradesh S. D. L. 2008	50.00
8.	12.50% Himachal Pradesh S. D. L. 2008	93.02
9.	11.50% Himachal Pradesh S. D. L. 2009	13.76
10.	11.85% Himachal Pradesh S. D. L. 2009	97.96
11.	12.25% Himachal Pradesh S. D. L. 2009	91.21
12.	10.52% Himachal Pradesh S. D. L. 2010	134.19
13.	11.00% Himachal Pradesh S. D. L. 2010	40.01
14.	11.50% Himachal Pradesh S. D. L. 2010	22.54
15.	12.00% Himachal Pradesh S. D. L. 2010	48.91
16.	9.45% Himachal Pradesh S. D. L. 2011	40.01
17.	10.35% Himachal Pradesh S. D. L. 2011	121.45
18.	10.50% Himachal Pradesh S. D. L. 2011	50.00
19.	11.50% Himachal Pradesh S. D. L. 2011	9.11
20.	12.00% Himachal Pradesh S. D. L. 2011	17.33
21.	6.80% Himachal Pradesh S. D. L. 2012	99.91
22.	7.80% Himachal Pradesh S. D. L. 2012	104.05
23.	7.80% Himachal Pradesh S. D. L. 2012 (II Series)	149.88
24.	8.00% Himachal Pradesh S. D. L. 2012	22.20
25.	8.30% Himachal Pradesh S. D. L. 2012	192.56
26.	6.20% Himachal Pradesh S. D. L. 2013	141.22
27.	6.35% Himachal Pradesh S. D. L. 2013	123.57
28.	6.35% Himachal Pradesh S. D. L. 2013 (II Series)	155.40
29.	6.40% Himachal Pradesh S. D. L. 2013	190.31
30.	6.60% Himachal Pradesh S. D. L. 2013	100.00
31.	6.75% Himachal Pradesh S. D. L. 2013	68.65
32.	6.95% Himachal Pradesh S. D. L. 2013	175.36
33.	5.60% Himachal Pradesh S. D. L. 2014	207.76
34.	5.70% Himachal Pradesh S. D. L. 2014	174.03
35.	7.32% Himachal Pradesh S. D. L. 2014	85.31
36.	7.36% Himachal Pradesh S. D. L. 2014	157.50
37.	5.85% Himachal Pradesh S. D. L. 2015	175.51
38.	6.20% Himachal Pradesh S. D. L. 2015	141.22
39.	7.02% Himachal Pradesh S. D. L. 2015	89.75
40.	5.90% Himachal Pradesh S. D. L. 2017	110.00
41.	7.17% Himachal Pradesh S. D. L. 2017	15.85
	Total [A]	**3,690.48**
	Power Bonds	
1.	8.50% Himachal Pradesh Government P. B. October 2006	3.51
2.	8.50% Himachal Pradesh Government P. B. April 2007	3.51
3.	8.50% Himachal Pradesh Government P. B. October 2007	3.51
4.	8.50% Himachal Pradesh Government P. B. April 2008	3.51
5.	8.50% Himachal Pradesh Government P. B. October 2008	3.51
6.	8.50% Himachal Pradesh Government P. B. April 2009	3.51
7.	8.50% Himachal Pradesh Government P. B. October 2009	3.51
8.	8.50% Himachal Pradesh Government P. B. April 2010	3.51
9.	8.50% Himachal Pradesh Government P. B. October 2010	3.51
10.	8.50% Himachal Pradesh Government P. B. April 2011	3.51
11.	8.50% Himachal Pradesh Government P. B. October 2011	3.51
12.	8.50% Himachal Pradesh Government P. B. April 2012	3.51
13.	8.50% Himachal Pradesh Government P. B. October 2012	3.51
14.	8.50% Himachal Pradesh Government P. B. April 2013	3.51
15.	8.50% Himachal Pradesh Government P. B. October 2013	3.51
16.	8.50% Himachal Pradesh Government P. B. April 2014	3.51
17.	8.50% Himachal Pradesh Government P. B. October 2014	3.51
18.	8.50% Himachal Pradesh Government P. B. April 2015	3.51
19.	8.50% Himachal Pradesh Government P. B. October 2015	3.51
20.	8.50% Himachal Pradesh Government P. B. April 2016	3.51
	Total [B]	**70.25**
	Loans not Bearing Interest [C]	**0.05**
	TOTAL [A+B+C]	**3,760.78**
	JAMMU & KASHMIR	
	Loans Bearing Interest	
1.	14.00% Jammu & Kashmir S. D. L. 2005	71.23
2.	13.85% Jammu & Kashmir S. D. L. 2006	66.00
3.	12.30% Jammu & Kashmir S. D. L. 2007	34.15
4.	13.00% Jammu & Kashmir S. D. L. 2007	34.30
5.	13.05% Jammu & Kashmir S. D. L. 2007	50.00
6.	13.75% Jammu & Kashmir S. D. L. 2007	7.24
7.	11.50% Jammu & Kashmir S. D. L. 2008	21.58
8.	12.15% Jammu & Kashmir S. D. L. 2008	60.00
9.	12.50% Jammu & Kashmir S. D. L. 2008	45.95
10.	11.50% Jammu & Kashmir S. D. L. 2009	26.54
11.	11.85% Jammu & Kashmir S. D. L. 2009	50.44
12.	12.25% Jammu & Kashmir S. D. L. 2009	50.00
13.	10.52% Jammu & Kashmir S. D. L. 2010	50.00
14.	11.50% Jammu & Kashmir S. D. L. 2010	28.80
15.	12.00% Jammu & Kashmir S. D. L. 2010	38.61
16.	8.50% Jammu & Kashmir Government Stock 2011	45.00
17.	9.45% Jammu & Kashmir S. D. L. 2011	38.71
18.	10.35% Jammu & Kashmir S. D. L. 2011	30.00
19.	10.50% Jammu & Kashmir S. D. L. 2011	150.00
20.	11.50% Jammu & Kashmir S. D. L. 2011	16.87
21.	12.00% Jammu & Kashmir S. D. L. 2011	19.81
22.	6.80% Jammu & Kashmir S. D. L. 2012	30.37
23.	7.80% Jammu & Kashmir S. D. L. 2012	61.14
24.	7.80% Jammu & Kashmir S. D. L. 2012 (II Series)	45.54
25.	8.00% Jammu & Kashmir S. D. L. 2012	41.92
26.	8.00% Jammu & Kashmir Government Stock 2012	70.00
27.	8.30% Jammu & Kashmir S. D. L. 2012	123.88
28.	6.20% Jammu & Kashmir S. D. L. 2013	109.20
29.	6.35% Jammu & Kashmir S. D. L. 2013	95.56
30.	6.35% Jammu & Kashmir S. D. L. 2013 (II Series)	65.00
31.	6.40% Jammu & Kashmir S. D. L. 2013	115.66
32.	6.60% Jammu & Kashmir S. D. L. 2013	211.99
33.	6.75% Jammu & Kashmir S. D. L. 2013	87.00
34.	6.95% Jammu & Kashmir S. D. L. 2013	90.00
35.	5.60% Jammu & Kashmir S. D. L. 2014	54.15
36.	5.70% Jammu & Kashmir S. D. L. 2014	106.78

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
37.	7.32% Jammu & Kashmir S. D. L. 2014	35.60
38.	7.36% Jammu & Kashmir S. D. L. 2014	42.20
39.	5.85% Jammu & Kashmir S. D. L. 2015	17.48
40.	6.20% Jammu & Kashmir S. D. L. 2015	109.22
41.	7.02% Jammu & Kashmir S. D. L. 2015	45.03
42.	5.90% Jammu & Kashmir S. D. L. 2017	75.01
43.	7.17% Jammu & Kashmir S. D. L. 2017	124.98
	Total [A]	**2,692.92**
Power Bonds		
1.	8.50% J & K Government P. B. October 2006	79.54
2.	8.50% J & K Government P. B. April 2007	79.54
3.	8.50% J & K Government P. B. October 2007	79.54
4.	8.50% J & K Government P. B. April 2008	79.54
5.	8.50% J & K Government P. B. October 2008	79.54
6.	8.50% J & K Government P. B. April 2009	79.54
7.	8.50% J & K Government P. B. October 2009	79.54
8.	8.50% J & K Government P. B. April 2010	79.54
9.	8.50% J & K Government P. B. October 2010	79.54
10.	8.50% J & K Government P. B. April 2011	79.54
11.	8.50% J & K Government P. B. October 2011	79.54
12.	8.50% J & K Government P. B. April 2012	79.54
13.	8.50% J & K Government P. B. October 2012	79.54
14.	8.50% J & K Government P. B. April 2013	79.54
15.	8.50% J & K Government P. B. October 2013	79.54
16.	8.50% J & K Government P. B. April 2014	79.54
17.	8.50% J & K Government P. B. October 2014	79.54
18.	8.50% J & K Government P. B. April 2015	79.54
19.	8.50% J & K Government P. B. October 2015	79.54
20.	8.50% J & K Government P. B. April 2016	79.54
	Total [B]	**1,590.81**
	Loans not Bearing Interest [C]	**1.78**
	TOTAL [A+B+C]	**4,285.50**
JHARKHAND[3]		
Loans Bearing Interest		
1.	14.00% Bihar S. D. L. 2005	128.50
2.	13.85% Bihar S. D. L. 2006	78.37
3.	13.75% Bihar S. D. L. 2007	62.97
4.	13.05% Bihar S. D. L. 2007	50.48
5.	12.30% Bihar S. D. L. 2007	112.08
6.	13.00% Bihar S. D. L. 2007	101.15
7.	11.50% Bihar S. D. L. 2008	62.47
8.	12.50% Bihar S. D. L. 2008	185.63
9.	11.50% Bihar S. D. L. 2009	67.47
10.	11.30% Bihar S. D. L. 2010	101.17
11.	11.50% Bihar S. D. L. 2010	85.90
12.	10.52% Bihar S. D. L. 2010	73.34
13.	12.00% Bihar S. D. L. 2010	20.23
14.	11.50% Bihar S. D. L. 2011	36.86
15.	12.00% Bihar S. D. L. 2011	61.52
16.	2.50% Bihar Zamindari Abolition Compensation Bond	7.99
	Total [A]	**1,236.24**
17.	10.35% Jharkhand S. D. L. 2011	120.13
18.	10.82% Jharkhand S. D. L. 2011	122.61
19.	6.80% Jharkhand S. D. L. 2012	64.91
20.	7.80% Jharkhand S. D. L. 2012	87.69
21.	7.80% Jharkhand S. D. L. 2012 (2nd Series)	97.37
22.	8.00% Jharkhand S. D. L. 2012	97.76
23.	8.30% Jharkhand S. D. L. 2012	152.40
24.	6.20% Jharkhand S. D. L. 2013	82.81
25.	6.35% Jharkhand S. D. L. 2013	72.45
26.	6.40% Jharkhand S. D. L. 2013	161.71
27.	6.75% Jharkhand S. D. L. 2013	75.62
28.	6.95% Jharkhand S. D. L. 2013	129.38
29.	6.35% Jharkhand S. D. L. 2013 (II Series)	97.50
30.	5.60% Jharkhand S. D. L. 2014	124.78
31.	5.70% Jharkhand S. D. L. 2014	130.43
32.	7.32% Jharkhand S. D. L. 2014	116.75
33.	7.36% Jharkhand S. D. L. 2014	74.50
34.	5.85% Jharkhand S. D. L. 2015	147.11
35.	6.20% Jharkhand S. D. L. 2015	82.83
36.	7.02% Jharkhand S. D. L. 2015	15.69
37.	5.90% Jharkhand S. D. L. 2017	27.99
	Total [B]	**2,082.43**
Power Bonds		
1.	8.50% Government of Jharkhand P. B. October 2006	44.95
2.	8.50% Government of Jharkhand P. B. April 2007	44.95
3.	8.50% Government of Jharkhand P. B. October 2007	44.95
4.	8.50% Government of Jharkhand P. B. April 2008	44.95
5.	8.50% Government of Jharkhand P. B. October 2008	44.95
6.	8.50% Government of Jharkhand P. B. April/ 2009	44.95
7.	8.50% Government of Jharkhand P. B. October 2009	44.95
8.	8.50% Government of Jharkhand P. B. April/ 2010	44.95
9.	8.50% Government of Jharkhand P. B. October 2010	44.95
10.	8.50% Government of Jharkhand P. B. April/ 2011	44.95
11.	8.50% Government of Jharkhand P. B. October 2011	44.95
12.	8.50% Government of Jharkhand P. B. April/ 2012	44.95
13.	8.50% Government of Jharkhand P. B. October 2012	44.95
14.	8.50% Government of Jharkhand P. B. April/ 2013	44.95
15.	8.50% Government of Jharkhand P. B. October 2013	44.95
16.	8.50% Government of Jharkhand P. B. April/ 2014	44.95
17.	8.50% Government of Jharkhand P. B. October 2014	44.95
18.	8.50% Government of Jharkhand P. B. April/ 2015	44.95
19.	8.50% Government of Jharkhand P. B. October 2015	44.95
20.	8.50% Government of Jharkhand P. B. April/ 2016	44.95
	Total [C]	**899.06**
	Loans not Bearing Interest [D]	**0.45**
	TOTAL [A+B+C+D]	**4,218.18**
KARNATAKA		
Loans Bearing Interest		
1.	14.00% Karnataka S. D. L. 2005	243.47
2.	13.85% Karnataka S. D. L. 2006	211.84
3.	12.30% Karnataka S. D. L. 2007	84.97
4.	13.00% Karnataka S. D. L. 2007	177.01

3 The loans at Sr. Nos. 1-16 have been apportioned as per Government of India Order No. F. 9 (3)-B(S)/2002 dated July 26, 2002 of the Ministry of Finance, Department of Economic Affairs.

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
5.	13.75% Karnataka S. D. L. 2007	21.21
6.	13.05% Karnataka S. D. L. 2007	200.00
7.	11.50% Karnataka S. D. L. 2008	131.37
8.	12.15% Karnataka S. D. L. 2008	275.75
9.	12.50% Karnataka S. D. L. 2008	426.31
10.	11.50% Karnataka S. D. L. 2009	142.28
11.	11.85% Karnataka S. D. L. 2009	203.96
12.	12.25% Karnataka S. D. L. 2009	500.00
13.	10.52% Karnataka S. D. L. 2010	428.64
14.	11.08% Karnataka Government Stock 2010	200.00
15.	11.50% Karnataka S. D. L. 2010	137.18
16.	11.57% Karnataka Government Stock 2010	250.00
17.	9.10% Karnataka Government Stock 2011	315.00
18.	10.35% Karnataka S. D. L. 2011	400.04
19.	10.82% Karnataka S. D. L. 2011	146.97
20.	11.50% Karnataka S. D. L. 2011	59.14
21.	12.00% Karnataka S. D. L. 2011	98.81
22.	6.80% Karnataka S. D. L. 2012	352.24
23.	7.80% Karnataka Government Stock 2012	80.00
24.	7.80% Karnataka S. D. L. 2012	150.02
25.	7.80% Karnataka S. D. L. 2012 (II Series)	300.04
26.	7.90% Karnataka Government Stock 2012	200.00
27.	8.00% Karnataka S. D. L. 2012	80.21
28.	8.30% Karnataka S. D. L. 2012	259.41
29.	6.20% Karnataka S. D. L. 2013	339.68
30.	6.35% Karnataka S. D. L. 2013	297.25
31.	6.35% Karnataka S. D. L. 2013 (II Series)	391.57
32.	6.40% Karnataka S. D. L. 2013	562.46
33.	6.75% Karnataka S. D. L. 2013	151.47
34.	6.95% Karnataka S. D. L. 2013	456.79
35.	5.60% Karnataka S. D. L. 2014	550.09
36.	5.70% Karnataka S. D. L. 2014	435.13
37.	7.32% Karnataka S. D. L. 2014	295.70
38.	7.36% Karnataka S. D. L. 2014	365.47
39.	5.85% Karnataka S. D. L. 2015	518.68
40.	5.85% Karnataka S. D. L. 2015 (II Series)	500.03
41.	6.20% Karnataka S. D. L. 2015	339.84
42.	7.02% Karnataka S. D. L. 2015	261.02
43.	5.90% Karnataka S. D. L. 2017	220.96
44.	3.00% Bombay Land Tenure Abolition Acts. (Mysore) Compensation Bonds.	0.29
45.	2.75% Mysore Inams Abolition Compensation Bonds.	0.02
46.	5.00% Urban Land Ceiling Karnataka Bonds 1976	0.12
	Total [A]	**11,762.43**
Power Bonds		
1.	8.50% Karnataka Government P. B. October 2006	27.55
2.	8.50% Karnataka Government P. B. April 2007	27.55
3.	8.50% Karnataka Government P. B. October 2007	27.55
4.	8.50% Karnataka Government P. B. April 2008	27.55
5.	8.50% Karnataka Government P. B. October 2008	27.55
6.	8.50% Karnataka Government P. B. April 2009	27.55
7.	8.50% Karnataka Government P. B. October 2009	27.55
8.	8.50% Karnataka Government P. B. April 2010	27.55
9.	8.50% Karnataka Government P. B. October 2010	27.55
10.	8.50% Karnataka Government P. B. April 2011	27.55
11.	8.50% Karnataka Government P. B. October 2011	27.55
12.	8.50% Karnataka Government P. B. April 2012	27.55
13.	8.50% Karnataka Government P. B. October 2012	27.55
14.	8.50% Karnataka Government P. B. April 2013	27.55
15.	8.50% Karnataka Government P. B. October 2013	27.55
16.	8.50% Karnataka Government P. B. April 2014	27.55
17.	8.50% Karnataka Government P. B. October 2014	27.55
18.	8.50% Karnataka Government P. B. April 2015	27.55
19.	8.50% Karnataka Government P. B. October 2015	27.55
20.	8.50% Karnataka Government P. B. April 2016	27.55
	Total [B]	**550.95**
	Loans Not Bearing Interest [C]	**0.40**
	TOTAL [A+B+C]	**12,313.79**
KERALA		
Loans Bearing Interest		
1.	14.00% Kerala S. D. L. 2005	345.61
2.	13.85% Kerala S. D. L. 2006	345.61
3.	12.30% Kerala S. D. L. 2007	147.91
4.	13.00% Kerala S. D. L. 2007	215.03
5.	13.75% Kerala S. D. L. 2007	34.57
6.	13.05% Kerala S. D. L. 2007	300.00
7.	11.50% Kerala S. D. L. 2008	142.28
8.	12.15% Kerala S. D. L. 2008	301.62
9.	12.50% Kerala S. D. L. 2008	290.34
10.	11.50% Kerala S. D. L. 2009	154.70
11.	11.85% Kerala S. D. L. 2009	138.21
12.	12.25% Kerala S. D. L. 2009	452.73
13.	10.52% Kerala S. D. L. 2010	302.03
14.	11.50% Kerala S. D. L. 2010	152.23
15.	11.75% Kerala S. D. L. 2010	200.00
16.	12.00% Kerala S. D. L. 2010	75.42
17.	8.37% Kerala S. D. L. 2011	138.96
18.	9.56% Kerala S. D. L. 2011	289.59
19.	10.53% Kerala S. D. L. 2011	200.00
20.	11.50% Kerala S. D. L. 2011	72.28
21.	12.00% Kerala S. D. L. 2011	120.64
22.	6.80% Kerala S. D. L. 2012	197.39
23.	6.93% Kerala Government Stock 2012	220.00
24.	7.80% Kerala S. D. L. 2012 (II Series)	251.06
25.	8.00% Kerala S. D. L. 2012	286.15
26.	8.30% Kerala S. D. L. 2012	276.42
27.	6.02% Kerala Government Stock 2013	250.00
28.	6.20% Kerala S. D. L. 2013	192.05
29.	6.35% Kerala S. D. L. 2013	168.01
30.	6.35% Kerala S. D. L. 2013 (IISeries)	221.46
31.	6.40% Kerala S. D. L. 2013	395.01
32.	6.75% Kerala S. D. L. 2013	85.97
33.	6.95% Kerala S. D. L. 2013	258.00
34.	5.60% Kerala S. D. L. 2014	329.94
35.	5.70% Kerala S. D. L. 2014	396.08
36.	5.80% Kerala Government Stock 2014	200.00

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
37.	7.25% Kerala Government Stock 2014	355.66
38.	5.85% Kerala S. D. L. 2015	114.57
39.	5.85% Kerala S. D. L. 2015 (II Series)	300.02
40.	6.20% Kerala S. D. L. 2015	192.02
41.	7.02% Kerala S. D. L. 2015	41.54
42.	5.90% Kerala S. D. L. 2017	118.99
43.	7.17% Kerala S. D. L. 2017	327.23
44.	4.25% Kerala House Sites Bonds	0.01
45.	4.50% Kerala House Sites Bonds	0.00
46.	4.50% Kerala Land Reforms Bonds	1.03
47.	4.00% Jenmikaram Payment (Abolition) Bonds	0.02
	Total [A]	**9,598.36**
Power Bonds		
1.	8.50% Kerala Government P. B. October 2006	57.91
2.	8.50% Kerala Government P. B. April 2007	57.91
3.	8.50% Kerala Government P. B. October 2007	57.91
4.	8.50% Kerala Government P. B. April 2008	57.91
5.	8.50% Kerala Government P. B. October 2008	57.91
6.	8.50% Kerala Government P. B. April 2009	57.91
7.	8.50% Kerala Government P. B. October 2009	57.91
8.	8.50% Kerala Government P. B. April 2010	57.91
9.	8.50% Kerala Government P. B. October 2010	57.91
10.	8.50% Kerala Government P. B. April 2011	57.91
11.	8.50% Kerala Government P. B. October 2011	57.91
12.	8.50% Kerala Government P. B. April 2012	57.91
13.	8.50% Kerala Government P. B. October 2012	57.91
14.	8.50% Kerala Government P. B. April 2013	57.91
15.	8.50% Kerala Government P. B. October 2013	57.91
16.	8.50% Kerala Government P. B. April 2014	57.91
17.	8.50% Kerala Government P. B. October 2014	57.91
18.	8.50% Kerala Government P. B. April 2015	57.91
19.	8.50% Kerala Government P. B. October 2015	57.91
20.	8.50% Kerala Government P. B. April 2016	57.91
	Total [B]	**1,158.25**
	Loans Not Bearing Interest (D)	**0.21**
	TOTAL [A+B+C+D]	**10,756.82**
MADHYA PRADESH[4]		
Loans Bearing Interest		
1.	14.00% Madhya Pradesh S. D. L. 2005	315.09
2.	13.85% Madhya Pradesh S. D. L. 2006	296.78
3.	12.30% Madhya Pradesh S. D. L. 2007	114.18
4.	13.00% Madhya Pradesh S. D. L. 2007	131.49
5.	13.05% Madhya Pradesh S. D. L. 2007	292.10
6.	13.75% Madhya Pradesh S. D. L. 2007	59.85
7.	11.50% Madhya Pradesh S. D. L. 2008	59.32
8.	12.15% Madhya Pradesh S. D. L. 2008	253.57
9.	12.50% Madhya Pradesh S. D. L. 2008	224.99
10.	11.50% Madhya Pradesh S. D. L. 2009	105.25
11.	11.85% Madhya Pradesh S. D. L. 2009	176.62
12.	12.25% Madhya Pradesh S. D. L. 2009	301.72
13.	10.52% Madhya Pradesh S. D. L. 2010	173.51
14.	11.00% Madhya Pradesh S. D. L. 2010	220.14
15.	11.50% Madhya Pradesh S. D. L. 2010	110.50
16.	12.00% Madhya Pradesh S. D. L. 2010	169.50
17.	11.50% Madhya Pradesh S. D. L. 2011	48.83
18.	12.00% Madhya Pradesh S. D. L. 2011	71.71
19.	5.00% Urban Land ceiling (Madhya Pradesh) Bonds	0.40
	Total [A]	**3,125.55**
20.	8.50% Madhya Pradesh Government Stock 2011	43.00
21.	9.45% Madhya Pradesh S. D. L. 2011	87.55
22.	9.55% Madhya Pradesh Government Stock2011	105.00
23.	10.35% Madhya Pradesh S. D. L. 2011	187.32
24.	10.50% Madhya Pradesh S. D. L. 2011	105.00
25.	10.82% Madhya Pradesh S. D. L. 2011	84.02
26.	6.94% Madhya Pradesh Government Stock2012	247.00
27.	7.80% Madhya Pradesh S. D. L. 2012	109.04
28.	7.80% Madhya Pradesh S. D. L. 2012 (II Series)	370.17
29.	8.00% Madhya Pradesh S. D. L. 2012	129.07
30.	8.30% Madhya Pradesh S. D. L. 2012	161.32
31.	6.95% Madhya Pradesh S. D. L. 2013	281.26
32.	6.75% Madhya Pradesh S. D. L. 2013	129.50
33.	6.40% Madhya Pradesh S. D. L. 2013	379.12
34.	6.35% Madhya Pradesh S. D. L. 2013	199.86
35.	6.20% Madhya Pradesh S. D. L. 2013	228.42
36.	6.00% Madhya Pradesh Government Stock2013	220.00
37.	6.35% Madhya Pradesh S. D. L. 2013 (II Series)	400.78
38.	6.20% Madhya Pradesh S. D. L. 2015	228.44
39.	5.85% Madhya Pradesh S. D. L. 2015	220.01
40.	5.85% Madhya Pradesh S. D. L. 2015 (II Series)	799.96
41.	7.02% Madhya Pradesh S. D. L. 2015	99.97
42.	5.90% Madhya Pradesh S. D. L. 2017	129.01
43.	5.60% Madhya Pradesh S. D. L. 2014	349.50
44.	5.70% Madhya Pradesh S. D. L. 2014	247.00
45.	7.32% Madhya Pradesh S. D. L. 2014	290.01
46.	7.36% Madhya Pradesh S. D. L. 2014	342.44
	Total [B]	**6,173.76**
Power Bonds		
1.	8.50% Madhya Pradesh P. B. October 2006	133.19
2.	8.50% Madhya Pradesh P. B. April 2007	133.19
3.	8.50% Madhya Pradesh P. B. October 2007	133.19
4.	8.50% Madhya Pradesh P. B. April 2008	133.19
5.	8.50% Madhya Pradesh P. B. October 2008	133.19
6.	8.50% Madhya Pradesh P. B. April 2009	133.19
7.	8.50% Madhya Pradesh P. B. October 2009	133.19
8.	8.50% Madhya Pradesh P. B. April 2010	133.19
9.	8.50% Madhya Pradesh P. B. October 2010	133.19
10.	8.50% Madhya Pradesh P. B. April 2011	133.19
11.	8.50% Madhya Pradesh P. B. October 2011	133.19
12.	8.50% Madhya Pradesh P. B. April 2012	133.19
13.	8.50% Madhya Pradesh P. B. October 2013	133.19
14.	8.50% Madhya Pradesh P. B. April 2013	133.19
15.	8.50% Madhya Pradesh P. B. October 2014	133.19
16.	8.50% Madhya Pradesh P. B. April 2014	133.19
17.	8.50% Madhya Pradesh P. B. October 2015	133.19

4 The loans at Sr. Nos. 1-19 have been apportioned as per Government of India order No. F. 9 (2)-B(S)/2002 dated June 25, 2002 of the Ministry of Finance, Department of Economic affairs.

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
18.	8.50% Madhya Pradesh P. B. April 2015	133.19
19.	8.50% Madhya Pradesh P. B. October 2015	133.19
20.	8.50% Madhya Pradesh P. B. April 2016	133.19
	Total [C]	**2,663.89**
	Loans Not Bearing Interest [D]	**1.89**
	TOTAL [A+B+C+D]	**11,965.10**
MAHARASHTRA		
Loans Bearing Interest		
1.	14.00% Maharashtra S. D. L. 2005	425.84
2.	13.85% Maharashtra S. D. L. 2006	425.80
3.	13.00% Maharashtra S. D. L. 2007	222.76
4.	13.05% Maharashtra S. D. L. 2007	552.59
5.	13.75% Maharashtra S. D. L. 2007	42.63
6.	11.50% Maharashtra S. D. L. 2008	109.50
7.	12.15% Maharashtra S. D. L. 2008	563.81
8.	12.50% Maharashtra S. D. L. 2008	121.46
9.	11.50% Maharashtra S. D. L. 2009	116.51
10.	11.85% Maharashtra S. D. L. 2009	172.47
11.	12.25% Maharashtra S. D. L. 2009	600.00
12.	10.52% Maharashtra S. D. L. 2010	421.49
13.	11.50% Maharashtra S. D. L. 2010	104.43
14.	11.70% Maharashtra S. D. L. 2010	280.00
15.	12.00% Maharashtra S. D. L. 2010	107.70
16.	8.37% Maharashtra S. D. L. 2011	141.20
17.	9.40% Maharashtra Government Stock 2011	290.00
18.	10.35% Maharashtra S. D. L. 2011	500.01
19.	11.50% Maharashtra S. D. L. 2011	38.97
20.	12.00% Maharashtra S. D. L. 2011	150.11
21.	6.93% Maharashtra Government Stock 2012	230.00
22.	7.80% Maharashtra S. D. L. 2012	328.16
23.	7.80% Maharashtra S. D. L. 2012(II Series)	236.97
24.	7.83% Maharashtra S. D. L. 2012	278.75
25.	8.00% Maharashtra S. D. L. 2012	150.52
26.	8.30% Maharashtra S. D. L. 2012	207.92
27.	5.78% Maharashtra Government Stock 2013	400.00
28.	6.20% Maharashtra S. D. L. 2013	1,253.75
29.	6.35% Maharashtra S. D. L. 2013	1,096.98
30.	6.35% Maharashtra S. D. L. 2013(II Sr)	700.52
31.	6.40% Maharashtra S. D. L. 2013	643.66
32.	5.60% Maharashtra S. D. L. 2014	610.98
33.	5.70% Maharashtra S. D. L. 2014	1,145.00
34.	6.00% Maharashtra Government Stock 2014	300.00
35.	7.32% Maharashtra S. D. L. 2014	347.66
36.	7.36% Maharashtra S. D. L. 2014	427.16
37.	5.85% Maharashtra S. D. L. 2015	567.42
38.	5.85% Maharashtra S. D. L. 2015(II SR)	50.06
39.	6.20% Maharashtra S. D. L. 2015	1,253.61
40.	7.02% Maharashtra S. D. L. 2015	136.92
41.	5.90% Maharashtra S. D. L. 2017	883.92
42.	7.17% Maharashtra S. D. L. 2017	519.97
43.	7.20% Maharashtra S. D. L. 2017	386.38
44.	5.00% Urban Land Ceiling (Maharashtra) Bonds	0.36
45.	3.00% Bombay Land Tenure Abolition Acts (Bombay) Compensation Bonds	0.10
46.	3.00% Bombay Land Tenure Abolition Acts (Maharashtra) Compensation Bonds	0.05
47.	3.00% Maharashtra Agricultural Lands (Ceiling of Holding) Act 1961(repayable in instalment) Compensation Bonds	2.32
48.	3.00% Maharashtra Agricultural Lands (Ceiling of Holdings) Act 1961Compensation Bonds(Redeemable on maturity)	0.23
49.	3.00% Hyderabad (Abolition of cash Grants) Act,1952 Compensation Bonds	0.03
50.	3.00% Maharashtra Revenue Patels (Abolition of Office) Act 1962	0.01
51.	3.00% The Saranjams of Feduatory Jahagirdars of Kolhapur (Resumption) rules,1957	0.00
52.	4.00% Bombay City (Inami & Special Tenure) Abolition & Maharashtra Land Revenue Code (Amendment) Act 1969	0.00
	Total (A)	**17,546.68**
Power Bonds		
1.	8.50% Maharashtra Government P. B. October 2006	50.93
2.	8.50% Maharashtra Government P. B. April 2007	50.93
3.	8.50% Maharashtra Government P. B. October 2007	50.93
4.	8.50% Maharashtra Government P. B. April 2008	50.93
5.	8.50% Maharashtra Government P. B. October 2008	50.93
6.	8.50% Maharashtra Government P. B. April 2009	50.93
7.	8.50% Maharashtra Government P. B. October 2009	50.93
8.	8.50% Maharashtra Government P. B. April 2010	50.93
9.	8.50% Maharashtra Government P. B. October 2010	50.93
10.	8.50% Maharashtra Government P. B. April 2011	50.93
11.	8.50% Maharashtra Government P. B. October 2011	50.93
12.	8.50% Maharashtra Government P. B. April 2012	50.93
13.	8.50% Maharashtra Government P. B. October 2012	50.93
14.	8.50% Maharashtra Government P. B. April 2013	50.93
15.	8.50% Maharashtra Government P. B. October 2013	50.93
16.	8.50% Maharashtra Government P. B. April 2014	50.93
17.	8.50% Maharashtra Government P. B. October 2014	50.93
18.	8.50% Maharashtra Government P. B. April 2015	50.93
19.	8.50% Maharashtra Government P. B. October 2015	50.93
20.	8.50% Maharashtra Government P. B. April 2016	50.93
	Total [B]	**1,018.59**
	Loans Not Bearing Interest [C]	**3.84**
	TOTAL [A+B+C]	**18,569.11**
MANIPUR		
Loans Bearing Interest		
1.	14.00% Manipur S. D. L. 2005	16.00
2.	13.85% Manipur S. D. L. 2006	16.00
3.	13.00% Manipur S. D. L. 2007	14.52
4.	13.05% Manipur S. D. L. 2007	22.66
5.	13.75% Manipur S. D. L. 2007	1.60
6.	11.50% Manipur S. D. L. 2008	9.77
7.	12.15% Manipur S. D. L. 2008	20.00
8.	12.50% Manipur S. D. L. 2008	9.28
9.	11.50% Manipur S. D. L. 2009	11.43
10.	11.85% Manipur S. D. L. 2009	9.75

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
11.	12.25% Manipur S. D. L. 2009	20.64
12.	10.52% Manipur S. D. L. 2010	15.76
13.	11.50% Manipur S. D. L. 2010	11.03
14.	12.00% Manipur S. D. L. 2010	9.44
15.	9.45% Manipur S. D. L. 2011	10.00
16.	10.35% Manipur S. D. L. 2011	10.00
17.	11.50% Manipur S. D. L. 2011	4.54
18.	12.00% Manipur S. D. L. 2011	7.59
19.	6.80% Manipur S. D. L. 2012	21.43
20.	7.80% Manipur S. D. L. 2012	10.33
21.	7.80% Manipur S. D. L. 2012 (II Series)	27.52
22.	8.00% Manipur S. D. L. 2012	11.90
23.	8.30% Manipur S. D. L. 2012	13.29
24.	6.20% Manipur S. D. L. 2013	10.40
25.	6.35% Manipur S. D. L. 2013	9.10
26.	6.40% Manipur S. D. L. 2013	26.62
27.	6.75% Manipur S. D. L. 2013	4.50
28.	6.95% Manipur S. D. L. 2013	13.50
29.	5.60% Manipur S. D. L. 2014	34.00
30.	7.36% Manipur S. D. L. 2014	44.06
31.	5.85% Manipur S. D. L. 2015	57.69
32.	5.85% Manipur S. D. L. 2015 (II Series)	28.00
33.	6.20% Manipur S. D. L. 2015	10.40
34.	7.02% Manipur S. D. L. 2015	2.00
35.	5.90% Manipur S. D. L. 2017	50.00
36.	7.17% Manipur S. D. L. 2017	2.93
	Total [A]	**597.69**
Power Bonds		
1.	8.50% Manipur Government P. B. October 2006	7.85
2.	8.50% Manipur Government P. B. April 2007	7.85
3.	8.50% Manipur Government P. B. October 2007	7.85
4.	8.50% Manipur Government P. B. April 2008	7.85
5.	8.50% Manipur Government P. B. October 2008	7.85
6.	8.50% Manipur Government P. B. April 2009	7.85
7.	8.50% Manipur Government P. B. October 2009	7.85
8.	8.50% Manipur Government P. B. April 2010	7.85
9.	8.50% Manipur Government P. B. October 2010	7.85
10.	8.50% Manipur Government P. B. April 2011	7.85
11.	8.50% Manipur Government P. B. October 2011	7.85
12.	8.50% Manipur Government P. B. April 2012	7.85
13.	8.50% Manipur Government P. B. October 2012	7.85
14.	8.50% Manipur Government P. B. April 2013	7.85
15.	8.50% Manipur Government P. B. October 2013	7.85
16.	8.50% Manipur Government P. B. April 2014	7.85
17.	8.50% Manipur Government P. B. October 2014	7.85
18.	8.50% Manipur Government P. B. April 2015	7.85
19.	8.50% Manipur Government P. B. October 2015	7.85
20.	8.50% Manipur Government P. B. April 2016	7.85
	Total [B]	**157.09**
	Loans Not Bearing Interest [C]	**0.09**
	TOTAL [A+B+C]	**754.88**

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
MEGHALAYA		
Loans Bearing Interest		
1.	14.00% Meghalaya S. D. L. 2005	27.48
2.	13.85% Meghalaya S. D. L. 2006	25.00
3.	13.00% Meghalaya S. D. L. 2007	13.27
4.	13.05% Meghalaya S. D. L. 2007	34.93
5.	13.75% Meghalaya S. D. L. 2007	2.50
6.	12.15% Meghalaya S. D. L. 2008	30.00
7.	12.50% Meghalaya S. D. L. 2008	43.08
8.	11.50% Meghalaya S. D. L. 2009	2.71
9.	11.85% Meghalaya S. D. L. 2009	29.15
10.	12.25% Meghalaya S. D. L. 2009	50.00
11.	10.52% Meghalaya S. D. L. 2010	50.00
12.	12.00% Meghalaya S. D. L. 2010	20.00
13.	9.45% Meghalaya S. D. L. 2011	25.00
14.	10.35% Meghalaya S. D. L. 2011	25.00
15.	11.50% Meghalaya S. D. L. 2011	4.70
16.	12.00% Meghalaya S. D. L. 2011	8.33
17.	6.80% Meghalaya S. D. L. 2012	19.60
18.	7.80% Meghalaya S. D. L. 2012	21.00
19.	7.80% Meghalaya S. D. L. 2012 (II Series)	29.40
20.	8.00% Meghalaya S. D. L. 2012	11.11
21.	8.30% Meghalaya S. D. L. 2012	27.31
22.	6.20% Meghalaya S. D. L. 2013	10.00
23.	6.35% Meghalaya S. D. L. 2013	8.75
24.	6.40% Meghalaya S. D. L. 2013	34.70
25.	6.75% Meghalaya S. D. L. 2013	4.25
26.	6.95% Meghalaya S. D. L. 2013	12.75
27.	5.60% Meghalaya S. D. L. 2014	41.15
28.	7.36% Meghalaya S. D. L. 2014	46.61
29.	5.85% Meghalaya S. D. L. 2015	52.06
30.	5.85% Meghalaya S. D. L. 2015 (II Series)	11.32
31.	6.20% Meghalaya S. D. L. 2015	10.00
32.	7.02% Meghalaya S. D. L. 2015	3.00
33.	5.90% Meghalaya S. D. L. 2017	39.22
34.	7.17% Meghalaya S. D. L. 2017	51.59
	Total [A]	**824.98**
Power Bonds		
1.	8.50% Meghalaya Government P. B. October 2006	0.70
2.	8.50% Meghalaya Government P. B. April 2007	0.70
3.	8.50% Meghalaya Government P. B. October 2007	0.70
4.	8.50% Meghalaya Government P. B. April 2008	0.70
5.	8.50% Meghalaya Government P. B. October 2008	0.70
6.	8.50% Meghalaya Government P. B. April 2009	0.70
7.	8.50% Meghalaya Government P. B. October 2009	0.70
8.	8.50% Meghalaya Government P. B. April 2010	0.70
9.	8.50% Meghalaya Government P. B. October 2010	0.70
10.	8.50% Meghalaya Government P. B. April 2011	0.70
11.	8.50% Meghalaya Government P. B. October 2011	0.70
12.	8.50% Meghalaya Government P. B. April 2012	0.70
13.	8.50% Meghalaya Government P. B. October 2012	0.70
14.	8.50% Meghalaya Government P. B. April 2013	0.70
15.	8.50% Meghalaya Government P. B. October 2013	0.70
16.	8.50% Meghalaya Government P. B. April 2014	0.70

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
17.	8.50% Meghalaya Government P. B. October 2014	0.70
18.	8.50% Meghalaya Government P. B. April 2015	0.70
19.	8.50% Meghalaya Government P. B. October 2015	0.70
20.	8.50% Meghalaya Government P. B. April 2016	0.70
	Total[B]	**13.99**
	Loans Not Bearing Interest [C]	**0.01**
	TOTAL [A+B+C]	**838.97**
MIZORAM		
Loans Bearing Interest		
1.	14.00% Mizoram S. D. L. 2005	15.00
2.	13.85% Mizoram S. D. L. 2006	15.00
3.	13.75% Mizoram S. D. L. 2007	1.50
4.	13.05% Mizoram S. D. L. 2007	18.15
5.	12.15% Mizoram S. D. L. 2008	15.00
6.	12.50% Mizoram S. D. L. 2008	14.97
7.	12.25% Mizoram S. D. L. 2009	20.00
8.	11.85% Mizoram S. D. L. 2009	14.97
9.	10.52% Mizoram S. D. L. 2010.	20.00
10.	12.00% Mizoram S. D. L. 2010	14.97
11.	9.45% Mizoram S. D. L. 2011	13.00
12.	10.35% Mizoram S. D. L. 2011	10.32
13.	6.80% Mizoram S. D. L. 2012	80.59
14.	7.80% Mizoram S. D. L. 2012	10.49
15.	7.80% Mizoram S. D. L. 2012 (II Series)	13.89
16.	8.00% Mizoram S. D. L. 2012	6.44
17.	8.30% Mizoram S. D. L. 2012	14.12
18.	6.20% Mizoram S. D. L. 2013	7.20
19.	6.35% Mizoram S. D. L. 2013	6.30
20.	6.40% Mizoram S. D. L. 2013	16.96
21.	6.75% Mizoram S. D. L. 2013	3.25
22.	6.95% Mizoram S. D. L. 2013	9.75
23.	5.60% Mizoram S. D. L. 2014	15.50
24.	7.32% Mizoram S. D. L. 2014	9.96
25.	7.36% Mizoram S. D. L. 2014	16.81
26.	5.85% Mizoram S. D. L. 2015	18.01
27.	5.85% Mizoram S. D. L. 2015 (II Series)	11.95
28.	6.20% Mizoram S. D. L. 2015	7.20
29.	5.90% Mizoram S. D. L. 2017	33.05
30.	7.20% Mizoram S. D. L. 2017	46.82
	Total [A]	**501.17**
Power Bonds		
1.	8.50% Government of Mizoram P. B. October 2006	2.28
2.	8.50% Government of Mizoram P. B. April 2007	2.28
3.	8.50% Government of Mizoram P. B. October 2007	2.28
4.	8.50% Government of Mizoram P. B. April 2008	2.28
5.	8.50% Government of Mizoram P. B. October 2008	2.28
6.	8.50% Government of Mizoram P. B. April 2009	2.28
7.	8.50% Government of Mizoram P. B. October 2009	2.28
8.	8.50% Government of Mizoram P. B. April 2010	2.28
9.	8.50% Government of Mizoram P. B. October 2010	2.28
10.	8.50% Government of Mizoram P. B. April 2011	2.28
11.	8.50% Government of Mizoram P. B. October 2011	2.28
12.	8.50% Government of Mizoram P. B. April 2012	2.28
13.	8.50% Government of Mizoram P. B. October 2012	2.28
14.	8.50% Government of Mizoram P. B. April 2013	2.28
15.	8.50% Government of Mizoram P. B. October 2013	2.28
16.	8.50% Government of Mizoram P. B. April 2014	2.28
17.	8.50% Government of Mizoram P. B. October 2014	2.28
18.	8.50% Government of Mizoram P. B. April 2015	2.28
19.	8.50% Government of Mizoram P. B. October 2015	2.28
20.	8.50% Government of Mizoram P. B. April 2016	2.28
	Total [B]	**45.57**
	TOTAL [A+B]	**546.74**
NAGALAND		
Loans Bearing Interest		
1.	14.00% Nagaland S. D. L. 2005	39.65
2.	13.85% Nagaland S. D. L. 2006	39.65
3.	13.00% Nagaland S. D. L. 2007	18.97
4.	13.05% Nagaland S. D. L. 2007	52.40
5.	13.75% Nagaland S. D. L. 2007	3.97
6.	11.50% Nagaland S. D. L. 2008	12.84
7.	12.15% Nagaland S. D. L. 2008	50.00
8.	12.50% Nagaland S. D. L. 2008	30.73
9.	11.50% Nagaland S. D. L. 2009	15.06
10.	11.85% Nagaland S. D. L. 2009	63.65
11.	12.25% Nagaland S. D. L. 2009	50.00
12.	10.52 % Nagaland S. D. L. 2010	50.00
13.	11.50 % Nagaland S. D. L. 2010	14.37
14.	9.45% Nagaland S. D. L. 2011	43.00
15.	10.35% Nagaland S. D. L. 2011	35.00
16.	10.82% Nagaland S. D. L. 2011	54.95
17.	11.50% Nagaland S. D. L. 2011	5.92
18.	12.00% Nagaland S. D. L. 2011	9.88
19.	6.80% Nagaland S. D. L. 2012	74.29
20.	7.80% Nagaland S. D. L. 2012	36.33
21.	7.80% Nagaland S. D. L. 2012 (II Series)	53.49
22.	8.00% Nagaland S. D. L. 2012	20.15
23.	8.30% Nagaland S. D. L. 2012	57.65
24.	6.20% Nagaland S. D. L. 2013	8.40
25.	6.35% Nagaland S. D. L. 2013	7.35
26.	6.35% Nagaland S. D. L. 2013 (II Series)	42.50
27.	6.40% Nagaland S. D. L. 2013	57.65
28.	6.75% Nagaland S. D. L. 2013	6.99
29.	6.95% Nagaland S. D. L. 2013	7.00
30.	5.60% Nagaland S. D. L. 2014	62.00
31.	7.32% Nagaland S. D. L. 2014	21.00
32.	7.36% Nagaland S. D. L. 2014	34.27
33.	5.85% Nagaland S. D. L. 2015	82.15
34.	5.85% Nagaland S. D. L. 2015 (II Series)	21.00
35.	6.20% Nagaland S. D. L. 2015	8.40
36.	7.02% Nagaland S. D. L. 2015	1.80
37.	5.90% Nagaland S. D. L. 2017	42.00
38.	7.17% Nagaland S. D. L. 2017	2.04
	Total [A]	**1,236.51**

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
Power Bonds		
1.	8.50% Nagaland Government P. B. October 2006	3.95
2.	8.50% Nagaland Government P. B. April 2007	3.95
3.	8.50% Nagaland Government P. B. October 2007	3.95
4.	8.50% Nagaland Government P. B. April 2008	3.95
5.	8.50% Nagaland Government P. B. October 2008	3.95
6.	8.50% Nagaland Government P. B. April 2009	3.95
7.	8.50% Nagaland Government P. B. October 2009	3.95
8.	8.50% Nagaland Government P. B. April 2010	3.95
9.	8.50% Nagaland Government P. B. October 2010	3.95
10.	8.50% Nagaland Govt .P. B. April 2011	3.95
11.	8.50% Nagaland Government P. B. October 2011	3.95
12.	8.50% Nagaland Government P. B. April 2012	3.95
13.	8.50% Nagaland Government P. B. October 2012	3.95
14.	8.50% Nagaland Government P. B. April 2013	3.95
15.	8.50% Nagaland Government P. B. October 2013	3.95
16.	8.50% Nagaland Government P. B. April 2014	3.95
17.	8.50% Nagaland Government P. B. October 2014	3.95
18.	8.50% Nagaland Government P. B. April 2015	3.95
19.	8.50% Nagaland Government P. B. October 2015	3.95
20.	8.50% Nagaland Government P. B. April 2016	3.95
	Total [B]	**78.92**
	Loans Not Bearing Interest [C]	**0.16**
	TOTAL [A+B+C]	**1,315.59**
ORISSA		
Loans Bearing Interest		
1.	14.00% Orissa Government Loan 2005	400.72
2.	13.85% Orissa GovernmentLoan 2006	305.00
3.	12.30% Orissa Government Loan 2007	86.05
4.	12.50% Orissa Government Loan 2007	15.00
5.	13.00% Orissa Government Loan 2007	271.62
6.	13.05% Orissa Government Loan 2007	360.00
7.	13.75% Orissa Government Loan 2007	73.48
8.	11.50% Orissa Government Loan 2008	134.03
9.	12.15% Orissa Government Loan 2008	216.42
10.	12.50% Orissa Government Loan 2008	348.58
11.	11.50% Orissa Government Loan 2009	142.45
12.	11.85% Orissa Government Loan 2009	301.40
13.	12.25% Orissa Government Loan 2009	300.00
14.	11.00% Orissa Government Loan 2010	100.00
15.	11.50% Orissa Government Loan 2010	143.52
16.	10.52% Orissa Government Loan 2010	176.51
17.	12.00% Orissa Government Loan 2010	194.20
18.	9.45% Orissa Government Loan 2011	300.00
19.	10.35% Orissa Government Loan 2011	170.01
20.	10.50% Orissa Government Loan 2011	175.00
21.	10.82% Orissa Government Loan 2011	144.00
22.	11.50% Orissa Government Loan 2011	92.42
23.	12.00% Orissa Government Loan 2011	154.27
24.	6.80% Orissa Government Loan 2012	186.81
25.	7.80% Orissa Government Loan 2012	154.03
26.	7.80% Orissa Government Loan 2012 (2nd series)	280.23
27.	8.00% Orissa Government Loan 2012	161.07
28.	8.30% Orissa Government Loan 2012	207.24
29.	6.20% Orissa Government Loan 2013	220.00
30.	6.35% Orissa Government Loan 2013	192.50
31.	6.40% Orissa Government Loan 2013	339.28
32.	6.75% Orissa Government Loan 2013	333.96
33.	6.95% Orissa Government Loan 2013	353.02
34.	6.35% Orissa Government Loan 2013 (II Series)	133.10
35.	5.60% Orissa Government Loan 2014	313.46
36.	5.70% Orissa Government Loan 2014	174.69
37.	7.32% Orissa Government Loan 2014	217.83
38.	7.36% Orissa Government Loan 2014	168.89
39.	5.85% Orissa Government Loan 2015	183.39
40.	5.85% Orissa Government Loan 2015 (II Series)	481.46
41.	6.20% Orissa Government Loan 2015	220.03
42.	5.90% Orissa Government Loan 2017	464.21
43.	7.17% Orissa Government Loan 2017	191.00
	Total [A]	**9,580.89**
Power Bonds		
1.	8.50% Government of Orissa P. B. October 2006	55.14
2.	8.50% Government of Orissa P. B. April 2007	55.14
3.	8.50% Government of Orissa P. B. October 2007	55.14
4.	8.50% Government of Orissa P. B. April 2008	55.14
5.	8.50% Government of Orissa P. B. October 2008	55.14
6.	8.50% Government of Orissa P. B. April 2009	55.14
7.	8.50% Government of Orissa P. B. October 2009	55.14
8.	8.50% Government of Orissa P. B. April 2010	55.14
9.	8.50% Government of Orissa P. B. October 2010	55.14
10.	8.50% Government of Orissa P. B. April 2011	55.14
11.	8.50% Government of Orissa P. B. October 2011	55.14
12.	8.50% Government of Orissa P. B. April 2012	55.14
13.	8.50% Government of Orissa P. B. October 2012	55.14
14.	8.50% Government of Orissa P. B. April 2013	55.14
15.	8.50% Government of Orissa P. B. October 2013	55.14
16.	8.50% Government of Orissa P. B. April 2014	55.14
17.	8.50% Government of Orissa P. B. October 2014	55.14
18.	8.50% Government of Orissa P. B. April 2015	55.14
19.	8.50% Government of Orissa P. B. October 2015	55.14
20.	8.50% Government of Orissa P. B. April 2016	55.14
	Total [B]	**1,102.87**
	Loans not Bearing Interest [C]	**0.22**
	TOTAL [A+B+C]	**10,683.98**
PUNJAB		
Loans Bearing Interest		
1.	14.00% Punjab S. D. L. 2005	221.24
2.	13.85% Punjab S. D. L. 2006	221.24
3.	12.30% Punjab S. D. L. 2007	80.92
4.	13.00% Punjab S. D. L. 2007	46.60
5.	13.75% Punjab S. D. L. 2007	22.12
6.	13.05% Punjab S. D. L. 2007	200.00
7.	11.50% Punjab S. D. L. 2008	42.39
8.	12.15% Punjab S. D. L. 2008	200.00
9.	12.50% Punjab S. D. L. 2008	113.33
10.	11.50% Punjab S. D. L. 2009	43.43
11.	11.85% Punjab S. D. L. 2009	80.48
12.	12.25% Punjab S. D. L. 2009	300.00
13.	12.47% Punjab S. D. L. 2009	60.00
14.	10.52% Punjab S. D. L. 2010	261.26

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
15.	11.00% Punjab S. D. L. 2010	200.02
16.	11.50% Punjab S. D. L. 2010	37.25
17.	12.00% Punjab S. D. L. 2010	100.45
18.	9.40% Punjab Government Stock 2011	130.00
19.	10.35% Punjab S. D. L. 2011	200.02
20.	11.50% Punjab S. D. L. 2011	15.35
21.	12.00% Punjab S D L 2011	25.63
22.	6.80% Punjab Government Stock 2012	85.00
23.	7.80% Punjab S. D. L. 2012	212.08
24.	7.80% Punjab S. D. L. 2012 (II Series)	127.26
25.	8.00% Punjab S. D. L. 2012	37.28
26.	8.30% Punjab S. D. L. 2012	51.34
27.	6.95% Punjab S. D. L. 2013	450.50
28.	6.75% Punjab S. D. L. 2013	266.34
29.	6.40% Punjab S. D. L. 2013	205.85
30.	6.35% Punjab S. D. L. 2013	351.43
31.	6.20% Punjab S. D. L. 2013	401.66
32.	6.35% Punjab S. D. L. 2013 (II Series)	596.05
33.	6.20% Punjab S. D. L. 2015	401.69
34.	5.90% Punjab Government Stock 2013	189.78
35.	5.85% Punjab S. D. L. 2015 (II Series)	249.99
36.	7.02% Punjab S. D. L. 2015	292.50
37.	5.90% Punjab S. D. L. 2017	256.03
38.	7.17% Punjab S. D. L. 2017	219.23
39.	5.60% Punjab S. D. L. 2014	210.81
40.	5.70% Punjab S. D. L. 2014	512.11
	Total [A]	**7,718.66**
Power Bonds		
1.	8.50% Punjab Government P. B. October 2006	31.87
2.	8.50% Punjab Government P. B. April 2007	31.87
3.	8.50% Punjab Government P. B. October 2007	31.87
4.	8.50% Punjab Government P. B. April 2008	31.87
5.	8.50% Punjab Government P. B. October 2008	31.87
6.	8.50% Punjab Government P. B. April 2009	31.87
7.	8.50% Punjab Government P. B. October 2009	31.87
8.	8.50% Punjab Government P. B. April 2010	31.87
9.	8.50% Punjab Government P. B. October 2010	31.87
10.	8.50% Punjab Government P. B. April 2011	31.87
11.	8.50% Punjab Government P. B. October 2011	31.87
12.	8.50% Punjab Government P. B. April 2012	31.87
13.	8.50% Punjab Government P. B. October 2012	31.87
14.	8.50% Punjab Government P. B. April 2013	31.87
15.	8.50% Punjab Government P. B. October 2013	31.87
16.	8.50% Punjab Government P. B. April 2014	31.87
17.	8.50% Punjab Government P. B. October 2014	31.87
18.	8.50% Punjab Government P. B. April 2015	31.87
19.	8.50% Punjab Government P. B. October 2015	31.87
20.	8.50% Punjab Government P. B. April 2016	31.87
	Total [B]	**637.35**
	Loans Not Bearing Interest [C]	**0.18**
	TOTAL [A+B+C]	**8,356.19**

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
RAJASTHAN		
Loans Bearing Interest		
1.	14.00% Rajasthan S. D. L. 2005	394.27
2.	13.85% Rajasthan S. D. L. 2006	394.27
3.	13.00% Rajasthan S. D. L. 2007	231.77
4.	13.05% Rajasthan S. D. L. 2007	522.18
5.	13.75% Rajasthan S. D. L. 2007	39.44
6.	11.50% Rajasthan S. D. L. 2008	158.82
7.	12.15% Rajasthan S. D. L. 2008	442.29
8.	12.50% Rajasthan S. D. L. 2008	559.02
9.	11.50% Rajasthan S. D. L. 2009	165.28
10.	11.85% Rajasthan S. D. L. 2009	243.32
11.	12.25% Rajasthan S. D. L. 2009	700.00
12.	10.52.% Rajasthan S. D. L. 2010	342.56
13.	11.00% Rajasthan S. D. L. 2010	280.03
14.	11.50% Rajasthan S. D. L. 2010	160.79
15.	12.00% Rajasthan S. D. L. 2010	425.18
16.	9.45% Rajasthan S. D. L. 2011	350.00
17.	10.35% Rajasthan S. D. L. 2011	446.15
18.	10.50% Rajasthan S. D. L. 2011	280.00
19.	10.82% Rajasthan S. D. L. 2011	134.33
20.	11.50% Rajasthan S. D. L. 2011	76.63
21.	12.00% Rajasthan S. D. L. 2011	127.69
22.	6.80% Rajasthan S. D. L. 2012	283.94
23.	7.80% Rajasthan S. D. L. 2012	248.52
24.	7.80% Rajasthan S. D. L. 2012 (II Series)	425.98
25.	8.00% Rajasthan S. D. L. 2012	177.87
26.	8.30% Rajasthan S. D. L. 2012	218.08
27.	6.20% Rajasthan S. D. L. 2013	381.22
28.	6.35% Rajasthan S. D. L. 2013	333.58
29.	6.40% Rajasthan S. D. L. 2013	516.65
30.	6.75% Rajasthan S. D. L. 2013	711.63
31.	6.95% Rajasthan S. D. L. 2013	713.35
32.	6.35% Rajasthan S. D. L. 2013 (II Series)	393.37
33.	5.60% Rajasthan S. D. L. 2014	512.84
34.	5.70% Rajasthan S. D. L. 2014	495.33
35.	7.32% Rajasthan S. D. L. 2014	217.06
36.	7.36% Rajasthan S. D. L. 2014	504.86
37.	5.85% Rajasthan S. D. L. 2015	571.19
38.	5.85% Rajasthan S. D. L. 2015(II Series)	300.03
39.	6.20% Rajasthan S. D. L. 2015	381.23
40.	7.02% Rajasthan S. D. L. 2015	267.75
41.	5.90% Rajasthan S. D. L. 2017	230.00
22.	2.50% Rajasthan Jagir Resumption Additional Rehabilitation Bonds.	0.07
23.	2.50% Rajasthan Jagir Resumption Compensation Rehabilitation Bonds.	0.09
24.	2.50% Rajasthan Zamindari & Biswari Abolition Compensation Bonds.	0.04
	Total [A]	**14,358.68**
Power Bonds		
1.	Government of Rajasthan P. B. October 2006	18.44
2.	Government of Rajasthan P. B. April 2007	18.44
3.	Government of Rajasthan P. B. October 2007	18.44
4.	Government of Rajasthan P. B. April 2008	18.44
5.	Government of Rajasthan P. B. October 2008	18.44

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
6.	Government of Rajasthan P. B. April 2009	18.44
7.	Government of Rajasthan P. B. October 2009	18.44
8.	Government of Rajasthan P. B. April 2010	18.44
9.	Government of Rajasthan P. B. October 2010	18.44
10.	Government of Rajasthan P. B. April 2011	18.44
11.	Government of Rajasthan P. B. October 2011	18.44
12.	Government of Rajasthan P. B. April 2012	18.44
13.	Government of Rajasthan P. B. October 2012	18.44
14.	Government of Rajasthan P. B. April 2013	18.44
15.	Government of Rajasthan P. B. October 2013	18.44
16.	Government of Rajasthan P. B. April 2014	18.44
17.	Government of Rajasthan P. B. October 2014	18.44
18.	Government of Rajasthan P. B. April 2015	18.44
19.	Government of Rajasthan P. B. October 2015	18.44
20.	Government of Rajasthan P. B. April 2016	18.44
	Total [B]	**368.78**
	Loans Not Bearing Interest [C]	**0.52**
	TOTAL [A+B+C]	**14,727.98**
SIKKIM		
Loans Bearing Interest		
1.	14.00% Sikkim S. D. L. 2005	15.65
2.	13.85% Sikkim S. D. L. 2006	15.65
3.	13.00% Sikkim S. D. L. 2007	6.65
4.	13.05% Sikkim S. D. L. 2007	19.00
5.	13.75% Sikkim S. D. L. 2007	1.56
6.	12.15% Sikkim S. D. L. 2008	16.00
7.	12.50% Sikkim S. D. L. 2008	24.90
8.	11.50% Sikkim S. D. L. 2009	4.26
9.	11.50% Sikkim S. D. L. 2009 (1989-90)	5.11
10.	11.85% Sikkim S. D. L. 2009	10.90
11.	12.25% Sikkim S. D. L. 2009	35.00
12.	10.52% Sikkim S. D. L. 2010	25.00
13.	11.50% Sikkim S. D. L. 2010	6.11
14.	9.45% Sikkim S. D. L. 2011	4.58
15.	10.35% Sikkim S. D. L. 2011	5.42
16.	11.50% Sikkim S. D. L. 2011	2.52
17.	12.% Sikkim S. D. L. 2011	4.20
18.	6.80.% Sikkim S. D. L. 2012	3.89
19.	7.80.% Sikkim S. D. L. 2012 (II Series)	6.11
20.	6.95% Sikkim S. D. L. 2013	10.00
21.	6.40% Sikkim S. D. L. 2013	6.67
22.	6.35% Sikkim S. D. L. 2013	4.70
23.	6.20% Sikkim S. D. L. 2013	5.20
24.	5.60% Sikkim S. D. L. 2014	6.11
25.	7.32% Sikkim S. D. L. 2014	5.63
26.	7.36% Sikkim S. D. L. 2014	10.68
27.	6.20% Sikkim S. D. L. 2015	5.20
28.	5.85% Sikkim S. D. L. 2015	9.83
29.	5.90% Sikkim S. D. L. 2017	30.00
30.	7.17% Sikkim S. D. L. 2017	25.15
	Total [A]	**331.69**
Power Bonds		
1.	8.50% Government of Sikkim P. B. October 2006	2.39
2.	8.50% Government of Sikkim P. B. April 2007	2.39
3.	8.50% Government of Sikkim P. B. October 2007	2.39
4.	8.50% Government of Sikkim P. B. April 2008	2.39
5.	8.50% Government of Sikkim P. B. October 2008	2.39
6.	8.50% Government of Sikkim P. B. April 2009	2.39
7.	8.50% Government of Sikkim P. B. Sept 2009	2.39
8.	8.50% Government of Sikkim P. B. April 2010	2.39
9.	8.50% Government of Sikkim P. B. October 2010	2.39
10.	8.50% Government of Sikkim P. B. April 2011	2.39
11.	8.50% Government of Sikkim P. B. October 2011	2.39
12.	8.50% Government of Sikkim P. B. April 2012	2.39
13.	8.50% Government of Sikkim P. B. October 2012	2.39
14.	8.50% Government of Sikkim P. B. April 2013	2.39
15.	8.50% Government of Sikkim P. B. October 2013	2.39
16.	8.50% Government of Sikkim P. B. April 2014	2.39
17.	8.50% Government of Sikkim P. B. October 2014	2.39
18.	8.50% Government of Sikkim P. B. April 2015	2.39
19.	8.50% Government of Sikkim P. B. October 2015	2.39
20.	8.50% Government of Sikkim P. B. April 2016	2.39
	Total [B]	**47.80**
	Total [A+B]	**379.49**
TAMIL NADU		
Loans Bearing Interest		
1.	14.00% Tamil Nadu S. D. L. 2005	403.42
2.	13.85% Tamil Nadu S. D. L. 2006	210.00
3.	12.30% Tamil Nadu S. D. L. 2007	338.75
4.	13.00% Tamil Nadu S. D. L. 2007	289.12
5.	13.75% Tamil Nadu S. D. L. 2007	233.76
6.	13.05% Tamil Nadu S. D. L. 2007	185.00
7.	11.50% Tamil Nadu S. D. L. 2008	184.66
8.	12.15% Tamil Nadu S. D. L. 2008	389.59
9.	12.50% Tamil Nadu S. D. L. 2008	231.34
10.	11.50% Tamil Nadu S. D. L. 2009	200.42
11.	11.74% Tamil Nadu Government Stock 2009	200.00
12.	11.85% Tamil Nadu S. D. L. 2009	24.18
13.	12.25% Tamil Nadu S. D. L. 2009	450.00
14.	10.52% Tamil Nadu S. D. L. 2010	400.00
15.	11.50% Tamil Nadu S. D. L. 2010	185.12
16.	11.70% Tamil Nadu S. D. L. 2010	290.00
17.	12.00% Tamil Nadu S. D. L. 2010	152.53
18.	9.38% Tamil Nadu Government Stock 2011	320.00
19.	9.45% Tamil Nadu S. D. L. 2011	137.42
20.	10.35% Tamil Nadu S. D. L. 2011	460.00
21.	10.50% Tamil Nadu S. D. L. 2011	249.94
22.	11.50% Tamil Nadu S. D. L. 2011	86.91
23.	12.00% Tamil Nadu S. D. L. 2011	146.14
24.	6.80% Tamil Nadu S. D. L. 2012	145.94
25.	7.30% Tamil Nadu Government Stock 2012	275.00
26.	7.80% Tamil Nadu S. D. L. 2012	309.02
27.	7.80% Tamil Nadu S. D. L. 2012 (II Series)	406.48
28.	8.00% Tamil Nadu S. D. L. 2012	107.37

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
29.	8.30% Tamil Nadu S. D. L. 2012	134.96
30.	6.95% Tamil Nadu S. D. L. 2013	728.57
31.	6.75% Tamil Nadu S. D. L. 2013	460.40
32.	6.40% Tamil Nadu S. D. L. 2013	657.07
33.	6.35% Tamil Nadu S. D. L. 2013	335.00
34.	6.20% Tamil Nadu S. D. L. 2013	382.97
35.	6.35% Tamil Nadu S. D. L. 2013 (II Series)	443.27
36.	6.20% Tamil Nadu S. D. L. 2015	383.01
37.	6.00% Tamil Nadu Government Stock 2013	250.00
38.	5.85% Tamil Nadu S. D. L. 2015	150.10
39.	5.85% Tamil Nadu S. D. L. 2015 (II Series)	249.95
40.	5.90% Tamil Nadu S. D. L. 2017	442.86
41.	5.60% Tamil Nadu S. D. L. 2014	580.56
42.	5.70% Tamil Nadu S. D. L. 2014	722.60
43.	7.10% Tamil Nadu Government Stock 2014	270.00
44.	7.36% Tamil Nadu S. D. L. 2014	449.93
45.	7.02% Tamil Nadu S. D. L. 2015	133.01
	Total [A]	**13,786.36**
Power Bonds		
1.	8.50% Government of Tamil Nadu P. B. October 2006	98.11
2.	8.50% Government of Tamil Nadu P. B. April 2007	98.11
3.	8.50% Government of Tamil Nadu P. B. October 2007	98.11
4.	8.50% Government of Tamil Nadu P. B. April 2008	98.11
5.	8.50% Government of Tamil Nadu P. B. October 2008	98.11
6.	8.50% Government of Tamil Nadu P. B. April 2009	98.11
7.	8.50% Government of Tamil Nadu P. B. October 2009	98.11
8.	8.50% Government of Tamil Nadu P. B. April 2010	98.11
9.	8.50% Government of Tamil Nadu P. B. October 2010	98.11
10.	8.50% Government of Tamil Nadu P. B. April 2011	98.11
11.	8.50% Government of Tamil Nadu P. B. October 2011	98.11
12.	8.50% Government of Tamil Nadu P. B. April 2012	98.11
13.	8.50% Government of Tamil Nadu P. B. October 2012	98.11
14.	8.50% Government of Tamil Nadu P. B. April 2013	98.11
15.	8.50% Government of Tamil Nadu P. B. October 2013	98.11
16.	8.50% Government of Tamil Nadu P. B. April 2014	98.11
17.	8.50% Government of Tamil Nadu P. B. October 2014	98.11
18.	8.50% Government of Tamil Nadu P. B. April 2015	98.11
19.	8.50% Government of Tamil Nadu P. B. October 2015	98.11
20.	8.50% Government of Tamil Nadu P. B. April 2016	98.11
	Total [B]	**1,962.14**
	Loans Not Bearing Interest [C]	**1.47**
	TOTAL [A+B+C]	**15,749.97**
TRIPURA		
Loans Bearing Interest		
1.	14.00% Tripura S. D. L. 2005	17.92
2.	13.85% Tripura S. D. L. 2006	17.92
3.	13.00% Tripura S. D. L. 2007	19.12
4.	13.05% Tripura S. D. L. 2007	26.37
5.	13.75% Tripura S. D. L. 2007	1.79
6.	11.50% Tripura S. D. L. 2008	10.54
7.	12.15% Tripura S. D. L. 2008	25.00
8.	12.50% Tripura S. D. L. 2008	42.43
9.	11.50 % Tripura S. D. L. 2009	12.93
10.	11.85 % Tripura S. D. L. 2009	46.92
11.	12.25 % Tripura S. D. L. 2009	36.13
12.	10.52% Tripura S. D. L. 2010	50.00
13.	11.50% Tripura S. D. L. 2010	12.84
14.	9.45% Tripura S. D. L. 2011	27.00
15.	10.35% Tripura S. D. L. 2011	30.00
16.	10.82% Tripura S. D. L. 2011	29.95
17.	11.50% Tripura S. D. L. 2011	5.08
18.	12.00% Tripura S. D. L. 2011	11.49
19.	6.80% Tripura S. D. L. 2012	24.19
20.	7.80% Tripura S. D. L. 2012	25.34
21.	7.80% Tripura S. D. L. 2012 (II Series)	34.92
22.	6.20% Tripura S. D. L. 2013	20.40
23.	6.35% Tripura S. D. L. 2013	17.85
24.	6.40% Tripura S. D. L. 2013	39.42
25.	6.75% Tripura S. D. L. 2013	17.00
26.	6.95% Tripura S. D. L. 2013	20.00
27.	5.60% Tripura S. D. L. 2014	41.60
28.	7.32% Tripura S. D. L. 2014	22.00
29.	7.36% Tripura S. D. L. 2014	39.85
30.	5.85% Tripura S. D. L. 2015	61.93
31.	5.85% Tripura S. D. L. 2015 (II Series)	13.00
32.	6.20% Tripura S. D. L. 2015	20.40
33.	7.02% Tripura S. D. L. 2015	1.50
34.	5.90% Tripura S. D. L. 2017	56.00
35.	7.17% Tripura S. D. L. 2017	145.94
	Total [A]	**1,024.78**
Power Bonds		
1.	8.50% Government of Tripura P. B. October 2006	3.18
2.	8.50% Government of Tripura P. B. April 2007	3.18
3.	8.50% Government of Tripura P. B. October 2007	3.18
4.	8.50% Government of Tripura P. B. April 2008	3.18
5.	8.50% Government of Tripura P. B. October 2008	3.18
6.	8.50% Government of Tripura P. B. April 2009	3.18
7.	8.50% Government of Tripura P. B. October 2009	3.18
8.	8.50% Government of Tripura P. B. April 2010	3.18
9.	8.50% Government of Tripura P. B. October 2010	3.18
10.	8.50% Government of Tripura P. B. April 2011	3.18
11.	8.50% Government of Tripura P. B. October 2011	3.18
12.	8.50% Government of Tripura P. B. April 2012	3.18
13.	8.50% Government of Tripura P. B. Octber 2012	3.18
14.	8.50% Government of Tripura P. B. April 2013	3.18
15.	8.50% Government of Tripura P. B. October 2013	3.18
16.	8.50% Government of Tripura P. B. April 2014	3.18
17.	8.50% Government of Tripura P. B. October 2014	3.18
18.	8.50% Government of Tripura P. B. April 2015	3.18
19.	8.50% Government of Tripura P. B. October 2015	3.18
20.	8.50% Government of Tripura P. B. April 2016	3.18
	Total[B]	**63.51**
	Loans Not Bearing Interest [C]	**0.23**
	TOTAL [A+B+C]	**1,088.51**

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
UTTARANCHAL[5]		
Loans Bearing Interest		
1.	14.00% Uttar Pradesh S. D. L. 2005	54.79
2.	13.85% Uttar Pradesh S. D. L. 2006	26.42
3.	12.30% Uttar Pradesh S. D. L. 2007	35.12
4.	13.00% Uttar Pradesh S. D. L. 2007	32.13
5.	13.05% Uttar Pradesh S. D. L. 2007	27.68
6.	13.75% Uttar Pradesh S. D. L. 2007	25.47
7.	11.50% Uttar Pradesh S. D. L. 2008	21.30
8.	12.15% Uttar Pradesh S. D. L. 2008	37.68
9.	12.50% Uttar Pradesh S. D. L. 2008	47.90
10.	11.50% Uttar Pradesh S. D. L. 2009	23.32
11.	11.85% Uttar Pradesh S. D. L. 2009	40.26
12.	12.25% Uttar Pradesh S. D. L. 2009	43.43
13.	12.50% Uttar Pradesh S. D. L. 2009	20.13
14.	10.52% Uttar Pradesh S. D. L. 2010	45.29
15.	11.00% Uttar Pradesh S. D. L. 2010	25.16
16.	11.30% Uttar Pradesh S. D. L. 2010	7.39
17.	11.50% Uttar Pradesh S. D. L. 2010	23.09
18.	12.00% Uttar Pradesh S. D. L. 2010	17.61
19.	11.50% Uttar Pradesh S. D. L. 2011	10.31
20.	12.00% Uttar Pradesh S. D. L. 2011	18.69
21.	2.75% Uttar Pradesh Zaeg Bonds .	0.59
22.	3.25% Uttar Pradesh Estates Act Bonds	0.01
23.	3.50% Uttar Pradesh Land Ceiling Comp. Bonds	0.02
24.	2.50% Uttar Pradesh ZA Comp. Bonds	0.02
25.	2.50% Uttar Pradesh ZA Comp. Bonds Certs.	1.47
	Total [A]	**585.28**
21.	9.45% Uttaranchal S. D. L. 2011	126.25
22.	10.35% Uttaranchal S. D. L. 2011	45.00
23.	10.82% Uttaranchal S. D. L. 2011	15.99
24.	6.80% Uttaranchal S. D. L. 2012	286.29
25.	7.80% Uttaranchal S. D. L. 2012	56.85
26.	7.80% Uttaranchal S. D. L. 2012 (2nd Series)	22.74
27.	8.00% Uttaranchal S. D. L. 2012	19.23
28.	8.30% Uttaranchal S. D. L. 2012	21.26
29.	6.20% Uttaranchal S. D. L. 2013	339.24
30.	6.35% Uttaranchal S. D. L. 2013	296.95
31.	6.40% Uttaranchal S. D. L. 2013	127.68
32.	6.75% Uttaranchal S. D. L. 2013	291.99
33.	6.95% Uttaranchal S. D. L. 2013	292.00
34.	5.60% Uttaranchal S. D. L. 2014	209.00
35.	7.32 % Uttaranchal S. D. L. 2014	32.54
36.	7.36 % Uttaranchal S. D. L. 2014	67.31
37.	5.85% Uttaranchal S. D. L. 2015	262.70
38.	6.20% Uttaranchal S. D. L. 2015	339.25
	Total [B]	**2,852.27**
Power Bonds		
1.	8.50% Government of Uttaranchal P. B. October 2006	28.60
2.	8.50% Government of Uttaranchal P. B. April 2007	28.60
3.	8.50% Government of Uttaranchal P. B. October 2007	28.60
4.	8.50% Government of Uttaranchal P. B. April 2008	28.60
5.	8.50% Government of Uttaranchal P. B. October 2008	28.60
6.	8.50% Government of Uttaranchal P. B. April 2009	28.60
7.	8.50% Government of Uttaranchal P. B. October 2009	28.60
8.	8.50% Government of Uttaranchal P. B. April 2010	28.60
9.	8.50% Government of Uttaranchal P. B. October 2010	28.60
10.	8.50% Government of Uttaranchal P. B. April 2011	28.60
11.	8.50% Government of Uttaranchal P. B. October 2011	28.60
12.	8.50% Government of Uttaranchal P. B. April 2012	28.60
13.	8.50% Government of Uttaranchal P. B. October 2012	28.60
14.	8.50% Government of Uttaranchal P. B. April 2013	28.60
15.	8.50% Government of Uttaranchal P. B. October 2013	28.60
16.	8.50% Government of Uttaranchal P. B. April 2014	28.60
17.	8.50% Government of Uttaranchal P. B. October 2014	28.60
18.	8.50% Government of Uttaranchal P. B. April 2015	28.60
19.	8.50% Government of Uttaranchal P. B. October 2015	28.60
20.	8.50% Government of Uttaranchal P. B. April 2016	28.60
	Total [C]	**572.00**
	Loans Not Bearing Interest [D]	**7.53**
	TOTAL [A+B+C+D]	**4,017.09**
UTTAR PRADESH[6]		
Loans Bearing Interest		
1.	14.00% Uttar Pradesh S. D. L. 2005	1034.04
2.	13.85% Uttar Pradesh S. D. L. 2006	498.58
3.	12.30% Uttar Pradesh S. D. L. 2007	662.77
4.	13.00% Uttar Pradesh S. D. L. 2007	606.38
5.	13.05% Uttar Pradesh S. D. L. 2007	522.32
6.	13.75% Uttar Pradesh S. D. L. 2007	480.69
7.	11.50% Uttar Pradesh S. D. L. 2008	401.99
8.	12.15% Uttar Pradesh S. D. L. 2008	711.06
9.	12.50% Uttar Pradesh S. D. L. 2008	903.88
10.	11.50% Uttar Pradesh S. D. L. 2009	440.15
11.	11.85% Uttar Pradesh S. D. L. 2009	759.74
12.	12.25% Uttar Pradesh S. D. L. 2009	819.57
13.	12.50% Uttar Pradesh S. D. L. 2009	379.87
14.	10.52% Uttar Pradesh S. D. L. 2010	854.71
15.	11.00% Uttar Pradesh S. D. L. 2010	474.86
16.	11.30% Uttar Pradesh S. D. L. 2010	139.49
17.	11.50% Uttar Pradesh S. D. L. 2010	435.83
18.	12.00% Uttar Pradesh S. D. L. 2010	332.38
19.	11.50% Uttar Pradesh S. D. L. 2011	194.47
20.	12.00% Uttar Pradesh S. D. L. 2011	352.63
21.	2.75% Uttar Pradesh ZARG Bonds .	11.22
22.	3.25% Uttar Pradesh Estates Act Bonds	0.20
23.	3.50% Uttar Pradesh Land Ceiling Comp. Bonds	0.30
24.	2.50% Uttar Pradesh ZA Comp. Bonds	0.33
25.	2.50% Uttar Pradesh ZA Comp. Bonds Certs.	27.67
	Total [A]	**11,045.15**
26.	8.37% Uttar Pradesh S. D. L. 2011	207.35
27.	9.45% Uttar Pradesh S. D. L. 2011	597.75
28.	10.35% Uttar Pradesh S. D. L. 2011	574.94

5 The loans at Sr. Nos. 1-25 have been apportioned as per Government of India Order No. F. 9 (1)-B(S)/2002 dated October 11, 2002 of the Ministry of Finance, Department of Economic Affairs.

6 The loans at Sr. Nos. 1-25 have been apportioned as per Government of India Order No. F. 9 (1)-B(S)/2002 date October 11, 2002 of the Ministry of Finance, Department of Economic Affairs.

Statement 33: State Government Market Loans *(Contd.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
29.	10.82% Uttar Pradesh S. D. L. 2011	302.45
30.	6.80% Uttar Pradesh S. D. L. 2012	542.49
31.	7.80% Uttar Pradesh S. D. L. 2012	432.67
32.	7.80% Uttar Pradesh S. D. L. 2012 (II Series)	813.82
33.	8.00% Uttar Pradesh S. D. L. 2012	471.51
34.	8.30% Uttar Pradesh S. D. L. 2012	597.50
35.	6.20% Uttar Pradesh S. D. L. 2013	808.00
36.	6.35% Uttar Pradesh S. D. L. 2013	707.92
37.	6.40% Uttar Pradesh S. D. L. 2013	916.49
38.	6.75% Uttar Pradesh S. D. L. 2013	598.78
39.	6.95% Uttar Pradesh S. D. L. 2013	849.15
40.	6.35% Uttar Pradesh S. D. L. 2013 (II Series)	513.57
41.	5.60% Uttar Pradesh S. D. L. 2014	775.20
42.	5.70% Uttar Pradesh S. D. L. 2014	735.00
43.	7.32% Uttar Pradesh S. D. L. 2014	1,144.40
44.	7.36% Uttar Pradesh S. D. L. 2014	367.12
45.	5.85% Uttar Pradesh S. D. L. 2015	794.55
46.	5.85% Uttar Pradesh S. D. L. 2015 (II Series)	474.17
47.	6.20% Uttar Pradesh S. D. L. 2015	808.05
48.	7.02% Uttar Pradesh S. D. L. 2015	491.91
49.	5.90% Uttar Pradesh S. D. L. 2017	865.40
50.	7.17% Uttar Pradesh S. D. L. 2017	32.30
	Total [B]	**15,422.50**
Power Bonds		
1.	8.50% Government of Uttar Pradesh P. B. October 2006	293.59
2.	8.50% Government of Uttar Pradesh P. B. April 2007	293.59
3.	8.50% Government of Uttar Pradesh P. B. October 2007	293.59
4.	8.50% Government of Uttar Pradesh P. B. April 2008	293.59
5.	8.50% Government of Uttar Pradesh P. B. October 2008	293.59
6.	8.50% Government of Uttar Pradesh P. B. April 2009	293.59
7.	8.50% Government of Uttar Pradesh P. B. October 2009	293.59
8.	8.50% Government of Uttar Pradesh P. B. April 2010	293.59
9.	8.50% Government of Uttar Pradesh P. B. October 2010	293.59
10.	8.50% Government of Uttar Pradesh P. B. April 2011	293.59
11.	8.50% Government of Uttar Pradesh P. B. October 2011	293.59
12.	8.50% Government of Uttar Pradesh P. B. April 2012	293.59
13.	8.50% Government of Uttar Pradesh P. B. October 2012	293.59
14.	8.50% Government of Uttar Pradesh P. B. April 2013	293.59
15.	8.50% Government of Uttar Pradesh P. B. October 2013	293.59
16.	8.50% Government of Uttar Pradesh P. B. April 2014	293.59
17.	8.50% Government of Uttar Pradesh P. B. October 2014	293.59
18.	8.50% Government of Uttar Pradesh P. B. April 2015	293.59
19.	8.50% Government of Uttar Pradesh P. B. October 2015	293.59
20.	8.50% Government of Uttar Pradesh P. B. April 2016	293.59
	Total [C]	**5,871.86**
	Loans Not Bearing Interest [D]	***7.53***
	TOTAL DEBT [A+B+C+D]	**32,347.04**
WEST BENGAL		
Loans Bearing Interest		
1.	14.00% West Bengal S. D. L. 2005	447.42
2.	13.85% West Bengal S. D. L. 2006	447.42
3.	13.00% West Bengal S. D. L. 2007	295.72
4.	13.05% West Bengal S. D. L. 2007	570.81
5.	13.75% West Bengal S. D. L. 2007	44.75
6.	11.50% West Bengal S. D. L. 2008	148.14
7.	12.15% West Bengal S. D. L. 2008	435.16
8.	12.50% West Bengal S. D. L. 2008	270.60
9.	11.50% West Bengal S. D. L. 2009	180.83
10.	11.85% West Bengal S. D. L. 2009	272.68
11.	12.25% West Bengal S. D. L. 2009	494.00
12.	10.52% West Bengal S. D. L. 2010	372.56
13.	11.50% West Bengal S. D. L. 2010	178.45
14.	11.80% West Bengal Government Stock 2010	250.00
15.	12.00% West Bengal S. D. L. 2010	104.81
16.	9.45% West Bengal S. D. L. 2011	75.00
17.	9.72% West Bengal Government Stock 2011	250.00
18.	10.35% West Bengal S. D. L. 2011	387.74
19.	10.50% West Bengal S. D. L. 2011	150.00
20.	11.50% West Bengal S. D. L. 2011	94.10
21.	12.00% West Bengal S. D. L. 2011	177.08
22.	7.35% West Bengal Government Stock 2012	152.65
23.	7.80% West Bengal S. D. L. 2012	384.37
24.	7.80% West Bengal 2012 (II Series)	229.05
25.	8.00% West Bengal S. D. L. 2012	160.83
26.	8.30% West Bengal S. D. L. 2012	245.90
27.	5.78% West Bengal Government Stock 2013	335.00
28.	6.20% West Bengal S. D. L. 2013	1,170.57
29.	6.35% West Bengal S. D. L. 2013	1,024.11
30.	6.35% West Bengal S. D. L. 2013 (II Series)	680.60
31.	6.40% West Bengal S. D. L. 2013	465.71
32.	6.75% West Bengal S. D. L. 2013	838.23
33.	6.95% West Bengal S. D. L. 2013	901.77
34.	5.60% West Bengal S. D. L. 2014	406.22
35.	5.70% West Bengal S. D. L. 2014	1,112.58
36.	7.15% West Bengal Government Stock 2014	259.00
37.	7.32% West Bengal S. D. L. 2014	182.92
38.	7.36% West Bengal S. D. L. 2014	289.31
39.	5.85% West Bengal S. D. L. 2015	164.22
40.	5.85% West Bengal S. D. L. 2015 (II Series)	500.00
41.	6.20% West Bengal S. D. L. 2015	1,170.59
42.	7.02% West Bengal S. D. L. 2015	542.21
43.	5.90% West Bengal S. D. L. 2017	898.96
44.	7.17% West Bengal S. D. L. 2017	965.99
45.	West Bengal Estate Acquisition Compensation Bonds	2.35
	Total [A]	**18,730.38**
Power Bonds		
1.	8.50% West Bengal Government P. B. October 2006	98.19
2.	8.50% West Bengal Government P. B. April 2007	98.19
3.	8.50% West Bengal Government P. B. October 2007	98.19
4.	8.50% West Bengal Government P. B. April 2008	98.19
5.	8.50% West Bengal Government P. B. October 2008	98.19
6.	8.50% West Bengal Government P. B. April 2009	98.19
7.	8.50% West Bengal Government P. B. October 2009	98.19

Statement 33: State Government Market Loans *(Concld.)*

(Rs. crore)

Sr. No.	Particulars	Balance on the last day of March 2005
1	2	3
8.	8.50% West Bengal Government P. B. April 2010	98.19
9.	8.50% West Bengal Government P. B. October 2010	98.19
10.	8.50% West Bengal Government P. B. April 2011	98.19
11.	8.50% West Bengal Government P. B. October 2011	98.19
12.	8.50% West Bengal Government P. B. April 2012	98.19
13.	8.50% West Bengal Government P. B. October 2012	98.19
14.	8.50% West Bengal Government P. B. April 2013	98.19
15.	8.50% West Bengal Government P. B. October 2013	98.19
16.	8.50% West Bengal Government P. B. April 2014	98.19
17.	8.50% West Bengal Government P. B. October 2014	98.19
18.	8.50% West Bengal Government P. B. April 2015	98.19
19.	8.50% West Bengal Government P. B. October 2015	98.19
20.	8.50% West Bengal Government P. B. April 2016	98.19
	Total [B]	**1,963.78**
	Loans Not Bearing Interest [C]	**2.71**
	TOTAL [A+B+C]	**20,696.87**

Statement 34: Select Committed Expenditures of State Governments - As Ratio to State's Own Revenue

(Per cent)

States	2003-04				2004-05 (RE)				2005-06 (BE)			
	Interest Payments	Administrative Services	Pension	Total (2+3+4)	Interest Payments	Administrative Services	Pension	Total (6+7+8)	Interest Payments	Administrative Services	Pension	Total (10+11+12)
1	2	3	4	5	6	7	8	9	10	11	12	13
1 Andhra Pradesh	39.4	10.7	13.9	64.0	33.5	9.4	12.8	55.7	32.5	8.5	13.6	54.6
2 Arunachal Pradesh	86.7	120.3	40.3	247.2	61.8	89.7	29.5	181.0	51.0	74.0	21.9	146.9
3 Assam	47.9	29.1	30.1	107.2	30.8	20.9	18.1	69.8	46.0	41.0	24.0	110.9
4 Bihar	87.3	36.1	57.8	181.3	96.7	44.9	64.2	205.9	92.7	40.7	64.1	197.5
5 Chhattisgarh	28.4	11.0	12.3	51.6	26.3	12.0	12.1	50.4	24.1	15.2	12.2	51.5
6 Goa	22.4	7.3	7.7	37.3	21.0	7.4	8.3	36.7	15.3	5.4	5.8	26.5
7 Gujarat	40.2	8.2	12.0	60.4	39.6	8.2	11.0	58.8	35.2	7.7	10.0	52.9
8 Haryana	24.6	8.4	8.9	41.9	22.0	8.6	8.8	39.4	23.2	10.1	10.6	43.9
9 Himachal Pradesh	115.4	27.0	41.8	184.2	97.6	20.8	40.2	158.6	100.8	22.0	38.2	161.0
10 Jammu and Kashmir	73.0	102.3	41.4	216.7	56.4	71.7	31.7	159.7	53.9	63.4	27.8	145.1
11 Jharkhand	28.9	25.5	26.4	80.8	21.3	27.5	25.6	74.4	21.6	35.5	18.1	75.2
12 Karnataka	23.9	9.1	12.2	45.2	19.4	8.4	10.6	38.3	17.7	8.3	10.7	36.7
13 Kerala	37.4	10.2	27.1	74.7	35.6	10.6	27.5	73.7	32.5	9.7	26.9	69.0
14 Madhya Pradesh	38.8	14.9	14.5	68.2	28.4	12.6	11.8	52.8	37.7	14.8	13.7	66.3
15 Maharashtra	29.0	11.8	9.2	50.0	25.4	11.3	8.4	45.1	23.3	11.2	7.5	42.0
16 Manipur	181.7	173.9	140.1	495.7	145.5	134.7	114.7	394.9	146.7	102.5	90.7	339.8
17 Meghalaya	55.4	70.3	24.9	150.6	56.1	73.9	23.1	153.0	52.8	72.5	21.8	147.1
18 Mizoram	181.4	201.8	71.7	454.9	187.0	196.6	105.9	489.5	190.5	204.0	106.5	500.9
19 Nagaland	181.3	351.9	108.8	641.9	193.2	270.1	115.2	578.5	170.9	234.4	106.8	512.1
20 Orissa	65.1	15.2	26.3	106.6	73.2	15.6	34.4	123.2	73.3	14.8	35.0	123.0
21 Punjab	34.3	14.1	12.8	61.3	29.7	12.3	10.5	52.5	32.2	14.8	11.8	58.8
22 Rajasthan	51.3	11.9	19.8	82.9	49.7	11.7	15.4	76.8	44.1	10.6	13.4	68.1
23 Sikkim	14.3	12.6	6.2	33.1	9.1	8.7	2.9	20.7	9.1	9.5	2.9	21.6
24 Tamil Nadu	26.1	9.9	18.2	54.2	24.1	10.1	19.7	53.9	23.3	9.8	21.2	54.4
25 Tripura	85.5	78.2	51.9	215.5	86.2	84.6	58.0	228.9	93.5	166.3	69.5	329.4
26 Uttaranchal	37.4	26.1	17.7	81.2	46.6	35.0	26.3	107.9	40.8	26.3	23.2	90.2
27 Uttar Pradesh	63.7	21.6	18.3	103.6	61.2	19.1	22.3	102.5	52.5	22.0	20.2	94.7
28 West Bengal	98.3	19.0	27.9	145.1	87.8	18.7	27.9	134.5	86.5	18.7	28.7	133.9
29 NCT Delhi	20.0	3.9	–	23.9	20.9	4.2	–	25.1	23.0	3.9	0.5	27.4
All States	**41.3**	**14.6**	**16.7**	**72.5**	**37.2**	**13.8**	**16.1**	**67.1**	**35.7**	**14.3**	**16.0**	**66.0**

Source : Budget Documents of State Governments.

Statement 35: Select Committed Expenditures of State Governments - As Ratio to Revenue Expenditure

(Per cent)

States	2003-04				2004-05 (RE)				2005-06 (BE)			
	Interest Payments	Administrative Services	Pension	Total (2+3+4)	Interest Payments	Administrative Services	Pension	Total (6+7+8)	Interest Payments	Administrative Services	Pension	Total (10+11+12)
1	2	3	4	5	6	7	8	9	10	11	12	13
1 Andhra Pradesh	23.0	6.2	8.1	37.4	21.6	6.0	8.3	35.9	21.2	5.5	8.8	35.6
2 Arunachal Pradesh	10.2	14.1	4.7	29.1	9.8	14.2	4.7	28.6	11.0	16.0	4.7	31.8
3 Assam	17.1	10.4	10.8	38.3	12.2	8.3	7.2	27.6	14.2	12.7	7.4	34.4
4 Bihar	22.7	9.4	15.0	47.2	21.4	9.9	14.2	45.5	21.4	9.4	14.8	45.6
5 Chhattisgarh	16.0	6.2	6.9	29.0	14.1	6.4	6.5	27.1	13.8	8.7	7.0	29.5
6 Goa	18.2	5.9	6.2	30.4	17.1	6.0	6.7	29.9	13.1	4.6	5.0	22.7
7 Gujarat	26.4	5.4	7.9	39.7	25.3	5.3	7.0	37.6	24.9	5.4	7.1	37.4
8 Haryana	20.9	7.1	7.6	35.5	18.6	7.3	7.5	33.5	18.1	7.9	8.3	34.3
9 Himachal Pradesh	26.4	6.2	9.5	42.1	28.5	6.1	11.8	46.4	29.3	6.4	11.1	46.8
10 Jammu and Kashmir	16.7	23.4	9.5	49.5	14.4	18.3	8.1	40.7	14.6	17.2	7.5	39.4
11 Jharkhand	13.6	12.0	12.4	37.9	9.2	11.9	11.0	32.1	9.9	16.3	8.3	34.5
12 Karnataka	17.4	6.6	8.9	33.0	15.2	6.6	8.3	30.1	14.2	6.7	8.6	29.4
13 Kerala	21.5	5.9	15.5	42.9	19.3	5.7	14.9	40.0	18.8	5.6	15.5	39.9
14 Madhya Pradesh	17.1	6.6	6.4	30.0	18.5	8.2	7.7	34.3	20.0	7.9	7.3	35.1
15 Maharashtra	19.5	7.9	6.2	33.6	17.1	7.6	5.7	30.3	19.0	9.1	6.1	34.3
16 Manipur	14.7	14.1	11.3	40.1	14.3	13.2	11.3	38.8	16.1	11.3	10.0	37.3
17 Meghalaya	12.9	16.4	5.8	35.2	12.0	15.8	4.9	32.8	10.9	14.9	4.5	30.2
18 Mizoram	12.9	14.4	5.1	32.4	12.6	13.2	7.1	33.0	13.6	14.6	7.6	35.7
19 Nagaland	12.9	25.1	7.8	45.8	16.5	23.1	9.8	49.4	16.7	22.9	10.4	50.1
20 Orissa	26.3	6.2	10.7	43.2	24.7	5.3	11.6	41.5	27.0	5.4	12.9	45.2
21 Punjab	23.6	9.7	8.8	42.2	21.2	8.8	7.6	37.6	21.0	9.7	7.7	38.4
22 Rajasthan	25.3	5.9	9.8	41.0	25.7	6.1	8.0	39.8	24.1	5.8	7.3	37.2
23 Sikkim	7.8	6.9	3.4	18.1	5.6	5.3	1.8	12.6	5.6	5.9	1.8	13.3
24 Tamil Nadu	18.6	7.1	13.0	38.7	17.3	7.2	14.1	38.7	16.8	7.1	15.2	39.1
25 Tripura	16.1	14.8	9.8	40.7	15.9	15.6	10.7	42.3	13.1	23.2	9.7	46.0
26 Uttaranchal	13.7	9.5	6.5	29.7	13.1	9.9	7.4	30.5	13.8	8.9	7.9	30.6
27 Uttar Pradesh	20.2	6.8	5.8	32.8	23.9	7.5	8.7	40.0	22.5	9.4	8.6	40.5
28 West Bengal	35.8	6.9	10.1	52.8	33.5	7.2	10.7	51.4	32.6	7.0	10.8	50.5
29 NCT Delhi	26.9	5.2	–	32.1	25.7	5.1	–	30.8	29.1	5.0	0.6	34.7
All States	**21.6**	**7.6**	**8.7**	**38.0**	**20.5**	**7.6**	**8.9**	**37.0**	**20.5**	**8.2**	**9.2**	**37.9**

Source : Budget Documents of State Governments.

Statement 36: Maturity Profile of Outstanding State Government Securities

(Outstanding as on March 31, 2005)

(Rs. crore)

States / Year	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	TOTAL	Power Bonds
1	2	3	4	5	6	7	8	9	10	11	12	12	13	14
Andhra Pradesh	573.32	529.68	1,007.67	1,782.88	2,097.53	1,639.13	2,394.24	3,401.21	2,725.92	2,733.42	726.08	352.84	19,963.93	2,436.10
Arunachal Pradesh	4.68	5.15	10.33	9.55	9.82	20.52	31.93	34.22	27.77	45.15	21.88	58.00	279.00	24.07
Assam	162.63	178.89	332.87	405.35	418.28	414.21	569.02	910.63	499.90	711.32	287.20	239.01	5,129.31	857.53
Bihar	379.60	417.56	779.34	732.93	498.17	892.38	1,406.54	1,335.47	1,153.23	1,433.47	539.26	895.05	10,462.99	1,593.52
Chattisgarh	85.76	94.77	157.02	153.46	249.91	235.01	313.14	463.53	156.01	392.35	183.25	302.32	2,786.54	483.22
Goa	17.50	19.25	30.67	96.09	82.31	88.74	98.88	155.00	108.66	132.96	82.15	49.00	961.21	–
Gujarat	256.00	281.61	475.27	676.85	929.62	893.56	1,253.91	2,536.92	2,282.59	1,511.60	929.77	629.27	12,656.96	1,628.71
Himachal Pradesh	43.75	44.00	76.61	159.61	242.94	255.65	402.65	697.85	610.49	714.36	316.73	125.85	3,690.48	70.25
Haryana	133.89	147.28	253.43	290.49	316.32	292.35	361.77	755.56	824.82	827.01	410.92	141.02	4,754.85	2,022.29
Jammu & Kashmir	71.23	73.24	118.44	127.53	126.98	267.41	316.19	596.04	385.42	283.75	126.70	199.99	2,692.92	1,590.81
Jharkhand	128.50	141.35	263.81	248.10	168.63	302.09	468.66	454.98	414.47	462.15	229.94	27.99	3,310.67	899.06
Karnataka	243.47	233.05	461.99	833.43	1,046.23	962.80	1,292.62	1,610.57	1,590.96	2,407.42	858.53	220.96	11,762.01	550.95
Kerala	345.61	380.17	662.94	734.24	745.63	729.68	1,384.04	1,012.42	1,426.52	1,423.24	306.59	446.22	9,597.29	1,158.25
Maharashtra	425.84	468.43	775.35	794.77	888.98	913.62	1,478.73	1,073.88	4,394.91	2,717.78	1,821.03	1,790.27	17,543.59	1,018.59
Madhya Pradesh	315.09	356.63	537.77	537.88	803.74	642.53	833.80	1,136.97	1,428.18	2,128.87	448.45	129.01	9,298.91	2,663.89
Manipur	16.00	17.60	37.18	39.05	41.82	36.23	57.32	77.28	46.12	108.06	68.09	52.93	597.69	157.09
Meghalaya	27.48	27.50	48.20	73.08	81.86	70.00	101.45	87.00	53.45	102.08	62.06	90.81	824.98	13.99
Mizoram	15.00	16.50	18.15	29.97	34.97	34.97	43.88	117.97	30.46	54.22	25.21	79.87	501.17	45.57
Nagaland	39.65	43.62	71.37	93.57	128.71	119.32	171.60	178.10	115.90	140.07	90.55	44.04	1,236.51	78.92
Orissa	400.72	393.48	717.67	699.03	843.85	833.23	1,085.01	1,308.05	884.88	1,356.33	403.42	655.21	9,580.89	1,102.87
Punjab	221.24	243.36	327.52	415.72	623.93	398.96	459.62	1,141.19	1,744.77	1,265.40	401.69	475.27	7,718.66	637.35
Rajasthan	394.27	433.71	753.95	1,160.13	1,388.63	1,342.86	1,396.42	2,383.41	1,624.82	2,297.87	952.42	230.00	14,358.48	368.78
Sikkim	15.65	17.21	25.65	45.16	51.01	31.11	16.72	20.00	16.57	22.42	15.03	55.15	331.69	47.80
Tripura	17.92	19.71	45.49	77.97	95.98	92.79	73.57	121.45	77.67	117.95	82.33	201.94	1,024.78	63.51
Tamil Nadu	403.42	443.76	812.87	805.59	874.59	1,277.58	1,392.81	2,325.40	2,068.31	2,406.05	533.11	442.86	13,786.36	1,962.14
Uttaranchal	54.79	51.89	94.93	127.01	139.57	101.99	240.73	949.87	763.87	308.85	601.95	–	3,435.45	572.00
Uttar Pradesh	1,034.04	979.27	1,791.47	2,396.81	2,633.82	1,925.37	2,996.15	3,236.91	2,945.98	3,987.80	1,602.60	897.70	26,427.92	5,871.86
West Bengal	447.42	492.17	866.53	853.90	947.51	1,055.82	1,390.65	2,506.07	3,675.98	3,292.24	1,334.81	1,864.95	18,728.04	1,963.78
TOTAL	**6,274.47**	**6,550.84**	**11,554.53**	**14,400.13**	**16,511.35**	**15,869.92**	**22,032.05**	**30,627.93**	**32,078.64**	**33,384.19**	**13,461.74**	**10,697.51**	**213,443.29**	**29,882.91**
% of Gross Total	**2.94**	**3.07**	**5.41**	**6.75**	**7.74**	**7.44**	**10.32**	**14.35**	**15.03**	**15.64**	**6.31**	**5.01**	**100.00**	

Notes: 1. Compensation Bonds, Loans not bearing interest and Power Bonds are not included.

2. Outstanding loans that had been raised by erstwhile Bihar have been bifurcated between Bihar and Jharkhand in the population ratio of 74.71 per cent & 25.29 per cent, respectively.

3. Outstanding loans that had been raised by erstwhile Madhya Pradesh have been bifurcated between Madhya Pradesh and Chhattisgarh in the population ratio of 73.3797 per cent & 26.6203 per cent, respectively.

4. Outstanding loans that had been raised by erstwhile Uttar Pradesh have been bifurcated between Uttar Pradesh and Uttaranchal in the population ratio of 94.9676 per cent & 5.0324 per cent, respectively.

Statement 37: Maturity Profile of Outstanding State Government Securities - As Percentage to Total

(As on March 31, 2005)

(Per cent)

States/Year	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Andhra Pradesh	2.87	2.65	5.05	8.93	10.51	8.21	11.99	17.04	13.65	13.69	3.64	1.77	100.00
Arunachal Pradesh	1.68	1.85	3.70	3.42	3.52	7.35	11.44	12.27	9.95	16.18	7.84	20.79	100.00
Assam	3.17	3.49	6.49	7.90	8.15	8.08	11.09	17.75	9.75	13.87	5.60	4.66	100.00
Bihar	3.63	3.99	7.45	7.00	4.76	8.53	13.44	12.76	11.02	13.70	5.15	8.55	100.00
Chattisgarh	3.08	3.40	5.63	5.51	8.97	8.43	11.24	16.63	5.60	14.08	6.58	10.85	100.00
Goa	1.82	2.00	3.19	10.00	8.56	9.23	10.29	16.13	11.30	13.83	8.55	5.10	100.00
Gujarat	2.02	2.22	3.76	5.35	7.34	7.06	9.91	20.04	18.03	11.94	7.35	4.97	100.00
Himachal Pradesh	1.19	1.19	2.08	4.32	6.58	6.93	10.91	18.91	16.54	19.36	8.58	3.41	100.00
Haryana	2.82	3.10	5.33	6.11	6.65	6.15	7.61	15.89	17.35	17.39	8.64	2.97	100.00
Jammu & Kashmir	2.64	2.72	4.40	4.74	4.72	9.93	11.74	22.13	14.31	10.54	4.70	7.43	100.00
Jharkhand	3.88	4.27	7.97	7.49	5.09	9.12	14.16	13.74	12.52	13.96	6.95	0.85	100.00
Karnataka	2.07	1.98	3.93	7.09	8.90	8.19	10.99	13.69	13.53	20.47	7.30	1.88	100.00
Kerala	3.60	3.96	6.91	7.65	7.77	7.60	14.42	10.55	14.86	14.83	3.19	4.65	100.00
Maharashtra	2.43	2.67	4.42	4.53	5.07	5.21	8.43	6.12	25.05	15.49	10.38	10.20	100.00
Madhya Pradesh	3.39	3.84	5.78	5.78	8.64	6.91	8.97	12.23	15.36	22.89	4.82	1.39	100.00
Manipur	2.68	2.94	6.22	6.53	7.00	6.06	9.59	12.93	7.72	18.08	11.39	8.86	100.00
Meghalaya	3.33	3.33	5.84	8.86	9.92	8.49	12.30	10.55	6.48	12.37	7.52	11.01	100.00
Mizoram	2.99	3.29	3.62	5.98	6.98	6.98	8.76	23.54	6.08	10.82	5.03	15.94	100.00
Nagaland	3.21	3.53	5.77	7.57	10.41	9.65	13.88	14.40	9.37	11.33	7.32	3.56	100.00
Orissa	4.18	4.11	7.49	7.30	8.81	8.70	11.32	13.65	9.24	14.16	4.21	6.84	100.00
Punjab	2.87	3.15	4.24	5.39	8.08	5.17	5.95	14.78	22.60	16.39	5.20	6.16	100.00
Rajasthan	2.75	3.02	5.25	8.08	9.67	9.35	9.73	16.60	11.32	16.00	6.63	1.60	100.00
Sikkim	4.72	5.19	7.73	13.62	15.38	9.38	5.04	6.03	5.00	6.76	4.53	16.63	100.00
Tripura	1.75	1.92	4.44	7.61	9.37	9.05	7.18	11.85	7.58	11.51	8.03	19.71	100.00
Tamil Nadu	2.93	3.22	5.90	5.84	6.34	9.27	10.10	16.87	15.00	17.45	3.87	3.21	100.00
Uttaranchal	1.59	1.51	2.76	3.70	4.06	2.97	7.01	27.65	22.23	8.99	17.52	–	100.00
Uttar Pradesh	3.91	3.71	6.78	9.07	9.97	7.29	11.34	12.25	11.15	15.09	6.06	3.40	100.00
West Bengal	2.39	2.63	4.63	4.56	5.06	5.64	7.43	13.38	19.63	17.58	7.13	9.96	100.00
TOTAL	**2.94**	**3.07**	**5.41**	**6.75**	**7.74**	**7.44**	**10.32**	**14.35**	**15.03**	**15.64**	**6.31**	**5.01**	**100.00**

Statement 38: Availment of WMA and Overdraft from the Reserve Bank

States	WMA			Overdraft					
	2005-06*	2004-05	2003-04	2005-06*		2004-05		2003-04	
	Number of Days	Number of Days	Number of Days	Number of Occasions	Number of Days	Number of Occasions	Number of Days	Number of Occasions	Number of Days
1	2	3	4	5	6	7	8	9	10
(A) Non-Special Category									
1 Andhra Pradesh	–	–	173	–	–	–	–	6	30
2 Bihar	–	5	92	–	–	–	–	–	–
3 Goa	–	212	270	–	–	3	13	9	66
4 Gujarat	–	116	203	–	–	–	–	13	47
5 Haryana	–	–	24	–	–	–	–	4	21
6 Karnataka	–	7	196	–	–	–	–	1	1
7 Kerala	240	348	328	10	64	19	161	28	196
8 Madhya Pradesh	–	110	261	–	–	–	–	22	176
9 Maharashtra	41	68	207	1	20	5	22	17	154
10 Orissa	–	91	315	–	–	–	–	21	189
11 Punjab	22	268	291	–	–	9	115	11	53
12 Rajasthan	–	21	303	–	–	–	–	21	151
13 Tamil Nadu	–	7	38	–	–	–	–	13	73
14 Uttar Pradesh	34	294	321	1	11	13	98	14	79
15 West Bengal	–	268	362	–	–	15	115	28	260
16 Chhattisgarh	–	–	–	–	–	–	–	–	–
17 Jharkhand	–	–	31	–	–	–	–	–	–
(B) Special Category									
1 Arunachal Pradesh	28	35	–	–	18	3	6	–	–
2 Assam	57	225	337	2	22	13	126	24	315
3 Himachal Pradesh	25	159	327	–	–	4	27	27	181
4 Manipur	55	149	268	1	44	2	118	19	350
5 Meghalaya	15	–	31	1	1	–	–	1	1
6 Mizoram	14	147	131	–	–	1	1	4	24
7 Nagaland	41	103	12	1	17	3	18	19	143
8 Tripura	–	31	25	–	–	–	–	–	–
9 Uttaranchal	27	95	78	1	13	2	16	9	41

* : Up to January 18, 2006 '–': Nil

Source : As per Reserve Bank records.

Statement 39: Ways and Means (WMA) Advances from Centre

(Rs. crore)

States	2000-01	2001-02	2002-03	2003-04	2004-05 (RE)	2005-06 (BE)
1	2	3	4	5	6	7
1 Andhra Pradesh	75	329	135	–	–	–
2 Arunachal Pradesh	–	–	–	–	–	–
3 Assam	200	675	470	50	50	50
4 Bihar	–	–	–	–	–	–
5 Chhattisgarh	–	–	–	–	–	–
6 Goa	–	–	–	–	–	–
7 Gujarat	550	91	–	–	–	–
8 Haryana	–	–	–	–	–	–
9 Himachal Pradesh	110	187	–	125	–	–
10 Jammu & Kashmir	–	–	–	–	–	–
11 Jharkhand	–	–	–	–	–	–
12 Karnataka	–	–	–	500	–	–
13 Kerala	–	203	178	310	200	200
14 Madhya Pradesh	–	–	312	–	250	–
15 Maharashtra	–	–	25	–	–	–
16 Manipur	196	433	573	445	450	200
17 Meghalaya	–	–	65	–	65	–
18 Mizoram	–	37	–	–	–	–
19 Nagaland	–	70	27	–	100	100
20 Orissa	250	382	695	400	–	–
21 Punjab	250	305	–	150	200	200
22 Rajasthan	–	–	198	–	–	–
23 Sikkim	–	–	–	–	–	–
24 Tamil Nadu	–	–	–	–	–	–
25 Tripura	–	–	–	–	–	–
26 Uttaranchal	–	–	–	–	–	–
27 Uttar Pradesh	–	–	1	–	–	–
28 West Bengal	200	227	650	–	–	–
29 NCT Delhi	–	–	–	–	–	–
Total	**1,831**	**2,939**	**3,329**	**1,980**	**1,315**	**750**

BE : Budget Estimates RE : Revised Estimates '–' : Nil

Note : All figures are on a gross basis.

Source: Budget Documents of State Governments.

Statement 40: 14-days Intermediate Treasury Bills Investment Outstanding

(As on end-March)

(Rs. crore)

States	2001-02	2002-03	2003-04	2004-05	2005-06*
1	2	3	4	5	6
(A) Non-Special Category					
1 Andhra Pradesh	139	190	1,183	1,701	253
2 Bihar	91	943	299	2,845	3,931
3 Chhattisgarh	352	589	271	335	711
4 Goa	–	–	–	80	199
5 Gujarat	–	747	289	227	3,166
6 Haryana	–	149	632	1,571	3,894
7 Jharkhand	1,482	217	1,259	1,139	982
8 Karnataka	1,885	388	296	2,033	971
9 Kerala	–	–	–	–	343
10 Madhya Pradesh	–	27	–	200	777
11 Maharashtra	857	1,021	1,831	1,095	2,300
12 Orissa	–	–	102	653	1,080
13 Punjab	–	–	–	–	911
14 Rajasthan	–	–	179	930	1,051
15 Tamil Nadu	–	–	–	–	5,075
16 Uttar Pradesh	–	407	240	–	3,017
17 West Bengal	–	–	–	935	2,408
Total (A)	**4,806**	**4,678**	**6,580**	**13,744**	**31,068**
(B) Special Category					
1 Arunachal Pradesh	48	97	6	–	289
2 Assam	–	–	–	–	854
3 Himachal Pradesh	–	–	–	–	317
4 Manipur	–	–	–	–	88
5 Meghalaya	89	123	148	160	11
6 Mizoram	–	36	11	114	119
7 Nagaland	–	245	25	–	107
8 Tripura	–	103	8	297	421
9 Uttaranchal	–	311	77	–	307
Total (B)	**137**	**916**	**275**	**571**	**2,514**
Grand Total (A+B)	**4,943**	**5,594**	**6,856**	**14,314**	**33,582**

*: As on January 18, 2006 '-' : Nil

Source : As per Reserve Bank records.

Statement 41: Expenditure* on Education$

(As Ratio to Aggregate Disbursements)

(Per cent)

States	2000-01	2001-02	2002-03	2003-04	2004-05 (RE)	2005-06 (BE)
1	2	3	4	5	6	7
1 Andhra Pradesh	13.3	12.5	11.7	3.4	8.7	8.5
2 Arunachal Pradesh	6.4	13.3	12.1	2.7	5.7	5.0
3 Assam	25.5	21.9	22.4	11.4	10.0	15.6
4 Bihar	23.7	20.7	18.4	14.3	13.9	14.2
5 Chhattisgarh	13.1	12.4	11.0	3.1	4.5	4.8
6 Goa	11.9	10.5	12.0	4.4	7.7	6.7
7 Gujarat	13.6	12.7	13.5	5.2	4.1	4.5
8 Haryana	14.6	13.8	13.7	4.7	6.3	7.3
9 Himachal Pradesh	17.0	16.2	14.5	6.1	11.6	11.5
10 Jammu and Kashmir	11.1	11.6	10.9	8.9	8.9	9.3
11 Jharkhand	–	16.2	19.0	11.5	11.7	13.5
12 Karnataka	17.7	16.0	14.8	5.4	9.3	9.9
13 Kerala	20.0	19.0	17.6	5.8	6.3	6.8
14 Madhya Pradesh	16.3	12.5	12.2	4.2	3.9	4.2
15 Maharashtra	22.3	22.1	18.9	9.3	7.1	9.1
16 Manipur	20.2	13.7	13.3	7.5	9.5	8.6
17 Meghalaya	16.6	17.9	15.3	2.1	2.4	2.7
18 Mizoram	16.2	16.0	14.5	5.7	11.5	13.2
19 Nagaland	13.8	11.0	11.0	3.8	8.2	8.1
20 Orissa	15.9	14.6	14.3	6.0	6.5	8.2
21 Punjab	13.2	11.7	12.1	3.3	3.8	4.0
22 Rajasthan	18.8	18.2	15.5	4.9	5.1	6.4
23 Sikkim	14.2	8.0	7.6	5.6	5.1	6.0
24 Tamil Nadu	18.0	17.3	13.8	4.8	4.4	6.0
25 Tripura	19.3	18.6	19.2	7.3	8.0	8.4
26 Uttaranchal	21.5	21.1	20.0	3.6	9.2	9.0
27 Uttar Pradesh	16.8	16.0	14.6	2.9	6.5	8.0
28 West Bengal	17.1	16.2	15.9	3.7	4.6	5.0
29 NCT Delhi	15.1	13.7	12.1	10.9	12.8	15.8
All States	**17.4**	**16.1**	**15.0**	**5.0**	**6.3**	**7.2**
All States (per cent to GDP)	**2.9**	**2.7**	**2.6**	**2.4**	**2.5**	**2.4**

* : Revenue Expenditure and Capital Outlay '–': Not Applicable

$: Also includes expenditure on Sports, Art and Culture.

Note : Ratios from 2000-01 to 2002-03 will not be comparable to those of 2003-04 to 2005-06 as capital expenditure includes all corresponding items of capital receipts on a gross basis for the latter years while these items were included on a net basis in capital receipts in the earlier years.

Source : Budget Documents of State Governments.

Statement 42: Expenditure* on Medical and Public Health & Family Welfare

(As Ratio to Aggregate Disbursements)

(Per cent)

States	2000-01	2001-02	2002-03	2003-04	2004-05 (RE)	2005-06 (BE)
1	2	3	4	5	6	7
1 Andhra Pradesh	4.7	4.4	4.0	1.1	2.7	2.6
2 Arunachal Pradesh	5.0	4.9	4.5	1.0	2.3	1.6
3 Assam	4.7	4.2	3.7	1.8	2.1	2.8
4 Bihar	5.9	4.9	4.2	2.9	2.6	2.6
5 Chhattisgarh	4.1	4.3	4.0	0.9	1.3	1.4
6 Goa	4.4	3.8	4.0	1.7	2.8	2.4
7 Gujarat	3.4	2.8	3.2	1.2	1.0	1.1
8 Haryana	3.3	3.0	3.3	1.1	1.4	1.6
9 Himachal Pradesh	5.6	4.9	4.5	2.1	3.9	3.8
10 Jammu and Kashmir	4.9	5.5	5.2	4.4	4.5	4.4
11 Jharkhand	–	4.9	4.2	3.3	2.9	5.8
12 Karnataka	5.1	4.9	4.2	1.4	2.3	2.6
13 Kerala	5.3	5.8	4.8	1.6	1.7	2.0
14 Madhya Pradesh	5.1	4.1	4.1	1.4	1.4	1.5
15 Maharashtra	3.9	4.3	3.7	1.9	1.4	2.0
16 Manipur	4.8	3.4	2.9	1.8	2.1	1.8
17 Meghalaya	5.6	6.6	5.9	0.8	0.7	0.8
18 Mizoram	5.4	5.4	5.0	2.4	3.6	3.8
19 Nagaland	5.2	4.1	4.6	1.4	3.1	3.3
20 Orissa	4.2	3.7	3.8	1.6	2.2	2.8
21 Punjab	4.5	3.9	3.5	1.0	1.2	1.2
22 Rajasthan	5.2	5.2	4.2	1.4	1.4	1.7
23 Sikkim	3.7	2.2	2.0	1.4	1.5	1.5
24 Tamil Nadu	4.9	4.9	4.1	1.4	1.3	2.1
25 Tripura	4.0	3.7	3.8	1.3	1.9	2.8
26 Uttaranchal	3.1	4.4	3.8	0.7	2.3	2.4
27 Uttar Pradesh	4.0	3.6	3.8	0.9	2.1	2.6
28 West Bengal	5.6	5.0	4.9	1.1	1.3	1.6
29 NCT Delhi	7.2	6.7	6.3	6.0	6.7	8.7
All States	**4.7**	**4.4**	**4.1**	**1.4**	**1.8**	**2.1**
All States (per cent to GDP)	**0.77**	**0.73**	**0.69**	**0.66**	**0.69**	**0.70**

*: Revenue Expenditure and Capital Outlay '–' : Not Applicable

Note : Ratios from 2000-01 to 2002-03 will not be comparable to those of 2003-04 to 2005-06 as capital expenditure includes all corresponding items of capital receipts on a gross basis for the latter years while these items were included on a net basis in capital receipts in the earlier years.

Source : Budget Documents of State Governments.

Statement 43: Outstanding Guarantees of State Governments

(as on end-March)

(Rs. crore)

	States	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99 #	1999-00	2000-01	2001-02	2002-03 (P)	2003-04 (P)
	1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh*	3,633	5,021	5,326	5,848	4,343	7,947	9,885	10,469	13,794	13,138	10,237	15,337	15,317
2.	Assam	1,008	1,022	1,022	945	1,430	1,430	1,430	1,430	1,033	1,100	1,854	1,101	1,023
3.	Bihar	1,359	1,477	1,652	73	1,184	525	525	525	1,149	1,157	997	789	–
4.	Gujarat	4,514	5,190	5,387	6,501	6,519	6,602	7,274	7,299	13,450	17,301	18,723	19,001	17,624
5.	Haryana*	1,264	1,526	1,856	1,811	2,362	3,749	4,119	4,119	4,315	8,209	9,174	7,684	5,869
6.	Himachal Pradesh*	370	482	502	495	798	989	1,299	1,299	3,109	1,921	4,113	2,153	–
7.	Jammu and Kashmir*	459	443	480	275	599	599	599	599	790	1,143	1,033	1,033	3,629
8.	Karnataka*	3,057	2,255	3,640	3,862	4,669	4,887	6,122	6,517	9,829	12,989	11,845	13,314	14,179
9.	Kerala	1,744	2,296	2,320	3,229	2,082	2,069	2,466	2,866	7,952	8,756	11,937	11,410	13,836
10.	Madhya Pradesh*	677	720	1,890	287	440	3,485	3,485	3,485	9,841	10,482	9,670	9,670	9,974
11.	Maharashtra	7,351	6,132	7,305	7,706	8,127	7,636	9,933	12,851	21,161	44,954	35,520	38,002	67,068
12.	Orissa*	1,090	1,333	1,357	1,484	1,716	1,919	2,094	2,292	3,837	3,787	5,309	5,499	5,178
13.	Punjab*	1,303	1,225	1,517	2,360	2,525	6,691	7,044	7,292	8,744	6,067	6,149	18,632	12,987
14.	Rajasthan*	2,727	3,143	3,573	3,929	4,758	5,754	6,154	6,454	11,270	11,954	12,912	14,819	17,239
15.	Tamil Nadu*	2,895	3,205	3,604	2,128	3,456	4,339	4,339	4,637	9,287	12,388	12,004	11,918	10,818
16.	Uttar Pradesh	4,257	4,852	5,135	5,300	4,730	4,338	4,503	4,643	8,090	6,391	6,268	3,601	–
17.	West Bengal*	2,450	2,193	2,299	2,246	2,893	2,380	2,480	2,680	4,378	6,982	7,641	10,331	11,044
	TOTAL	**40,158**	**42,515**	**48,865**	**48,479**	**52,631**	**65,339**	**73,751**	**79,457**	**132,029**	**168,719**	**165,386**	**184,294**	**205,785**

Data pertains to April to September '–' : Not Available P: Provisional

* Outstanding guarantees for the year 1991-92 to 1996-97 include principal and interest components.

Source : Information received from State Governments.

Appendix I: Revenue Receipts of Individual States

(Rs. Lakh)

Items	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**2,686,848**	**3,218,104**	**3,199,384**	**3,597,653**	**157,636**	**140,782**	**135,402**	**147,452**
I. TAX REVENUES (A+B)	**1,887,444**	**2,332,004**	**2,364,760**	**2,666,895**	**20,433**	**24,763**	**23,665**	**35,699**
A. State's Own Tax Revenue (1 to 3)	**1,380,591**	**1,726,369**	**1,731,109**	**1,998,079**	**4,312**	**8,548**	**4,470**	**12,830**
1. Taxes on Income (i+ii)	**16,835**	**21,460**	**22,360**	**30,000**	**–**	**–**	**–**	**–**
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions,Trades, Callings and Employment	16,835	21,460	22,360	30,000	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	**114,926**	**145,349**	**145,349**	**165,379**	**388**	**4,878**	**250**	**280**
i) Land Revenue	3,451	12,648	12,648	12,748	357	200	200	220
ii) Stamps and Registration fees	111,175	131,201	131,201	151,131	31	210	50	60
iii) Urban Immovable Property Tax	300	1,500	1,500	1,500	–	4,468	–	–
3 Taxes on Commodities and Services (i to vii)	**1,248,830**	**1,559,560**	**1,563,400**	**1,802,700**	**3,924**	**3,670**	**4,220**	**12,550**
i) Sales Tax (a to f)	918,692	1,124,244	1,124,244	1,315,616	3,924	3,670	4,220	10,050
a) State Sales Tax	837,639	1,006,048	1,006,048	1,183,200	2,179	2,050	2,300	8,000
b) Central Sales Tax	79,123	116,440	116,523	130,506	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	–	4	4	4	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	12	20	20	22	–	–	–	–
f) Other Receipts	1,918	1,732	1,649	1,884	–	–	–	–
ii) State Excise	191,498	247,711	247,711	285,118	1,542	1,400	1,700	1,800
iii) Taxes on Vehicles	106,776	139,580	139,580	161,217	203	220	220	250
iv) Taxes on Goods and Passengers	4,455	1,160	5,000	5,500	–	–	–	–
v) Taxes and Duties on Electricity	13,852	29,400	29,400	15,870	–	–	–	–
vi) Entertainment Tax	7,990	8,400	8,400	9,408	–	–	–	–
vii) Other Taxes and Duties	5,567	9,065	9,065	9,971	–	–	–	–
B. Share in Central Taxes	**506,853**	**605,635**	**633,651**	**668,816**	**16,121**	**16,215**	**19,195**	**22,869**
II. NON-TAX REVENUE (C+D)	**799,404**	**886,100**	**834,624**	**930,758**	**137,203**	**116,019**	**111,737**	**111,753**
C. State's Own Non-Tax Revenue (1 to 6)	**360,465**	**400,276**	**427,970**	**440,348**	**12,057**	**17,946**	**19,844**	**22,486**
1. Interest Receipts	**181,853**	**162,365**	**179,345**	**203,143**	**845**	**–**	**850**	**855**
2. Dividends and Profits	**4,868**	**139**	**4,554**	**5,521**	**–**	**–**	**–**	**–**
3. General Services	**27,444**	**49,025**	**49,265**	**26,713**	**2,085**	**1,891**	**2,269**	**2,393**
of which: State lotteries	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
4. Social Services (i to viii)	**24,923**	**20,086**	**20,087**	**21,035**	**523**	**565**	**621**	**659**
i) Education, Sports, Art and Culture	7,121	12,019	12,019	12,421	153	130	160	170
ii) Medical, Public Health and Family Welfare	2,953	3,970	3,971	4,169	27	16	35	40

See 'Notes to Appendix I'

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	9,838	200	200	210	9	4	11	13
iv) Urban Development	446	1,076	1,076	1,130	211	260	260	270
v) Labour and Employment	1,291	1,435	1,435	1,507	1	2	2	2
vi) Social Security and Welfare	279	170	170	179	10	12	12	13
vii) Water Supply and Sanitation	617	909	909	954	111	140	140	150
viii) Others	2,378	307	307	465	1	1	1	1
5. Fiscal Services	**–**	**–**	**–**	**–**	**–**	**750**	**–**	**–**
6. Economic Services (i to xvii)	**121,377**	**168,661**	**174,719**	**183,936**	**8,604**	**14,740**	**16,104**	**18,579**
i) Crop Husbandry	477	748	748	785	199	150	220	230
ii) Animal Husbandry	111	82	91	116	303	57	100	110
iii) Fisheries	166	165	165	173	9	11	11	15
iv) Forestry and Wildlife	9,295	12,000	12,000	12,600	963	1,100	1,100	1,200
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	2,307	3,050	3,050	3,203	2	4	13	14
vii) Other Agricultural Programmes	3	6	6	6	15	15	16	17
viii) Major and Medium Irrigation projects	1,552	1,041	5,158	5,259	–	–	–	–
ix) Minor Irrigations	144	171	172	181	1	–	–	–
x) Power	4,490	3,305	4,500	5,000	3,362	10,324	10,301	12,286
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	171	173	173	182	50	35	55	60
xiii) Industries@	78,286	100,495	100,495	105,520	1,751	1,110	2,014	2,215
xiv) Ports and Light Houses	1,847	526	6,502	6,827	–	–	–	–
xv) Road Transport	–	–	–	–	683	893	901	953
xvi) Tourism	100	1,395	1,395	1,465	17	25	25	26
xvii) Others*	22,428	45,504	40,264	42,619	1,249	1,016	1,348	1,453
D. Grants from the Centre (1 to 5)	**438,939**	**485,824**	**406,654**	**490,410**	**125,146**	**98,073**	**91,893**	**89,267**
1. State Plan Schemes	235,561	245,005	164,975	230,460	82,154	51,581	58,228	60,060
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	13,585	86,549	86,549	102,561	328	–	–	–
3. Centrally Sponsored Schemes	85,244	92,817	92,817	92,091	9,337	15,863	3,387	900
4. NEC/ Special Plan Scheme	–	–	–	–	3,323	6	2,493	720
5. Non-Plan Grants (a to c)	104,549	61,453	62,313	65,298	30,004	30,623	27,785	27,587
a) Statutory Grants	64,463	31,383	31,383	34,303	24,358	21,129	21,129	21,128
b) Grants for relief on account of Natural Calamities	17,196	18,056	18,056	18,056	4,023	1,096	1,096	1,150
c) Others	22,890	12,014	12,874	12,939	1,623	8,398	5,560	5,309

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	ASSAM				BIHAR			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Revised Estimates)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**776,510**	**1,302,621**	**1,403,348**	**1,331,469**	**1,352,493**	**1,633,570**	**1,679,594**	**1,871,918**
I. TAX REVENUES (A+B)	**423,238**	**534,437**	**544,299**	**627,255**	**1,089,465**	**1,311,010**	**1,258,783**	**1,446,411**
A. State's Own Tax Revenue (1 to 3)	**207,031**	**276,092**	**274,004**	**319,841**	**336,091**	**399,608**	**346,950**	**398,331**
1. Taxes on Income (i+ii)	**8,993**	**11,127**	**10,501**	**15,845**	**1**	**1**	**–**	**–**
i) Agricultural Income Tax	318	800	700	770	–	–	–	–
ii) Taxes on Professions,Trades, Callings and Employment	8,675	10,327	9,801	15,075	1	1	–	–
2. Taxes on Property and Capital Transactions (i to iii)	**12,415**	**14,689**	**14,040**	**20,850**	**55,500**	**62,400**	**52,500**	**63,500**
i) Land Revenue	6,213	7,792	7,019	12,931	7,500	8,400	2,500	3,500
ii) Stamps and Registration fees	6,202	6,884	7,008	7,919	48,000	54,000	50,000	60,000
iii) Urban Immovable Property Tax	–	13	13	–	–	–	–	–
3 Taxes on Commodities and Services (i to vii)	**185,623**	**250,276**	**249,463**	**283,146**	**280,590**	**337,207**	**294,450**	**334,831**
i) Sales Tax (a to f)	155,106	205,089	207,791	242,586	199,529	247,448	207,000	235,631
a) State Sales Tax	123,452	170,280	158,864	177,905	192,492	240,286	207,000	235,631
b) Central Sales Tax	892	34,809	43,718	54,612	7,037	7,162	–	–
c) Sales Tax on Motor Spirit and Lubricants	-22	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	5	–	–	–	–	–	–	–
f) Other Receipts	30,779	–	5,209	10,069	–	–	46,361	58,518
ii) State Excise	12,929	16,036	15,007	17,215	28,000	33,000	29,000	33,500
iii) Taxes on Vehicles	12,399	14,848	14,011	15,832	27,500	30,800	25,000	31,000
iv) Taxes on Goods and Passengers	1,699	1,698	1,920	2,170	21,762	22,243	30,000	31,200
v) Taxes and Duties on Electricity	273	7,537	6,208	348	1,728	1,613	1,500	1,630
vi) Entertainment Tax	2,375	3,603	3,500	3,850	1,560	1,526	–	–
vii) Other Taxes and Duties	842	1,465	1,026	1,145	511	577	1,950	1,870
B. Share in Central Taxes	**216,207**	**258,345**	**270,295**	**307,414**	**753,374**	**911,402**	**911,833**	**1,048,080**
II. NON-TAX REVENUE (C+D)	**353,272**	**768,184**	**859,049**	**704,214**	**263,028**	**322,560**	**420,811**	**425,507**
C. State's Own Non-Tax Revenue (1 to 6)	**94,581**	**331,863**	**342,089**	**106,405**	**44,559**	**38,128**	**31,846**	**30,560**
1. Interest Receipts	**589**	**219,945**	**220,225**	**663**	**2,998**	**1,649**	**1,799**	**5,761**
2. Dividends and Profits	**688**	**667**	**729**	**773**	**1**	**1**	**4**	**7**
3. General Services	**3,435**	**5,774**	**6,633**	**5,356**	**12,073**	**14,443**	**12,855**	**4,579**
of which: State lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to viii)	**4,996**	**1,464**	**5,297**	**5,616**	**12,502**	**3,035**	**2,421**	**2,848**
i) Education, Sports, Art and Culture	3,800	329	4,028	4,270	5,839	880	500	600
ii) Medical, Public Health and Family Welfare	423	666	448	475	1,922	1,837	1,250	1,412

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	ASSAM				BIHAR			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Revised Estimates)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	192	210	204	216	141	145	141	141
iv) Urban Development	2	3	2	3	1	–	–	–
v) Labour and Employment	183	168	194	206	120	123	105	109
vi) Social Security and Welfare	34	45	36	38	2,598	1	400	550
vii) Water Supply and Sanitation	359	38	381	404	44	39	20	30
viii) Others	3	5	4	4	1,837	10	5	6
5. Fiscal Services	**1**	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	**84,872**	**104,013**	**109,205**	**93,997**	**16,985**	**19,000**	**14,767**	**17,365**
i) Crop Husbandry	72	162	76	81	255	262	250	300
ii) Animal Husbandry	50	60	53	56	39	52	62	82
iii) Fisheries	102	139	108	114	420	525	600	725
iv) Forestry and Wildlife	3,676	2,634	3,897	4,131	2,100	2,500	600	1,500
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	29	27	31	33	292	745	100	215
vii) Other Agricultural Programmes	16	19	17	18	12	12	–	–
viii) Major and Medium Irrigation projects	26	32	28	30	3,000	3,000	1,500	1,650
ix) Minor Irrigations	20	33	21	22	85	653	180	200
x) Power	1	10,749	1	1	–	–	–	–
xi) Petroleum	72,103	85,035	98,000	82,000	–	–	–	–
xii) Village and Small Industries	36	119	108	114	42	42	38	42
xiii) Industries@	37	111	78	83	7,521	8,112	7,505	8,110
xiv) Ports and Light Houses	–	6	–	–	–	–	–	–
xv) Road Transport	1	–	1	1	2	2	2	2
xvi) Tourism	6	12	6	7	25	13	2	2
xvii) Others*	8,697	4,875	6,780	7,306	3,192	3,082	3,928	4,537
D. Grants from the Centre (1 to 5)	**258,691**	**436,321**	**516,960**	**597,809**	**218,469**	**284,432**	**388,965**	**394,947**
1. State Plan Schemes	184,715	258,380	320,144	344,169	134,778	197,882	388,965	394,947
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	505	15,630	15,630	13,692	1,448	1,395	–	–
3. Centrally Sponsored Schemes	27,433	90,123	90,123	133,320	66,011	63,150	–	–
4. NEC/ Special Plan Scheme	17,547	22,041	22,041	30,897	–	–	–	–
5. Non-Plan Grants (a to c)	28,491	50,147	69,022	75,731	16,232	22,005	–	–
a) Statutory Grants	–	14	14	30,581	10,415	13,100	–	–
b) Grants for relief on account of Natural Calamities	4,406	13,658	34,813	14,479	5,814	6,105	–	–
c) Others	24,085	36,475	34,195	30,671	3	2,800	–	–

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	CHHATTISGARH				GOA			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**595,932**	**736,544**	**745,757**	**788,117**	**162,313**	**262,711**	**193,870**	**287,295**
I. TAX REVENUES (A+B)	**415,795**	**491,916**	**500,725**	**547,890**	**84,584**	**96,757**	**100,567**	**116,624**
A. State's Own Tax Revenue (1 to 3)	**258,825**	**304,351**	**304,484**	**341,516**	**71,025**	**83,616**	**83,616**	**91,978**
1. Taxes on Income (i+ii)	**4,296**	**4,610**	**4,570**	**5,075**	**–**	**–**	**–**	**–**
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions,Trades, Callings and Employment	4,296	4,610	4,570	5,075	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	**17,468**	**21,537**	**20,891**	**23,320**	**3,424**	**4,700**	**4,700**	**5,170**
i) Land Revenue	381	1,537	890	819	528	700	700	770
ii) Stamps and Registration fees	17,087	20,000	20,001	22,501	2,896	4,000	4,000	4,400
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3 Taxes on Commodities and Services (i to vii)	**237,061**	**278,205**	**279,023**	**313,121**	**67,601**	**78,916**	**78,916**	**86,808**
i) Sales Tax (a to f)	129,862	149,270	149,270	174,581	50,236	60,000	60,000	66,000
a) State Sales Tax	98,454	111,579	111,579	131,236	44,328	56,996	56,996	62,699
b) Central Sales Tax	30,939	37,691	37,691	43,345	3,884	2,535	2,535	2,785
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	1,713	322	322	354
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	469	–	–	–	311	147	147	162
ii) State Excise	40,235	50,000	49,940	52,500	5,344	6,050	6,050	6,655
iii) Taxes on Vehicles	16,707	18,000	17,994	20,301	5,076	5,500	5,500	6,050
iv) Taxes on Goods and Passengers	23,008	29,728	31,079	32,633	4,114	4,848	4,848	5,333
v) Taxes and Duties on Electricity	26,837	30,071	30,275	32,596	–	–	–	–
vi) Entertainment Tax	209	995	407	448	211	385	385	424
vii) Other Taxes and Duties	203	141	58	62	2,620	2,133	2,133	2,346
B. Share in Central Taxes	**156,970**	**187,565**	**196,241**	**206,374**	**13,559**	**13,141**	**16,951**	**24,646**
II. NON-TAX REVENUE (C+D)	**180,137**	**244,627**	**245,032**	**240,227**	**77,729**	**165,954**	**93,303**	**170,671**
C. State's Own Non-Tax Revenue (1 to 6)	**112,441**	**128,158**	**117,685**	**123,192**	**72,474**	**155,356**	**80,038**	**157,368**
1. Interest Receipts	**12,246**	**13,519**	**9,399**	**9,624**	**221**	**673**	**673**	**740**
2. Dividends and Profits	**3,482**	**10,037**	**10,037**	**10,037**	**3**	**387**	**387**	**426**
3. General Services	**9,893**	**4,931**	**4,777**	**5,137**	**906**	**71,614**	**1,056**	**70,476**
of which: State lotteries	–	–	–	–	–	70,560	2	69,317
4. Social Services (i to viii)	**2,371**	**1,197**	**1,560**	**1,570**	**7,591**	**9,654**	**9,654**	**10,620**
i) Education, Sports, Art and Culture	455	146	167	181	1,151	446	446	491
ii) Medical, Public Health and Family Welfare	260	420	482	536	730	1,200	1,200	1,320

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	CHHATTISGARH				GOA			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	169	191	236	237	23	11	11	12
iv) Urban Development	142	40	40	40	2	–	–	–
v) Labour and Employment	175	110	112	150	195	218	218	240
vi) Social Security and Welfare	106	2	6	6	22	1	1	1
vii) Water Supply and Sanitation	522	225	215	217	5,466	7,700	7,700	8,470
viii) Others	542	62	302	203	2	78	78	86
5. Fiscal Services	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
6. Economic Services (i to xvii)	**84,449**	**98,474**	**91,912**	**96,824**	**63,753**	**73,028**	**68,268**	**75,106**
i) Crop Husbandry	279	388	388	420	99	173	173	190
ii) Animal Husbandry	96	142	159	169	74	121	121	133
iii) Fisheries	58	52	53	75	91	137	137	151
iv) Forestry and Wildlife	14,094	15,350	13,909	13,717	181	330	330	363
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	414	468	468	450	25	27	27	30
vii) Other Agricultural Programmes	69	114	33	33	6	8	8	9
viii) Major and Medium Irrigation projects	4,485	9,383	8,038	9,878	294	1,813	1,813	1,994
ix) Minor Irrigations	1,016	1,617	1,348	1,103	181	103	103	113
x) Power	–	–	–	–	59,215	65,000	60,000	66,000
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	73	42	42	42	101	60	60	66
xiii) Industries@	63,025	70,041	66,606	70,060	1,942	2,420	2,420	2,662
xiv) Ports and Light Houses	–	–	–	–	879	660	900	1,001
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	–	–	–	–	53	237	237	261
xvii) Others*	840	876	868	877	612	1,939	1,939	2,133
D. Grants from the Centre (1 to 5)	**67,696**	**116,470**	**127,347**	**117,035**	**5,255**	**10,598**	**13,265**	**13,303**
1. State Plan Schemes	29,961	42,571	50,971	51,430	3,097	6,494	7,802	6,742
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	9,859	26,853	28,516	28,808	297	804	850	1,016
3. Centrally Sponsored Schemes	16,518	14,312	16,399	19,127	1,342	2,929	2,817	4,324
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	11,358	32,733	31,461	17,670	519	371	1,796	1,221
a) Statutory Grants	–	–	–	–	–	–	–	–
b) Grants for relief on account of Natural Calamities	–	–	–	–	159	113	113	113
c) Others	11,358	32,733	31,461	17,670	360	258	1,683	1,108

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	GUJARAT				HARYANA			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**1,824,752**	**2,081,367**	**2,020,570**	**2,321,741**	**984,349**	**1,079,140**	**1,138,852**	**1,203,726**
I. TAX REVENUES (A+B)	**1,313,891**	**1,411,477**	**1,515,756**	**1,724,076**	**694,880**	**751,807**	**817,776**	**923,844**
A. State's Own Tax Revenue (1 to 3)	**1,117,341**	**1,191,428**	**1,253,640**	**1,397,760**	**634,805**	**691,550**	**740,104**	**821,689**
1. Taxes on Income (i+ii)	**9,941**	**10,800**	**12,500**	**15,000**	**–**	**–**	**–**	**–**
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions,Trades, Callings and Employment	9,941	10,800	12,500	15,000	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	**95,464**	**92,575**	**107,274**	**123,842**	**71,563**	**76,065**	**76,590**	**88,250**
i) Land Revenue	12,679	9,675	10,548	13,442	2,001	6,065	2,065	6,250
ii) Stamps and Registration fees	82,467	82,500	96,326	110,000	69,562	70,000	74,525	82,000
iii) Urban Immovable Property Tax	318	400	400	400	–	–	–	–
3 Taxes on Commodities and Services (i to vii)	**1,011,936**	**1,088,053**	**1,133,866**	**1,258,918**	**563,242**	**615,485**	**663,514**	**733,439**
i) Sales Tax (a to f)	716,958	790,200	810,001	900,000	383,800	425,000	476,479	549,000
a) State Sales Tax	447,028	492,700	502,300	552,300	295,095	350,000	376,069	440,000
b) Central Sales Tax	139,700	152,500	156,500	176,600	88,705	75,000	100,410	109,000
c) Sales Tax on Motor Spirit and Lubricants	129,565	144,500	150,500	170,500	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	665	500	701	600	–	–	–	–
ii) State Excise	4,625	5,111	5,111	5,469	92,328	99,500	94,500	96,700
iii) Taxes on Vehicles	93,639	91,490	110,000	130,000	13,239	13,125	14,200	15,500
iv) Taxes on Goods and Passengers	17,179	15,747	16,000	18,949	66,036	71,100	71,240	65,000
v) Taxes and Duties on Electricity	159,219	164,605	171,853	180,000	5,906	5,010	5,258	5,389
vi) Entertainment Tax	4,137	6,000	4,500	6,500	977	1,100	1,187	1,200
vii) Other Taxes and Duties	16,179	14,900	16,401	18,000	956	650	650	650
B. Share in Central Taxes	**196,550**	**220,049**	**262,116**	**326,316**	**60,075**	**60,257**	**77,672**	**102,155**
II. NON-TAX REVENUE (C+D)	**510,861**	**669,890**	**504,814**	**597,665**	**289,469**	**327,333**	**321,076**	**279,882**
C. State's Own Non-Tax Revenue (1 to 6)	**327,196**	**472,693**	**284,357**	**347,203**	**222,306**	**245,346**	**246,069**	**191,692**
1. Interest Receipts	**89,712**	**229,990**	**32,990**	**55,250**	**47,801**	**47,481**	**49,758**	**51,727**
2. Dividends and Profits	**2,989**	**3,020**	**3,020**	**3,000**	**411**	**420**	**450**	**480**
3. General Services	**29,803**	**34,264**	**35,551**	**46,072**	**67,835**	**97,783**	**86,392**	**34,267**
of which: State lotteries	–	–	–	–	54,716	74,962	69,888	17,300
4. Social Services (i to viii)	**19,506**	**32,200**	**32,200**	**21,536**	**26,634**	**19,474**	**37,310**	**31,787**
i) Education, Sports, Art and Culture	6,366	6,000	6,000	6,420	3,266	3,146	4,861	5,268
ii) Medical, Public Health and Family Welfare	4,282	5,550	5,550	4,550	3,211	3,212	3,792	2,744

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	GUJARAT				HARYANA			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	1,052	1,114	1,114	1,142	131	180	180	190
iv) Urban Development	2,255	2,600	2,600	2,700	14,355	8,000	23,310	18,010
v) Labour and Employment	1,211	1,350	1,350	1,114	544	508	510	535
vi) Social Security and Welfare	335	345	332	380	1,192	397	530	557
vii) Water Supply and Sanitation	101	125	125	125	3,731	3,950	4,050	4,400
viii) Others	3,904	15,116	15,129	5,105	204	81	77	83
5. Fiscal Services	**11**	**5**	**5**	**5**	**–**	**–**	**–**	**–**
6. Economic Services (i to xvii)	**185,175**	**173,214**	**180,591**	**221,340**	**79,625**	**80,188**	**72,159**	**73,431**
i) Crop Husbandry	838	600	600	900	283	325	325	340
ii) Animal Husbandry	446	350	400	500	196	150	220	225
iii) Fisheries	583	295	600	600	92	129	129	135
iv) Forestry and Wildlife	4,986	3,000	3,210	6,000	2,548	2,900	2,675	2,792
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	1,428	1,600	1,800	1,800	657	620	670	730
vii) Other Agricultural Programmes	2	2	10	10	239	226	250	275
viii) Major and Medium Irrigation projects	20,278	28,000	31,000	40,000	18,300	8,490	7,000	6,000
ix) Minor Irrigations	1,089	450	450	1,200	12	–	10	10
x) Power	7,708	2	5	5	221	210	210	210
xi) Petroleum	3	1	1	1	–	–	–	–
xii) Village and Small Industries	482	400	480	480	223	160	230	250
xiii) Industries@	134,888	120,440	127,715	150,675	7,725	15,003	9,002	9,502
xiv) Ports and Light Houses	4,564	4,822	5,004	5,160	–	–	–	–
xv) Road Transport	–	10	10	2	48,221	50,952	50,464	51,950
xvi) Tourism	–	1	1	1	72	91	91	77
xvii) Others*	7,880	13,241	9,305	14,006	836	932	883	935
D. Grants from the Centre (1 to 5)	**183,665**	**197,197**	**220,457**	**250,462**	**67,163**	**81,987**	**75,007**	**88,190**
1. State Plan Schemes	111,775	106,675	129,334	140,237	33,771	17,157	25,276	26,615
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	2,520	–	–	–	6,110	19,093	9,940	14,866
3. Centrally Sponsored Schemes	30,092	56,102	53,459	56,408	15,565	25,888	19,058	24,490
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	39,278	34,420	37,664	53,817	11,717	19,849	20,733	22,219
a) Statutory Grants	9,449	2,336	2,336	2,336	2,309	–	–	–
b) Grants for relief on account of Natural Calamities	19,583	14,714	20,214	14,714	–	–	–	–
c) Others	10,246	17,370	15,114	36,767	9,408	19,849	20,733	22,219

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Revised Estimates)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**398,092**	**424,136**	**461,691**	**584,435**	**850,591**	**909,030**	**976,453**	**1,099,045**
I. TAX REVENUES (A+B)	**143,387**	**155,795**	**172,160**	**176,191**	**197,694**	**223,170**	**240,278**	**279,842**
A. State's Own Tax Revenue (1 to 3)	**98,433**	**109,895**	**116,260**	**126,591**	**115,194**	**125,570**	**139,978**	**159,237**
1. Taxes on Income (i+ii)	**–**	**–**	**–**	**–**	**50**	**55**	**–**	**–**
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions,Trades, Callings and Employment	–	–	–	–	50	55	–	–
2. Taxes on Property and Capital Transactions (i to iii)	**5,321**	**4,310**	**4,310**	**7,376**	**3,278**	**3,389**	**4,038**	**4,186**
i) Land Revenue	84	305	305	218	174	243	243	217
ii) Stamps and Registration fees	5,237	4,005	4,005	7,158	3,083	3,131	3,780	3,960
iii) Urban Immovable Property Tax	–	–	–	–	21	15	15	9
3 Taxes on Commodities and Services (i to vii)	**93,112**	**105,585**	**111,950**	**119,215**	**111,866**	**122,126**	**135,940**	**155,051**
i) Sales Tax (a to f)	43,675	49,728	53,000	60,000	58,350	65,350	78,000	95,000
a) State Sales Tax	38,875	44,928	49,762	56,452	45,350	50,850	60,000	74,300
b) Central Sales Tax	4,799	4,800	3,237	3,547	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	1	–	1	1	13,000	14,500	18,000	20,700
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	–	–	–	–	–	–	–	–
ii) State Excise	28,012	31,137	30,000	31,500	20,901	21,647	20,500	21,100
iii) Taxes on Vehicles	7,837	9,419	9,639	11,000	3,960	3,661	4,097	4,265
iv) Taxes on Goods and Passengers	3,396	3,405	3,600	3,700	20,597	21,072	22,948	24,191
v) Taxes and Duties on Electricity	1,667	3,350	6,312	3,515	8,031	10,396	10,395	10,395
vi) Entertainment Tax	11	12	15	16	27	–	–	–
vii) Other Taxes and Duties	8,514	8,534	9,384	9,484	–	–	–	100
B. Share in Central Taxes	**44,954**	**45,900**	**55,900**	**49,600**	**82,500**	**97,600**	**100,300**	**120,605**
II. NON-TAX REVENUE (C+D)	**254,705**	**268,341**	**289,531**	**408,244**	**652,897**	**685,860**	**736,175**	**819,203**
C. State's Own Non-Tax Revenue (1 to 6)	**29,176**	**42,521**	**48,011**	**44,351**	**35,435**	**88,389**	**68,509**	**82,000**
1. Interest Receipts	**1,135**	**1,116**	**1,116**	**1,158**	**13,107**	**13,184**	**1,693**	**1,404**
2. Dividends and Profits	**50**	**65**	**65**	**65**	**1,547**	**1,560**	**2,578**	**2,578**
3. General Services	**3,708**	**5,204**	**5,569**	**4,655**	**3,346**	**3,589**	**3,598**	**2,840**
of which: State lotteries	1	1,000	–	–	–	–	–	–
4. Social Services (i to viii)	**6,214**	**2,691**	**4,435**	**4,435**	**2,845**	**3,720**	**3,025**	**3,799**
i) Education, Sports, Art and Culture	4,185	1,018	2,152	2,414	88	90	102	105
ii) Medical, Public Health and Family Welfare	343	284	374	414	956	1,198	1,029	1,076

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Revised Estimates)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	164	206	171	171	136	185	175	216
iv) Urban Development	125	44	167	144	–	–	–	–
v) Labour and Employment	96	98	101	110	50	55	65	75
vi) Social Security and Welfare	151	179	315	179	2	4	4	4
vii) Water Supply and Sanitation	1,104	830	1,121	970	1,610	2,180	1,650	2,315
viii) Others	46	32	34	33	3	8	–	8
5. Fiscal Services	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
6. Economic Services (i to xvii)	**18,069**	**33,445**	**36,826**	**34,038**	**14,590**	**66,336**	**57,615**	**71,379**
i) Crop Husbandry	353	440	440	449	394	399	412	448
ii) Animal Husbandry	44	40	40	45	331	329	354	364
iii) Fisheries	71	90	90	91	70	85	93	101
iv) Forestry and Wildlife	7,693	5,323	7,869	5,600	5,211	5,825	5,778	5,639
v) Plantations	–	1	1	1	–	–	–	–
vi) Co-operation	144	173	173	150	16	16	16	16
vii) Other Agricultural Programmes	3	5	5	5	6	6	8	7
viii) Major and Medium Irrigation projects	6	2	4	2	140	152	175	187
ix) Minor Irrigations	24	32	32	38	121	121	144	168
x) Power	3,501	23,155	23,155	23,200	7,267	58,320	49,388	63,200
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	84	41	39	39	87	95	138	125
xiii) Industries@	5,439	3,907	4,566	4,158	402	401	511	478
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	107	11	11	11	–	–	–	–
xvi) Tourism	13	24	24	24	34	17	22	24
xvii) Others*	587	201	377	225	511	570	576	622
D. Grants from the Centre (1 to 5)	**225,529**	**225,820**	**241,520**	**363,893**	**617,462**	**597,471**	**667,666**	**737,203**
1. State Plan Schemes	133,536	137,259	137,259	125,400	283,449	304,300	324,302	364,688
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	861	1,112	1,112	613	–	–	–	–
3. Centrally Sponsored Schemes	15,128	10,563	10,563	10,783	45,900	50,000	35,000	35,000
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	76,004	76,886	92,586	227,097	288,113	243,171	308,364	337,515
a) Statutory Grants	71,965	71,200	86,900	216,412	234,075	202,305	245,614	285,979
b) Grants for relief on account of Natural Calamities	3,805	3,900	3,900	7,552	3,030	3,182	3,182	6,484
c) Others	234	1,786	1,786	3,133	51,008	37,684	59,568	45,052

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	JHARKHAND				KARNATAKA			
	2003-04 (Revised Estimates)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**744,349**	**694,357**	**730,718**	**820,279**	**2,075,988**	**2,551,029**	**2,532,034**	**2,921,847**
I. TAX REVENUES (A+B)	**442,772**	**451,908**	**487,605**	**512,152**	**1,581,493**	**1,871,837**	**1,919,716**	**2,244,056**
A. State's Own Tax Revenue (1 to 3)	**227,764**	**240,188**	**240,188**	**288,848**	**1,257,012**	**1,495,796**	**1,574,785**	**1,868,016**
1. Taxes on Income (i+ii)	**–**	**–**	**–**	**–**	**24,658**	**27,415**	**26,389**	**30,643**
i) Agricultural Income Tax	–	–	–	–	129	215	364	217
ii) Taxes on Professions,Trades, Callings and Employment	–	–	–	–	24,529	27,200	26,025	30,426
2. Taxes on Property and Capital Transactions (i to iii)	**11,579**	**14,196**	**14,196**	**15,500**	**142,353**	**168,215**	**188,215**	**226,215**
i) Land Revenue	779	1,696	1,696	3,000	6,784	8,215	8,215	8,215
ii) Stamps and Registration fees	10,800	12,500	12,500	12,500	135,569	160,000	180,000	218,000
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3 Taxes on Commodities and Services (i to vii)	**216,185**	**225,992**	**225,992**	**273,348**	**1,090,001**	**1,300,166**	**1,360,181**	**1,611,158**
i) Sales Tax (a to f)	154,997	178,247	178,247	214,995	664,896	810,947	851,686	1,049,630
a) State Sales Tax	109,126	125,495	125,495	149,916	574,416	707,802	743,384	219,803
b) Central Sales Tax	45,871	52,752	52,752	65,079	90,480	103,145	108,302	125,662
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	–	–	–	–	–	–	–	704,165
ii) State Excise	25,247	12,500	12,500	15,500	233,396	263,272	275,000	299,772
iii) Taxes on Vehicles	20,795	22,459	22,459	27,000	80,006	96,999	100,000	111,800
iv) Taxes on Goods and Passengers	4,652	5,962	5,962	7,393	67,346	76,847	78,510	94,802
v) Taxes and Duties on Electricity	8,371	5,915	5,915	7,331	27,292	27,434	27,434	27,434
vi) Entertainment Tax	2,123	909	909	281	6,163	3,830	4,087	3,905
vii) Other Taxes and Duties	–	–	–	848	10,902	20,837	23,464	23,815
B. Share in Central Taxes	**215,008**	**211,720**	**247,417**	**223,304**	**324,481**	**376,041**	**344,931**	**376,040**
II. NON-TAX REVENUE (C+D)	**301,577**	**242,449**	**243,113**	**308,127**	**494,495**	**679,192**	**612,318**	**677,791**
C. State's Own Non-Tax Revenue (1 to 6)	**115,094**	**121,942**	**122,606**	**139,073**	**295,838**	**448,635**	**376,832**	**409,030**
1. Interest Receipts	**5,603**	**8,924**	**8,924**	**8,924**	**11,134**	**8,613**	**8,613**	**11,139**
2. Dividends and Profits	**112**	**120**	**120**	**300**	**1,690**	**335**	**335**	**1,690**
3. General Services	**2,998**	**1,396**	**1,396**	**3,426**	**178,382**	**302,746**	**235,280**	**281,582**
of which: State lotteries	–	–	–	–	152,189	290,128	222,662	267,080
4. Social Services (i to viii)	**5,164**	**4,661**	**4,661**	**3,923**	**12,326**	**21,807**	**21,807**	**18,703**
i) Education, Sports, Art and Culture	541	584	584	654	3,007	4,994	4,994	4,997
ii) Medical, Public Health and Family Welfare	809	887	887	605	3,306	5,663	5,663	5,590

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	JHARKHAND				KARNATAKA			
	2003-04 (Revised Estimates)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	56	60	60	100	3,814	5,917	5,917	5,917
iv) Urban Development	10	11	11	1	231	76	76	231
v) Labour and Employment	73	97	97	196	1,006	692	692	1,006
vi) Social Security and Welfare	1,190	1,368	1,368	1,400	594	4,013	4,013	594
vii) Water Supply and Sanitation	674	728	728	397	61	115	115	61
viii) Others	1,811	926	926	570	307	337	337	307
5. Fiscal Services	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
6. Economic Services (i to xvii)	**101,217**	**106,841**	**107,505**	**122,500**	**92,306**	**115,134**	**110,797**	**95,916**
i) Crop Husbandry	275	297	297	404	1,359	2,257	2,257	2,257
ii) Animal Husbandry	12	14	14	18	390	846	846	390
iii) Fisheries	168	193	193	136	262	840	840	262
iv) Forestry and Wildlife	282	2,000	2,000	2,500	18,066	14,652	14,653	14,975
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	38	41	41	46	2,592	2,713	2,713	3,148
vii) Other Agricultural Programmes	5	6	6	63	3	17	17	3
viii) Major and Medium Irrigation projects	2,060	2,372	2,372	2,657	1,181	3,852	3,852	3,852
ix) Minor Irrigations	48	52	52	58	426	630	630	630
x) Power	–	–	–	–	2,839	100	100	100
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	12	14	14	8	1,766	1,852	1,852	1,852
xiii) Industries@	97,562	101,035	101,035	115,141	23,193	25,844	28,135	28,781
xiv) Ports and Light Houses	–	–	–	–	382	945	945	382
xv) Road Transport	1	1	1	1	5	–	–	5
xvi) Tourism	1	–	1	–	817	601	601	817
xvii) Others*	753	816	1,479	1,468	39,025	59,985	53,356	38,462
D. Grants from the Centre (1 to 5)	**186,483**	**120,507**	**120,507**	**169,054**	**198,657**	**230,557**	**235,486**	**268,761**
1. State Plan Schemes	43,606	28,261	28,261	44,620	79,558	95,860	91,935	134,658
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	37,564	20,915	20,915	44,688	4,195	18,812	9,808	12,331
3. Centrally Sponsored Schemes	92,826	64,407	64,407	68,430	61,919	84,984	88,728	93,095
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	12,487	6,924	6,924	11,316	52,985	30,901	45,015	28,677
a) Statutory Grants	7,277	1,467	1,467	1,850	8,193	19,418	33,374	10,724
b) Grants for relief on account of Natural Calamities	4,922	5,168	5,168	9,456	38,121	6,798	6,798	6,798
c) Others	288	289	289	10	6,671	4,685	4,843	11,155

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	KERALA				MADHYA PRADESH			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**1,181,536**	**1,426,395**	**1,431,035**	**1,662,398**	**1,428,896**	**1,725,198**	**2,047,887**	**1,984,827**
I. TAX REVENUES (A+B)	**1,010,077**	**1,187,320**	**1,190,967**	**1,411,026**	**1,103,600**	**1,310,686**	**1,319,390**	**1,476,460**
A. State's Own Tax Revenue (1 to 3)	**808,877**	**973,269**	**939,433**	**1,110,689**	**678,876**	**779,711**	**788,415**	**892,380**
1. Taxes on Income (i+ii)	**873**	**443**	**971**	**1,090**	**19,320**	**14,180**	**14,180**	**15,474**
i) Agricultural Income Tax	873	443	971	1,090	–	–	–	–
ii) Taxes on Professions,Trades, Callings and Employment	–	–	–	–	19,320	14,180	14,180	15,474
2. Taxes on Property and Capital Transactions (i to iii)	**63,004**	**95,016**	**78,424**	**101,905**	**65,812**	**73,943**	**82,138**	**91,555**
i) Land Revenue	4,059	4,329	5,486	6,860	4,363	6,138	6,138	8,555
ii) Stamps and Registration fees	54,981	86,637	68,420	89,527	61,449	67,805	76,000	83,000
iii) Urban Immovable Property Tax	3,964	4,050	4,518	5,518	–	–	–	–
3 Taxes on Commodities and Services (i to vii)	**745,000**	**877,810**	**860,038**	**1,007,694**	**593,744**	**691,588**	**692,097**	**785,351**
i) Sales Tax (a to f)	599,143	712,301	700,130	820,001	329,326	396,000	396,000	467,600
a) State Sales Tax	521,383	655,791	598,973	703,443	248,069	320,966	320,966	382,812
b) Central Sales Tax	70,036	47,303	80,653	93,636	76,332	75,000	75,000	84,750
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	1	4	3	3	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	7,723	9,203	20,501	22,919	4,925	34	34	38
ii) State Excise	65,591	75,000	73,755	82,582	108,589	121,306	118,500	130,000
iii) Taxes on Vehicles	58,577	62,000	65,809	77,101	45,492	55,001	55,001	60,000
iv) Taxes on Goods and Passengers	5	–	–	–	39,099	43,500	45,080	50,000
v) Taxes and Duties on Electricity	18,997	24,162	16,502	23,706	69,706	74,095	76,000	76,035
vi) Entertainment Tax	68	218	192	218	1,017	1,647	1,483	1,583
vii) Other Taxes and Duties	2,619	4,129	3,650	4,086	515	39	33	133
B. Share in Central Taxes	**201,200**	**214,051**	**251,534**	**300,337**	**424,724**	**530,975**	**530,975**	**584,080**
II. NON-TAX REVENUE (C+D)	**171,459**	**239,075**	**240,068**	**251,372**	**325,296**	**414,512**	**728,497**	**508,367**
C. State's Own Non-Tax Revenue (1 to 6)	**80,698**	**97,793**	**84,606**	**84,305**	**147,982**	**166,362**	**445,028**	**220,892**
1. Interest Receipts	**3,240**	**8,058**	**3,599**	**3,990**	**1,922**	**3,480**	**4,349**	**5,623**
2. Dividends and Profits	**2,003**	**2,166**	**2,236**	**2,800**	**842**	**1,752**	**985**	**3,327**
3. General Services	**30,704**	**34,396**	**27,512**	**20,288**	**12,571**	**25,084**	**20,144**	**14,339**
of which: State lotteries	13,368	16,554	8,906	–	–	–	–	–
4. Social Services (i to viii)	**12,764**	**13,640**	**14,508**	**15,688**	**8,123**	**4,619**	**3,707**	**3,679**
i) Education, Sports, Art and Culture	8,186	8,203	9,097	10,086	908	698	818	709
ii) Medical, Public Health and Family Welfare	2,767	3,766	3,772	3,820	1,216	1,749	1,710	1,710

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	KERALA				MADHYA PRADESH			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	168	221	186	207	1,401	1,509	528	538
iv) Urban Development	166	115	184	205	123	83	66	67
v) Labour and Employment	421	470	436	450	350	267	267	335
vi) Social Security and Welfare	179	190	190	209	755	4	4	4
vii) Water Supply and Sanitation	274	336	304	338	1,964	280	284	290
viii) Others	603	339	339	373	1,406	29	30	26
5. Fiscal Services	**–**	**–**	**–**	**–**	**2**	**–**	**–**	**–**
6. Economic Services (i to xvii)	**31,987**	**39,533**	**36,751**	**41,539**	**124,522**	**131,427**	**415,843**	**193,924**
i) Crop Husbandry	2,271	1,600	2,521	2,798	1,004	960	970	1,080
ii) Animal Husbandry	631	706	680	685	169	215	288	291
iii) Fisheries	288	278	296	309	94	217	217	241
iv) Forestry and Wildlife	18,718	25,000	21,687	24,967	49,675	45,000	50,000	42,200
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	2,732	3,080	3,048	3,325	1,561	1,133	3,700	1,165
vii) Other Agricultural Programmes	3	3	3	3	467	7	58	66
viii) Major and Medium Irrigation projects	610	458	650	700	3,780	7,849	7,737	7,423
ix) Minor Irrigations	138	130	153	170	722	1,177	1,333	2,670
x) Power	–	–	–	–	12	–	277,158	55,166
xi) Petroleum	1	1	1	1	–	–	–	–
xii) Village and Small Industries	582	436	436	644	278	314	311	328
xiii) Industries@	1,849	2,368	2,367	2,634	64,917	71,598	71,599	80,594
xiv) Ports and Light Houses	99	136	112	122	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	201	230	236	249	–	–	–	–
xvii) Others*	3,864	5,107	4,561	4,932	1,843	2,957	2,472	2,700
D. Grants from the Centre (1 to 5)	**90,761**	**141,282**	**155,462**	**167,067**	**177,314**	**248,150**	**283,469**	**287,475**
1. State Plan Schemes	36,974	64,215	67,267	63,598	77,640	95,970	115,803	138,916
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	1,821	–	–	–	5,803	67,975	80,320	89,552
3. Centrally Sponsored Schemes	30,912	57,161	57,161	72,860	56,232	44,812	48,248	50,095
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	21,054	19,906	31,034	30,609	37,639	39,393	39,098	8,912
a) Statutory Grants	12,978	9,426	10,033	9,546	–	–	–	–
b) Grants for relief on account of Natural Calamities	5,838	6,130	16,130	16,130	5,439	5,710	5,710	–
c) Others	2,238	4,350	4,871	4,933	32,200	33,683	33,388	8,912

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	MAHARASHTRA				MANIPUR			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**3,437,051**	**40,390,380**	**4,288,295**	**5,042,982**	**141,972**	**150,464**	**170,969**	**238,028**
I. TAX REVENUES (A+B)	**2,855,164**	**3,210,565**	**3,444,720**	**4,004,624**	**30,914**	**36,037**	**38,429**	**44,425**
A. State's Own Tax Revenue (1 to 3)	**2,516,215**	**2,846,287**	**3,060,652**	**3,529,768**	**6,917**	**7,253**	**8,307**	**10,019**
1. Taxes on Income (i+ii)	**101,876**	**110,000**	**106,769**	**107,200**	**1,165**	**1,400**	**1,402**	**1,450**
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions,Trades, Callings and Employment	101,876	110,000	106,769	107,200	1,165	1,400	1,402	1,450
2. Taxes on Property and Capital Transactions (i to iii)	**371,455**	**375,363**	**437,960**	**492,407**	**290**	**324**	**324**	**363**
i) Land Revenue	36,049	37,863	37,960	42,407	57	71	71	80
ii) Stamps and Registration fees	335,406	337,500	400,000	450,000	233	253	253	283
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3 Taxes on Commodities and Services (i to vii)	**2,042,884**	**2,360,924**	**2,515,923**	**2,930,161**	**5,462**	**5,529**	**6,581**	**8,206**
i) Sales Tax (a to f)	1,532,595	1,689,000	1,857,460	2,212,841	4,612	4,500	5,500	7,000
a) State Sales Tax	904,558	1,020,000	1,154,395	1,385,367	4,612	4,500	5,500	7,000
b) Central Sales Tax	236,151	218,000	224,496	254,309	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	347,862	435,000	474,376	546,012	–	–	–	–
d) Surcharge on Sales Tax	502	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	43,522	16,000	4,193	27,153	–	–	–	–
ii) State Excise	232,442	260,000	250,000	280,000	296	280	350	392
iii) Taxes on Vehicles	120,597	115,500	120,000	135,000	338	432	432	484
iv) Taxes on Goods and Passengers	23,191	71,000	45,550	51,100	62	85	75	85
v) Taxes and Duties on Electricity	62,972	129,000	138,300	145,400	49	112	100	112
vi) Entertainment Tax	29,307	36,148	46,100	50,000	–	–	–	–
vii) Other Taxes and Duties	41,780	60,276	58,513	55,820	105	120	124	133
B. Share in Central Taxes	**338,949**	**364,278**	**384,068**	**474,856**	**23,997**	**28,784**	**30,122**	**34,406**
II. NON-TAX REVENUE (C+D)	**581,887**	**828,815**	**843,575**	**1,038,358**	**111,058**	**114,427**	**132,540**	**193,603**
C. State's Own Non-Tax Revenue (1 to 6)	**354,894**	**474,065**	**441,375**	**568,639**	**4,932**	**6,405**	**8,152**	**10,308**
1. Interest Receipts	**35,691**	**54,464**	**88,835**	**78,423**	**139**	**114**	**200**	**220**
2. Dividends and Profits	**1,893**	**234**	**353**	**403**	**–**	**1**	**1**	**1**
3. General Services	**97,660**	**201,349**	**145,885**	**258,372**	**435**	**1,027**	**597**	**670**
of which: State lotteries	60,589	142,770	85,188	192,344	57	400	50	50
4. Social Services (i to viii)	**38,177**	**37,877**	**40,987**	**42,766**	**492**	**520**	**592**	**656**
i) Education, Sports, Art and Culture	6,612	6,504	6,982	7,262	97	170	170	190
ii) Medical, Public Health and Family Welfare	10,540	12,656	13,942	14,580	32	47	50	56

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	MAHARASHTRA				MANIPUR			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	2,073	1,668	1,668	1,751	93	127	112	125
iv) Urban Development	5,043	2,278	2,765	2,841	–	–	–	–
v) Labour and Employment	3,255	2,969	3,510	3,608	3	3	3	3
vi) Social Security and Welfare	3,803	3,253	3,253	3,416	19	1	3	3
vii) Water Supply and Sanitation	1,042	636	935	982	246	168	250	275
viii) Others	5,809	7,913	7,932	8,326	2	4	4	4
5. Fiscal Services	**26**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
6. Economic Services (i to xvii)	**181,447**	**180,141**	**165,315**	**188,675**	**3,866**	**4,743**	**6,762**	**8,761**
i) Crop Husbandry	1,756	2,384	2,384	2,568	3	10	8	9
ii) Animal Husbandry	1,043	1,213	1,213	1,274	8	6	8	10
iii) Fisheries	386	450	450	473	5	10	6	7
iv) Forestry and Wildlife	8,633	16,090	8,544	12,646	101	127	112	142
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	6,006	8,325	8,324	8,741	10	10	10	11
vii) Other Agricultural Programmes	317	204	204	214	–	–	–	–
viii) Major and Medium Irrigation projects	23,069	12,545	25,000	34,378	34	40	40	44
ix) Minor Irrigations	2,070	1,234	1,618	2,440	1	8	3	3
x) Power	132	8,579	8,643	8,677	3,677	4,500	6,543	8,500
xi) Petroleum	1	–	–	–	–	–	–	–
xii) Village and Small Industries	311	200	310	250	11	12	12	13
xiii) Industries@	48,253	43,860	50,155	52,600	4	2	4	5
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	12	–	–	–	1	1	1	1
xvii) Others*	85,458	85,057	58,470	64,414	11	17	15	16
D. Grants from the Centre (1 to 5)	**226,993**	**354,750**	**402,200**	**469,719**	**106,126**	**108,022**	**124,388**	**183,295**
1. State Plan Schemes	79,732	136,299	103,260	153,501	53,078	52,064	77,444	90,619
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	8,527	1,250	42,697	59,953	89	2,243	2,900	2,900
3. Centrally Sponsored Schemes	74,872	156,340	160,913	165,373	7,232	9,066	5,700	5,700
4. NEC/ Special Plan Scheme	–	–	–	–	1,172	369	1,062	229
5. Non-Plan Grants (a to c)	63,862	60,861	95,330	90,892	44,555	44,280	37,282	83,847
a) Statutory Grants	9,889	50	5,000	50	35,845	35,817	36,203	82,776
b) Grants for relief on account of Natural Calamities	11,329	–	–	–	–	–	–	–
c) Others	42,644	60,811	90,330	90,842	8,710	8,463	1,079	1,071

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	MEGHALAYA				MIZORAM			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**139,883**	**169,269**	**172,145**	**197,513**	**137,095**	**103,908**	**147,930**	**148,037**
I. TAX REVENUES (A+B)	**40,277**	**42,315**	**44,934**	**50,988**	**16,418**	**18,565**	**18,916**	**26,262**
A. State's Own Tax Revenue (1 to 3)	**17,769**	**20,500**	**20,500**	**22,850**	**3,385**	**2,992**	**3,343**	**3,551**
1. Taxes on Income (i+ii)	**97**	**70**	**70**	**74**	**408**	**400**	**400**	**400**
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions,Trades, Callings and Employment	97	70	70	74	408	400	400	400
2. Taxes on Property and Capital Transactions (i to iii)	**386**	**464**	**464**	**486**	**85**	**150**	**92**	**95**
i) Land Revenue	49	44	44	46	72	140	82	85
ii) Stamps and Registration fees	337	420	420	440	13	10	10	10
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3 Taxes on Commodities and Services (i to vii)	**17,286**	**19,966**	**19,966**	**22,290**	**2,892**	**2,442**	**2,851**	**3,056**
i) Sales Tax (a to f)	11,014	10,799	10,800	12,850	2,332	1,900	2,300	2,500
a) State Sales Tax	4,778	3,976	3,976	5,208	2,332	1,900	2,300	2,500
b) Central Sales Tax	2,676	2,920	2,921	2,582	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	3,542	3,903	3,903	5,060	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	18	–	–	–	–	–	–	–
ii) State Excise	5,280	7,800	7,800	8,000	136	136	136	136
iii) Taxes on Vehicles	552	630	630	666	338	320	320	325
iv) Taxes on Goods and Passengers	202	440	440	462	61	50	65	65
v) Taxes and Duties on Electricity	3	32	32	34	1	–	–	–
vi) Entertainment Tax	121	152	152	178	–	–	–	–
vii) Other Taxes and Duties	114	113	112	100	24	36	30	30
B. Share in Central Taxes	**22,508**	**21,815**	**24,434**	**28,138**	**13,033**	**15,573**	**15,573**	**22,711**
II. NON-TAX REVENUE (C+D)	**99,606**	**126,954**	**127,211**	**146,525**	**120,677**	**85,343**	**129,014**	**121,775**
C. State's Own Non-Tax Revenue (1 to 6)	**12,895**	**13,923**	**14,180**	**15,683**	**5,801**	**6,327**	**6,658**	**6,399**
1. Interest Receipts	**562**	**295**	**552**	**510**	**327**	**180**	**200**	**200**
2. Dividends and Profits	**18**	**3**	**3**	**3**	**–**	**–**	**–**	**–**
3. General Services	**1,654**	**2,532**	**2,532**	**2,660**	**1,440**	**1,247**	**1,369**	**1,277**
of which: State lotteries	855	1,200	1,200	1,200	672	700	800	700
4. Social Services (i to viii)	**204**	**341**	**341**	**360**	**567**	**580**	**575**	**576**
i) Education, Sports, Art and Culture	80	100	100	105	69	42	42	42
ii) Medical, Public Health and Family Welfare	62	96	96	100	32	40	40	40

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	MEGHALAYA				MIZORAM			
	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	20	45	45	47	37	40	35	35
iv) Urban Development	1	2	2	2	–	–	–	–
v) Labour and Employment	10	46	46	50	–	–	–	–
vi) Social Security and Welfare	2	8	8	9	30	35	35	35
vii) Water Supply and Sanitation	29	39	39	41	392	420	420	420
viii) Others	–	5	5	6	7	3	3	4
5. Fiscal Services	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
6. Economic Services (i to xvii)	**10,457**	**10,752**	**10,752**	**12,150**	**3,467**	**4,320**	**4,514**	**4,346**
i) Crop Husbandry	157	300	300	315	26	31	32	32
ii) Animal Husbandry	123	162	162	170	61	65	65	65
iii) Fisheries	2	6	6	6	6	7	7	7
iv) Forestry and Wildlife	1,176	940	940	1,300	316	260	260	260
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	84	19	19	49	16	2	2	2
vii) Other Agricultural Programmes	70	115	118	124	72	48	48	48
viii) Major and Medium Irrigation projects	1	–	–	–	–	–	–	–
ix) Minor Irrigations	6	6	6	6	5	4	4	4
x) Power	–	–	–	–	2,614	3,500	3,672	3,500
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	16	31	31	33	16	6	6	6
xiii) Industries@	8,618	8,888	8,888	9,850	3	–	5	5
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	149	200	200	200
xvi) Tourism	–	2	2	2	40	30	30	30
xvii) Others*	204	283	280	295	143	167	183	187
D. Grants from the Centre (1 to 5)	**86,711**	**113,031**	**113,031**	**130,842**	**114,876**	**79,016**	**122,356**	**115,376**
1. State Plan Schemes	46,150	53,520	53,520	71,475	71,333	43,802	62,475	60,916
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	133	3,563	3,563	2,813	625	175	540	100
3. Centrally Sponsored Schemes	6,182	15,612	15,612	18,754	10,039	15	12,015	24
4. NEC/ Special Plan Scheme	1,313	5,072	5,072	6,088	1,350	2	5,523	2
5. Non-Plan Grants (a to c)	32,933	35,264	35,264	31,712	31,529	35,022	41,803	54,334
a) Statutory Grants	–	28,626	–	–	29,839	33,807	34,079	53,719
b) Grants for relief on account of Natural Calamities	342	–	359	359	252	271	1,339	271
c) Others	32,591	6,638	34,905	31,353	1,438	944	6,385	344

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	NAGALAND				ORISSA			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**235,979**	**195,480**	**201,933**	**219,508**	**944,024**	**1,146,311**	**1,149,314**	**1,269,316**
I. TAX REVENUES (A+B)	**32,552**	**24,480**	**24,470**	**29,098**	**662,942**	**791,811**	**774,843**	**817,016**
A. State's Own Tax Revenue (1 to 3)	**6,855**	**8,446**	**8,436**	**10,996**	**330,173**	**347,647**	**358,829**	**401,002**
1. Taxes on Income (i+ii)	**1,263**	**1,300**	**1,300**	**1,300**	**5,263**	**5,375**	**5,521**	**6,010**
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions,Trades, Callings and Employment	1,263	1,300	1,300	1,300	5,263	5,375	5,521	6,010
2. Taxes on Property and Capital Transactions (i to iii)	**120**	**130**	**120**	**135**	**25,634**	**25,788**	**31,090**	**36,200**
i) Land Revenue	54	50	50	55	10,326	8,600	12,000	13,200
ii) Stamps and Registration fees	66	80	70	80	15,308	17,188	19,090	23,000
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3 Taxes on Commodities and Services (i to vii)	**5,472**	**7,016**	**7,016**	**9,561**	**299,276**	**316,484**	**322,218**	**358,792**
i) Sales Tax (a to f)	4,563	6,036	6,036	8,500	186,397	195,800	206,300	214,000
a) State Sales Tax	4,563	6,036	6,036	8,500	154,647	175,828	185,257	192,172
b) Central Sales Tax	–	–	–	–	31,750	19,972	21,043	21,828
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	–	–	–	–	–	–	–	–
ii) State Excise	199	250	250	250	25,637	32,475	29,016	50,000
iii) Taxes on Vehicles	600	610	610	680	28,003	30,439	32,059	38,000
iv) Taxes on Goods and Passengers	103	110	110	120	37,719	32,700	30,024	28,000
v) Taxes and Duties on Electricity	1	–	–	1	20,043	21,680	24,084	28,000
vi) Entertainment Tax	–	–	–	–	152	1,075	207	223
vii) Other Taxes and Duties	6	10	10	10	1,325	2,315	528	569
B. Share in Central Taxes	**25,697**	**16,034**	**16,034**	**18,102**	**332,769**	**444,164**	**416,014**	**416,014**
II. NON-TAX REVENUE (C+D)	**203,427**	**171,000**	**177,463**	**190,410**	**281,082**	**354,500**	**374,471**	**452,300**
C. State's Own Non-Tax Revenue (1 to 6)	**6,091**	**6,370**	**7,139**	**7,508**	**109,454**	**97,620**	**102,890**	**106,128**
1. Interest Receipts	**561**	**143**	**200**	**350**	**16,438**	**3,500**	**8,707**	**1,000**
2. Dividends and Profits	**–**	**–**	**–**	**–**	**13,806**	**1,015**	**6,854**	**500**
3. General Services	**735**	**1,307**	**2,011**	**1,647**	**5,620**	**13,851**	**5,011**	**4,435**
of which: State lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to viii)	**390**	**379**	**383**	**436**	**6,462**	**9,960**	**6,666**	**8,197**
i) Education, Sports, Art and Culture	19	30	20	22	1,200	3,235	1,326	1,200
ii) Medical, Public Health and Family Welfare	7	13	13	14	755	1,056	1,175	1,291

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	NAGALAND				ORISSA			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	219	230	230	253	1,217	1,684	1,253	1,570
iv) Urban Development	–	–	–	–	2	55	1	1
v) Labour and Employment	3	3	3	4	468	200	192	279
vi) Social Security and Welfare	56	1	15	16	164	–	11	98
vii) Water Supply and Sanitation	80	100	100	125	2,416	3,424	2,590	3,590
viii) Others	6	2	2	2	240	306	118	168
5. Fiscal Services	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
6. Economic Services (i to xvii)	**4,405**	**4,541**	**4,545**	**5,075**	**67,128**	**69,294**	**75,652**	**91,996**
i) Crop Husbandry	6	10	9	10	445	920	370	266
ii) Animal Husbandry	22	18	31	40	79	240	54	47
iii) Fisheries	–	1	1	1	195	267	179	117
iv) Forestry and Wildlife	343	298	323	350	4,864	9,135	4,000	9,500
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	42	4	4	4	239	830	125	222
vii) Other Agricultural Programmes	4	3	3	4	103	376	44	62
viii) Major and Medium Irrigation projects	–	–	–	–	3,229	3,362	5,007	6,000
ix) Minor Irrigations	1	1	1	1	378	260	400	525
x) Power	2,930	3,200	3,400	3,800	290	401	158	200
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	25	16	16	18	10	69	6	10
xiii) Industries@	5	10	5	6	55,208	49,642	64,088	73,603
xiv) Ports and Light Houses	–	–	–	–	214	600	155	180
xv) Road Transport	575	850	700	785	–	–	–	–
xvi) Tourism	20	9	20	22	28	80	23	18
xvii) Others*	432	121	32	34	1,846	3,112	1,043	1,246
D. Grants from the Centre (1 to 5)	**197,336**	**164,630**	**170,324**	**182,902**	**171,628**	**256,880**	**271,581**	**346,172**
1. State Plan Schemes	47,516	53,434	59,755	61,909	104,865	165,594	164,774	176,389
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	12,604	14,193	20,448	27,579	6,164	46,389	47,493	55,476
3. Centrally Sponsored Schemes	–	–	–	–	34,038	18,759	19,924	23,775
4. NEC/ Special Plan Scheme	2,085	9,114	4,496	4,477	–	–	–	–
5. Non-Plan Grants (a to c)	135,131	87,889	85,625	88,937	26,561	26,138	39,390	90,532
a) Statutory Grants	88,278	76,497	76,051	76,377	–	–	–	67,434
b) Grants for relief on account of Natural Calamities	166	264	445	264	–	–	–	–
c) Others	46,687	11,128	9,129	12,296	26,561	26,138	39,390	23,098

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	PUNJAB				RAJASTHAN			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**1,213,896**	**1,567,844**	**1,531,642**	**1,723,813**	**1,542,385**	**1,738,407**	**1,748,055**	**2,053,833**
I. TAX REVENUES (A+B)	**690,033**	**797,842**	**783,755**	**911,056**	**1,084,840**	**1,272,430**	**1,263,409**	**1,492,898**
A. State's Own Tax Revenue (1 to 3)	**614,594**	**711,050**	**689,379**	**787,614**	**724,619**	**822,106**	**832,848**	**959,883**
1. Taxes on Income (i+ii)	**–**	**–**	**–**	**–**	**2,012**	**200**	**200**	**–**
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions,Trades, Callings and Employment	–	–	–	–	2,012	200	200	–
2. Taxes on Property and Capital Transactions (i to iii)	**74,232**	**81,050**	**89,863**	**111,014**	**69,519**	**90,508**	**86,045**	**105,357**
i) Land Revenue	1,324	1,050	863	1,014	7,143	10,008	7,008	9,208
ii) Stamps and Registration fees	72,908	80,000	89,000	110,000	61,177	80,000	79,000	96,000
iii) Urban Immovable Property Tax	–	–	–	–	1,199	500	37	149
3 Taxes on Commodities and Services (i to vii)	**540,362**	**630,000**	**599,516**	**676,600**	**653,088**	**731,398**	**746,603**	**854,526**
i) Sales Tax (a to f)	330,794	402,500	385,000	430,000	398,543	448,600	472,000	542,500
a) State Sales Tax	265,029	354,450	338,935	350,772	374,998	421,123	433,093	497,757
b) Central Sales Tax	37,555	44,500	41,705	45,598	23,363	27,151	27,577	31,713
c) Sales Tax on Motor Spirit and Lubricants	24	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	3,550	4,360	33,630	–	–	–	–
f) Other Receipts	28,186	–	–	–	182	326	11,330	13,030
ii) State Excise	146,279	152,500	148,000	152,500	116,315	132,500	130,000	150,800
iii) Taxes on Vehicles	38,879	46,500	40,500	43,000	90,431	80,500	78,500	86,000
iv) Taxes on Goods and Passengers	–	–	–	–	15,050	20,500	14,500	17,500
v) Taxes and Duties on Electricity	23,491	27,500	25,000	50,000	28,029	44,101	47,101	54,324
vi) Entertainment Tax	658	800	815	900	1,035	1,800	1,500	1,800
vii) Other Taxes and Duties	261	200	201	200	3,685	3,397	3,002	1,602
B. Share in Central Taxes	**75,439**	**86,792**	**94,376**	**123,442**	**360,221**	**450,324**	**430,561**	**533,015**
II. NON-TAX REVENUE (C+D)	**523,863**	**770,002**	**747,887**	**812,757**	**457,545**	**465,977**	**484,646**	**560,935**
C. State's Own Non-Tax Revenue (1 to 6)	**466,553**	**608,290**	**615,866**	**476,989**	**207,165**	**206,997**	**210,378**	**246,157**
1. Interest Receipts	**146,405**	**249,337**	**226,833**	**69,259**	**68,512**	**78,591**	**77,293**	**80,459**
2. Dividends and Profits	**182**	**100**	**100**	**220**	**244**	**510**	**3,299**	**1,986**
3. General Services	**259,324**	**297,045**	**339,560**	**339,990**	**47,096**	**28,938**	**25,237**	**42,803**
of which: State lotteries	244,065	275,674	273,400	324,894	–	5,000	–	–
4. Social Services (i to viii)	**10,598**	**12,466**	**11,851**	**14,310**	**25,300**	**22,769**	**24,410**	**24,795**
i) Education, Sports, Art and Culture	2,130	2,447	2,680	3,134	7,881	1,509	2,782	1,493
ii) Medical, Public Health and Family Welfare	4,158	5,439	5,145	5,531	1,640	2,273	2,616	2,215

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	PUNJAB				RAJASTHAN			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	184	247	248	248	416	359	359	408
iv) Urban Development	200	251	233	270	95	76	78	84
v) Labour and Employment	661	774	889	859	258	228	238	248
vi) Social Security and Welfare	499	800	983	983	208	154	150	155
vii) Water Supply and Sanitation	2,681	1,643	1,643	3,250	14,630	18,000	18,000	20,000
viii) Others	85	865	30	35	172	170	187	192
5. Fiscal Services	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
6. Economic Services (i to xvii)	**50,044**	**49,342**	**37,522**	**53,210**	**66,013**	**76,189**	**80,139**	**96,114**
i) Crop Husbandry	691	865	959	979	506	265	379	419
ii) Animal Husbandry	212	269	343	385	207	374	32	38
iii) Fisheries	109	117	119	130	573	622	622	522
iv) Forestry and Wildlife	808	1,985	1,675	1,750	3,953	3,675	3,720	4,075
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	287	442	331	351	693	765	807	897
vii) Other Agricultural Programmes	783	823	823	853	428	355	358	359
viii) Major and Medium Irrigation projects	1,244	7,879	7,898	8,000	4,323	5,059	6,280	7,097
ix) Minor Irrigations	13	15	15	15	1,823	2,277	2,331	2,551
x) Power	–	–	–	–	2	–	9	5
xi) Petroleum	–	–	–	–	392	350	700	800
xii) Village and Small Industries	93	85	50	60	25	16	19	18
xiii) Industries@	1,088	901	1,081	1,201	51,457	61,147	62,547	72,845
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	41,884	31,559	20,583	35,550	–	–	–	–
xvi) Tourism	9	–	3	–	276	–	289	4,320
xvii) Others*	2,823	4,402	3,642	3,936	1,355	1,284	2,046	2,168
D. Grants from the Centre (1 to 5)	**57,310**	**161,712**	**132,021**	**335,768**	**250,380**	**258,980**	**274,268**	**314,778**
1. State Plan Schemes	24,513	25,355	30,431	28,287	92,420	92,633	100,926	99,863
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	279	28,616	4,769	6,082	5,012	–	–	–
3. Centrally Sponsored Schemes	19,086	82,286	68,298	124,036	77,076	125,587	104,947	143,141
4. NEC/ Special Plan Scheme	–	–	–	–	977	–	–	–
5. Non-Plan Grants (a to c)	13,432	25,455	28,523	177,363	74,895	40,760	68,395	71,774
a) Statutory Grants	–	–	–	–	4,917	18,884	35,356	37,561
b) Grants for relief on account of Natural Calamities	–	–	–	–	13,479	18,871	18,871	31,173
c) Others	13,432	25,455	28,523	177,363	56,499	3,005	14,168	3,040

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	SIKKIM				TAMIL NADU			
	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**134,118**	**196,460**	**205,581**	**206,254**	**2,370,571**	**2,479,232**	**2,704,941**	**3,025,151**
I. TAX REVENUES (A+B)	**22,033**	**22,023**	**22,453**	**25,388**	**1,948,917**	**2,114,847**	**2,280,746**	**2,532,328**
A. State's Own Tax Revenue (1 to 3)	**10,800**	**9,351**	**9,781**	**10,250**	**1,594,497**	**1,743,865**	**1,856,126**	**2,065,082**
1. Taxes on Income (i+ii)	**2,676**	**2,700**	**2,700**	**2,900**	**125**	**–**	**35**	**–**
i) Agricultural Income Tax	2,676	2,700	2,700	2,900	125	1	35	–
ii) Taxes on Professions,Trades, Callings and Employment	–	–	–	–	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	**133**	**96**	**175**	**202**	**134,594**	**138,639**	**152,337**	**160,377**
i) Land Revenue	19	25	66	74	1,750	2,144	2,144	2,546
ii) Stamps and Registration fees	114	71	109	128	131,640	135,023	148,722	156,281
iii) Urban Immovable Property Tax	–	–	–	–	1,204	1,472	1,471	1,550
3 Taxes on Commodities and Services (i to vii)	**7,991**	**6,555**	**6,906**	**7,148**	**1,459,778**	**1,605,226**	**1,703,754**	**1,904,705**
i) Sales Tax (a to f)	4,887	3,500	3,500	4,000	1,100,463	1,173,200	1,265,533	1,436,071
a) State Sales Tax	4,396	3,500	3,500	4,000	986,804	1,050,245	1,134,825	1,285,757
b) Central Sales Tax	491	–	–	–	113,659	122,955	130,708	150,314
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	–	–	–	–	–	–	–	–
ii) State Excise	2,525	2,600	2,947	2,648	165,710	235,059	236,000	247,800
iii) Taxes on Vehicles	273	175	180	220	93,429	110,111	102,772	113,050
iv) Taxes on Goods and Passengers	–	–	–	–	61,094	59,032	70,259	77,284
v) Taxes and Duties on Electricity	–	–	–	–	22,800	22,272	23,000	24,000
vi) Entertainment Tax	40	55	55	55	10,697	8,309	6,022	5,020
vii) Other Taxes and Duties	266	225	224	225	5,585	-2,757	169	1,480
B. Share in Central Taxes	**11,233**	**12,672**	**12,672**	**15,138**	**354,420**	**370,982**	**424,620**	**467,246**
II. NON-TAX REVENUE (C+D)	**112,085**	**174,437**	**183,128**	**180,866**	**421,654**	**364,385**	**424,195**	**492,823**
C. State's Own Non-Tax Revenue (1 to 6)	**53,729**	**99,507**	**99,687**	**99,278**	**209,378**	**189,990**	**209,643**	**210,140**
1. Interest Receipts	**274**	**270**	**400**	**200**	**53,253**	**44,683**	**54,285**	**56,732**
2. Dividends and Profits	**74**	**70**	**70**	**70**	**2,720**	**2,639**	**2,259**	**2,257**
3. General Services	**48,833**	**93,768**	**93,628**	**93,717**	**34,099**	**32,497**	**27,104**	**32,075**
of which: State lotteries	47,367	92,025	92,025	92,025	2,218	–	-28	-30
4. Social Services (i to viii)	**262**	**305**	**304**	**310**	**47,670**	**28,190**	**47,045**	**38,351**
i) Education, Sports, Art and Culture	88	53	53	54	12,258	9,251	14,978	18,334
ii) Medical, Public Health and Family Welfare	44	40	40	45	6,634	9,070	19,030	10,532

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	SIKKIM				TAMIL NADU			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	18	20	20	22	2,432	2,365	2,230	2,342
iv) Urban Development	–	61	60	61	19,465	72	4,180	184
v) Labour and Employment	4	4	4	4	2,357	2,726	2,385	2,504
vi) Social Security and Welfare	19	37	37	37	2,665	3,118	2,154	2,262
vii) Water Supply and Sanitation	74	80	80	77	675	720	906	952
viii) Others	15	10	10	10	1,184	868	1,182	1241
5. Fiscal Services	**–**	**–**	**–**	**–**	**4**	**–**	**–**	**–**
6. Economic Services (i to xvii)	**4,286**	**5,094**	**5,285**	**4,981**	**71,632**	**81,981**	**78,950**	**80,725**
i) Crop Husbandry	31	37	37	37	6,161	5,365	5,912	6,207
ii) Animal Husbandry	23	40	50	50	641	612	592	622
iii) Fisheries	1	2	2	2	1,313	1,698	1,634	1,716
iv) Forestry and Wildlife	724	550	700	700	9,021	10,007	11,089	12,622
v) Plantations	192	275	180	180	–	–	–	–
vi) Co-operation	–	–	–	–	1,735	1,627	1,864	1,957
vii) Other Agricultural Programmes	–	–	–	–	1,809	1,955	2,236	2,348
viii) Major and Medium Irrigation projects	–	–	–	–	1,271	2,015	1,850	1,943
ix) Minor Irrigations	6	4	4	4	697	377	328	344
x) Power	1,367	2,000	2,000	2,305	25	–	5	5
xi) Petroleum	–	–	–	–	2	–	1	1
xii) Village and Small Industries	58	60	60	–	1,829	543	1,282	577
xiii) Industries@	4	8	8	8	37,771	52,552	43,799	42,754
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	1,733	2,025	2,150	1,600	–	–	–	–
xvi) Tourism	79	80	80	80	294	402	1,196	1,109
xvii) Others*	68	13	14	15	9,063	4,828	7,162	8,520
D. Grants from the Centre (1 to 5)	**58,356**	**74,930**	**83,441**	**81,588**	**212,275**	**174,395**	**214,552**	**282,683**
1. State Plan Schemes	37,057	44,328	51,141	46,426	93,644	108,195	108,455	120,485
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	203	157	162	170	5,744	3,686	9,961	12,109
3. Centrally Sponsored Schemes	5,246	12,646	13,069	14,002	59,668	44,901	40,171	50,811
4. NEC/ Special Plan Scheme	805	3,204	3,474	3,777	–	–	–	–
5. Non-Plan Grants (a to c)	15,045	14,595	15,595	17,213	53,219	17,613	55,965	99,278
a) Statutory Grants	14,147	13,930	13,930	16,430	8,108	2,599	6,029	6,029
b) Grants for relief on account of Natural Calamities	886	630	1,620	630	8,911	9,357	9,357	9,357
c) Others	12	35	45	153	36,200	5,657	40,579	83,892

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	TRIPURA				UTTARANCHAL			
	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**216,766**	**251,515**	**243,014**	**299,483**	**360,026**	**462,894**	**496,338**	**600,493**
I. TAX REVENUES (A+B)	**54,200**	**67,500**	**65,505**	**69,884**	**166,099**	**183,285**	**183,285**	**257,963**
A. State's Own Tax Revenue (1 to 3)	**22,146**	**29,500**	**25,435**	**30,750**	**122,596**	**129,685**	**129,640**	**165,771**
1. Taxes on Income (i+ii)	**1,758**	**2,201**	**2,027**	**2,244**	**224**	**289**	**244**	**290**
i) Agricultural Income Tax	30	1	40	44	–	–	–	–
ii) Taxes on Professions,Trades, Callings and Employment	1,728	2,200	1,987	2,200	224	289	244	290
2. Taxes on Property and Capital Transactions (i to iii)	**1,378**	**1,667**	**1,559**	**1,801**	**18,158**	**15,632**	**15,632**	**22,831**
i) Land Revenue	261	167	274	301	1,264	306	306	853
ii) Stamps and Registration fees	1,117	1,500	1,285	1,500	16,894	15,326	15,326	21,978
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3 Taxes on Commodities and Services (i to vii)	**19,010**	**25,632**	**21,849**	**26,705**	**104,214**	**113,764**	**113,764**	**142,650**
i) Sales Tax (a to f)	14,925	20,000	17,164	21,000	66,196	71,827	71,827	89,000
a) State Sales Tax	14,925	20,000	17,164	21,000	24	39,274	39,274	53,336
b) Central Sales Tax	–	–	–	–	66,172	6,710	6,710	7,052
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	25,227	25,227	27,872
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	–	–	–	–	–	616	616	740
ii) State Excise	3,136	4,000	3,606	4,200	27,337	29,831	29,831	35,797
iii) Taxes on Vehicles	801	1,100	1,010	1,400	8,612	9,350	9,350	13,500
iv) Taxes on Goods and Passengers	–	–	–	–	–	1	1	1
v) Taxes and Duties on Electricity	1	1	2	2	1,645	2,124	2,124	3,802
vi) Entertainment Tax	26	23	30	33	424	520	520	520
vii) Other Taxes and Duties	121	508	37	70	–	111	111	30
B. Share in Central Taxes	**32,054**	**38,000**	**40,070**	**39,134**	**43,503**	**53,600**	**53,645**	**92,192**
II. NON-TAX REVENUE (C+D)	**162,566**	**184,015**	**177,509**	**229,599**	**193,927**	**279,609**	**313,053**	**342,530**
C. State's Own Non-Tax Revenue (1 to 6)	**16,778**	**16,000**	**15,294**	**6,650**	**37,059**	**40,099**	**40,399**	**52,907**
1. Interest Receipts	**367**	**500**	**370**	**500**	**3,022**	**2,231**	**2,231**	**2,498**
2. Dividends and Profits	**–**	**–**	**–**	**20**	**4**	**5**	**5**	**29**
3. General Services	**980**	**1,090**	**1,694**	**2,146**	**3,706**	**4,960**	**5,260**	**5,796**
of which: State lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to viii)	**802**	**569**	**645**	**708**	**3,454**	**3,219**	**3,219**	**3,219**
i) Education, Sports, Art and Culture	128	55	134	145	2,128	2,227	2,227	2,377
ii) Medical, Public Health and Family Welfare	346	306	367	405	434	345	345	330

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	TRIPURA				UTTARANCHAL			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	88	123	95	104	156	169	169	171
iv) Urban Development	4	–	4	4	–	–	–	2
v) Labour and Employment	9	23	10	11	78	87	87	94
vi) Social Security and Welfare	7	–	8	9	195	45	45	–
vii) Water Supply and Sanitation	195	–	–	–	332	–	–	–
viii) Others	25	62	27	30	131	346	346	245
5. Fiscal Services	**–**	**–**	**1**	**–**	**–**	**1**	**1**	**1**
6. Economic Services (i to xvii)	**14,629**	**13,841**	**12,584**	**3,276**	**26,873**	**29,683**	**29,683**	**41,364**
i) Crop Husbandry	108	208	114	125	2,211	1,214	1,214	1,109
ii) Animal Husbandry	93	144	101	110	105	146	146	146
iii) Fisheries	53	47	57	62	3	4	4	4
iv) Forestry and Wildlife	1,470	1,300	1,544	1,650	13,188	13,715	13,715	14,976
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	5	12	6	6	117	150	150	281
vii) Other Agricultural Programmes	8	–	9	10	3	4	4	7
viii) Major and Medium Irrigation projects	–	15	–	–	936	837	837	574
ix) Minor Irrigations	16	14	17	19	65	62	62	103
x) Power	12,178	11,000	10,000	–	5,977	9,600	9,600	19,111
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	12	10	13	15	48	32	32	32
xiii) Industries@	561	800	602	650	3,213	3,124	3,124	4,035
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	51	51	51	10
xvi) Tourism	40	47	43	47	255	259	259	409
xvii) Others*	85	244	78	582	701	485	485	567
D. Grants from the Centre (1 to 5)	**145,788**	**168,015**	**162,215**	**222,949**	**156,868**	**239,510**	**272,654**	**289,623**
1. State Plan Schemes	74,216	67,276	76,258	80,436	132,240	170,609	203,251	136,731
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	517	971	575	1,031	1,794	7,751	8,051	3,831
3. Centrally Sponsored Schemes	9,129	13,951	20,780	18,325	10,672	42,460	40,102	21,595
4. NEC/ Special Plan Scheme	378	15,197	11,731	12,976	–	–	–	–
5. Non-Plan Grants (a to c)	61,548	70,620	52,871	110,181	12,162	18,690	21,250	127,466
a) Statutory Grants	45,929	61,500	46,303	104,191	6,386	15,171	17,630	117,833
b) Grants for relief on account of Natural Calamities	–	–	451	964	4,148	2,950	2,950	7,102
c) Others	15,619	9,120	6,117	5,026	1,628	569	670	2,531

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	UTTAR PRADESH				WEST BENGAL			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**3,163,797**	**3,725,859**	**3,844,572**	**4,266,761**	**1,660,850**	**2,049,813**	**2,036,508**	**2,134,067**
I. TAX REVENUES (A+B)	**2,687,420**	**3,108,126**	**3,142,135**	**3,533,681**	**1,410,956**	**1,683,155**	**1,614,888**	**1,740,132**
A. State's Own Tax Revenue (1 to 3)	**1,360,122**	**1,603,123**	**1,567,512**	**1,829,058**	**876,791**	**1,044,885**	**975,209**	**1,069,517**
1. Taxes on Income (i+ii)	**632**	**535**	**535**	**535**	**23,087**	**29,762**	**27,110**	**30,123**
i) Agricultural Income Tax	–	–	–	–	98	225	110	123
ii) Taxes on Professions,Trades, Callings and Employment	632	535	535	535	22,989	29,537	27,000	30,000
2. Taxes on Property and Capital Transactions (i to iii)	**241,373**	**263,900**	**263,900**	**300,450**	**178,800**	**221,282**	**200,577**	**179,351**
i) Land Revenue	11,767	7,500	7,500	7,650	99,326	125,958	109,173	74,242
ii) Stamps and Registration fees	229,606	256,400	256,400	292,800	79,452	95,274	91,369	105,074
iii) Urban Immovable Property Tax	–	–	–	–	22	50	35	35
3 Taxes on Commodities and Services (i to vii)	**1,118,117**	**1,338,688**	**1,303,077**	**1,528,073**	**674,904**	**793,841**	**747,522**	**860,043**
i) Sales Tax (a to f)	768,413	899,999	900,001	1,052,400	483,058	583,626	555,517	650,289
a) State Sales Tax	54	505,200	505,200	590,781	424,509	505,548	488,185	572,858
b) Central Sales Tax	–	51,376	51,376	60,103	55,446	72,836	63,763	73,327
c) Sales Tax on Motor Spirit and Lubricants	–	341,300	341,300	399,116	2,783	3,199	3,200	3,680
d) Surcharge on Sales Tax	–	–	–	–	304	1,984	349	402
e) Receipts of Turnover Tax	–	–	–	–	8	51	10	11
f) Other Receipts	768,359	2,123	2,125	2,400	8	8	10	11
ii) State Excise	247,237	300,000	280,000	320,000	61,996	88,543	65,298	75,092
iii) Taxes on Vehicles	67,696	50,158	42,977	58,874	53,537	54,875	61,500	70,000
iv) Taxes on Goods and Passengers	8,021	58,291	49,447	65,300	80	102	100	100
v) Taxes and Duties on Electricity	17,472	18,741	19,151	19,499	39,616	18,396	25,000	28,750
vi) Entertainment Tax	3	10,565	10,565	11,023	3,503	4,294	3,143	5,995
vii) Other Taxes and Duties	9,275	934	936	977	33,114	44,005	36,964	29,817
B. Share in Central Taxes	**1,327,298**	**1,505,003**	**1,574,623**	**1,704,623**	**534,165**	**638,270**	**639,679**	**670,615**
II. NON-TAX REVENUE (C+D)	**476,377**	**617,733**	**702,437**	**733,080**	**249,894**	**366,658**	**421,620**	**393,935**
C. State's Own Non-Tax Revenue (1 to 6)	**228,208**	**185,257**	**213,535**	**224,719**	**60,584**	**140,337**	**145,799**	**104,102**
1. Interest Receipts	**65,808**	**43,834**	**57,770**	**65,761**	**11,011**	**18,015**	**58,677**	**15,211**
2. Dividends and Profits	**788**	**592**	**592**	**592**	**50**	**199**	**56**	**62**
3. General Services	**28,438**	**49,893**	**50,809**	**54,848**	**17,895**	**39,066**	**27,922**	**26,066**
of which: State lotteries	–	–	–	–	6,034	12,426	6,285	6,549
4. Social Services (i to viii)	**35,741**	**18,085**	**17,564**	**18,354**	**9,461**	**20,087**	**16,087**	**17,310**
i) Education, Sports, Art and Culture	22,768	5,582	5,723	6,370	2,120	5,122	3,610	3,894
ii) Medical, Public Health and Family Welfare	4,319	5,159	5,128	5,227	4,800	12,060	9,398	9,977

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	UTTAR PRADESH				WEST BENGAL			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	1,040	2,521	2,311	2,346	1,112	1,500	1,250	1,399
iv) Urban Development	1,215	3,198	3,198	3,198	62	102	69	78
v) Labour and Employment	944	1,282	840	860	109	170	136	152
vi) Social Security and Welfare	3,365	280	305	295	584	453	717	795
vii) Water Supply and Sanitation	290	–	–	–	630	434	706	790
viii) Others	1,800	63	59	58	44	246	201	225
5. Fiscal Services	**4**	**–**	**–**	**–**	**2**	**1**	**3**	**3**
6. Economic Services (i to xvii)	**97,429**	**72,853**	**86,800**	**85,164**	**22,165**	**62,969**	**43,054**	**45,450**
i) Crop Husbandry	18,873	1,784	1,654	1,778	559	652	707	789
ii) Animal Husbandry	855	1,623	1,614	1,659	373	653	400	450
iii) Fisheries	256	275	275	295	1,092	437	660	703
iv) Forestry and Wildlife	6,096	7,931	7,910	7,910	4,597	8,139	5,149	5,767
v) Plantations	–	–	–	–	2	–	–	–
vi) Co-operation	757	1,087	966	486	608	1,213	815	769
vii) Other Agricultural Programmes	246	37	206	207	29	20	32	36
viii) Major and Medium Irrigation projects	13,610	19,650	10,187	12,070	400	2,533	450	504
ix) Minor Irrigations	1,853	1,113	421	463	1,628	3,996	1,824	2,042
x) Power	–	–	24,000	16,000	1	1	1	1
xi) Petroleum	–	–	–	–	1	1	1	2
xii) Village and Small Industries	595	50	320	321	-100	186	112	126
xiii) Industries@	25,118	29,010	29,010	32,020	1,781	6,503	2,045	2,291
xiv) Ports and Light Houses	–	–	–	–	6	9	7	8
xv) Road Transport	10,360	326	170	187	–	1	–	–
xvi) Tourism	40	1	1	1	148	643	166	186
xvii) Others*	18,770	9,966	10,066	11,767	11,040	37,982	30,685	31,776
D. Grants from the Centre (1 to 5)	**248,169**	**432,476**	**488,902**	**508,361**	**189,310**	**226,321**	**275,821**	**289,833**
1. State Plan Schemes	134,653	197,283	197,283	228,312	82,665	122,638	143,024	180,380
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	3,629	4,476	1,115	1,060	4,998	5,186	7,184	8,265
3. Centrally Sponsored Schemes	52,966	139,754	168,885	145,474	63,528	45,998	53,365	54,331
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	56,921	90,963	121,619	133,515	38,119	52,499	72,248	46,857
a) Statutory Grants	38,623	56,187	69,875	102,168	27,590	30,592	53,891	30,875
b) Grants for relief on account of Natural Calamities	16,789	13,336	32,546	12,124	8,778	8,778	9,217	8,380
c) Others	1,509	21,440	19,198	19,223	1,751	13,129	9,140	7,602

Appendix I: Revenue Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	NATIONAL CAPITAL TERRITORY OF DELHI				ALL STATES			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	**734,853**	**791,708**	**806,093**	**905,270**	**31,653,549**	**37,253,532**	**38,443,926**	**42,952,708**
I. TAX REVENUES (A+B)	**588,417**	**652,150**	**658,100**	**739,300**	**22,699,934**	**26,180,022**	**26,817,036**	**30,463,461**
A. State's Own Tax Revenue (1 to 3)	**588,417**	**652,150**	**658,100**	**739,300**	**15,992,073**	**18,384,835**	**18,741,532**	**21,463,193**
1. Taxes on Income (i+ii)	**–**	**–**	**–**	**–**	**225,553**	**244,327**	**239,782**	**265,650**
i) Agricultural Income Tax	–	–	–	–	4,249	4,385	4,920	5,144
ii) Taxes on Professions,Trades, Callings and Employment	–	–	–	–	221,304	239,942	234,862	260,506
2. Taxes on Property and Capital Transactions (i to iii)	**43,523**	**42,500**	**60,000**	**70,000**	**1,822,175**	**2,038,755**	**2,133,053**	**2,418,397**
i) Land Revenue	–	–	–	–	218,814	261,869	236,194	229,506
ii) Stamps and Registration fees	43,523	42,500	60,000	70,000	1,596,333	1,764,418	1,888,870	2,179,730
iii) Urban Immovable Property Tax	–	–	–	–	7,028	12,468	7,989	9,161
3 Taxes on Commodities and Services (i to vii)	**544,894**	**609,650**	**598,100**	**669,300**	**13,944,345**	**16,101,754**	**16,368,697**	**18,779,146**
i) Sales Tax (a to f)	443,507	479,500	479,900	529,800	9,759,048	11,206,661	11,532,986	13,411,391
a) State Sales Tax	358,654	389,490	389,890	429,785	7,082,769	8,836,841	9,027,266	9,784,490
b) Central Sales Tax	84,845	90,000	90,000	100,000	1,289,906	1,365,557	1,437,620	1,636,348
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	496,755	967,633	1,016,511	1,172,945
d) Surcharge on Sales Tax	–	–	–	–	2,520	2,310	674	759
e) Receipts of Turnover Tax	–	–	–	–	25	3,621	4,390	33,663
f) Other Receipts	8	10	10	15	887,073	30,699	46,525	783,186
ii) State Excise	71,012	85,000	82,000	90,000	1,963,774	2,314,644	2,244,508	2,497,026
iii) Taxes on Vehicles	17,524	27,500	20,000	30,000	1,013,816	1,091,302	1,094,350	1,262,515
iv) Taxes on Goods and Passengers	61	500	100	200	418,992	540,121	526,858	581,088
v) Taxes and Duties on Electricity	–	–	–	–	558,002	667,547	690,946	738,173
vi) Entertainment Tax	2,737	4,500	3,500	5,000	75,571	96,866	97,674	108,580
vii) Other Taxes and Duties	10,053	12,650	12,600	14,300	155,142	184,613	181,375	180,373
B. Share in Central Taxes	**–**	**–**	**–**	**–**	**6,707,861**	**7,795,187**	**8,075,504**	**9,000,268**
II. NON-TAX REVENUE (C+D)	**146,436**	**139,558**	**147,993**	**165,970**	**8,953,615**	**11,073,509**	**11,626,890**	**12,489,247**
C. State's Own Non-Tax Revenue (1 to 6)	**95,034**	**85,655**	**91,630**	**107,531**	**3,818,857**	**4,932,250**	**4,918,115**	**4,642,043**
1. Interest Receipts	**86,883**	**76,655**	**82,830**	**98,581**	**861,659**	**1,291,809**	**1,182,716**	**829,905**
2. Dividends and Profits	**603**	**710**	**700**	**700**	**39,068**	**26,747**	**39,792**	**37,847**
3. General Services	**4,145**	**4,623**	**4,606**	**4,653**	**937,243**	**1,425,333**	**1,225,522**	**1,393,278**
of which: State lotteries	–	–	–	–	582,131	983,399	760,378	971,429
4. Social Services (i to viii)	**2,230**	**2,338**	**2,379**	**2,439**	**328,292**	**296,498**	**334,341**	**318,685**
i) Education, Sports, Art and Culture	669	661	700	715	103,313	75,671	87,455	94,123
ii) Medical, Public Health and Family Welfare	1,098	1,202	1,205	1,231	58,106	80,220	88,753	80,035

Appendix I: Revenue Receipts of Individual States *(Concld.)*

(Rs. Lakh)

Items	NATIONAL CAPITAL TERRITORY OF DELHI				ALL STATES			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	162	198	198	205	26,561	21,449	19,357	20,336
iv) Urban Development	18	42	20	22	44,174	18,445	38,402	29,548
v) Labour and Employment	254	210	234	241	14,129	14,318	14,161	14,952
vi) Social Security and Welfare	26	22	20	22	19,089	14,938	15,125	12,249
vii) Water Supply and Sanitation	–	–	–	–	40,350	43,259	43,411	49,623
viii) Others	3	3	2	3	22,570	28,197	27,677	17,819
5. Fiscal Services	**–**	**–**	**–**	**–**	**50**	**757**	**10**	**9**
6. Economic Services (i to xvii)	**1,173**	**1,329**	**1,115**	**1,158**	**1,652,545**	**1,891,106**	**2,135,734**	**2,062,319**
i) Crop Husbandry	32	27	27	30	39,723	22,833	23,783	25,355
ii) Animal Husbandry	27	32	32	35	6,764	8,761	8,271	8,285
iii) Fisheries	8	11	11	12	6,476	7,110	7,565	7,185
iv) Forestry and Wildlife	45	52	10	11	192,823	211,818	199,399	211,843
v) Plantations	–	–	–	–	194	276	181	181
vi) Co-operation	14	15	14	16	22,850	28,198	29,287	28,117
vii) Other Agricultural Programmes	2	2	2	3	4,723	4,388	4,524	4,790
viii) Major and Medium Irrigation projects	251	180	200	208	104,080	120,559	127,076	150,450
ix) Minor Irrigations	5	5	5	6	12,594	14,545	11,667	15,089
x) Power	45	50	–	–	117,854	213,996	492,849	287,272
xi) Petroleum	–	–	–	–	72,503	85,388	98,704	82,805
xii) Village and Small Industries	312	526	350	357	7,248	5,625	6,595	6,068
xiii) Industries@	22	22	15	16	721,643	779,354	789,424	872,502
xiv) Ports and Light Houses	–	–	–	–	7,991	7,704	13,625	13,680
xv) Road Transport	–	–	–	–	103,772	86,881	75,244	91,257
xvi) Tourism	2	–	4	4	2,583	4,200	4,758	9,182
xvii) Others*	408	407	445	460	228,724	289,469	242,782	248,258
D. Grants from the Centre (1 to 5)	**51,402**	**53,903**	**56,363**	**58,439**	**5,134,758**	**6,141,260**	**6,708,775**	**7,847,204**
1. State Plan Schemes	14,454	14,903	21,353	18,739	2,559,111	2,999,543	3,363,872	3,681,008
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	135,214	377,794	403,098	489,496
3. Centrally Sponsored Schemes	4,448	6,500	2,510	7,200	988,641	1,386,986	1,308,458	1,453,464
4. NEC/ Special Plan Scheme	–	–	–	–	28,950	55,005	55,892	59,166
5. Non-Plan Grants (a to c)	32,500	32,500	32,500	32,500	1,422,842	1,321,931	1,577,455	2,164,070
a) Statutory Grants	32,500	32,500	32,500	32,500	787,533	777,938	859,097	1,340,802
b) Grants for relief on account of Natural Calamities	–	–	–	–	177,416	139,087	192,335	165,556
c) Others	–	–	–	–	457,893	404,906	526,023	657,712

Notes to Appendix I :

1. Additional Resource Mobilisation (ARM) measures are not included in Appendix I; the details of the same are presented in Statement 31. The ARM proposed by the State Governments for 2005-06 is estimated at Rs.742 crore.

2. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.

3. In case of 'Grants from the Centre', where details are not available in respect of 'State Plan Scheme', 'Centre Plan Schemes', 'Centrally Sponsored Schemes' and 'Non-Plan Grants', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.

4. Figures in respect of Bihar, Jammu & Kashmir and Jharkhand for 2003-04 relate to revised estimates.

5. The data are subject to rounding-off.

@ Includes Non-Ferrous Mining and Metallurgical Industries and Other Industries.

* Includes receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, *etc.*

— Nil/Negligible/Not available.

Appendix II: Revenue Expenditure of Individual States
ANDHRA PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**681,518**	**2,301,495**	**2,983,013**	**899,490**	**2,515,664**	**3,415,154**	**887,548**	**2,457,999**	**3,345,547**	**994,891**	**2,742,899**	**3,737,790**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**668,132**	**1,093,808**	**1,761,940**	**883,371**	**1,150,563**	**2,033,934**	**877,625**	**1,148,673**	**2,026,298**	**986,232**	**1,242,673**	**2,228,905**
A. Social Services (1 to 12)	**334,586**	**692,141**	**1,026,727**	**439,735**	**714,446**	**1,154,181**	**435,946**	**707,804**	**1,143,750**	**522,442**	**774,962**	**1,297,404**
1. Education, Sports, Art and Culture	69,650	396,927	466,577	126,411	424,130	550,541	118,794	419,651	538,445	129,398	456,471	585,869
2. Medical and Public Health	23,639	96,400	120,039	26,297	98,234	124,531	26,297	101,517	127,814	27,177	107,684	134,861
3. Family Welfare	26,587	982	27,569	38,030	1,430	39,460	38,030	1,728	39,758	40,694	2,013	42,707
4. Water Supply and Sanitation	17,515	6,424	23,939	10,312	10,566	20,878	9,686	10,127	19,813	68,538	10,853	79,391
5. Housing	27,819	849	28,668	41,700	992	42,692	41,700	881	42,581	34,973	1,340	36,313
6. Urban Development	22,044	35,231	57,275	44,800	25,060	69,860	49,223	24,848	74,071	58,059	26,492	84,551
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	93,407	44,945	138,352	88,476	49,602	138,078	94,510	47,981	142,491	105,401	51,649	157,050
8. Labour and Labour Welfare	5,458	5,953	11,411	4,485	6,669	11,154	4,477	6,570	11,047	1,866	6,575	8,441
9. Social Security and Welfare	33,222	18,074	51,296	44,727	17,004	61,731	38,732	16,809	55,541	41,832	25,906	67,738
10. Nutrition	14,156	34,917	49,073	13,960	50,892	64,852	13,960	45,891	59,851	13,960	55,980	69,940
11. Relief on account of Natural Calamities	–	37,680	37,680	–	24,220	24,220	–	26,378	26,378	–	24,221	24,221
12. Others*	1,089	13,759	14,848	537	5,647	6,184	537	5,423	5,960	544	5,778	6,322
B. Economic Services (1 to 9)	**333,546**	**401,667**	**735,213**	**443,636**	**436,117**	**879,753**	**441,679**	**440,869**	**882,548**	**463,790**	**467,711**	**931,501**
1. Agriculture and Allied Activities (i to xii)	53,073	55,295	108,368	86,340	63,881	150,221	86,203	62,155	148,358	78,805	67,386	146,191
i) Crop Husbandry	30,774	9,125	39,899	48,617	9,660	58,277	48,612	9,721	58,333	41,256	10,306	51,562
ii) Soil and Water Conservation	628	1,520	2,148	747	1,636	2,383	747	1,603	2,350	539	1,698	2,237
iii) Animal Husbandry	257	15,516	15,773	2,636	16,835	19,471	2,636	16,524	19,160	2,218	17,923	20,141
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	403	1,464	1,867	606	1,638	2,244	606	1,609	2,215	2,082	1,756	3,838
vi) Forestry and Wild Life	19,365	12,329	31,694	30,957	11,099	42,056	30,773	10,800	41,573	29,630	11,611	41,241
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	550	10,105	10,655	1,050	10,657	11,707	1,050	10,275	11,325	1,050	11,469	12,519
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	1,096	4,762	5,858	1,727	11,886	13,613	1,779	11,161	12,940	2,030	12,134	14,164
xii) Other Agricultural Programmes	–	474	474	–	470	470	–	462	462	–	489	489
2. Rural Development	60,480	99,092	159,572	67,368	107,330	174,698	67,343	109,265	176,608	66,523	94,880	161,403
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	20,677	166,857	187,534	39,975	173,971	213,946	39,689	187,750	227,439	70,063	214,264	284,327
of which :												
i) Major and Medium Irrigation	16,002	156,654	172,656	32,883	163,507	196,390	32,677	177,250	209,927	64,610	203,471	268,081
ii) Minor Irrigation	4,113	3,042	7,155	6,157	2,940	9,097	6,157	2,849	9,006	4,615	3,068	7,683
iii) Flood Control and Drainage	–	7,161	7,161	–	7,524	7,524	–	7,652	7,652	–	7,726	7,726
5. Energy	155,479	8,962	164,441	195,965	10,301	206,266	189,357	8,226	197,583	171,489	8,522	180,011
of which : Power	155,204	8,962	164,166	195,759	10,248	206,007	189,151	8,171	197,322	171,263	8,464	179,727
6. Industry and Minerals (i to iii)	14,349	6,442	20,791	16,386	4,975	21,361	16,169	4,792	20,961	33,177	5,686	38,863
i) Village and Small Industries	11,857	1,539	13,396	13,322	1,611	14,933	13,110	1,579	14,689	15,118	2,332	17,450
ii) Industries@	2,492	4,903	7,395	3,064	3,364	6,428	3,059	3,213	6,272	3,059	3,354	6,413
iii) Others**	–	–	–	–	–	–	–	–	–	15,000	–	15,000

See 'Notes to Appendix II'.

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

ANDHRA PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	40	56,081	56,121	17	64,554	64,571	40	57,927	57,967	14	65,316	65,330
i) Roads and Bridges	–	45,226	45,226	–	53,756	53,756	–	47,164	47,164	–	54,491	54,491
ii) Others @@	40	10,855	10,895	17	10,798	10,815	40	10,763	10,803	14	10,825	10,839
8. Science, Technology and Environment	63	58	121	176	63	239	194	68	262	317	71	388
9. General Economic Services (i to iv)	29,385	8,880	38,265	37,409	11,042	48,451	42,684	10,686	53,370	43,402	11,586	54,988
i) Secretariat - Economic Services	20,147	2,710	22,857	27,885	2,975	30,860	33,431	2,981	36,412	32,192	3,210	35,402
ii) Tourism	3,221	396	3,617	5,251	1,394	6,645	5,251	1,232	6,483	6,251	1,469	7,720
iii) Civil Supplies	5,619	2,670	8,289	3,623	3,359	6,982	3,546	3,256	6,802	3,546	3,461	7,007
iv) Others +	398	3,104	3,502	650	3,314	3,964	456	3,217	3,673	1,413	3,446	4,859
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**13,386**	**1,179,700**	**1,193,086**	**16,119**	**1,340,700**	**1,356,819**	**9,923**	**1,286,299**	**1,296,222**	**8,659**	**1,472,147**	**1,480,806**
A. Organs of State	**1,020**	**30,587**	**31,607**	**1,259**	**42,513**	**43,772**	**1,259**	**42,616**	**43,875**	**1,292**	**35,121**	**36,413**
B. Fiscal Services (1 to 3)	**719**	**46,362**	**47,081**	**1,458**	**48,574**	**50,032**	**1,458**	**48,745**	**50,203**	**1,458**	**52,412**	**53,870**
1. Collection of Taxes and Duties	719	37,633	38,352	1,458	40,710	42,168	1,458	39,409	40,867	1,458	42,791	44,249
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	8,729	8,729	–	7,864	7,864	–	9,336	9,336	–	9,621	9,621
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**685,593**	**685,593**	**–**	**747,021**	**747,021**	**–**	**722,822**	**722,822**	**–**	**792,322**	**792,322**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	685,593	685,593	–	747,021	747,021	–	722,822	722,822	–	792,322	792,322
i) Interest on Loans from the Centre	–	235,347	235,347	–	217,975	217,975	–	218,530	218,530	–	204,431	204,431
ii) Interest on Internal Debt	–	407,094	407,094	–	468,394	468,394	–	450,437	450,437	–	523,500	523,500
of which: Interest on Market Loans	–	186,770	186,770	–	176,136	176,136	–	168,920	168,920	–	196,286	196,286
iii) Interest on Small Savings, Provident Funds, *etc.*	–	43,151	43,151	–	60,544	60,544	–	53,747	53,747	–	64,282	64,282
iv) Others	–	1	1	–	108	108	–	108	108	–	109	109
D. Administrative Services (1 to 5)	**11,647**	**174,625**	**186,272**	**13,402**	**195,500**	**208,902**	**7,206**	**195,025**	**202,231**	**5,909**	**201,491**	**207,400**
1. Secretariat - General Services	3,642	5,535	9,177	957	6,191	7,148	957	6,200	7,157	957	6,464	7,421
2. District Administration	–	27,100	27,100	–	30,630	30,630	–	30,589	30,589	–	32,502	32,502
3. Police	5,589	110,860	116,449	9,677	122,847	132,524	3,481	123,144	126,625	3,000	124,474	127,474
4. Public Works	–	3,868	3,868	32	6,115	6,147	32	5,838	5,870	2	6,883	6,885
5. Others ++	2,416	27,262	29,678	2,736	29,717	32,453	2,736	29,254	31,990	1,950	31,168	33,118
E. Pensions	**–**	**242,526**	**242,526**	**–**	**307,078**	**307,078**	**–**	**277,078**	**277,078**	**–**	**330,786**	**330,786**
F. Miscellaneous General Services	**–**	**7**	**7**	**–**	**14**	**14**	**–**	**13**	**13**	**–**	**60,015**	**60,015**
of which : Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**27,987**	**27,987**	**–**	**24,401**	**24,401**	**–**	**23,027**	**23,027**	**–**	**28,079**	**28,079**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

ARUNACHAL PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**55,072**	**84,117**	**139,189**	**40,895**	**75,612**	**116,507**	**56,184**	**97,486**	**153,670**	**70,131**	**93,072**	**163,203**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**53,430**	**41,939**	**95,369**	**39,955**	**31,590**	**71,545**	**54,715**	**49,850**	**104,565**	**64,385**	**44,387**	**108,772**
A. Social Services (1 to 12)	**29,457**	**13,870**	**43,327**	**18,337**	**14,378**	**32,715**	**29,017**	**17,409**	**46,426**	**13,367**	**16,660**	**30,027**
1. Education, Sports, Art and Culture	11,017	7,271	18,288	10,453	7,337	17,790	11,082	8,019	19,101	7,772	8,883	16,655
2. Medical and Public Health	1,856	4,503	6,359	2,408	4,250	6,658	1,921	4,606	6,527	1,016	5,013	6,029
3. Family Welfare	393	–	393	50	–	50	554	–	554	50	–	50
4. Water Supply and Sanitation	6,791	552	7,343	3,370	262	3,632	10,956	779	11,735	2,498	279	2,777
5. Housing	925	391	1,316	160	–	160	911	117	1,028	748	–	748
6. Urban Development	–	35	35	14	29	43	–	150	150	1	41	42
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	–	–	–	–	–	–	–	–	–	–	–	–
8. Labour and Labour Welfare	132	67	199	189	69	258	170	94	264	135	84	219
9. Social Security and Welfare	1,921	537	2,458	427	254	681	2,044	427	2,471	1,008	337	1,345
10. Nutrition	1,054	6	1,060	1,146	6	1,152	1,249	10	1,259	14	7	21
11. Relief on account of Natural Calamities	5,239	–	5,239	–	1,756	1,756	–	2,665	2,665	–	1,533	1,533
12. Others*	129	508	637	120	415	535	130	542	672	125	483	608
B. Economic Services (1 to 9)	**23,973**	**28,069**	**52,042**	**21,618**	**17,212**	**38,830**	**25,698**	**32,441**	**58,139**	**51,018**	**27,727**	**78,745**
1. Agriculture and Allied Activities (i to xii)	5,969	14,871	20,840	5,361	8,374	13,735	6,304	11,376	17,680	4,644	9,437	14,081
i) Crop Husbandry	2,193	1,521	3,714	1,546	1,532	3,078	2,457	1,722	4,179	1,577	1,968	3,545
ii) Soil and Water Conservation	597	538	1,340	573	629	1,202	703	758	1,461	637	737	1,374
iii) Animal Husbandry	930	1,110	2,040	577	1,000	1,577	722	1,147	1,869	731	1,092	1,823
iv) Dairy Development	23	22	45	21	24	45	40	27	67	25	25	50
v) Fisheries	341	181	522	248	172	420	240	185	425	171	188	359
vi) Forestry and Wild Life	1,666	2,423	4,089	1,278	2,457	3,735	1,832	2,442	4,274	1,282	2,759	4,041
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	8,830	8,830	–	2,335	2,335	–	4,850	4,850	–	2,417	2,417
ix) Agricultural Research and Education	47	38	85	40	42	82	32	48	80	32	48	80
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	132	160	292	233	164	397	233	172	405	144	181	325
xii) Other Agricultural Programmes	40	48	88	845	19	864	45	25	70	45	22	67
2. Rural Development	2,777	963	3,740	2,902	994	3,896	2,643	3,587	6,230	1,649	1,183	2,832
3. Special Area Programmes	1,473	3	1,476	377	3	380	1,551	3	1,554	4,923	3	4,926
4. Irrigation and Flood Control	5,114	843	5,957	2,231	581	2,812	3,877	1,115	4,992	3,540	638	4,178
of which :												
i) Major and Medium Irrigation	40	–	40	40	–	40	4	–	4	40	–	40
ii) Minor Irrigation	3,137	681	3,818	1,976	581	2,557	3,190	899	4,089	3,200	638	3,838
iii) Flood Control and Drainage	1,592	162	1,754	15	–	15	483	216	699	100	–	100
5. Energy	177	2,323	2,500	340	2,048	2,388	537	10,018	10,555	244	10,532	10,776
of which : Power	22	2,323	2,345	185	2,048	2,233	352	10,018	10,370	89	10,532	10,621
6. Industry and Minerals (i to iii)	1,044	543	1,587	667	428	1,095	931	621	1,552	595	472	1,067
i) Village and Small Industries	758	542	1,300	521	428	949	650	621	1,271	529	472	1,001
ii) Industries@	61	–	61	46	–	46	81	–	81	66	–	66
iii) Others**	225	1	226	100	–	100	200	–	200	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

ARUNACHAL PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	3,752	7,503	11,255	2,641	4,060	6,701	3,545	4,791	8,336	3,278	4,672	7,950
i) Roads and Bridges	3,487	1,498	4,985	2,383	–	2,383	3,287	178	3,465	2,990	–	2,990
ii) Others @@	265	6,005	6,270	258	4,060	4,318	258	4,613	4,871	288	4,672	4,960
8. Science, Technology and Environment	33	7	40	136	–	136	191	–	191	201	–	201
9. General Economic Services (i to iv)	3,634	1,013	4,647	6,963	724	7,687	6,119	930	7,049	31,944	790	32,734
i) Secretariat - Economic Services	3,052	82	3,134	5,769	77	5,846	5,442	81	5,523	31,339	82	31,421
ii) Tourism	318	60	378	314	15	329	298	16	314	303	18	321
iii) Civil Supplies	78	527	605	143	279	422	144	461	605	144	302	446
iv) Others +	186	344	530	737	353	1,090	235	372	607	158	388	546
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**1,642**	**42,177**	**43,819**	**940**	**44,021**	**44,961**	**1,469**	**47,635**	**49,104**	**5,746**	**48,684**	**54,430**
A. Organs of State	**40**	**2,296**	**2,336**	**26**	**2,084**	**2,110**	**44**	**3,721**	**3,765**	**9**	**1,286**	**1,295**
B. Fiscal Services (1 to 3)	**12**	**309**	**321**	**13**	**349**	**362**	**–**	**379**	**379**	**13**	**350**	**363**
1. Collection of Taxes and Duties	–	286	286	–	335	335	–	362	362	–	336	336
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	12	23	35	13	14	27	–	17	17	13	14	27
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**14,822**	**14,822**	**–**	**17,618**	**17,618**	**–**	**15,937**	**15,937**	**–**	**18,907**	**18,907**
1. Appropriation for Reduction or Avoidance of Debt	–	630	630	–	758	758	–	900	900	–	900	900
2. Interest Payments (i to iv)	–	14,192	14,192	–	16,860	16,860	–	15,037	15,037	–	18,007	18,007
i) Interest on Loans from the Centre	–	6,477	6,477	–	2,209	2,209	–	6,131	6,131	–	7,988	7,988
ii) Interest on Internal Debt	–	5,188	5,188	–	1,678	1,678	–	5,392	5,392	–	6,174	6,174
of which: Interest on Market Loans	–	1,500	1,500	–	1,678	1,678	–	1,678	1,678	–	1,856	1,856
iii) Interest on Small Savings, Provident Funds, *etc.*	–	2,992	2,992	–	1,343	1,343	–	3,412	3,412	–	3,845	3,845
iv) Others	–	-465	-465	–	11,630	11,630	–	102	102	–	–	–
D. Administrative Services (1 to 5)	**1,590**	**18,097**	**19,687**	**901**	**17,293**	**18,194**	**1,425**	**20,393**	**21,818**	**5,724**	**20,403**	**26,127**
1. Secretariat - General Services	55	2,203	2,258	25	1,771	1,796	28	2,481	2,509	26	2,039	2,065
2. District Administration	–	3,776	3,776	–	3,546	3,546	120	3,890	4,010	4,900	4,041	8,941
3. Police	930	7,599	8,529	141	8,455	8,596	602	9,572	10,174	–	10,246	10,246
4. Public Works	564	3,659	4,223	657	2,581	3,238	602	3,370	3,972	718	3,083	3,801
5. Others ++	41	860	901	78	940	1,018	73	1,080	1,153	80	994	1,074
E. Pensions	**–**	**6,593**	**6,593**	**–**	**6,633**	**6,633**	**–**	**7,161**	**7,161**	**–**	**7,731**	**7,731**
F. Miscellaneous General Services	**–**	**60**	**60**	**–**	**44**	**44**	**–**	**44**	**44**	**–**	**7**	**7**
of which : Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

ASSAM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**142,924**	**702,055**	**844,979**	**312,183**	**1,186,106**	**1,498,289**	**324,630**	**1,235,057**	**1,559,687**	**401,585**	**973,801**	**1,375,386**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**141,239**	**349,593**	**490,832**	**308,915**	**713,590**	**1,022,505**	**321,351**	**756,290**	**1,077,641**	**347,082**	**507,926**	**855,008**
A. Social Services (1 to 12)	**89,386**	**246,763**	**336,149**	**150,233**	**354,379**	**504,612**	**162,417**	**395,358**	**557,775**	**193,061**	**360,946**	**554,007**
1. Education, Sports, Art and Culture	41,309	194,939	236,248	59,833	259,501	319,334	60,005	259,500	319,505	79,391	275,488	354,879
2. Medical and Public Health	8,261	20,517	28,778	10,651	35,711	46,362	10,651	35,941	46,592	11,281	34,235	45,516
3. Family Welfare	5,858	319	6,177	18,455	458	18,913	18,455	458	18,913	16,665	482	17,147
4. Water Supply and Sanitation	11,407	5,964	17,371	17,588	16,996	34,584	23,680	17,007	40,687	17,405	13,470	30,875
5. Housing	83	602	685	278	1,388	1,666	278	1,388	1,666	278	1,619	1,897
6. Urban Development	1,592	1,835	3,427	4,970	7,180	12,150	4,970	7,480	12,450	8,552	2,150	10,702
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	7,829	2,235	10,064	16,619	1,759	18,378	16,939	5,383	22,322	30,373	2,007	32,380
8. Labour and Labour Welfare	651	1,942	2,593	388	3,234	3,622	388	3,246	3,634	404	3,131	3,535
9. Social Security and Welfare	8,242	4,827	13,069	16,667	5,439	22,106	22,267	6,316	28,583	28,453	6,273	34,726
10. Nutrition	4,035	207	4,242	4,500	225	4,725	4,500	225	4,725	63	233	296
11. Relief on account of Natural Calamities	–	11,679	11,679	–	20,210	20,210	–	56,117	56,117	–	19,306	19,306
12. Others*	119	1,697	1,816	284	2,278	2,562	284	2,297	2,581	196	2,552	2,748
B. Economic Services (1 to 9)	**51,853**	**102,830**	**154,683**	**158,682**	**359,211**	**517,893**	**158,934**	**360,932**	**519,866**	**154,021**	**146,980**	**301,001**
1. Agriculture and Allied Activities (i to xii)	15,338	32,476	47,814	19,955	46,153	66,108	19,995	46,472	66,467	34,055	43,570	77,625
i) Crop Husbandry	6,748	6,489	13,237	7,364	9,870	17,234	7,373	9,871	17,244	14,649	10,113	24,762
ii) Soil and Water Conservation	206	1,592	1,798	369	1,805	2,174	369	1,805	2,174	402	1,954	2,356
iii) Animal Husbandry	1,430	7,170	8,600	3,420	10,181	13,601	3,451	10,289	13,740	3,096	9,361	12,457
iv) Dairy Development	459	352	811	1,348	929	2,277	1,348	929	2,277	2,075	886	2,961
v) Fisheries	531	1,036	1,567	1,193	1,493	2,686	1,193	1,493	2,686	3,119	1,447	4,566
vi) Forestry and Wild Life	3,115	7,530	10,645	4,945	10,383	15,328	4,945	10,593	15,538	7,468	11,036	18,504
vii) Plantations	–	–	–	2	–	2	2	–	2	5	–	5
viii) Food Storage and Warehousing	581	876	1,457	137	1,271	1,408	137	1,271	1,408	894	1,549	2,443
ix) Agricultural Research and Education	2,072	2,728	4,800	852	3,726	4,578	852	3,726	4,578	936	4,141	5,077
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	147	4,569	4,716	270	6,190	6,460	270	6,190	6,460	334	2,779	3,113
xii) Other Agricultural Programmes	49	134	183	55	305	360	55	305	360	1,077	304	1,381
2. Rural Development	18,615	7,847	26,462	25,827	14,704	40,531	25,827	15,212	41,039	28,463	16,330	44,793
3. Special Area Programmes	1,956	168	2,124	4,860	180	5,040	5,073	180	5,253	5,821	195	6,016
4. Irrigation and Flood Control	58	17,660	17,718	–	24,628	24,628	–	24,657	24,657	–	23,580	23,580
of which :												
i) Major and Medium Irrigation	38	2,382	2,420	–	3,805	3,805	–	3,805	3,805	–	4,016	4,016
ii) Minor Irrigation	–	7,804	7,804	–	10,631	10,631	–	10,659	10,659	–	9,866	9,866
iii) Flood Control and Drainage	20	7,475	7,495	–	10,193	10,193	–	10,017	10,017	–	9,493	9,493
5. Energy	18	14,184	14,202	75,313	219,663	294,976	75,313	220,363	295,676	20,883	16,403	37,286
of which : Power	–	14,184	14,184	75,300	219,645	294,945	75,300	220,345	295,645	20,870	16,390	37,260
6. Industry and Minerals (i to iii)	4,895	4,752	9,647	9,727	10,118	19,845	9,727	10,118	19,845	12,925	7,900	20,825
i) Village and Small Industries	3,693	4,378	8,071	8,185	7,510	15,695	8,185	7,510	15,695	10,939	6,995	17,934
ii) Industries@	1,202	374	1,576	1,542	2,608	4,150	1,542	2,608	4,150	1,986	905	2,891
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

ASSAM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	2,074	22,617	24,691	3,773	32,338	36,111	3,773	32,348	36,121	7,918	34,577	42,495
i) Roads and Bridges	1,736	19,598	21,334	3,150	28,630	31,780	3,150	28,630	31,780	7,247	30,706	37,953
ii) Others @@	338	3,019	3,357	623	3,708	4,331	623	3,718	4,341	671	3,871	4,542
8. Science, Technology and Environment	124	15	139	405	47	452	405	47	452	109	49	158
9. General Economic Services (i to iv)	8,775	3,111	11,886	18,822	11,380	30,202	18,821	11,535	30,356	43,847	4,376	48,223
i) Secretariat - Economic Services	8,346	1,511	9,857	18,146	9,041	27,187	18,146	9,196	27,342	43,107	2,002	45,109
ii) Tourism	204	170	374	348	329	677	348	330	678	302	325	627
iii) Civil Supplies	1	18	19	4	30	34	4	30	34	6	30	36
iv) Others +	224	1,412	1,636	324	1,980	2,304	323	1,979	2,302	432	2,019	2,451
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**1,685**	**351,227**	**352,912**	**3,268**	**471,141**	**474,409**	**3,279**	**477,172**	**480,451**	**54,503**	**464,350**	**518,853**
A. Organs of State	**107**	**9,594**	**9,701**	**650**	**11,776**	**12,426**	**662**	**12,156**	**12,818**	**789**	**10,580**	**11,369**
B. Fiscal Services (1 to 3)	**127**	**10,060**	**10,187**	**756**	**23,513**	**24,269**	**756**	**23,610**	**24,366**	**732**	**19,654**	**20,386**
1. Collection of Taxes and Duties	127	9,906	10,033	756	23,356	24,112	756	23,393	24,149	732	19,495	20,227
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	154	154	–	157	157	–	217	217	–	159	159
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**154,210**	**154,210**	**–**	**202,711**	**202,711**	**–**	**202,711**	**202,711**	**–**	**210,327**	**210,327**
1. Appropriation for Reduction or Avoidance of Debt	–	9,600	9,600	–	13,200	13,200	–	13,200	13,200	–	14,400	14,400
2. Interest Payments (i to iv)	–	144,610	144,610	–	189,511	189,511	–	189,511	189,511	–	195,927	195,927
i) Interest on Loans from the Centre	–	47,026	47,026	–	64,543	64,543	–	64,543	64,543	–	47,050	47,050
ii) Interest on Internal Debt	–	82,906	82,906	–	104,962	104,962	–	104,962	104,962	–	119,085	119,085
of which: Interest on Market Loans	–	50,893	50,893	–	44,591	44,591	–	44,591	44,591	–	50,788	50,788
iii) Interest on Small Savings, Provident Funds, *etc.*	–	14,678	14,678	–	20,006	20,006	–	20,006	20,006	–	29,792	29,792
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
D. Administrative Services (1 to 5)	**1,451**	**86,433**	**87,884**	**1,862**	**123,319**	**125,181**	**1,861**	**126,873**	**128,734**	**52,982**	**121,647**	**174,629**
1. Secretariat - General Services	3	2,603	2,606	11	3,174	3,185	11	3,418	3,429	51,952	3,292	55,244
2. District Administration	–	3,888	3,888	–	5,450	5,450	–	5,450	5,450	–	4,574	4,574
3. Police	772	61,225	61,997	979	90,112	91,091	979	90,151	91,130	171	86,757	86,928
4. Public Works	22	7,638	7,660	75	8,559	8,634	75	8,611	8,686	37	9,600	9,637
5. Others ++	654	11,079	11,733	797	16,024	16,821	796	19,243	20,039	822	17,424	18,246
E. Pensions	**–**	**90,871**	**90,871**	**–**	**109,793**	**109,793**	**–**	**111,793**	**111,793**	**–**	**102,116**	**102,116**
F. Miscellaneous General Services	**–**	**59**	**59**	**–**	**29**	**29**	**–**	**29**	**29**	**–**	**26**	**26**
of which : Payment on account of State Lotteries	–	3	3	–	1	1	–	1	1	–	1	1
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**1,235**	**1,235**	**–**	**1,375**	**1,375**	**–**	**1,595**	**1,595**	**–**	**1,525**	**1,525**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

BIHAR

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**129,231**	**1,333,994**	**1,463,225**	**213,870**	**1,420,277**	**1,634,147**	**178,866**	**1,534,875**	**1,713,741**	**216,878**	**1,641,336**	**1,858,214**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**123,646**	**599,904**	**723,550**	**152,109**	**596,607**	**748,716**	**160,728**	**706,785**	**867,513**	**202,358**	**715,843**	**918,201**
A. Social Services (1 to 12)	**58,435**	**462,431**	**520,866**	**88,589**	**461,647**	**550,236**	**73,693**	**562,426**	**636,119**	**117,009**	**546,084**	**663,093**
1. Education, Sports, Art and Culture	26,563	328,130	354,693	24,502	365,307	389,809	44,354	368,217	412,571	60,599	387,645	448,244
2. Medical and Public Health	10,006	43,952	53,958	9,792	44,766	54,558	8,633	52,609	61,242	9,527	49,960	59,487
3. Family Welfare	1,906	14,293	16,199	15,377	150	15,527	1,816	14,759	16,575	2,185	18,622	20,807
4. Water Supply and Sanitation	411	12,834	13,245	361	13,321	13,682	361	14,462	14,823	937	14,657	15,594
5. Housing	–	18	18	–	15	15	–	15	15	–	65	65
6. Urban Development	6,368	5,061	11,429	4,311	4,543	8,854	6,671	5,061	11,732	4,663	6,109	10,772
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	2,725	9,353	12,078	4,424	7,506	11,930	1,529	10,412	11,941	2,097	10,619	12,716
8. Labour and Labour Welfare	6,009	3,055	9,064	5,226	3,010	8,236	5,258	3,030	8,288	6,219	2,888	9,107
9. Social Security and Welfare	359	33,972	34,331	19,639	10,470	30,109	114	37,229	37,343	136	37,958	38,094
10. Nutrition	4,081	–	4,081	4,957	–	4,957	4,957	–	4,957	30,646	–	30,646
11. Relief on account of Natural Calamities	–	9,502	9,502	–	10,352	10,352	–	54,313	54,313	–	15,047	15,047
12. Others*	7	2,261	2,268	–	2,206	2,206	–	2,319	2,319	–	2,514	2,514
B. Economic Services (1 to 9)	**65,211**	**137,473**	**202,684**	**63,520**	**134,960**	**198,480**	**87,035**	**144,359**	**231,394**	**85,349**	**169,759**	**255,108**
1. Agriculture and Allied Activities (i to xii)	3,984	30,070	34,054	13,040	24,765	37,805	11,070	28,882	39,952	11,057	31,784	42,841
i) Crop Husbandry	2,059	9,621	11,680	5,775	6,374	12,149	5,377	8,415	13,792	4,344	9,905	14,249
ii) Soil and Water Conservation	66	881	947	2,900	247	3,147	2,542	623	3,165	3,564	1,296	4,860
iii) Animal Husbandry	416	6,491	6,907	599	6,355	6,954	289	6,860	7,149	305	6,468	6,773
iv) Dairy Development	107	303	410	82	316	398	97	418	515	103	760	863
v) Fisheries	250	850	1,100	388	786	1,174	207	1,002	1,209	231	1,174	1,405
vi) Forestry and Wild Life	254	4,626	4,880	2,249	3,181	5,430	1,735	3,814	5,549	1,467	3,935	5,402
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	615	4,028	4,643	626	4,380	5,006	626	4,380	5,006	700	5,001	5,701
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	177	3,121	3,298	406	3,001	3,407	182	3,245	3,427	195	2,788	2,983
xii) Other Agricultural Programmes	40	149	189	15	125	140	15	125	140	148	457	605
2. Rural Development	50,934	40,066	91,000	29,460	37,149	66,609	54,922	41,769	96,691	52,105	61,660	113,765
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	5,265	34,192	39,457	18,068	37,074	55,142	18,068	37,074	55,142	18,582	36,442	55,024
of which :		–			–							
i) Major and Medium Irrigation	–	17,274	17,274	–	16,986	16,986	–	16,986	16,986	–	17,406	17,406
ii) Minor Irrigation	2,495	10,535	13,030	16,668	10,940	27,608	16,668	10,940	27,608	17,182	11,411	28,593
iii) Flood Control and Drainage	–	5,313	5,313	–	5,293	5,293	–	5,293	5,293	–	5,376	5,376
5. Energy	394	–	394	174	–	174	174	24	198	81	–	81
of which : Power	–	–	–	–	–	–	–	24	24	–	–	–
6. Industry and Minerals (i to iii)	2,065	3,211	5,276	1,200	2,765	3,965	1,200	2,778	3,978	1,397	2,894	4,291
i) Village and Small Industries	1,343	1,435	2,778	890	1,185	2,075	890	1,198	2,088	951	1,202	2,153
ii) Industries@	722	1,776	2,498	310	1,580	1,890	310	1,580	1,890	446	1,692	2,138
iii) Others**	–	–	341	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

BIHAR

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	243	22,893	23,136	268	24,805	25,073	268	24,931	25,199	418	27,093	27,511
i) Roads and Bridges	192	22,705	22,897	200	24,657	24,857	200	24,778	24,978	218	26,936	27,154
ii) Others @@	51	188	239	68	148	216	68	153	221	200	157	357
8. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
9. General Economic Services (i to iv)	2,327	7,042	9,369	1,311	8,403	9,714	1,334	8,902	10,236	1,710	9,887	11,597
i) Secretariat - Economic Services	–	1,353	1,353	–	1,384	1,384	–	1,410	1,410	–	1,400	1,400
ii) Tourism	411	292	703	–	258	258	–	318	318	118	236	354
iii) Civil Supplies	1,556	3,783	5,339	1,121	4,604	5,725	1,121	4,942	6,063	1,322	5,874	7,196
iv) Others +	360	1,614	1,974	190	2,157	2,347	213	2,232	2,445	270	2,377	2,347
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**5,585**	**733,684**	**739,269**	**61,761**	**823,233**	**884,994**	**18,138**	**827,653**	**845,791**	**14,520**	**925,056**	**939,576**
A. Organs of State	**1,006**	**26,179**	**27,185**	**40,078**	**1,340**	**41,418**	**1,422**	**40,953**	**42,375**	**123**	**28,181**	**28,304**
B. Fiscal Services (1 to 3)	**2,454**	**18,990**	**21,444**	**19,529**	**2,519**	**22,048**	**2,204**	**20,267**	**22,471**	**1,463**	**22,767**	**24,230**
1. Collection of Taxes and Duties	2,454	18,597	21,051	19,529	2,204	21,733	2,204	19,952	22,156	1,463	22,500	23,963
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	393	393	–	315	315	–	315	315	–	267	267
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**332,362**	**332,362**	**–**	**425,961**	**425,961**	**–**	**366,394**	**366,394**	**–**	**437,674**	**437,674**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	40,000	40,000	–	–	–	–	40,000	40,000
2. Interest Payments (i to iv)	–	332,362	332,362	–	385,961	385,961	–	366,394	366,394	–	397,674	397,674
i) Interest on Loans from the Centre	–	140,677	140,677	–	153,683	153,683	–	133,037	133,037	–	129,605	129,605
ii) Interest on Internal Debt	–	143,176	143,176	–	169,156	169,156	–	170,234	170,234	–	204,946	204,946
of which: Interest on Market Loans	–	78,760	78,760	–	85,221	85,221		85,171	85,171	–	94,232	94,232
iii) Interest on Small Savings, Provident Funds, *etc.*	–	48,140	48,140	–	62,754	62,754	–	62,754	62,754	–	62,754	62,754
iv) Others	–	369	369	–	368	368	–	369	369	–	369	369
D. Administrative Services (1 to 5)	**2,125**	**135,433**	**137,558**	**2,154**	**149,401**	**151,555**	**14,512**	**155,727**	**170,239**	**12,934**	**161,683**	**174,617**
1. Secretariat - General Services	139	4,828	4,967	69	4,191	4,260	69	4,611	4,680	72	4,475	4,547
2. District Administration	1,036	8,814	9,850	191	9,465	9,656	12,191	9,465	21,656	12,430	10,312	22,742
3. Police	265	93,820	94,085	1,076	107,084	108,160	1,076	110,019	111,095	–	116,811	116,811
4. Public Works	–	9,717	9,717	–	10,547	10,547	–	10,639	10,639	–	10,771	10,771
5. Others ++	685	18,254	18,939	818	18,114	18,932	1,176	20,993	22,169	432	19,314	18,932
E. Pensions	**–**	**220,120**	**220,120**	**–**	**243,412**	**243,412**	**–**	**243,412**	**243,412**	**–**	**274,751**	**274,751**
F. Miscellaneous General Services	**–**	**600**	**600**	**–**	**600**	**600**	**–**	900	900	**–**	**–**	**–**
of which : Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	–	**–**	**–**	–	**–**	–	–	**–**	**–**	–
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**406**	**406**	**–**	**437**	**437**	**–**	**437**	**437**	**–**	**437**	**437**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	–	–	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

CHHATTISGARH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**154,105**	**505,937**	**660,042**	**198,434**	**562,139**	**760,573**	**212,987**	**573,488**	**786,475**	**223,790**	**589,441**	**813,231**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**153,864**	**264,706**	**418,570**	**196,909**	**288,192**	**485,102**	**212,039**	**289,620**	**501,659**	**222,840**	**288,534**	**511,374**
A. Social Services (1 to 12)	**90,244**	**136,604**	**226,848**	**124,556**	**153,727**	**278,283**	**131,180**	**152,003**	**283,183**	**142,631**	**165,135**	**307,764**
1. Education, Sports, Art and Culture	32,856	60,387	93,243	50,672	67,925	118,597	58,189	65,737	123,926	62,998	69,030	132,028
2. Medical and Public Health	8,420	14,242	22,662	11,224	16,032	27,256	11,896	15,505	27,401	9,193	21,120	30,313
3. Family Welfare	3,173	2	3,175	5,477	8	5,485	5,436	8	5,444	5,420	8	5,428
4. Water Supply and Sanitation	13,316	4,521	17,837	17,700	5,357	23,057	17,694	5,425	23,119	18,871	5,519	24,390
5. Housing	1,398	1,138	2,536	1,790	1,422	3,212	1,840	1,284	3,124	1,989	1,422	3,411
6. Urban Development	3,726	213	3,939	7,007	839	7,846	5,390	839	6,229	6,726	695	7,421
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	10,018	38,281	48,299	7,977	40,339	48,315	7,880	40,328	48,208	12,660	44,899	57,559
8. Labour and Labour Welfare	622	1,439	2,061	1,061	2,185	3,246	1,022	2,017	3,039	1,199	2,351	3,550
9. Social Security and Welfare	8,859	7,770	16,629	11,954	9,827	21,782	11,717	9,855	21,572	13,050	9,974	23,024
10. Nutrition	7,781	381	8,162	9,586	23	9,609	10,008	23	10,031	10,417	23	10,440
11. Relief on account of Natural Calamities	–	7,117	7,117	–	8,351	8,351	–	9,632	9,632	–	8,653	8,653
12. Others*	75	1,113	1,188	108	1,419	1,527	108	1,350	1,458	108	1,441	1,549
B. Economic Services (1 to 9)	**63,620**	**128,102**	**191,722**	**72,354**	**134,465**	**206,819**	**80,859**	**137,617**	**218,476**	**80,209**	**123,399**	**203,608**
1. Agriculture and Allied Activities (i to xii)	33,751	70,354	104,105	19,675	81,033	100,708	25,036	84,563	109,599	28,410	72,471	100,881
i) Crop Husbandry	9,868	4,117	13,985	4,726	5,514	10,240	6,225	5,383	11,608	6,259	5,433	11,692
ii) Soil and Water Conservation	264	1,008	1,272	299	1,066	1,365	272	1,040	1,312	292	855	1,147
iii) Animal Husbandry	1,849	3,966	5,815	4,601	5,267	9,868	5,308	5,257	10,565	5,653	5,871	11,524
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	318	500	818	362	552	914	371	548	919	549	578	1,127
vi) Forestry and Wild Life	5,318	22,605	27,923	6,132	22,281	28,414	5,923	25,479	31,402	6,402	24,200	30,602
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	14,921	25,425	40,346	2,089	43,587	45,676	5,272	43,245	48,517	6,010	33,472	39,482
ix) Agricultural Research and Education	868	771	1,639	1,325	866	2,191	1,325	863	2,188	1,325	867	2,192
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	345	649	994	140	1,184	1,324	340	1,081	1,421	1,920	1,195	3,115
xii) Other Agricultural Programmes	–	11,313	11,313	–	717	717	–	1,667	1,667	–	–	–
2. Rural Development	18,194	11,257	29,451	36,529	21,462	57,990	39,785	21,382	61,167	38,446	17,516	55,962
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	3,512	9,750	13,262	1,804	6,526	8,330	1,643	6,379	8,022	1,958	6,765	8,723
of which :												
i) Major and Medium Irrigation	2,086	6,616	8,702	–	5,647	5,647	–	5,453	5,453	–	5,786	5,786
ii) Minor Irrigation	1,336	3,134	4,470	1,615	879	2,494	1,465	926	2,391	1,779	979	2,758
iii) Flood Control and Drainage	–	–	–	–	–	–	–	–	–	–	–	–
5. Energy	3,716	17,070	20,786	8,293	7,515	15,808	8,293	7,515	15,808	5,075	9,333	14,408
of which : Power	3,355	17,069	20,424	6,773	7,515	14,288	6,773	7,515	14,288	3,355	9,333	12,688
6. Industry and Minerals (i to iii)	2,934	2,626	5,560	3,525	4,057	7,582	3,253	4,097	7,350	3,275	4,329	7,604
i) Village and Small Industries	1,703	1,218	2,921	1,937	1,858	3,795	2,054	1,842	3,896	1,914	1,913	3,827
ii) Industries@	1,231	1,408	2,639	1,588	2,199	3,787	1,199	2,255	3,454	1,361	2,416	3,777
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
CHHATTISGARH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	844	16,359	17,203	1,104	12,939	14,043	1,098	12,775	13,873	1,386	12,011	13,397
i) Roads and Bridges	844	16,343	17,187	1,104	12,879	13,983	1,098	12,755	13,853	1,386	11,991	13,377
ii) Others @@	–	16	16	–	60	60	–	20	20	–	20	20
8. Science, Technology and Environment	42	45	87	73	48	121	203	48	251	296	50	346
9. General Economic Services (i to iv)	627	641	1,268	1,352	886	2,238	1,548	858	2,406	1,363	924	2,287
i) Secretariat - Economic Services	26	166	192	–	278	278	–	254	254	–	268	268
ii) Tourism	598	–	598	1,325	–	1,325	1,325	–	1,325	1,335	–	1,335
iii) Civil Supplies	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others +	3	475	478	27	607	634	223	604	827	28	656	684
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**241**	**215,194**	**215,435**	**1,525**	**248,670**	**250,195**	**948**	**258,590**	**259,538**	**950**	**274,157**	**275,107**
A. Organs of State	**–**	**6,963**	**6,963**	**54**	**9,305**	**9,359**	**54**	**10,190**	**10,244**	**54**	**7,298**	**7,352**
B. Fiscal Services (1 to 3)	**108**	**11,088**	**11,196**	**701**	**15,152**	**15,853**	**685**	**14,890**	**15,575**	**690**	**17,508**	**18,198**
1. Collection of Taxes and Duties	108	10,916	11,024	701	15,041	15,742	685	14,779	15,464	690	17,421	18,111
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	172	172	–	111	111	–	111	111	–	87	87
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**110,980**	**110,980**	**–**	**114,532**	**114,532**	**–**	**131,922**	**131,922**	**–**	**121,953**	**121,953**
1. Appropriation for Reduction or Avoidance of Debt	–	5,600	5,600	–	7,800	7,800	–	20,800	20,800	–	10,000	10,000
2. Interest Payments (i to iv)	–	105,380	105,380	–	106,732	106,732	–	111,122	111,122	–	111,953	111,953
i) Interest on Loans from the Centre	–	40,731	40,731	–	33,040	33,040	–	33,064	33,064	–	25,992	25,992
ii) Interest on Internal Debt	–	44,399	44,399	–	52,717	52,717	–	54,346	54,346	–	65,739	65,739
of which: Interest on Market Loans	–	24,021	24,021	–	21,879	21,879	–	25,125	25,125	–	27,196	27,196
iii) Interest on Small Savings, Provident Funds, *etc.*	–	10,942	10,942	–	9,592	9,592	–	10,874	10,874	–	12,439	12,439
iv) Others	–	9,308	9,308	–	11,384	11,384	–	12,838	12,838	–	7,783	7,783
D. Administrative Services (1 to 5)	**133**	**40,557**	**40,690**	**770**	**64,547**	**65,316**	**209**	**50,322**	**50,531**	**206**	**70,513**	**70,719**
1. Secretariat - General Services	200	1,796	1,996	560	2,540	3,100	–	2,844	2,844	–	2,565	2,565
2. District Administration	–	3,694	3,694	–	5,156	5,156	–	5,291	5,291	–	5,225	5,225
3. Police	109	25,149	25,258	189	31,789	31,978	189	32,370	32,559	198	35,464	35,662
4. Public Works	-175	4,006	3,831	–	2,220	2,220	–	2,417	2,417	–	2,565	2,565
5. Others ++	-1	5,912	5,911	21	22,842	22,863	20	7,400	7,420	8	24,694	24,702
E. Pensions	**–**	**45,601**	**45,601**	**–**	**45,120**	**45,120**	**–**	**51,251**	**51,251**	**–**	**56,866**	**56,866**
F. Miscellaneous General Services	**–**	**5**	**5**	**–**	**15**	**15**	**–**	**15**	**15**	**–**	**19**	**19**
of which : Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**26,037**	**26,037**	**–**	**25,277**	**25,277**	**–**	**25,277**	**25,277**	**–**	**26,750**	**26,750**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

GOA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**28,229**	**148,131**	**176,360**	**43,638**	**219,868**	**263,506**	**41,887**	**159,530**	**201,417**	**46,722**	**244,752**	**291,474**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**27,638**	**90,556**	**118,194**	**42,474**	**90,019**	**132,493**	**41,157**	**94,002**	**135,159**	**45,739**	**104,662**	**150,401**
A. Social Services (1 to 12)	**17,966**	**38,460**	**56,426**	**26,314**	**39,688**	**66,001**	**27,963**	**41,253**	**69,216**	**30,256**	**45,917**	**76,173**
1. Education, Sports, Art and Culture	5688	22,374	28,062	7,279	22,849	30,128	10,117	24,113	34,230	9,515	25,969	35,484
2. Medical and Public Health	2,536	7,429	9,965	3,688	7,111	10,799	3,923	7,917	11,840	3,822	8,369	12,191
3. Family Welfare	233	–	233	264	–	264	283	–	283	300	–	300
4. Water Supply and Sanitation	2,549	5,454	8,003	3,567	6,210	9,777	3,057	6,023	9,080	3,159	7,043	10,202
5. Housing	–	276	276	–	277	277	–	319	319	–	416	416
6. Urban Development	1,331	761	2,092	4,226	787	5,013	1,924	389	2,313	3,682	793	4,475
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	64	29	93	202	16	218	202	16	218	124	16	140
8. Labour and Labour Welfare	454	705	1,159	504	738	1,242	520	765	1,285	520	836	1,356
9. Social Security and Welfare	4,821	933	5,754	5,684	1,228	6,913	6,014	1,202	7,216	7,579	1,895	9,474
10. Nutrition	112	84	196	150	84	234	150	84	234	315	131	446
11. Relief on account of Natural Calamities	–	230	230	–	193	193	–	193	193	–	235	235
12. Others*	178	185	363	750	194	944	1,773	232	2,005	1,240	214	1,454
B. Economic Services (1 to 9)	**9,672**	**52,096**	**61,768**	**16,160**	**50,332**	**66,492**	**13,194**	**52,749**	**65,943**	**15,483**	**58,745**	**74,228**
1. Agriculture and Allied Activities (i to xii)	2,271	2,171	4,442	3,622	2,276	5,898	3,182	2,359	5,541	3,910	2,689	6,599
i) Crop Husbandry	765	618	1,383	918	639	1,557	932	656	1,588	1,187	714	1,901
ii) Soil and Water Conservation	74	40	114	191	44	235	104	48	152	141	68	209
iii) Animal Husbandry	402	436	838	628	481	1,109	659	482	1,141	459	532	991
iv) Dairy Development	332	40	372	456	31	487	241	10	251	671	51	722
v) Fisheries	63	197	260	260	218	478	222	218	440	618	229	847
vi) Forestry and Wild Life	571	527	1,098	692	516	1,208	934	557	1,491	714	692	1,406
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	2	51	53	5	52	57	5	62	67	4	63	67
ix) Agricultural Research and Education	7	57	64	10	68	78	10	75	85	20	80	100
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	55	172	227	462	191	653	76	209	285	96	216	312
xii) Other Agricultural Programmes	–	33	33	–	36	36	–	40	40	–	44	44
2. Rural Development	1,618	1,089	2,707	2,620	1,162	3,782	2,220	1,267	3,487	2,687	1,296	3,983
3. Special Area Programmes	199	–	199	279	–	279	227	–	227	247	–	247
4. Irrigation and Flood Control	142	1,391	1,533	275	1,351	1,626	357	1,628	1,985	167	2,036	2,203
of which :												
i) Major and Medium Irrigation	–	671	671	–	691	691	–	745	745	–	776	776
ii) Minor Irrigation	134	480	614	96	593	690	110	797	907	140	968	1,108
iii) Flood Control and Drainage	8	39	47	12	36	48	43	51	94	27	292	319
5. Energy	942	41,206	42,148	1,047	39,095	40,142	1,147	39,595	40,742	1,208	42,915	44,123
of which : Power	920	41,206	42,126	1,019	39,095	40,114	1,119	39,595	40,714	1,170	42,915	44,085
6. Industry and Minerals (i to iii)	1,438	153	1,591	4,218	186	4,404	2,460	523	2,983	3,288	551	3,839
i) Village and Small Industries	865	83	948	2,689	105	2,793	2,000	442	2,442	2,521	458	2,979
ii) Industries@	573	70	643	1,530	81	1,611	460	81	541	767	93	860
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

GOA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	621	5,130	5,751	680	5,115	5,795	814	6,302	7,116	896	8,175	9,071
i) Roads and Bridges	251	3,156	3,407	155	3,242	3,397	144	3,943	4,087	225	5,898	6,123
ii) Others @@	370	1,974	2,344	525	1,873	2,398	670	2,359	3,029	671	2,277	2,948
8. Science, Technology and Environment	327	–	327	838	–	838	436	–	436	320	–	320
9. General Economic Services (i to iv)	2,114	956	3,070	2,580	1,147	3,727	2,351	1,075	3,426	2,760	1,083	3,843
i) Secretariat - Economic Services	8	396	404	112	465	577	12	504	516	10	497	507
ii) Tourism	2,048	259	2,307	2,435	249	2,684	2,248	220	2,468	2,623	228	2,851
iii) Civil Supplies	2	78	80	2	82	84	2	94	96	2	97	99
iv) Others +	56	223	279	31	351	382	89	257	346	125	261	386
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**591**	**57,575**	**58,166**	**1,165**	**129,848**	**131,013**	**730**	**65,528**	**66,258**	**983**	**140,090**	**141,073**
A. Organs of State	**26**	**1,750**	**1,776**	**58**	**1,948**	**2,006**	**66**	**2,410**	**2,476**	**70**	**2,352**	**2,422**
B. Fiscal Services (1 to 3)	**356**	**968**	**1,324**	**677**	**1,068**	**1,745**	**389**	**984**	**1,373**	**455**	**1,403**	**1,858**
1. Collection of Taxes and Duties	356	954	1,310	677	1,053	1,730	389	969	1,358	455	1,388	1,843
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	14	14	–	15	15	–	15	15	–	15	15
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**33,436**	**33,436**	**–**	**34,611**	**34,611**	**–**	**36,403**	**36,403**	**–**	**40,268**	**40,268**
1. Appropriation for Reduction or Avoidance of Debt	–	1,350	1,350	–	2,000	2,000	–	2,000	2,000	–	2,000	2,000
2. Interest Payments (i to iv)	–	32,086	32,086	–	32,611	32,611	–	34,403	34,403	–	38,268	38,268
i) Interest on Loans from the Centre	–	10,077	10,077	–	10,792	10,792	–	6,633	6,633	–	7,893	7,893
ii) Interest on Internal Debt	–	16,822	16,822	–	16,640	16,640	–	22,788	22,788	–	25,235	25,235
of which: Interest on Market Loans	–	6,832	6,832	–	6,909	6,909	–	7,910	7,910	–	9,341	9,341
iii) Interest on Small Savings, Provident Funds, *etc.*	–	3,567	3,567	–	3,874	3,874	–	3,687	3,687	–	3,788	3,788
iv) Others	–	1,620	1,620	–	1,305	1,305	–	1,295	1,295	–	1,353	1,353
D. Administrative Services (1 to 5)	**209**	**10,254**	**10,463**	**430**	**11,205**	**11,635**	**275**	**11,882**	**12,157**	**458**	**12,918**	**13,376**
1. Secretariat - General Services	–	798	798	–	735	735	–	877	877	–	842	842
2. District Administration	–	986	986	–	950	950	–	950	950	–	1,173	1,173
3. Police	–	5,052	5,052	150	5,392	5,542	–	5,663	5,663	150	6,215	6,365
4. Public Works	73	1,865	1,938	80	2,279	2,359	90	2,495	2,585	97	2,610	2,707
5. Others ++	136	1,553	1,689	200	1,850	2,050	185	1,897	2,082	211	2,078	2,289
E. Pensions	**–**	**11,010**	**11,010**	**–**	**12,370**	**12,370**	**–**	**13,567**	**13,567**	**–**	**14,493**	**14,493**
F. Miscellaneous General Services	**–**	**157**	**157**	**–**	**68,646**	**68,646**	**–**	**282**	**282**	**–**	**68,656**	**68,656**
of which : Payment on account of State Lotteries	–	21	21	–	68,340	68,340	–	26	26	–	68,350	68,350
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

GUJARAT

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**330,921**	**1,864,491**	**2,195,412**	**344,585**	**2,034,048**	**2,378,633**	**441,914**	**1,965,578**	**2,407,492**	**463,426**	**2,002,181**	**2,465,607**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**323,267**	**937,134**	**1,260,401**	**332,096**	**1,083,791**	**1,415,887**	**431,510**	**973,212**	**1,404,722**	**407,907**	**926,415**	**1,334,322**
A. Social Services (1 to 12)	**159,566**	**548,000**	**707,566**	**171,508**	**529,618**	**701,126**	**229,609**	**557,515**	**787,124**	**193,847**	**543,566**	**737,413**
1. Education, Sports, Art and Culture	30,686	337,654	368,340	48,853	321,093	369,946	44,464	361,514	405,978	31,552	357,316	388,868
2. Medical and Public Health	17,285	58,825	76,110	21,217	56,239	77,456	20,874	59,720	80,594	28,743	58,856	87,599
3. Family Welfare	1,426	10,277	11,703	1,623	10,399	12,022	1,622	10,404	12,026	1,624	10,999	12,623
4. Water Supply and Sanitation	11,723	10,530	22,253	10,454	10,163	20,617	10,112	10,179	20,291	11,719	10,611	22,330
5. Housing	29,073	6,640	35,713	21,638	7,134	28,772	21,559	7,465	29,024	23,022	8,046	31,068
6. Urban Development	8,851	32,015	40,866	11,962	22,857	34,819	48,605	24,783	73,388	24,395	22,803	47,198
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	29,110	21,153	50,263	26,939	19,877	46,816	42,036	21,423	63,459	33,184	23,013	56,197
8. Labour and Labour Welfare	3,434	8,624	12,058	3,642	8,460	12,102	3,783	8,771	12,554	5,196	8,662	13,858
9. Social Security and Welfare	7,219	9,863	17,082	8,173	17,414	25,587	11,070	18,214	29,284	10,986	10,621	21,607
10. Nutrition	19,866	13,510	33,376	15,898	13,896	29,794	24,395	12,725	37,120	21,713	13,076	34,789
11. Relief on account of Natural Calamities	42	35,002	35,044	–	38,374	38,374	–	18,597	18,597	–	15,755	15,755
12. Others*	851	3,907	4,758	1,109	3,712	4,821	1,089	3,720	4,809	1,713	3,808	5,521
B. Economic Services (1 to 9)	**163,701**	**389,134**	**552,835**	**160,588**	**554,173**	**714,761**	**201,901**	**415,697**	**617,598**	**214,060**	**382,849**	**596,909**
1. Agriculture and Allied Activities (i to xii)	29,465	45,186	74,651	36,942	47,824	84,766	42,232	49,530	91,762	43,219	47,911	91,130
i) Crop Husbandry	16,768	10,789	27,557	23,536	14,364	37,900	27,513	13,475	40,988	21,312	13,658	34,970
ii) Soil and Water Conservation	4,332	993	5,325	3,689	816	4,505	4,939	1,284	6,223	7,486	597	8,083
iii) Animal Husbandry	1,927	5,805	7,732	1,989	6,020	8,009	1,997	6,724	8,721	4,477	5,700	10,177
iv) Dairy Development	80	45	125	116	45	161	116	45	161	258	45	303
v) Fisheries	852	2,913	3,765	1,014	3,146	4,160	1,016	4,207	5,223	1,016	4,536	5,552
vi) Forestry and Wild Life	2,387	11,637	14,024	3,261	11,233	14,494	3,115	11,457	14,572	3,366	11,029	14,395
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	4	1,294	1,298	12	1,195	1,207	11	1,230	1,241	504	1,271	1,775
ix) Agricultural Research and Education	1,875	8,300	10,175	1,924	7,759	9,683	2,174	7,758	9,932	3,287	7,777	11,064
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	1,239	3,278	4,517	1,396	3,118	4,514	1,346	3,217	4,563	1,508	3,166	4,674
xii) Other Agricultural Programmes	1	132	133	5	128	133	5	133	138	5	132	137
2. Rural Development	41,263	19,367	60,630	58,084	20,209	78,293	67,493	19,062	86,555	67,067	22,481	89,548
3. Special Area Programmes	389	2,372	2,761	550	2,404	2,954	508	2,766	3,274	579	2,284	2,863
4. Irrigation and Flood Control	10,775	26,244	37,019	5,330	225,240	230,570	3,321	32,295	35,616	8,846	26,840	35,686
of which :												
i) Major and Medium Irrigation	1,082	20,363	21,445	1,295	218,855	220,150	1,347	21,906	23,253	1,111	21,351	22,462
ii) Minor Irrigation	9,123	5,619	14,742	3,453	5,944	9,397	1,424	9,961	11,385	7,087	5,105	12,192
iii) Flood Control and Drainage	79	233	312	266	418	684	234	403	637	110	365	475
5. Energy	51,335	204,838	256,173	23,799	177,820	201,619	52,360	206,295	258,655	42,034	177,600	219,634
of which : Power	51,243	204,838	256,081	23,715	177,820	201,535	52,276	206,295	258,571	41,950	177,600	219,550
6. Industry and Minerals (i to iii)	12,199	6,077	18,276	21,567	5,768	27,335	18,127	5,860	23,987	26,740	4,370	31,110
i) Village and Small Industries	6,029	2,957	8,986	8,648	2,798	11,446	7,976	2,796	10,772	10,135	2,214	12,349
ii) Industries@	6,170	3,114	9,284	12,919	2,970	15,889	10,151	3,055	13,206	16,605	2,151	18,756
iii) Others**	–	6	6	–	–	–	–	9	9	–	5	5

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

GUJARAT

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	13,654	62,886	76,540	7,614	56,697	64,311	9,427	75,482	84,909	15,045	81,670	96,715
i) Roads and Bridges	13,654	44,727	58,381	7,614	39,841	47,455	9,427	44,240	53,667	15,045	45,942	60,987
ii) Others @@	–	18,159	18,159	–	16,856	16,856	–	31,242	31,242	–	35,728	35,728
8. Science, Technology and Environment	2,775	62	2,837	3,360	107	3,467	4,914	107	5,021	4,252	110	4,362
9. General Economic Services (i to iv)	1,846	22,102	23,948	3,342	18,104	21,446	3,519	24,300	27,819	6,278	19,583	25,861
i) Secretariat - Economic Services	64	2,678	2,742	1,133	2,643	3,776	963	2,602	3,565	1,763	2,595	4,358
ii) Tourism	1,272	268	1,540	1,516	229	1,745	1,515	227	1,742	3,738	28	3,766
iii) Civil Supplies	261	17,680	17,941	248	13,794	14,042	648	19,967	20,615	339	15,035	15,374
iv) Others +	249	1,476	1,725	445	1,438	1,883	393	1,504	1,897	438	1,925	2,363
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**7,654**	**917,359**	**925,013**	**12,489**	**940,997**	**953,486**	**10,404**	**977,997**	**988,401**	**55,519**	**1,064,920**	**1,120,439**
A. Organs of State	**–**	**16,499**	**16,499**	**224**	**23,613**	**23,837**	**224**	**22,691**	**22,915**	**908**	**18,074**	**18,982**
B. Fiscal Services (1 to 3)	**295**	**15,781**	**16,076**	**692**	**16,893**	**17,585**	**550**	**17,150**	**17,700**	**507**	**21,367**	**21,874**
1. Collection of Taxes and Duties	295	15,564	15,859	692	16,624	17,316	550	16,921	17,471	507	21,108	21,615
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	217	217	–	269	269	–	229	229	–	259	259
C. Interest Payments and Servicing of Debt (1 + 2)	**1,821**	**585,664**	**587,485**	**273**	**599,984**	**600,257**	**229**	**632,117**	**632,346**	**–**	**664,486**	**664,486**
1. Appropriation for Reduction or Avoidance of Debt	–	7,000	7,000	–	8,400	8,400	–	24,000	24,000	–	50,000	50,000
2. Interest Payments (i to iv)	1,821	578,664	580,485	273	591,584	591,857	229	608,117	608,346	–	614,486	614,486
i) Interest on Loans from the Centre	–	217,113	217,113	–	171,504	171,504	–	169,885	169,885	–	98,917	98,917
ii) Interest on Internal Debt	–	300,491	300,491	–	356,921	356,921	–	375,944	375,944	–	449,383	449,383
of which: Interest on Market Loans	–	102,635	102,635	–	113,354	113,354	–	119,527	119,527	–	123,705	123,705
iii) Interest on Small Savings, Provident Funds, *etc.*	40	28,114	28,154	–	31,653	31,653	–	29,756	29,756	–	32,673	32,673
iv) Others	1,781	32,946	34,727	273	31,506	31,779	229	32,532	32,761	–	33,513	33,513
D. Administrative Services (1 to 5)	**5,538**	**112,513**	**118,051**	**11,300**	**113,173**	**124,473**	**9,401**	**117,243**	**126,644**	**17,704**	**116,391**	**134,095**
1. Secretariat - General Services	3,046	3,471	6,517	3,828	4,343	8,171	3,711	4,251	7,962	11,598	3,781	15,379
2. District Administration	208	7,933	8,141	368	9,645	10,013	379	9,609	9,988	727	7,393	8,120
3. Police	2,209	77,626	79,835	6,595	70,851	77,446	4,785	75,256	80,041	4,448	75,811	80,259
4. Public Works	–	8,595	8,595	1	12,855	12,856	1	13,583	13,584	256	14,366	14,622
5. Others ++	75	14,888	14,963	508	15,479	15,987	525	14,544	15,069	675	15,040	15,715
E. Pensions	**–**	**173,394**	**173,394**	**–**	**162,160**	**162,160**	**–**	**169,445**	**169,445**	**–**	**174,446**	**174,446**
F. Miscellaneous General Services	**–**	**13,508**	**13,508**	**–**	**25,174**	**25,174**	**–**	**19,351**	**19,351**	**36,400**	**70,156**	**106,556**
of which : Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	**9,998**	**9,998**	**–**	**9,260**	**9,260**	**–**	**14,369**	**14,369**	**–**	**10,846**	**10,846**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

HARYANA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**112,438**	**899,281**	**1,011,719**	**152,946**	**1,015,456**	**1,168,403**	**145,116**	**1,016,315**	**1,161,431**	**194,760**	**1,103,784**	**1,298,544**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**109,514**	**460,662**	**570,176**	**149,137**	**497,098**	**646,234**	**141,038**	**522,795**	**663,833**	**191,207**	**603,792**	**794,999**
A. Social Services (1 to 12)	**70,837**	**228,734**	**299,571**	**99,114**	**239,706**	**338,820**	**87,082**	**254,219**	**341,301**	**121,298**	**293,930**	**415,228**
1. Education, Sports, Art and Culture	14,814	138,773	153,587	35,780	152,042	187,822	20,271	158,271	178,542	32,213	175,615	207,828
2. Medical and Public Health	5,840	24,756	30,596	8,693	25,823	34,517	6,494	27,267	33,761	10,860	29,239	40,099
3. Family Welfare	4,446	–	4,446	4,677	–	4,677	4,679	–	4,679	5,195	–	5,195
4. Water Supply and Sanitation	242	35,106	35,348	924	31,281	32,205	874	32,605	33,479	1,047	35,486	36,533
5. Housing	–	1,000	1,000	–	928	928	–	854	854	–	2,265	2,265
6. Urban Development	4,492	1,254	5,746	4,775	1,248	6,023	5,452	1,360	6,812	10,364	6,406	16,770
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	2,464	2,080	4,544	2,702	2,130	4,833	3,267	2,204	5,471	5,221	2,317	7,538
8. Labour and Labour Welfare	892	5,045	5,937	1,146	5,134	6,280	1,065	10,041	11,106	3,620	15,989	19,609
9. Social Security and Welfare	36,699	5,267	41,966	39,237	5,081	44,319	43,655	5,517	49,172	51,121	6,584	57,705
10. Nutrition	840	3,999	4,839	1,078	4,278	5,356	1,125	4,280	5,405	1,507	5,577	7,084
11. Relief on account of Natural Calamities	–	9,620	9,620	–	9,911	9,911	–	9,914	9,914	–	12,469	12,469
12. Others*	108	1,834	1,942	100	1,850	1,950	200	1,906	2,106	150	1,983	2,133
B. Economic Services (1 to 9)	**38,677**	**231,928**	**270,605**	**50,023**	**257,392**	**307,415**	**53,956**	**268,576**	**322,532**	**69,909**	**309,862**	**379,771**
1. Agriculture and Allied Activities (i to xii)	11,238	31,033	42,271	16,631	33,519	50,150	15,957	33,773	49,730	22,314	37,167	59,481
i) Crop Husbandry	2,545	6,035	8,580	3,480	6,658	10,138	3,754	6,406	10,160	4,425	7,173	11,598
ii) Soil and Water Conservation	2,870	1,408	4,278	2,500	1,424	3,924	2,380	1,506	3,886	1,110	1,526	2,636
iii) Animal Husbandry	936	9,570	10,506	2,556	11,063	13,619	2,083	11,395	13,478	3,210	11,993	15,203
iv) Dairy Development	107	182	289	130	154	284	107	145	252	213	110	323
v) Fisheries	609	326	935	647	347	994	669	365	1,034	1,018	386	1,404
vi) Forestry and Wild Life	3,242	4,035	7,277	6,270	4,061	10,331	5,976	4,062	10,038	10,085	4,080	14,165
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	491	491	–	452	452	–	495	495	–	557	557
ix) Agricultural Research and Education	608	7,090	7,698	653	7,256	7,909	628	7,272	7,900	818	9,091	9,909
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	321	1,816	2,137	395	2,004	2,399	360	2,030	2,390	1,435	2,148	3,583
xii) Other Agricultural Programmes	–	80	80	–	99	99	–	97	97	–	103	103
2. Rural Development	9,405	4,519	13,924	8,058	4,907	12,964	10,249	4,913	15,162	17,326	10,333	27,659
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	8,036	33,647	41,683	16,550	42,249	58,799	17,074	41,471	58,545	18,500	46,868	65,368
of which :												
i) Major and Medium Irrigation	5,245	32,829	38,074	11,650	41,308	52,958	10,700	40,521	51,221	10,900	45,851	56,751
ii) Minor Irrigation	–	818	818	–	941	941	–	950	950	–	1,017	1,017
iii) Flood Control and Drainage	–	–	–	–	–	–	–	–	–	–	–	–
5. Energy	5,681	92,578	98,259	5,095	101,826	106,921	5,179	110,510	115,689	3,791	125,921	129,712
of which : Power	5,393	92,564	97,957	4,795	101,810	106,605	4,979	110,495	115,474	3,391	125,905	129,296
6. Industry and Minerals (i to iii)	1,005	1,482	2,487	1,365	1,488	2,853	3,142	1,584	4,726	4,357	1,590	5,947
i) Village and Small Industries	317	175	492	435	173	608	2,472	172	2,644	2,815	180	2,995
ii) Industries@	688	1,307	1,995	930	1,314	2,244	670	1,412	2,082	1,542	1,410	2,952
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
HARYANA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	1,100	67,229	68,329	105	71,916	72,021	105	74,689	74,794	105	86,303	86,408
i) Roads and Bridges	1,095	11,361	12,456	–	13,516	13,516	–	13,516	13,516	–	20,962	20,962
ii) Others @@	5	55,868	55,873	105	58,400	58,505	105	61,173	61,278	105	65,341	65,446
8. Science, Technology and Environment	675	42	717	595	47	642	688	48	736	775	51	826
9. General Economic Services (i to iv)	1,537	1,398	2,935	1,624	1,441	3,065	1,562	1,588	3,150	2,741	1,629	4,370
i) Secretariat - Economic Services	1,505	620	2,125	1,506	632	2,138	1,506	680	2,186	2,506	701	3,207
ii) Tourism	–	158	158	–	162	162	–	162	162	–	169	169
iii) Civil Supplies	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others +	32	620	652	118	646	764	56	746	802	235	759	994
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**2,924**	**433,848**	**436,772**	**3,810**	**510,257**	**514,066**	**4,078**	**482,143**	**486,221**	**3,553**	**487,387**	**490,940**
A. Organs of State	**93**	**8,486**	**8,579**	**779**	**10,665**	**11,444**	**877**	**10,804**	**11,681**	**201**	**10,546**	**10,747**
B. Fiscal Services (1 to 3)	**37**	**9,650**	**9,687**	**23**	**10,071**	**10,094**	**24**	**10,611**	**10,635**	**25**	**11,660**	**11,685**
1. Collection of Taxes and Duties	37	9,181	9,218	23	9,473	9,496	24	10,012	10,036	25	11,027	11,052
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	469	469	–	599	599	–	599	599	–	633	633
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**214,245**	**214,245**	**–**	**253,981**	**253,981**	**–**	**221,626**	**221,626**	**–**	**235,367**	**235,367**
1. Appropriation for Reduction or Avoidance of Debt	–	2,980	2,980	–	5,187	5,187	–	5,064	5,064	–	–	–
2. Interest Payments (i to iv)	–	211,265	211,265	–	248,794	248,794	–	216,562	216,562	–	235,367	235,367
i) Interest on Loans from the Centre	–	62,692	62,692	–	45,411	45,411	–	45,176	45,176	–	37,929	37,929
ii) Interest on Internal Debt	–	108,746	108,746	–	159,062	159,062	–	127,384	127,384	–	150,613	150,613
of which: Interest on Market Loans	–	30,937	30,937	–	38,815	38,815	–	37,190	37,190	–	43,352	43,352
iii) Interest on Small Savings, Provident Funds, *etc.*	–	37,803	37,803	–	42,151	42,151	–	41,796	41,796	–	44,585	44,585
iv) Others	–	2,024	2,024	–	2,170	2,170	–	2,206	2,206	–	2,240	2,240
D. Administrative Services (1 to 5)	**2,794**	**68,877**	**71,671**	**3,008**	**75,498**	**78,506**	**3,177**	**82,116**	**85,293**	**3,327**	**98,687**	**102,014**
1. Secretariat - General Services	–	3,048	3,048	–	3,137	3,137	–	3,436	3,436	–	5,955	5,955
2. District Administration	–	4,272	4,272	–	5,275	5,275	–	5,012	5,012	–	5,923	5,923
3. Police	–	49,549	49,549	–	56,091	56,091	–	62,013	62,013	–	72,522	72,522
4. Public Works	2,708	4,207	6,915	2,930	2,633	5,563	3,058	2,634	5,692	3,266	5,159	8,425
5. Others ++	86	7,801	7,887	78	8,362	8,440	119	9,021	9,140	61	9,128	9,189
E. Pensions	**–**	**76,570**	**76,570**	**–**	**87,500**	**87,500**	**–**	**86,716**	**86,716**	**–**	**107,396**	**107,396**
F. Miscellaneous General Services	**–**	**56,020**	**56,020**	**–**	**72,541**	**72,541**	**–**	**70,270**	**70,270**	**–**	**23,731**	**23,731**
of which : Payment on account of State Lotteries	–	55,932	55,932	–	72,460	72,460	–	70,179	70,179	–	17,453	17,453
III. Grants-in-Aid and Contributions	**–**	–	**–**	**–**	**–**	**–**	–	–	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**4,771**	**4,771**	**–**	**8,102**	**8,102**	**–**	**11,377**	**11,377**	**–**	**12,605**	**12,605**
V. Reserve with Finance Department	**–**	–	**–**	**–**	**–**	**–**	–	–	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

HIMACHAL PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**83,989**	**474,820**	**558,809**	**91,113**	**487,994**	**579,107**	**88,895**	**473,332**	**562,227**	**106,486**	**482,086**	**588,572**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**82,395**	**227,797**	**310,192**	**89,667**	**200,728**	**290,395**	**87,662**	**200,993**	**288,655**	**104,833**	**194,785**	**299,618**
A. Social Services (1 to 12)	**54,790**	**138,457**	**193,247**	**47,937**	**131,643**	**179,580**	**49,201**	**131,955**	**181,156**	**56,149**	**132,816**	**188,965**
1. Education, Sports, Art and Culture	8,876	88,022	96,898	11,461	91,588	103,049	11,032	91,588	102,620	12,028	92,557	104,585
2. Medical and Public Health	10,738	15,449	26,187	12,615	13,413	26,028	13,341	13,413	26,754	14,030	14,153	28,183
3. Family Welfare	3,181	202	3,383	3,034	224	3,258	3,029	225	3,254	3,014	207	3,221
4. Water Supply and Sanitation	24,679	18,841	43,520	6,688	13,129	19,817	8,793	13,129	21,922	9,143	10,737	19,880
5. Housing	905	377	1,282	1,302	386	1,688	1,314	386	1,700	1,395	311	1,706
6. Urban Development	479	1,750	2,229	2,629	457	3,086	2,718	467	3,185	3,074	108	3,182
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	547	580	1,127	2,005	608	2,613	985	609	1,594	1,470	519	1,989
8. Labour and Labour Welfare	109	1,256	1,365	117	1,308	1,425	113	1,308	1,421	135	1,315	1,450
9. Social Security and Welfare	3,837	6,062	9,899	6,196	4,342	10,538	6,199	4,642	10,841	9,430	1,784	11,214
10. Nutrition	1,116	–	1,116	1,094	–	1,094	1,316	–	1,316	1,095	–	1,095
11. Relief on account of Natural Calamities	–	5,030	5,030	–	5,286	5,286	–	5,286	5,286	–	10,069	10,069
12. Others*	323	888	1,211	796	902	1,698	361	902	1,263	1,335	1,056	2,391
B. Economic Services (1 to 9)	**27,605**	**89,340**	**116,945**	**41,730**	**69,085**	**110,815**	**38,461**	**69,038**	**107,499**	**48,684**	**61,969**	**110,653**
1. Agriculture and Allied Activities (i to xii)	11,506	27,872	39,378	14,726	23,633	38,359	14,892	23,521	38,413	17,944	19,868	37,812
i) Crop Husbandry	3,827	5,653	9,480	2,644	5,390	8,034	2,896	5,390	8,286	3,011	5,121	8,132
ii) Soil and Water Conservation	1,591	1,283	2,874	1,789	1,227	3,016	1,811	1,167	2,978	1,536	1,064	2,600
iii) Animal Husbandry	1,103	4,802	5,905	1,250	4,744	5,994	1,112	4,745	5,857	1,274	4,764	6,038
iv) Dairy Development	121	327	448	65	327	392	65	327	392	65	220	285
v) Fisheries	98	349	447	84	353	437	109	353	462	130	312	442
vi) Forestry and Wild Life	4,446	8,968	13,414	5,487	8,466	13,953	5,551	8,413	13,964	7,596	6,185	13,781
vii) Plantations	6	57	63	3	49	52	3	49	52	11	40	51
viii) Food Storage and Warehousing	36	584	620	70	415	485	39	415	454	42	513	555
ix) Agricultural Research and Education	103	4,779	4,882	3,185	1,597	4,782	3,185	1,597	4,782	4,185	597	4,782
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	175	1,070	1,245	149	1,065	1,214	121	1,065	1,186	94	1,052	1,146
xii) Other Agricultural Programmes	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	2,748	6,625	9,373	4,714	4724	9,438	4,707	4,724	9,431	5,510	4,383	9,893
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	55	6,969	7,024	860	5,604	6,464	794	5,604	6,387	1,192	5,051	6,243
of which :						–						–
i) Major and Medium Irrigation	–	312	312	240	215	455	240	215	455	340	126	466
ii) Minor Irrigation	48	6,657	6,705	571	5,389	5,960	505	5,389	5,894	803	4,925	5,728
iii) Flood Control and Drainage	–	–	–	25	–	25	25	–	25	25	–	25
5. Energy	6,803	8,427	15,230	5,881	328	6,209	3,016	335	3,351	9,390	205	9,595
of which : Power	6,700	8,274	14,974	5,750	72	5,822	2,931	78	3,009	9,183	78	9,261
6. Industry and Minerals (i to iii)	1,198	1,489	2,687	910	4,502	5,412	992	4,504	5,496	1,076	1,188	2,264
i) Village and Small Industries	547	749	1,296	859	788	1,647	941	789	1,730	1,007	757	1,764
ii) Industries@	651	740	1,391	38	3,422	3,460	51	3,715	3,766	69	431	500
iii) Others**	–	–	–	13	292	305	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
HIMACHAL PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	157	36,166	36,323	6,326	28,490	34,816	6,250	28,490	34,740	7,986	29,721	37,707
i) Roads and Bridges	152	33,306	33,458	6,220	25,599	31,819	6,230	25,599	31,829	7,970	26,822	34,792
ii) Others @@	5	2,860	2,865	106	2,891	2,997	20	2,891	2,911	16	2,899	2,915
8. Science, Technology and Environment	97	8	105	48	10	58	111	34	145	148	34	182
9. General Economic Services (i to iv)	5,041	1,784	6,825	8,265	1,794	10,059	7,699	1,826	9,525	5,438	1,519	6,957
i) Secretariat - Economic Services	4,852	668	5,520	8,072	687	8,759	7,508	690	8,198	5,100	519	5,619
ii) Tourism	184	202	386	185	165	350	186	194	380	334	30	364
iii) Civil Supplies	–	531	531	–	549	549	–	549	549	–	564	564
iv) Others +	5	383	388	8	393	401	5	393	398	4	406	410
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**1,594**	**246,736**	**248,330**	**1,446**	**286,979**	**288,425**	**1,233**	**272,052**	**273,285**	**1,653**	**287,014**	**288,667**
A. Organs of State	**67**	**5,226**	**5,293**	180	4843	**5,023**	**180**	**4,968**	**5,148**	120	5,061	**5,181**
B. Fiscal Services (1 to 3)	**301**	**6,727**	**7,028**	**84**	**6,654**	**6,738**	**95**	**6,656**	**6,751**	**82**	**7,404**	**7,486**
1. Collection of Taxes and Duties	301	6,598	6,899	84	6,518	6,602	95	6,518	6,613	82	7,268	7,350
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	129	129	–	136	136	–	138	138	–	136	136
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**147,278**	**147,278**	**–**	**175,831**	**175,831**	**–**	**160,279**	**160,279**	**–**	**172,306**	**172,306**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	147,278	147,278	–	175,831	175,831	–	160,279	160,279	–	172,306	172,306
i) Interest on Loans from the Centre	–	33,502	33,502	–	33,282	33,282	–	23,365	23,365	–	15,642	15,642
ii) Interest on Internal Debt	–	94,403	94,403	–	118,620	118,620	–	111,047	111,047	–	127,328	127,328
of which: Interest on Market Loans	–	26,214	26,214	–	26,149	26,149	–	26,746	26,746	–	27,735	27,735
iii) Interest on Small Savings, Provident Funds, *etc.*	–	19,373	19,373	–	23,929	23,929	–	25,867	25,867	–	29,336	29,336
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
D. Administrative Services (1 to 5)	**1,226**	**33,219**	**34,445**	**1,177**	**32,779**	**33,956**	**958**	**33,278**	**34,236**	**1,436**	**36,136**	**37,572**
1. Secretariat - General Services	1	2,160	2,161	–	2,129	2,129	–	2,156	2,156	–	2,322	2,322
2. District Administration	739	4,046	4,785	1083	3,886	4,969	824	3,885	4,709	1,292	3,979	5,271
3. Police	309	15,951	16,260	–	16,542	16,542	–	16,689	16,689	–	19,106	19,106
4. Public Works	14	4,974	4,988	15	4,007	4,022	15	4,022	4,037	30	3,706	3,736
5. Others ++	163	6,088	6,251	79	6,215	6,294	119	6,526	6,645	114	7,023	7,137
E. Pensions	**–**	**53,278**	**53,278**	**–**	**66,100**	**66,100**	**–**	**66,100**	**66,100**	**–**	**65,335**	**65,335**
F. Miscellaneous General Services	**–**	**1,008**	**1,008**	**5**	**772**	**777**	**–**	**771**	**771**	**15**	**772**	**787**
of which : Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	–	–	–	**–**	**–**	**–**	–	–	–
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**287**	**287**	**–**	**287**	**287**	**–**	**287**	**287**	**–**	**287**	**287**
V. Reserve with Finance Department	**–**	**–**	**–**	–	–	–	**–**	**–**	**–**	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

JAMMU AND KASHMIR

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**94,429**	**565,155**	**659,584**	**120,047**	**676,716**	**796,763**	**109,719**	**709,077**	**818,796**	**120,720**	**766,689**	**887,409**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**91,027**	**229,566**	**320,593**	**116,830**	**359,830**	**476,660**	**106,283**	**366,038**	**472,321**	**116,840**	**405,688**	**522,528**
A. Social Services (1 to 12)	**47,573**	**145,611**	**193,184**	**58,342**	**149,985**	**208,327**	**58,547**	**149,875**	**208,422**	**63,387**	**179,413**	**242,800**
1. Education, Sports, Art and Culture	19,727	71,703	91,430	27,706	75,835	103,541	24,127	73,796	97,923	25,503	87,360	112,863
2. Medical and Public Health	11,608	31,029	42,637	11,540	32,378	43,918	11,747	32,295	44,042	13,260	36,997	50,257
3. Family Welfare	994	–	994	994	–	994	2,752	–	2,752	2,745	–	2,745
4. Water Supply and Sanitation	5,505	19,410	24,915	6,208	19,084	25,292	6,657	19,876	26,533	7,522	22,375	29,897
5. Housing	–	2,556	2,556	–	2,478	2,478	–	2,720	2,720	–	2,881	2,881
6. Urban Development	1,321	8,928	10,249	1,299	9,092	10,391	1,465	9,401	10,866	1,655	15,570	17,225
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	1,662	287	1,949	2,119	289	2,408	2,061	278	2,339	2,212	383	2,595
8. Labour and Labour Welfare	579	529	1,108	604	567	1,171	682	544	1,226	771	636	1,407
9. Social Security and Welfare	5,958	5,257	11,215	7,657	4,061	11,718	8,118	4,696	12,814	8,658	4,385	13,043
10. Nutrition	160	48	208	157	49	206	797	54	851	901	66	967
11. Relief on account of Natural Calamities	–	4,067	4,067	–	4,263	4,263	–	4,263	4,263	–	6,512	6,512
12. Others*	60	1,796	1,856	59	1,889	1,948	141	1,952	2,093	160	2,248	2,408
B. Economic Services (1 to 9)	**43,454**	**83,955**	**127,409**	**58,488**	**209,845**	**268,333**	**47,736**	**216,163**	**263,899**	**53,453**	**226,275**	**279,728**
1. Agriculture and Allied Activities (i to xii)	17,412	28,389	45,801	24,910	29,869	54,779	20,716	31,072	51,788	23,023	36,738	59,761
i) Crop Husbandry	5,761	4,068	9,829	7,501	4,260	11,761	7,911	4,299	12,210	8,632	5,217	13,849
ii) Soil and Water Conservation	965	738	1,703	949	775	1,724	997	781	1,778	1,127	927	2,054
iii) Animal Husbandry	2,047	8,870	10,917	4,786	9,274	14,060	2,484	9,481	11,965	2,756	11,010	13,766
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	251	1,289	1,540	247	1,323	1,570	316	1,300	1,616	351	1,545	1,896
vi) Forestry and Wild Life	5,939	10,569	16,508	9,018	10,681	19,699	6,103	11,967	18,070	6,875	14,081	20,956
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	1	54	55	–	55	55	48	–	48	54	–	54
ix) Agricultural Research and Education	2,312	1,470	3,782	2,275	1,976	4,251	2,715	1,978	4,693	3,068	2,195	5,263
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	136	967	1,103	134	1,116	1,250	142	908	1,050	160	1,297	1,457
xii) Other Agricultural Programmes	–	364	364	–	409	409	–	358	358	–	466	466
2. Rural Development	3,838	5,121	8,959	10,095	5,226	15,321	4,595	5,132	9,727	5,173	6,325	11,498
3. Special Area Programmes	1,601	5,358	6,959	–	935	935	–	916	916	–	1,096	1,096
4. Irrigation and Flood Control	5,373	10,456	15,829	5,380	10,801	16,181	6,226	16,660	22,886	6,958	12,904	19,862
of which :												
i) Major and Medium Irrigation	1,200	1,386	2,586	1,180	1,393	2,573	1,353	4,418	5,771	1,529	1,558	3,087
ii) Minor Irrigation	2,500	7,004	9,504	2,459	7,189	9,648	2,525	10,185	12,710	2,854	8,739	11,593
iii) Flood Control and Drainage	1,270	1,666	2,936	1,249	1,790	3,039	1,341	1,660	3,001	1,515	2,087	3,602
5. Energy	9,543	20,943	30,486	10,036	148,885	158,921	10,467	148,188	158,655	11,827	152,803	164,630
of which : Power	9,543	20,943	30,486	10,036	148,886	158,922	10,467	148,188	158,655	11,827	152,803	164,630
6. Industry and Minerals (i to iii)	3,602	6,092	9,694	5,722	6,697	12,419	3,509	6,458	9,967	3,961	8,044	12,005
i) Village and Small Industries	3,332	3,160	6,492	5,456	3,554	9,010	3,229	3,442	6,671	3,645	4,019	7,664
ii) Industries@	270	2,932	3,202	266	3,143	3,409	–	2,263	2,263	–	2,719	2,719
iii) Others**	–	–	–	–	–	–	280	753	1,033	316	1,306	1,622

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

JAMMU AND KASHMIR

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	–	3,460	3,460	–	3,508	3,508	3	3,460	3,463	3	3,508	3,511
i) Roads and Bridges	–	3,460	3,460	–	3,508	3,508	–	3,460	3,460	–	3,508	3,508
ii) Others @@	–	–	–	–	–	–	3	–	3	3	–	3
8. Science, Technology and Environment	534	62	596	525	61	586	605	54	659	684	73	757
9. General Economic Services (i to iv)	1,551	4,074	5,625	1,820	3,863	5,683	1,615	4,223	5,838	1,824	4,784	6,608
i) Secretariat - Economic Services	651	1,335	1,986	640	1,432	2,072	626	1,440	2,066	707	1,720	2,427
ii) Tourism	766	1,965	2,731	1,048	1,628	2,676	854	1,982	2,836	965	2,115	3,080
iii) Civil Supplies	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others +	134	774	908	132	803	935	135	801	936	152	949	1,101
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**3,402**	**335,589**	**338,991**	**3,217**	**316,886**	**320,103**	**3,436**	**343,039**	**346,475**	**3,880**	**361,001**	**364,881**
A. Organs of State	**–**	**6,865**	**6,865**	**70**	**7,039**	**7,109**	**21**	**7,994**	**8,015**	**20**	**8,121**	**8,141**
B. Fiscal Services (1 to 3)	**–**	**5,643**	**5,643**	**–**	**5,772**	**5,772**	**–**	**5,421**	**5,421**	**–**	**6,811**	**6,811**
1. Collection of Taxes and Duties	–	5,637	5,637	–	5,766	5,766	–	2,948	2,948	–	3,569	3,569
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	6	6	–	6	6	–	2,473	2,473	–	3,242	3,242
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**110,001**	**110,001**	**–**	**110,005**	**110,005**	**–**	**117,500**	**117,500**	**–**	**130,000**	**130,000**
1. Appropriation for Reduction or Avoidance of Debt	–	1	1	–	5	5	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	110,000	110,000	–	110,000	110,000	–	117,500	117,500	–	130,000	130,000
i) Interest on Loans from the Centre	–	–	–	–	20,120	20,120	–	20,117	20,117	–	27,569	27,569
ii) Interest on Internal Debt	–	–	–	–	–	–	–	–	–	–	–	–
of which: Interest on Market Loans	–	–	–	–	–	–	–	–	–	–	–	–
iii) Interest on Small Savings, Provident Funds, *etc.*	–	–	–	–	48,310	48,310	–	51,720	51,720	–	26,219	26,219
iv) Others	–	110,000	110,000	–	41,570	41,570	–	45,663	45,663	–	76,212	76,212
D. Administrative Services (1 to 5)	**3,402**	**150,654**	**154,056**	**3,147**	**131,016**	**134,163**	**3,415**	**146,089**	**149,504**	**3,860**	**149,083**	**152,943**
1. Secretariat - General Services	–	1,880	1,880	–	2,041	2,041	–	1,960	1,960	–	2,493	2,493
2. District Administration	–	2,796	2,796	–	2,806	2,806	–	2,590	2,590	–	3,314	3,314
3. Police	98	120,696	120,794	43	99,690	99,733	–	115,531	115,531	–	121,825	121,825
4. Public Works	3,118	9,767	12,885	3,067	10,426	13,493	3,218	10,141	13,359	3,637	2,333	5,970
5. Others ++	186	15,515	15,701	37	16,053	16,090	197	15,867	16,064	223	19,119	19,342
E. Pensions	**–**	**62,423**	**62,423**	**–**	**63,051**	**63,051**	**–**	**66,032**	**66,032**	**–**	**66,983**	**66,983**
F. Miscellaneous General Services	**–**	**3**	**3**	**–**	**3**	**3**	**–**	**3**	**3**	**–**	**3**	**3**
of which : Payment on account of State Lotteries	–	3	3	–	3	3	–	3	3	–	3	3
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

JHARKHAND

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**248,451**	**481,745**	**730,196**	**311,500**	**472,924**	**784,424**	**320,260**	**521,597**	**841,857**	**312,629**	**619,524**	**932,153**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**221,105**	**211,071**	**432,176**	**270,858**	**212,217**	**483,075**	**290,323**	**255,556**	**545,879**	**266,944**	**322,967**	**589,911**
A. Social Services (1 to 12)	**91,178**	**156,397**	**247,575**	**118,959**	**159,029**	**277,988**	**138,914**	**161,936**	**300,850**	**126,075**	**245,185**	**371,260**
1. Education, Sports, Art and Culture	30,213	105,182	135,395	52,645	109,120	161,765	52,385	109,369	161,754	47,740	143,046	190,786
2. Medical and Public Health	7,331	19,078	26,409	6,396	20,257	26,653	8,152	20,381	28,533	8,799	57,440	66,239
3. Family Welfare	8,678	184	8,862	8,767	233	9,000	9,334	701	10,035	16,843	770	17,613
4. Water Supply and Sanitation	1,550	10,135	11,685	1,900	10,420	12,320	1,900	10,630	12,530	2,175	11,217	13,392
5. Housing	1,000	230	1,230	125	180	305	125	180	305	90	208	298
6. Urban Development	1,600	90	1,690	667	150	817	667	157	824	600	861	1,461
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	24,459	4,625	29,084	27,505	4,148	31,653	38,812	4,168	42,980	16,306	12,737	29,043
8. Labour and Labour Welfare	974	2,026	3,000	2,267	2,033	4,300	2,317	2,053	4,370	1,853	2,173	4,026
9. Social Security and Welfare	13,493	4,165	17,658	10,462	4,131	14,593	11,220	4,396	15,616	15,706	7,391	23,097
10. Nutrition	1,789	–	1,789	8,005	–	8,005	8,004	–	8,004	15,713	–	15,713
11. Relief on account of Natural Calamities	–	8,591	8,591	–	6,891	6,891	5,777	8,005	13,782	–	7,000	7,000
12. Others*	91	2,091	2,182	220	1,466	1,686	221	1,896	2,117	250	2,342	2,592
B. Economic Services (1 to 9)	**129,927**	**54,674**	**184,601**	**151,899**	**53,188**	**205,087**	**151,409**	**93,620**	**245,029**	**140,869**	**77,782**	**218,651**
1. Agriculture and Allied Activities (i to xii)	28,216	18,877	47,093	24,806	17,109	41,915	23,823	29,478	53,301	26,391	24,760	51,151
i) Crop Husbandry	6,661	2,472	9,133	5,988	2,565	8,553	6,369	2,659	9,028	7,646	2,762	10,408
ii) Soil and Water Conservation	900	918	1,818	1,002	777	1,779	1,002	780	1,782	712	833	1,545
iii) Animal Husbandry	580	3,294	3,874	1,092	3,663	4,755	1,092	3,770	4,862	942	3,806	4,748
iv) Dairy Development	571	356	927	731	366	1,097	731	371	1,102	1,326	464	1,790
v) Fisheries	517	325	842	929	330	1,259	929	330	1,259	556	373	929
vi) Forestry and Wild Life	16,388	8,169	24,557	11,940	6,604	18,544	12,021	6,991	19,012	11,338	7,796	19,134
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	1,339	1,851	3,190	1,545	1,294	2,839	–	2,065	2,065	1,392	2,103	3,495
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	1,260	1,428	2,688	1,560	1,447	3,007	1,660	12,449	14,109	2,460	6,556	9,016
xii) Other Agricultural Programmes	–	64	64	19	63	82	19	63	82	19	67	86
2. Rural Development	76,714	11,306	88,020	80,944	11,727	92,671	80,944	11,883	92,827	75,017	19,894	94,911
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	726	4,204	4,930	541	3,916	4,457	542	4,049	4,591	475	12,618	13,093
of which :							–					–
i) Major and Medium Irrigation	–	1,977	1,977	–	1,691	1,691	–	1,824	1,824	–	10,257	10,257
ii) Minor Irrigation	726	2,226	2,952	391	2,225	2,616	391	2,226	2,617	200	2,362	2,562
iii) Flood Control and Drainage	–	–	–	–	–	–	–	–	–	–	–	–
5. Energy	1,050	7,500	8,550	7,071	7,500	14,571	7,070	34,398	41,468	12,391	4,110	16,501
of which : Power	900	7,500	8,400	6,871	7,500	14,371	6,870	34,398	41,268	9,909	4,110	14,019
6. Industry and Minerals (i to iii)	10,263	3,312	13,575	13,391	1,875	15,266	11,223	2,687	13,910	11,140	1,765	12,905
i) Village and Small Industries	2,608	973	3,581	2,174	739	2,913	2,156	741	2,897	1,321	708	2,029
ii) Industries@	7,655	2,339	9,994	11,217	1,136	12,353	9,067	1,946	11,013	9,819	1,057	10,876
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
JHARKHAND

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	8,261	7,044	15,305	16,165	8,794	24,959	16,170	8,833	25,003	9,111	11,917	21,028
i) Roads and Bridges	261	7,001	7,262	298	8,767	9,065	303	8,806	9,109	350	11,896	12,246
ii) Others @@	8,000	43	8,043	15,867	27	15,894	15,867	27	15,894	8,761	21	8,782
8. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
9. General Economic Services (i to iv)	4,697	2,431	7,128	8,981	2,267	11,248	11,637	2,292	13,929	6,344	2,718	9,062
i) Secretariat - Economic Services	2,500	955	3,455	2,200	915	3,115	2,200	940	3,140	–	1,205	1,205
ii) Tourism	631	162	793	2,175	160	2,335	2,175	160	2,335	300	162	462
iii) Civil Supplies	1,481	685	2,166	4,553	656	5,209	7,053	656	7,709	5,678	701	6,379
iv) Others +	85	629	714	53	536	589	209	536	745	366	650	1,016
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**27,346**	**270,589**	**297,935**	**40,642**	**260,629**	**301,271**	**29,937**	**265,963**	**295,900**	**45,685**	**296,495**	**342,180**
A. Organs of State	**528**	**9,267**	**9,795**	**604**	**13,247**	**13,851**	603	**13,463**	**14,066**	**–**	**9,351**	**9,351**
B. Fiscal Services (1 to 3)	**2,487**	**8,614**	**11,101**	**3,370**	**8,392**	**11,762**	**3,589**	**8,356**	**11,945**	**2,170**	**8,914**	**11,084**
1. Collection of Taxes and Duties	2,487	8,336	10,823	3,370	8,165	11,535	3,589	8,129	11,718	2,170	8,603	10,773
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–		–	–	–	–	–
3. Other Fiscal Services	–	278	278	–	227	227	–	227	227	–	311	311
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**99,104**	**99,104**	**–**	**77,098**	**77,098**	**–**	**77,196**	**77,196**	**–**	**92,319**	**92,319**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	99,104	99,104	–	77,098	77,098	–	77,196	77,196	–	92,319	92,319
i) Interest on Loans from the Centre	–	49,731	49,731	–	38,054	38,054	–	38,151	38,151	–	52,557	52,557
ii) Interest on Internal Debt	–	24,154	24,154	–	16,457	16,457	–	16,458	16,458	–	18,899	18,899
of which: Interest on Market Loans	–	23,859	23,859	–	16,131	16,131	–	16,131	16,131	–	16,500	16,500
iii) Interest on Small Savings, Provident Funds, *etc.*	–	25,120	25,120	–	22,501	22,501	–	22,501	22,501	–	20,800	20,800
iv) Others	–	99	99	–	86	86	–	86	86	–	63	63
D. Administrative Services (1 to 5)	**24,331**	**63,097**	**87,428**	**36,668**	**69,112**	**105,780**	**25,745**	**74,168**	**99,913**	**43,515**	**108,447**	**151,962**
1. Secretariat - General Services	102	2,811	2,913	117	2,617	2,734	105	2,789	2,894	150	2,660	2,810
2. District Administration	8,562	3,961	12,523	19,452	3,713	23,165	7,451	3,724	11,175	28,645	4,243	32,888
3. Police	12,305	40,045	52,350	12,763	47,731	60,494	12,763	52,336	65,099	13,475	80,710	94,185
4. Public Works	68	6,287	6,355	45	5,592	5,637	45	5,752	5,797	45	9,102	9,147
5. Others ++	3,294	9,993	13,287	4,291	9,459	13,750	5,381	9,567	14,948	1,200	11,732	12,932
E. Pensions	**–**	**90,507**	**90,507**	**–**	**92,780**	**92,780**	**–**	**92,780**	**92,780**	**–**	**77,464**	**77,464**
F. Miscellaneous General Services	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**85**	**85**	**–**	**78**	**78**	**–**	**78**	**78**	**–**	**62**	**62**
V. Reserve with Finance Department	**–**	–	–	**–**	**–**	**–**	**–**	–	–	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

KARNATAKA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**355,276**	**1,773,196**	**2,128,472**	**503,040**	**2,040,708**	**2,543,748**	**516,848**	**1,964,420**	**2,481,268**	**578,542**	**2,257,858**	**2,836,400**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**354,920**	**806,754**	**1,161,674**	**502,281**	**814,022**	**1,316,303**	**516,189**	**855,203**	**1,371,392**	**575,392**	**983,350**	**1,558,742**
A. Social Services (1 to 12)	**217,650**	**478,854**	**696,504**	**266,113**	**500,117**	**766,230**	**268,536**	**501,341**	**769,877**	**311,738**	**544,932**	**856,670**
1. Education, Sports, Art and Culture	60,245	316,358	376,603	87,146	351,695	438,841	98,440	351,695	450,135	99,945	383,683	483,628
2. Medical and Public Health	16,900	62,002	78,902	15,721	71,344	87,065	15,854	71,353	87,207	27,037	76,402	103,439
3. Family Welfare	16,089	902	16,991	18,469	917	19,386	18,469	917	19,386	17,249	697	17,946
4. Water Supply and Sanitation	32,453	1,024	33,477	24,518	883	25,401	26,168	883	27,051	12,235	930	13,165
5. Housing	15,332	1,652	16,984	14,491	2,246	16,737	14,491	2,246	16,737	15,506	2,315	17,821
6. Urban Development	23,655	5,306	28,961	45,047	1,248	46,295	29,826	1,248	31,074	58,127	7,538	65,665
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	24,098	16,662	40,760	31,306	24,497	55,803	33,535	24,498	58,033	43,884	25,746	69,630
8. Labour and Labour Welfare	2,299	4,111	6,410	1,590	4,129	5,719	2,236	4,129	6,365	1,432	4,410	5,842
9. Social Security and Welfare	19,693	23,782	43,475	21,918	22,109	44,027	22,473	22,314	44,787	22,021	21,640	43,661
10. Nutrition	6,689	6,132	12,821	5,739	6,630	12,369	6,875	6,630	13,505	5,827	6,961	12,788
11. Relief on account of Natural Calamities	–	36,363	36,363	–	9,064	9,064	–	9,064	9,064	–	9,064	9,064
12. Others*	197	4,560	4,757	168	5,355	5,523	169	6,364	6,533	8,475	5546	8,475
B. Economic Services (1 to 9)	**137,270**	**327,900**	**465,170**	**236,168**	**313,905**	**550,073**	**247,653**	**353,862**	**601,515**	**263,654**	**438,418**	**702,072**
1. Agriculture and Allied Activities (i to xii)	45,040	89,853	134,893	82,019	103,216	185,235	80,058	132,912	212,970	94,689	155,953	250,642
i) Crop Husbandry	20,501	12,445	32,946	37,227	13,904	51,131	37,792	13,904	51,696	41,731	15,641	57,372
ii) Soil and Water Conservation	9,233	3,138	12,371	21,752	3,321	25,073	17,711	3,321	21,032	27,651	2,516	30,167
iii) Animal Husbandry	2,337	10,555	12,892	3,436	11,388	14,824	3,436	11,387	14,823	5,240	12,456	17,696
iv) Dairy Development	59	1,218	1,277	165	–	165	165	–	165	354	–	354
v) Fisheries	914	995	1,909	1,129	1,102	2,231	1,129	1,102	2,231	1,585	1,116	2,701
vi) Forestry and Wild Life	9,288	24,278	33,566	9,600	15,660	25,260	9,960	15,852	25,812	4,681	15,993	20,674
vii) Plantations			–	–	–	–			–	–	–	–
viii) Food Storage and Warehousing	–	20,955	20,955	–	31,535	31,535	–	62,035	62,035	–	51,732	51,732
ix) Agricultural Research and Education	2,080	7,887	9,967	3,079	8,084	11,163	3,079	8,084	11,163	4,400	7,388	11,788
x) Agricultural Finance Institutions			–	–	–	–			–	–	–	–
xi) Co-operation	628	8,382	9,010	5,631	18,222	23,853	6,786	17,227	24,013	9,047	49,111	58,158
xii) Other Agricultural Programmes			–	–	–	–			–	–	–	–
2. Rural Development	35,530	9,977	45,507	57,588	11,253	68,841	59,579	13,653	73,232	74,451	14,616	89,067
3. Special Area Programmes	1,937	15	1,952	4,737	–	4,737	4,737	35	4,772	7,668	15,035	22,703
4. Irrigation and Flood Control	5,081	12,825	17,906	4,730	16,974	21,704	4,588	16,975	21,563	7,156	13,015	20,171
of which :												
i) Major and Medium Irrigation	203	6,116	6,319	350	4,988	5,338	100	4,988	5,088	359	5,115	5,474
ii) Minor Irrigation	2,231	6,660	8,891	2,159	11,962	14,121	2,124	11,963	14,087	2,125	7,875	10,000
iii) Flood Control and Drainage	–	49	49	–	24	24		24	24	–	25	25
5. Energy	5,606	167,699	173,305	20,014	140,321	160,335	19,005	140,320	159,325	3,503	175,206	178,709
of which : Power	4,525	167,699	172,224	18,793	140,321	159,114	17,484	140,320	157,804	2,622	175,206	177,828
6. Industry and Minerals (i to iii)	9,263	13,793	23,056	8,588	17,108	25,696	8,866	24,937	33,803	14,030	18,159	32,189
i) Village and Small Industries	8,660	11,881	20,541	6,825	13,265	20,090	7,103	20,657	27,760	12,641	13,577	26,218
ii) Industries@	603	1,912	2,515	780	3,843	4,623	780	4,280	5,060	989	4,582	5,571
iii) Others**	–	–	–	983	–	983	983	–	983	400	–	400

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
KARNATAKA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	4,750	26,392	31,142	27,641	17,470	45,111	39,941	17,468	57,409	21,729	38,601	60,330
i) Roads and Bridges	4,750	22,992	27,742	27,641	11,442	39,083	39,941	11,442	51,383	21,729	29,935	51,664
ii) Others @@	–	3,400	3,400		6,028	6,028		6,026	6,026		8,666	8,666
8. Science, Technology and Environment	1,230	1	1,231	6,157	1	6,158	6,158	1	6,159	4,369	–	4,369
9. General Economic Services (i to iv)	28,833	7,345	36,178	24,694	7,562	32,256	24,721	7,561	32,282	36,059	7,833	43,892
i) Secretariat - Economic Services	413	2,235	2,648	1,071	2,377	3,448	1,097	2,377	3,474	1,143	2,522	3,665
ii) Tourism	1,672	133	1,805	1,502	145	1,647	1,502	145	1,647	1,650	155	1,805
iii) Civil Supplies	76	316	392	128	297	425	128	297	425	249	360	609
iv) Others +	26,672	4,661	31,333	21,993	4,743	26,736	21,994	4,742	26,736	33,017	4,796	37,813
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**356**	**903,557**	**903,913**	**759**	**1,146,836**	**1,147,595**	**659**	**1,029,367**	**1,030,026**	**3,150**	**1,158,508**	**1,161,658**
A. Organs of State	**–**	**23,866**	**23,866**	**–**	**31,577**	**31,577**	**–**	**31,678**	**31,678**	**–**	**26,325**	**26,325**
B. Fiscal Services (1 to 3)	**13**	**36,758**	**36,771**	**130**	**39,933**	**40,063**	**130**	**43,016**	**43,146**	**1,150**	**40,939**	**42,089**
1. Collection of Taxes and Duties	13	33,162	33,175	130	35,280	35,410	130	36,360	36,490	1,150	36,190	37,340
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	3,596	3,596	–	4,653	4,653	–	6,656	6,656	–	4,749	4,749
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**371,000**	**371,000**	**–**	**391,963**	**391,963**	**–**	**378,019**	**378,019**	**–**	**402,895**	**402,895**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	371,000	371,000	–	391,963	391,963	–	378,019	378,019	–	402,895	402,895
i) Interest on Loans from the Centre	–	153,591	153,591	–	133,079	133,079	–	129,636	129,636	–	131,831	131,831
ii) Interest on Internal Debt	–	174,285	174,285	–	199,509	199,509	–	198,979	198,979	–	217,437	217,437
of which: Interest on Market Loans	–	80,669	80,669	–	84,852	84,852	–	88,876	88,876	–	96,786	96,786
iii) Interest on Small Savings, Provident Funds, *etc.*	–	43,118	43,118	–	58,819	58,819	–	49,249	49,249	–	53,522	53,522
iv) Others	–	6	6	–	556	556	–	155	155	–	105	105
D. Administrative Services (1 to 5)	**343**	**140,358**	**140,701**	**629**	**186,266**	**186,895**	**529**	**163,257**	**163,786**	**2,000**	**187,566**	**189,566**
1. Secretariat - General Services	–	4,012	4,012	200	4,951	5,151	100	4,867	4,967	400	4,965	5,365
2. District Administration	–	10,077	10,077	–	16,497	16,497	–	16,497	16,497	–	9,625	9,625
3. Police	–	85,929	85,929	–	91,910	91,910	–	91,910	91,910	–	96,412	96,412
4. Public Works	146	20,872	21,018	56	26,205	26,261	56	26,205	26,261	200	26,923	27,123
5. Others ++	197	19,468	19,665	373	46,703	47,076	373	23,778	24,151	1,400	49,641	51,041
E. Pensions	**–**	**190,054**	**190,054**	**–**	**221,400**	**221,400**	**–**	**206,000**	**206,000**	**–**	**242,700**	**242,700**
F. Miscellaneous General Services	**–**	**141,521**	**141,521**	**–**	**275,697**	**275,697**	**–**	**207,397**	**207,397**	**–**	**258,083**	**258,083**
of which : Payment on account of State Lotteries	–	140,911	140,911	–	274,759	274,759	–	206,459	206,459	–	257,128	257,128
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**62,885**	**62,885**	**–**	**79,850**	**79,850**	**–**	**79,850**	**79,850**	**–**	**116,000**	**116,000**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
KERALA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**239,454**	**1,310,110**	**1,549,565**	**418,635**	**1,478,474**	**1,897,109**	**356,117**	**1,531,449**	**1,887,566**	**439,800**	**1,629,825**	**2,069,625**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**224,780**	**577,674**	**802,454**	**399,197**	**677,676**	**1,076,873**	**342,657**	**699,715**	**1,042,371**	**425,916**	**736,047**	**1,161,963**
A. Social Services (1 to 12)	**86,112**	**416,408**	**502,520**	**152,173**	**498,151**	**650,324**	**133,978**	**518,198**	**652,176**	**142,482**	**552,107**	**694,589**
1. Education, Sports, Art and Culture	9,064	298,947	308,011	17,883	348,371	366,254	15,015	346,861	361,876	18,115	367,988	386,103
2. Medical and Public Health	4,872	67,103	71,975	7,850	81,666	89,516	6,657	82,751	89,408	8,696	97,369	106,065
3. Family Welfare	11,195	–	11,195	9,200	–	9,200	9,270	2	9,272	8,340	–	8,340
4. Water Supply and Sanitation	16,512	6,518	23,030	39,305	8,074	47,379	33,869	8,226	42,095	22,515	8,473	30,988
5. Housing	4,040	1,111	5,151	6,060	2,007	8,067	6,060	2,023	8,083	6,050	2,018	8,068
6. Urban Development	11,482	251	11,733	32,076	9,250	41,326	28,851	9,249	38,100	38,569	11,465	50,034
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	15,544	7,457	23,001	23,529	8,505	32,034	19,346	8,507	27,853	22,596	9,527	32,123
8. Labour and Labour Welfare	481	8,656	9,137	6,805	13,044	19,849	4,784	13,565	18,349	1,221	18,094	19,315
9. Social Security and Welfare	12,490	16,811	29,301	8,965	16,763	25,728	9,701	18,326	28,027	15,799	16,493	32,292
10. Nutrition	–	28	28	–	158	158	–	34	34	–	48	48
11. Relief on account of Natural Calamities	–	7,784	7,784	–	8,173	8,173	–	26,395	26,395	–	18,173	18,173
12. Others*	432	1,741	2,173	500	2,139	2,639	425	2,259	2,684	581	2,459	3,040
B. Economic Services (1 to 9)	**138,668**	**161,266**	**299,934**	**247,024**	**179,525**	**426,549**	**208,679**	**181,517**	**390,196**	**283,434**	**183,940**	**467,374**
1. Agriculture and Allied Activities (i to xii)	20,654	44,013	64,668	26,014	63,144	89,158	25,336	64,364	89,699	37,407	55,311	92,718
i) Crop Husbandry	6,183	11,075	17,259	9,671	12,486	22,157	9,670	12,488	22,158	19,624	15,209	34,833
ii) Soil and Water Conservation	1,242	1,020	2,261	1,082	1,240	2,322	1,973	1,238	3,211	939	1,277	2,216
iii) Animal Husbandry	2,263	7441	9,704	3,681	9,155	12,836	3,129	9,160	12,289	3,877	8,820	12,697
iv) Dairy Development	373	1,074	1,448	457	1,270	1,727	356	1,264	1,620	493	1,347	1,840
v) Fisheries	1,747	2,048	3,795	2,152	2,040	4,192	1,808	2,258	4,066	2,218	2,265	4,483
vi) Forestry and Wild Life	5,434	9,395	14,829	4,870	10,412	15,282	4,533	10,414	14,947	4,877	11,912	16,789
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	184	3,718	3,902	432	16,541	16,973	432	16,541	16,973	1,085	3,460	4,545
ix) Agricultural Research and Education	2,352	4,286	6,638	2,600	5,107	7,707	2,197	5,107	7,304	2,980	5,495	8,475
x) Agricultural Finance Institutions	–	–	–	–	–	–			–			–
xi) Co-operation	446	3,918	4,364	604	4,850	5,454	473	5,851	6,324	849	5,481	6,330
xii) Other Agricultural Programmes	430	37	467	465	43	508	765	43	808	465	45	510
2. Rural Development	71,003	5,116	76,119	140,203	51,196	191,399	120,629	51,200	171,829	139,681	62,821	202,502
3. Special Area Programmes	1,263	–	1,263	1,313	–	1,313	1,093	–	1,093	1,313	–	1313
4. Irrigation and Flood Control	3,672	14,301	17,973	3,835	21,097	24,932	3,033	20,664	23,697	2,616	19,955	22,571
of which :												
i) Major and Medium Irrigation	27	8,101	8,127	1,260	9,776	11,036	142	9,342	9,484	71	11,717	11,788
ii) Minor Irrigation	1,898	4,881	6,779	1,140	10,272	11,412	1,269	10,274	11,543	940	7,187	8,127
iii) Flood Control and Drainage	272	1,319	1,591	165	1,049	1,214	165	1,049	1,214	105	1,051	1,156
5. Energy	2,085	55,701	57,786	8,573	77	8,650	8,131	76	8,207	9,008	128	9,136
of which : Power	1,564	55,683	57,247	6,372	7	6,379	6,345	7	6,352	6,788	8	6,796
6. Industry and Minerals (i to iii)	16,055	3,120	19,175	15,502	3,653	19,155	9,204	4,085	13,289	13,368	4,435	17,803
i) Village and Small Industries	6,734	2,630	9,364	6,899	3,064	9,963	5,044	3,365	8,409	7,439	3,786	11,225
ii) Industries@	9,171	490	9,661	8,603	589	9,192	4,160	720	4,880	5,929	649	6578
iii) Others**	150	–	150	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

KERALA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	13,173	32,389	45,562	20,544	32,740	53,284	17,950	33,481	51,431	57,638	33,309	90,947
i) Roads and Bridges	13,168	30,280	43,448	20,130	30,297	50,427	17,597	31,035	48,632	57,620	30,510	88,130
ii) Others @@	5	2,109	2,114	414	2,443	2,857	353	2,446	2,799	18	2,799	2,817
8. Science, Technology and Environment	2,629	1,167	3,796	5,035	1,662	6,697	4,104	1,662	5,766	4,295	1,745	6,040
9. General Economic Services (i to iv)	8,133	5,458	13,592	26,005	5,956	31,961	19,199	5,985	25,184	18,108	6,235	24,343
i) Secretariat - Economic Services	2,651	1,435	4,087	18,396	1,568	19,964	12,650	1,564	14,214	10,031	1,675	11,706
ii) Tourism	4,625	1,397	6,021	6,509	1,304	7,813	5,538	1,341	6,879	6,624	1,414	8,038
iii) Civil Supplies	8	417	425	10	513	523	10	512	522	43	502	545
iv) Others +	850	2,210	3,059	1,090	2,571	3,661	1,001	2,568	3,569	1,410	2,644	4,054
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**14,674**	**725,119**	**739,793**	**19,438**	**800,798**	**820,236**	**13,461**	**831,734**	**845,195**	**13,884**	**893,778**	**907,662**
A. Organs of State	**–**	**15,156**	**15,156**	**–**	**15,843**	**15,843**	**–**	**17,604**	**17,604**	**–**	**20,657**	**20,657**
B. Fiscal Services (1 to 3)	**205**	**31,127**	**31,332**	**1,650**	**34,947**	**36,597**	**1,478**	**37,278**	**38,755**	**1,900**	**38,182**	**40,082**
1. Collection of Taxes and Duties	205	24,819	25,024	1,650	29,672	31,322	1,478	29,748	31,225	1,900	30,735	32,635
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	6,308	6,308	–	5,275	5,275	–	7,530	7,530	–	7,447	7,447
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**332,830**	**332,830**	**–**	**377,897**	**377,897**	**–**	**377,272**	**377,272**	**–**	**402,213**	**402,213**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	6,745	6,745	–	12,344	12,344	–	13,857	13,857
2. Interest Payments (i to iv)	–	332,830	332,830	–	371,152	371,152	–	364,928	364,928	–	388,356	388,356
i) Interest on Loans from the Centre	–	80,992	80,992	–	89,676	89,676	–	66,541	66,541	–	68,702	68,702
ii) Interest on Internal Debt	–	150,206	150,206	–	174,916	174,916	–	183,526	183,526	–	209,735	209,735
of which: Interest on Market Loans	–	73,962	73,962	–	78,268	78,268	–	81,919	81,919	–	88,184	88,184
iii) Interest on Small Savings, Provident Funds, *etc.*	–	101,631	101,631	–	106,559	106,559	–	114,861	114,861	–	109,919	109,919
iv) Others	–	–	–	–	1	1	–	–	–	–	–	–
D. Administrative Services (1 to 5)	**2,919**	**88,146**	**91,065**	**4,738**	**103,845**	**108,583**	**3,433**	**104,961**	**108,394**	**4,434**	**111,355**	**115,789**
1. Secretariat - General Services	682	4,967	5,649	2,463	5,112	7,575	1,500	5,251	6,751	1,296	5,630	6,926
2. District Administration	–	6,339	6,339	–	7,201	7,201	–	7,011	7,011	–	7,541	7,541
3. Police	–	53,040	53,040	–	63,262	63,262	–	63,583	63,583	1,500	67,753	69,253
4. Public Works	–	5,214	5,214	–	8,117	8,117	–	8,002	8,002	–	8,666	8,666
5. Others ++	2,237	18,586	20,823	2,275	20,153	22,428	1,933	21,114	23,047	1,638	21,765	23,403
E. Pensions	**–**	**240,883**	**240,883**	**–**	**256,114**	**256,114**	**–**	**281,698**	**281,698**	**–**	**320,935**	**320,935**
F. Miscellaneous General Services	**11,550**	**16,977**	**28,527**	**13,050**	**12,152**	**25,202**	**8,550**	**12,921**	**21,471**	**7,550**	**436**	**7,986**
of which : Payment on account of State Lotteries	–	11,133	11,133	–	11,730	11,730	–	11,730	11,730	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**7,318**	**7,318**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

MADHYA PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**281,612**	**1,594,859**	**1,876,471**	**359,261**	**1,466,855**	**1,826,116**	**370,525**	**1,528,704**	**1,899,229**	**422,939**	**1,680,556**	**2,103,495**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**277,902**	**882,120**	**1,160,022**	**331,657**	**602,455**	**934,112**	**344,829**	**687,708**	**1,032,537**	**395,176**	**746,612**	**1,141,788**
A. Social Services (1 to 12)	**153,652**	**378,513**	**532,165**	**218,412**	**375,171**	**593,583**	**216,347**	**405,044**	**621,391**	**258,336**	**394,199**	**652,535**
1. Education, Sports, Art and Culture	33,369	202,165	235,534	47,137	197,788	244,925	45,962	223,892	269,854	65,607	217,386	282,993
2. Medical and Public Health	14,479	53,114	67,593	23,506	54,493	77,999	22,325	55,854	78,179	30,012	51,892	81,904
3. Family Welfare	8,486	5	8,491	14,704	6	14,710	13,826	6	13,832	17,258	6	17,264
4. Water Supply and Sanitation	5,527	19,180	24,707	12,494	20,294	32,788	12,045	21,810	33,855	13,353	21,418	34,771
5. Housing	3,461	3,649	7,110	4,952	2,843	7,795	5,112	2,820	7,932	4,374	2,821	7,195
6. Urban Development	10,180	3,879	14,059	8,636	1,257	9,893	11,339	1,366	12,705	10,512	1,320	11,832
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	43,707	43,925	87,632	57,024	50,130	107,154	55,480	50,483	105,963	65,941	49,092	115,033
8. Labour and Labour Welfare	932	4,816	5,748	1,762	4,889	6,651	1,695	5,158	6,853	1,802	5,007	6,809
9. Social Security and Welfare	22,617	19,214	41,831	27,883	22,693	50,576	28,210	22,792	51,002	30,860	24,325	55,185
10. Nutrition	10,742	253	10,995	20,281	344	20,625	20,281	344	20,625	18,581	327	18,908
11. Relief on account of Natural Calamities	–	25,341	25,341	–	16,614	16,614	–	16,614	16,614	–	16,614	16,614
12. Others*	152	2,972	3,124	33	3,820	3,853	72	3,905	3,977	36	3,991	4,027
B. Economic Services (1 to 9)	**124,250**	**503,607**	**627,857**	**113,245**	**227,284**	**340,529**	**128,482**	**282,664**	**411,146**	**136,840**	**352,413**	**489,253**
1. Agriculture and Allied Activities (i to xii)	36,070	78,735	114,805	48,149	83,847	131,996	50,764	86,766	137,530	51,186	83,394	134,580
i) Crop Husbandry	16,419	11,048	27,467	21,548	13,451	34,999	25,150	13,812	38,962	26,479	13,521	40,000
ii) Soil and Water Conservation	969	2,217	3,186	1,293	2,624	3,917	1,384	2,688	4,072	1,408	2,623	4,031
iii) Animal Husbandry	2,544	11,785	14,329	3,875	13,808	17,683	3,938	13,919	17,857	3,875	13,890	17,765
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	543	793	1,336	1,638	1,031	2,669	1,654	1,030	2,684	1,553	1,047	2,600
vi) Forestry and Wild Life	12,917	41,533	54,450	15,677	40,070	55,747	15,770	42,451	58,221	13,632	40,151	53,783
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	110	5,895	6,005	257	6,946	7,203	176	7,061	7,237	4	6,093	6,097
ix) Agricultural Research and Education	1,346	3,376	4,722	1,524	3,460	4,984	1,524	3,462	4,986	1,654	3,466	5,120
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	1,222	2,088	3,310	2,337	2,457	4,794	1,168	2,343	3,511	2,581	2,603	5,184
xii) Other Agricultural Programmes	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	45,241	15,351	60,592	47,157	10,315	57,472	63,566	10,441	74,007	61,933	10,763	72,696
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	6,757	20,256	27,013	937	22,310	23,247	927	22,643	23,570	817	25,051	25,868
of which :												
i) Major and Medium Irrigation	6,045	16,350	22,395	–	16,999	16,999	–	17,526	17,526	–	19,175	19,175
ii) Minor Irrigation	266	3,881	4,147	369	5,296	5,665	369	5,093	5,462	477	5,851	6,328
iii) Flood Control and Drainage	–	–	–	–	–	–	–	–	–	–	–	–
5. Energy	29,308	366,126	395,434	11,538	93,214	104,752	6,855	143,214	150,069	14,896	211,287	226,183
of which : Power	29,308	366,126	395,434	11,538	93,214	104,752	6,855	143,214	150,069	14,896	211,287	226,183
6. Industry and Minerals (i to iii)	3,479	3,175	6,654	4,040	3,742	7,782	5,016	3,891	8,907	6,320	3,881	10,201
i) Village and Small Industries	2,699	2,538	5,237	2,712	2,988	5,700	3,567	3,126	6,693	2,893	3,076	5,969
ii) Industries@	780	637	1,417	1,328	754	2,082	1,449	765	2,214	3,427	805	4,232
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

MADHYA PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	1,746	17,282	19,028	1	10,154	10,155	–	12,030	12,030	–	14,414	14,414
i) Roads and Bridges	3	17,073	17,076	1	10,147	10,148	–	12,023	12,023	–	14,407	14,407
ii) Others @@	1,743	209	1,952	–	7	7	–	7	7	–	7	7
8. Science, Technology and Environment	282	125	407	521	157	678	493	138	631	791	143	934
9. General Economic Services (i to iv)	1,367	2,557	3,924	902	3,545	4,447	861	3,541	4,402	897	3,480	4,377
i) Secretariat - Economic Services	2	585	587	47	770	817	11	769	780	47	770	817
ii) Tourism	1,351	184	1,535	271	238	509	271	240	511	289	240	529
iii) Civil Supplies	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others +	14	1,788	1,802	584	2,537	3,121	579	2,532	3,111	561	2,470	3,031
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**3,710**	**653,649**	**657,359**	**9,078**	**785,575**	**794,653**	**7,180**	**764,836**	**772,016**	**6,972**	**848,359**	**855,331**
A. Organs of State	**165**	**17,518**	**17,683**	**454**	**25,603**	**26,057**	**504**	**25,375**	**25,879**	**–**	**22,527**	**22,527**
B. Fiscal Services (1 to 3)	**1,746**	**73,735**	**75,481**	**6,010**	**89,675**	**95,685**	**4,053**	**90,087**	**94,140**	**5,575**	**87,804**	**93,379**
1. Collection of Taxes and Duties	1,746	71,296	73,042	6,010	86,473	92,483	4,053	86,894	90,947	5,575	84,343	89,918
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	2,439	2,439	–	3,202	3,202	–	3,193	3,193	–	3,461	3,461
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**320,650**	**320,650**	**–**	**369,340**	**369,340**	**–**	**350,800**	**350,800**	**–**	**420,282**	**420,282**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	100	100	–	100	100	–	100	100
2. Interest Payments (i to iv)	–	320,650	320,650	–	369,240	369,240	–	350,700	350,700	–	420,182	420,182
i) Interest on Loans from the Centre	–	116,087	116,087	–	106,171	106,171	–	106,170	106,170	–	109,654	109,654
ii) Interest on Internal Debt	–	157,961	157,961	–	195,646	195,646	–	192,256	192,256	–	237,543	237,543
of which: Interest on Market Loans	–	84,318	84,318	–	75,233	75,233	–	72,963	72,963	–	81,661	81,661
iii) Interest on Small Savings, Provident Funds, *etc.*	–	45,869	45,869	–	50,217	50,217	–	50,217	50,217	–	55,229	55,229
iv) Others	–	733	733	–	17,206	17,206	–	2,057	2,057	–	17,756	17,756
D. Administrative Services (1 to 5)	**1,799**	**121,497**	**123,296**	**2,614**	**154,839**	**157,453**	**2,623**	**152,371**	**154,994**	**1,397**	**163,864**	**165,261**
1. Secretariat - General Services	–	3,792	3,792	500	4,544	5,044	500	4,419	4,919	200	4,485	4,685
2. District Administration	10	11,758	11,768	53	15,008	15,061	69	15,348	15,417	–	15,248	15,248
3. Police	939	80,919	81,858	1,667	96,710	98,377	1,660	99,074	100,734	1,072	91,453	92,525
4. Public Works	481	6,468	6,949	100	9,566	9,666	100	11,859	11,959	125	11,658	11,783
5. Others ++	369	18,560	18,929	294	29,011	29,305	294	21,671	21,965	–	41,020	41,020
E. Pensions	**–**	**119,727**	**119,727**	**–**	**145,431**	**145,431**	**–**	**145,517**	**145,517**	**–**	**152,898**	**152,898**
F. Miscellaneous General Services	**–**	**522**	**522**	**–**	**687**	**687**	**–**	**686**	**686**	**–**	**984**	**984**
of which : Payment on account of State Lotteries	–	1	1	–	1	1	–	1	1	–	1	1
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**59,090**	**59,090**	**18,526**	**78,825**	**97,351**	**18,516**	**76,160**	**94,676**	**20,791**	**85,585**	**106,376**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
MAHARASHTRA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**362,015**	**3,905,991**	**4,268,006**	**399,368**	**4,585,363**	**4,984,731**	**517,638**	**4,690,653**	**5,208,291**	**418,693**	**4,597,702**	**5,016,395**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**357,509**	**1,829,823**	**2,187,332**	**395,913**	**1,932,205**	**2,328,118**	**515,698**	**2,325,781**	**2,841,479**	**412,478**	**2,035,140**	**2,447,618**
A. Social Services (1 to 12)	**231,433**	**1,367,599**	**1,599,032**	**238,708**	**1,398,888**	**1,637,596**	**322,980**	**1,480,339**	**1,803,319**	**307,077**	**1,475,829**	**1,782,906**
1. Education, Sports, Art and Culture	25,634	917,596	943,230	15,422	913,317	928,739	41,928	981,424	1,023,352	46,371	975,571	1,021,942
2. Medical and Public Health	25,928	136,531	162,459	31,635	136,692	168,327	37,593	142,304	179,897	43,750	150,813	194,563
3. Family Welfare	12,445	1,891	14,336	17,481	1,954	19,435	16,112	1,916	18,028	18,117	2,168	20,285
4. Water Supply and Sanitation	40,663	53,698	94,361	39,647	90,899	130,546	38,674	96,956	135,630	52,977	114,116	167,093
5. Housing	15,803	17,574	33,377	18,393	23,376	41,769	17,512	17,332	34,844	17,027	18,526	35,553
6. Urban Development	30,410	31,239	61,649	22,453	30,475	52,928	74,350	33,674	108,024	106	38,529	38,635
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	40,118	67,911	108,029	48,959	70,165	119,124	57,950	77,337	135,287	81,384	78,549	159,933
8. Labour and Labour Welfare	903	18,513	19,416	2,548	20,359	22,907	1,814	19,980	21,794	3,515	21,158	24,673
9. Social Security and Welfare	18,314	47,432	65,746	13,963	52,738	66,701	12,416	51,502	63,918	12,019	55,336	67,355
10. Nutrition	21,047	20,572	41,619	27,997	1,235	29,232	24,480	1,263	25,743	31,442	1,286	32,728
11. Relief on account of Natural Calamities	26	49,675	49,701	28	52,935	52,963	12	50,990	51,002	50	14,698	14,748
12. Others*	142	4,967	5,109	182	4,743	4,925	139	5,661	5,800	319	5,079	5,398
B. Economic Services (1 to 9)	**126,076**	**462,224**	**588,300**	**157,205**	**533,317**	**690,522**	**192,718**	**845,442**	**1,038,160**	**105,401**	**559,311**	**664,712**
1. Agriculture and Allied Activities (i to xii)	12,236	226,347	238,583	27,588	205,482	233,070	50,760	286,770	337,530	34,403	181,912	216,315
i) Crop Husbandry	9,376	31,620	40,996	16,854	30,694	47,548	30,931	27,907	58,838	21,131	32,182	53,313
ii) Soil and Water Conservation	1,620	850	2,470	975	862	1,837	1,516	703	2,219	1,781	936	2,717
iii) Animal Husbandry	284	17,088	17,372	2,333	18,166	20,499	3,089	18,692	21,781	4,278	18,341	22,619
iv) Dairy Development	335	87,376	87,711	768	69,736	70,504	1,147	47,118	48,265	293	58,013	58,306
v) Fisheries	819	1,391	2,210	1,721	1,479	3,200	1,648	1,502	3,150	1,062	1,534	2,596
vi) Forestry and Wild Life	3,473	30,075	33,548	3,376	26,596	29,972	2,572	29,155	31,727	3,020	28,632	31,652
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	-5,810	12,588	6,778	–	19,398	19,398	–	13,592	13,592	–	7,760	7,760
ix) Agricultural Research and Education	907	21,664	22,571	829	22,644	23,473	671	22,569	23,240	816	22,890	23,706
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	1,232	23,695	24,927	732	15,907	16,639	9,186	125,532	134,718	2,022	11,624	13,646
xii) Other Agricultural Programmes	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	66,746	139,793	206,539	66,869	177,179	244,048	65,401	174,963	240,364	36,063	182,040	218103
3. Special Area Programmes	5,114	18	5,132	6,019	19	6,038	3,840	19	3,859	2,106	22	2,128
4. Irrigation and Flood Control	8,333	27,349	35,682	5,489	23,974	29,463	10,081	68,154	78,235	7,655	85,629	93,284
of which :												
i) Major and Medium Irrigation	1,350	13,716	15,066	2,292	10,118	12,410	1,291	53,619	54,910	885	70,919	71,804
ii) Minor Irrigation	6,422	13,035	19,457	2,698	13,261	15,959	8,105	13,835	21,940	6,635	14,073	20,708
iii) Flood Control and Drainage	–	582	582	–	585	585	–	690	690	–	627	627
5. Energy	6,034	29,245	35,279	17,147	100,330	117,477	25,809	274,899	300,708	13,008	77,181	90,189
of which : Power	5,545	29,245	34,790	16,735	100,330	117,065	34	611	645	40	469	509
6. Industry and Minerals (i to iii)	10,233	9,840	20,073	7,940	10,890	18,830	11,830	19,146	30,976	426	12,060	12,486
i) Village and Small Industries	522	2,134	2,656	716	2,380	3,096	522	2,530	3,052	186	2,609	2,795
ii) Industries@	9,711	7,706	17,417	7,224	3,683	10,907	11,308	16,616	27,924	240	9,451	9,691
iii) Others**	–	–	–	–	4,827	4,827	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
MAHARASHTRA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	3,713	22,526	26,239	1,506	7,877	9,383	1,395	13,696	15,091	2,003	12,125	14,128
i) Roads and Bridges	3,099	22,401	25,500	842	7,655	8,497	743	13,232	13,975	1,183	11,901	13,084
ii) Others @@	614	125	739	664	222	886	652	464	1,116	820	224	1,044
8. Science, Technology and Environment	1,450	1	1,451	1,968	1	1,969	701	1	702	1,397	1	1,398
9. General Economic Services (i to iv)	12,217	7,105	19,322	22,679	7,565	30,244	22,901	7,794	30,695	8,340	8,341	16,681
i) Secretariat - Economic Services	10,789	4,882	15,671	11,695	5,295	16,990	12,703	5,447	18,150	240	5,780	6,020
ii) Tourism	1,402	28	1,430	10,928	4	10,932	10,168	4	10,172	7,951	4	7,955
iii) Civil Supplies	–	–	–	9	–	9	4	–	4	22	–	22
iv) Others +	26	2,195	2,221	47	2,266	2,313	26	2,343	2,369	127	2,557	2,684
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**4,261**	**1,977,747**	**1,982,008**	**2,918**	**2,588,097**	**2,591,015**	**1,940**	**2,277,822**	**2,279,762**	**4,970**	**2,496,997**	**2,501,967**
A. Organs of State	**478**	**38,516**	**38,994**	**55**	**49,133**	**49,188**	**55**	**63,394**	**63,449**	**–**	**40,612**	**40,612**
B. Fiscal Services (1 to 3)	**2,699**	**424,382**	**427,081**	**2,018**	**507,079**	**509,097**	**1,374**	**527,593**	**528,967**	**2,891**	**323,692**	**326,583**
1. Collection of Taxes and Duties	2,699	419,795	422,494	2,018	497,635	499,653	1,374	522,553	523,927	2,891	317,601	320,492
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	4,587	4,587	–	9,444	9,444	–	5,040	5,040	–	6,091	6,091
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**852,848**	**852,848**	**–**	**1,002,250**	**1,002,250**	**–**	**911,547**	**911,547**	**–**	**994,679**	**994,679**
1. Appropriation for Reduction or Avoidance of Debt	–	19,300	19,300	–	22,300	22,300	–	22,300	22,300	–	40,900	40,900
2. Interest Payments (i to iv)	–	833,548	833,548	–	979,950	979,950	–	889,247	889,247	–	953,779	953,779
i) Interest on Loans from the Centre	–	304,972	304,972	–	303,623	303,623	–	205,829	205,829	–	94,033	94,033
ii) Interest on Internal Debt	–	405,553	405,553	–	525,174	525,174	–	543,523	543,523	–	715,092	715,092
of which: Interest on Market Loans	–	100,794	100,794	–	121,338	121,338	–	124,502	124,502	–	145,181	145,181
iii) Interest on Small Savings, Provident Funds, *etc.*	–	117,662	117,662	–	136,599	136,599	–	122,455	122,455	–	132,290	132,290
iv) Others	–	5,361	5,361	–	14,554	14,554	–	17,440	17,440	–	12,364	12,364
D. Administrative Services (1 to 5)	**1,084**	**337,587**	**338,671**	**845**	**440,819**	**441,664**	**511**	**393,663**	**394,174**	**2,079**	**456,451**	**458,530**
1. Secretariat - General Services	291	6,582	6,873	220	7,825	8,045	180	7,438	7,618	402	7,753	8,155
2. District Administration	557	82,856	83,413	325	99,106	99,431	13	94,678	94,691	1,301	104,407	105,708
3. Police	–	190,095	190,095	–	202,939	202,939	–	234,172	234,172	–	226,975	226,975
4. Public Works	167	29,252	29,419	198	32,715	32,913	180	25,623	25,803	256	29,109	29,365
5. Others ++	69	28,802	28,871	102	98,234	98,336	138	31,752	31,890	120	88,207	88,327
E. Pensions	**–**	**263,551**	**263,551**	**–**	**273,094**	**273,094**	**–**	**294,626**	**294,626**	**–**	**307,706**	**307,706**
F. Miscellaneous General Services	**–**	**60,863**	**60,863**	**–**	**315,722**	**315,722**	**–**	**86,999**	**86,999**	**–**	**373,857**	**373,857**
of which : Payment on account of State Lotteries	–	59,473	59,473	–	315,089	315,089	–	86,078	86,078	–	188,619	188,619
III. Grants-in-Aid and Contributions	**–**	**–**	**–**									
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**245**	**98,421**	**98,666**	**537**	**65,061**	**65,598**	**–**	**87,050**	**87,050**	**1,245**	**65,565**	**66,810**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

MANIPUR

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**19,265**	**127,082**	**146,347**	**27,132**	**141,551**	**168,683**	**32,747**	**134,663**	**167,410**	**39,331**	**145,643**	**184,973**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**18,771**	**64,960**	**83,732**	**26,769**	**66,155**	**92,924**	**31,879**	**66,494**	**98,372**	**39,241**	**72,346**	**111,587**
A. Social Services (1 to 12)	**9,720**	**36,870**	**46,591**	**15,262**	**38,197**	**53,459**	**18,339**	**38,512**	**56,851**	**22,225**	**38,480**	**60,705**
1. Education, Sports, Art and Culture	2,601	26,474	29,075	4,476	26,946	31,422	7,204	27,043	34,247	10,835	25,694	36,529
2. Medical and Public Health	575	4,738	5,313	1,297	5,307	6,604	1,272	5,200	6,472	1,042	5,046	6,088
3. Family Welfare	1,349	–	1,349	2,075	–	2,075	1,593	–	1,593	1,103	–	1,103
4. Water Supply and Sanitation	2	703	705	1	1,803	1,804	1	1,778	1,779	65	1,743	1,808
5. Housing	–	458	458	–	510	510	–	510	510	–	2,132	2,132
6. Urban Development	316	527	843	501	301	802	607	412	1,019	1,574	387	1,962
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	2,262	1,656	3,918	3,405	865	4,270	3,677	659	4,335	4,245	932	5,177
8. Labour and Labour Welfare	38	407	446	60	367	427	194	362	556	149	345	494
9. Social Security and Welfare	2,287	913	3,200	2,443	1,216	3,660	2,794	1,221	4,015	2,230	1,130	3,360
10. Nutrition	257	5	262	947	5	952	943	7	950	933	6	939
11. Relief on account of Natural Calamities	–	487	487	–	349	349	–	810	810	–	556	556
12. Others*	32	502	534	56	529	585	55	511	566	50	508	558
B. Economic Services (1 to 9)	**9,051**	**28,090**	**37,141**	**11,507**	**27,957**	**39,464**	**13,539**	**27,981**	**41,521**	**17,015**	**33,867**	**50,882**
1. Agriculture and Allied Activities (i to xii)	2,389	7,289	9,678	2,075	7,178	9,253	3,659	7,140	10,798	2,639	7,500	10,138
i) Crop Husbandry	862	1,776	2,638	813	1,695	2,507	1,141	1,635	2,776	1,069	1,594	2,663
ii) Soil and Water Conservation	502	656	1,159	570	534	1,104	756	497	1,253	615	504	1,119
iii) Animal Husbandry	220	1,867	2,087	199	1,934	2,133	542	1,929	2,471	249	1,845	2,094
iv) Dairy Development	51	50	101	57	18	75	45	58	103	21	55	76
v) Fisheries	116	777	893	111	782	893	105	850	955	137	793	931
vi) Forestry and Wild Life	473	1,045	1,517	223	1,108	1,331	782	1,139	1,921	458	1,698	2,157
vii) Plantations	1	–	1	3	–	3	3	–	3	3	–	3
viii) Food Storage and Warehousing	76	341	417	13	377	390	106	349	455	5	349	354
ix) Agricultural Research and Education	13	241	254	25	88	113	17	88	105	12	86	98
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	76	536	612	58	643	701	158	595	753	67	575	641
xii) Other Agricultural Programmes	–	–	–	3	–	3	3	–	3	3	–	3
2. Rural Development	1,875	997	2,872	2,477	1,326	3,803	3,653	1,429	5,083	5,037	1,527	6,564
3. Special Area Programmes	751	350	1,101	1,700	–	1,700	1,729	–	1,729	1,605	–	1,605
4. Irrigation and Flood Control	1,571	1,970	3,541	2,082	3,289	5,372	1,385	3,319	4,705	1,607	3,296	4,903
of which :						–						
i) Major and Medium Irrigation	704	1,241	1,945	800	1,798	2,598	820	1,839	2,659	800	1,830	2,630
ii) Minor Irrigation	22	625	647	1,013	655	1,669	100	656	756	–	643	643
iii) Flood Control and Drainage	682	–	682	–	716	716	–	717	717	–	714	714
5. Energy	42	10,098	10,140	64	10,625	10,689	85	10,720	10,805	80	12,687	12,767
of which : Power	–	10,098	10,098	–	10,625	10,625	–	10,720	10,720	–	12,687	12,687
6. Industry and Minerals (i to iii)	1,445	2,325	3,770	1,531	1,776	3,307	1,278	1,751	3,029	1,210	1,698	2,908
i) Village and Small Industries	1,400	2,205	3,605	1,395	1,640	3,035	1,168	1,621	2,790	1,072	1,571	2,642
ii) Industries@	45	120	165	136	136	272	110	130	240	139	127	265
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

MANIPUR

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	–	4,199	4,199	–	2,754	2,754	–	2,748	2,748	–	6,198	6,198
i) Roads and Bridges	–	4,199	4,199	–	2,754	2,754	–	2,748	2,748	–	6,198	6,198
ii) Others @@	–	–	–	–	–	–	–	–	–	–	–	–
8. Science, Technology and Environment	253	51	304	285	63	348	645	63	708	373	62	435
9. General Economic Services (i to iv)	725	812	1,537	1,293	945	2,238	1,106	812	1,918	4,465	899	5,365
i) Secretariat - Economic Services	685	209	894	1,239	275	1,514	1,006	273	1,279	4,337	269	4,605
ii) Tourism	15	103	118	15	115	130	18	115	133	31	111	142
iii) Civil Supplies	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others +	25	499	524	39	555	594	83	423	506	98	520	617
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**493**	**62,122**	**62,615**	**363**	**75,396**	**75,760**	**869**	**68,169**	**69,038**	**90**	**73,296**	**73,386**
A. Organs of State	**12**	**2,301**	**2,313**	**13**	**2,498**	**2,512**	**54**	**2,173**	**2,227**	**–**	**2,622**	**2,622**
B. Fiscal Services (1 to 3)	**45**	**1,473**	**1,519**	**57**	**1,669**	**1,726**	**109**	**1,632**	**1,741**	**54**	**1,577**	**1,631**
1. Collection of Taxes and Duties	45	1,429	1,475	57	1,617	1,674	109	1,583	1,692	54	1,526	1,580
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	44	44	–	52	52	–	49	49	–	50	50
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**21,533**	**21,533**	**–**	**32,602**	**32,602**	**–**	**23,951**	**23,951**	**–**	**29,818**	**29,818**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	21,533	21,533	–	32,602	32,602	–	23,951	23,951	–	29,818	29,818
i) Interest on Loans from the Centre	–	10,289	10,289	–	11,199	11,199	–	9,325	9,325	–	15,315	15,315
ii) Interest on Internal Debt	–	4,033	4,033	–	16,635	16,635	–	10,691	10,691	–	10,159	10,159
of which: Interest on Market Loans	–	1,564	1,564	–	4,342	4,342	–	4,315	4,315	–	5,211	5,211
iii) Interest on Small Savings, Provident Funds, *etc.*	–	3,583	3,583	–	4,768	4,768	–	3,935	3,935	–	4,345	4,345
iv) Others	–	3,628	3,628	–	–	–	–	–	–	–	–	–
D. Administrative Services (1 to 5)	**436**	**20,170**	**20,606**	**293**	**20,136**	**20,429**	**705**	**21,470**	**22,175**	**36**	**20,791**	**20,827**
1. Secretariat - General Services	125	1,341	1,466	–	1,398	1,398	17	1,586	1,603	–	1,444	1,444
2. District Administration	100	912	1,012	100	1,044	1,144	–	1,076	1,076	–	1,057	1,057
3. Police	150	14,348	14,498	121	14,196	14,317	492	15,080	15,572	–	14,183	14,183
4. Public Works	–	1,516	1,516	–	1,194	1,194	–	1,325	1,325	–	1,846	1,846
5. Others ++	61	2,053	2,114	72	2,304	2,376	196	2,403	2,599	36	2,260	2,296
E. Pensions	**–**	**16,597**	**16,597**	**–**	**18,434**	**18,434**	**–**	**18,878**	**18,878**	**–**	**18,434**	**18,434**
F. Miscellaneous General Services	**–**	**47**	**47**	**–**	**57**	**57**	**–**	**66**	**66**	**–**	**54**	**54**
of which : Payment on account of State Lotteries	–	47	47	–	57	57	–	65	65	–	53	53
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
	–	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

MEGHALAYA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**30,972**	**100,397**	**131,369**	**51,096**	**110,618**	**161,714**	**51,095**	**110,618**	**161,713**	**72,035**	**115,536**	**187,571**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**29,009**	**49,757**	**78,766**	**49,227**	**54,235**	**103,462**	**49,226**	**54,234**	**103,460**	**69,157**	**56,015**	**125,172**
A. Social Services (1 to 12)	**16,529**	**31,386**	**47,916**	**26,164**	**33,743**	**59,907**	**26,165**	**33,742**	**59,907**	**34,130**	**34,776**	**68,906**
1. Education, Sports, Art and Culture	8,528	18,252	26,780	15,135	19,316	34,451	15,135	19,316	34,451	19,825	20,281	40,106
2. Medical and Public Health	2,189	5,089	7,278	2,986	5,256	8,242	2,986	5,256	8,242	3,176	5,400	8,576
3. Family Welfare	673	305	978	842	110	952	842	110	952	910	117	1,027
4. Water Supply and Sanitation	499	4,109	4,608	747	4,460	5,207	747	4,460	5,207	783	4,600	5,383
5. Housing	606	939	1,545	777	1,045	1,822	777	1,045	1,822	900	1,078	1,978
6. Urban Development	470	352	823	939	606	1,545	939	606	1,545	1,068	489	1,557
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	500	516	1,016	550	890	1,440	550	890	1,440	550	628	1,178
8. Labour and Labour Welfare	163	402	564	470	500	970	470	500	970	459	526	984
9. Social Security and Welfare	1,377	258	1,635	2,223	331	2,554	2,223	331	2,554	3,062	381	3,443
10. Nutrition	1,387	297	1,684	1,385	155	1,540	1,385	155	1,540	3,250	160	3,410
11. Relief on account of Natural Calamities	–	456	456	–	479	479	–	479	479	–	479	479
12. Others*	138	410	548	110	595	705	110	595	705	148	637	785
B. Economic Services (1 to 9)	**12,480**	**18,371**	**30,851**	**23,063**	**20,492**	**43,555**	**23,061**	**20,492**	**43,553**	**35,027**	**21,240**	**56,266**
1. Agriculture and Allied Activities (i to xii)	4,529	7,668	12,197	9,429	7,973	17,402	9,428	7,973	17,401	10,584	8,182	18,766
i) Crop Husbandry	1,902	1,651	3,553	4,072	1,620	5,692	4,072	1,620	5,692	3,578	1,720	5,298
ii) Soil and Water Conservation	797	1,272	2,068	864	1,425	2,289	864	1,425	2,289	1,447	1,500	2,947
iii) Animal Husbandry	487	1,432	1,919	1,068	1,511	2,579	1,068	1,511	2,579	1,292	1,595	2,886
iv) Dairy Development	122	257	379	400	306	706	400	306	706	273	325	598
v) Fisheries	124	285	409	167	335	502	167	335	502	434	352	786
vi) Forestry and Wild Life	729	2,012	2,741	2,247	1,780	4,027	2,247	1,780	4,027	2,999	1,870	4,869
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	118	248	366	215	258	473	214	258	472	218	278	497
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	162	414	576	286	628	914	286	628	914	224	424	648
xii) Other Agricultural Programmes	89	97	186	110	110	220	110	110	220	118	118	236
2. Rural Development	4,638	1,094	5,732	4,811	1,091	5,902	4,811	1,091	5,902	8,074	1,144	9,218
3. Special Area Programmes	133	–	133	2,456	–	2,456	2,456	–	2,456	3,804	–	3,804
4. Irrigation and Flood Control	249	704	953	410	730	1,140	410	730	1,140	403	762	1,165
of which :												
i) Major and Medium Irrigation	7	–	7	21	–	21	21	–	21	21	–	21
ii) Minor Irrigation	242	658	900	389	674	1,063	389	674	1,063	382	703	1,085
iii) Flood Control and Drainage	–	47	47	–	56	56	–	56	56	–	59	59
5. Energy	887	1,035	1,922	3,531	1,200	4,731	3,531	1,200	4,731	9,403	1,200	10,603
of which : Power	798	1,035	1,833	3,420	1,200	4,620	3,420	1,200	4,620	7,984	1,200	9,184
6. Industry and Minerals (i to iii)	1,357	2,701	4,059	1,561	2,972	4,533	1,561	2,972	4,533	1,505	3,100	4,605
i) Village and Small Industries	1,080	980	2,060	1,327	1,034	2,361	1,327	1,034	2,361	1,250	1,085	2,335
ii) Industries@	278	1,721	1,999	234	1,938	2,172	234	1,938	2,172	255	2,015	2,270
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

MEGHALAYA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	–	4,022	4,022	–	5,000	5,000	–	5,000	5,000	–	5,250	5,250
i) Roads and Bridges	–	4,022	4,022	–	5,000	5,000	–	5,000	5,000	–	5,250	5,250
ii) Others @@	–	–	–	–	–	–	–	–	–	–	–	–
8. Science, Technology and Environment	–	11	11	–	26	26	–	26	26	–	27	27
9. General Economic Services (i to iv)	686	1,135	1,822	865	1,500	2,365	864	1,500	2,364	1,254	1,574	2,828
i) Secretariat - Economic Services	358	386	744	396	491	887	396	492	888	730	518	1,248
ii) Tourism	106	76	182	229	134	363	229	134	363	216	140	356
iii) Civil Supplies	100	330	429	107	390	497	107	390	497	110	410	520
iv) Others +	122	344	466	133	485	618	132	484	616	198	506	704
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**1,963**	**50,640**	**52,603**	**1,869**	**56,383**	**58,252**	**1,869**	**56,384**	**58,253**	**2,878**	**59,521**	**62,399**
A. Organs of State	**16**	**3,865**	**3,881**	**27**	**2,514**	**2,541**	**22**	**2,484**	**2,506**	**24**	**2,697**	**2,721**
B. Fiscal Services (1 to 3)	**165**	**1,780**	**1,945**	**175**	**1,760**	**1,935**	**175**	**1,760**	**1,935**	**180**	**1,952**	**2,132**
1. Collection of Taxes and Duties	165	1,772	1,937	175	1,749	1,924	175	1,749	1,924	180	1,940	2,120
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	8	8	–	11	11	–	11	11	–	12	12
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**17,550**	**17,550**	**–**	**20,159**	**20,159**	**–**	**20,159**	**20,159**	**–**	**21,185**	**21,185**
1. Appropriation for Reduction or Avoidance of Debt	–	547	547	–	700	700	–	700	700	–	825	825
2. Interest Payments (i to iv)	–	17,003	17,003	–	19,459	19,459	–	19,459	19,459	–	20,360	20,360
i) Interest on Loans from the Centre	–	5,327	5,327	–	5,265	5,265	–	5,265	5,265	–	5,061	5,061
ii) Interest on Internal Debt	–	9,672	9,672	–	11,894	11,894	–	11,894	11,894	–	12,798	12,798
of which: Interest on Market Loans	–	6,211	6,211	–	7,136	7,136	–	7,136	7,136	–	7,815	7,815
iii) Interest on Small Savings, Provident Funds, *etc.*	–	2,004	2,004	–	2,300	2,300	–	2,300	2,300	–	2,500	2,500
iv) Others	–	–	–	–	–	–	–	1	1	–	1	1
D. Administrative Services (1 to 5)	**1,783**	**19,785**	**21,568**	**1,667**	**23,912**	**25,579**	**1,672**	**23,942**	**25,614**	**2,674**	**25,247**	**27,921**
1. Secretariat - General Services	–	2,152	2,152	–	3,143	3,143	–	3,143	3,143	–	3,519	3,519
2. District Administration	–	758	758	–	887	887	–	887	887	–	975	975
3. Police	178	10,428	10,606	122	11,200	11,322	122	11,200	11,322	–	11,600	11,600
4. Public Works	1,357	2,348	3,705	1,319	3,980	5,299	1,319	3,980	5,299	2,352	4,227	6,580
5. Others ++	248	4,100	4,347	226	4,702	4,928	231	4,732	4,963	322	4,926	5,247
E. Pensions	**–**	**7,623**	**7,623**	**–**	**7,998**	**7,998**	**–**	**7,998**	**7,998**	**–**	**8,398**	**8,398**
F. Miscellaneous General Services	**–**	**35**	**35**	**–**	**40**	**40**	**–**	**40**	**40**	**–**	**42**	**42**
of which : Payment on account of State Lotteries	–	34	34	–	38	38	–	38	38	–	40	40
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

MIZORAM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**37,085**	**91,693**	**128,778**	**25,211**	**93,163**	**118,374**	**46,552**	**101,855**	**148,407**	**40,942**	**98,556**	**139,498**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**35,630**	**46,893**	**82,523**	**24,639**	**41,602**	**66,241**	**45,738**	**48,419**	**94,157**	**40,480**	**45,000**	**85,480**
A. Social Services (1 to 12)	**19,838**	**23,712**	**43,550**	**13,420**	**24,086**	**37,506**	**21,885**	**27,294**	**49,179**	**19,804**	**25,798**	**45,602**
1. Education, Sports, Art and Culture	7,783	13,302	21,085	6,104	13,603	19,707	10,086	14,410	24,496	8,863	14,519	23,382
2. Medical and Public Health	4,657	2,535	7,192	2,492	3,059	5,551	3,285	3,059	6,344	3,381	3,308	6,689
3. Family Welfare	893	138	1,031	192	61	253	1,134	61	1,195	143	66	209
4. Water Supply and Sanitation	1,336	2,408	3,744	803	1,364	2,167	1,695	2,502	4,197	2,726	1,413	4,139
5. Housing	252	227	479	200	221	421	392	221	613	398	221	619
6. Urban Development	1,006	205	1,211	608	246	854	1,134	246	1,380	833	260	1,093
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	1,709	3,402	5,111	1,840	3,921	5,761	2,071	4,058	6,129	2,091	4,336	6,427
8. Labour and Labour Welfare	222	161	383	70	162	232	175	162	337	120	162	282
9. Social Security and Welfare	1,188	465	1,653	331	469	800	1,085	524	1,609	387	506	893
10. Nutrition	680	23	703	670	26	696	682	26	708	682	27	709
11. Relief on account of Natural Calamities	–	338	338	–	361	361	–	1,429	1,429	–	361	361
12. Others*	112	508	620	110	593	703	146	596	742	180	619	799
B. Economic Services (1 to 9)	**15,792**	**23,181**	**38,973**	**11,219**	**17,516**	**28,735**	**23,853**	**21,125**	**44,978**	**20,676**	**19,202**	**39,878**
1. Agriculture and Allied Activities (i to xii)	7,597	5,283	12,880	4,861	5,641	10,502	9,389	6,000	15,389	7,255	5,710	12,965
i) Crop Husbandry	4,145	1,118	5,263	2,972	1,211	4,183	5,228	1,220	6,448	3,797	1,168	4,965
ii) Soil and Water Conservation	295	332	627	250	396	646	360	396	756	410	355	765
iii) Animal Husbandry	1,210	838	2,048	472	903	1,375	1,222	903	2,125	814	931	1,745
iv) Dairy Development	106	36	142	40	40	80	84	41	125	40	40	80
v) Fisheries	125	117	242	100	131	231	250	131	381	250	140	390
vi) Forestry and Wild Life	1,027	1,112	2,139	588	1,312	1,900	1,422	1,313	2,735	932	1,400	2,332
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	78	1,497	1,575	28	1,377	1,405	151	1,728	1,879	322	1,393	1,715
ix) Agricultural Research and Education	12	–	12	10	–	10	10	–	10	10	–	10
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	404	153	557	240	173	413	431	173	604	305	181	486
xii) Other Agricultural Programmes	195	80	275	161	98	259	231	95	326	375	102	477
2. Rural Development	2,086	889	2,975	1,849	420	2,269	2,314	454	2,768	2,112	446	2,558
3. Special Area Programmes	832	–	832	26	–	26	388	–	388	26	–	26
4. Irrigation and Flood Control	311	80	391	275	76	351	241	76	317	555	72	627
of which :												
i) Major and Medium Irrigation	6	–	6	1	–	1	1	–	1	1	–	1
ii) Minor Irrigation	284	80	364	274	76	350	216	76	292	539	72	611
iii) Flood Control and Drainage	21	–	21	–	–	–	24	–	24	15	–	15
5. Energy	1,779	11,252	13,031	831	5,821	6,652	854	8,788	9,642	1,583	7,148	8,731
of which : Power	1,779	11,252	13,031	770	5,833	6,603	854	8,788	9,642	1,583	7,148	8,731
6. Industry and Minerals (i to iii)	1,249	776	2,025	1,135	870	2,005	1,811	871	2,682	2,044	913	2,957
i) Village and Small Industries	1,145	663	1,808	1,070	733	1,803	1,677	734	2,411	1,954	767	2,721
ii) Industries@	–	–	–	65	137	202	–	–	–	–	–	–
iii) Others**	104	113	217	–	–	–	134	137	271	90	146	236

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

MIZORAM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	1,248	3,510	4,758	799	3,333	4,132	1,519	3,580	5,099	1,032	3,507	4,539
i) Roads and Bridges	1,058	2,347	3,405	575	2,040	2,615	1,275	2,366	3,641	742	2,211	2,953
ii) Others @@	190	1,163	1,353	224	1,293	1,517	244	1,214	1,458	290	1,296	1,586
8. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
9. General Economic Services (i to iv)	690	1,391	2,081	1,443	1,355	2,798	7,337	1,356	8,693	6,069	1,406	7,475
i) Secretariat - Economic Services	95	345	440	1,040	422	1,462	6,803	422	7,225	5,468	449	5,917
ii) Tourism	270	38	308	160	37	197	242	37	279	270	38	308
iii) Civil Supplies	104	637	741	88	501	589	94	501	595	141	511	652
iv) Others +	221	371	592	155	395	550	198	396	594	190	408	598
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**1,455**	**44,800**	**46,255**	**572**	**51,561**	**52,133**	**814**	**53,436**	**54,250**	**462**	**53,556**	**54,018**
A. Organs of State	**90**	**2,381**	**2,471**	**25**	**2,454**	**2,479**	**58**	**2,814**	**2,872**	**3**	**1,653**	**1,656**
B. Fiscal Services (1 to 3)	**83**	**1,453**	**1,536**	**60**	**1,685**	**1,745**	**153**	**1,709**	**1,862**	**87**	**1,768**	**1,855**
1. Collection of Taxes and Duties	83	115	198	60	1,632	1,692	153	471	624	87	145	232
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	1,338	1,338	–	53	53	–	1,238	1,238	–	1,623	1,623
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**17,063**	**17,063**	**–**	**18,704**	**18,704**	**–**	**19,200**	**19,200**	**–**	**19,550**	**19,550**
1. Appropriation for Reduction or Avoidance of Debt	–	400	400	–	500	500	–	500	500	–	600	600
2. Interest Payments (i to iv)	–	16,663	16,663	–	18,204	18,204	–	18,700	18,700	–	18,950	18,950
i) Interest on Loans from the Centre	–	4,240	4,240	–	4,075	4,075	–	4,197	4,197	–	3,887	3,887
ii) Interest on Internal Debt	–	8,687	8,687	–	9,770	9,770	–	10,023	10,023	–	10,173	10,173
of which: Interest on Market Loans	–	8,042	8,042	–	8,861	8,861	–	9,107	9,107	–	8,649	8,649
iii) Interest on Small Savings, Provident Funds, *etc.*	–	3,736	3,736	–	4,359	4,359	–	4,480	4,480	–	4,890	4,890
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
D. Administrative Services (1 to 5)	**1,282**	**17,252**	**18,534**	**487**	**18,065**	**18,552**	**603**	**19,055**	**19,658**	**372**	**19,928**	**20,300**
1. Secretariat - General Services	–	1,846	1,846	–	1,872	1,872	–	1,878	1,878	–	2,007	2,007
2. District Administration	80	1,151	1,231	70	1,359	1,429	165	1,368	1,533	110	1,422	1,532
3. Police	960	9,286	10,246	2	9,933	9,935	195	10,007	10,202	4	10,656	10,660
4. Public Works	242	708	950	140	1,076	1,216	243	1,104	1,347	258	1,163	1,421
5. Others ++	–	4,261	4,261	275	3,825	4,100	–	4,698	4,698	–	4,680	4,680
E. Pensions	**–**	**6,588**	**6,588**	**–**	**10,594**	**10,594**	**–**	**10,595**	10,595	**–**	**10,594**	**10,594**
F. Miscellaneous General Services	**–**	**63**	**63**	**–**	**59**	**59**	**–**	**63**	**63**	**–**	**63**	**63**
of which : Payment on account of State Lotteries	–	63	63	–	59	59	–	63	63	–	63	63
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

NAGALAND

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**35,567**	**145,731**	**181,298**	**23,421**	**151,910**	**175,331**	**37,144**	**145,121**	**182,265**	**37,396**	**151,897**	**189,293**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**34,022**	**59,785**	**93,807**	**22,452**	**58,459**	**80,911**	**35,643**	**51,404**	**87,048**	**36,559**	**53,916**	**90,476**
A. Social Services (1 to 12)	**12,445**	**29,786**	**42,231**	**9,311**	**30,691**	**40,002**	**14,657**	**29,290**	**43,947**	**14,447**	**31,119**	**45,566**
1. Education, Sports, Art and Culture	4,496	20,119	24,615	3,649	19,793	23,442	5,696	18,937	24,633	5,664	20,724	26,388
2. Medical and Public Health	1,837	5,546	7,383	1,411	5,071	6,482	1,396	5,298	6,694	1,340	5,768	7,108
3. Family Welfare	609	290	899	413	291	704	568	307	876	595	334	929
4. Water Supply and Sanitation	104	-556	-452	48	1,570	1,618	59	1,857	1,917	60	1,617	1,677
5. Housing	800	1,127	1,927	–	1,040	1,040	820	289	1,109	830	241	1,071
6. Urban Development	97	235	332	25	157	182	125	135	260	30	12	42
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	994	–	994	1,029	–	1,029	1,029	–	1,029	2,158	–	2,158
8. Labour and Labour Welfare	16	484	501	9	676	685	329	523	852	153	515	668
9. Social Security and Welfare	2,599	748	3,347	1,911	761	2,672	3,456	648	4,104	2,517	567	3,084
10. Nutrition	734	165	899	680	50	730	1,032	14	1,046	988	14	1,002
11. Relief on account of Natural Calamities	–	-23	-23	–	239	239	–	239	239	–	239	239
12. Others*	160	1,649	1,809	136	1,043	1,179	146	1,044	1,190	113	1,087	1,200
B. Economic Services (1 to 9)	**21,577**	**29,999**	**51,576**	**13,141**	**27,768**	**40,909**	**20,986**	**22,114**	**43,100**	**22,112**	**22,797**	**44,910**
1. Agriculture and Allied Activities (i to xii)	3,940	7,031	10,971	2,266	8,577	10,843	4,265	7,195	11,460	5,158	7,542	12,701
i) Crop Husbandry	1,654	1,858	3,513	–	3,164	3,164	1,230	1,860	3,090	1,593	1,971	3,564
ii) Soil and Water Conservation	681	840	1,521	760	833	1,593	850	834	1,684	1,085	838	1,923
iii) Animal Husbandry	499	1,573	2,072	748	1,674	2,422	1,319	1,638	2,957	1,173	1,724	2,897
iv) Dairy Development	15	33	48	5	21	26	39	20	59	302	21	323
v) Fisheries	309	338	647	211	348	559	239	343	582	255	362	617
vi) Forestry and Wild Life	500	1,316	1,816	401	1,333	1,734	335	1,365	1,699	481	1,429	1,911
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	11	506	517	15	509	524	61	492	554	6	520	526
ix) Agricultural Research and Education	110	246	356	5	367	372	67	298	365	115	313	428
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	160	321	481	121	328	449	125	346	471	149	365	513
xii) Other Agricultural Programmes	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	5,995	616	6,611	2,639	4,389	7,028	5,955	597	6,552	5,418	629	6,048
3. Special Area Programmes	1,368	608	1,976	1,303	1,347	2,650	1,644	45	1,689	1,798	59	1,858
4. Irrigation and Flood Control	1,502	631	2,133	1,158	666	1,824	1,608	644	2,252	1,270	680	1,950
of which :												
i) Major and Medium Irrigation	–	–	–	–	–	–	–	–	–	–	–	–
ii) Minor Irrigation	1,502	631	2,133	1,158	666	1,824	1,608	644	2,252	1,270	680	1,950
iii) Flood Control and Drainage	–	–	–	–	–	–	–	–	–	–	–	–
5. Energy	45	15,844	15,890	–	8,487	8,487	45	9,225	9,270	46	9,480	9,526
of which : Power	–	15,844	15,844	–	8,442	8,442	–	9,225	9,225	–	9,480	9,480
6. Industry and Minerals (i to iii)	2,508	1,293	3,801	1,984	1,325	3,309	3,526	1,170	4,697	3,972	1,233	5,205
i) Village and Small Industries	2,261	775	3,036	1,945	871	2,816	3,488	694	4,182	3,897	730	4,628
ii) Industries@	247	518	765	39	454	493	39	477	515	75	503	578
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

NAGALAND

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	20	2,340	2,359	20	1,585	1,605	20	1,800	1,820	20	1,622	1,642
i) Roads and Bridges	–	481	481	–	125	125	–	337	337	–	129	129
ii) Others @@	20	1,858	1,878	20	1,460	1,480	20	1,464	1,484	20	1,493	1,513
8. Science, Technology and Environment	287	32	318	167	23	190	171	24	195	181	25	206
9. General Economic Services (i to iv)	5,914	1,605	7,518	3,604	1,369	4,973	3,751	1,414	5,165	4,248	1,526	5,774
i) Secretariat - Economic Services	5,459	687	6,146	3,214	623	3,837	3,454	646	4,100	3,869	697	4,566
ii) Tourism	230	245	475	202	130	332	88	147	235	122	155	276
iii) Civil Supplies	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others +	224	673	897	188	616	804	209	621	830	258	673	931
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**1,545**	**85,945**	**87,490**	**969**	**93,451**	**94,420**	**1,501**	**93,717**	**95,217**	**837**	**97,981**	**98,817**
A. Organs of State	**26**	**2,403**	**2,429**	**38**	**2,458**	**2,496**	**174**	**2,849**	**3,022**	**–**	**2,209**	**2,209**
B. Fiscal Services (1 to 3)	**509**	**1,379**	**1,888**	**22**	**1,745**	**1,767**	**590**	**1,428**	**2,018**	**240**	**1,538**	**1,777**
1. Collection of Taxes and Duties	509	1,377	1,886	22	1,743	1,765	590	1,426	2,016	240	1,536	1,775
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	2	2	–	2	2	–	2	2	–	2	2
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**23,474**	**23,474**	**–**	**30,091**	**30,091**	**–**	**30,090**	**30,090**	**–**	**31,620**	**31,620**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	23,474	23,474	–	30,091	30,091	–	30,090	30,090	–	31,620	31,620
i) Interest on Loans from the Centre	–	5,315	5,315	–	5,842	5,842	–	5,262	5,262	–	5,506	5,506
ii) Interest on Internal Debt	–	14,887	14,887	–	18,849	18,849	–	18,928	18,928	–	19,664	19,664
of which: Interest on Market Loans	–	10,774	10,774	–	13,512	13,512	–	13,242	13,242	–	13,334	13,334
iii) Interest on Small Savings, Provident Funds, *etc.*	–	3,272	3,272	–	5,400	5,400	–	5,900	5,900	–	6,450	6,450
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
D. Administrative Services (1 to 5)	**1,010**	**44,541**	**45,551**	**909**	**41,442**	**42,351**	**737**	**41,334**	**42,072**	**597**	**42,773**	**43,370**
1. Secretariat - General Services	20	2,996	3,016	–	2,825	2,825	–	2,906	2,906	–	2,908	2,908
2. District Administration	183	3,049	3,232	–	3,056	3,056	–	3,254	3,254	–	3,182	3,182
3. Police	420	27,909	28,329	372	26,305	26,677	104	25,873	25,977	–	27,176	27,176
4. Public Works	–	6,766	6,766	307	5,212	5,519	307	5,395	5,702	322	5,589	5,911
5. Others ++	387	3,821	4,208	230	4,044	4,274	326	3,906	4,232	275	3,918	4,193
E. Pensions	**–**	**14,081**	**14,081**	**–**	**17,645**	**17,645**	**–**	**17,945**	**17,945**	**–**	**19,766**	**19,766**
F. Miscellaneous General Services	**–**	**68**	**68**	**–**	**70**	**70**	**–**	**71**	**71**	**–**	**75**	**75**
of which : Payment on account of State Lotteries	–	68	68	–	70	70	–	71	71	–	75	75
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

ORISSA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**164,959**	**921,160**	**1,086,119**	**242,267**	**1,166,125**	**1,408,392**	**203,332**	**1,166,126**	**1,369,458**	**231,613**	**1,146,772**	**1,378,384**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**157,096**	**391,003**	**548,099**	**239,243**	**417,148**	**656,391**	**200,613**	**423,747**	**624,360**	**228,212**	**447,549**	**675,761**
A. Social Services (1 to 12)	**90,690**	**280,271**	**370,961**	**137,532**	**307,268**	**444,800**	**122,178**	**313,305**	**435,483**	**134,570**	**336,090**	**470,660**
1. Education, Sports, Art and Culture	17,126	171,057	188,183	17,187	175,656	192,843	16,193	180,346	196,539	20,365	197,414	217,779
2. Medical and Public Health	4,069	34,770	38,839	13,894	38,987	52,881	10,667	39,726	50,393	11,349	46,610	57,959
3. Family Welfare	7,002	40	7,042	11,654	16	11,670	11,245	16	11,261	11,481	16	11,497
4. Water Supply and Sanitation	10,639	10,497	21,136	13,834	11,656	25,490	13,281	11,753	25,034	14,966	12,083	27,049
5. Housing	173	3,926	4,099	421	6,855	7,276	421	6,855	7,276	413	7,249	7,662
6. Urban Development	1,370	3,398	4,768	1,955	3,063	5,018	1,555	3,114	4,669	3,573	2,972	6,545
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	12,081	10,691	22,772	22,252	10,219	32,471	21,194	10,329	31,523	24,712	11,087	35,799
8. Labour and Labour Welfare	10	2,208	2,218	31	2,274	2,305	119	2,295	2,414	14	2,257	2,271
9. Social Security and Welfare	17,691	19,803	37,494	22,881	21,225	44,106	22,453	21,396	43,849	22,519	18,777	41,296
10. Nutrition	5,695	464	6,159	9,946	613	10,559	11,049	616	11,665	15,419	622	16,041
11. Relief on account of Natural Calamities	13,859	20,722	34,581	23,183	33,306	56,489	13,757	33,306	47,063	9,471	33,983	43,454
12. Others*	975	2,695	3,670	294	3,398	3,692	244	3,553	3,797	288	3,020	3,308
B. Economic Services (1 to 9)	**66,406**	**110,732**	**177,138**	**101,711**	**109,880**	**211,591**	**78,435**	**110,442**	**188,877**	**93,642**	**111,459**	**205,101**
1. Agriculture and Allied Activities (i to xii)	10,837	53,003	63,840	17,826	43,229	61,055	13,577	43,466	57,043	23,640	43,438	67,078
i) Crop Husbandry	5,208	26,918	32,126	6,337	13,157	19,494	4,947	13,152	18,099	12,826	12,382	25,208
ii) Soil and Water Conservation	1,613	2,402	4,015	2,828	2,949	5,777	2,635	2,979	5,614	4,947	2,684	7,631
iii) Animal Husbandry	773	7,315	8,088	1,133	7,824	8,957	1,255	7,824	9,079	766	7,691	8,457
iv) Dairy Development	139	35	174	841	41	882	841	42	883	1,011	42	1,053
v) Fisheries	778	1,628	2,406	740	1,606	2,346	780	1,610	2,390	644	1,594	2,238
vi) Forestry and Wild Life	808	7,478	8,286	4,116	7,599	11,715	1,637	7,723	9,360	2,029	8,916	10,945
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	581	2,249	2,830	718	4,820	5,538	543	4,884	5,427	543	4,895	5,438
ix) Agricultural Research and Education	382	1,679	2,061	221	1,902	2,123	221	1,908	2,129	219	2,086	2,305
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	53	3,115	3,168	536	3,098	3,634	536	3,115	3,651	491	2,935	3,426
xii) Other Agricultural Programmes	502	184	686	356	233	589	182	229	411	164	212	376
2. Rural Development	22,754	23,113	45,867	23,072	23,753	46,825	18,578	23,887	42,465	21,085	23,153	44,238
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	5,528	12,280	17,808	6,485	16,615	23,100	5,267	16,624	21,891	3,182	17,299	20,481
of which :						–			–			–
i) Major and Medium Irrigation	233	7,336	7,569	170	9,486	9,656	70	9,489	9,559	180	9,882	10,062
ii) Minor Irrigation	4,397	3,136	7,533	5,515	3,876	9,391	4,397	3,880	8,277	2,135	4,035	6,170
iii) Flood Control and Drainage	–	1,734	1,734	–	3,172	3,172	–	3,172	3,172	–	3,302	3,302
5. Energy	2,371	371	2,742	9,067	449	9,516	5,612	452	6,064	3,575	487	4,062
of which : Power	2,335	353	2,688	9,006	432	9,438	5,552	435	5,987	3,500	470	3,970
6. Industry and Minerals (i to iii)	1,059	4,252	5,311	6,690	4,080	10,770	6,466	4,137	10,603	7,260	4,097	11,357
i) Village and Small Industries	868	2,953	3,821	5,976	2,788	8,764	6,352	2,809	9,161	5,273	2,796	8,069
ii) Industries@	83	1,299	1,382	689	1,292	1,981	89	1,328	1,417	1,962	1,301	3,263
iii) Others**	108	–	108	25	–	25	25	–	25	25	–	25

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
ORISSA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	1	13,129	13,130	3,171	16,753	19,924	2,736	16,759	19,495	5,007	17,577	22,584
i) Roads and Bridges	–	12,587	12,587	3,161	16,247	19,408	2,727	16,247	18,974	5,000	17,059	22,059
ii) Others @@	1	542	543	10	506	516	9	512	521	8	517	525
8. Science, Technology and Environment	924	224	1,148	467	335	802	467	378	845	972	739	1,711
9. General Economic Services (i to iv)	22,932	4,360	27,292	34,933	4,666	39,599	25,732	4,740	30,472	28,921	4,669	33,589
i) Secretariat - Economic Services	22,758	2,917	25,675	34,689	3,125	37,814	25,608	3,181	28,789	28,480	3,146	31,626
ii) Tourism	174	309	483	243	310	553	123	313	436	270	286	556
iii) Civil Supplies	–	140	140	–	160	160	–	164	164	–	161	161
iv) Others +	–	994	994	1	1,071	1,072	1	1,081	1,082	171	1,075	1,246
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**1,057**	**514,810**	**515,867**	**3,024**	**734,353**	**737,377**	**2,719**	**727,769**	**730,488**	**3,401**	**684,410**	**687,811**
A. Organs of State	**545**	**10,310**	**10,855**	**24**	**15,646**	**15,670**	**28**	**15,752**	**15,780**	**18**	**9,128**	**9,146**
B. Fiscal Services (1 to 3)	**387**	**16,738**	**17,125**	**2,820**	**17,490**	**20,310**	**2,531**	**17,681**	**20,212**	**1,734**	**17,164**	**18,898**
1. Collection of Taxes and Duties	387	16,491	16,878	2,820	17,207	20,027	2,531	17,398	19,929	1,734	16,887	18,621
2. Transfers to Road Fund, Education Cess Fund, *etc.*		–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	247	247	–	283	283	–	283	283	–	277	277
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**301,035**	**301,035**	**–**	**429,698**	**429,698**	**–**	**421,360**	**421,360**	**–**	**398,515**	**398,515**
1. Appropriation for Reduction or Avoidance of Debt	–	15,007	15,007	–	83,507	83,507	–	83,507	83,507	–	27,007	27,007
2. Interest Payments (i to iv)	–	286,028	286,028	–	346,191	346,191	–	337,853	337,853	–	371,508	371,508
i) Interest on Loans from the Centre	–	116,370	116,370	–	121,198	121,198	–	118,898	118,898	–	129,572	129,572
ii) Interest on Internal Debt	–	129,979	129,979	–	152,023	152,023	–	152,023	152,023	–	161,944	161,944
of which: Interest on Market Loans		72,453	72,453	–	88,853	88,853	–	88,853	88,853	–	91,825	91,825
iii) Interest on Small Savings, Provident Funds, *etc.*	–	35,137	35,137	–	67,103	67,103	–	61,066	61,066	–	74,126	74,126
iv) Others	–	4,542	4,542	–	5,867	5,867	–	5,866	5,866	–	5,866	5,866
D. Administrative Services (1 to 5)	**125**	**66,745**	**66,870**	**180**	**71,654**	**71,834**	**160**	**71,925**	**72,085**	**1,649**	**73,275**	**74,924**
1. Secretariat - General Services	–	4,955	4,955	20	5,303	5,323	–	4,687	4,687	1,546	5,262	6,808
2. District Administration	–	4,505	4,505	–	4,744	4,744	–	4,802	4,802	–	4,268	4,268
3. Police	27	37,775	37,802	53	40,038	40,091	54	40,448	40,502	6	39,434	39,440
4. Public Works	–	7,142	7,142	–	8,655	8,655	1	8,788	8,789	–	11,197	11,197
5. Others ++	98	12,368	12,466	107	12,914	13,021	105	13,200	13,305	97	13,114	13,211
E. Pensions	**–**	**115,837**	**115,837**	**–**	**159,794**	**159,794**	**–**	**158,980**	**158,980**	**–**	**177,277**	**177,277**
F. Miscellaneous General Services	**–**	**4,145**	**4,145**	**–**	**40,071**	**40,071**	**–**	**42,071**	**42,071**	**–**	**9,051**	**9,051**
of which : Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**6,806**	**15,347**	**22,153**	**–**	**14,624**	**14,624**	**–**	**14,610**	**14,610**	**–**	**14,813**	**14,813**
V. Reserve with Finance Department		**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

PUNJAB

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**61,467**	**1,508,726**	**1,570,193**	**158,071**	**1,754,019**	**1,912,090**	**93,539**	**1,729,913**	**1,823,452**	**211,488**	**1,724,170**	**1,935,658**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**59,714**	**570,996**	**630,710**	**157,873**	**746,038**	**903,911**	**92,701**	**729,551**	**822,253**	**211,045**	**608,218**	**819,263**
A. Social Services (1 to 12)	**30,631**	**306,138**	**336,770**	**97,720**	**365,716**	**463,436**	**51,754**	**350,969**	**402,724**	**56,416**	**358,611**	**415,027**
1. Education, Sports, Art and Culture	6,463	201,575	208,038	46,583	227,966	274,549	23,348	214,018	237,366	33,345	219,750	253,094
2. Medical and Public Health	6,418	49,212	55,630	6,886	63,591	70,477	8,644	60,446	69,091	2,181	63,036	65,218
3. Family Welfare	3,699	1,516	5,215	5,130	1,776	6,906	5,427	1,714	7,141	6,708	1,802	8,511
4. Water Supply and Sanitation	8,760	17,062	25,821	24,392	18,099	42,490	10	18,099	18,109	55	19,519	19,574
5. Housing	–	–	–	–	–	–	–	–	–	–	–	–
6. Urban Development	–	1,724	1,724	30	1,634	1,664	14	1,632	1,646	–	1,684	1,684
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	39	2,057	2,096	4,167	5,317	9,483	4,480	5,318	9,798	4,451	5,355	9,806
8. Labour and Labour Welfare	12	5,928	5,940	2,701	6,342	9,043	2,467	6,180	8,648	2,481	6,445	8,926
9. Social Security and Welfare	5,183	11,760	16,943	7,392	11,179	18,571	6,981	9,867	16,848	6,973	9,339	16,312
10. Nutrition	–	–	–	–	–	–	–	–	–	–	–	–
11. Relief on account of Natural Calamities	–	13,530	13,530	–	27,834	27,834	–	31,720	31,720	–	29,634	29,634
12. Others*	58	1,775	1,833	440	1,979	2,419	383	1,974	2,357	223	2,047	2,269
B. Economic Services (1 to 9)	**29,083**	**264,857**	**293,940**	**60,154**	**380,322**	**440,476**	**40,947**	**378,582**	**419,529**	**154,629**	**249,607**	**404,236**
1. Agriculture and Allied Activities (i to xii)	8,473	34,899	43,372	19,335	40,488	59,823	15,562	42,163	57,725	64,584	38,947	103,531
i) Crop Husbandry	273	6,252	6,525	4,365	6,934	11,299	3,156	8,006	11,163	36,151	7,361	43,511
ii) Soil and Water Conservation	53	2,820	2,873	604	2,896	3,499	235	2,968	3,203	375	3,257	3,632
iii) Animal Husbandry	200	9,516	9,716	1,526	10,129	11,656	1,207	10,906	12,113	2,333	10,662	12,995
iv) Dairy Development	–	435	435	876	471	1,347	791	470	1,261	1,073	497	1,570
v) Fisheries	–	540	540	139	628	767	65	594	659	171	623	794
vi) Forestry and Wild Life	7,947	1,758	9,705	10,245	1,974	12,219	8,917	2,137	11,053	9,776	2,348	12,124
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	–	9,065	9,065	500	11,559	12,059	402	11,558	11,960	2,300	9,079	11,379
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	–	4,183	4,183	1,079	5,507	6,586	789	5,150	5,939	12,397	4,728	17,125
xii) Other Agricultural Programmes	–	331	331	–	391	391	–	373	373	9	392	401
2. Rural Development	775	4,859	5,633	6,512	4,237	10,749	6,506	4,250	10,756	1,982	4,437	6,418
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	–	49,112	49,112	–	58,145	58,145	–	54,671	54,671	–	55,254	55,254
of which :												
i) Major and Medium Irrigation	–	39,946	39,946	–	42,164	42,164	–	40,360	40,360	–	46,069	46,069
ii) Minor Irrigation	–	4,414	4,414	–	11,212	11,212	–	10,056	10,056	–	4,728	4,728
iii) Flood Control and Drainage	–	4,752	4,752	–	4,769	4,769	–	4,255	4,255	–	4,456	4,456
5. Energy	–	135,166	135,166	–	235,991	235,991	–	237,020	237,020	–	100,763	100,763
of which : Power	–	135,122	135,122	–	235,926	235,926	–	236,955	236,955	–	100,700	100,700
6. Industry and Minerals (i to iii)	63	2,073	2,135	5,399	2,472	7,871	392	2,424	2,816	5,289	2,508	7,796
i) Village and Small Industries	63	1,978	2,041	353	2,361	2,714	285	2,310	2,595	224	2,420	2,645
ii) Industries@	–	94	94	5,045	111	5,156	106	114	221	5,064	88	5,152
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

PUNJAB

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	2,866	32,973	35,839	–	32,455	32,455	–	31,239	31,239	37,360	40,876	78,236
i) Roads and Bridges	2,866	3,781	6,647	–	152	152	–	822	822	37,360	10,322	47,682
ii) Others @@	–	29,192	29,192	–	32,303	32,303	–	30,417	30,417	–	30,554	30,554
8. Science, Technology and Environment	–	72	72	401	78	479	472	79	550	666	79	744
9. General Economic Services (i to iv)	16,907	5,704	22,610	28,508	6,455	34,963	18,016	6,737	24,753	44,749	6,744	51,493
i) Secretariat - Economic Services	16,823	484	17,307	28,128	531	28,659	17,622	585	18,207	44,434	585	45,019
ii) Tourism	–	48	48	11	56	67	40	54	94	20	56	76
iii) Civil Supplies	9	4,348	4,357	251	4,885	5,136	230	5,135	5,365	21	5,103	5,124
iv) Others +	75	824	899	119	983	1,101	124	963	1,087	274	1,000	1,274
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**1,752**	**933,337**	**935,090**	**198**	**989,443**	**989,641**	**838**	**981,825**	**982,663**	**443**	**1,087,084**	**1,087,527**
A. Organs of State	**–**	**14,441**	**14,441**	**–**	**14,609**	**14,609**	**115**	**14,488**	**14,603**	**–**	**13,173**	**13,173**
B. Fiscal Services (1 to 3)	**1,500**	**17,236**	**18,736**	**1**	**20,181**	**20,182**	**1**	**19,808**	**19,809**	**–**	**20,494**	**20,494**
1. Collection of Taxes and Duties	1,500	12,528	14,028	1	15,143	15,144	1	15,116	15,117	–	15,819	15,819
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	4,708	4,708	–	5,038	5,038	–	4,692	4,692	–	4,675	4,675
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**371,232**	**371,232**	**–**	**387,212**	**387,212**	**–**	**387,070**	**387,070**	**–**	**407,326**	**407,326**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	371,232	371,232	–	387,212	387,212	–	387,070	387,070	–	407,326	407,326
i) Interest on Loans from the Centre	–	105,018	105,018	–	68,675	68,675	–	68,448	68,448	–	30,730	30,730
ii) Interest on Internal Debt	–	208,141	208,141	–	249,591	249,591	–	256,227	256,227	–	310,668	310,668
of which: Interest on Market Loans	–	55,230	55,230	–	53,817	53,817	–	58,124	58,124	–	83,478	83,478
iii) Interest on Small Savings, Provident Funds, *etc.*	–	50,616	50,616	–	50,439	50,439	–	53,847	53,847	–	63,894	63,894
iv) Others	–	7,457	7,457	–	18,508	18,508	–	8,547	8,547	–	2,034	2,034
D. Administrative Services (1 to 5)	**252**	**152,329**	**152,581**	**197**	**165,543**	**165,740**	**722**	**159,776**	**160,498**	**443**	**187,122**	**187,565**
1. Secretariat - General Services	122	4,941	5,063	55	5,607	5,662	582	5,753	6,335	315	6,247	6,562
2. District Administration	–	6,362	6,362	–	7,227	7,227	–	7,578	7,578	–	8,075	8,075
3. Police	–	104,575	104,575	–	105,615	105,615	–	104,795	104,795	–	108,502	108,502
4. Public Works	–	15,932	15,932	–	23,843	23,843	–	21,818	21,818	–	23,796	23,796
5. Others ++	130	20,519	20,649	142	23,251	23,393	140	19,834	19,974	128	40,503	40,631
E. Pensions	**–**	**138,871**	**138,871**	**–**	**138,873**	**138,873**	**–**	**137,681**	**137,681**	**–**	**149,000**	**149,000**
F. Miscellaneous General Services	**–**	**239,229**	**239,229**	**–**	**263,024**	**263,024**	**–**	**263,001**	**263,001**	**–**	**309,969**	**309,969**
of which : Payment on account of State Lotteries	–	238,877	238,877	–	262,368	262,368	–	262,368	262,368	–	309,693	309,693
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**4,393**	**4,393**	**–**	**18,538**	**18,538**	**–**	**18,537**	**18,537**	**–**	**28,868**	**28,868**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
RAJASTHAN

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**223,119**	**1,661,710**	**1,884,829**	**266,315**	**1,692,509**	**1,958,824**	**306,821**	**1,706,013**	**2,012,834**	**379,037**	**1,827,094**	**2,206,131**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**219,175**	**820,782**	**1,039,957**	**262,884**	**852,724**	**1,115,608**	**302,012**	**840,851**	**1,142,863**	**373,267**	**940,414**	**1,313,681**
A. Social Services (1 to 12)	**95,981**	**618,238**	**714,219**	**100,686**	**612,802**	**713,488**	**128,256**	**585,098**	**713,354**	**178,852**	**676,023**	**854,875**
1. Education, Sports, Art and Culture	25,852	337,637	363,489	47,022	367,978	415,000	43,820	362,446	406,266	70,577	429,960	500,537
2. Medical and Public Health	7,763	73,199	80,962	13,461	80,498	93,959	12,513	79,444	91,957	21,186	84,544	105,730
3. Family Welfare	18,120	2,306	20,426	15,720	2,647	18,367	15,708	2,475	18,183	17,188	2,682	19,870
4. Water Supply and Sanitation	519	78,445	78,964	69	76,351	76,420	73	80,641	80,714	75	79,698	79,773
5. Housing	3,400	2,254	5,654	1,402	2,209	3,611	3,005	2,323	5,328	3,005	2,108	5,113
6. Urban Development	5,842	4,729	10,571	5,521	6,019	11,540	8,136	6,042	14,178	6,867	7,495	14,362
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	10,552	3,317	13,869	14,998	3,715	18,713	16,703	3,558	20,261	18,008	3,686	21,694
8. Labour and Labour Welfare	127	3,855	3,982	335	4,214	4,549	315	4,163	4,478	862	4,434	5,296
9. Social Security and Welfare	836	14,767	15,603	2,044	16,876	18,920	1,272	16,177	17,449	2,782	17,133	19,915
10. Nutrition	22,959	97	23,056	99	24,736	24,835	26,691	107	26,798	37,772	112	37,884
11. Relief on account of Natural Calamities	–	95,461	95,461	–	25,410	25,410	–	25,421	25,421	500	41,842	42,342
12. Others*	11	2,171	2,182	15	2,149	2,164	20	2,301	2,321	30	2,329	2,359
B. Economic Services (1 to 9)	**123,194**	**202,544**	**325,738**	**162,198**	**239,922**	**402,120**	**173,756**	**255,753**	**429,509**	**194,415**	**264,391**	**458,806**
1. Agriculture and Allied Activities (i to xii)	12,325	43,257	55,582	19,142	46,860	66,002	18,188	46,837	65,025	36,205	49,298	85,503
i) Crop Husbandry	4,903	10,253	15,156	6,773	10,443	17,216	6,807	10,543	17,350	17,044	10,996	28,040
ii) Soil and Water Conservation	4,021	1,722	5,743	6,917	1,803	8,720	6,379	1,866	8,245	9,827	1,972	11,799
iii) Animal Husbandry	878	10,461	11,339	1,517	11,978	13,495	1,542	11,558	13,100	2,353	12,370	14,723
iv) Dairy Development	483	–	483	–	–	–	92	–	92	93	–	93
v) Fisheries	14	646	660	81	660	741	48	678	726	76	719	795
vi) Forestry and Wild Life	1,435	12,591	14,026	3,196	13,543	16,739	2,469	14,054	16,523	4,956	14,707	19,663
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	404	5,126	5,530	424	5,276	5,700	497	5,354	5,851	770	5,456	6,226
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	187	2,209	2,396	234	2,861	3,095	349	2,516	2,865	1,086	2,795	3,881
xii) Other Agricultural Programmes	–	249	249	–	296	296	5	268	273	–	283	283
2. Rural Development	32,599	12,961	45,560	31,662	33,831	65,493	50,088	42,148	92,236	53,182	40,957	94,139
3. Special Area Programmes	-9	–	-9	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	1,973	80,402	82,375	2,104	86,756	88,860	1,997	87,534	89,531	1,949	89,498	91,447
of which :												
i) Major and Medium Irrigation	1,115	67,585	68,700	915	74,788	75,703	948	75,726	76,674	991	79,639	80,630
ii) Minor Irrigation	65	5,830	5,895	130	6,393	6,523	128	6,449	6,577	35	6,378	6,413
iii) Flood Control and Drainage	–	–	–	–	–	–	–	–	–	–	–	–
5. Energy	60,759	33,601	94,360	80,382	47,231	127,613	72,821	51,749	124,570	49,729	58,387	108,116
of which : Power	60,713	33,601	94,314	80,342	47,231	127,573	72,782	51,748	124,530	49,685	58,387	108,072
6. Industry and Minerals (i to iii)	2,416	5,283	7,699	3,051	5,706	8,757	2,071	5,733	7,804	3,736	5,979	9,715
i) Village and Small Industries	762	1,041	1,803	977	1,047	2,024	948	1,076	2,024	2,437	1,077	3,514
ii) Industries@	1,654	4,242	5,896	2,074	4,659	6,733	1,123	4,657	5,780	1,299	4,902	6,201
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

RAJASTHAN

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	4,723	22,625	27,348	10,000	14,629	24,629	10,000	17,032	27,032	26,787	15,076	41,863
i) Roads and Bridges	4,723	16,126	20,849	10,000	14,629	24,629	10,000	16,101	26,101	26,787	15,076	41,863
ii) Others @@	–	6,499	6,499	–	–	–	–	931	931	–	–	–
8. Science, Technology and Environment	103	219	322	165	240	405	254	237	491	351	252	603
9. General Economic Services (i to iv)	8,305	4,196	12,501	15,692	4,669	20,361	18,337	4,483	22,820	22,476	4,944	27,420
i) Secretariat - Economic Services	6,405	774	7,179	13,145	717	13,862	15,410	891	16,301	18,481	942	19,423
ii) Tourism	731	232	963	856	508	1,364	1,339	247	1,586	1,880	259	2,139
iii) Civil Supplies	570	2,064	2,634	707	2,584	3,291	751	2,152	2,903	1,259	2,504	3,763
iv) Others +	599	1,126	1,725	984	860	1,844	837	1,193	2,030	856	1,239	2,096
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**3,944**	**840,419**	**844,363**	**3,431**	**839,609**	**843,040**	**4,809**	**864,990**	**869,799**	**5,770**	**886,390**	**892,160**
A. Organs of State	**993**	**19,268**	**20,261**	**1,020**	**20,207**	**21,227**	**1,107**	**20,556**	**21,663**	**947**	**18,877**	**19,824**
B. Fiscal Services (1 to 3)	**444**	**49,731**	**50,175**	**719**	**43,052**	**43,771**	**1,185**	**44,111**	**45,296**	**3,731**	**45,711**	**49,442**
1. Collection of Taxes and Duties	444	37,751	38,195	719	32,651	33,370	1,185	32,990	34,175	3,731	34,568	38,299
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	11,980	11,980	–	10,401	10,401	–	11,121	11,121	–	11,143	11,143
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**477,715**	**477,715**	**–**	**516,642**	**516,642**	**–**	**518,100**	**518,100**	**–**	**531,927**	**531,927**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	477,715	477,715	–	516,642	516,642	–	518,100	518,100	–	531,927	531,927
i) Interest on Loans from the Centre	–	248,688	248,688	–	270,479	270,479	–	270,310	270,310	–	66,738	66,738
ii) Interest on Internal Debt	–	141,252	141,252	–	146,976	146,976	–	147,368	147,368	–	354,393	354,393
of which: Interest on Market Loans	–	108,292	108,292	–	117,740	117,740	–	120,127	120,127	–	131,457	131,457
iii) Interest on Small Savings, Provident Funds, *etc.*	–	84,281	84,281	–	93,749	93,749	–	94,685	94,685	–	105,074	105,074
iv) Others	–	3,494	3,494	–	5,438	5,438	–	5,737	5,737	–	5,722	5,722
D. Administrative Services (1 to 5)	**2,507**	**108,247**	**110,754**	**1,692**	**123,423**	**125,115**	**2,517**	**119,859**	**122,376**	**1,092**	**126,691**	**127,783**
1. Secretariat - General Services	–	4,310	4,310	12	4,733	4,745	10	4,786	4,796	25	4,811	4,836
2. District Administration	–	10,530	10,530	24	11,808	11,832	24	11,873	11,897	527	12,457	12,984
3. Police	2,293	73,571	75,864	1,354	81,782	83,136	2,183	81,001	83,184	316	87,027	87,343
4. Public Works	21	4,948	4,969	172	6,646	6,818	172	5,366	5,538	170	5,498	5,668
5. Others ++	193	14,888	15,081	130	18,454	18,584	128	16,833	16,961	54	16,898	16,952
E. Pensions	**–**	**184,196**	**184,196**	**–**	**135,005**	**135,005**	**–**	**160,914**	**160,914**	**–**	**161,912**	**161,912**
F. Miscellaneous General Services	**–**	**1,262**	**1,262**	**–**	**1,280**	**1,280**	**–**	**1,450**	**1,450**	**–**	**1,272**	**1,272**
of which : Payment on account of State Lotteries	–	–	–	–	3	3	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**509**	**509**	**–**	**176**	**176**	**–**	**172**	**172**	**–**	**290**	**290**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

SIKKIM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**24,633**	**93,460**	**118,093**	**27,561**	**147,926**	**175,487**	**29,010**	**149,928**	**178,938**	**31,367**	**145,913**	**177,280**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**23,547**	**25,639**	**49,186**	**26,592**	**34,056**	**60,648**	**28,026**	**35,476**	**63,502**	**30,253**	**30,895**	**61,148**
A. Social Services (1 to 12)	**11,667**	**14,617**	**26,284**	**13,822**	**16,274**	**30,096**	**14,623**	**17,356**	**31,979**	**14,330**	**17,891**	**32,221**
1. Education, Sports, Art and Culture	5,244	9,023	14,267	5,639	10,218	15,857	5,995	10,218	16,213	6,439	11,338	17,777
2. Medical and Public Health	1,079	2,340	3,419	2,433	2,498	4,931	2,599	2,564	5,163	1,474	3,036	4,510
3. Family Welfare	476	–	476	533	–	533	533	–	533	549	–	549
4. Water Supply and Sanitation	722	566	1,288	657	660	1,317	657	660	1,317	695	648	1,343
5. Housing	1,712	764	2,476	1,530	772	2,302	1,578	772	2,350	1,800	760	2,560
6. Urban Development	267	196	463	499	253	752	499	253	752	350	264	614
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	377	61	438	605	65	670	656	65	721	679	69	748
8. Labour and Labour Welfare	42	67	109	45	73	118	51	73	124	63	82	145
9. Social Security and Welfare	886	214	1,100	1,021	231	1,252	1,135	235	1,370	1,341	254	1,595
10. Nutrition	617	32	649	680	29	709	680	31	711	700	33	733
11. Relief on account of Natural Calamities	–	1,095	1,095	10	1,135	1,145	10	2,125	2,135	10	850	860
12. Others*	245	259	504	170	340	510	230	360	590	230	557	408
B. Economic Services (1 to 9)	**11,880**	**11,022**	**22,902**	**12,770**	**17,782**	**30,552**	**13,403**	**18,120**	**31,523**	**15,923**	**13,004**	**28,927**
1. Agriculture and Allied Activities (i to xii)	3,043	3,906	6,949	4,121	4,606	8,727	4,438	4,682	9,120	4,165	4,932	9,097
i) Crop Husbandry	721	865	1,586	806	952	1,758	810	987	1,797	1,143	1,062	2,205
ii) Soil and Water Conservation	126	225	351	100	243	343	115	253	368	130	249	379
iii) Animal Husbandry	407	466	873	606	499	1,105	693	499	1,192	565	573	1,138
iv) Dairy Development	50	13	63	427	15	442	427	15	442	352	18	370
v) Fisheries	34	110	144	40	130	170	40	130	170	40	132	172
vi) Forestry and Wild Life	878	949	1,827	849	1,052	1,901	762	1,084	1,846	613	1,098	1,711
vii) Plantations	–	227	227	–	252	252	–	252	252	–	278	278
viii) Food Storage and Warehousing	80	875	955	237	1,216	1,453	238	1,215	1,453	227	1,245	1,472
ix) Agricultural Research and Education	85	–	85	78	–	78	78	–	78	69	–	69
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	97	176	273	198	247	445	358	247	605	264	277	541
xii) Other Agricultural Programmes	565	–	565	780	–	780	917	–	917	762	–	762
2. Rural Development	3,286	139	3,425	2,428	234	2,662	2,450	234	2,684	3,037	160	3,197
3. Special Area Programmes	70	–	70	972	–	972	1,012	–	1,012	900	–	900
4. Irrigation and Flood Control	1,250	106	1,356	607	141	748	698	141	839	981	142	1,123
of which :												
i) Major and Medium Irrigation	–	–	–	–	–	–	–	–	–	–	–	–
ii) Minor Irrigation	359	98	457	402	132	534	418	132	550	401	134	535
iii) Flood Control and Drainage	886	8	894	200	9	209	275	9	284	575	8	583
5. Energy	909	2,776	3,685	1,394	7,980	9,374	1,394	7,984	9,378	684	3,204	3,888
of which : Power	859	2,776	3,635	1,364	7,980	9,344	1,364	7,984	9,348	654	3,204	3,858
6. Industry and Minerals (i to iii)	1,798	348	2,146	738	416	1,154	777	418	1,195	896	469	1,365
i) Village and Small Industries	1,677	277	1,954	346	335	681	385	335	720	546	382	928
ii) Industries@	81	–	81	392	81	473	328	–	328	260	–	260
iii) Others**	40	71	111	–	–	–	64	83	147	90	87	177

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

SIKKIM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	593	3,575	4,168	1,425	4,198	5,623	1,579	4,453	6,032	1,705	3,869	5,574
i) Roads and Bridges	533	1,426	1,959	1,320	1,699	3,019	1,474	1,699	3,173	1,627	1,596	3,223
ii) Others @@	60	2,149	2,209	105	2,499	2,604	105	2,754	2,859	78	2,273	2,351
8. Science, Technology and Environment	106	–	106	108	–	108	108	–	108	108	–	108
9. General Economic Services (i to iv)	825	172	997	977	207	1,184	947	208	1,155	3,447	228	3,675
i) Secretariat - Economic Services	162	22	184	256	23	279	192	23	215	2,725	23	2,748
ii) Tourism	478	95	573	444	106	550	463	106	569	510	120	630
iii) Civil Supplies	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others +	185	55	240	277	78	355	292	79	371	212	85	297
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**1,086**	**67,821**	**68,907**	**969**	**113,870**	**114,839**	**984**	**114,452**	**115,436**	**1,114**	**115,018**	**116,132**
A. Organs of State	**–**	**1,440**	**1,440**	**100**	**1,853**	**1,953**	**100**	**1,986**	**2,086**	**–**	**1,690**	**1,690**
B. Fiscal Services (1 to 3)	**7**	**648**	**655**	**26**	**820**	**846**	**26**	**831**	**857**	**8**	**888**	**896**
1. Collection of Taxes and Duties	7	648	655	26	820	846	26	831	857	8	888	896
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	–	–	–	–	–	–	–	–	–	–	–
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**10,350**	**10,350**	**–**	**10,784**	**10,784**	**–**	**11,060**	**11,060**	**–**	**11,028**	**11,028**
1. Appropriation for Reduction or Avoidance of Debt	–	1,100	1,100	–	1,100	1,100	–	1,100	1,100	–	1,100	1,100
2. Interest Payments (i to iv)	–	9,250	9,250	–	9,684	9,684	–	9,960	9,960	–	9,928	9,928
i) Interest on Loans from the Centre	–	3,012	3,012	–	3,542	3,542	–	3,542	3,542	–	3,396	3,396
ii) Interest on Internal Debt	–	4,349	4,349	–	3,992	3,992	–	4,268	4,268	–	4,452	4,452
of which: Interest on Market Loans	–	3,285	3,285	–	2,921	2,921	–	3,197	3,197	–	3,400	3,400
iii) Interest on Small Savings, Provident Funds, *etc.*	–	1,889	1,889	–	2,150	2,150	–	2,150	2,150	–	2,080	2,080
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
D. Administrative Services (1 to 5)	**379**	**7,775**	**8,154**	**843**	**8,501**	**9,344**	**858**	**8,663**	**9,521**	**1,106**	**9,350**	**10,456**
1. Secretariat - General Services	–	820	820	6	797	803	6	861	867	–	887	887
2. District Administration	–	279	279	–	324	324	–	334	334	–	358	358
3. Police	195	4,743	4,938	444	5,264	5,708	444	5,322	5,766	15	5,944	5,959
4. Public Works	-2	573	571	101	592	693	101	598	699	120	575	695
5. Others ++	186	1,360	1,546	292	1,524	1,816	307	1,548	1,855	971	1,586	2,557
E. Pensions	**700**	**3,282**	**3,982**	**–**	**3,145**	**3,145**	**–**	**3,145**	**3,145**	**–**	**3,223**	**3,223**
F. Miscellaneous General Services	**–**	**44,326**	**44,326**	**–**	**88,767**	**88,767**	**–**	**88,767**	**88,767**	**–**	**88,839**	**88,839**
of which : Payment on account of State Lotteries	–	44,225	44,225	–	88,525	88,525	–	88,525	88,525	–	88,527	88,527
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
TAMIL NADU

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**443,574**	**2,083,520**	**2,527,094**	**424,218**	**2,388,655**	**2,812,873**	**400,829**	**2,472,851**	**2,873,681**	**452,043**	**2,713,509**	**3,165,552**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**425,510**	**895,007**	**1,320,517**	**404,076**	**979,064**	**1,383,140**	**379,983**	**1,097,729**	**1,477,712**	**434,955**	**1,187,708**	**1,622,663**
A. Social Services (1 to 12)	**235,518**	**624,259**	**859,777**	**231,828**	**706,663**	**938,491**	**244,349**	**727,831**	**972,180**	**299,574**	**769,410**	**1,068,984**
1. Education, Sports, Art and Culture	20,308	397,199	417,506	24,274	468,426	492,700	22,212	433,408	455,620	30,294	489,005	519,299
2. Medical and Public Health	14,365	85,481	99,846	15,651	100,352	116,003	15,894	98,739	114,633	22,126	99,024	121,150
3. Family Welfare	19,430	1,020	20,450	20,312	1,893	22,205	18,978	1,045	20,023	27,419	1,149	28,568
4. Water Supply and Sanitation	11,663	13,621	25,284	8,705	10,267	18,972	10,997	9,183	20,180	10,148	505	10,653
5. Housing	9,349	2,779	12,129	6,036	2,739	8,775	7,015	2,983	9,998	10,094	2,981	13,075
6. Urban Development	15,572	2,686	18,258	10,281	2,288	12,569	10,031	1,975	12,006	13,222	1,401	14,623
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	31,842	23,017	54,859	30,756	26,476	57,232	36,177	25,067	61,244	35,320	27,418	62,738
8. Labour and Labour Welfare	213	14,292	14,505	437	27,114	27,551	341	10,020	10,361	1,008	11,788	12,796
9. Social Security and Welfare	45,755	37,886	83,641	47,729	40,469	88,198	54,585	38,161	92,746	76,565	20,681	97,246
10. Nutrition	66,825	1,073	67,898	67,464	1,077	68,541	67,979	921	68,900	73,197	1,046	74,243
11. Relief on account of Natural Calamities	–	40,854	40,854	–	20,098	20,098	–	100,715	100,715	–	108,600	108,600
12. Others*	196	4,350	4,546	183	5,464	5,647	140	5,614	5,754	181	5,812	5,993
B. Economic Services (1 to 9)	**189,992**	**270,748**	**460,740**	**172,248**	**272,401**	**444,649**	**135,634**	**369,898**	**505,532**	**135,381**	**418,298**	**553,679**
1. Agriculture and Allied Activities (i to xii)	52,925	57,284	110,209	58,003	64,303	122,306	42,387	79,359	121,746	35,465	87,146	122,611
i) Crop Husbandry	21,577	19,385	40,962	37,107	23,115	60,222	15,427	40,046	55,473	12,604	43,244	55,848
ii) Soil and Water Conservation	6,076	803	6,879	8,230	973	9,203	8,271	888	9,159	8,394	976	9,370
iii) Animal Husbandry	820	9,686	10,506	987	11,636	12,623	1,836	10,614	12,450	1,041	11,642	12,683
iv) Dairy Development	98	989	1,087	118	1,184	1,302	118	1,070	1,188	60	1,154	1,214
v) Fisheries	3,036	1,229	4,265	3,035	1,524	4,559	4,117	1,322	5,439	4,316	1,441	5,757
vi) Forestry and Wild Life	2,909	6,212	9,121	3,210	6,617	9,827	3,064	6,861	9,925	3,602	7,318	10,920
vii) Plantations	1	–	1	–	116	116	116	–	116	1	–	1
viii) Food Storage and Warehousing	-1	–	-1	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	4,665	7,736	12,401	4,998	6,149	11,147	4,916	5,164	10,080	5,045	6,414	11,459
x) Agricultural Finance Institutions	–	–	–	–	–	–			–			–
xi) Co-operation	13,739	8,124	21,863	307	9,317	9,624	4,488	10,107	14,595	383	11,308	11,691
xii) Other Agricultural Programmes	5	3,120	3,125	11	3,672	3,683	34	3,287	3,321	19	3,649	3,668
2. Rural Development	78,446	12,084	90,530	46,868	14,345	61,213	46,627	14,170	60,797	45,888	15,031	60,919
3. Special Area Programmes	1,476	48	1,524	1,723	51	1,774	1,582	51	1,633	704	56	760
4. Irrigation and Flood Control	12,543	41,231	53,774	19,129	41,617	60,746	9,207	44,864	54,071	7,295	46,240	53,535
of which :			–			–			–			–
i) Major and Medium Irrigation	7,241	37,735	44,976	13,548	37,719	51,267	4,443	40,906	45,349	3,361	42,029	45,390
ii) Minor Irrigation	592	3,210	3,802	493	3,721	4,214	604	3,783	4,387	572	4,036	4,608
iii) Flood Control and Drainage	–	286	286	5,089	176	5,265	–	176	176	–	176	176
5. Energy	18,933	25,077	44,010	12,702	12,590	25,292	599	83,845	84,444	5,968	102,599	108,567
of which : Power	18,741	25,077	43,818	12,500	12,590	25,090	475	83,844	84,319	5,836	102,599	108,435
6. Industry and Minerals (i to iii)	11,123	11,388	22,511	20,275	8,191	28,466	19,235	8,256	27,491	21,726	8,725	30,451
i) Village and Small Industries	8,860	9,967	18,827	16,773	7,292	24,065	16,619	7,444	24,063	16,762	7,799	24,561
ii) Industries@	470	1,421	1,891	1,602	899	2,501	716	812	1,528	3,444	926	4,370
iii) Others**	1,793	–	1,793	1,900	–	1,900	1,900		1,900	1,520	–	1,520

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

TAMIL NADU

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	9,096	36,028	45,124	10,701	45,185	55,886	12,857	46,581	59,438	15,111	49,350	64,461
i) Roads and Bridges	9,096	35,828	44,924	10,701	45,149	55,850	12,857	46,544	59,401	15,111	49,313	64,424
ii) Others @@	–	200	200	–	36	36	–	37	37	–	37	37
8. Science, Technology and Environment	2,595	35	2,630	521	51	572	577	43	620	650	57	707
9. General Economic Services (i to iv)	2,855	87,573	90,428	2,326	86,068	88,394	2,563	92,729	95,292	2,574	109,094	111,668
i) Secretariat - Economic Services	334	1,616	1,950	420	2,032	2,452	573	2,037	2,610	527	2,171	2,698
ii) Tourism	2,056	419	2,475	1,175	444	1,619	1,257	421	1,678	1,306	499	1,805
iii) Civil Supplies	134	82,723	82,857	17	80,318	80,335	23	87,155	87,178	23	103,038	103,061
iv) Others +	331	2,815	3,146	714	3,274	3,988	710	3,116	3,826	718	3,386	4,104
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**3,289**	**1,055,621**	**1,058,910**	**3,953**	**1,283,006**	**1,286,959**	**4,657**	**1,237,460**	**1,242,117**	**3,766**	**1,370,718**	**1,374,484**
A. Organs of State	**454**	**18,531**	**18,984**	**444**	**25,494**	**25,938**	**444**	**26,084**	**26,528**	**–**	**23,126**	**23,126**
B. Fiscal Services (1 to 3)	**1,427**	**51,958**	**53,385**	**2,502**	**61,798**	**64,300**	**2,836**	**69,178**	**72,014**	**1,826**	**74,999**	**76,825**
1. Collection of Taxes and Duties	1,427	46,342	47,770	2,502	57,139	59,640	2,836	62,459	65,294	1,826	68,363	70,189
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	5,616	5,616	–	4,660	4,660	–	6,720	6,720	–	6,636	6,636
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**469,959**	**469,959**	**–**	**522,951**	**522,951**	**–**	**523,451**	**523,451**	**–**	**566,111**	**566,111**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	25,000	25,000	–	35,000	35,000
2. Interest Payments (i to iv)	–	469,959	469,959	–	522,951	522,951	–	498,451	498,451	–	531,111	531,111
i) Interest on Loans from the Centre	–	144,703	144,703	–	130,991	130,991	–	112,459	112,459	–	97,767	97,767
ii) Interest on Internal Debt	–	269,679	269,679	–	307,566	307,566	–	299,431	299,431	–	352,289	352,289
of which: Interest on Market Loans	–	108,223	108,223	–	126,357	126,357	–	112,817	112,817	–	123,812	123,812
iii) Interest on Small Savings, Provident Funds, *etc.*	–	29,537	29,537	–	59,523	59,523	–	62,133	62,133	–	64,616	64,616
iv) Others	–	26,039	26,039	–	24,871	24,871	–	24,428	24,428	–	16,440	16,440
D. Administrative Services (1 to 5)	**1,383**	**177,875**	**179,258**	**764**	**207,354**	**208,118**	**1,377**	**206,612**	**207,989**	**1,940**	**221,918**	**223,858**
1. Secretariat - General Services	22	4,954	4,976	–	5,703	5,703	166	5,933	6,099	1,167	5,796	6,963
2. District Administration	-1	31,792	31,791	–	38,109	38,109	441	35,241	35,682	–	41,244	41,244
3. Police	672	102,786	103,458	–	114,582	114,582	30	116,357	116,387	–	122,279	122,279
4. Public Works	141	8,064	8,205	–	14,006	14,006		14,791	14,791	–	15,992	15,992
5. Others ++	549	30,279	30,828	764	34,954	35,718	740	34,290	35,030	773	36,607	37,381
E. Pensions	**–**	**327,996**	**327,996**	**–**	**459,800**	**459,800**	**–**	**406,440**	**406,440**	**–**	**481,925**	**481,925**
F. Miscellaneous General Services	**26**	**9,303**	**9,328**	**242**	**5,610**	**5,852**	**–**	**5,695**	**5,695**	**–**	**2,639**	**2,639**
of which : Payment on account of State Lotteries	–	3,725	3,725	–	–	–	–	83	83	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**14,774**	**132,893**	**147,667**	**16,189**	**126,585**	**142,774**	**16,189**	**137,663**	**153,852**	**13,322**	**155,082**	**168,405**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

TRIPURA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**32,990**	**173,187**	**206,177**	**33,943**	**187,627**	**221,570**	**37,794**	**182,558**	**220,352**	**41,504**	**226,562**	**268,066**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**29,052**	**85,741**	**114,793**	**30,390**	**86,935**	**117,325**	**33,678**	**85,168**	**118,846**	**37,347**	**99,213**	**136,560**
A. Social Services (1 to 12)	**21,145**	**52,119**	**73,264**	**22,583**	**56,383**	**78,966**	**25,483**	**56,574**	**82,057**	**27,387**	**62,055**	**89,442**
1. Education, Sports, Art and Culture	6,526	41,483	48,009	6,996	45,129	52,125	6,199	44,508	50,707	6,636	48,095	54,731
2. Medical and Public Health	2,042	5,713	7,755	2,306	6,360	8,666	2,394	6,252	8,646	3,110	6,839	9,949
3. Family Welfare	888	–	888	994	–	994	1,137	–	1,137	1,219	–	1,219
4. Water Supply and Sanitation	458	801	1,259	469	831	1,300	455	796	1,251	474	855	1,329
5. Housing	–	275	275	–	135	135	–	135	135	–	1,401	1,401
6. Urban Development	480	50	530	738	43	781	1,901	51	1,952	1,647	55	1,702
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	5,830	853	6,683	5,760	922	6,682	6,487	1,052	7,539	7,186	1,127	8,313
8. Labour and Labour Welfare	99	439	538	54	503	557	112	499	611	119	532	651
9. Social Security and Welfare	2,518	1,394	3,912	3,070	1,628	4,698	3,606	1,733	5,339	4,020	1,790	5,810
10. Nutrition	1,955	79	2,034	1,840	94	1,934	2,826	92	2,918	2,578	99	2,677
11. Relief on account of Natural Calamities	–	459	459	–	132	132	–	867	867	–	632	632
12. Others*	349	573	922	356	606	962	366	589	955	398	630	1,028
B. Economic Services (1 to 9)	**7,907**	**33,622**	**41,529**	**7,807**	**30,552**	**38,359**	**8,195**	**28,594**	**36,789**	**9,960**	**37,158**	**47,118**
1. Agriculture and Allied Activities (i to xii)	2,568	10,378	12,946	2,231	11,661	13,892	2,267	10,902	13,169	3,121	11,964	15,085
i) Crop Husbandry	1,217	4,044	5,261	1,058	4,442	5,500	1,102	4,176	5,278	1,586	4,513	6,099
ii) Soil and Water Conservation	102	542	644	147	623	770	137	575	712	182	613	795
iii) Animal Husbandry	306	1,784	2,090	295	1,942	2,237	209	1,960	2,169	290	2,116	2,406
iv) Dairy Development	2	79	81	1	91	92	1	95	96	1	105	106
v) Fisheries	294	801	1,095	199	880	1,079	292	834	1,126	473	900	1,373
vi) Forestry and Wild Life	523	2,016	2,539	443	2,474	2,917	434	2,105	2,539	417	2,472	2,889
vii) Plantations	18	–	18	7	–	7	7	–	7	7	–	7
viii) Food Storage and Warehousing	1	571	572	–	624	624	3	589	592	50	629	679
ix) Agricultural Research and Education	7	–	7	4	–	4	6	–	6	12	–	12
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	98	541	639	77	585	662	76	568	644	103	616	719
xii) Other Agricultural Programmes	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	3,771	2,783	6,554	4,145	3,346	7,491	4,132	3,340	7,472	4,511	3,284	7,795
3. Special Area Programmes	106	–	106	203	–	203	557	–	557	612	–	612
4. Irrigation and Flood Control	57	2,076	2,133	76	2,317	2,393	69	2,311	2,380	68	2,505	2,573
of which :												
i) Major and Medium Irrigation	–	–	–	–	–	–	–	–	–	–	–	–
ii) Minor Irrigation	57	1,587	1,644	76	1,706	1,782	69	1,703	1,772	68	1,852	1,920
iii) Flood Control and Drainage	–	489	489	–	611	611	–	608	608	–	653	653
5. Energy	4	13,308	13,312	6	9,571	9,577	3	8,530	8,533	2	12,519	12,521
of which : Power	–	13,274	13,274	–	9,533	9,533	–	8,496	8,496	–	12,482	12,482
6. Industry and Minerals (i to iii)	1,142	1,124	2,266	863	1,306	2,169	820	1,171	1,991	1,035	1,276	2,311
i) Village and Small Industries	976	1,107	2,083	849	1,279	2,128	731	1,145	1,876	1,035	1,250	2,285
ii) Industries@	–	–	–	–	–	–	–	–	–	–	–	–
iii) Others**	166	17	183	14	27	41	89	26	115	–	26	26

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
TRIPURA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	12	3,399	3,411	8	1,691	1,699	10	1,720	1,730	25	4,928	4,953
i) Roads and Bridges	–	2,645	2,645	–	937	937	–	937	937	–	4,100	4,100
ii) Others @@	12	754	766	8	754	762	10	783	793	25	828	853
8. Science, Technology and Environment	14	37	51	35	41	76	15	43	58	67	46	113
9. General Economic Services (i to iv)	233	517	750	240	619	859	322	577	899	519	636	1,155
i) Secretariat - Economic Services	11	107	118	11	120	131	11	119	130	214	128	342
ii) Tourism	118	17	135	99	18	117	101	21	122	111	21	132
iii) Civil Supplies	87	111	198	114	141	255	172	119	291	147	143	290
iv) Others +	17	282	299	16	340	356	38	318	356	47	344	391
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**162**	**87,446**	**87,608**	**153**	**100,692**	**100,845**	**309**	**97,390**	**97,699**	**193**	**127,349**	**127,542**
A. Organs of State	**24**	**2,262**	**2,286**	**28**	**2,700**	**2,728**	**83**	**2,610**	**2,693**	**36**	**2,485**	**2,521**
B. Fiscal Services (1 to 3)	**6**	**1,423**	**1,429**	**24**	**1,684**	**1,708**	**23**	**1,771**	**1,794**	**23**	**1,810**	**1,833**
1. Collection of Taxes and Duties	6	1,346	1,352	24	1,595	1,619	23	1,688	1,711	23	1,721	1,744
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–			–			–
3. Other Fiscal Services	–	77	77	–	89	89		83	83		89	89
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**33,271**	**33,271**	**–**	**33,571**	**33,571**	**–**	**35,126**	**35,126**	**–**	**34,985**	**34,985**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–			–	–	–	–
2. Interest Payments (i to iv)	–	33,271	33,271	–	33,571	33,571	–	35,126	35,126	–	34,985	34,985
i) Interest on Loans from the Centre	–	9,032	9,032	–	8,703	8,703	–	7,306	7,306	–	6,217	6,217
ii) Interest on Internal Debt	–	16,251	16,251	–	10,345	10,345	–	18,231	18,231	–	18,221	18,221
of which: Interest on Market Loans	–	6,460	6,460	–	5,853	5,853	–	7,402	7,402	–	7,450	7,450
iii) Interest on Small Savings, Provident Funds, *etc.*	–	7,988	7,988	–	9,545	9,545	–	9,589	9,589	–	10,547	10,547
iv) Others	–	–	–	–	4,978	4,978	–	–	–	–	–	–
D. Administrative Services (1 to 5)	**132**	**30,304**	**30,436**	**101**	**33,723**	**33,824**	**203**	**34,254**	**34,457**	**134**	**62,078**	**62,212**
1. Secretariat - General Services	–	1,211	1,211	–	1,571	1,571		1,612	1,612	–	1,706	1,706
2. District Administration	–	1,274	1,274	–	1,307	1,307	14	1,351	1,365	7	1,458	1,465
3. Police	–	20,246	20,246	–	21,962	21,962	–	22,729	22,729	–	26,425	26,425
4. Public Works	77	4,056	4,133	48	5,065	5,113	66	4,729	4,795	71	8,655	8,726
5. Others ++	55	3,517	3,572	53	3,818	3,871	123	3,833	3,956	56	23,834	23,890
E. Pensions	**–**	**20,185**	**20,185**	**–**	**29,000**	**29,000**	**–**	**23,628**	**23,628**	**–**	**25,990**	**25,990**
F. Miscellaneous General Services	**–**	**1**	**1**	**–**	**14**	**14**		**1**	**1**		**1**	**1**
of which : Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**3,776**	**–**	**3,776**	**3,400**	**–**	**3,400**	**3,807**	**–**	**3,807**	**3,964**	**–**	**3,964**
V. Reserve with Finance Department	**–**	**–**	**–**			**–**			**–**			**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
UTTARANCHAL

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**107,718**	**328,438**	**436,155**	**147,377**	**438,981**	**586,358**	**156,030**	**446,265**	**602,295**	**172,507**	**471,346**	**643,853**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**105,463**	**164,457**	**269,919**	**142,383**	**196,915**	**339,298**	**151,336**	**210,517**	**361,853**	**171,968**	**228,175**	**400,143**
A. Social Services (1 to 12)	**55,357**	**114,052**	**169,408**	**72,518**	**136,237**	**208,755**	**79,447**	**149,338**	**228,785**	**83,232**	**166,244**	**249,476**
1. Education, Sports, Art and Culture	12,872	90,550	103,422	21,421	101,201	122,622	22,187	105,134	127,321	22,841	111,764	134,605
2. Medical and Public Health	1,524	14,017	15,542	3,898	18,877	22,775	4,334	18,926	23,260	6,543	20,832	27,374
3. Family Welfare	1,894	–	1,894	2,614	–	2,614	2,613	–	2,613	3,027	–	3,027
4. Water Supply and Sanitation	15,561	–	15,561	21,192	–	21,192	26,192	9,000	35,192	20,027	12,000	32,027
5. Housing	–	231	231	–	261	261	–	261	261	–	260	260
6. Urban Development	14,346	250	14,595	7,342	280	7,622	7,842	282	8,124	15,209	339	15,549
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	1,132	2,944	4,076	5,956	3,495	9,451	6,093	3,509	9,602	6,435	3,999	10,434
8. Labour and Labour Welfare	660	1,473	2,134	1,264	1,837	3,101	1,264	1,837	3,101	1,178	1,996	3,174
9. Social Security and Welfare	3,970	3,053	7,023	8,064	3,751	11,815	8,143	3,754	11,897	7,566	3,916	11,481
10. Nutrition	–	–	–	–	–	–	–	–	–	–	–	–
11. Relief on account of Natural Calamities	3,274	231	3,505	65	4,967	5,032	65	5,067	5,132	40	9,524	9,564
12. Others*	123	1,302	1,425	702	1,568	2,270	713	1,570	2,283	366	1,615	1,981
B. Economic Services (1 to 9)	**50,106**	**50,405**	**100,511**	**69,865**	**60,678**	**130,543**	**71,889**	**61,179**	**133,068**	**88,736**	**61,931**	**150,667**
1. Agriculture and Allied Activities (i to xii)	20,653	24,357	45,010	21,637	27,475	49,112	23,248	27,853	51,101	24,430	27,587	52,017
i) Crop Husbandry	12,712	5,676	18,388	8,649	6,457	15,106	8,838	6,458	15,296	9,392	6,661	16,053
ii) Soil and Water Conservation	241	–	241	351	–	351	630	–	630	555	–	555
iii) Animal Husbandry	367	2,561	2,928	516	2,963	3,479	539	2,963	3,502	1,033	3,111	4,144
iv) Dairy Development	625	166	791	726	162	888	726	162	888	790	188	978
v) Fisheries	7	98	105	263	130	393	272	130	402	296	137	433
vi) Forestry and Wild Life	4,605	10,198	14,803	7,487	11,913	19,400	8,487	11,913	20,400	10,896	11,485	22,381
vii) Plantations	850	389	1,239	983	451	1,434	983	452	1,435	–	25	25
viii) Food Storage and Warehousing	–	922	922	–	1,071	1,071	–	1,071	1,071	–	1,244	1,244
ix) Agricultural Research and Education	798	3,842	4,640	2,116	3,756	5,872	2,117	4,121	6,238	829	4,093	4,922
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	448	505	953	546	572	1,118	656	583	1,239	639	643	1,282
xii) Other Agricultural Programmes	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	10,899	6,327	17,226	13,151	9,410	22,561	12,881	9,410	22,291	19,575	8,389	27,964
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	895	13,175	14,070	1,226	15,734	16,960	1,326	15,831	17,157	1,515	17,658	19,173
of which :												
i) Major and Medium Irrigation	–	10,085	10,085	–	12,379	12,379	–	12,398	12,398	50	13,018	13,068
ii) Minor Irrigation	745	2,797	3,542	926	3,065	3,991	1,026	3,143	4,169	1,110	4,351	2,839
iii) Flood Control and Drainage	–	294	294	–	290	290	–	290	290	–	290	290
5. Energy	10,932	216	11,148	11,598	203	11,801	11,867	203	12,070	20,125	195	20,320
of which : Power	9,454	65	9,519	10,131	68	10,199	10,131	68	10,199	18,611	60	18,671
6. Industry and Minerals (i to iii)	1,633	788	2,421	2,679	1,142	3,821	2,679	1,151	3,830	2,510	1,192	3,702
i) Village and Small Industries	1,592	600	2,192	2,629	926	3,555	2,629	935	3,564	2,369	964	3,333
ii) Industries@	41	188	229	50	216	266	50	216	266	141	228	369
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
UTTARANCHAL

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	207	4,081	4,288	707	5,506	6,213	722	5,506	6,228	1,800	5,803	7,603
i) Roads and Bridges	207	3,564	3,771	700	4,391	5,091	715	4,391	5,106	1,800	4,601	6,401
ii) Others @@	–	517	517	7	1,115	1,122	7	1,115	1,122	–	1,202	1,202
8. Science, Technology and Environment	34	665	699	180	196	376	199	197	396	600	–	600
9. General Economic Services (i to iv)	4,853	796	5,649	18,687	1,012	19,699	18,967	1,028	19,995	18,181	1,107	19,288
i) Secretariat - Economic Services	3,478	77	3,555	17,650	112	17,762	17,650	130	17,780	16,851	119	16,970
ii) Tourism	1,323	221	1,544	975	262	1,237	1,255	262	1,517	1,191	298	1,489
iii) Civil Supplies	–	163	163	–	221	221	–	221	221	15	214	229
iv) Others +	52	335	387	62	417	479	62	415	477	124	476	600
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**2,255**	**143,692**	**145,947**	**4,994**	**221,214**	**226,208**	**4,694**	**214,896**	**219,590**	**539**	**226,833**	**227,372**
A. Organs of State	**65**	**4,696**	**4,761**	**377**	**7,224**	**7,601**	**377**	**8,460**	**8,837**	**–**	**7,021**	**7,021**
B. Fiscal Services (1 to 3)	**31**	**6,420**	**6,451**	**222**	**14,326**	**14,548**	**222**	**14,557**	**14,779**	**219**	**14,328**	**14,547**
1. Collection of Taxes and Duties	31	6,276	6,307	222	14,097	14,319	222	14,317	14,539	219	14,092	14,311
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	144	144	–	229	229	–	240	240	–	236	236
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**64,685**	**64,685**	**–**	**86,937**	**86,937**	**–**	**91,701**	**91,701**	**–**	**97,633**	**97,633**
1. Appropriation for Reduction or Avoidance of Debt	–	5,000	5,000	–	7,500	7,500	–	12,500	12,500	–	8,500	8,500
2. Interest Payments (i to iv)	–	59,685	59,685	–	79,437	79,437	–	79,201	79,201	–	89,133	89,133
i) Interest on Loans from the Centre	–	14,727	14,727	–	3,435	3,435	–	3,435	3,435	–	6,364	6,364
ii) Interest on Internal Debt	–	31,757	31,757	–	60,101	60,101	–	59,851	59,851	–	64,122	64,122
of which: Interest on Market Loans	–	16,555	16,555	–	25,483	25,483	–	25,483	25,483	–	26,310	26,310
iii) Interest on Small Savings, Provident Funds, *etc.*	–	12,158	12,158	–	10,619	10,619	–	10,619	10,619	–	11,820	11,820
iv) Others	–	1,043	1,043	–	5,282	5,282	–	5,296	5,296	–	6,827	6,827
D. Administrative Services (1 to 5)	**2,159**	**39,475**	**41,634**	**4,395**	**57,148**	**61,543**	**4,095**	**55,367**	**59,462**	**320**	**57,201**	**57,521**
1. Secretariat - General Services	22	2,663	2,685	314	7,590	7,904	14	5,142	5,156	300	5,972	6,272
2. District Administration	14	2,520	2,534	–	3,094	3,094	–	3,291	3,291	–	3,819	3,819
3. Police	381	21,668	22,049	200	29,004	29,204	200	29,054	29,254	–	26,994	26,994
4. Public Works	1,699	7,581	9,280	2,691	11,320	14,011	2,691	11,320	14,011	–	14,726	14,726
5. Others ++	43	5,043	5,086	1,190	6,140	7,330	1,190	6,560	7,750	20	5,690	5,710
E. Pensions	**–**	**28,284**	**28,284**	**–**	**55,573**	**55,573**	**–**	**44,805**	**44,805**	**–**	**50,644**	**50,644**
F. Miscellaneous General Services	**–**	**132**	**132**	**–**	**6**	**6**	**–**	**6**	**6**	**–**	**6**	**6**
of which : Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**20,289**	**20,289**	**–**	**20,852**	**20,852**	**–**	**20,852**	**20,852**	**–**	**16,338**	**16,338**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
UTTAR PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**327,598**	**4,694,514**	**5,022,112**	**436,469**	**3,842,102**	**4,278,571**	**641,647**	**3,920,570**	**4,562,217**	**709,044**	**4,098,062**	**4,807,106**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**313,252**	**2,619,154**	**2,932,406**	**420,124**	**1,383,512**	**1,803,636**	**625,750**	**1,548,659**	**2,174,409**	**692,428**	**1,508,224**	**2,200,652**
A. Social Services (1 to 12)	**190,131**	**845,305**	**1,035,436**	**266,818**	**890,655**	**1,157,473**	**442,989**	**987,540**	**1,430,529**	**518,278**	**1,003,010**	**1,521,288**
1. Education, Sports, Art and Culture	28,215	597,243	625,458	47,915	606,511	654,426	110,202	643,681	753,883	177,638	681,224	858,862
2. Medical and Public Health	11,029	128,196	139,225	21,622	144,700	166,322	28,619	145,567	174,186	54,348	145,983	200,331
3. Family Welfare	34,884	1,276	36,160	51,987	2,363	54,350	52,005	2,363	54,368	32,527	10,972	43,499
4. Water Supply and Sanitation	38,193	2,458	40,651	49,667	2,862	52,529	53,423	2,862	56,285	49,713	79	49,792
5. Housing	–	1,756	1,756	–	1,810	1,810	–	2,126	2,126	50	1,695	1,745
6. Urban Development	7,168	3,244	10,412	13,596	5,316	18,912	14,971	5,330	20,301	19,639	785	20,424
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	22,865	55,856	78,721	35,294	55,827	91,121	112,852	56,191	169,043	103,617	57,185	160,802
8. Labour and Labour Welfare	708	10,116	10,824	1,129	12,390	13,519	1,407	12,390	13,797	1,289	11,166	12,455
9. Social Security and Welfare	46,894	30,642	77,536	45,437	36,119	81,556	69,340	70,417	139,757	78,721	70,518	149,239
10. Nutrition	–	–	–	–	–	–	–	–	–	–	–	–
11. Relief on account of Natural Calamities	23	10,262	10,285	–	17,781	17,781	–	41,265	41,265	–	17,941	17,941
12. Others*	152	4,256	4,408	171	4,976	5,147	170	5,348	5,518	736	5,462	6,198
B. Economic Services (1 to 9)	**123,121**	**1,773,849**	**1,896,970**	**153,306**	**492,857**	**646,163**	**182,761**	**561,119**	**743,880**	**174,150**	**505,214**	**679,364**
1. Agriculture and Allied Activities (i to xii)	35,434	98,802	134,236	39,119	102,083	141,202	43,633	95,260	138,893	40,335	97,407	137,742
i) Crop Husbandry	10,562	45,965	56,527	14,311	46,336	60,647	14,394	46,726	61,120	17,013	50,475	67,488
ii) Soil and Water Conservation	18,691	6,043	24,734	15,099	5,548	20,647	18,241	5,548	23,789	15,419	6,227	21,646
iii) Animal Husbandry	2,764	15,113	17,877	4,768	15,952	20,720	5,415	16,122	21,537	3,688	14,339	18,027
iv) Dairy Development	639	817	1,456	933	750	1,683	944	818	1,762	1,216	734	1,950
v) Fisheries	945	1,493	2,438	1,240	1,547	2,787	1,668	1,547	3,215	1,274	1,589	2,863
vi) Forestry and Wild Life	310	11,522	11,832	419	12,212	12,631	499	12,698	13,197	494	13,037	13,531
vii) Plantations	–	228	228	5	244	249	5	243	248	–	243	243
viii) Food Storage and Warehousing	–	7,652	7,652	–	8,753	8,753	–	1	1	–	1	1
ix) Agricultural Research and Education	1,211	4,199	5,410	557	4,139	4,696	654	4,680	5,334	962	4,161	5,123
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	312	5,214	5,526	1,787	5,914	7,701	1,813	6,189	8,002	269	6,009	6,278
xii) Other Agricultural Programmes	–	556	556	–	688	688	–	688	688	–	592	592
2. Rural Development	54,027	111,435	165,462	67,807	121,319	189,126	76,701	124,135	200,836	87,891	91,676	179,567
3. Special Area Programmes	2,700	–	2,700	4,050	–	4,050	4,050	–	4,050	6,300	–	6,300
4. Irrigation and Flood Control	17,536	130,505	148,041	18,610	90,155	108,765	25,037	142,443	167,480	20,984	142,635	163,619
of which :												
i) Major and Medium Irrigation	50	111,693	111,743	100	76,131	76,231	100	120,840	120,940	100	93,627	93,727
ii) Minor Irrigation	8,674	15,831	24,505	10,445	10,792	21,237	11,921	18,373	30,294	14,884	18,642	33,526
iii) Flood Control and Drainage	–	2,982	2,982	–	3,231	3,231	–	3,231	3,231	–	3,231	3,231
5. Energy	7,142	1,336,726	1,343,868	16,256	107,043	123,299	20,229	113,723	133,952	10,579	110,293	120,872
of which : Power	6,250	1,336,422	1,342,672	15,122	106,758	121,880	18,995	113,438	132,433	8,990	110,008	118,998
6. Industry and Minerals (i to iii)	4,371	17,168	21,539	6,967	8,154	15,121	11,685	8,398	20,083	6,085	8,643	14,728
i) Village and Small Industries	4,364	4,810	9,174	5,903	5,199	11,102	9,936	5,261	15,197	5,781	5,556	11,337
ii) Industries@	7	12,358	12,365	250	2,955	3,205	643	3,090	3,733	104	3,087	3,191
iii) Others**	–	–	–	814	–	814	1,106	47	1,153	200	–	200

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
UTTAR PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	94	70,828	70,922	–	54,713	54,713	133	67,490	67,623	101	44,872	44,973
i) Roads and Bridges	–	67,659	67,659	–	51,534	51,534	–	64,129	64,129	–	41,634	41,634
ii) Others @@	94	3,169	3,263	–	3,179	3,179	133	3,361	3,268	101	3,238	3,339
8. Science, Technology and Environment	1,703	228	1,931	350	210	560	350	210	560	350	210	560
9. General Economic Services (i to iv)	114	8,157	8,271	147	9,180	9,327	943	9,460	10,403	1,525	9,478	11,003
i) Secretariat - Economic Services	70	3,194	3,264	71	3,728	3,799	102	3,777	3,879	443	3,877	4,320
ii) Tourism	43	624	667	76	555	631	526	610	1,136	28	612	640
iii) Civil Supplies	–	496	496	–	793	793	–	848	848	–	782	782
iv) Others +	1	3,843	3,844	–	4,104	4,104	315	4,225	4,540	1,054	4,207	5,261
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**14,346**	**1,939,707**	**1,954,053**	**16,345**	**2,312,384**	**2,328,729**	**15,897**	**2,187,645**	**2,203,542**	**16,616**	**2,383,022**	**2,399,638**
A. Organs of State	**1,387**	**39,074**	**40,461**	**1,954**	**48,292**	**50,246**	**1,954**	**49,089**	**51,043**	**130**	**48,163**	**48,293**
B. Fiscal Services (1 to 3)	**340**	**84,453**	**84,793**	**–**	**99,892**	**99,892**	**–**	**95,285**	**95,285**	**–**	**92,214**	**92,214**
1. Collection of Taxes and Duties	340	83,790	84,130	–	99,029	99,029	–	94,422	94,422	–	91,387	91,387
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	663	663	–	863	863	–	863	863	–	827	827
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**1,194,190**	**1,194,190**	**–**	**1,377,312**	**1,377,312**	**–**	**1,318,850**	**1,318,850**	**–**	**1,390,509**	**1,390,509**
1. Appropriation for Reduction or Avoidance of Debt	–	181,830	181,830	–	229,654	229,654	–	229,654	229,654	–	311,301	311,301
2. Interest Payments (i to iv)	–	1,012,360	1,012,360	–	1,147,658	1,147,658	–	1,089,196	1,089,196	–	1,079,208	1,079,208
i) Interest on Loans from the Centre	–	398,515	398,515	–	368,118	368,118	–	338,425	338,425	–	289,620	289,620
ii) Interest on Internal Debt	–	524,507	524,507	–	572,568	572,568	–	581,530	581,530	–	620,579	620,579
of which: Interest on Market Loans	–	190,588	190,588	–	206,013	206,013	–	214,684	214,684	–	238,141	238,141
iii) Interest on Small Savings, Provident Funds, *etc.*	–	80,080	80,080	–	159,720	159,720	–	159,720	159,720	–	159,917	159,917
iv) Others	–	9,258	9,258	–	47,252	47,252	–	9,521	9,521	–	9,092	9,092
D. Administrative Services (1 to 5)	**12,619**	**329,962**	**342,581**	**14,391**	**371,300**	**385,691**	**13,943**	**326,428**	**340,371**	**16,486**	**435,153**	**451,639**
1. Secretariat - General Services	9	10,424	10,433	1,564	60,184	61,748	64	11,863	11,927	3,628	129,018	132,646
2. District Administration	–	17,969	17,969	–	20,150	20,150	–	20,174	20,174	–	19,294	19,294
3. Police	11,149	210,824	221,973	11,000	225,665	236,665	11,028	228,836	239,864	11,028	228,363	239,391
4. Public Works	75	47,428	47,503	213	16,466	16,679	213	13,470	13,683	217	9,373	9,590
5. Others ++	1,386	43,317	44,703	1,614	48,835	50,449	2,638	52,085	54,723	1,613	49,105	50,718
E. Pensions	**–**	**290,010**	**290,010**	**–**	**414,326**	**414,326**	**–**	**396,731**	**396,731**	**–**	**414,958**	**414,958**
F. Miscellaneous General Services	**–**	**2,018**	**2,018**	**–**	**1,262**	**1,262**	**–**	**1,262**	**1,262**	**–**	**2,025**	**2,025**
of which : Payment on account of State Lotteries	–	–	–	–	1	1	–	1	1	–	1	1
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**135,653**	**135,653**	**–**	**146,206**	**146,206**	**–**	**184,266**	**184,266**	**–**	**206,816**	**206,816**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

WEST BENGAL

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**194,125**	**2,381,621**	**2,575,746**	**210,425**	**2,569,419**	**2,779,844**	**295,825**	**2,636,521**	**2,932,346**	**414,017**	**2,699,742**	**3,113,759**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**190,057**	**917,967**	**1,108,024**	**206,535**	**986,156**	**1,192,691**	**288,966**	**1,008,519**	**1,297,485**	**405,952**	**1,001,091**	**1,407,043**
A. Social Services (1 to 12)	**118,268**	**685,312**	**803,580**	**129,136**	**730,470**	**859,606**	**195,510**	**737,220**	**932,730**	**259,327**	**741,674**	**1,001,001**
1. Education, Sports, Art and Culture	14,455	437,464	451,919	23,565	469,601	493,166	51,315	472,718	524,033	96,367	461,828	558,195
2. Medical and Public Health	12,418	106,677	119,095	7,199	118,761	125,960	8,698	121,507	130,205	18,565	130,053	148,618
3. Family Welfare	15,948	436	16,384	13,454	631	14,085	15,758	583	16,341	14,769	612	15,381
4. Water Supply and Sanitation	16,036	12,598	28,634	20,239	11,967	32,206	21,618	10,401	32,019	8,672	11,198	19,870
5. Housing	–	5,013	5,013	51	5,340	5,391	31	5,430	5,461	30	7,038	7,068
6. Urban Development	10,841	61,381	72,222	27,720	45,536	73,256	26,531	47,668	74,199	55,694	49,555	105,249
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	11,046	9,516	20,562	9,101	9,064	18,165	15,837	11,366	27,203	19,070	11,268	30,338
8. Labour and Labour Welfare	33	5,235	5,268	155	5,880	6,035	4,032	1,993	6,025	160	6,087	6,247
9. Social Security and Welfare	26,262	29,308	55,570	19,058	43,451	62,509	35,497	45,677	81,174	30,904	45,315	76,219
10. Nutrition	6,591	51	6,642	7,133	474	7,607	9,695	473	10,168	11,357	473	11,830
11. Relief on account of Natural Calamities	–	11,704	11,704	–	12,289	12,289	–	12,889	12,889	–	11,173	11,173
12. Others*	4,638	5,929	10,567	1,461	7,476	8,937	6,498	6,515	13,013	3,739	7,074	10,813
B. Economic Services (1 to 9)	**71,789**	**232,655**	**304,444**	**77,399**	**255,686**	**333,085**	**93,456**	**271,299**	**364,755**	**146,625**	**259,417**	**406,042**
1. Agriculture and Allied Activities (i to xii)	7,723	65,716	73,439	9,941	74,178	84,119	12,619	72,195	84,814	15,029	75,084	90,113
i) Crop Husbandry	2,975	13,058	16,033	4,986	14,589	19,575	5,170	13,884	19,054	7,834	14,490	22,324
ii) Soil and Water Conservation	176	1,018	1,194	69	1,152	1,221	65	1,165	1,230	73	1,215	1,288
iii) Animal Husbandry	705	11,284	11,989	890	12,425	13,315	2,001	12,344	14,345	1,408	12,855	14,263
iv) Dairy Development	125	11,658	11,783	105	13,600	13,705	80	13,744	13,824	150	14,092	14,242
v) Fisheries	1,312	1,509	2,821	1,096	1,556	2,652	1,713	1,715	3,428	1,301	1,891	3,192
vi) Forestry and Wild Life	1,613	11,013	12,626	1,730	12,171	13,901	2,537	11,862	14,399	2,452	12,318	14,770
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	5	7,812	7,817	13	9,055	9,068	13	8,357	8,370	33	8,694	8,727
ix) Agricultural Research and Education	387	4,770	5,157	685	5,387	6,072	592	4,992	5,584	839	5,252	6,091
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	340	3,052	3,392	303	3,630	3,933	384	3,546	3,930	808	3,663	4,471
xii) Other Agricultural Programmes	85	542	627	64	613	677	64	586	650	131	614	745
2. Rural Development	30,039	43,588	73,627	28,548	50,950	79,498	33,822	60,905	94,727	78,384	50,318	128,702
3. Special Area Programmes	15,240	15,032	30,272	14,226	16,668	30,894	5,671	28,973	34,644	17,385	17,994	35,379
4. Irrigation and Flood Control	2,362	42,013	44,375	1,645	46,757	48,402	3,314	45,483	48,797	4,533	50,963	55,496
of which :												
i) Major and Medium Irrigation	840	13,378	14,218	860	16,780	17,640	2,339	15,332	17,671	2,928	16,868	19,796
ii) Minor Irrigation	483	23,618	24,101	305	24,082	24,387	320	24,080	24,400	322	26,535	26,857
iii) Flood Control and Drainage	665	5,017	5,682	50	5,895	5,945	225	6,071	6,296	853	7,560	8,413
5. Energy	311	–	311	440	–	440	10,046	–	10,046	500	–	500
of which : Power	30	–	30	40	–	40	9,710	–	9,710	–	–	–
6. Industry and Minerals (i to iii)	9,688	7,072	16,760	11,405	8,641	20,046	15,669	8,093	23,762	13,723	8,250	21,973
i) Village and Small Industries	1,235	5,863	7,098	2,047	6,602	8,649	3,416	6,617	10,033	3,702	6,881	10,583
ii) Industries@	8,453	1,209	9,662	9,358	2,039	11,397	12,253	1,476	13,729	10,021	1,369	11,390
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*
WEST BENGAL

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	5,718	52,126	57,844	9,758	50,282	60,040	11,004	47,422	58,426	15,189	48,283	63,472
i) Roads and Bridges	3,978	27,672	31,650	8,299	22,784	31,083	7,769	22,339	30,108	14,554	19,814	34,368
ii) Others @@	1,740	24,454	26,194	1,459	27,498	28,957	3,235	25,083	28,318	635	28,469	29,104
8. Science, Technology and Environment	150	6	156	202	17	219	406	18	424	564	19	583
9. General Economic Services (i to iv)	558	7,102	7,660	1,234	8,193	9,427	905	8,210	9,115	1,318	8,506	9,824
i) Secretariat - Economic Services	101	3,257	3,358	158	3,871	4,029	165	3,840	4,005	183	3,985	4,168
ii) Tourism	201	725	926	591	747	1,338	261	836	1,097	536	866	1,402
iii) Civil Supplies	215	1,507	1,722	420	1,617	2,037	411	1,624	2,035	519	1,664	2,183
iv) Others +	41	1,613	1,654	65	1,958	2,023	68	1,910	1,978	80	1,991	2,071
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**3,968**	**1,437,995**	**1,441,963**	**3,690**	**1,556,810**	**1,560,500**	**6,659**	**1,601,662**	**1,608,321**	**7,831**	**1,667,938**	**1,675,769**
A. Organs of State	**856**	**16,890**	**17,746**	**886**	**25,095**	**25,981**	**1,680**	**28,540**	**30,220**	**965**	**27,716**	**28,681**
B. Fiscal Services (1 to 3)	**217**	**44,798**	**45,015**	**543**	**48,876**	**49,419**	**637**	**48,330**	**48,967**	**985**	**50,009**	**50,994**
1. Collection of Taxes and Duties	217	43,000	43,217	543	46,545	47,088	637	46,009	46,646	985	47,611	48,596
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	–	1,798	1,798	–	2,331	2,331	–	2,321	2,321	–	2,398	2,398
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**935,441**	**935,441**	**–**	**996,910**	**996,910**	**–**	**998,195**	**998,195**	**–**	**1,036,638**	**1,036,638**
1. Appropriation for Reduction or Avoidance of Debt	–	14,400	14,400	–	14,400	14,400	–	14,400	14,400	–	21,600	21,600
2. Interest Payments (i to iv)	–	921,041	921,041	–	982,510	982,510	–	983,795	983,795	–	1,015,038	1,015,038
i) Interest on Loans from the Centre	–	322,804	322,804	–	245,209	245,209	–	242,794	242,794	–	196,325	196,325
ii) Interest on Internal Debt	–	496,542	496,542	–	627,139	627,139	–	610,130	610,130	–	713,732	713,732
of which: Interest on Market Loans	–	108,882	108,882	–	145,837	145,837	–	134,542	134,542	–	154,159	154,159
iii) Interest on Small Savings, Provident Funds, *etc.*	–	34,143	34,143	–	40,500	40,500	–	40,720	40,720	–	38,260	38,260
iv) Others	–	67,552	67,552	–	69,662	69,662	–	90,151	90,151	–	66,721	66,721
D. Administrative Services (1 to 5)	**2,895**	**174,746**	**177,641**	**2,261**	**187,005**	**189,266**	**4,342**	**205,808**	**210,150**	**5,881**	**213,292**	**219,173**
1. Secretariat - General Services	–	5,819	5,819	–	6,939	6,939	–	6,805	6,805	–	7,060	7,060
2. District Administration	–	6,240	6,240	–	6,602	6,602	–	6,606	6,606	–	6,876	6,876
3. Police	441	112,025	112,466	510	112,764	113,274	2,026	125,216	127,242	1,610	130,879	132,489
4. Public Works	931	16,266	17,197	1,192	23,592	24,784	1,194	24,495	25,689	1,517	27,355	28,872
5. Others ++	1,523	34,396	35,919	559	37,108	37,667	1,122	42,686	43,808	2,754	41,122	43,876
E. Pensions	**–**	**261,061**	**261,061**	**–**	**291,386**	**291,386**	**–**	**313,251**	**313,251**	**–**	**337,328**	**337,328**
F. Miscellaneous General Services	**–**	**5,059**	**5,059**	**–**	**7,538**	**7,538**	**–**	**7,538**	**7,538**	**–**	**2,955**	**2,955**
of which : Payment on account of State Lotteries	–	4,970	4,970	–	7,434	7,434	–	7,434	7,434	–	2,848	2,848
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**100**	**25,659**	**25,759**	**200**	**26,453**	**26,653**	**200**	**26,340**	**26,540**	**234**	**30,713**	**30,947**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**132,192**	**376,516**	**508,709**	**166,932**	**428,302**	**595,234**	**163,044**	**447,000**	**610,044**	**174,061**	**495,302**	**669,363**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**127,610**	**169,616**	**297,226**	**157,958**	**183,926**	**341,884**	**153,738**	**210,115**	**363,853**	**163,246**	**210,305**	**373,551**
A. Social Services (1 to 12)	**99,946**	**151,040**	**250,986**	**127,446**	**169,645**	**297,091**	**127,403**	**194,056**	**321,459**	**131,267**	**192,874**	**324,141**
1. Education, Sports, Art and Culture	16,636	99,201	115,837	32,779	112,284	145,063	28,396	135,130	163,526	31,398	134,772	166,170
2. Medical and Public Health	25,030	31,818	56,848	34,009	34,670	68,679	34,336	37,063	71,399	41,703	38,372	80,075
3. Family Welfare	822	–	822	2,188	–	2,188	3,335	–	3,335	2,422	–	2,422
4. Water Supply and Sanitation	4,920	–	4,920	926	–	926	1,005	125	1,130	956	–	956
5. Housing	59	1,843	1,902	70	2,007	2,077	60	2,144	2,204	61	2,300	2,361
6. Urban Development	40,519	8,539	49,058	41,025	9,661	50,686	44,024	9,723	53,747	37,151	5,998	43,149
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	939	172	1,111	1,548	216	1,764	1,356	192	1,548	1,643	225	1,868
8. Labour and Labour Welfare	310	2,647	2,957	505	3,020	3,525	408	2,939	3,347	526	3,130	3,656
9. Social Security and Welfare	7,627	5,195	12,822	9,666	5,557	15,223	10,071	5,502	15,573	10,397	5,869	16,266
10. Nutrition	2,594	869	3,463	4,400	1,527	5,927	3,914	476	4,390	4,580	1,228	5,808
11. Relief on account of Natural Calamities	–	96	96	–	124	124	19	126	145	–	239	239
12. Others*	490	660	1,150	330	579	909	479	636	1,115	430	741	1,171
B. Economic Services (1 to 9)	**27,664**	**18,576**	**46,240**	**30,512**	**14,281**	**44,793**	**26,335**	**16,059**	**42,394**	**31,979**	**17,431**	**49,410**
1. Agriculture and Allied Activities (i to xii)	1,035	2,194	3,229	1,638	2,450	4,088	1,777	2,648	4,425	1,842	2,777	4,619
i) Crop Husbandry	68	552	620	225	649	874	302	645	947	319	699	1,018
ii) Soil and Water Conservation	4	9	13	40	11	51	25	9	34	30	11	41
iii) Animal Husbandry	410	488	898	485	532	1,017	591	615	573	573	570	1,143
iv) Dairy Development	285	–	285	500	–	500	500	61	561	500	30	530
v) Fisheries	1	53	54	4	60	64	2	44	46	1	47	48
vi) Forestry and Wild Life	232	688	920	330	757	1,087	280	831	1,111	300	809	1,109
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	–	81	81	–	70	70	–	90	90	–	88	88
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	31	254	285	39	302	341	17	283	300	39	448	487
xii) Other Agricultural Programmes	4	69	73	15	69	84	60	70	130	80	75	155
2. Rural Development	313	174	487	470	222	692	386	195	581	460	207	667
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	44	4,133	4,177	50	4,210	4,260	50	4,363	4,413	31	4,459	4,490
of which :						–			–			–
i) Major and Medium Irrigation	–	–	–	–	–	–	–	–	–	–	–	–
ii) Minor Irrigation	2	640	642	5	537	542	5	649	654	5	703	708
iii) Flood Control and Drainage	42	3,493	3,535	45	3,673	3,718	45	3,714	3,759	26	3,756	3,782
5. Energy	6,015	5,202	11,217	350	–	350	353	–	353	452	–	452
of which : Power	5,985	5,202	11,187	250	–	250	251	–	251	351	–	351
6. Industry and Minerals (i to iii)	1,549	455	2,004	1,274	536	1,810	3,389	513	3,902	964	637	1,601
i) Village and Small Industries	1,549	441	1,990	1,273	517	1,790	3,389	497	3,886	964	611	1,575
ii) Industries@	–	11	11	1	19	20	–	16	16	–	26	26
iii) Others**	–	3	3	–	–	–	–	–	–	–	–	–

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	17,689	4,505	22,194	24,040	4,600	28,640	18,042	6,100	24,142	25,470	7,000	32,470
i) Roads and Bridges	11,316	4,505	15,821	12,550	4,600	17,150	12,625	6,100	18,725	13,950	7,000	20,950
ii) Others @@	6,373	–	6,373	11,490	–	11,490	5,417	–	5,417	11,520	–	11,520
8. Science, Technology and Environment	368	8	376	807	10	817	652	10	662	648	10	658
9. General Economic Services (i to iv)	651	1,905	2,556	1,883	2,253	4,136	1,686	2,230	3,916	2,112	2,341	4,453
i) Secretariat - Economic Services	28	247	275	150	282	432	48	272	320	111	329	440
ii) Tourism	262	33	295	436	55	491	943	64	1,007	662	92	754
iii) Civil Supplies	130	1,263	1,393	232	1,560	1,792	207	1,495	1,702	232	1,521	1,753
iv) Others +	231	362	593	1,065	356	1,421	488	399	887	1,107	399	1,506
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**4,583**	**175,971**	**180,554**	**8,974**	**208,634**	**217,608**	**9,306**	**200,572**	**209,878**	**10,815**	**244,716**	**255,531**
A. Organs of State	**266**	**10,651**	**10,916**	**1,223**	**11,168**	**12,391**	**973**	**12,329**	**13,302**	**1,974**	**12,714**	**14,688**
B. Fiscal Services (1 to 3)	**1,712**	**4,576**	**6,288**	**2,370**	**4,678**	**7,048**	**2,824**	**5,635**	**8,459**	**3,512**	**5,025**	**8,537**
1. Collection of Taxes and Duties	767	4,576	5,343	1,380	4,678	6,058	1,824	5,635	7,459	2,512	5,025	7,537
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	945	–	945	990	–	990	1,000	–	1,000	1,000	–	1,000
C. Interest Payments and Servicing of Debt (1 + 2)	**–**	**136,727**	**136,727**	**–**	**164,991**	**164,991**	**–**	**156,856**	**156,856**	**–**	**195,043**	**195,043**
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	136,727	136,727	–	164,991	164,991	–	156,856	156,856	–	195,043	195,043
i) Interest on Loans from the Centre	–	136,727	136,727	–	164,991	164,991	–	156,856	156,856	–	195,043	195,043
ii) Interest on Internal Debt	–	–	–	–	–	–	–	–	–	–	–	–
of which: Interest on Market Loans	–	–	–	–	–	–	–	–	–	–	–	–
iii) Interest on Small Savings, Provident Funds, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
D. Administrative Services (1 to 5)	**2,605**	**23,995**	**26,600**	**5,381**	**24,342**	**29,723**	**5,509**	**25,654**	**31,163**	**5,329**	**27,881**	**33,210**
1. Secretariat - General Services	173	1,215	1,388	731	1,414	2,145	222	1,522	1,744	249	1,607	1,856
2. District Administration	674	1,262	1,936	1,340	1,487	2,827	995	1,508	2,503	1,375	1,517	2,892
3. Police	139	93	232	200	100	300	280	105	385	300	148	448
4. Public Works	–	13,439	13,439	–	12,610	12,610	–	13,639	13,639	–	14,624	14,624
5. Others ++	1,619	7,986	9,605	3,110	8,731	11,841	4,012	8,880	12,892	3,405	9,985	13,390
E. Pensions	**–**	**–**	**–**	**–**	**3,400**	**3,400**	**–**	**–**	**–**	**–**	**4,000**	**4,000**
F. Miscellaneous General Services	**–**	**22**	**22**	**–**	**55**	**55**	**–**	**98**	**98**	**–**	**53**	**53**
of which : Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**–**	**30,929**	**30,929**	**–**	**35,742**	**35,742**	**–**	**36,313**	**36,313**	**–**	**40,281**	**40,281**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Appendix II: Revenue Expenditure of Individual States *(Contd.)*

ALL STATES

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III+IV+V)	**5,134,929**	**32,633,133**	**37,768,062**	**6,649,445**	**35,351,110**	**42,000,555**	**7,064,545**	**35,809,561**	**42,874,106**	**8,018,378**	**37,485,611**	**45,503,989**
I. DEVELOPMENTAL EXPENDITURE (A + B)	**4,978,278**	**15,484,866**	**20,463,144**	**6,382,515**	**15,337,508**	**21,720,023**	**6,863,095**	**16,343,105**	**23,206,200**	**7,699,441**	**16,347,893**	**24,047,334**
A. Social Services (1 to 12)	**2,740,731**	**9,261,949**	**12,002,680**	**3,483,275**	**9,839,402**	**13,322,676**	**3,878,448**	**10,284,803**	**14,163,251**	**4,392,995**	**10,725,737**	**15,118,732**
1. Education, Sports, Art and Culture	596,815	5,947,007	6,543,822	925,927	6,372,526	7,298,453	1,024,153	6,524,959	7,549,113	1,269,833	6,890,375	8,160,208
2. Medical and Public Health	264,695	1,204,262	1,468,956	332,778	1,326,397	1,659,175	343,996	1,352,480	1,696,476	438,726	1,457,393	1,896,119
3. Family Welfare	211,776	36,384	248,160	284,709	25,567	310,276	274,544	39,798	314,343	275,760	53,722	329,483
4. Water Supply and Sanitation	300,255	352,902	653,157	336,785	398,829	735,614	334,739	422,234	756,973	353,509	433,142	786,652
5. Housing	116,190	59,656	175,846	121,376	70,616	191,992	125,001	65,123	190,124	123,033	73,718	196,751
6. Urban Development	225,824	215,364	441,188	305,653	189,874	495,527	389,760	197,941	587,701	385,943	212,576	598,519
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	397,919	373,581	771,501	477,047	400,561	877,609	603,693	415,881	1,019,574	653,017	438,389	1,091,406
8. Labour and Labour Welfare	26,583	114,452	141,034	39,598	141,180	180,778	42,009	125,206	167,215	38,468	142,774	181,242
9. Social Security and Welfare	362,817	360,373	723,190	416,823	376,818	793,641	456,591	439,879	896,470	518,640	427,078	945,719
10. Nutrition	203,762	83,293	287,055	209,793	106,606	316,399	248,973	74,481	323,454	303,650	87,535	391,185
11. Relief on account of Natural Calamities	22,463	443,353	465,816	23,286	361,097	384,383	19,640	554,884	574,524	10,071	435,402	445,473
12. Others*	11632	71322	82954	9,500	69,330	78,830	15,348	71,936	87,284	22,343	73,634	95,977
B. Economic Services (1 to 9)	**2,237,547**	**6,222,917**	**8,460,464**	**2,899,241**	**5,498,106**	**8,397,347**	**2,984,647**	**6,058,303**	**9,042,949**	**3,306,446**	**5,622,156**	**8,928,602**
1. Agriculture and Allied Activities (i to xii)	499,694	1,216,609	1,716,303	661,402	1,280,827	1,942,229	680,764	1,427,664	2,108,428	785,909	1,337,865	2,123,774
i) Crop Husbandry	209,227	266,068	475,294	289,870	272,125	561,994	295,586	287,066	582,652	349,211	307,259	656,471
ii) Soil and Water Conservation	58,935	36,828	95,763	76,939	37,879	114,818	78,013	38,748	116,761	92,814	39,308	132,122
iii) Animal Husbandry	29,351	188,283	217,634	52,669	209,302	261,972	54,864	211,218	266,081	59,968	214,051	274,019
iv) Dairy Development	5,307	105,863	111,170	9,368	89,897	99,264	9,501	67,556	77,057	11,758	79,222	90,980
v) Fisheries	15,351	24,281	39,631	20,045	26,327	46,371	21,875	27,765	49,640	25,926	29,207	55,133
vi) Forestry and Wild Life	117,792	268,608	386,400	151,237	259,544	410,781	145,615	271,311	416,926	152,838	274,998	427,837
vii) Plantations	876	901	1,777	1,003	1,112	2,115	1,119	996	2,115	27	586	613
viii) Food Storage and Warehousing	10,860	103,187	114,046	4,026	151,584	155,610	7,235	169,483	176,718	9,783	127,857	137,639
ix) Agricultural Research and Education	25,273	115,662	140,936	31,355	117,866	149,221	29,859	117,771	147,630	38,063	119,914	157,977
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	24,718	88,872	113,591	21,988	106,607	128,595	34,587	226,726	261,314	42,099	137,297	179,396
xii) Other Agricultural Programmes	2,005	18,056	20,060	2,904	8,584	11,488	2,510	9,024	11,534	3,420	8,166	11,586
2. Rural Development	756,608	598,548	1,355,156	874,857	748,409	1,623,265	938,808	774,697	1,713,505	1,008,730	767,879	1,776,609
3. Special Area Programmes	36,599	23,972	60,572	44,794	21,607	66,401	36,117	32,988	69,105	55,791	36,744	92,535
4. Irrigation and Flood Control	129,397	765,363	894,760	159,862	983,504	1,143,366	160,829	906,152	1,066,982	192,898	963,119	1,156,017
of which :												
i) Major and Medium Irrigation	43,514	573,746	617,259	67,605	767,223	834,828	56,596	675,487	732,083	88,277	720,487	808,764
ii) Minor Irrigation	51,853	139,612	191,465	60,884	156,631	217,514	65,503	171,244	236,748	69,760	157,556	227,316
iii) Flood Control and Drainage	5,537	43,101	48,638	7,116	49,511	56,626	2,860	49,354	52,214	3,351	51,247	54,598
5. Energy	388,301	2,627,473	3,015,774	526,907	1,496,115	2,023,022	540,152	1,877,415	2,417,567	421,554	1,431,109	1,852,663
of which : Power	381,166	2,626,737	3,007,904	516,586	1,495,130	2,011,715	504,470	1,602,174	2,106,644	394,547	1,353,525	1,748,073
6. Industry and Minerals (i to iii)	135,423	123,153	258,576	180,300	125,838	306,138	177,008	143,139	320,148	208,030	126,044	334,074
i) Village and Small Industries	79,498	70,052	149,551	105,131	75,070	180,201	112,250	83,322	195,572	121,320	78,187	199,508
ii) Industries@	53,339	52,890	106,228	71,320	45,623	116,942	59,977	58,762	118,740	69,069	46,286	115,355
iii) Others**	2,586	211	2,797	3,849	5,146	8,995	4,781	1,055	5,836	17,641	1,570	19,211

Appendix II: Revenue Expenditure of Individual States *(Concld.)*

ALL STATES

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications ((i + ii)	96,395	663,296	759,690	149,013	624,142	773,155	159,401	664,133	823,534	257,138	717,623	974,761
i) Roads and Bridges	76,469	487,968	564,437	117,043	445,978	563,021	131,562	470,560	602,122	232,894	510,209	743,103
ii) Others @@	19,926	175,328	195,253	31,970	178,164	210,134	27,839	193,572	221,411	24,244	207,415	231,659
8. Science, Technology and Environment	16,798	3,181	19,979	23,525	3,494	27,019	23,519	3,535	27,054	23,484	3,852	27,336
9. General Economic Services (i to iv)	178,332	201,323	379,655	278,581	214,170	492,751	268,048	228,578	496,626	352,912	237,920	590,833
i) Secretariat - Economic Services	111,773	35,934	147,707	197,239	46,892	244,130	185,335	47,622	232,957	255,038	42,184	297,221
ii) Tourism	24,711	8,858	33,569	39,319	9,757	49,076	38,564	9,939	48,503	39,935	10,147	50,082
iii) Civil Supplies	10,430	120,487	130,917	11,777	117,333	129,110	14,655	130,568	145,223	13,818	142,977	156,795
iv) Others +	31,418	36,044	67,462	30,247	40,187	70,434	29,494	40,449	69,943	44,122	42,612	86,734
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	**130,950**	**16,484,075**	**16,615,025**	**228,078**	**19,331,472**	**19,559,550**	**162,738**	**18,708,197**	**18,870,935**	**279,381**	**20,296,775**	**20,576,157**
A. Organs of State	**8,263**	**367,280**	**375,543**	**50,650**	**432,741**	**483,391**	**13,140**	**500,231**	**513,371**	**7,683**	**419,366**	**427,049**
B. Fiscal Services (1 to 3)	**18,432**	**984,261**	**1,002,694**	**46,652**	**1,130,247**	**1,176,898**	**28,096**	**1,178,760**	**1,206,856**	**31,709**	**990,344**	**1,022,053**
1. Collection of Taxes and Duties	17,475	930,122	947,597	45,649	1,073,949	1,119,597	27,096	1,115,041	1,142,137	30,696	925,883	956,580
2. Transfers to Road Fund, Education Cess Fund, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
3. Other Fiscal Services	957	54,139	55,096	1,003	56,298	57,301	1,000	63,719	64,719	1,013	64,461	65,474
C. Interest Payments and Servicing of Debt (1 + 2)	**1,821**	**8,439,247**	**8,441,068**	**273**	**9,529,368**	**9,529,641**	**229**	**9,257,714**	**9,257,943**	**–**	**9,907,887**	**9,907,887**
1. Appropriation for Reduction or Avoidance of Debt	–	264,745	264,745	–	443,856	443,856	–	468,069	468,069	–	578,090	578,090
2. Interest Payments (i to iv)	1,821	8,174,502	8,176,323	273	9,085,512	9,085,785	229	8,789,644	8,789,873	–	9,329,797	9,329,797
i) Interest on Loans from the Centre	–	3,023,782	3,023,782	–	2,834,884	2,834,884	–	2,613,329	2,613,329	–	2,111,333	2,111,333
ii) Interest on Internal Debt	–	3,975,121	3,975,121	–	4,747,301	4,747,301	–	4,737,871	4,737,871	–	5,723,903	5,723,903
of which: Interest on Market Loans	–	1,568,723	1,568,723	–	1,697,280	1,697,280	–	1,700,278	1,700,278	–	1,897,843	1,897,843
iii) Interest on Small Savings, Provident Funds, *etc.*	40	890,584	890,624	–	1,189,025	1,189,025	–	1,174,046	1,174,046	–	1,229,991	1,229,991
iv) Others	1,781	285,015	286,796	273	314,302	314,575	229	264,398	264,627	–	264,570	264,570
D. Administrative Services (1 to 5)	**90,158**	**2,794,548**	**2,884,706**	**117,206**	**3,222,160**	**3,339,366**	**112,723**	**3,147,515**	**3,260,239**	**196,024**	**3,539,336**	**3,735,360**
1. Secretariat - General Services	8,654	100,133	108,787	11,652	164,379	176,031	8,242	115,475	123,717	74,283	237,966	312,248
2. District Administration	12,163	270,898	283,061	23,006	319,531	342,537	22,686	313,332	336,018	51,314	325,501	376,815
3. Police	40,530	1,767,831	1,808,361	47,658	1,909,816	1,957,473	42,693	1,997,505	2,040,198	37,293	2,072,143	2,109,436
4. Public Works	11,727	263,156	274,884	13,439	278,673	292,112	13,779	272,009	285,788	13,696	291,151	304,847
5. Others ++	17,085	392,529	409,613	21,451	549,760	571,212	25,323	449,194	474,517	19,438	612,575	632,013
E. Pensions	**700**	**3,301,719**	**3,302,419**	**–**	**3,837,008**	**3,837,008**	**–**	**3,814,167**	**3,814,167**	**–**	**4,166,055**	**4,166,055**
F. Miscellaneous General Services	**11,575**	**597,020**	**608,595**	**13,297**	**1,179,949**	**1,193,246**	**8,550**	**809,809**	**818,359**	**43,965**	**1,273,788**	**1,317,753**
of which : Payment on account of State Lotteries	–	559,486	559,486	–	1,100,938	1,100,938	–	733,125	733,125	–	932,855	932,855
III. Grants-in-Aid and Contributions	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
IV. Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	**25,701**	**664,192**	**689,893**	**38,852**	**682,129**	**720,982**	**38,712**	**758,259**	**796,972**	**39,556**	**840,942**	**880,499**
V. Reserve with Finance Department	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**

Notes to Appendix II :

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.

2. Figures in respect of Bihar, Jammu and Kashmir and Jharkhand for 2003-04 relate to revised estimates.

3. The data are subject to rounding-off.

* Includes expenditure on Information and Publicity, Secretariat-Social Services, Other Social Services, *etc.*

@ Includes expenditure on Non-Ferrous Mining and Metallurgical Industries.

** Includes expenditure on Other Industries and Other Outlays on Industries and Minerals.

@@ Includes expenditure on Port and Light Houses, Civil Aviation, Road Transport, Inland Water Transport, *etc.*

\+ Includes expenditure on Foreign Trade and Export Promotion, Census Survey and Statistics and Other General Economic Services.

++ Includes expenditure on Public Service Commission, Treasury and Accounts, Administration, Jails, Supplies and Disposal, Stationery and Printing, Other Administrative Services, *etc.*

— Nil/Negligible/Not available.

Appendix III: Capital Receipts of Individual States

(Rs. Lakh)

Items	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**11,071,732**	**3,169,413**	**3,009,286**	**3,342,241**	**580,440**	**422,155**	**228,867**	**238,421**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**1,703,392**	**1,398,473**	**1,297,062**	**1,543,484**	**22,992**	**16,494**	**16,153**	**15,327**
1. Market Loans	322,050	311,270	326,492	339,612	15,472	2,090	1,747	1,871
2. Loans from L.I.C.	–	166,358	136,358	167,994	–	113	113	113
3. Loans from S.B.I.and other Banks	–	–	–	–	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	62,739	97,990	97,990	97,990	2,231	4,500	4,500	4,500
5. Loans from National Co-operative Development Corporation	-272	275	841	3,424	–	–	–	–
6. WMA from RBI	735,611	300,000	200,000	300,000	–	5,538	5,540	5,540
7. Special Securities issued to NSSF	216,867	360,000	360,000	396,000	4,013	2,500	2,500	2500
8. Others@	366,397	162,580	175,381	238,464	1,276	1,753	1,753	803
of which: Land Compensation and other Bonds	243,610	–	–	–	–	–	–	–
III. Loans and Advances from the Centre (1 to 6)	**311,778**	**422,811**	**309,418**	**366,302**	**13,267**	**12,670**	**28,266**	**28,671**
1. State Plan Schemes	310,779	411,316	303,543	360,614	13,006	8,524	27,296	27,871
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	1,908	–	–
3. Centrally Sponsored Schemes	680	11,340	5,721	5,526	74	1,738	–	–
4. Non-Plan (i to iii)	319	155	154	162	–	–	645	720
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	319	155	154	162	–	–	645	720
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	187	500	325	80
IV. Recovery of Loans and Advances (1 to 12)	**125,565**	**153,367**	**148,066**	**175,740**	**235**	**160**	**160**	**170**
1. Housing	-8,299	21,115	16,615	76,570	–	–	–	–
2. Urban Development	62	77	77	81	–	–	–	–
3. Crop Husbandry	108	175	175	193	–	–	–	–
4. Food Storage and Warehousing	9	2	2	2	–	–	–	–
5. Co-operation	21	1,828	1,828	1,843	28	–	–	–
6. Minor Irrigation	–	–	–	8,500	–	–	–	–
7. Power Projects	122,388	98,400	98,400	22,037	–	–	–	–
8. Village and Small Industries	-68	42	42	44	3	–	–	–
9. Industries and Minerals	2,651	114	1,738	4,120	–	–	–	–
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	7,113	8,885	8,885	10,459	204	160	160	170
12. Others**	1,580	22,729	20,304	51,891	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**3,829**	**3,829**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**130,496**	**130,907**	**130,907**	**143,968**	**12,956**	**14,732**	**14,060**	**15,188**
1. State Provident Funds	108,548	108,348	108,348	119,183	8,344	10,194	9,060	9,762
2. Others	21,948	22,559	22,559	24,785	4,612	4,538	5,000	5,426
VIII. Reserve Funds (1 to 4)	**85,713**	**72,031**	**60,592**	**62,149**	**7,214**	**1,719**	**731**	**1,247**
1. Depreciation/Renewal Reserve Funds	30	32	30	32	–	–	–	–
2. Sinking Funds	18,856	28,592	17,492	20,382	258	258	400	400
3. Famine Relief Fund	–	–	–	–	–	–	–	–
4. Others	66,827	43,407	43,070	41,735	6,956	1,461	331	847
IX. Deposits and Advances (1 to 4)	**1,182,278**	**987,995**	**1,059,412**	**1,050,598**	**13,666**	**11,541**	**9,620**	**9,946**
1. Civil Deposits	240,002	199,548	212,075	183,060	10,441	8,795	4,664	4,897
2. Deposits of Local Funds	638,666	586,374	554,199	544,448	–	–	2,436	2,436
3. Civil Advances	33,091	22,000	22,000	22,000	3,225	2,746	2,520	1,963
4. Others	270,519	180,073	271,138	301,090	–	–	–	650
X. Suspense and Miscellaneous (1 to 4)	**7,011,727**	**–**	**–**	**–**	**416,003**	**312,598**	**99,898**	**104,894**
1. Suspense	-501	–	–	–	-33,311	173,911	19,577	20,556
2. Cash Balance Investment Accounts	1,054,792	–	–	–	447,540	13,718	79,687	83,672
3. Deposits with RBI	5,043,453	–	–	–	–	–	–	–
4. Others	913,983	–	–	–	1,774	124,969	634	666
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**520,783**	**–**	**–**	**–**	**94,107**	**52,241**	**59,979**	**62,978**

See 'Notes to Appendix III'.

Appendix III: Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	ASSAM				BIHAR			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Revised Estimates)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**1,313,674**	**1,256,943**	**1,636,080**	**870,575**	**1,253,222**	**1,209,911**	**1,304,042**	**1,325,314**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**836,888**	**651,367**	**991,151**	**473,030**	**585,358**	**602,029**	**669,333***	**701,071***
1. Market Loans	78,537	93,614	96,398	58,030	98,815	93,358	–	–
2. Loans from L.I.C.	–	–	–	–	–	–	–	–
3. Loans from S.B.I.and other Banks	–	–	–	–	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	5,349	7,000	7,000	15,000	33,970	46,094	–	–
5. Loans from National Co-operative Development Corporation	–	–	–	–	1,570	1,574	–	–
6. WMA from RBI	643,586	300,000	637,000	300,000	200,000	200,000	–	–
7. Special Securities issued to NSSF	108,310	145,000	145,000	100,000	250,000	260,000	–	–
8. Others@	1,106	105,753	105,753	–	1,003	1,003	669,333	701,071
of which: Land Compensation and other Bonds	–	85,753	85,753	–	3	3	–	–
III. Loans and Advances from the Centre (1 to 6)	**36,892**	**44,369**	**51,336**	**54,404**	**139,335**	**148,328**	**175,155**	**2,266**
1. State Plan Schemes	29,734	36,920	43,887	45,971	136,335	146,228	175,155	2,266
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	1,400	500	–	–
3. Centrally Sponsored Schemes	70	–	–	–	1,000	1,000	–	–
4. Non-Plan (i to iii)	65	–	–	–	600	600	–	–
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	65	–	–	–	600	600	–	–
5. Ways and Means Advances from Centre	5,000	5,000	5,000	5,000	–	–	–	–
6. Loans for Special Schemes	2,023	2,449	2,449	3,433	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	**4,029**	**252,901**	**254,132**	**4,875**	**3,088**	**3,055**	**3,055**	**6,751**
1. Housing	–	–	–	–	15	10	10	–
2. Urban Development	–	–	–	–	–	–	–	–
3. Crop Husbandry	–	–	–	–	25	1	1	–
4. Food Storage and Warehousing	–	–	–	–	–	–	–	–
5. Co-operation	117	11	128	141	2,054	2,134	2,134	5,725
6. Minor Irrigation	–	–	–	–	–	–	–	–
7. Power Projects	–	249,700	249,700	–	–	–	–	–
8. Village and Small Industries	4	–	4	5	41	31	31	31
9. Industries and Minerals	127	–	140	153	59	50	50	59
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	–	3,189	4,160	4,576	884	814	814	815
12. Others**	3,781	1	–	–	10	15	15	121
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**5,000**	**5,000**	**5,000**	**5,000**	**35,000**	**35,000**	**35,000**	**35,000**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**74,579**	**85,100**	**95,100**	**87,500**	**71,836**	**96,836**	**96,836**	**122,657**
1. State Provident Funds	72,435	82,500	92,500	85,000	70,000	95,000	95,000	119,000
2. Others	2,144	2,600	2,600	2,500	1,836	1,836	1,836	3,657
VIII. Reserve Funds (1 to 4)	**13,475**	**37,411**	**58,566**	**33,706**	**7,752**	**8,140**	**8,140**	**14,893**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–
2. Sinking Funds	9,600	13,200	13,200	14,400	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–
4. Others	3,875	24,211	45,366	19,306	7,752	8,140	8,140	14,893
IX. Deposits and Advances (1 to 4)	**92,628**	**76,020**	**76,020**	**89,300**	**303,150**	**224,183**	**224,183**	**328,662**
1. Civil Deposits	57,497	46,000	46,000	54,000	40,842	70,870	70,870	51,242
2. Deposits of Local Funds	292	20	20	300	43,123	58,855	58,855	89,909
3. Civil Advances	34,839	30,000	30,000	35,000	6,100	1,100	1,100	2,748
4. Others	–	–	–	–	213,085	93,358	93,358	184,763
X. Suspense and Miscellaneous (1 to 4)	**149,001**	**14,775**	**14,775**	**27,760**	**35,603**	**22,000**	**22,000**	**53,214**
1. Suspense	113,598	2,000	2,000	10,000	10,603	10,000	10,000	40,000
2. Cash Balance Investment Accounts	32,778	10,000	10,000	15,000	20,000	10,000	10,000	10,000
3. Deposits with RBI	–	–	–	–	–	–	–	–
4. Others	2,625	2,775	2,775	2,760	5,000	2,000	2,000	3,214
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**101,182**	**90,000**	**90,000**	**95,000**	**72,100**	**70,340**	**70,340**	**60,800**

* : Detailed break-up were not available till mid-December, 2005.

Appendix III: Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	CHHATTISGARH				GOA			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**2,533,608**	**2,120,521**	**2,134,418**	**2,135,680**	**495,675**	**290,063**	**284,456**	**278,093**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**197,760**	**178,500**	**179,691**	**174,078**	**137,777**	**79,050**	**72,396**	**68,192**
1. Market Loans	64,160	60,000	41,691	42,978	23,981	24,950	13,296	12,692
2. Loans from L.I.C.	–	2,000	2,000	–	–	–	–	–
3. Loans from S.B.I.and other Banks	–	–	–	–	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	14,768	23,500	23,000	25,700	1,499	1,500	1,500	1,500
5. Loans from National Co-operative Development Corporation	2,871	2,500	2,500	1,400	57	600	600	600
6. WMA from RBI	–	20,000	20,000	20,000	64,727	10,000	10,000	10,000
7. Special Securities issued to NSSF	67,639	70,000	90,000	84,000	45,784	40,000	45,000	42,000
8. Others@	48,322	500	500	–	1,729	2,000	2,000	1,400
of which: Land Compensation and other Bonds	48,322	–	–	–	–	–	–	–
III. Loans and Advances from the Centre (1 to 6)	**45,439**	**59,862**	**58,722**	**68,218**	**6,123**	**7,788**	**11,834**	**9,596**
1. State Plan Schemes	45,136	58,999	58,259	67,622	6,095	7,717	11,703	9,233
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	1	1	1
3. Centrally Sponsored Schemes	303	353	353	336	28	70	130	362
4. Non-Plan (i to iii)	–	510	110	260	–	–	–	–
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	–	510	110	260	–	–	–	–
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	**1,065**	**2,358**	**3,655**	**3,142**	**655**	**798**	**799**	**878**
1. Housing	–	93	–	–	42	62	62	68
2. Urban Development	31	358	412	419	8	27	27	30
3. Crop Husbandry	18	180	138	158	–	3	3	4
4. Food Storage and Warehousing	20	227	227	104	–	–	–	–
5. Co-operation	681	720	730	191	6	15	15	17
6. Minor Irrigation	–	12	–	–	–	–	–	–
7. Power Projects	38	–	1,687	1,707	–	–	–	–
8. Village and Small Industries	6	73	15	15	2	3	3	4
9. Industries and Minerals	–	–	–	–	–	–	–	–
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	259	685	303	303	561	647	647	712
12. Others**	12	10	143	245	36	41	42	43
V. Inter-State Settlement	**–**	**–**	**–**	**1**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**4,000**	**4,000**	**4,000**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**47,330**	**43,902**	**43,902**	**50,006**	**11,088**	**15,210**	**12,210**	**12,210**
1. State Provident Funds	40,047	41,499	41,499	42,506	10,882	15,000	12,000	12,000
2. Others	7,283	2,403	2,403	7,500	206	210	210	210
VIII. Reserve Funds (1 to 4)	**15,823**	**20,165**	**32,864**	**25,401**	**2,079**	**3,301**	**3,301**	**3,301**
1. Depreciation/Renewal Reserve Funds	–	1	1	1	–	–	–	–
2. Sinking Funds	5,600	5,600	20,800	10,000	1,185	2,000	2,000	2,000
3. Famine Relief Fund	3	–	26	29	–	–	–	–
4. Others	10,220	14,564	12,037	15,371	894	1,301	1,301	1,301
IX. Deposits and Advances (1 to 4)	**77,129**	**114,376**	**114,376**	**113,626**	**11,896**	**8,466**	**8,466**	**8,466**
1. Civil Deposits	55,026	49,779	49,779	47,779	8,906	8,245	8,245	8,245
2. Deposits of Local Funds	5	10	10	10	–	–	–	–
3. Civil Advances	21,144	19,385	19,385	22,000	381	220	220	220
4. Others	954	45,202	45,202	43,837	2,609	1	1	1
X. Suspense and Miscellaneous (1 to 4)	**1,943,456**	**1,455,739**	**1,455,739**	**1,455,739**	**180,826**	**120,450**	**120,450**	**120,450**
1. Suspense	-58,409	6,390	6,390	6,390	48,106	5,000	5,000	5,000
2. Cash Balance Investment Accounts	1,311,718	900,000	900,000	900,000	26,201	60,000	60,000	60,000
3. Deposits with RBI	269,071	245,581	245,581	245,581	–	–	–	–
4. Others	421,076	303,768	303,768	303,768	106,519	55,450	55,450	55,450
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**205,606**	**241,619**	**241,469**	**241,469**	**145,231**	**55,000**	**55,000**	**55,000**

Appendix III: Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	GUJARAT				HARYANA			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**5,297,667**	**6,732,999**	**7,976,225**	**6,811,158**	**2,318,424**	**2,255,605**	**1,707,226**	**1,648,500**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**1,916,481**	**696,468**	**1,447,415**	**947,380**	**610,315**	**613,366**	**390,875**	**352,445**
1. Market Loans	496,104	52,199	202,046	56,213	116,486	105,369	46,998	52,076
2. Loans from L.I.C.	–	–	–	–	–	–	–	–
3. Loans from S.B.I.and other Banks	–	–	–	–	79,400	111,000	80,000	100,000
4. Loans from National Bank for Agriculture and Rural Development	22	–	–	–	14,461	14,500	19,000	23,000
5. Loans from National Co-operative Development Corporation	5,055	1	1	1	1,100	553	1,210	1,330
6. WMA from RBI	716,111	100,000	250,000	100,000	23,898	200,000	110,000	10,000
7. Special Securities issued to NSSF	647,728	483,098	920,000	691,296	170,781	177,500	127,723	159,664
8. Others@	51,461	61,170	75,368	99,870	204,189	4,444	5,944	6,375
of which: Land Compensation and other Bonds	–	–	–	–	202,229	–	–	–
III. Loans and Advances from the Centre (1 to 6)	**300,404**	**249,917**	**262,105**	**267,144**	**42,059**	**35,153**	**32,169**	**37,391**
1. State Plan Schemes	300,397	230,392	228,337	246,298	41,480	34,523	31,619	36,841
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	–	19,425	33,768	20,845	320	480	400	400
4. Non-Plan (i to iii)	7	–	–	–	259	150	150	150
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	7	–	–	–	259	150	150	150
5. Ways and Means Advances from Centre	–	100	–	1	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	**18,160**	**17,596**	**18,100**	**19,359**	**15,558**	**13,427**	**14,836**	**19,449**
1. Housing	3,433	300	800	500	130	151	151	155
2. Urban Development	491	708	1,000	708	61	18	24	32
3. Crop Husbandry	5	147	5	10	14	–	3	21
4. Food Storage and Warehousing	62	1,000	1,000	1,000	25	100	100	350
5. Co-operation	2,245	1,100	1,100	2,000	1,045	559	1,000	1,189
6. Minor Irrigation	–	–	–	–	–	–	–	–
7. Power Projects	1,056	1,216	1,055	–	2,326	143	143	143
8. Village and Small Industries	118	15	15	117	5,449	6,282	5,929	8,452
9. Industries and Minerals	–	80	80	50	–	20	–	1,000
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	5,600	5,805	5,805	7,729	6,426	6,112	6,282	6,898
12. Others**	5,150	7,225	7,240	7,245	82	42	1,204	1,209
V. Inter-State Settlement	**–**	**1**	**–**	**1**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**1,170**	**11,542**	**15,349**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**89,518**	**96,041**	**99,265**	**107,635**	**99,982**	**121,199**	**114,354**	**125,674**
1. State Provident Funds	78,394	84,841	88,065	96,335	99,042	120,223	113,378	124,716
2. Others	11,124	11,200	11,200	11,300	940	976	976	958
VIII. Reserve Funds (1 to 4)	**37,041**	**72,337**	**97,806**	**149,271**	**17,697**	**18,760**	**19,867**	**23,349**
1. Depreciation/Renewal Reserve Funds	65	105	105	105	5,038	4,932	4,900	5,202
2. Sinking Funds	-6,844	16,800	35,000	80,000	2,742	3,687	3,829	4,190
3. Famine Relief Fund	–	–	–	–	–	–	–	–
4. Others	43,820	55,432	62,701	69,166	9,917	10,141	11,138	13,957
IX. Deposits and Advances (1 to 4)	**966,787**	**1,243,575**	**1,260,809**	**1,256,196**	**445,759**	**208,700**	**199,625**	**215,820**
1. Civil Deposits	239,430	305,000	305,000	312,000	117,827	120,000	110,036	105,000
2. Deposits of Local Funds	693,008	700,000	700,000	700,000	948	1,200	885	950
3. Civil Advances	16,025	15,000	15,000	17,000	7,155	5,000	6,004	6,000
4. Others	18,324	223,575	240,809	227,196	319,829	82,500	82,700	103,870
X. Suspense and Miscellaneous (1 to 4)	**1,532,749**	**4,073,012**	**4,502,556**	**3,653,012**	**903,662**	**1,125,000**	**815,500**	**754,372**
1. Suspense	-123,826	167,860	167,860	167,860	15,795	140,000	130,000	70,395
2. Cash Balance Investment Accounts	554,590	400,000	829,544	580,000	879,048	60,000	80,000	80,000
3. Deposits with RBI	–	2,600,000	2,600,000	1,800,000	–	900,000	600,000	600,000
4. Others	1,101,985	905,152	905,152	1,105,152	8,819	25,000	5,500	3,977
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**1,795**	**–**	**310**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**433,562**	**272,510**	**272,510**	**411,160**	**183,392**	**120,000**	**120,000**	**120,000**

Appendix III: Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Revised Estimates)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**1,235,135**	**462,830**	**465,761**	**357,652**	**248,423**	**219,908**	**237,370**	**277,186**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**634,691**	**236,591**	**239,551**	**121,745**	**57,408**	**67,247**	**76,089**	**86,724**
1. Market Loans	88,182	37,600	40,560	42,500	8,861	15,000	9,542	15,224
2. Loans from L.I.C.	10,900	12,300	12,300	6,000	11,300	11,300	11,300	11,300
3. Loans from S.B.I.and other Banks	–	–	–	–	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	14,026	14,000	14,000	17,500	8,000	11,700	21,000	26,000
5. Loans from National Co-operative Development Corporation	350	590	590	900	–	–	–	–
6. WMA from RBI	287,413	14,000	14,000	14,000	–	–	–	–
7. Special Securities issued to NSSF	57,730	22,500	22,500	30,845	25,047	25,047	30,047	30,000
8. Others@	176,090	135,601	135,601	10,000	4,200	4,200	4,200	4,200
of which: Land Compensation and other Bonds	7,025	–	–	–	–	–	–	–
III. Loans and Advances from the Centre (1 to 6)	**28,954**	**15,133**	**15,133**	**15,036**	**34,988**	**38,730**	**38,845**	**39,342**
1. State Plan Schemes	15,884	15,053	15,053	15,000	33,552	38,700	38,825	39,312
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	407	80	80	36	–	–	–	–
4. Non-Plan (i to iii)	163	–	–	–	1,436	30	20	30
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	163	–	–	–	1,436	30	20	30
5. Ways and Means Advances from Centre	12,500	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	**2,829**	**2,717**	**2,688**	**2,707**	**428**	**433**	**315**	**348**
1. Housing	51	84	41	41	34	5	6	6
2. Urban Development	–	–	–	–	–	35	20	18
3. Crop Husbandry	4	6	6	7	4	4	4	4
4. Food Storage and Warehousing	11	8	22	9	–	–	–	–
5. Co-operation	607	543	343	380	–	–	–	–
6. Minor Irrigation	–	–	–	–	–	–	–	–
7. Power Projects	–	–	–	–	–	–	–	–
8. Village and Small Industries	104	27	27	21	–	–	–	–
9. Industries and Minerals	–	–	–	–	20	20	–	5
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	1,977	2,213	2,213	2,213	350	350	270	300
12. Others**	75	-164	36	36	20	19	15	15
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**83,345**	**40,725**	**40,725**	**50,500**	**71,462**	**71,751**	**75,857**	**98,811**
1. State Provident Funds	81,982	39,050	39,050	49,000	69,372	69,547	73,658	96,500
2. Others	1,363	1,675	1,675	1,500	2,090	2,204	2,199	2,311
VIII. Reserve Funds (1 to 4)	**14,030**	**–**	**–**	**–**	**17,539**	**17,427**	**15,205**	**18,782**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	6,508	6,508	–	–
2. Sinking Funds	–	–	–	–	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–
4. Others	14,030	–	–	–	11,031	10,919	15,205	18,782
IX. Deposits and Advances (1 to 4)	**137,521**	**37,387**	**37,387**	**37,387**	**44,598**	**2,320**	**2,300**	**2,300**
1. Civil Deposits	28,672	7,987	7,987	7,987	1,320	1,320	1,300	1,300
2. Deposits of Local Funds	96,018	21,500	21,500	21,500	42,278	–	–	–
3. Civil Advances	12,248	7,250	7,250	7,250	1,000	1,000	1,000	1,000
4. Others	583	650	650	650	–	–	–	–
X. Suspense and Miscellaneous (1 to 4)	**82,493**	**82,240**	**82,240**	**82,240**	**8,700**	**8,700**	**15,459**	**17,579**
1. Suspense	29,670	17,100	17,100	17,100	2,700	2,700	9,459	11,579
2. Cash Balance Investment Accounts	52,679	15,000	15,000	15,000	3,600	3,600	–	–
3. Deposits with RBI	–	50,000	50,000	50,000	–	–	–	–
4. Others	144	140	140	140	2,400	2,400	6,000	6,000
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**251,272**	**48,037**	**48,037**	**48,037**	**13,300**	**13,300**	**13,300**	**13,300**

Appendix III: Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	JHARKHAND				KARNATAKA			
	2003-04 (Revised Estimates)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**421,520**	**685,258**	**685,264**	**552,124**	**5,133,455**	**2,302,367**	**2,502,423**	**2,199,320**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**122,923**	**225,000**	**225,000**	**200,358**	**1,191,297**	**582,091**	**835,017**	**387,787**
1. Market Loans	30,000	45,000	45,000	23,562	277,890	127,000	229,896	151,287
2. Loans from L.I.C.	–	–	–	–	14,889	17,000	–	–
3. Loans from S.B.I.and other Banks	–	–	–	–	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	7,723	25,000	25,000	35,000	29,844	40,000	40,000	40,000
5. Loans from National Co-operative Development Corporation	–	–	–	25,000	2,110	1,500	1,500	1,500
6. WMA from RBI	–	–	–	–	538,164	135,000	149,356	135,000
7. Special Securities issued to NSSF	85,200	105,000	105,000	51,796	273,305	261,591	414,265	60,000
8. Others@	–	50,000	50,000	65,000	55,095	–	–	–
of which: Land Compensation and other Bonds	–	–	–	–	–	–	–	–
III. Loans and Advances from the Centre (1 to 6)	**43,642**	**102,842**	**102,842**	**–**	**195,700**	**223,805**	**170,935**	**219,112**
1. State Plan Schemes	43,642	43,642	43,642	–	144,290	218,262	164,103	214,501
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	13,623	13,623	–	–	200	200	–
3. Centrally Sponsored Schemes	–	45,577	45,577	–	1,212	1,293	2,332	111
4. Non-Plan (i to iii)	–	–	–	–	198	4,050	4,300	4,500
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	–	–	–	–	198	4,050	4,300	4,500
5. Ways and Means Advances from Centre	–	–	–	–	50,000	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	**1,345**	**1,546**	**1,552**	**992**	**6,429**	**2,991**	**2,991**	**2,991**
1. Housing	5	6	6	6	737	200	200	200
2. Urban Development	–	–	–	–	45	50	50	50
3. Crop Husbandry	–	–	–	–	6	40	40	40
4. Food Storage and Warehousing	–	–	–	–	–	–	–	–
5. Co-operation	–	–	–	–	227	100	100	100
6. Minor Irrigation	–	–	–	–	–	1	1	1
7. Power Projects	1,000	1,149	1,150	500	–	500	500	500
8. Village and Small Industries	46	53	58	56	46	58	58	58
9. Industries and Minerals	–	–	–	–	140	212	212	212
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	294	338	338	430	841	1,275	1,275	1,275
12. Others**	–	–	–	–	4,387	555	555	555
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**15,000**	**15,000**	**15,000**	**15,000**	**–**	**500**	**500**	**500**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**41,070**	**39,000**	**39,000**	**33,795**	**142,173**	**159,500**	**159,500**	**175,450**
1. State Provident Funds	40,070	38,000	38,000	32,795	74,364	81,900	81,900	90,090
2. Others	1,000	1,000	1,000	1,000	67,809	77,600	77,600	85,360
VIII. Reserve Funds (1 to 4)	**6,251**	**6,891**	**6,891**	**7,000**	**39,565**	**20,900**	**20,900**	**20,900**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	7	–	–	–
2. Sinking Funds	–	–	–	–	154	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–
4. Others	6,251	6,891	6,891	7,000	39,404	20,900	20,900	20,900
IX. Deposits and Advances (1 to 4)	**89,774**	**103,659**	**103,659**	**103,659**	**1,468,637**	**578,080**	**578,080**	**578,080**
1. Civil Deposits	11,828	13,341	13,341	13,341	195,673	85,000	85,000	85,000
2. Deposits of Local Funds	26,330	38,100	38,100	38,100	840,046	420,000	420,000	420,000
3. Civil Advances	6,616	6,618	6,618	6,618	7,704	–	–	–
4. Others	45,000	45,600	45,600	45,600	425,214	73,080	73,080	73,080
X. Suspense and Miscellaneous (1 to 4)	**57,342**	**65,114**	**65,114**	**65,114**	**1,819,584**	**526,500**	**526,500**	**606,500**
1. Suspense	36,512	38,514	38,514	38,514	55,301	26,500	26,500	26,500
2. Cash Balance Investment Accounts	20,000	20,000	20,000	20,000	684,691	–	–	80,000
3. Deposits with RBI	–	–	–	–	–	–	–	–
4. Others	830	6,600	6,600	6,600	1,079,592	500,000	500,000	500,000
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**44,173**	**126,206**	**126,206**	**126,206**	**270,070**	**208,000**	**208,000**	**208,000**

Appendix III: Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	KERALA				MADHYA PRADESH			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**4,178,483**	**3,547,424**	**4,356,009**	**4,053,626**	**4,218,728**	**4,408,956**	**4,955,396**	**4,916,582**
I. External Debt	**–**	**–**	**–**	**–**	–	–	–	–
II. Internal Debt (1 to 8)	**1,412,086**	**745,688**	**1,326,027**	**908,268**	**1,436,252**	**1,568,635**	**1,168,745**	**1,203,328**
1. Market Loans	193,063	84,066	130,506	111,866	240,582	285,862	172,969	108,555
2. Loans from L.I.C.	44,000	44,000	44,000	44,000	–	10,000	75,100	–
3. Loans from S.B.I.and other Banks	–	–	–	–	–	40,000	80	12,000
4. Loans from National Bank for Agriculture and Rural Development	11,754	25,400	25,000	25,000	41,878	46,000	46,000	56,000
5. Loans from National Co-operative Development Corporation	12,346	3,220	3,220	3,400	1,331	1,416	1,416	1,416
6. WMA from RBI	809,730	415,000	861,800	465,000	641,380	750,000	450,000	750,000
7. Special Securities issued to NSSF	194,696	170,000	257,500	255,000	242,904	270,000	277,000	270,000
8. Others@	146,497	4,002	4001	4002	268,177	165,357	146,180	5,357
of which: Land Compensation and other Bonds	115,825	2	2	2	266,389	160,000	141,480	–
III. Loans and Advances from the Centre (1 to 6)	**96,817**	**156,717**	**162,683**	**152,125**	**172,292**	**226,008**	**207,011**	**214,792**
1. State Plan Schemes	65,289	134,853	141,078	129,929	171,412	198,998	180,510	213,291
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	464	1,864	1,565	2,156	880	1,900	1,501	1,501
4. Non-Plan (i to iii)	64	–	40	40	–	110	–	–
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	64	–	40	40	–	110	–	–
5. Ways and Means Advances from Centre	31,000	20,000	20,000	20,000	–	25,000	25,000	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	**7,290**	**7,555**	**8,056**	**7,490**	**3,584**	**4,742**	**55,489**	**86,161**
1. Housing	75	111	111	114	–	333	302	297
2. Urban Development	334	160	160	343	1,002	1,277	1,433	1,391
3. Crop Husbandry	–	84	84	24	69	21	7	7
4. Food Storage and Warehousing	29	202	202	166	986	510	90	335
5. Co-operation	1,268	1,100	1,133	1,315	334	346	1,447	973
6. Minor Irrigation	–	–	–	–	–	40	40	40
7. Power Projects	–	–	–	–	–	531	50,000	81,478
8. Village and Small Industries	636	514	933	746	48	76	1	1
9. Industries and Minerals	92	400	236	92	4	–	–	–
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	4,197	3,870	4,197	3,907	1,030	935	935	935
12. Others**	659	1,114	1,000	783	111	673	1,234	704
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**100**	**–**	**100**	**5**	**4,000**	**4,005**	**4,000**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**877,313**	**1,106,402**	**1,020,467**	**1,034,267**	**120,019**	**198,658**	**189,039**	**135,759**
1. State Provident Funds	176,158	247,740	233,693	246,678	108,071	173,039	173,039	114,334
2. Others	701,155	858,662	786,774	787,589	11,948	25,619	16,000	21,425
VIII. Reserve Funds (1 to 4)	**13,369**	**21,655**	**31,001**	**23,426**	**36,652**	**42,194**	**45,492**	**36,328**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	32	39	39	39
2. Sinking Funds	–	6,745	12,344	13,857	–	100	100	100
3. Famine Relief Fund	–	–	–	–	29	29	29	29
4. Others	13,369	14,910	18,657	9,569	36,591	42,026	45,324	36,160
IX. Deposits and Advances (1 to 4)	**332,048**	**417,984**	**340,929**	**449,783**	**412,582**	**419,253**	**308,546**	**284,345**
1. Civil Deposits	95,219	81,997	82,659	96,976	139,856	92,538	97,039	137,038
2. Deposits of Local Funds	234,501	334,523	256,540	351,050	7	11	7	7
3. Civil Advances	372	135	281	308	32,047	38,390	38,300	38,500
4. Others	1,956	1,329	1,449	1,449	240,672	288,314	173,200	108,800
X. Suspense and Miscellaneous (1 to 4)	**995,222**	**669,412**	**1,037,334**	**1,045,222**	**1,593,666**	**1,636,081**	**2,331,581**	**2,231,981**
1. Suspense	297,615	338,354	338,757	364,139	-1,444	28,081	28,081	28,081
2. Cash Balance Investment Accounts	46,897	30,050	47,550	30,005	375,682	450,000	800,000	700,400
3. Deposits with RBI	–	–	–	–	–	–	–	–
4. Others	650,710	301,008	651,027	651,078	1,219,428	1,158,000	1,503,500	1,503,500
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**444,338**	**421,911**	**429,512**	**432,945**	**443,676**	**309,385**	**645,488**	**719,888**

Appendix III: Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	MAHARASHTRA				MANIPUR			
	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**6,659,750**	**7,653,084**	**10,244,099**	**6,459,327**	**246,485**	**294,559**	**284,724**	**199,494**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**3,045,007**	**2,277,498**	**2,584,080**	**707,156**	**65,672**	**154,518**	**42,335**	**43,027**
1. Market Loans	747,247	138,580	431,010	138,580	19,445	7,806	8,299	8,991
2. Loans from L.I.C.	181,100	100,000	47,700	47,700	–	884	884	884
3. Loans from S.B.I.and other Banks	–	–	–	–	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	276	50,000	50,000	100,000	–	3,476	800	800
5. Loans from National Co-operative Development Corporation	92	27,388	21,552	9,551	–	–	–	–
6. WMA from RBI	932,137	1,300,000	450,000	100,000	46,227	140,000	30,000	30,000
7. Special Securities issued to NSSF	1,058,834	600,000	1,575,293	302,800	–	–	–	–
8. Others@	125,321	61,530	8,525	8,525	–	2,352	2,352	2,352
of which: Land Compensation and other Bonds	1	25	20	20	–	–	–	–
III. Loans and Advances from the Centre (1 to 6)	**125,241**	**140,527**	**235,917**	**340,207**	**52,746**	**59,189**	**116,377**	**31,810**
1. State Plan Schemes	122,707	135,761	227,565	333,127	8,092	7,815	9,994	11,384
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	120	364	400
3. Centrally Sponsored Schemes	2,104	4,716	8,249	7,030	60	264	–	–
4. Non-Plan (i to iii)	430	50	103	50	13	839	60,901	1
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	430	50	103	50	13	839	60,901	1
5. Ways and Means Advances from Centre	–	–	–	–	44,500	50,000	45,000	20,000
6. Loans for Special Schemes	–	–	–	–	81	151	118	25
IV. Recovery of Loans and Advances (1 to 12)	**48,216**	**42,254**	**149,395**	**44,538**	**48**	**47**	**51**	**551**
1. Housing	2,799	1,958	2,800	3,407	–	1	–	500
2. Urban Development	1,180	1,424	1,424	1,425	–	–	–	–
3. Crop Husbandry	8	14	14	16	–	–	–	–
4. Food Storage and Warehousing	–	–	–	–	–	–	–	–
5. Co-operation	2,496	1,510	65,302	1,585	3	8	5	5
6. Minor Irrigation	6	10	10	10	–	–	–	–
7. Power Projects	2,287	17,227	53,322	17,322	–	–	–	–
8. Village and Small Industries	94	80	200	200	1	1	1	1
9. Industries and Minerals	22,236	–	7,111	–	–	–	–	–
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	9,276	11,141	10,267	11,873	44	36	45	45
12. Others**	7,834	8,890	8,945	8,700	–	1	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**88,685**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**171,378**	**218,276**	**204,314**	**220,104**	**12,127**	**16,822**	**17,300**	**15,200**
1. State Provident Funds	154,748	197,003	174,037	196,861	10,040	15,032	13,600	11,000
2. Others	16,630	21,273	30,277	23,243	2,087	1,790	3,700	4,200
VIII. Reserve Funds (1 to 4)	**544,055**	**654,841**	**690,313**	**482,962**	**516**	**349**	**811**	**556**
1. Depreciation/Renewal Reserve Funds	95	101	74	81	–	–	–	–
2. Sinking Funds	39,486	22,300	22,300	44,000	–	–	–	–
3. Famine Relief Fund	24	30	30	30	–	–	–	–
4. Others	504,450	632,410	667,909	438,851	516	349	811	556
IX. Deposits and Advances (1 to 4)	**560,949**	**591,149**	**667,874**	**591,954**	**3,181**	**13,080**	**6,350**	**1,350**
1. Civil Deposits	502,857	555,779	579,933	551,574	2,813	2,900	6,000	1,000
2. Deposits of Local Funds	283	3,313	308	313	–	–	–	–
3. Civil Advances	32,922	32,007	33,007	35,007	292	180	300	300
4. Others	24,887	50	54,626	5,060	76	10,000	50	50
X. Suspense and Miscellaneous (1 to 4)	**968,495**	**2,942,238**	**4,929,505**	**2,942,805**	**57,896**	**10,554**	**56,500**	**57,000**
1. Suspense	18,760	12,236	139,019	12,800	2,619	9,000	4,000	4,000
2. Cash Balance Investment Accounts	814,208	100,000	1,523,634	100,000	53,336	–	50,000	50,000
3. Deposits with RBI	–	–	–	–	–	–	–	–
4. Others	135,527	2,830,002	3,266,852	2,830,005	1,941	1,554	2,500	3,000
XI. Appropriation to Contingency Fund	**85,000**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**1,022,724**	**786,301**	**782,701**	**1,129,601**	**54,299**	**40,000**	**45,000**	**50,000**

Appendix III : Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	MEGHALAYA				MIZORAM			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**1,112,968**	**1,270,867**	**1,297,138**	**1,303,422**	**251,036**	**36,804**	**60,752**	**40,394**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**33,711**	**23,536**	**28,825**	**25,036**	**47,270**	**10,756**	**12,978**	**10,434**
1. Market Loans	16,606	8,776	14,235	10,825	10,067	3,497	4,227	3,458
2. Loans from L.I.C.	–	1,150	–	1,150	4,609	4,918	4,918	4,918
3. Loans from S.B.I.and other Banks	–	–	–	–	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	2,070	2,600	2,600	2,600	2,202	1,683	1,400	1,400
5. Loans from National Co-operative Development Corporation	301	440	440	411	–	–	–	–
6. WMA from RBI	5,099	4,000	4,050	4,050	24,149	–	–	–
7. Special Securities issued to NSSF	5,006	3,570	4,500	5,000	1,028	–	–	–
8. Others@	4,629	3,050	3,000	1,000	5,215	658	2,433	658
of which: Land Compensation and other Bonds	1,399	–	–	–	4,557	–	–	–
III. Loans and Advances from the Centre (1 to 6)	**8,315**	**6,857**	**13,497**	**8,713**	**6,974**	**4,741**	**8,561**	**7,597**
1. State Plan Schemes	8,069	6,177	6,177	7,942	6,527	4,731	7,689	7,586
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	-240	–	–	–
3. Centrally Sponsored Schemes	105	41	181	15	80	–	248	1
4. Non-Plan (i to ii)	18	76	76	80	248	10	10	10
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	18	76	76	80	248	10	10	10
5. Ways and Means Advances from Centre	–	–	6,500	–	–	–	–	–
6. Loans for Special Schemes	123	563	563	676	359	–	614	–
IV. Recovery of Loans and Advances (1 to 12)	**1,812**	**1,650**	**1,650**	**2,000**	**2,005**	**1,832**	**2,052**	**2,093**
1. Housing	6	12	12	12	1,371	1,200	1,450	1,500
2. Urban Development	36	–	–	–	1	1	1	1
3. Crop Husbandry	–	–	–	–	–	–	–	–
4. Food Storage and Warehousing	–	–	–	–	–	–	–	–
5. Co-operation	8	7	7	7	51	30	30	31
6. Minor Irrigation	–	–	–	–	–	–	–	–
7. Power Projects	119	–	–	–	–	–	–	–
8. Village and Small Industries	–	1	1	1	1	1	1	1
9. Industries and Minerals	–	–	–	–	–	–	–	–
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	1,643	1,630	1,630	1,980	545	570	540	530
12. Others**	–	–	–	–	36	30	30	30
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**3,339**	**1,200**	**14,956**	**21,000**	**10**	**15**	**10**	**10**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**6,960**	**6,608**	**6,608**	**7,269**	**16,691**	**15,650**	**15,650**	**16,250**
1. State Provident Funds	6,960	6,608	6,608	7,269	12,521	12,900	12,900	13,000
2. Others	–	–	–	–	4,170	2,750	2,750	3,250
VIII. Reserve Funds (1 to 4)	**1,004**	**1,312**	**1,928**	**1,321**	**835**	**700**	**800**	**900**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–
2. Sinking Funds	548	833	833	842	400	400	500	600
3. Famine Relief Fund	–	–	–	–	–	–	–	–
4. Others	456	479	1,095	479	435	300	300	300
IX. Deposits and Advances (1 to 4)	**15,430**	**25,084**	**25,084**	**25,619**	**29,355**	**1,710**	**16,000**	**1,710**
1. Civil Deposits	12,497	22,080	22,080	22,515	28,401	10	14,300	1,700
2. Deposits of Local Funds	–	2	2	2	–	–	–	–
3. Civil Advances	2,933	3,002	3,002	3,102	954	1,700	1,700	10
4. Others	–	–	–	–	–	–	–	–
X. Suspense and Miscellaneous (1 to 4)	**982,265**	**1,147,777**	**1,147,797**	**1,153,718**	**87,563**	**1,400**	**2,201**	**1,400**
1. Suspense	-1,085	5,332	5,352	5,352	-11,185	–	801	–
2. Cash Balance Investment Accounts	225,368	374,164	374,164	374,165	97,441	–	–	–
3. Deposits with RBI	757,583	768,000	768,000	773,900	–	–	–	–
4. Others	399	281	281	301	1,307	1,400	1,400	1,400
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**60,132**	**56,793**	**56,793**	**58,746**	**60,333**	**–**	**2,500**	**–**

Appendix III : Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	NAGALAND				ORISSA			
	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**413,367**	**137,187**	**130,309**	**136,395**	**2,181,170**	**1,939,851**	**1,900,377**	**1,387,461**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**39,508**	**83,865**	**76,636**	**82,903**	**1,135,111**	**506,255**	**664,300**	**344,626**
1. Market Loans	30,587	20,081	16,361	18,465	210,087	221,396	205,354	99,459
2. Loans from L.I.C.	1,500	1,800	1,777	4,500	–	2,452	2,452	2,452
3. Loans from S.B.I.and other Banks	–	–	–	–	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	918	2,962	3,057	2,200	11,540	42,928	38,000	30,000
5. Loans from National Co-operative Development Corporation	20	395	238	238	455	1,766	804	2
6. WMA from RBI	4,455	50,000	45,000	50,000	701,290	150,000	300,000	150,000
7. Special Securities issued to NSSF	-4,340	1,190	2,037	1,200	101,452	86,530	116,507	61,530
8. Others@	6,368	7,437	8,166	6,300	110,287	1,183	1,183	1,183
of which: Land Compensation and other Bonds	–	–	–	–	110,287	–	–	–
III. Loans and Advances from the Centre (1 to 6)	**-35,374**	**18,183**	**17,191**	**18,189**	**154,095**	**254,764**	**200,522**	**217,345**
1. State Plan Schemes	155	6,303	6,373	7,192	113,701	252,718	198,475	214,500
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	186	186	200	300	394	521	522	1,320
4. Non-Plan (i to ii)	-35,881	514	–	–	–	1,525	1,525	1,525
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	-35,881	514	–	–	–	1,525	1,525	1,525
5. Ways and Means Advances from Centre	–	10,000	10,000	10,000	40,000	–	–	–
6. Loans for Special Schemes	166	1,180	618	697	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	**681**	**1,038**	**681**	**613**	**27,306**	**48,418**	**16,498**	**16,498**
1. Housing	523	810	523	470	188	80	–	–
2. Urban Development	–	–	–	–	77	20	–	–
3. Crop Husbandry	–	–	–	–	–	10	–	–
4. Food Storage and Warehousing	–	–	–	–	194	50	–	–
5. Co-operation	17	34	17	16	1,118	300	–	–
6. Minor Irrigation	–	–	–	–	–	–	–	–
7. Power Projects	–	–	–	–	993	30,200	–	–
8. Village and Small Industries	–	2	–	–	107	10	–	–
9. Industries and Minerals	–	–	–	–	1,537	25	–	–
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	141	192	141	127	19,519	14,687	13,987	13,987
12. Others**	–	–	–	–	3,573	3,036	2,511	2,511
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**27**	**15,000**	**15,000**	**15,000**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**10,645**	**9,911**	**9,911**	**10,500**	**167,471**	**215,150**	**215,150**	**165,423**
1. State Provident Funds	9,120	9,671	9,671	10,250	167,119	215,000	215,000	165,303
2. Others	1,525	240	240	250	352	150	150	120
VIII. Reserve Funds (1 to 4)	**85**	**180**	**180**	**180**	**53,156**	**135,073**	**136,640**	**72,110**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	15,128	78,507	78,507	26,007
3. Famine Relief Fund	–	–	–	–	–	–	–	–
4. Others	85	180	180	180	38,028	56,566	58,133	46,103
IX. Deposits and Advances (1 to 4)	**8,150**	**1,260**	**2,960**	**1,260**	**373,290**	**401,406**	**369,436**	**259,323**
1. Civil Deposits	7,202	1,000	2,700	1,000	121,211	134,020	125,312	122,034
2. Deposits of Local Funds	–	–	–	–	34,413	34,020	34,020	32,780
3. Civil Advances	948	260	260	260	4,577	4,550	4,550	4,550
4. Others	–	–	–	–	213,089	228,816	205,554	99,959
X. Suspense and Miscellaneous (1 to 4)	**333,365**	**8,740**	**8,740**	**8,740**	**111,967**	**128,130**	**112,467**	**113,982**
1. Suspense	-9,339	1,490	1,490	1,490	13,122	6,120	9,382	7,932
2. Cash Balance Investment Accounts	333,802	6,500	6,500	6,500	97,768	118,500	102,000	105,000
3. Deposits with RBI	–	–	–	–	–	–	–	–
4. Others	8,902	750	750	750	1,077	3,510	1,085	1,050
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**31,500**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**56,307**	**14,010**	**14,010**	**14,010**	**158,747**	**204,155**	**170,364**	**183,154**

Appendix III : Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	PUNJAB				RAJASTHAN			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**5,011,017**	**6,036,506**	**4,957,340**	**4,822,453**	**5,963,168**	**5,397,583**	**6,271,853**	**5,890,817**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**1,111,096**	**1,041,815**	**993,237**	**871,277**	**1,696,798**	**1,550,395**	**1,062,159**	**895,073**
1. Market Loans	205,643	179,641	182,295	59,277	271,390	302,095	239,121	136,273
2. Loans from L.I.C.	–	–	–	–	–	28,000	89,390	–
3. Loans from S.B.I.and other Banks	–	–	–	–	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	17,628	32,400	32,400	32,400	17,855	50,000	29,500	50,000
5. Loans from National Co-operative Development Corporation	–	340	340	500	196	300	300	300
6. WMA from RBI	458,490	400,000	400,000	400,000	957,928	750,000	200,000	300,000
7. Special Securities issued to NSSF	337,601	415,334	364,102	365,000	412,551	420,000	503,848	408,500
8. Others@	91,734	14,100	14,100	14,100	36,878	–	–	–
of which: Land Compensation and other Bonds	63,734	–	–	–	36,878	–	–	–
III. Loans and Advances from the Centre (1 to 6)	**54,194**	**82,434**	**78,232**	**82,462**	**163,649**	**185,751**	**194,582**	**214,596**
1. State Plan Schemes	38,776	58,779	54,577	58,907	162,368	183,451	190,768	209,560
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	-6,095	–	–	-123
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	–	–	–	–	1,219	1,584	3,117	4,286
4. Non-Plan (i to ii)	418	3,655	3,655	3,555	62	716	697	750
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	418	3,655	3,655	3,555	62	716	697	750
5. Ways and Means Advances from Centre	15,000	20,000	20,000	20,000	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	**10,541**	**9,989**	**15,969**	**20,081**	**15,898**	**5,596**	**11,996**	**10,643**
1. Housing	25	4	–	–	233	200	207	207
2. Urban Development	121	–	199	199	291	69	265	200
3. Crop Husbandry	202	161	410	160	876	112	1,260	1,008
4. Food Storage and Warehousing	–	–	–	–	157	29	54	13
5. Co-operation	88	54	56	41	1,622	2,590	2,631	2,493
6. Minor Irrigation	–	–	–	–	–	1	1	1
7. Power Projects	199	–	6,238	10,000	267	1,253	1,996	1,894
8. Village and Small Industries	588	1,534	1,411	1,331	20	52	26	26
9. Industries and Minerals	–	–	–	–	5,812	950	4,138	3,117
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	8,588	7,977	7,386	8,115	4,795	–	1,046	649
12. Others**	730	259	269	235	1,825	340	372	1,035
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**130,911**	**205,198**	**142,546**	**149,729**	**216,010**	**220,619**	**219,261**	**248,507**
1. State Provident Funds	127,902	201,560	139,484	146,458	156,371	159,938	154,231	173,863
2. Others	3,009	3,638	3,062	3,271	59,639	60,681	65,030	74,644
VIII. Reserve Funds (1 to 4)	**22,280**	**43,710**	**43,189**	**14,737**	**103,678**	**34,570**	**74,436**	**69,587**
1. Depreciation/Renewal Reserve Funds	313	6,678	6,474	7,016	1,267	1,678	1,920	2,121
2. Sinking Funds	–	7,000	–	7,000	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–
4. Others	21,967	30,032	36,715	721	102,411	32,892	72,516	67,466
IX. Deposits and Advances (1 to 4)	**91,336**	**202,773**	**87,790**	**87,790**	**3,374,074**	**3,165,971**	**3,441,888**	**3,644,665**
1. Civil Deposits	77,228	189,762	73,321	73,321	341,941	393,707	364,500	397,256
2. Deposits of Local Funds	2,895	4,620	5,584	5,584	2,627,800	2,412,264	2,768,612	3,060,804
3. Civil Advances	8,347	8,009	8,609	8,609	4,991	3,008	5,005	5,005
4. Others	2,866	382	276	276	399,342	356,992	303,771	181,600
X. Suspense and Miscellaneous (1 to 4)	**3,537,743**	**4,382,677**	**3,528,467**	**3,528,467**	**147,690**	**18,872**	**997,226**	**513,841**
1. Suspense	22,632	176,047	73,318	73,318	6,744	12,818	13,563	12,818
2. Cash Balance Investment Accounts	135,187	253,340	96,028	96,028	140,349	5,000	982,631	500,000
3. Deposits with RBI	2,670,271	3,098,923	2,608,150	2,608,150	–	–	–	–
4. Others	709,653	854,367	750,971	750,971	597	1,054	1,032	1,023
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**52,916**	**67,910**	**67,910**	**67,910**	**245,371**	**215,809**	**270,305**	**293,905**

Appendix III : Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	SIKKIM				TAMIL NADU			
	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**165,171**	**181,932**	**205,861**	**160,010**	**6,435,706**	**5,574,946**	**7,917,097**	**5,789,053**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**9,351**	**8,788**	**10,925**	**3,962**	**1,041,046**	**733,787**	**1,223,632**	**842,085**
1. Market Loans	6,160	1,000	2,242	1,154	285,096	175,042	289,584	285,113
2. Loans from L.I.C.	964	964	964	964	–	20,000	20,000	5,000
3. Loans from S.B.I.and other Banks	–	–	–	–	–	–	35,000	–
4. Loans from National Bank for Agriculture and Rural Development	472	1,000	800	800	36,843	35,000	40,065	40,065
5. Loans from National Co-operative Development Corporation	–	–	–	–	142,798	714	4,811	480
6. WMA from RBI	–	–	–	–	171,013	65,530	184,562	100,000
7. Special Securities issued to NSSF	1,755	1,000	2,095	1,000	378,546	353,500	588,650	375,738
8. Others@	–	4,824	4,824	44	26,750	84,001	60,960	35,689
of which: Land Compensation and other Bonds	–	4,780	4,780	–	–	–	–	–
III. Loans and Advances from the Centre (1 to 6)	**4,351**	**4,978**	**5,779**	**6,018**	**102,300**	**263,102**	**157,997**	**1,003**
1. State Plan Schemes	4,062	4,461	5,218	5,010	101,423	261,681	156,994	–
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	21	–	–
3. Centrally Sponsored Schemes	188	140	175	588	840	1,300	903	903
4. Non-Plan (i to ii)	14	21	–	–	37	100	100	100
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	14	21	–	–	37	100	100	100
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	87	356	386	420	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	**108**	**110**	**110**	**111**	**57,455**	**23,158**	**60,468**	**21,962**
1. Housing	–	–	–	–	817	135	151	139
2. Urban Development	–	–	–	–	30,573	1,449	2,789	1,530
3. Crop Husbandry	–	–	–	–	9	–	–	–
4. Food Storage and Warehousing	–	–	–	–	10	4	24	19
5. Co-operation	–	–	–	–	184	50	129	122
6. Minor Irrigation	–	–	–	–	3	–	–	–
7. Power Projects	–	–	–	–	3,400	3,221	3,725	3,862
8. Village and Small Industries	–	–	–	–	133	59	151	102
9. Industries and Minerals	–	–	–	–	3,497	1,244	548	234
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	108	110	110	111	10,298	10,576	9,348	9,637
12. Others**	–	–	–	–	8,531	6,420	43,603	6,317
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**3**	**100**	**100**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**6,509**	**6,480**	**6,480**	**6,480**	**268,758**	**351,052**	**331411**	**334,153**
1. State Provident Funds	6,329	6,300	6,300	6,300	265,691	346,653	326,885	329,559
2. Others	180	180	180	180	3,067	4,399	4,526	4,594
VIII. Reserve Funds (1 to 4)	**2,200**	**2,605**	**3,595**	**2,212**	**73,654**	**71,338**	**163,141**	**200,175**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	34	34	27	27
2. Sinking Funds	1,100	1,100	1,100	1,100	1,060	1,282	27,102	36,694
3. Famine Relief Fund	–	–	–	–	1	1	1	1
4. Others	1,100	1,505	2,495	1,112	72,559	70,021	136,011	163,453
IX. Deposits and Advances (1 to 4)	**2,478**	**3,218**	**3,218**	**2,478**	**874,254**	**673,408**	**812,681**	**780,385**
1. Civil Deposits	2,477	3,218	3,218	2,477	559,018	375,701	533,890	518,268
2. Deposits of Local Funds	–	–	–	–	157,824	152,227	163,839	163,839
3. Civil Advances	1	–	–	1	6,761	6,641	6,097	6,101
4. Others	–	–	–	–	150,651	138,839	108,855	92,177
X. Suspense and Miscellaneous (1 to 4)	**102,186**	**111,679**	**131,680**	**100,764**	**3,652,866**	**3,075,628**	**4,812,032**	**3,253,555**
1. Suspense	-5	8	9	9	198,442	169,127	221,366	210,648
2. Cash Balance Investment Accounts	31,400	30,000	50,000	30,000	2,423,648	1,951,432	3,582,595	1,970,132
3. Deposits with RBI	–	–	–	–	–	–	–	–
4. Others	70,791	81,671	81,671	70,755	1,030,776	955,069	1,008,071	1,072,775
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**37,985**	**43,974**	**43,974**	**37,985**	**365,373**	**383,473**	**355,735**	**355,735**

Appendix III : Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	TRIPURA				UTTARANCHAL			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**471,548**	**479,605**	**462,138**	**409,449**	**2,681,522**	**900,897**	**923,685**	**946,326**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**53,247**	**27,500**	**51,919**	**28,548**	**318,962**	**213,550**	**223,550**	**193,845**
1. Market Loans	29,251	22,500	25,089	9,425	136,582	45,000	45,000	28,845
2. Loans from L.I.C.	7,977	1,500	1,500	3,000	–	2,500	2,500	5,000
3. Loans from S.B.I.and other Banks	–	–	–	–	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	–	3,000	1,045	3,000	4,989	17,500	17,500	17,500
5. Loans from National Co-operative Development Corporation	64	–	–	–	273	1,050	1,050	1,200
6. WMA from RBI	6,280	–	–	–	41,227	50,000	50,000	30,000
7. Special Securities issued to NSSF	15,660	–	24,285	12,623	78,585	90,000	100,000	110,000
8. Others@	-5,985	500	–	500	57,306	7,500	7,500	1,300
of which: Land Compensation and other Bonds	–	–	–	–	–	–	–	–
III. Loans and Advances from the Centre (1 to 6)	**9,225**	**12,045**	**10,918**	**2,000**	**28,532**	**30,240**	**32,227**	**21,987**
1. State Plan Schemes	8,798	9,675	9,243	2,000	23,503	27,067	29,054	20,637
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	159	305	–	–	280	3,173	3,173	300
4. Non-Plan (i to ii)	9	375	372	–	4,749	–	–	1,050
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	9	375	372	–	4,749	–	–	1,050
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	259	1,690	1,303	–	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	**369**	**300**	**300**	**300**	**2,291**	**2,609**	**3,385**	**6,040**
1. Housing	23	19	25	21	–	–	–	–
2. Urban Development	–	–	–	–	12	15	791	15
3. Crop Husbandry	–	–	–	–	–	–	–	3,000
4. Food Storage and Warehousing	–	–	–	–	–	–	–	–
5. Co-operation	10	6	11	7	37	55	55	25
6. Minor Irrigation	–	–	–	–	–	–	–	–
7. Power Projects	–	–	–	–	2,002	–	–	2,419
8. Village and Small Industries	2	6	3	6	–	–	–	–
9. Industries and Minerals	–	–	–	–	–	–	–	–
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, *etc.*+	334	265	261	262	234	514	515	550
12. Others**	–	4	–	4	6	2,025	2,024	31
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**5,500**	**–**	**4,625**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**36,986**	**42,385**	**46,206**	**41,466**	**32,723**	**23,724**	**23,724**	**26,097**
1. State Provident Funds	36,648	42,014	45,834	41,086	32,180	23,182	23,182	25,501
2. Others	338	371	372	380	543	542	542	596
VIII. Reserve Funds (1 to 4)	**2,074**	**–**	**1,000**	**1,000**	**5,000**	**7,500**	**12,500**	**10,200**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	5,000	7,500	12,500	10,200
3. Famine Relief Fund	–	–	–	–	–	–	–	–
4. Others	2,074	–	1,000	1,000	–	–	–	–
IX. Deposits and Advances (1 to 4)	**22,507**	**22,707**	**21,220**	**21,110**	**189,746**	**112,474**	**112,474**	**126,277**
1. Civil Deposits	20,528	20,160	19,021	18,960	119,757	47,773	47,773	52,550
2. Deposits of Local Funds	–	–	–	–	62,236	64,701	64,701	73,727
3. Civil Advances	1,979	2,547	2,199	2,150	7,753	–	–	–
4. Others	–	–	–	–	–	–	–	–
X. Suspense and Miscellaneous (1 to 4)	**265,725**	**304,668**	**253,575**	**245,025**	**1,931,435**	**385,300**	**385,300**	**423,830**
1. Suspense	11,163	4,643	4,550	5,000	-1,389	15,300	15,300	16,830
2. Cash Balance Investment Accounts	254,467	300,000	249,000	240,000	348,905	–	–	–
3. Deposits with RBI	–	–	–	–	1,225,057	–	–	–
4. Others	95	25	25	25	358,862	370,000	370,000	407,000
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**81,415**	**70,000**	**77,000**	**70,000**	**167,333**	**125,500**	**125,900**	**138,050**

Appendix III : Capital Receipts of Individual States *(Contd.)*

(Rs. Lakh)

Items	UTTAR PRADESH				WEST BENGAL			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**18,325,119**	**6,505,869**	**7,900,611**	**6,693,927**	**10,694,572**	**8,637,695**	**9,399,905**	**9,064,012**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**3,545,992**	**1,954,927**	**3,389,035**	**2,011,439**	**3,257,715**	**2,019,867**	**2,026,253**	**1,755,672**
1. Market Loans	630,427	226,830	439,596	206,224	572,900	508,630	443,877	116,342
2. Loans from L.I.C.	–	–	–	–	–	1,000	1,000	1,000
3. Loans from S.B.I.and other Banks	58,000	90,000	140,000	90,000	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	27,420	56,789	55,289	53,215	–	807	1,000	1,000
5. Loans from National Co-operative Development Corporation	680	1,308	–	–	2,405	2,000	2,000	2,000
6. WMA from RBI	1,643,105	1,000,000	2,000,000	1,000,000	1,393,927	350,000	350,000	350,000
7. Special Securities issued to NSSF	599,174	580,000	718,150	638,000	905,410	982,500	1,043,446	1,100,400
8. Others@	587,186	–	36,000	24,000	383,073	174,930	184,930	184,930
of which: Land Compensation and other Bonds	587,186	–	–	–	196,378	30	30	30
III. Loans and Advances from the Centre (1 to 6)	**308,067**	**379,655**	**376,236**	**435,060**	**137,087**	**189,466**	**191,642**	**260,228**
1. State Plan Schemes	305,870	375,971	375,971	434,395	136,665	188,223	190,145	258,315
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	4	–	–	–		5	5	5
3. Centrally Sponsored Schemes	2,053	3,419	–	400	253	777	767	1,198
4. Non-Plan (i to ii)	140	265	265	265	169	461	725	710
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	140	265	265	265	169	461	725	710
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	**1,249,776**	**66,048**	**66,088**	**36,151**	**9,103**	**22,408**	**76,910**	**37,658**
1. Housing	4,903	1,437	1,437	1,437	30	150	150	150
2. Urban Development	768	1,535	1,535	1,535	–	120	120	–
3. Crop Husbandry	1,626	32,570	32,570	2,520	–	100	25	25
4. Food Storage and Warehousing	94	15	15	15	–	2	4	–
5. Co-operation	2,230	968	968	968	224	175	250	250
6. Minor Irrigation	–	–	–	–	–	7	7	7
7. Power Projects	1,227,740	–	–	100	14,184	14,509	29,409	29,409
8. Village and Small Industries	87	607	607	607	23	108	108	108
9. Industries and Minerals	8,648	15,272	15,272	15,272	-10,819	1,331	40,682	1,230
10. Road Transport	25	49	49	49	–	200	200	200
11. Government Servants, *etc.*+	3,519	3,530	3,568	3,582	5,440	5,500	5,800	6,000
12. Others**	136	10,065	10,067	10,066	21	156	155	155
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**5,211**	**–**	**37,250**	**–**	**22**	**–**	**86**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**312,385**	**381,194**	**381,194**	**372,473**	**106,678**	**118,991**	**122,588**	**123,472**
1. State Provident Funds	298,528	366,501	366,501	357,780	104,693	116,616	119,788	120,472
2. Others	13,857	14,693	14,693	14,693	1,985	2,375	2,800	3,000
VIII. Reserve Funds (1 to 4)	**222,200**	**289,285**	**291,446**	**348,813**	**32,842**	**67,945**	**67,690**	**72,265**
1. Depreciation/Renewal Reserve Funds	9,014	–	10,761	11,207	–	1	1	1
2. Sinking Funds	181,830	229,654	229,654	311,301	–	24,400	24,400	31,600
3. Famine Relief Fund	1	–	–	–	–	5	5	5
4. Others	31,355	59,631	51,031	26,305	32,842	43,539	43,284	40,659
IX. Deposits and Advances (1 to 4)	**1,276,044**	**642,210**	**548,812**	**548,812**	**1,247,685**	**1,420,934**	**1,181,485**	**917,746**
1. Civil Deposits	395,606	266,200	266,200	266,200	139,732	182,850	166,855	180,697
2. Deposits of Local Funds	325,798	376,010	282,612	282,612	317,079	456,578	359,484	384,449
3. Civil Advances	8,162	–	–	–	15,444	16,351	16,126	16,126
4. Others	546,478	–	–	–	775,430	765,155	639,020	336,474
X. Suspense and Miscellaneous (1 to 4)	**10,935,777**	**2,462,550**	**2,562,550**	**2,691,179**	**5,728,703**	**4,539,463**	**5,505,514**	**5,656,134**
1. Suspense	-33,726	75,015	75,015	75,015	97,049	6,651	6,210	6,330
2. Cash Balance Investment Accounts	350,446	–	–	–	14,373	50,000	20,000	20,000
3. Deposits with RBI	8,172,928	–	–	–	4,294,105	3,150,000	4,050,000	4,150,000
4. Others	2,446,129	2,387,535	2,487,535	2,616,164	1,323,176	1,332,812	1,429,304	1,479,804
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
of which : Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	**469,667**	**330,000**	**248,000**	**250,000**	**174,737**	**258,621**	**227,737**	**240,837**

Appendix III : Capital Receipts of Individual States *(Concld.)*

(Rs. Lakh)

Items	NATIONAL CAPITAL TERRITORY OF DELHI				ALL STATES			
	2003-04 (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)	**2003-04** (Accounts)	**2004-05** (Budget Estimates)	**2004-05** (Revised Estimates)	**2005-06** (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL RECEIPTS (I to XIII)	**492,031**	**486,292**	**448,531**	**244,730**	**101,404,816**	**74,618,030**	**83,887,243**	**72,553,742**
I. External Debt	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
II. Internal Debt (1 to 8)	**440,807**	**450,000**	**373,238**	**224,517**	**26,706,913**	**18,718,106**	**21,697,607**	**15,222,817**
1. Market Loans	–	–	–	–	5,225,671	3,198,252	3,703,431	2,138,897
2. Loans from L.I.C.	–	–	–	–	277,239	428,239	454,256	305,975
3. Loans from S.B.I.and other Banks	–	–	–	–	137,400	241,000	255,080	202,000
4. Loans from National Bank for Agriculture and Rural Development	–	–	–	–	370,477	657,329	597,446	702,170
5. Loans from National Co-operative Development Corporation	–	–	–	–	173,802	47,930	43,413	53,653
6. WMA from RBI	–	–	–	–	11,045,947	6,709,068	6,721,308	4,623,590
7. Special Securities issued to NSSF	440,807	450,000	373,238	224,517	6,722,073	6,375,860	8,212,686	5,779,409
8. Others@	–	–	–	–	2,754,304	1,060,428	1,709,987	1,417,123
of which: Land Compensation and other Bonds	–	–	–	–	1,883,823	250,593	232,065	52
III. Loans and Advances from the Centre (1 to 6)	**25,651**	**27,897**	**27,897**	**–**	**2,612,743**	**3,403,962**	**3,294,029**	**3,121,614**
1. State Plan Schemes	25,641	27,897	27,897	–	2,423,388	3,134,837	2,959,150	2,979,304
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	-6,095	–	–	-123
2. Central Plan Schemes	–	–	–	–	1,164	16,378	14193	406
3. Centrally Sponsored Schemes	–	–	–	–	13,359	101,546	108,962	47,614
4. Non-Plan (i to ii)	10	–	–	–	-26,453	14,212	73,848	13,958
(i) Relief for Natural Calamities	–	–	–	–	–	–	–	–
(ii) Others	10	–	–	–	-26,453	14,212	73,848	13,958
5. Ways and Means Advances from Centre	–	–	–	–	198,000	130,100	131,500	75,001
6. Loans for Special Schemes	–	–	–	–	3,285	6,889	6,376	5,331
IV. Recovery of Loans and Advances (1 to 12)	**25,573**	**8,395**	**47,396**	**20,213**	**1,641,442**	**697,498**	**966,843**	**550,505**
1. Housing	–	–	–	–	7,141	28,476	25,059	85,800
2. Urban Development	–	–	–	–	35,093	7,393	10,327	8,097
3. Crop Husbandry	–	–	–	–	2,974	33,628	34,745	7,197
4. Food Storage and Warehousing	–	–	–	–	1,597	2,149	1,740	2,017
5. Co-operation	–	–	–	–	16,721	14,243	79,419	19,424
6. Minor Irrigation	–	–	–	–	9	71	59	8,559
7. Power Projects	–	–	–	–	1,377,999	418,049	497,325	171,371
8. Village and Small Industries	–	–	–	–	7,491	9,635	9,625	11,933
9. Industries and Minerals	–	–	–	–	34,004	19,718	70,207	25,544
10. Road Transport	–	–	–	–	25	249	249	249
11. Government Servants, *etc.*+	609	900	700	700	94,829	92,906	91,628	98,870
12. Others**	24,964	7,495	46,696	19,513	63,559	70,981	146,460	111,444
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**1**	**–**	**2**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**158,972**	**95,286**	**154,710**	**99,610**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**–**	**–**	**–**	**3,369,399**	**4,052,023**	**3,873,565**	**3,930,543**
1. State Provident Funds	–	–	–	–	2,426,559	2,925,859	2,813,211	2,842,601
2. Others	–	–	–	–	942,840	1,126,164	1,060,354	1,087,942
VIII. Reserve Funds (1 to 4)	**–**	**–**	**–**	**–**	**1,377,779**	**1,652,339**	**1,889,025**	**1,696,771**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	22,403	20,109	24,332	25,832
2. Sinking Funds	–	–	–	–	276,103	449,958	502,061	614,673
3. Famine Relief Fund	–	–	–	–	58	65	91	94
4. Others	–	–	–	–	1,079,215	1,182,207	1,362,541	1,056,172
IX. Deposits and Advances (1 to 4)	**–**	**–**	**–**	**–**	**13,646,932**	**11,710,923**	**11,620,684**	**11,538,647**
1. Civil Deposits	–	–	–	–	3,573,807	3,285,580	3,319,098	3,317,417
2. Deposits of Local Funds	–	–	–	–	6,143,550	5,664,328	5,731,714	6,172,820
3. Civil Advances	–	–	–	–	278,011	227,099	230,533	241,828
4. Others	–	–	–	–	3,651,564	2,533,916	2,339,339	1,806,582
X. Suspense and Miscellaneous (1 to 4)	**–**	**–**	**–**	**–**	**45,573,710**	**29,631,297**	**35,522,700**	**30,908,517**
1. Suspense	–	–	–	–	706,211	1,450,197	1,368,613	1,237,656
2. Cash Balance Investment Accounts					10,830,914	5,161,304	9,888,333	6,065,902
3. Deposits with RBI					22,432,468	10,812,504	10,921,731	10,227,631
4. Others	–	–	–	–	11,604,117	12,207,292	13,344,023	13,377,328
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**85,000**	**–**	**–**	**–**
XII. Miscellaneous Capital Receipts *of which :* Disinvestment	**–**	**–**	**–**	**–**	**1,795**	**31,500**	**310**	**–**
XIII. Remittances	**–**	**–**	**–**	**–**	**6,230,131**	**4,625,095**	**4,867,770**	**5,484,716**

Notes to Appendix III :

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is now included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. On account of these compositional changes, Capital Receipts and the sub-groups that have been modified will not be comparable with the earlier years' data provided in the Study.

2. Sub-groups 'Small Savings, Provident Funds, *etc.*', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to 'Public Account'.

3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.

4. In case of 'Loans and Advances from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', and 'Centrally Sponsored Schemes', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of loans for 'Central Plan Schemes', and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.

5. Figures in respect of Bihar, Jammu & Kashmir and Jharkhand for 2003-04 relate to Revised Estimates.

6. The data are subject to rounding-off.

@ Include Land Compensation Bonds, Loans from *Khadi* and Village Industries Commission, C.W.C., *etc.*

\+ Comprise recovery of loans and advances to Government Servants for housing, purchase of conveyances, festivals, marriages, *etc*.

** Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, *etc.*

\- Nil/Negligible/Not available.

Appendix IV: Capital Expenditure of Individual States
ANDHRA PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**497,967**	**10,277,467**	**10,775,434**	**621,298**	**2,354,107**	**2,975,405**	**655,665**	**2,195,660**	**2,851,325**	**774,269**	**2,424,119**	**3,198,388**
I. Total Capital Outlay (1 + 2)	**402,447**	**22,640**	**425,087**	**582,147**	**36,730**	**618,877**	**551,292**	**36,731**	**588,023**	**711,942**	**38,945**	**750,887**
1. Developmental (a + b)	**396,833**	**2,163**	**398,996**	**575,423**	**2,873**	**578,296**	**546,372**	**2,874**	**549,246**	**706,994**	**3,373**	**710,367**
(a) Social Services (1 to 9)	**59,080**	**45**	**59,125**	**90,997**	**58**	**91,055**	**89,201**	**58**	**89,259**	**48,649**	**58**	**48,707**
1. Education, Sports, Art and Culture	207	–	207	–	–	–	–	–	–	2,050	–	2,050
2. Medical and Public Health	823	–	823	1,097	–	1,097	1,097	–	1,097	1,097	–	1,097
3. Family Welfare	–	–	–	20	–	20	20	–	20	30	–	30
4. Water Supply and Sanitation	34,497	1	34,498	57,571	–	57,571	54,389	–	54,389	85	–	85
5. Housing	452	44	496	942	58	1,000	942	58	1,000	942	58	1,000
6. Urban Development	–	–	–	–	–	–	–	–	–	–	–	–
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	22,619	–	22,619	30,491	–	30,491	32,181	–	32,181	40,126	–	40,126
8. Social Security and Welfare	379	–	379	592	–	592	329	–	329	1,301	–	1,301
9. Others *	103	–	103	284	–	284	243	–	243	3,018	–	3,018
(b) Economic Services (1 to 10)	**337,753**	**2,118**	**339,871**	**484,426**	**2,815**	**487,241**	**457,171**	**2,816**	**459,987**	**658,345**	**3,315**	**661,660**
1. Agriculture and Allied Activities (i to xi)	2,788	-117	2,671	684	–	684	1,070	–	1,070	2,317	–	2,317
i) Crop Husbandry	61	–	61	–	–	–	–	–	–	–	–	–
ii) Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
iii) Animal Husbandry	615	–	615	–	–	–	–	–	–	58	–	58
iv) Dairy Development	150	–	150	–	–	–	–	–	–	–	–	–
v) Fisheries	222	–	222	234	–	234	234	–	234	545	–	545
vi) Forestry and Wild Life	272	–	272	56	–	56	56	–	56	62	–	62
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	1,522	-113	1,409	394	–	394	780	–	780	1,652	–	1,652
xi) Others @	-54	-4	-58	–	–	–	–	–	–	–	–	–
2. Rural Development	24,118	–	24,118	26,526	–	26,526	26,526	–	26,526	20,803	–	20,803
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	153,803	–	153,803	382,457	–	382,457	360,835	–	360,835	565,982	–	565,982
5. Energy	83,964	–	83,964	2,840	–	2,840	2,840	–	2,840	–	–	–
6. Industry and Minerals (i to iv)	12,557	-17	12,540	9,153	–	9,153	9,153	–	9,153	4,153	–	4,153
i) Village and Small Industries	150	-17	133	200	–	200	200	–	200	200	–	200
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	12,407	–	12,407	8,953	–	8,953	8,953	–	8,953	3,953	–	3,953
7. Transport (i + ii)	53,149	2,254	55,403	62,766	2,792	65,558	56,747	2,792	59,539	50,340	3,292	53,632
i) Roads and Bridges	52,739	2,254	54,993	57,616	2,792	60,408	51,597	2,792	54,389	44,190	3,292	47,482
ii) Others **	410	–	410	5,150	–	5,150	5,150	–	5,150	6,150	–	6,150
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

See 'Notes to Appendix IV'.

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

ANDHRA PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	7,374	-2	7,372	–	23	23	–	24	24	14,750	23	14,773
i) Tourism	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others @@	7,374	-2	7,372	–	23	23	–	24	24	14,750	23	14,773
2. Non-Developmental (General Services)	**5,614**	**20,477**	**26,091**	**6,724**	**33,857**	**40,581**	**4,920**	**33,857**	**38,777**	**4,948**	**35,572**	**40,520**
II. Discharge of Internal Debt (1 to 8)	**–**	**1,078,652**	**1,078,652**	**–**	**606,041**	**606,041**	**–**	**505,134**	**505,134**	**–**	**525,257**	**525,257**
1. Market Loans	–	39,366	39,366	–	43,805	43,805	–	43,805	43,805	–	57,382	57,382
2. Loans from L.I.C.	–	2,883	2,883	–	3,483	3,483	–	2,866	2,866	–	3,610	3,610
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	88,035	88,035	–	123,071	123,071	–	123,071	123,071	–	201	201
5. Loans from National Co-operative Development Corporation	–	1562	1,562	–	1665	1,665	–	1602	1,602	–	1551	1,551
6. WMA from RBI	–	735,611	735,611	–	300,000	300,000	–	200,000	200,000	–	300,000	300,000
7. Special Securities issued to NSSF/Small Savings	–	120,566	120,566	–	3,654	3,654	–	3,654	3,654	–	9,359	9,359
8. Others	–	90,629	90,629	–	130,363	130,363	–	130,136	130,136	–	153,154	153,154
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**111,535**	**111,535**	**–**	**379,739**	**379,739**	**–**	**402,952**	**402,952**	**–**	**402,200**	**402,200**
1. State Plan Schemes	–	104,010	104,010	–	372,343	372,343	–	395,856	395,856	–	395,113	395,113
of which: Advance release of Plan Assistance for Natural Calamities	–	34	34	–	34	387,047 34	–	34	34	–	–	–
2. Central Plan Schemes	–	418	418	–	483	483	–	283	283	–	211	211
3. Centrally Sponsored Schemes	–	525	525	–	540	540	–	564	564	–	580	580
4. Non-Plan (i to ii)	–	628	628	–	752	752	–	628	628	–	777	777
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	628	628	–	752	752	–	628	628	–	777	777
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	5,954	5,954	–	5,621	5,621	–	5,621	5,621	–	5,519	5,519
IV. Loans and Advances by State Governments (1+2)	**95,520**	**53,841**	**149,361**	**39,151**	**55,289**	**94,440**	**30,229**	**54,341**	**84,570**	**62,327**	**60,374**	**122,701**
1. Developmental Purposes (a + b)	**95,520**	**49,801**	**145,321**	**39,151**	**49,130**	**88,281**	**30,229**	**48,182**	**78,411**	**62,327**	**54,215**	**116,542**
(a) Social Services (1 to 4)	**26,716**	**40,431**	**67,147**	**2,630**	**48,958**	**51,588**	**2,630**	**48,010**	**50,640**	**6,846**	**54,215**	**61,061**
1. Education, Sports, Art and Culture	3,432	–	3,432	–	–	–	–	–	–	–	–	–
2. Housing	19,438	33,069	52,507	2,126	39,467	41,593	2,126	38,519	40,645	2,126	40,665	42,791
3. Government Servants (Housing)	–	1,494	1,494	–	2,184	2,184	–	2,184	2,184	–	5,000	5,000
4. Others	3,846	5,868	9,714	504	7,307	7,811	504	7,307	7,811	4,720	8,550	13,270
(b) Economic Services (1 to 9)	**68,804**	**9,370**	**78,174**	**36,521**	**172**	**36,693**	**27,599**	**172**	**27,771**	**55,481**	**–**	**55,481**
1. Crop Husbandry	–	8,228	8,228	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	110	679	789	1,630	–	1,630	1,816	–	1,816	2,285	–	2,285
5. Major and Medium Irrigation, *etc.*	–	463	463	–	–	–	–	–	–	–	–	–
6. Power Projects	58,772	–	58,772	29,578	–	29,578	20,470	–	20,470	47,109	–	47,109

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

ANDHRA PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	13	–	13	13	–	13	13	–	13	13	–	13
8. Other Industries and Minerals	4,111	–	4,111	3,000	–	3,000	–	–	–	–	–	–
9. Others	5,798	–	5,798	2,300	172	2,472	5,300	172	5,472	6,074	–	6,074
2. Non-Developmental Purposes (a + b)	**–**	**4,040**	**4,040**	**–**	**6,159**	**6,159**	**–**	**6,159**	**6,159**	**–**	**6,159**	**6,159**
(a) Government Servants (excluding Housing)	–	4,040	4,040	–	6,159	6,159	–	6,159	6,159	–	6,159	6,159
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**1,908**	**1,908**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**86,786**	**86,786**	**–**	**86,040**	**86,040**	**74,144**	**11,896**	**86,040**	**–**	**94,613**	**94,613**
1. State Provident Funds	–	75,054	75,054	–	74,144	74,144	74,144	–	74,144	–	81,528	81,528
2. Others	–	11,732	11,732		11,896	11,896	–	11,896	11,896	–	13,085	13,085
VIII. Reserve Funds (1 to 4)	**–**	**64,494**	**64,494**	**–**	**73,849**	**73,849**	**–**	**57,051**	**57,051**	**–**	**60,245**	**60,245**
1. Depreciation/Renewal Reserve Funds	–	–	–				–	–	–	–	–	–
2. Sinking Funds	–	21,058	21,058		38,730	38,730	–	19,951	19,951	–	21,000	21,000
3. Famine Relief Fund	–	–	–				–	–	–	–	–	–
4. Others	–	43,436	43,436	–	35,119	35,119	–	37,100	37,100	–	39,245	39,245
IX. Deposits and Advances (1 to 4)	**–**	**1,100,823**	**1,100,823**	**–**	**1,116,419**	**1,116,419**	**–**	**1,127,555**	**1,127,555**	**–**	**1,242,485**	**1,242,485**
1. Civil Deposits	–	208,313	208,313		279,538	279,538	–	250,720	250,720	–	332,362	332,362
2. Deposits of Local Funds	–	625,366	625,366		609,249	609,249	–	524,439	524,439	–	589,551	589,551
3. Civil Advances	–	33,202	33,202		23,002	23,002	–	23,002	23,002	–	23,002	23,002
4. Others	–	233,942	233,942		204,630	204,630	–	329,394	329,394	–	297,570	297,570
X. Suspense and Miscellaneous (1 to 4)	**–**	**7,244,793**	**7,244,793**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
1. Suspense	–	244,051	244,051	–	–	–	–	–	–	–	–	–
2. Cash Balance Investment Accounts	–	1,153,890	1,153,890	–	–	–	–	–	–	–	–	–
3. Deposits with RBI	–	5,043,453	5,043,453	–	–	–	–	–	–	–	–	–
4. Others	–	803,399	803,399	–	–	–	–	–	–	–	–	–
XI. Appropriation to Contingency Fund	**–**	**–**	–	–	–	**–**	**–**	–	–	**–**	**–**	**–**
XII. Remittances	**–**	**511,995**	**511,995**	–	–	**–**	**–**	**–**	**–**	**–**	**–**	**–**
A. Surplus (+)/Deficit(-) on Capital Account			**296,297**			**194,008**			**157,961**			**143,852**
B. Surplus (+)/Deficit (-) on Revenue Account			**-296,164**			**-197,049**			**-146,162**			**-140,136**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**133**			**-3,041**			**11,799**			**3,716**
D. Increase(+)/Decrease(-) in Cash Balances			**133**			**-3,041**			**11,799**			**3,716**
(a) Opening Balance			-17,244			-1,951			-17,108			-5,310
(b) Closing Balance			-17,111			-4,992			-5,309			-1,594
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			99,098			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

ARUNACHAL PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**43,011**	**581,292**	**624,303**	**36,026**	**409,459**	**445,485**	**45,242**	**187,091**	**232,333**	**30,670**	**200,633**	**231,302**
I. Total Capital Outlay (1 + 2)	**42,974**	**361**	**43,336**	**35,734**	**132**	**35,866**	**44,950**	**135**	**45,084**	**30,607**	**47**	**30,654**
1. Developmental (a + b)	**41,466**	**361**	**41,828**	**34,188**	**132**	**34,320**	**41,506**	**79**	**41,584**	**29,708**	**46**	**29,754**
(a) Social Services (1 to 9)	**5,759**	**–**	**5,759**	**5,377**	**6**	**5,383**	**10,225**	**31**	**10,255**	**5,288**	**–**	**5,288**
1. Education, Sports, Art and Culture	1,578	–	1,578	316	6	322	2,869	6	2,875	2,903	–	2,903
2. Medical and Public Health	877	–	877	504	–	504	1,711	–	1,711	60	–	60
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	400	–	400	870	–	870	2,143	–	2,143	750	–	750
5. Housing	741	–	741	760	–	760	632	25	657	632	–	632
6. Urban Development	820	–	820	2,124	–	2,124	1,141	–	1,141	412	–	412
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	–	–	–	–	–	–	–	–	–	–	–	–
8. Social Security and Welfare	1,275	–	1,275	801	–	801	1,580	–	1,580	529	–	529
9. Others *	68	–	68	2	–	2	148	–	148	2	–	2
(b) Economic Services (1 to 10)	**35,707**	**361**	**36,069**	**28,811**	**126**	**28,937**	**31,281**	**48**	**31,329**	**24,419**	**46**	**24,465**
1. Agriculture and Allied Activities (i to xi)	546	94	640	472	126	598	584	-107	477	688	46	734
i) Crop Husbandry	187	–	187	233	–	233	190	–	190	190	–	190
ii) Soil and Water Conservation	22	–	22	38	–	38	77	–	77	–	–	–
iii) Animal Husbandry	286	–	286	31	–	31	126	–	126	352	–	352
iv) Dairy Development	17	–	17	4	–	4	–	–	–	25	–	25
v) Fisheries	7	–	7	2	–	2	14	–	14	31	–	31
vi) Forestry and Wild Life	14	–	14	5	–	5	10	–	10	10	–	10
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	94	94	–	126	126	–	-107	-107	–	46	46
ix) Agricultural Research and Education	5	–	5	30	–	30	38	–	38	38	–	38
x) Co-operation	8	–	8	129	–	129	129	–	129	43	–	43
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	75	–	75	130	–	130	132	–	132	37	–	37
3. Special Area Programmes	5,473	–	5,473	2,000	–	2,000	580	–	580	3,278	–	3,278
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	1,766	–	1,766	453	–	453	386	–	386	375	–	375
5. Energy	17,036	–	17,036	17,867	–	17,867	20,666	–	20,666	10,802	–	10,802
6. Industry and Minerals (i to iv)	91	–	91	19	–	19	20	–	20	20	–	20
i) Village and Small Industries	76	–	76	–	–	–	5	–	5	–	–	–
ii) Iron and Steel Industries	5	–	5	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	5	–	5	14	–	14	10	–	10	14	–	14
iv) Others #	5	–	5	5	–	5	5	–	5	5	–	5
7. Transport (i + ii)	10,424	267	10,691	7,602	–	7,602	8,172	155	8,327	8,830	–	8,830
i) Roads and Bridges	9,943	267	10,210	7,065	–	7,065	7,635	155	7,790	8,323	–	8,323
ii) Others **	481	–	481	537	–	537	537	–	537	507	–	507
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*
ARUNACHAL PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	30	–	30	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	267	–	267	268	–	268	741	–	741	389	–	389
i) Tourism	242	–	242	242	–	242	740	–	740	367	–	367
ii) Others @@	24	–	24	26	–	26	1	–	1	22	–	22
2. Non-Developmental (General Services)	**1,508**	**–**	**1,508**	**1,546**	**–**	**1,546**	**3,444**	**56**	**3,500**	**899**	**1**	**900**
II. Discharge of Internal Debt (1 to 8)	**–**	**23,200**	**23,200**	**–**	**11,181**	**11,181**	**–**	**9,938**	**9,938**	**–**	**12,336**	**12,336**
1. Market Loans	–	468	468	–	468	468	–	468	468	–	468	468
2. Loans from L.I.C.	–	7	7	–	7	7	–	12	12	–	12	12
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	486	486	–	1,186	1,186	–	1,380	1,380	–	2,550	2,550
5. Loans from National Co-operative Development Corporation	–	37	37	–	87	87	–	136	136	–	186	186
6. WMA from RBI	–	5,586	5,586	–	5,538	5,538	–	5,540	5,540	–	5,540	5,540
7. Special Securities issued to NSSF/Small Savings	–	15,414	15,414	–	3,875	3,875	–	1,000	1,000	–	1,060	1,060
8. Others	–	1,202	1,202	–	20	20	–	1,402	1,402	–	2,520	2,520
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**18,710**	**18,710**	**–**	**2,955**	**2,955**	**–**	**2,151**	**2,151**	**–**	**2,253**	**2,253**
1. State Plan Schemes	–	2,906	2,906	–	2,549	2,549	–	1,999	1,999	–	2,083	2,083
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	–	23	23	–	25	25	–	25	25	–	27	27
4. Non-Plan (i to ii)	–	15,657	15,657	–	295	295	–	50	50	–	53	53
i) Relief for Natural Calamities	–	15,581	15,581	–	216	216	–	13	13	–	13	13
ii) Others	–	76	76	–	79	79	–	37	37	–	40	40
5. Ways and Means Advances from Centre	–	73	73	–	86	86	–	77	77	–	90	90
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	51	51	–	–	–	–	–	–	–	–	–
IV. Loans and Advances by State Governments (1+2)	**36**	**314**	**350**	**292**	**355**	**647**	**292**	**367**	**659**	**63**	**355**	**418**
1. Developmental Purposes (a + b)	**36**	**155**	**191**	**292**	**170**	**462**	**292**	**170**	**462**	**63**	**170**	**233**
(a) Social Services (1 to 4)	**–**	**155**	**155**	**–**	**170**	**170**	**–**	**170**	**170**	**–**	**170**	**170**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	–	–	–	–	–	–	–	–	–
3. Government Servants (Housing)	–	155	155	–	170	170	–	170	170	–	170	170
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
(b) Economic Services (1 to 9)	**36**	**–**	**36**	**292**	**–**	**292**	**292**	**–**	**292**	**63**	**–**	**63**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	36	–	36	292	–	292	292	–	292	63	–	63
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

ARUNACHAL PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	–	–	–	–	–	–	–	–	–
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	–	–	–	–	–	–	–	–	–	–	–	–
2. Non-Developmental Purposes (a + b)	**–**	**159**	**159**	**–**	**185**	**185**	**–**	**197**	**197**	**–**	**185**	**185**
(a) Government Servants (excluding Housing)	–	159	159	–	185	185	–	197	197	–	185	185
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**6,448**	**6,448**	**–**	**10,194**	**10,194**	**–**	**6,708**	**6,708**	**–**	**7,072**	**7,072**
1. State Provident Funds	–	4,708	4,708	–	5,656	5,656	–	4,848	4,848	–	4,942	4,942
2. Others	–	1,740	1,740	–	4,538	4,538	–	1,860	1,860	–	2,130	2,130
VIII. Reserve Funds (1 to 4)	**–**	**258**	**258**	**–**	**1,719**	**1,719**	**–**	**731**	**731**	**–**	**752**	**752**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	258	258	–	258	258	–	400	400	–	400	400
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	–	–	–	1,461	1,461	–	331	331	–	352	352
IX. Deposits and Advances (1 to 4)	**–**	**13,879**	**13,879**	**–**	**11,123**	**11,123**	**–**	**7,184**	**7,184**	**–**	**9,947**	**9,947**
1. Civil Deposits	–	10,717	10,717	–	8,377	8,377	–	4,664	4,664	–	4,897	4,897
2. Deposits of Local Funds	–	–	–	–	–	–	–	–	–	–	2,436	2,436
3. Civil Advances	–	3,162	3,162	–	2,746	2,746	–	2,520	2,520	–	2,613	2,613
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
X. Suspense and Miscellaneous (1 to 4)	**–**	**424,096**	**424,096**	**–**	**319,559**	**319,559**	**–**	**99,898**	**99,898**	**–**	**104,893**	**104,893**
1. Suspense	–	-16,084	-16,084	–	180,925	180,925	–	19,577	19,577	–	20,556	20,556
2. Cash Balance Investment Accounts	–	438,403	438,403	–	137,174	137,174	–	79,687	79,687	–	83,672	83,672
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	1,778	1,778	–	1,460	1,460	–	634	634		666	666
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Remittances	**–**	**94,025**	**94,025**	**–**	**52,241**	**52,241**	**–**	**59,979**	**59,979**	**–**	**62,978**	**62,978**
A. Surplus (+)/Deficit(-) on Capital Account			**-43,862**			**-23,330**			**-3,465**			**7,119**
B. Surplus (+)/Deficit (-) on Revenue Account			**18,447**			**24,276**			**-18,268**			**-15,751**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-25,415**			**946**			**-21,733**			**-8,632**
D. Increase(+)/Decrease(-) in Cash Balances			**-25,415**			**946**			**-21,733**			**-8,632**
(a) Opening Balance			-7,923			-10,499			-11,617			-24,244
(b) Closing Balance			-33,338			-9,553			-33,350			-32,876
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			-9,137			123,456			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			5,586			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

ASSAM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**68,470**	**1,159,645**	**1,228,115**	**163,600**	**1,106,381**	**1,269,981**	**165,278**	**1,482,981**	**1,648,259**	**259,559**	**646,872**	**906,431**
I. Total Capital Outlay (1 + 2)	**58,113**	**4,086**	**62,199**	**157,353**	**282,865**	**440,218**	**159,031**	**283,750**	**442,781**	**242,752**	**7,411**	**250,163**
1. Developmental (a + b)	**56,849**	**3,588**	**60,437**	**154,122**	**282,284**	**436,406**	**155,800**	**283,169**	**438,969**	**241,700**	**6,714**	**248,414**
(a) Social Services (1 to 9)	**2,842**	**1,105**	**3,947**	**4,122**	**1,464**	**5,586**	**4,273**	**1,649**	**5,922**	**2,669**	**923**	**3,592**
1. Education, Sports, Art and Culture	130	–	130	330	–	330	330	–	330	479	–	479
2. Medical and Public Health	1,987	60	2,047	2,715	200	2,915	2,715	200	2,915	30	100	130
3. Family Welfare	3	–	3	–	–	–	1	–	1	–	–	–
4. Water Supply and Sanitation	–	–	–	–	–	–	–	–	–	–	–	–
5. Housing	357	84	441	257	162	419	407	347	754	1,026	207	1,233
6. Urban Development	338	961	1,299	679	1,102	1,781	679	1,102	1,781	982	616	1,598
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	10	–	10	113	–	113	113	–	113	113	–	113
8. Social Security and Welfare	–	–	–	–	–	–	–	–	–	–	–	–
9. Others *	17	–	17	28	–	28	28	–	28	39	–	39
(b) Economic Services (1 to 10)	**54,007**	**2,483**	**56,490**	**150,000**	**280,820**	**430,820**	**151,527**	**281,520**	**433,047**	**239,031**	**5,791**	**244,822**
1. Agriculture and Allied Activities (i to xi)	92	–	92	291	–	291	291	–	291	431	–	431
i) Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
ii) Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
iii) Animal Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	8	–	8	16	–	16	16	–	16	15	–	15
vi) Forestry and Wild Life	–	–	–	–	–	–	–	–	–	–	–	–
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	10	–	10	4	–	4	4	–	4	14	–	14
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	74	–	74	271	–	271	271	–	271	402	–	402
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	–	–	–	–	–	–	–	–	–	–	–	–
3. Special Area Programmes	21,305	–	21,305	103,481	–	103,481	104,997	–	104,997	100,937	–	100,937
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	8,153	–	8,153	16,333	–	16,333	16,333	–	16,333	25,407	–	25,407
5. Energy	8,192	–	8,192	10,000	276,102	286,102	10,000	276,102	286,102	62,033	–	62,033
6. Industry and Minerals (i to iv)	81	–	81	284	–	284	293	–	293	760	–	760
i) Village and Small Industries	39	–	39	142	–	142	142	–	142	610	–	610
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	9	–	9	–	–	–
iv) Others #	42	–	42	142	–	142	142	–	142	150	–	150
7. Transport (i + ii)	16,145	2,414	18,559	19,361	4,718	24,079	19,361	5,418	24,779	49,092	5,791	54,883
i) Roads and Bridges	15,515	1,414	16,929	18,868	3,718	22,586	18,868	4,418	23,286	48,017	5,679	53,696
ii) Others **	630	1,000	1,630	493	1,000	1,493	493	1,000	1,493	1,075	112	1,187
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

ASSAM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	39	69	108	250	–	250	252	–	252	371	–	371
i) Tourism	39	69	108	248	–	248	250	–	250	369	–	369
ii) Others @@	–	–	–	2	–	2	2	–	2	2	–	2
2. Non-Developmental (General Services)	**1,264**	**498**	**1,762**	**3,231**	**581**	**3,812**	**3,231**	**581**	**3,812**	**1,052**	**697**	**1,749**
II. Discharge of Internal Debt (1 to 8)	**–**	**765,805**	**765,805**	**–**	**428,156**	**428,156**	**–**	**778,956**	**778,956**	**–**	**327,715**	**327,715**
1. Market Loans	–	12,540	12,540	–	16,198	16,198	–	16,198	16,198	–	16,265	16,265
2. Loans from L.I.C.	–	56	56	–	57	57	–	57	57	–	40	40
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	4,562	4,562	–	4,650	4,650	–	14,650	14,650	–	5,000	5,000
5. Loans from National Co-operative Development Corporation	–	307	307	–	310	310	–	310	310	–	200	200
6. WMA from RBI	–	657,360	657,360	–	300,000	300,000	–	637,000	637,000	–	300,000	300,000
7. Special Securities issued to NSSF/Small Savings	–	88,779	88,779	–	103,560	103,560	–	103,560	103,560	–	3,659	3,659
8. Others	–	2,201	2,201	–	3,381	3,381	–	7,181	7,181	–	2,551	2,551
of which : Land Compensation Bonds		–	–	–	1	1	–	1	1	–	1	1
III. Repayment of Loans to the Centre (1 to 7)	**–**	**31,213**	**31,213**	**–**	**48,444**	**48,444**	**–**	**50,744**	**50,744**	**–**	**35,613**	**35,613**
1. State Plan Schemes	–	8,569	8,569	–	9,758	9,758	–	9,758	9,758	–	8,677	8,677
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	8,746	8,746	–	11,046	11,046	–	10,083	10,083
3. Centrally Sponsored Schemes	–	–	–	–	2,349	2,349	–	2,349	2,349	–	2,294	2,294
4. Non-Plan (i to ii)	–	59	59	–	3,617	3,617	–	3,617	3,617	–	4,081	4,081
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	59	59	–	3,617	3,617	–	3,617	3,617	–	4,081	4,081
5. Ways and Means Advances from Centre	–	11,120	11,120	–	11,120	11,120	–	11,120	11,120	–	5,001	5,001
6. Loans for Special Schemes	–	–	–	–	1,408	1,408	–	1,408	1,408	–	1,686	1,686
7. Others	–	11,465	11,465	–	11,446	11,446	–	11,446	11,446	–	3,791	3,791
IV. Loans and Advances by State Governments (1+2)	**10,357**	**2,402**	**12,759**	**6,247**	**106,645**	**112,892**	**6,247**	**108,105**	**114,352**	**16,807**	**2,967**	**19,774**
1. Developmental Purposes (a + b)	**10,163**	**2,376**	**12,539**	**6,247**	**106,099**	**112,346**	**6,247**	**107,559**	**113,806**	**16,807**	**2,392**	**19,199**
(a) Social Services (1 to 4)	**802**	**1,867**	**2,669**	**729**	**20,346**	**21,075**	**729**	**21,346**	**22,075**	**703**	**2,392**	**3,095**
1. Education, Sports, Art and Culture	–	–	–	–	5	5	–	5	5	–	5	5
2. Housing	30	–	30	77	–	77	77	–	77	88	–	88
3. Government Servants (Housing)	–	1,867	1,867	–	20,336	20,336	–	20,336	20,336	–	2,387	2,387
4. Others	772	–	772	652	5	657	652	1,005	1,657	615	–	615
(b) Economic Services (1 to 9)	**9,361**	**509**	**9,870**	**5,518**	**85,753**	**91,271**	**5,518**	**86,213**	**91,731**	**16,104**	**–**	**16,104**
1. Crop Husbandry	–	–	–	3	–	3	3	–	3	3	–	3
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	229	–	229	6	–	6	6	–	6	4	–	4
4. Co-operation	71	–	71	–	–	–	–	–	–	–	–	–
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	8,628	–	8,628	4,713	85,753	90,466	4,713	85,753	90,466	15,616	–	15,616

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

ASSAM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	127	6	133	479	–	479	481	–	481	279	–	279
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	306	503	809	317	–	317	315	460	775	202	–	202
2. Non-Developmental Purposes (a + b)	**194**	**26**	**220**	**–**	**546**	**546**	**–**	**546**	**546**	**–**	**575**	**575**
(a) Government Servants (excluding Housing)	194	26	220	–	546	546	–	546	546	–	575	575
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**5,000**	**5,000**	**–**	**5,000**	**5,000**	**–**	**5,000**	**5,000**	**–**	**5,000**	**5,000**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**20,574**	**20,574**	**–**	**17,065**	**17,065**	**–**	**17,065**	**17,065**	**–**	**22,400**	**22,400**
1. State Provident Funds	–	18,232	18,232	–	15,000	15,000	–	15,000	15,000	–	19,500	19,500
2. Others	–	2,342	2,342	–	2,065	2,065	–	2,065	2,065	–	2,900	2,900
VIII. Reserve Funds (1 to 4)	**–**	**12,100**	**12,100**	**–**	**37,411**	**37,411**	**–**	**58,566**	**58,566**	**–**	**33,706**	**33,706**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	9,600	9,600	–	13,200	13,200	–	13,200	13,200	–	14,400	14,400
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	2,500	2,500	–	24,211	24,211	–	45,366	45,366	–	19,306	19,306
IX. Deposits and Advances (1 to 4)	**–**	**99,438**	**99,438**	**–**	**76,020**	**76,020**	**–**	**76,020**	**76,020**	**–**	**89,300**	**89,300**
1. Civil Deposits	–	56,886	56,886	–	45,000	45,000	–	45,000	45,000	–	54,000	54,000
2. Deposits of Local Funds	–	15	15	–	–	–	–	–	–	–	300	300
3. Civil Advances	–	42,537	42,537	–	31,020	31,020	–	31,020	31,020	–	35,000	35,000
4. Others	–	–	–	–	–		–	–		–	–	–
X. Suspense and Miscellaneous (1 to 4)	**–**	**118,603**	**118,603**	**–**	**14,775**	**14,775**	**–**	**14,775**	**14,775**	**–**	**27,760**	**27,760**
1. Suspense	–	83,242	83,242	–	2,000	2,000	–	2,000	2,000	–	10,000	10,000
2. Cash Balance Investment Accounts	–	32,778	32,778	–	10,000	10,000	–	10,000	10,000	–	15,000	15,000
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	2,583	2,583	–	2,775	2,775	–	2,775	2,775	–	2,760	2,760
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Remittances	**–**	**100,424**	**100,424**	**–**	**90,000**	**90,000**	**–**	**90,000**	**90,000**	**–**	**95,000**	**95,000**
A. Surplus (+)/Deficit(-) on Capital Account			**85,559**			**-13,038**			**-12,179**			**-35,857**
B. Surplus (+)/Deficit (-) on Revenue Account			**-68,469**			**-195,668**			**-156,339**			**-43,917**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**17,090**			**-208,706**			**-168,518**			**-79,774**
D. Increase(+)/Decrease(-) in Cash Balances			**17,090**			**-208,706**			**-168,518**			**-79,774**
(a) Opening Balance			-13,420			-105,148			3,671			-164,847
(b) Closing Balance			3,670			-313,854			-164,847			-244,621
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			–			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			13,774			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

BIHAR

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**192,636**	**957,959**	**1,150,595**	**255,939**	**944,960**	**1,200,899**	**221,887**	**1,048,808**	**1,270,695**	**280,552**	**1,028,758**	**1,309,310**
I. Total Capital Outlay (1 + 2)	**159,031**	**27,013**	**186,044**	**230,029**	**12,204**	**242,233**	**183,721**	**13,094**	**196,815**	**251,767**	**16,867**	**268,634**
1. Developmental (a + b)	**153,563**	**18,850**	**172,413**	**226,563**	**931**	**227,494**	**180,087**	**1,821**	**181,908**	**247,628**	**1,974**	**249,602**
(a) Social Services (1 to 9)	**16,292**	**10,827**	**27,119**	**17,991**	**867**	**18,859**	**18,744**	**1,758**	**20,502**	**19,412**	**1,876**	**21,288**
1. Education, Sports, Art and Culture	5,833	210	6,043	1,715	–	1,715	1,815	–	1,815	313	–	313
2. Medical and Public Health	2,880	–	2,880	846	–	846	–	846	846	–	1,000	1,000
3. Family Welfare	–	–	–	–	–	–	–	–	–			–
4. Water Supply and Sanitation	6,766	10,150	16,916	14,533	650	15,183	15,991	695	16,686	18,145	654	18,799
5. Housing	530	467	997	320	217	537	360	217	577	548	222	770
6. Urban Development	–	–	–	–	–	–	–	–	–	–	–	–
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	283	–	284	578	–	578	578	–	578	406	–	406
8. Social Security and Welfare	–	–	–	–	–	–	–	–	–	–	–	–
9. Others *	–	–	–	–	–	–	–	–	–	–	–	–
(b) Economic Services (1 to 10)	**137,271**	**8,023**	**145,294**	**208,572**	**64**	**208,635**	**161,343**	**64**	**161,406**	**228,217**	**98**	**228,314**
1. Agriculture and Allied Activities (i to xi)	–	2,103	2,103	2,043	60	2,103	2,043	60	2,103	739	80	819
i) Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
ii) Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
iii) Animal Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	–	–	–	–	–	–	–	–	–	–	–	–
vi) Forestry and Wild Life	–	60	60	–	60	60	–	60	60	–	80	80
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	–	2,043	2,043	2,043	–	2,043	2,043	–	2,043	739	–	739
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	57,186	–	57,186	43,318	–	43,318	46,381	–	46,381	47,286	–	47,286
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	67,109	5,917	73,026	68,709	–	68,709	61,781	–	61,781	94,402		94,402
5. Energy	–	–	–	30,150	–	30,150	30,150	–	30,150	30,000	–	30,000
6. Industry and Minerals (i to iv)	330	–	330	–	–	–	–	–	–	247	–	247
i) Village and Small Industries	–	–	–	–	–	–	–	–	–	–	–	–
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	330	–	180	–	–	–	–	–	–	247	–	247
7. Transport (i + ii)	12,296	–	12,296	64,352	–	64,352	20,989	–	20,989	54,918	–	54,918
i) Roads and Bridges	11,866	–	11,866	64,252	–	64,252	20,814	–	20,814	54,818	–	54,818
ii) Others **	430	–	430	100	–	100	175	–	175	100	–	100
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

BIHAR

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	350	3	353	–	4	4	–	4	4	625	18	643
i) Tourism	200	–	200	–	–	–	–	–	–	625	–	625
ii) Others @@	150	3	153	–	4	4	–	4	4	–	18	18
2. Non-Developmental (General Services)	**5,468**	**8,163**	**13,631**	**3,466**	**11,273**	**14,739**	**3,634**	**11,273**	**14,907**	**4,139**	**14,893**	**19,032**
II. Discharge of Internal Debt (1 to 8)	**–**	**295,153**	**295,153**	**–**	**358,407**	**358,407**	**–**	**443,405**	**443,405**	**–**	**256,399**	**256,399**
1. Market Loans	–	31,009	31,009	–	33,367	33,367	–	33,367	33,367	–	37,995	37,995
2. Loans from L.I.C.	–	11	11	–	11	11	–	11	11	–	11	11
3. Loans from SBI and other Banks	–	13	13	–	13	13	–	–	–	–	–	–
4. Loans from NABARD	–	581	581	–	1,318	1,318	–	1,318	1,318	–	1,319	1,319
5. Loans from National Co-operative Development Corporation	–	350	350	–	625	625	–	625	625	–	767	767
6. WMA from RBI	–	200,000	200,000	–	200,000	200,000	–	200,000	200,000	–	200,000	200,000
7. Special Securities issued to NSSF/Small Savings	–	63,079	63,079	–	122,970	122,970	–	207,968	207,968	–	16,131	16,131
8. Others	–	110	110	–	103	103	–	116	116	–	177	177
of which : Land Compensation Bonds	–	50	50	–	50	50		50	50	–	110	110
III. Repayment of Loans to the Centre (1 to 7)	**–**	**51,923**	**51,923**	**–**	**59,838**	**59,838**	**–**	**57,973**	**57,973**	**–**	**59,506**	**59,506**
1. State Plan Schemes	–	44,786	44,786	–	53,007	53,007	–	51,099	51,099	–	52,970	52,970
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	96	96	–	96	96	–	96	96	–	96	96
3. Centrally Sponsored Schemes	–	345	345	–	345	345	–	395	395	–	58	58
4. Non-Plan (i to ii)	–	363	363	–	421	421	–	414	414	–	414	414
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	363	363	–	421	421	–	414	414	–	414	414
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others		6,333	6,333	–	5,969	5,969	–	5,969	5,969	–	5,969	5,969
IV. Loans and Advances by State Governments (1+2)	**33,605**	**83,432**	**117,037**	**25,910**	**68,011**	**93,921**	**38,167**	**87,835**	**126,001**	**28,784**	**70,760**	**99,544**
1. Developmental Purposes (a + b)	**33,605**	**83,149**	**116,754**	**25,910**	**67,711**	**93,621**	**38,167**	**87,535**	**125,701**	**28,784**	**70,425**	**99,209**
(a) Social Services (1 to 4)	**634**	**5,541**	**6,175**	**–**	**3,006**	**3,006**	**–**	**3,006**	**3,006**	**–**	**4,658**	**4,658**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	3,128	1,597	–	981	981	–	981	981	–	2,466	2,466
3. Government Servants (Housing)	–	966	966	–	900	900	–	900	900	–	550	550
4. Others	634	1,447	2,081	–	1,125	1,125	–	1,125	1,125	–	1,642	1,642
(b) Economic Services (1 to 9)	**32,971**	**77,608**	**110,579**	**25,910**	**64,705**	**90,615**	**38,167**	**84,528**	**122,695**	**28,784**	**65,767**	**94,551**
1. Crop Husbandry	–	–	–	–	–	–	837	–	837	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	537	890	1,427	542	–	542	542	1,136	1,678	509	–	509
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	32,407	73,444	105,851	25,368	64,061	89,430	36,788	81,133	117,922	28,275	64,476	92,751

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

BIHAR

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	27	–	27	–	–	–	–	–	–	–	–	–
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	6	6
9. Others	–	3,274	3,274	–	644	644	–	2,259	2,259	–	1,285	1,285
2. Non-Developmental Purposes (a + b)	**–**	**283**	**283**	**–**	**300**	**300**	**–**	**300**	**300**	**–**	**335**	**335**
(a) Government Servants (excluding Housing)	–	283	283	–	300	300	–	300	300	–	335	335
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**35,000**	**35,000**	**–**	**35,000**	**35,000**	**–**	**35,000**	**35,000**	**–**	**35,000**	**35,000**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**97,800**	**97,800**	**–**	**97,800**	**97,800**	**–**	**97,800**	**97,800**	**–**	**129,344**	**129,344**
1. State Provident Funds	–	85,000	85,000	–	85,000	85,000	–	85,000	85,000	–	117,000	117,000
2. Others	–	12,800	12,800	–	12,800	12,800	–	12,800	12,800	–	12,344	12,344
VIII. Reserve Funds (1 to 4)	**–**	**7,752**	**7,752**	**–**	**8,140**	**8,140**	**–**	**8,140**	**8,140**	**–**	**14,893**	**14,893**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	7,752	–	–	8,140	8,140	–	8,140	8,140	–	14,893	14,893
IX. Deposits and Advances (1 to 4)	**–**	**277,785**	**277,785**	**–**	**227,219**	**227,219**	**–**	**227,219**	**227,219**	**–**	**362,153**	**362,153**
1. Civil Deposits	–	12,475	12,475	–	62,082	62,082	–	62,083	62,083	–	82,848	82,848
2. Deposits of Local Funds		44,225	44,225	–	67,659	67,659	–	67,659	67,659	–	88,719	88,719
3. Civil Advances		8,000	3,515	–	4,120	4,120	–	4,120	4,120	–	5,823	5,823
4. Others		213,085	213,085	–	93,358	93,358	–	93,358	93,358	–	184,763	184,763
X. Suspense and Miscellaneous (1 to 4)	**–**	**24,001**	24,001	**–**	**28,301**	**28,301**	**–**	**28,301**	**28,301**	**–**	**49,039**	**49,039**
1. Suspense	–	8,000	8,000	–	13,300	13,300	–	13,300	13,300	–	33,000	33,000
2. Cash Balance Investment Accounts	–	10,000	10,000	–	10,000	10,000	–	10,000	10,000	–	10,000	10,000
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others		6,001	6,001	–	5,001	5,001	–	5,001	5,001	–	6,039	6,039
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Remittances	**–**	**58,100**	**58,100**	**–**	**50,040**	**50,040**	**–**	**50,040**	**50,040**	**–**	**34,797**	**34,797**
A. Surplus (+)/Deficit(-) on Capital Account			**102,627**			**9,013**			**33,347**			**16,004**
B. Surplus (+)/Deficit (-) on Revenue Account			**-110,732**			**-580**			**-34,147**			**13,704**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-8,105**			**8,433**			**-800**			**29,708**
D. Increase(+)/Decrease(-) in Cash Balances			**-8,105**			**8,433**			**-800**			**29,708**
(a) Opening Balance			-2,746			-10,850			-48,647			-49,445
(b) Closing Balance			-10,851			-2,417			-49,447			-19,737
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			**-10,000**			**–**			**–**			**–**
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

CHHATTISGARH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**154,158**	**2,289,775**	**2,443,933**	**173,424**	**1,949,403**	**2,122,827**	**170,796**	**1,972,638**	**2,143,434**	**205,228**	**1,944,364**	**2,149,592**
I. Total Capital Outlay (1 + 2)	**101,334**	**215**	**101,549**	**164,390**	**694**	**165,084**	**159,159**	**797**	**159,956**	**192,957**	**650**	**193,607**
1. Developmental (a + b)	**99,154**	**215**	**99,369**	**159,994**	**674**	**160,668**	**154,238**	**777**	**155,015**	**187,295**	**590**	**187,885**
(a) Social Services (1 to 9)	**18,491**	**55**	**18,546**	**31,522**	**9**	**31,531**	**34,270**	**110**	**34,380**	**44,873**	**220**	**45,093**
1. Education, Sports, Art and Culture	3,702	–	3,702	4,929	–	4,929	6,520	–	6,520	9,701	–	9,701
2. Medical and Public Health	3,316	55	3,371	5,015	–	5,015	4,602	–	4,602	6,532	–	6,532
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	154	–	154	525	–	525	541	–	541	1,100	–	1,100
5. Housing	2,838	–	2,838	4,006	–	4,006	4,013	–	4,013	4,259	–	4,259
6. Urban Development	1,420		1,420	1,600	–	1,600	1,501	–	1,501	1,651	–	1,651
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	3,661	–	3,661	14,073	–	14,073	15,719	–	15,719	19,007	–	19,007
8. Social Security and Welfare	3,378	–	3,378	1,190	–	1,190	1,190	100	1,290	2,038	218	2,256
9. Others *	22	–	22	184	9	193	184	10	194	585	2	587
(b) Economic Services (1 to 10)	**80,663**	**160**	**80,823**	**128,472**	**665**	**129,137**	**119,968**	**667**	**120,635**	**142,422**	**370**	**142,792**
1. Agriculture and Allied Activities (i to xi)	2,176	158	2,334	4,052	440	4,492	4,475	596	5,071	6,507	148	6,655
i) Crop Husbandry	34		34	53	50	103	53	56	109	52	55	107
ii) Soil and Water Conservation	536	152	688	605	289	894	605	289	894	1,598	93	1,691
iii) Animal Husbandry	–	–	–	10	1	11	10	1	11	40	–	40
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	14	–	14	10	–	10	10	–	10	40	–	40
vi) Forestry and Wild Life	443	–	443	1,037	–	1,037	1,460	–	1,460	1,621	–	1,621
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	657	6	663	227	100	327	227	250	477	150	–	150
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	492	–	492	2,110	–	2,110	2,110	–	2,110	3,006	–	3,006
xi) Others @	–	–	–	–	–	–			–			–
2. Rural Development	4,847	–	4,847	3,550	–	3,550	3,550	–	3,550	3,765	–	3,765
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	41,724	–	41,724	72,422	–	72,422	71,105	–	71,105	72,693	–	72,693
5. Energy	–	–	–	–	–	–	–	–	–	–	–	–
6. Industry and Minerals (i to iv)	494	2	496	2,239	7	2,245	1,971	2	1,973	4,660	3	4,663
i) Village and Small Industries	349	2	351	2,089	7	2,095	1,871	2	1,873	4,560	3	4,563
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	45	–	45	–	–	–	–	–	–	–	–	–
iv) Others #	100	–	100	150	–	150	100	–	100	100	–	100
7. Transport (i + ii)	31,180	–	31,180	45,709	200	45,909	38,367	50	38,417	54,385	200	54,585
i) Roads and Bridges	31,092	–	31,092	45,619	–	45,619	38,277	–	38,277	54,301	–	54,301
ii) Others **	88	–	88	90	200	290	90	50	140	84	200	284
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

CHHATTISGARH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	242	–	242	500	19	519	500	19	519	412	19	431
i) Tourism	242	–	242	500	–	500	500	–	500	412	–	412
ii) Others @@	–	–	–	–	19	19	–	19	19	–	19	19
2. Non-Developmental (General Services)	**2,180**	**–**	**2,180**	**4,396**	**20**	**4,416**	**4,921**	**20**	**4,941**	**5,662**	**60**	**5,722**
II. Discharge of Internal Debt (1 to 8)	**–**	**63,472**	**63,472**	**–**	**35,538**	**35,538**	**–**	**35,074**	**35,074**	**–**	**37,653**	**37,653**
1. Market Loans	–	4,782	4,782	–	9,384	9,384	–	9,343	9,343	–	8,634	8,634
2. Loans from L.I.C.	–	–	–	–	555	555	–	555	555	–	686	686
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	3,461	3,461	–	3,499	3,499	–	3,201	3,201	–	4,747	4,747
5. Loans from National Co-operative Development Corporation	–	611	611	–	861	861	–	736	736	–	967	967
6. WMA from RBI	–	–	–	–	20,000	20,000	–	20,000	20,000	–	20,000	20,000
7. Special Securities issued to NSSF/Small Savings	–	54,617	54,617	–	909	909	–	909	909	–	2,231	2,231
8. Others	–	1	1	–	330	330	–	330	330	–	388	21,667
of which : Land Compensation Bonds	–	1	1	–	1	1	–	1	1	–	1	1
III. Repayment of Loans to the Centre (1 to 7)	**–**	**14,314**	**14,314**	**–**	**57,728**	**57,728**	**–**	**71,389**	**71,389**	**–**	**44,079**	**44,079**
1. State Plan Schemes	–	12,384	12,384	–	55,787	55,787	–	69,466	69,466	–	42,202	42,202
of which: Advance release of Plan Assistance for Natural Calamities	–	20	20	–	19	19	–	19	19	–	–	–
2. Central Plan Schemes	–	105	105	–	101	101	–	102	102	–	100	100
3. Centrally Sponsored Schemes	–	283	283	–	298	298	–	280	280	–	295	295
4. Non-Plan (i to ii)	–	253	253	–	252	252	–	252	252	–	252	252
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	253	253	–	252	252	–	252	252	–	252	252
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	1,289	1,289	–	1,290	1,290	–	1,289	1,289	–	1,230	1,230
IV. Loans and Advances by State Governments (1+2)	**52,824**	**2,944**	**55,768**	**9,034**	**2,152**	**11,186**	**11,637**	**2,693**	**14,330**	**12,271**	**2,685**	**14,956**
1. Developmental Purposes (a + b)	**52,818**	**2,871**	**55,689**	**9,034**	**2,095**	**11,129**	**11,637**	**2,636**	**14,273**	**12,271**	**2,628**	**14,899**
(a) Social Services (1 to 4)	**969**	**2,747**	**3,716**	**2,533**	**2,095**	**4,628**	**2,533**	**2,245**	**4,778**	**2,447**	**2,237**	**4,684**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	–	–	–	–	200	200	–	200	200
3. Government Servants (Housing)	3	47	50	–	80	80	–	30	30	–	30	30
4. Others	966	2,700	3,666	2,533	2,015	4,548	2,533	2,015	4,548	2,447	2,007	4,454
(b) Economic Services (1 to 9)	**51,849**	**124**	**51,973**	**6,501**	**–**	**6,501**	**9,104**	**391**	**9,495**	**9,824**	**391**	**10,215**
1. Crop Husbandry	–	124	124	391	–	391	–	391	391	–	391	391
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	3	–	3	372	–	372	372	–	372	4,303	–	4,303
4. Co-operation	1,362	–	1,362	3,337	–	3,337	2,862	–	2,862	4,082	–	4,082
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	50,476	–	50,476	1,469	–	1,469	4,938	–	4,938	1,400	–	1,400

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

CHHATTISGARH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	8	–	8	33	–	33	33	–	33	38	–	38
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	–	–	–	898	–	898	899	–	899	1	–	1
2. Non-Developmental Purposes (a + b)	**6**	**73**	**79**	**–**	**57**	**57**	**–**	**57**	**57**	**–**	**57**	**57**
(a) Government Servants (excluding Housing)	6	73	79	–	57	57	–	57	57	–	57	57
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**1**	**1**	**–**	**1**	**1**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**4,000**	**4,000**	**–**	**4,000**	**4,000**	**–**	**4,000**	**4,000**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**37,543**	**37,543**	**–**	**37,748**	**37,748**	**–**	**37,747**	**37,747**	**–**	**41,236**	**41,236**
1. State Provident Funds	–	34,927	34,927	–	35,757	35,757	–	35,756	35,756	–	36,836	36,836
2. Others	–	2,616	2,616	–	1,991	1,991	–	1,991	1,991	–	4,400	4,400
VIII. Reserve Funds (1 to 4)	**–**	**7,393**	**7,393**	**–**	**20,164**	**20,164**	**–**	**29,808**	**29,808**	**–**	**22,145**	**22,145**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	1	1	–	1	1	–	1	1
2. Sinking Funds	–	5,600	5,600	–	5,600	5,600	–	20,800	20,800	–	10,000	10,000
3. Famine Relief Fund	–	–	–	–	–	–	–	4	4	–	7	7
4. Others	–	1,793	1,793	–	14,563	14,563	–	9,003	9,003	–	12,137	12,137
IX. Deposits and Advances (1 to 4)	**–**	**70,816**	**70,816**	**–**	**98,942**	**98,942**	**–**	**98,842**	**98,842**	**–**	**99,628**	**99,628**
1. Civil Deposits	–	49,007	49,007	–	34,272	34,272	–	34,172	34,172	–	34,172	34,172
2. Deposits of Local Funds	–	3	3	–	5	5	–	5	5	–	5	5
3. Civil Advances	–	21,149	21,149	–	19,030	19,030	–	19,030	19,030	–	21,900	21,900
4. Others	–	657	657	–	45,635	45,635	–	45,635	45,635	–	43,551	43,551
X. Suspense and Miscellaneous (1 to 4)	**–**	**1,888,532**	**1,888,532**	**–**	**1,452,316**	**1,452,316**	**–**	**1,452,316**	**1,452,316**	**–**	**1,452,316**	**1,452,316**
1. Suspense	–	-51,884	-51,884	–	-1,807	-1,807	–	-1,807	-1,807	–	-1,807	-1,807
2. Cash Balance Investment Accounts	–	1,250,342	1,250,342	–	900,000	900,000	–	900,000	900,000	–	900,000	900,000
3. Deposits with RBI	–	269,071	269,071	–	245,581	245,581	–	245,581	245,581	–	245,581	245,581
4. Others	–	421,003	421,003	–	308,542	308,542	–	308,542	308,542	–	308,542	308,542
XI. Appropriation to Contingency Fund	–	–	–	–	–	–	–	–	–	–	–	–
XII. Remittances	–	204,546	204,546	–	240,121	240,121	–	239,971	239,971	–	239,971	239,971
A. Surplus (+)/Deficit(-) on Capital Account			**89,675**			**-2,306**			**-9,016**			**-13,912**
B. Surplus (+)/Deficit (-) on Revenue Account			**-64,110**			**-24,029**			**-40,718**			**-25,114**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**25,565**			**-26,335**			**-49,734**			**-39,026**
D. Increase(+)/Decrease(-) in Cash Balances			**25,565**			**-26,335**			**-49,734**			**-39,026**
(a) Opening Balance			-25,844			-25,569			-278			-50,012
(b) Closing Balance			-279			-51,904			-50,012			-89,038
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			-61,376			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

GOA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**30,821**	**452,407**	**483,228**	**49,146**	**238,884**	**288,030**	**46,892**	**221,136**	**268,028**	**56,591**	**214,433**	**271,024**
I. Total Capital Outlay (1 + 2)	**30,094**	**48**	**30,142**	**47,268**	**–**	**47,268**	**45,728**	**–**	**45,728**	**56,289**	**–**	**56,289**
1. Developmental (a + b)	**27,316**	**48**	**27,364**	**40,015**	**–**	**40,015**	**38,426**	**–**	**38,426**	**46,617**	**–**	**46,617**
(a) Social Services (1 to 9)	**8,868**	**–**	**8,868**	**10,659**	**–**	**10,659**	**10,230**	**–**	**10,230**	**11,324**	**–**	**11,324**
1. Education, Sports, Art and Culture	1,172	–	1,172	1,919	–	1,919	2,006	–	2,006	1,977	–	1,977
2. Medical and Public Health	693	–	693	463	–	463	835	–	835	964	–	964
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	6,452	–	6,452	7,735	–	7,735	7,003	–	7,003	7,703	–	7,703
5. Housing	43	–	43	51	–	51	26	–	26	23	–	23
6. Urban Development	320	–	320	450	–	450	300	–	300	475	–	475
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	105	–	105	5	–	5	5	–	5	105	–	105
8. Social Security and Welfare	25	–	25	30	–	30	30	–	30	75	–	75
9. Others *	58	–	58	6	–	6	25	–	25	2	–	2
(b) Economic Services (1 to 10)	**18,448**	**48**	**18,496**	**29,356**	**–**	**29,356**	**28,196**	**–**	**28,196**	**35,293**	**–**	**35,293**
1. Agriculture and Allied Activities (i to xi)	741	48	789	2,201	–	2,201	1,670	–	1,670	2,217	–	2,217
i) Crop Husbandry	60	–	60	435	–	435	388	–	388	269	–	269
ii) Soil and Water Conservation	45	–	45	150	–	150	130	–	130	178	–	178
iii) Animal Husbandry	20	–	20	13	–	13	22	–	22	95	–	95
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	98	–	98	109	–	109	82	–	82	110	–	110
vi) Forestry and Wild Life	33	–	33	36	–	36	236	–	236	36	–	36
vii) Plantations	26	–	26	22	–	22	22	–	22	22	–	22
viii) Food Storage and Warehousing	–	48	48	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	–	–	–	6	–	6	2	–	2	5	–	5
x) Co-operation	459	–	459	1,430	–	1,430	788	–	788	1,502	–	1,502
xi) Others @	–	–	–			–			–			–
2. Rural Development	–	–	–	–	–	–	–	–	–	51	–	51
3. Special Area Programmes	94	–	94	150	–	150	150	–	150	160	–	160
of which : Hill Areas	94	–	94	150		150	150		150	160		160
4. Major and Medium Irrigation and Flood Control	3,874	–	3,874	6,682	–	6,682	5,924	–	5,924	11,661	–	11,661
5. Energy	5,133	–	5,133	9,025	–	9,025	8,859	–	8,859	9,236	–	9,236
6. Industry and Minerals (i to iv)	746	–	746	1,080	–	1,080	1,060	–	1,060	1,055	–	1,055
i) Village and Small Industries	446	–	446	670	–	670	650	–	650	645	–	645
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	10	–	10	10	–	10	10	–	10
iv) Others #	300	–	300	400	–	400	400	–	400	400	–	400
7. Transport (i + ii)	7,354	–	7,354	9,746	–	9,746	9,947	–	9,947	10,598	–	10,598
i) Roads and Bridges	7,063	–	7,063	8,472	–	8,472	9,033	–	9,033	9,353	–	9,353
ii) Others **	291	–	291	1,274	–	1,274	914	–	914	1,245	–	1,245
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

GOA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	100	–	100	–	–	–	50	–	50
10. General Economic Services (i + ii)	506	–	506	372	–	372	586	–	586	265	–	265
i) Tourism	506	–	506	372	–	372	586	–	586	265	–	265
ii) Others @@	–	–	–			–	–	–	–			–
2. Non-Developmental (General Services)	**2,778**	**–**	**2,778**	**7,253**	**–**	**7,253**	**7,302**	**–**	**7,302**	**9,672**	**–**	**9,672**
II. Discharge of Internal Debt (1 to 8)	**–**	**87,705**	**87,705**	**–**	**43,141**	**43,141**	**–**	**23,158**	**23,158**	**–**	**14,518**	**14,518**
1. Market Loans	–	950	950	–	14,000	14,000	–	1,500	1,500	–	–	–
2. Loans from L.I.C.	–	199	199	–	199	199	–	199	199	–	199	199
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	260	260	–	300	300	–	492	492	–	408	408
5. Loans from National Co-operative Development Corporation	–	2	2	–	2	2	–	2	2	–	8	8
6. WMA from RBI	–	66,851	66,851	–	10,000	10,000		10,000	10,000	–	10,000	10,000
7. Special Securities issued to NSSF/Small Savings	–	17,502	17,502	–	16,240	16,240	–	9,240	9,240	–	2,000	2,000
8. Others	–	1,941	1,941	–	2,400	2,400	–	1,725	1,725	–	1,903	1,903
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**13,287**	**13,287**	**–**	**4,640**	**4,640**	**–**	**4,625**	**4,625**	**–**	**3,655**	**3,655**
1. State Plan Schemes	–	13,219	13,219	–	4,578	4,578	–	4,578	4,578	–	3,600	3,600
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	4	4	–	4	4	–	3	3	–	5	5
3. Centrally Sponsored Schemes	–	26	26	–	43	43	–	27	27	–	35	35
4. Non-Plan (i to ii)	–	38	38	–	15	15	–	17	17	–	15	15
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	38	38	–	15	15	–	17	17	–	15	15
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	–	–	–	–	–	–	–	–	–	–	–
IV. Loans and Advances by State Governments (1+2)	**727**	**256**	**983**	**1,878**	**231**	**2,109**	**1,164**	**281**	**1,445**	**302**	**388**	**690**
1. Developmental Purposes (a + b)	**727**	**–**	**727**	**1,878**	**–**	**1,878**	**1,164**	**–**	**1,164**	**302**	**–**	**302**
(a) Social Services (1 to 4)	**466**	**–**	**466**	**689**	**–**	**689**	**487**	**–**	**487**	**166**	**–**	**166**
1. Education, Sports, Art and Culture	400	–	400	600	–	600	398	–	398	100	–	100
2. Housing	39	–	39	45	–	45	45	–	45	50	–	50
3. Government Servants (Housing)	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	27	–	27	44	–	44	44	–	44	16	–	16
(b) Economic Services (1 to 9)	**261**	**–**	**261**	**1,189**	**–**	**1,189**	**677**	**–**	**677**	**136**	**–**	**136**
1. Crop Husbandry	–	–	–	1	–	1	62	–	62	62	–	62
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	261	–	261	1,174	–	1,174	602	–	602	52	–	52
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

GOA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	–	–	–	–	–	–	–	–	–
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	–	–	–	14	–	14	13	–	13	22	–	22
2. Non-Developmental Purposes (a + b)	**–**	**256**	**256**	**–**	**231**	**231**	**–**	**281**	**281**	**–**	**388**	**388**
(a) Government Servants (excluding Housing)	–	246	246	–	221	221	–	271	271	–	378	378
(b) Miscellaneous	–	10	10	–	10	10	–	10	10	–	10	10
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**117**	**117**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**6,767**	**6,767**	**–**	**8,710**	**8,710**	**–**	**8,710**	**8,710**	**–**	**10,210**	**10,210**
1. State Provident Funds	–	6,704	6,704	–	8,500	8,500	–	8,500	8,500	–	10,000	10,000
2. Others	–	63	63	–	210	210	–	210	210	–	210	210
VIII. Reserve Funds (1 to 4)	**–**	**2,260**	**2,260**	**–**	**3,301**	**3,301**	**–**	**3,301**	**3,301**	**–**	**3,301**	**3,301**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	1,185	1,185	–	2,000	2,000	–	2,000	2,000	–	2,000	2,000
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	1,075	1,075	–	1,301	1,301	–	1,301	1,301	–	1,301	1,301
IX. Deposits and Advances (1 to 4)	**–**	**13,349**	**13,349**	**–**	**3,411**	**3,411**	**–**	**5,611**	**5,611**	**–**	**6,911**	**6,911**
1. Civil Deposits	–	4,260	4,260	–	3,190	3,190	–	3,190	3,190	–	3,190	3,190
2. Deposits of Local Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Civil Advances	–	381	381	–	220	220	–	220	220	–	220	220
4. Others	–	8,708	8,708	–	1	1	–	2,201	2,201	–	3,501	3,501
X. Suspense and Miscellaneous (1 to 4)	**–**	**182,165**	**182,165**	**–**	**120,450**	**120,450**	**–**	**120,450**	**120,450**	**–**	**120,450**	**120,450**
1. Suspense	–	46,573	46,573	–	5,000	5,000	–	5,000	5,000	–	5,000	5,000
2. Cash Balance Investment Accounts	–	26,191	26,191	–	60,000	60,000	–	60,000	60,000	–	60,000	60,000
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	109,401	109,401	–	55,450	55,450	–	55,450	55,450	–	55,450	55,450
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Remittances	**–**	**146,453**	**146,453**	**–**	**55,000**	**55,000**	**–**	**55,000**	**55,000**	**–**	**55,000**	**55,000**
A. Surplus (+)/Deficit(-) on Capital Account			**12,446**			**2,032**			**16,427**			**7,069**
B. Surplus (+)/Deficit (-) on Revenue Account			**-14,047**			**-795**			**-7,546**			**-4,180**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-1,601**			**1,237**			**8,881**			**2,889**
D. Increase(+)/Decrease(-) in Cash Balances			**-1,601**			**1,237**			**8,881**			**2,889**
(a) Opening Balance			293			-2,136			-1,307			7,574
(b) Closing Balance			-1,308			-899			7,574			10,463
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			-10			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			2,124			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

GUJARAT

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**349,851**	**4,577,178**	**4,927,029**	**376,326**	**6,082,012**	**6,458,338**	**550,452**	**7,035,898**	**7,586,350**	**532,441**	**6,126,181**	**6,658,622**
I. Total Capital Outlay (1 + 2)	**305,207**	**15,938**	**321,145**	**366,392**	**22,507**	**388,899**	**506,024**	**20,733**	**526,757**	**514,482**	**22,349**	**536,831**
1. Developmental (a + b)	**301,073**	**14,243**	**315,316**	**361,872**	**19,290**	**381,162**	**499,927**	**17,465**	**517,392**	**451,885**	**16,236**	**468,121**
(a) Social Services (1 to 9)	**109,891**	**6,316**	**116,207**	**193,347**	**10,298**	**203,645**	**176,150**	**10,036**	**186,186**	**226,855**	**10,555**	**237,410**
1. Education, Sports, Art and Culture	825	99	924	3,389	361	3,750	3,238	156	3,394	22,390	445	22,835
2. Medical and Public Health	854	–	854	1,869	–	1,869	2,519	–	2,519	3,541	–	3,541
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	38,262	800	39,062	67,270	2,597	69,867	67,270	2,613	69,883	63,917	800	64,717
5. Housing	4,370	4,814	9,184	7,194	6,890	14,084	8,397	6,812	15,209	6,417	8,850	15,267
6. Urban Development	915	1	916	2,308	-5	2,303	1,824	–	1,824	2,308	-5	2,303
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	733	–	733	1,350	454	1,804	851	454	1,305	1,626	464	2,090
8. Social Security and Welfare	47	1	48	109	1	110	150	1	151	426	1	427
9. Others *	63,885	601	64,486	109,858	–	109,858	91,901	–	91,901	126,230	–	126,230
(b) Economic Services (1 to 10)	**191,182**	**7,927**	**199,109**	**168,525**	**8,992**	**177,517**	**323,777**	**7,429**	**331,206**	**225,030**	**5,681**	**230,711**
1. Agriculture and Allied Activities (i to xi)	12,873	405	13,278	11,978	383	12,361	11,992	455	12,447	14,180	586	14,766
i) Crop Husbandry	50	–	50	105	–	105	134	–	134	155	–	155
ii) Soil and Water Conservation	222	–	222	160	–	160	209	–	209	101	–	101
iii) Animal Husbandry	56	–	56	51	–	51	14	–	14	35	–	35
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	36	–	36	25	–	25	25	–	25	29	–	29
vi) Forestry and Wild Life	13,081	303	13,384	11,342	363	11,705	11,335	416	11,751	12,028	450	12,478
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	104	104	–	20	20	–	19	19	55	90	145
ix) Agricultural Research and Education	–	–	–	99	–	99	99	–	99	650	–	650
x) Co-operation	-573	–	-573	176	–	176	176	–	176	1,127	–	1,127
xi) Others @	1	-2	-1	20	–	20	–	20	20	–	46	46
2. Rural Development	–	–	–	–	–	–	–	–	–	–	–	–
3. Special Area Programmes	155	–	155	86	–	86	86	–	86	80	–	80
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	134,029	–	134,029	108,903	–	108,903	223,933	–	223,933	141,616	–	141,616
5. Energy	840	-1	839	251	–	251	6,293	–	6,293	2,080	–	2,080
6. Industry and Minerals (i to iv)	-215	–	-215	790	–	790	302	–	302	836	–	836
i) Village and Small Industries	-78	–	-78	42	–	42	42	–	42	88	–	88
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	-137	–	-137	748	–	748	260	–	260	748	–	748
7. Transport (i + ii)	43,500	7,523	51,023	46,243	8,491	54,734	80,897	6,900	87,797	65,861	5,046	70,907
i) Roads and Bridges	41,258	7,523	48,781	44,097	8,491	52,588	78,528	6,500	85,028	62,667	5,046	67,713
ii) Others **	2,242	–	2,242	2,146	–	2,146	2,369	400	2,769	3,194	–	3,194
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

GUJARAT

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	257	–	257	257	–	257	150	–	150
10. General Economic Services (i + ii)	–	–	–	17	118	135	17	74	91	227	49	276
i) Tourism	–	–	–	–	–	–	–	–	–	210	–	210
ii) Others @@	–	–	–	17	118	135	17	74	91	17	49	66
2. Non-Developmental (General Services)	**4,134**	**1,695**	**5,829**	**4,520**	**3,217**	**7,737**	**6,097**	**3,268**	**9,365**	**62,597**	**6,113**	**68,710**
II. Discharge of Internal Debt (1 to 8)	**–**	**1,206,688**	**1,206,688**	**–**	**183,369**	**183,369**	**–**	**581,711**	**581,711**	**–**	**435,701**	**435,701**
1. Market Loans	–	12,180	12,180	–	21,284	21,284	–	21,284	21,284	–	25,700	25,700
2. Loans from L.I.C.	–	1,386	1,386	–	1,316	1,316	–	18,552	18,552	–	–	–
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	332	332	–	246	246	–	246	246	–	246	246
5. Loans from National Co-operative Development Corporation	–	1,401	1,401	–	1,401	1,401	–	3,330	3,330	–	2,640	2,640
6. WMA from RBI	–	716,111	716,111	–	100,000	100,000		250,000	250,000	–	100,000	100,000
7. Special Securities issued to NSSF/Small Savings	–	447,439	447,439	–	30,764	30,764	–	223,497	223,497	–	292,152	292,152
8. Others	–	27,839	27,839	–	28,358	28,358	–	64,802	64,802	–	14,963	14,963
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**48,961**	**48,961**	**–**	**57,178**	**57,178**	**–**	**174,027**	**174,027**	**–**	**49,558**	**49,558**
1. State Plan Schemes	–	43,417	43,417	–	51,439	51,439	–	168,489	168,489	–	45,281	45,281
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	458	458	–	443	443	–	443	443	–	436	436
3. Centrally Sponsored Schemes	–	373	373	–	388	388	–	388	388	–	426	426
4. Non-Plan (i to ii)	–	350	350	–	445	445	–	344	344	–	340	340
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	350	350	–	445	445	–	344	344	–	340	340
5. Ways and Means Advances from Centre	–	–	–	–	100	100	–	–	–	–	1	1
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	4,363	4,363	–	4,363	4,363	–	4,363	4,363	–	3,074	3,074
IV. Loans and Advances by State Governments (1+2)	**44,644**	**197,836**	**242,480**	**9,934**	**77,813**	**87,747**	**44,428**	**57,035**	**101,463**	**17,959**	**64,561**	**82,520**
1. Developmental Purposes (a + b)	**44,644**	**193,327**	**237,971**	**9,934**	**72,859**	**82,793**	**44,428**	**51,982**	**96,410**	**17,959**	**56,467**	**74,426**
(a) Social Services (1 to 4)	**7,476**	**5,872**	**13,348**	**275**	**28,380**	**28,655**	**314**	**7,447**	**7,761**	**254**	**31,767**	**32,021**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	7,305	–	7,305	–	–	–	–	–	–	–	–	–
3. Government Servants (Housing)	–	4,544	4,544	–	28,355	28,355	–	7,422	7,422	–	31,742	31,742
4. Others	171	1,328	1,499	275	25	300	314	25	339	254	25	279
(b) Economic Services (1 to 9)	**37,168**	**187,455**	**224,623**	**9,659**	**44,479**	**54,138**	**44,114**	**44,535**	**88,649**	**17,705**	**24,700**	**42,405**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	1	–	1	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	33	–	33	49	–	49	49	1	50	62	–	62
4. Co-operation	5,017	–	5,017	335	–	335	335	–	335	534	–	534
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	29,679	170,371	200,050	5,097	25,079	30,176	22,379	26,100	48,479	6,049	6,300	12,349

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

GUJARAT

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	394	–	394	178	–	178	473	–	473	73	–	73
8. Other Industries and Minerals	2,035	–	2,035	4,000	1,000	5,000	15,878	–	15,878	10,987	–	10,987
9. Others	9	17,084	17,093	–	18,400	18,400	5,000	18,434	23,434	–	18,400	18,400
2. Non-Developmental Purposes (a + b)	**–**	**4,509**	**4,509**	**–**	**4,954**	**4,954**	**–**	**5,053**	**5,053**	**–**	**8,094**	**8,094**
(a) Government Servants (excluding Housing)	–	139	139	–	579	579	–	383	383	–	339	339
(b) Miscellaneous	–	4,370	4,370	–	4,375	4,375	–	4,670	4,670	–	7,755	7,755
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**1**	**1**	**–**	**–**	**–**	**–**	**1**	**1**
VI. Contingency Fund	**–**	**9,274**	**9,274**	**–**	**11,542**	**11,542**	**–**	**15,349**	**15,349**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**61,181**	**61,181**	**–**	**68,168**	**68,168**	**–**	**69,265**	**69,265**	**–**	**89,180**	**89,180**
1. State Provident Funds	–	56,419	56,419	–	63,368	63,368	–	64,465	64,465	–	84,230	84,230
2. Others	–	4,762	4,762	–	4,800	4,800	–	4,800	4,800	–	4,950	4,950
VIII. Reserve Funds (1 to 4)	**–**	**40,926**	**40,926**	**–**	**72,337**	**72,337**	**–**	**97,806**	**97,806**	**–**	**149,271**	**149,271**
1. Depreciation/Renewal Reserve Funds	–	29	29	–	105	105	–	105	105	–	105	105
2. Sinking Funds	–	–	–	–	16,800	16,800	–	35,000	35,000	–	80,000	80,000
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	40,897	40,897	–	55,432	55,432	–	62,701	62,701	–	69,166	69,166
IX. Deposits and Advances (1 to 4)	**–**	**922,024**	**922,024**	**–**	**1,243,575**	**1,243,575**	**–**	**1,244,906**	**1,244,906**	**–**	**1,251,388**	**1,251,388**
1. Civil Deposits	–	201,859	201,859	–	305,000	305,000	–	305,000	305,000	–	302,000	302,000
2. Deposits of Local Funds	–	680,447	680,447	–	700,000	700,000	–	700,000	700,000	–	700,000	700,000
3. Civil Advances	–	16,025	16,025	–	15,000	15,000	–	15,000	15,000	–	17,000	17,000
4. Others	–	23,693	23,693	–	223,575	223,575	–	224,906	224,906	–	232,388	232,388
X. Suspense and Miscellaneous (1 to 4)	**–**	**1,664,315**	**1,664,315**	**–**	**4,073,012**	**4,073,012**	**–**	**4,502,556**	**4,502,556**	**–**	**3,653,012**	**3,653,012**
1. Suspense	–	-3,536	-3,536	–	167,860	167,860	–	167,860	167,860	–	167,860	167,860
2. Cash Balance Investment Accounts	–	574,567	574,567	–	400,000	400,000	–	829,544	829,544	–	580,000	580,000
3. Deposits with RBI	–	–	–	–	2,600,000	2,600,000	–	2,600,000	2,600,000	–	1,800,000	1,800,000
4. Others	–	1,093,284	1,093,284	–	905,152	905,152	–	905,152	905,152	–	1,105,152	1,105,152
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Remittances	**–**	**410,035**	**410,035**	**–**	**272,510**	**272,510**	**–**	**272,510**	**272,510**	**–**	**411,160**	**411,160**
A. Surplus (+)/Deficit(-) on Capital Account			**370,638**			**274,662**			**389,875**			**152,538**
B. Surplus (+)/Deficit (-) on Revenue Account			**-370,661**			**-297,266**			**-386,923**			**-143,866**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-23**			**-22,604**			**2,952**			**8,672**
D. Increase(+)/Decrease(-) in Cash Balances			**-23**			**-22,604**			**2,952**			**8,672**
(a) Opening Balance			6,345			-34,317			6,322			9,204
(b) Closing Balance			6,322			-56,921			9,274			17,876
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			19,977			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

HARYANA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**124,463**	**2,165,537**	**2,290,000**	**111,533**	**2,064,749**	**2,176,282**	**111,915**	**1,575,372**	**1,687,287**	**144,598**	**1,414,252**	**1,558,851**
I. Total Capital Outlay (1 + 2)	**105,366**	**-66,800**	**38,566**	**104,322**	**-28,981**	**75,341**	**95,267**	**-27,299**	**67,968**	**140,151**	**-737**	**139,414**
1. Developmental (a + b)	**98,720**	**-66,800**	**31,920**	**95,019**	**-28,981**	**66,038**	**88,405**	**-27,299**	**61,106**	**132,375**	**-737**	**131,638**
(a) Social Services (1 to 9)	**29,368**	**–**	**29,368**	**28,741**	**–**	**28,741**	**25,442**	**–**	**25,442**	**38,673**	**–**	**38,673**
1. Education, Sports, Art and Culture	481	–	481	873	–	873	807	–	807	2,132	–	2,132
2. Medical and Public Health	900	–	900	1,478	–	1,478	953	–	953	1,535	–	1,535
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	26,478	–	26,478	22,810	–	22,810	21,807	–	21,807	32,500	–	32,500
5. Housing	507	–	507	1,850	–	1,850	520	–	520	728	–	728
6. Urban Development	–	–	–	–	–	–	–	–	–	–	–	–
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	70	–	70	75	–	75	75	–	75	240	–	240
8. Social Security and Welfare	739	–	739	1,310	–	1,310	860	–	860	1,213	–	1,213
9. Others *	193	–	193	345	–	345	420	–	420	325	–	325
(b) Economic Services (1 to 10)	**69,352**	**-66,800**	**2,552**	**66,278**	**-28,981**	**37,297**	**62,963**	**-27,299**	**35,664**	**93,703**	**-737**	**92,966**
1. Agriculture and Allied Activities (i to xi)	-645	-66,854	-67,499	689	-29,036	-28,347	214	-27,355	-27,141	-75	-798	-873
i) Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
ii) Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
iii) Animal Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	–	–	–	–	–	–	–	–	–	–	–	–
vi) Forestry and Wild Life	–	–	–	–	–	–	–	–	–	–	–	–
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	-66,854	-66,854	–	-29,036	-29,036	–	-27,355	-27,355	–	-798	-798
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	-847	–	-847	689	–	689	214	–	214	-75	–	-75
xi) Others @	202	–	202	–	–	–	–	–	–	–	–	–
2. Rural Development	–	–	–	–	–	–	–	–	–	–	–	–
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	22,416	–	22,416	13,150	–	13,150	16,300	–	16,300	25,400	–	25,400
5. Energy	16,264	–	16,264	19,183	–	19,183	25,899	–	25,899	37,545	–	37,545
6. Industry and Minerals (i to iv)	1	–	1	91	–	91	235	–	235	368	–	368
i) Village and Small Industries	–	–	–	16	–	16	13	–	13	19	–	19
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	1	–	1	75	–	75	223	–	223	349	–	349
7. Transport (i + ii)	30,967	54	31,021	32,765	55	32,820	19,765	56	19,821	29,765	61	29,826
i) Roads and Bridges	29,979	–	29,979	32,000	–	32,000	19,000	–	19,000	26,000	–	26,000
ii) Others **	988	54	1,042	765	55	820	765	56	821	3,765	61	3,826
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

HARYANA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	350	–	350	400	–	400	550	–	550	700	–	700
i) Tourism	350	–	350	400	–	400	550	–	550	700	–	700
ii) Others @@	–	–	–	–	–	–	–	–	–	–	–	–
2. Non-Developmental (General Services)	**6,646**	**–**	**6,646**	**9,303**	**–**	**9,303**	**6,862**	**–**	**6,862**	**7,776**	**–**	**7,776**
II. Discharge of Internal Debt (1 to 8)	**–**	**385,800**	**385,800**	**–**	**403,826**	**403,826**	**–**	**295,342**	**295,342**	**–**	**139,958**	**139,958**
1. Market Loans	–	7,863	7,863	–	10,889	10,889	–	10,889	10,889	–	13,389	13,389
2. Loans from L.I.C.	–	323	323	–	321	321	–	321	321	–	321	321
3. Loans from SBI and other Banks	–	160,000	160,000	–	126,800	126,800	–	110,401	110,401	–	100,000	100,000
4. Loans from NABARD	–	4,242	4,242	–	5,933	5,933	–	5,927	5,927	–	7,884	7,884
5. Loans from National Co-operative Development Corporation	–	621	621	–	1,114	1,114	–	588	588	–	382	382
6. WMA from RBI	–	23,898	23,898	–	200,000	200,000	–	110,000	110,000	–	10,000	10,000
7. Special Securities issued to NSSF/Small Savings	–	188,632	188,632	–	58,426	58,426	–	56,533	56,533	–	6,312	6,312
8. Others	–	221	221	–	343	343	–	684	684	–	1,669	1,669
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**17,050**	**17,050**	**–**	**98,187**	**98,187**	**–**	**34,302**	**34,302**	**–**	**18,335**	**18,335**
1. State Plan Schemes	–	14,489	14,489	–	95,441	95,441	–	31,458	31,458	–	15,951	15,951
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	191	191	–	191	191	–	191	191	–	191	191
3. Centrally Sponsored Schemes	–	186	186	–	141	141	–	142	142	–	130	130
4. Non-Plan (i to ii)	–	166	166	–	281	281	–	520	520	–	343	343
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	166	166	–	281	281	–	520	520	–	343	343
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	2,019	2,019	–	2,133	2,133	–	1,990	1,990	–	1,721	1,721
IV. Loans and Advances by State Governments (1+2)	**19,097**	**223,835**	**242,931**	**7,211**	**16,353**	**23,564**	**16,648**	**10,200**	**26,848**	**4,447**	**13,043**	**17,490**
1. Developmental Purposes (a + b)	**19,097**	**219,908**	**239,004**	**7,211**	**11,500**	**18,711**	**16,648**	**6,447**	**23,095**	**4,447**	**7,790**	**12,237**
(a) Social Services (1 to 4)	**625**	**4,679**	**5,304**	**825**	**5,000**	**5,825**	**825**	**6,100**	**6,925**	**520**	**6,100**	**6,620**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	–	–	–	–	–	–	–	–	–
3. Government Servants (Housing)	500	4,679	5,179	520	5,000	5,520	520	6,100	6,620	520	6,100	6,620
4. Others	125	–	125	305	–	305	305	–	305	–	–	–
(b) Economic Services (1 to 9)	**18,472**	**215,229**	**233,701**	**6,386**	**6,500**	**12,886**	**15,823**	**347**	**16,170**	**3,927**	**1,690**	**5,617**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	340	–	340	361	–	361	261	–	261	363	–	363
5. Major and Medium Irrigation, *etc.*	–	–	–	–	1,500	1,500	–	100	100	–	1,500	1,500
6. Power Projects	9,206	202,229	211,435	5,938	–	5,938	7,122	–	7,122	3,564	–	3,564

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

HARYANA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	8,854	–	8,854	–	–	–	8,440	–	8,440	–	–	–
8. Other Industries and Minerals	–	–	–	–	5,000	5,000	–	–	–	–	–	–
9. Others	71	13,000	13,071	87	–	87	–	247	247	–	190	190
2. Non-Developmental Purposes (a + b)	**–**	**3,927**	**3,927**	**–**	**4,853**	**4,853**	**–**	**3,753**	**3,753**	**–**	**5,253**	**5,253**
(a) Government Servants (excluding Housing)	–	3,927	3,927	–	4,853	4,853	–	3,753	3,753	–	5,253	5,253
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**70,778**	**70,778**	**–**	**73,464**	**73,464**	**–**	**81,925**	**81,925**	**–**	**92,404**	**92,404**
1. State Provident Funds	–	69,544	69,544	–	73,104	73,104	–	80,853	80,853	–	91,484	91,484
2. Others	–	1,234	1,234	–	360	360	–	1,072	1,072	–	920	920
VIII. Reserve Funds (1 to 4)	**–**	**21,282**	**21,282**	**–**	**19,900**	**19,900**	**–**	**19,777**	**19,777**	**–**	**21,557**	**21,557**
1. Depreciation/Renewal Reserve Funds	–	4,520	4,520	–	4,750	4,750	–	4,750	4,750	–	3,350	3,350
2. Sinking Funds	–	2,742	2,742	–	3,687	3,687	–	3,829	3,829	–	4,190	4,190
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	14,020	14,020	–	11,463	11,463	–	11,198	11,198		14,017	14,017
IX. Deposits and Advances (1 to 4)	**–**	**424,267**	**424,267**	**–**	**213,700**	**213,700**	**–**	**180,825**	**180,825**	**–**	**220,821**	**220,821**
1. Civil Deposits	–	97,478	97,478	–	125,000	125,000	–	91,236	91,236	–	110,000	110,000
2. Deposits of Local Funds	–	898	898	–	1,200	1,200	–	885	885	–	950	950
3. Civil Advances	–	7,157	7,157	–	5,000	5,000	–	6,004	6,004	–	6,000	6,000
4. Others	–	318,734	318,734	–	82,500	82,500	–	82,700	82,700	–	103,871	103,871
X. Suspense and Miscellaneous (1 to 4)	**–**	**905,871**	**905,871**	**–**	**1,148,300**	**1,148,300**	**–**	**860,300**	**860,300**	**–**	**788,872**	**788,872**
1. Suspense	–	-30,578	-30,578	–	163,300	163,300	–	174,800	174,800	–	104,895	104,895
2. Cash Balance Investment Accounts	–	927,351	927,351	–	60,000	60,000	–	80,000	80,000	–	80,000	80,000
3. Deposits with RBI	–	–	–	–	900,000	900,000	–	600,000	600,000	–	600,000	600,000
4. Others	–	9,098	9,098	–	25,000	25,000	–	5,500	5,500	–	3,977	3,977
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Remittances	**–**	**183,454**	**183,454**	**–**	**120,000**	**120,000**	**–**	**120,000**	**120,000**	**–**	**120,000**	**120,000**
A. Surplus (+)/Deficit(-) on Capital Account			**28,425**			**79,323**			**19,938**			**89,649**
B. Surplus (+)/Deficit (-) on Revenue Account			**-27,370**			**-89,263**			**-22,580**			**-94,818**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**1,055**			**-9,940**			**-2,642**			**-5,169**
D. Increase(+)/Decrease(-) in Cash Balances			**1,055**			**-9,940**			**-2,642**			**-5,169**
(a) Opening Balance			-22,440			-37,300			-21,386			-24,025
(b) Closing Balance			-21,385			-47,240			-24,028			-29,194
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			48,303			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

HIMACHAL PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**79,879**	**1,005,025**	**1,084,904**	**59,454**	**241,691**	**301,145**	**65,968**	**294,473**	**360,441**	**64,107**	**291,717**	**355,824**
I. Total Capital Outlay (1 + 2)	**78,082**	**401**	**78,483**	**56,171**	**561**	**56,732**	**62,684**	**1,301**	**63,985**	**60,659**	**560**	**61,219**
1. Developmental (a + b)	**75,779**	**401**	**76,180**	**54,026**	**561**	**54,587**	**60,355**	**1,301**	**61,656**	**56,348**	**560**	**56,908**
(a) Social Services (1 to 9)	**30,289**	**57**	**30,346**	**25,374**	**–**	**25,374**	**31,255**	**–**	**31,255**	**23,679**	**–**	**23,679**
1. Education, Sports, Art and Culture	3,663	–	3,663	4,044	–	4,044	4,600	–	4,600	3,951	–	3,951
2. Medical and Public Health	4,979	57	5,036	5,744	–	5,744	5,823	–	5,823	4,455	–	4,455
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	16,367	–	16,367	10,200	–	10,200	14,473	–	14,473	9,018	–	9,018
5. Housing	4,736	–	4,736	4,701	–	4,701	4,711	–	4,711	4,756	–	4,756
6. Urban Development	78	–	78	98	–	98	98	–	98	45	–	45
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	410	–	410	534	–	534	1,486	–	1,486	1,404	–	1,404
8. Social Security and Welfare	5	–	5	5	–	5	5	–	5	5	–	5
9. Others *	51	–	51	48	–	48	59	–	59	45	–	45
(b) Economic Services (1 to 10)	**45,490**	**344**	**45,834**	**28,652**	**561**	**29,213**	**29,100**	**1,301**	**30,401**	**32,669**	**560**	**33,229**
1. Agriculture and Allied Activities (i to xi)	1,790	-57	1,733	1,589	3	1,592	1,628	3	1,631	1,773	–	1,773
i) Crop Husbandry	120	–	120	75	–	75	72	–	72	61	–	61
ii) Soil and Water Conservation	832	–	832	910	–	910	910	–	910	965	–	965
iii) Animal Husbandry	218	–	218	277	–	277	286	–	286	322	–	322
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	53	–	53	62	–	62	78	–	78	134	–	134
vi) Forestry and Wild Life	268	–	268	179	–	179	184	–	184	188	–	188
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	67	-57	10	59	3	62	72	3	75	78	–	78
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	232	–	232	27	–	27	26	–	26	25	–	25
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	112	–	112	20	–	20	20	–	20	354	–	354
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	8,247	–	8,247	8,940	–	8,940	8,144	–	8,144	10,288	–	10,288
5. Energy	9,400	–	9,400	–	–	–	–	–	–	–	–	–
6. Industry and Minerals (i to iv)	459	–	459	516	–	516	520	–	520	532	–	532
i) Village and Small Industries	459	–	459	516	–	516	520	–	520	532	–	532
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	–	–	–	–	–	–	–	–	–	–	–	–
7. Transport (i + ii)	25,265	401	25,666	17,437	558	17,995	18,630	1,298	19,928	19,644	560	20,204
i) Roads and Bridges	21,912	401	22,313	16,168	558	16,726	17,220	1,298	18,518	18,217	560	18,777
ii) Others **	3,353	–	3,353	1,269	–	1,269	1,410	–	1,410	1,427	–	1,427
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

HIMACHAL PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	217	–	217	150	–	150	158	–	158	78	–	78
i) Tourism	217	–	217	150	–	150	158	–	158	78	–	78
ii) Others @@	–	–	–	–	–	–	–	–	–	–	–	–
2. Non-Developmental (General Services)	**2,303**	**–**	**2,303**	**2,145**	**–**	**2,145**	**2,329**	**–**	**2,329**	**4,311**	**–**	**4,311**
II. Discharge of Internal Debt (1 to 8)	**–**	**457,000**	**457,000**	**–**	**44,087**	**44,087**	**–**	**96,069**	**96,069**	**–**	**86,963**	**86,963**
1. Market Loans	–	2,588	2,588	–	3,444	3,444	–	3,452	3,452	–	4,383	4,383
2. Loans from L.I.C.	–	7,277	7,277	–	3,000	3,000	–	8,717	8,717	–	8,989	8,989
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	25,889	25,889	–	1,232	1,232	–	15,141	15,141	–	782	782
5. Loans from National Co-operative Development Corporation	–	1,848	1,848	–	234	234	–	953	953	–	27	27
6. WMA from RBI	–	302,619	302,619	–	–	–	–	14,000	14,000	–	14,000	14,000
7. Special Securities issued to NSSF/Small Savings	–	78,054	78,054	–	6,696	6,696	–	2,513	2,513	–	3,070	3,070
8. Others	–	38,725	38,725	–	29,481	29,481	–	51,293	51,293	–	55,712	55,712
of which : Land Compensation Bonds	–	7,025	7,025	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**15,896**	**15,896**	**–**	**6,013**	**6,013**	**–**	**6,073**	**6,073**	**–**	**5,909**	**5,909**
1. State Plan Schemes	–	4,030	4,030		4,664	4,664		4,693	4,693		4,699	4,699
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	5	5	–	4	4	–	4	4	–	3	3
3. Centrally Sponsored Schemes	–	446	446		423	423	–	422	422	–	417	417
4. Non-Plan (i to ii)	–	190	190	–	197	197	–	229	229	–	236	236
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	190	190	–	197	197	–	229	229	–	236	236
5. Ways and Means Advances from Centre	–	10,500	10,500	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–			–
7. Others	–	725	725	–	725	725	–	725	725		554	554
IV. Loans and Advances by State Governments (1+2)	**1,797**	**194**	**1,991**	**3,283**	**140**	**3,423**	**3,284**	**140**	**3,424**	**3,448**	**120**	**3,568**
1. Developmental Purposes (a + b)	**1,797**	**7**	**1,804**	**3,283**	**30**	**3,313**	**3,284**	**30**	**3,314**	**3,448**	**30**	**3,478**
(a) Social Services (1 to 4)	**1,083**	**7**	**1,090**	**582**	**30**	**612**	**582**	**30**	**612**	**1,047**	**30**	**1,077**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	–	–	–	–	–	–	–	–	–
3. Government Servants (Housing)	1,081	7	1,088	580	30	610	580	30	610	1,036	30	1,066
4. Others	2	–	2	2	–	2	2	–	2	11	–	11
(b) Economic Services (1 to 9)	**714**	**–**	**714**	**2,701**	**–**	**2,701**	**2,702**	**–**	**2,702**	**2,401**	**–**	**2,401**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	216	–	216	–	–	–	–	–	–	–	–	–
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	498	–	498	2,701	–	2,701	2,700	–	2,700	2,400	–	2,400

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

HIMACHAL PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	–	–	–	2	–	2	–	–	–
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	–	–	–	–	–	–	–	–	–	1		1
2. Non-Developmental Purposes (a + b)	**–**	**187**	**187**	**–**	**110**	**110**	**–**	**110**	**110**	**–**	**90**	**90**
(a) Government Servants (excluding Housing)	–	187	187	–	110	110	–	110	110	–	90	90
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**59,769**	**59,769**	**–**	**23,225**	**23,225**	**–**	**23,225**	**23,225**	**–**	**30,500**	**30,500**
1. State Provident Funds	–	59,258	59,258	–	22,550	22,550	–	22,550	22,550	–	30,000	30,000
2. Others	–	511	511	–	675	675	–	675	675	–	500	500
VIII. Reserve Funds (1 to 4)	**–**	**17,211**	**17,211**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	17,211	17,211	–	–	–	–	–	–	–	–	–
IX. Deposits and Advances (1 to 4)	**–**	**144,241**	**144,241**	**–**	**37,387**	**37,387**	**–**	**37,387**	**37,387**	**–**	**37,387**	**37,387**
1. Civil Deposits	–	27,832	27,832	–	7,987	7,987	–	7,987	7,987	–	7,987	7,987
2. Deposits of Local Funds	–	103,572	103,572	–	21,500	21,500	–	21,500	21,500	–	21,500	21,500
3. Civil Advances	–	12,250	12,250	–	7,250	7,250	–	7,250	7,250	–	7,250	7,250
4. Others	–	587	587	–	650	650	–	650	650	–	650	650
X. Suspense and Miscellaneous (1 to 4)	**–**	**68,937**	**68,937**	**–**	**82,241**	**82,241**	**–**	**82,241**	**82,241**	**–**	**82,241**	**82,241**
1. Suspense	–	16,133	16,133	–	17,100	17,100	–	17,100	17,100	–	17,100	17,100
2. Cash Balance Investment Accounts	–	52,679	52,679	–	15,000	15,000	–	15,000	15,000	–	15,000	15,000
3. Deposits with RBI	–	–	–	–	50,000	50,000	–	50,000	50,000	–	50,000	50,000
4. Others	–	125	125	–	141	141	–	141	141	–	141	141
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Remittances	**–**	**241,376**	**241,376**	**–**	**48,037**	**48,037**	**–**	**48,037**	**48,037**	**–**	**48,037**	**48,037**
A. Surplus (+)/Deficit(-) on Capital Account			**150,231**			**161,685**			**105,320**			**1,828**
B. Surplus (+)/Deficit (-) on Revenue Account			**-160,717**			**-154,971**			**-100,536**			**-4,137**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-10,486**			**6,714**			**4,784**			**-2,309**
D. Increase(+)/Decrease(-) in Cash Balances			**-10,486**			**6,714**			**4,784**			**-2,309**
(a) Opening Balance			-23,464			-77,094			-33,948			-29,164
(b) Closing Balance			-33,950			-70,380			-29,164			-31,473
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			–			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			15,206			-14,000			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

JAMMU AND KASHMIR

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**174,216**	**261,543**	**435,758**	**208,567**	**132,473**	**341,040**	**240,788**	**154,240**	**395,028**	**334,280**	**149,121**	**483,401**
I. Total Capital Outlay (1 + 2)	**168,386**	**15,531**	**183,917**	**196,541**	**19,278**	**215,819**	**226,489**	**27,109**	**253,598**	**319,691**	**14,253**	**333,944**
1. Developmental (a + b)	**146,226**	**11,789**	**158,015**	**172,914**	**15,078**	**187,992**	**192,053**	**22,431**	**214,484**	**280,269**	**8,835**	**289,104**
(a) Social Services (1 to 9)	**31,744**	**764**	**32,508**	**46,215**	**525**	**46,740**	**59,497**	**753**	**60,250**	**72,486**	**714**	**73,200**
1. Education, Sports, Art and Culture	6,320	–	6,320	8,835	–	8,835	10,144	–	10,144	14,746	–	14,746
2. Medical and Public Health	4,909	–	4,909	5,053	–	5,053	7,292	–	7,292	7,907	–	7,907
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	10,100	–	10,100	18,020	–	18,020	27,889	–	27,889	28,400	–	28,400
5. Housing	250	260	510	300	10	310	322	20	342	300	–	300
6. Urban Development	5,147	–	5,147	7,648	–	7,648	6,255	–	6,255	8,877	–	8,877
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	483	–	483	636	–	636	632	–	632	586	–	586
8. Social Security and Welfare	1,662	504	2,166	1,806	515	2,321	1,832	733	2,565	5,459	714	6,173
9. Others *	2,873	–	2,873	3,916	–	3,916	5,131	–	5,131	6,211	–	6,211
(b) Economic Services (1 to 10)	**114,482**	**11,025**	**125,506**	**126,699**	**14,553**	**141,253**	**132,556**	**21,678**	**154,234**	**207,783**	**8,121**	**215,904**
1. Agriculture and Allied Activities (i to xi)	9,129	11,025	20,154	8,989	14,553	23,542	11,469	21,678	33,147	9,232	8,121	17,353
i) Crop Husbandry	1,670	273	1,943	1,820	277	2,097	2,581	241	2,822	2,020	302	2,322
ii) Soil and Water Conservation	2,803	–	2,803	1,188	–	1,188	2,566	–	2,566	1,286	–	1,286
iii) Animal Husbandry	717	–	717	911	–	911	979	–	979	905	–	905
iv) Dairy Development	72	–	72	80	–	80	80	–	80	80	–	80
v) Fisheries	600	–	600	700	–	700	800	–	800	700	–	700
vi) Forestry and Wild Life	2,386	–	2,386	2,675	–	2,675	2,835	–	2,835	2,675	–	2,675
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	81	10,752	10,833	115	14,277	14,392	125	21,438	21,563	115	7,819	7,934
ix) Agricultural Research and Education	550	–	550	1,200	–	1,200	1,200	–	1,200	1,200	–	1,200
x) Co-operation	250	–	250	300	–	300	303	–	303	250	–	250
xi) Others @	–	–	–	–	–	–	–	-1	-1	1	–	1
2. Rural Development	3,754	–	3,754	4,493	–	4,493	10,395	–	10,395	13,362	–	13,362
3. Special Area Programmes	3,934	–	3,934	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	11,771	–	11,771	11,956	–	11,956	13,796	–	13,796	12,463	–	12,463
5. Energy	59,482	–	59,482	61,908	–	61,908	62,963	–	62,963	103,711	–	103,711
6. Industry and Minerals (i to iv)	4,164	–	4,164	4,518	–	4,518	5,059	–	5,059	6,153	–	6,153
i) Village and Small Industries	3,502	–	3,502	3,933	–	3,933	4,395	–	4,395	5,568	–	5,568
ii) Iron and Steel Industries	451	–	451	330	–	330	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	211	–	211	255	–	255	384	–	384	255	–	255
iv) Others #	–	–	–	–	–	–	280	–	280	330	–	330
7. Transport (i + ii)	1,052	–	1,052	3,516	–	3,516	3,283	–	3,283	3,190	–	3,190
i) Roads and Bridges	890	–	890	3,326	–	3,326	3,056	–	3,056	3,000	–	3,000
ii) Others **	162	–	162	190	–	190	227	–	227	190	–	190
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

JAMMU AND KASHMIR

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	248	–	248	243	–	243	393	–	393	298	–	298
10. General Economic Services (i + ii)	20,947	–	20,947	31,076	–	31,076	25,198	–	25,198	59,374	–	59,374
i) Tourism	2,684	–	2,684	3,837	–	3,837	4,727	–	4,727	4,905	–	4,905
ii) Others @@	18,263	–	18,263	27,239	–	27,239	20,471	–	20,471	54,469	–	54,469
2. Non-Developmental (General Services)	**22,160**	**3,742**	**25,902**	**23,627**	**4,200**	**27,827**	**34,436**	**4,678**	**39,114**	**39,422**	**5,418**	**44,840**
II. Discharge of Internal Debt (1 to 8)	**–**	**6,168**	**6,168**	**–**	**8,130**	**8,130**	**–**	**14,793**	**14,793**	**–**	**18,807**	**18,807**
1. Market Loans	–	–	–	–	–	–	–	5,798	5,798	–	4,305	4,305
2. Loans from L.I.C.	–	–	–	–	–	–	–	2,928	2,928	–	3,580	3,580
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	–	–	–	–	–	–	5,835	5,835	–	7,388	7,388
5. Loans from National Co-operative Development Corporation	–	–	–	–	–	–	–	–	–	–	–	–
6. WMA from RBI	–	–	–	–	–	–	–	–	–	–	–	–
7. Special Securities issued to NSSF/Small Savings	–	–	–	–	–	–	–	–	–	–	–	–
8. Others	–	6,168	6,168	–	8,130	8,130	–	232	232	–	3,534	3,534
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**26,146**	**26,146+**	**–**	**20,079**	**20,079+**	**–**	**20,387**	**20,387+**	**–**	**14,769**	**14,769+**
1. State Plan Schemes	–	–	–	–	–	–	–	–	–	–	–	–
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	–	–	–	–	–	–	–	–	–	–	–	–
4. Non-Plan (i to ii)	–	–	–	–	–	–	–	–	–	–	–	–
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	–	–	–	–	–	–	–	–	–	–	–
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	26,146	26,146	–	20,079	20,079	–	20,387	20,387	–	14,769	14,769
IV. Loans and Advances by State Governments (1+2)	**–**	**5,859**	**5,859**	**–**	**5,078**	**5,078**	**–**	**5,167**	**5,167**	**–**	**4,603**	**4,603**
1. Developmental Purposes (a + b)	**–**	**5,497**	**5,497**	**–**	**4,947**	**4,947**	**–**	**4,947**	**4,947**	**–**	**4,453**	**4,453**
(a) Social Services (1 to 4)	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	–	–	–	–	–	–	–	–	–
3. Government Servants (Housing)	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
(b) Economic Services (1 to 9)	**–**	**5,497**	**5,497**	**–**	**4,947**	**4,947**	**–**	**4,947**	**4,947**	**–**	**4,453**	**4,453**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	–	–	–	–	–	–	–	–	–	–	–	–
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	–	–	–	–	–	–	–	–	–	–	–	–

+ : Detailed break-ups were not available till mid-December, 2005.

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

JAMMU AND KASHMIR

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	–	–	–	–	–	–	–	–	–
8. Other Industries and Minerals	–	2,916	2,916	–	2,624	2,624	–	2,624	2,624	–	2,362	2,362
9. Others	–	2,581	2,581	–	2,323	2,323	–	2,323	2,323	–	**2,091**	2,091
2. Non-Developmental Purposes (a + b)	**–**	**362**	**362**	**–**	**131**	**131**	**–**	**220**	**220**	**–**	**150**	**150**
(a) Government Servants (excluding Housing)	–	362	362	–	131	131	–	220	220	–	150	150
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**40,262**	**40,262**	**–**	**42,584**	**42,584**	**–**	**44,546**	**44,546**	**–**	**46,305**	**46,305**
1. State Provident Funds	–	39,337	39,337	–	41,644	41,644	–	43,489	43,489	–	45,235	45,235
2. Others	–	925	925	–	940	940	–	1,057	1,057	–	1,070	1,070
VIII. Reserve Funds (1 to 4)	**–**	**2,830**	**2,830**	**–**	**4,522**	**4,522**	**–**	**3,272**	**3,272**	**–**	**6,781**	**6,781**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	2,830	**2,830**	–	4,522	4,522	–	3,272	**3,272**	–	6,781	**6,781**
IX. Deposits and Advances (1 to 4)	**5,830**	**142,641**	**148,471**	**12,026**	**10,852**	**22,878**	**14,299**	**10,253**	**24,552**	**14,589**	**12,755**	**27,344**
1. Civil Deposits	–	1,300	1,300	–	1,100	1,100	–	1,100	1,100	–	1,100	1,100
2. Deposits of Local Funds	5,830	140,441	146,271	–	–	–	–	–	–	–	–	–
3. Civil Advances	–	900	900	–	900	900	–	900	900	–	1,200	1,200
4. Others	–	–	–	12,026	8,852	20,878	14,299	8,253	22,552	14,589	10,455	25,044
X. Suspense and Miscellaneous (1 to 4)	**–**	**8,805**	**8,805**	**–**	**8,650**	**8,650**	**–**	**15,413**	**15,413**	**–**	**17,548**	**17,548**
1. Suspense	–	2,805	2,805	–	2,650	2,650	–	9,413	9,413	–	11,548	11,548
2. Cash Balance Investment Accounts	–	3,600	3,600	–	3,600	3,600	–	3,600	3,600	–	3,600	3,600
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	2,400	2,400	–	2,400	2,400	–	2,400	2,400	–	2,400	2,400
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Remittances	**–**	**13,300**	**13,300**	**–**	**13,300**	**13,300**	**–**	**13,300**	**13,300**	**–**	**13,300**	**13,300**
A. Surplus (+)/Deficit(-) on Capital Account			**-187,337**			**-121,132**			**-157,659**			**-206,214**
B. Surplus (+)/Deficit (-) on Revenue Account			**191,007**			**112,267**			**157,657**			**211,636**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**3,670**			**-8,865**			**-2**			**5,422**
D. Increase(+)/Decrease(-) in Cash Balances			**3,670**			**-8,865**			**-2**			**5,422**
(a) Opening Balance			-124,129			-124,128			-140,670			-140,674
(b) Closing Balance			-120,459			-132,993			-140,672			-135,252
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			–			–			3,600			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

JHARKHAND

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**167,453**	**319,742**	**487,195**	**230,237**	**405,863**	**636,100**	**229,870**	**414,718**	**644,588**	**236,785**	**392,164**	**628,948**
I. Total Capital Outlay (1 + 2)	**152,752**	**–**	**152,752**	**201,589**	**–**	**201,589**	**201,219**	**–**	**201,219**	**191,600**	**19,273**	**210,873**
1. Developmental (a + b)	**149,302**	**–**	**149,302**	**198,012**	**–**	**198,012**	**196,972**	**–**	**196,972**	**182,072**	**19,273**	**201,345**
(a) Social Services (1 to 9)	**40,327**	**–**	**40,327**	**49,849**	**–**	**49,849**	**49,843**	**–**	**49,843**	**37,718**	**19,273**	**56,991**
1. Education, Sports, Art and Culture	2,542	–	2,542	12,836	–	12,836	12,169	–	12,169	354	19,273	19,627
2. Medical and Public Health	4,871	–	4,871	4,372	–	4,372	5,032	–	5,032	6,300	–	6,300
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	22,739	–	22,739	20,870	–	20,870	20,870	–	20,870	15,050	–	15,050
5. Housing	1,600	–	1,600	3,453	–	3,453	3,453	–	3,453	3,707	–	3,707
6. Urban Development	7,155	–	7,155	7,318	–	7,318	7,319	–	7,319	5,594	–	5,594
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	1,420	–	1,420	1,000	–	1,000	1,000	–	1,000	6,713	–	6,713
8. Social Security and Welfare	–	–	–	–	–	–	–	–	–		–	–
9. Others *	–	–	–	–	–	–	–	–	–		–	–
(b) Economic Services (1 to 10)	**108,975**	**–**	**108,975**	**148,163**	**–**	**148,163**	**147,129**	**–**	**147,129**	**144,354**	**–**	**144,354**
1. Agriculture and Allied Activities (i to xi)	1	–	1	466	–	466	466	–	466	1,096	–	1,096
i) Crop Husbandry	1	–	1	466	–	466	466		466	700		700
ii) Soil and Water Conservation	–	–	–	–	–	–	–		–			–
iii) Animal Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	–	–	–	–	–	–	–	–	–	396	–	396
vi) Forestry and Wild Life	–	–	–	–	–	–	–	–	–	–	–	–
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	–	–	–	–	–	–	–	–	–	–	–	–
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	52,848	–	52,848	68,171	–	68,171	62,971	–	62,971	57,594	–	57,594
3. Special Area Programmes	–	–	–	–	–	–		–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	32,408	–	32,408	43,634	–	43,634	43,363	–	43,363	44,575	–	44,575
5. Energy	3,982	–	3,982	4,840	–	4,840	4,840	–	4,840	3,000	–	3,000
6. Industry and Minerals (i to iv)	–	–	–	–	–	–	–	–	–	200	–	200
i) Village and Small Industries	–	–	–	–	–	–	–	–	–	–	–	–
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	–	–	–	–	–	–	–	–	–	200	–	200
7. Transport (i + ii)	19,444	–	19,444	30,977	–	30,977	33,043	–	33,043	35,889	–	35,889
i) Roads and Bridges	19,239	–	19,239	25,719	–	25,719	27,785	–	27,785	29,650	–	29,650
ii) Others **	205	–	205	5,258	–	5,258	5,258	–	5,258	6,239	–	6,239
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

JHARKHAND

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	292	–	292	75	–	75	2,446	–	2,446	2,000	–	2,000
i) Tourism	120	–	120	75	–	75	2,446	–	2,446	2,000	–	2,000
ii) Others @@	172	–	172	–	–	–	–	–	–	–	–	–
2. Non-Developmental (General Services)	3,450	–	3,450	3,577	–	3,577	4,247	–	4,247	9,528	–	9,528
II. Discharge of Internal Debt (1 to 8)	**–**	**35,620**	**35,620**	**–**	**48,401**	**48,401**	**–**	**48,401**	**48,401**	**–**	**13,852**	**13,852**
1. Market Loans	–	10,483	10,483	–	11,193	11,193	–	11,193	11,193	–	12925	12,925
2. Loans from L.I.C.	–	2	2	–	1	1		1	1	–	–	–
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	166	166	–	–	–	–		–	–	–	–
5. Loans from National Co-operative Development Corporation	–	100	100	–	290	290	–	290	290	–	180	180
6. WMA from RBI	–	1,000	1,000	–	1	1	–	1	1	–	–	–
7. Special Securities issued to NSSF/Small Savings	–	23,840	23,840	–	36,901	36,901	–	36,901	36,901	–	747	747
8. Others	–	29	29	–	15	15	–	15	15	–	–	–
of which : Land Compensation Bonds	–	1	1	–	1	1	–	11	11	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**27,703**	**27,703**	**–**	**18,032**	**18,032**	**–**	**18,065**	**18,065**	**–**	**19,414**	**19,414**
1. State Plan Schemes	–	15,560	15,560	–	15,673	15,673	–	15,706	15,706	–	17,061	17,061
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	21	21	–	32	32	–	32	32	–	32	32
3. Centrally Sponsored Schemes	–	70	70	–	68	68	–	68	68	–	62	62
4. Non-Plan (i to ii)	–	52	52	–	238	238	–	238	238	–	238	238
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	52	52	–	238	238	–	238	238	–	238	238
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	12,000	12,000	–	2,021	2,021	–	2,021	2,021	–	2,021	2,021
IV. Loans and Advances by State Governments (1+2)	**14,701**	**13,854**	**28,555**	**28,648**	**16,506**	**45,154**	**28,651**	**25,328**	**53,979**	**45,185**	**20,856**	**66,040**
1. Developmental Purposes (a + b)	**14,701**	**13,254**	**27,955**	**28,648**	**16,006**	**44,654**	**28,651**	**24,823**	**53,474**	**45,185**	**19,956**	**65,140**
(a) Social Services (1 to 4)	**2,600**	**602**	**3,202**	**5,040**	**902**	**5,942**	**5,043**	**896**	**5,939**	**6,704**	**1,209**	**7,912**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	394	–	394
2. Housing	–	1	1	–	1	1	–	1	1	210	1	211
3. Government Servants (Housing)	–	600	600	–	700	700	–	695	695	–	800	800
4. Others	2,600	1	2,601	5,040	201	5,241	5,043	200	5,243	6,100	408	6,508
(b) Economic Services (1 to 9)	**12,101**	**12,652**	**24,753**	**23,608**	**15,104**	**38,712**	**23,608**	**23,927**	**47,535**	**38,481**	**18,747**	**57,228**
1. Crop Husbandry	–	–	–	–	–	–		–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	1	–	1	–	1	1		–	–	–		–
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	12,100	12,500	24,600	21,108	15,001	36,109	21,108	23,624	44,732	34,477	18,647	53,124

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

JHARKHAND

(Rs. Lakh)

Items	2003-04 (Revised Estimates)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	–	–	–	–	–	–	–	–	–
8. Other Industries and Minerals	–	–	–	2,500	–	2,500	2,500	–	2,500	4,004	–	4,004
9. Others	–	152	152	–	102	102	–	303	303	–	100	100
2. Non-Developmental Purposes (a + b)	**–**	**600**	**600**	**–**	**500**	**500**	**–**	**505**	**505**	**–**	**900**	**900**
(a) Government Servants (excluding Housing)	–	600	600	–	500	500	–	505	505	–	900	900
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**15,000**	**15,000**	**–**	**15,000**	**15,000**	**–**	**15,000**	**15,000**	**–**	**15,000**	**15,000**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**28,100**	**28,100**	**–**	**23,500**	**23,500**	**–**	**23,500**	**23,500**	**–**	**18,458**	**18,458**
1. State Provident Funds	–	25,100	25,100	–	20,500	20,500	–	20,500	20,500	–	15,458	15,458
2. Others	–	3,000	3,000	–	3,000	3,000	–	3,000	3,000	–	3,000	3,000
VIII. Reserve Funds (1 to 4)	**–**	**6,251**	**6,251**	**–**	**6,563**	**6,563**	**–**	**6,563**	**6,563**	**–**	**7,000**	**7,000**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	6,251	6,251	–	6,563	6,563	–	6,563	6,563	–	7,000	7,000
IX. Deposits and Advances (1 to 4)	**–**	**87,104**	**87,104**	**–**	**89,958**	**89,958**	**–**	**89,958**	**89,958**	**–**	**90,408**	**90,408**
1. Civil Deposits	–	9,627	9,627	–	9,885	9,885	–	9,885	9,885	–	9,885	9,885
2. Deposits of Local Funds	–	25,915	25,915	–	27,911	27,911	–	27,911	27,911	–	28,361	28,361
3. Civil Advances	–	6,562	6,562	–	6,562	6,562	–	6,562	6,562	–	6,562	6,562
4. Others	–	45,000	45,000	–	45,600	45,600	–	45,600	45,600	–	45,600	45,600
X. Suspense and Miscellaneous (1 to 4)	**–**	**55,304**	**55,304**	**–**	**59,897**	**59,897**	**–**	**59,897**	**59,897**	**–**	**59,897**	**59,897**
1. Suspense	–	34,474	34,474	–	38,397	38,397	–	38,397	38,397	–	38,397	38,397
2. Cash Balance Investment Accounts	–	20,000	20,000	–	20,000	20,000	–	20,000	20,000	–	20,000	20,000
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	830	830	–	1,500	1,500	–	1,500	1,500	–	1,500	1,500
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**50,806**	**50,806**	**–**	**128,006**	**128,006**	**–**	**128,006**	**128,006**	**–**	**128,006**	**128,006**
A. Surplus (+)/Deficit(-) on Capital Account			**-65,676**			**49,157**			**40,675**			**-76,825**
B. Surplus (+)/Deficit (-) on Revenue Account			**14,153**			**-90,065**			**-111,139**			**-111,875**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-51,523**			**-40,908**			**-70,464**			**-188,700**
D. Increase(+)/Decrease(-) in Cash Balances			**-51,523**			**-40,908**			**-70,464**			**-188,700**
(a) Opening Balance			82,079			28,800			28,800			92,115
(b) Closing Balance			30,556			-12,108			-41,664			-96,585
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			–			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			1000			–			1			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

KARNATAKA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**382,738**	**4,703,999**	**5,086,737**	**418,718**	**1,843,521**	**2,262,239**	**456,024**	**2,091,191**	**2,547,215**	**550,470**	**1,736,605**	**2,287,075**
I. Total Capital Outlay (1 + 2)	**293,012**	**9,928**	**302,940**	**374,197**	**464**	**374,661**	**411,207**	**564**	**411,771**	**535,798**	**656**	**536,454**
1. Developmental (a + b)	**281,419**	**8,678**	**290,097**	**357,596**	**464**	**358,060**	**394,398**	**564**	**394,962**	**511,255**	**656**	**511,911**
(a) Social Services (1 to 9)	**42,264**	**458**	**42,722**	**62,655**	**101**	**62,756**	**57,615**	**101**	**57,716**	**99,575**	**200**	**99,775**
1. Education, Sports, Art and Culture	508	23	531	298	100	398	298	100	398	5,222	100	5,322
2. Medical and Public Health	2,513	–	2,513	3,502	–	3,502	1,502	–	1,502	8,001	100	8,101
3. Family Welfare	1,164	–	1,164	650	–	650	650	–	650	600	–	600
4. Water Supply and Sanitation	11,523	–	11,523	30,428	–	30,428	25,688	–	25,688	51,086	–	51,086
5. Housing	14,423	435	14,858	15,983	–	15,983	15,983	–	15,983	16,617	–	16,617
6. Urban Development	2,500	–	2,500	4,000	–	4,000	4,000	–	4,000	4,633	–	4,633
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	8,835	–	8,835	7,034	–	7,034	8,734	–	8,734	11,910	–	11,910
8. Social Security and Welfare	682		682	681	–	681	681	–	681	1,426	–	1,426
9. Others *	116	–	116	79	1	80	79	1	80	80	–	80
(b) Economic Services (1 to 10)	**239,155**	**8,220**	**247,375**	**294,941**	**363**	**295,304**	**336,783**	**463**	**337,246**	**411,680**	**456**	**412,136**
1. Agriculture and Allied Activities (i to xi)	745	–	745	11,130	–	11,130	12,015	–	12,015	3,790	–	3,790
i) Crop Husbandry	5	–	5	30	–	30	30	–	30	30	–	30
ii) Soil and Water Conservation	–	–	–	10,000	–	10,000	10,000	–	10,000	3,061	–	3,061
iii) Animal Husbandry	–	–	–	10	–	10	10	–	10	167	–	167
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	327	–	327	363	–	363	463	–	463	467	–	467
vi) Forestry and Wild Life	248	–	248	615	–	615	615	–	615	50	–	50
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	100	–	100	5	–	5	5	–	5	10	–	10
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	65	–	65	107	–	107	892	–	892	5	–	5
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	–	18	18	–	121	121	–	121	121	–	121	121
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	179,944	8,202	188,146	216,323	242	216,565	241,537	342	241,879	315,493	335	315,828
5. Energy	–	–	–	–	–	–	–	–	–	–	–	–
6. Industry and Minerals (i to iv)	352	–	352	2,235	–	2,235	2,234	–	2,234	1,676	–	1,676
i) Village and Small Industries	167	–	167	769	–	769	769	–	769	671	–	671
ii) Iron and Steel Industries	185	–	185	1,420	–	1,420	1,420	–	1,420	1,000	–	1,000
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	–	–	–	46	–	46	45	–	45	5	–	5
7. Transport (i + ii)	51,021	–	51,021	63,487	–	63,487	78,946	–	78,946	88,615	–	88,615
i) Roads and Bridges	50,511	–	50,511	63,148	–	63,148	78,422	–	78,422	88,040	–	88,040
ii) Others **	510	–	510	339	–	339	524	–	524	575	–	575
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

KARNATAKA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	7,093		7,093	1,766		1,766	2,051		2,051	2,106		2,106
i) Tourism	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others @@	7,093	–	7,093	1,766	–	1,766	2,051		2,051	2,106	–	2,106
2. Non-Developmental (General Services)	**11,593**	**1,250**	**12,843**	**16,601**	**–**	**16,601**	**16,809**	**–**	**16,809**	**24,543**	**–**	**24,543**
II. Discharge of Internal Debt (1 to 8)	**–**	**837,343**	**837,343**	**–**	**282,600**	**282,600**	**–**	**489,626**	**489,626**	**–**	**172,920**	**172,920**
1. Market Loans	–	17,605	17,605	–	18,204	18,204	–	18,223	18,223	–	24,387	24,387
2. Loans from L.I.C.	–	2,683	2,683	–	3,600	3,600	–	3,478	3,478	–	3,473	3,473
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	53,783	53,783	–	35,171	35,171	–	35,171	35,171	–	300	300
5. Loans from National Co-operative Development Corporation	–	3,723	3,723	–	7,041	7,041	–	3,157	3,157	–	4,500	4,500
6. WMA from RBI	–	538,164	538,164	–	135,000	135,000	–	149,356	149,356	–	135,000	135,000
7. Special Securities issued to NSSF/Small Savings	–	221,138	221,138	–	83,144	83,144	–	64,537	64,537	–	4,644	4,644
8. Others	–	247	247	–	440	440	–	215,704	215,704	–	616	616
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**94,963**	**94,963**	**–**	**51,105**	**51,105**	**–**	**51,074**	**51,074**	**–**	**51,697**	**51,697**
1. State Plan Schemes	–	39,460	39,460		45,490	45,490	–	45,489	45,489	–	48,016	48,016
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	380	380	–	377	377	–	377	377	–	370	370
3. Centrally Sponsored Schemes	–	773	773	–	888	888	–	858	858	–	976	976
4. Non-Plan (i to ii)	–	625	625	–	660	660	–	660	660	–	840	840
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	625	625	–	660	660	–	660	660	–	840	840
5. Ways and Means Advances from Centre	–	50,000	50,000	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	3,725	3,725	–	3,690	3,690	–	3,690	3,690	–	1,495	1,495
IV. Loans and Advances by State Governments (1+2)	**89,726**	**11,394**	**101,120**	**44,521**	**15,757**	**60,278**	**44,817**	**16,332**	**61,149**	**14,672**	**8,757**	**23,429**
1. Developmental Purposes (a + b)	**89,726**	**6,854**	**96,580**	**44,521**	**10,100**	**54,621**	**44,817**	**10,100**	**54,917**	**14,672**	**3,100**	**17,772**
(a) Social Services (1 to 4)	**25,675**	**–**	**25,675**	**26,775**	**–**	**26,775**	**20,775**	**–**	**20,775**	**12,400**	**–**	**12,400**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	–	–	–	–	–	–	–	–	–
3. Government Servants (Housing)	28	–	28	300	–	300	300	–	300	300	–	300
4. Others	25,647	–	25,647	26,475	–	26,475	20,475	–	20,475	12,100	–	12,100
(b) Economic Services (1 to 9)	**64,051**	**6,854**	**70,905**	**17,746**	**10,100**	**27,846**	**24,042**	**10,100**	**34,142**	**2,272**	**3,100**	**5,372**
1. Crop Husbandry	–	–	–	–	–	–	1,346	–	1,346	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	39	–	39	439	–	439	439	–	439	–	–	–
4. Co-operation	67	–	67	233	–	233	336	–	336	15	–	15
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	58,680	–	58,680	15,361	–	15,361	15,361	–	15,361	1,952	–	1,952

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

KARNATAKA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	114	–	114	14	–	14	14	–	14	25	–	25
8. Other Industries and Minerals	–	–	–	–	100	100	–	100	100	–	100	100
9. Others	5,151	6,854	12,005	1,699	10,000	11,699	6,546	10,000	16,546	280	3,000	3,280
2. Non-Developmental Purposes (a + b)	**–**	**4,540**	**4,540**	**–**	**5,657**	**5,657**	**–**	**6,232**	**6,232**	**–**	**5,657**	**5,657**
(a) Government Servants (excluding Housing)	–	124	124	–	657	657	–	1,232	1,232	–	657	657
(b) Miscellaneous	–	4,416	4,416	–	5,000	5,000	–	5,000	5,000	–	5,000	5,000
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**4,052**	**4,052**	**–**	**500**	**500**	**–**	**500**	**500**	**–**	**500**	**500**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**86,271**	**86,271**	**–**	**89,795**	**89,795**	**–**	**89,795**	**89,795**	**–**	**98,775**	**98,775**
1. State Provident Funds	–	46,641	46,641	–	49,220	49,220	–	49,220	49,220	–	54,142	54,142
2. Others	–	39,630	39,630	–	40,575	40,575		40,575	40,575		44,633	44,633
VIII. Reserve Funds (1 to 4)	**–**	**12,138**	**12,138**	**–**	**22,200**	**22,200**	**–**	**22,200**	**22,200**	**–**	**22,200**	**22,200**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	9,204	9,204	–	–	–	–	–	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	2,934	2,934	–	22,200	22,200	–	22,200	22,200	–	22,200	22,200
IX. Deposits and Advances (1 to 4)	**–**	**1,533,435**	**1,533,435**	**–**	**646,600**	**646,600**	**–**	**646,600**	**646,600**	**–**	**646,600**	**646,600**
1. Civil Deposits	–	187,865	187,865		96,000	96,000		96,000	96,000		96,000	96,000
2. Deposits of Local Funds	–	869,907	869,907		450,000	450,000		450,000	450,000	–	450,000	450,000
3. Civil Advances	–	7,786	7,786	–	–	–	–	–	–	–	–	–
4. Others		467,877	467,877		100,600	100,600	–	100,600	100,600	–	100,600	100,600
X. Suspense and Miscellaneous (1 to 4)	**–**	**1,832,975**	**1,832,975**	**–**	**529,500**	**529,500**	**–**	**569,500**	**569,500**	**–**	**529,500**	**529,500**
1. Suspense	–	47,488	47,488	–	29,500	29,500	–	29,500	29,500	–	29,500	29,500
2. Cash Balance Investment Accounts	–	675,540	675,540	–	–	–	–	40,000	40,000	–	–	–
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	1,109,947	1,109,947	–	500,000	500,000	–	500,000	500,000	–	500,000	500,000
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**281,500**	**281,500**	**–**	**205,000**	**205,000**	**–**	**205,000**	**205,000**	**–**	**205,000**	**205,000**
A. Surplus (+)/Deficit(-) on Capital Account			**46,719**			**40,128**			**-44,791**			**-87,755**
B. Surplus (+)/Deficit (-) on Revenue Account			**-52,484**			**7,283**			**50,766**			**85,447**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-5,765**			**47,411**			**5,975**			**-2,308**
D. Increase(+)/Decrease(-) in Cash Balances			**-5,765**			**47,411**			**5,975**			**-2,308**
(a) Opening Balance			7,055			-40,079			1,290			7,265
(b) Closing Balance			1,290			7,332			7,265			4,957
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			-9,151			–			40,000			-80,000
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

KERALA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**72,468**	**3,750,337**	**3,822,806**	**70,326**	**3,045,912**	**3,116,238**	**78,317**	**3,848,581**	**3,926,898**	**116,099**	**3,540,832**	**3,656,931**
I. Total Capital Outlay (1 + 2)	**60,695**	**3,275**	**63,970**	**57,039**	**93**	**57,132**	**59,573**	**2,402**	**61,975**	**58,478**	**541**	**59,019**
1. Developmental (a + b)	**57,806**	**2,214**	**60,020**	**53,189**	**93**	**53,282**	**56,261**	**2,038**	**58,299**	**54,435**	**491**	**54,926**
(a) Social Services (1 to 9)	**5,666**	**-58**	**5,608**	**9,348**	**-3**	**9,345**	**9,874**	**-3**	**9,871**	**9,930**	**-3**	**9,927**
1. Education, Sports, Art and Culture	1,469	–	1,469	1,895	–	1,895	2,707	–	2,707	2,321	–	2,321
2. Medical and Public Health	2,153	–	2,153	3,010	–	3,010	2,526	–	2,526	2,614	–	2,614
3. Family Welfare	115	–	115	–	–	–	–	–	–	160	–	160
4. Water Supply and Sanitation	–	–	–	–	–	–	–	–	–	–	–	–
5. Housing	248	-55	193	580	-3	577	580	-3	577	600	-3	597
6. Urban Development	–	–	–	–	–	–	–	–	–	–	–	–
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	1,048	–	1,048	3,768	–	3,768	3,767	–	3,767	3,970	–	3,970
8. Social Security and Welfare	580	–	580	85	–	85	285	–	285	240	–	240
9. Others *	52	-3	49	10	–	10	9	–	9	25	–	25
(b) Economic Services (1 to 10)	**52,140**	**2,272**	**54,412**	**43,841**	**96**	**43,937**	**46,388**	**2,041**	**48,429**	**44,506**	**494**	**44,999**
1. Agriculture and Allied Activities (i to xi)	3,790	64	3,854	4,586	61	4,647	6,203	61	6,264	5,330	464	5,793
i) Crop Husbandry	28	10	38	45	22	67	45	22	67	252	23	275
ii) Soil and Water Conservation	740	1	741	–	–	–	1,930	–	1,930	15	–	15
iii) Animal Husbandry	4	–	4	248	–	248	211	–	211	516	–	516
iv) Dairy Development	–	–	–	120	–	120	102	–	102	125	–	125
v) Fisheries	1,259	–	1,259	1,440	–	1,440	1,428	–	1,428	1,833	–	1,833
vi) Forestry and Wild Life	311	–	311	845	–	845	728	–	728	832	–	832
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	125	398	523	178	39	217	155	39	194	275	441	716
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	1,323	-345	978	1,710	–	1,710	1,605	–	1,605	1,482	–	1,482
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	–	–	–	–	–	–	–	–	–	–	–	–
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	13,740	2,179	15,919	11,018	–	11,018	13,745	1,945	15,690	10,192	–	10,192
5. Energy	–	–	–	–	–	–	–	–	–	–	–	–
6. Industry and Minerals (i to iv)	3,055	–	3,055	4,700	–	4,700	8,604	–	8,604	7,323	–	7,323
i) Village and Small Industries	355	–	355	930	–	930	1,670	–	1,670	1,253	–	1,253
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	2,700	–	2,700	3,770	–	3,770	6,934	–	6,934	6,070	–	6,070
7. Transport (i + ii)	26,028	31	26,059	9,083	35	9,118	13,478	35	13,513	9,220	30	9,250
i) Roads and Bridges	24,309	–	24,309	4,307	–	4,307	9,036	–	9,036	4,317	–	4,317
ii) Others **	1,719	31	1,750	4,776	35	4,811	4,442	35	4,477	4,903	30	4,933
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

KERALA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	5,527	-2	5,525	14,454	–	14,454	4,358	–	4,358	12,441	–	12,441
i) Tourism	1,408	–	1,408	951	–	951	854	–	854	801	–	801
ii) Others @@	4,119	-2	4,117	13,503	–	13,503	3,504	–	3,504	11,640	–	11,640
2. Non-Developmental (General Services)	**2,889**	**1,061**	**3,949**	**3,850**	**–**	**3,850**	**3,312**	**364**	**3,675**	**4,043**	**50**	**4,093**
II. Discharge of Internal Debt (1 to 8)	**–**	**970,811**	**970,811**	**–**	**519,173**	**519,173**	**–**	**950,205**	**950,205**	**–**	**532,191**	**532,191**
1. Market Loans	–	21,962	21,962	–	29,578	29,578	–	29,596	29,596	–	34,591	34,591
2. Loans from L.I.C.	–	7,692	7,692	–	10,183	10,183	–	10,183	10,183	–	13,115	13,115
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	5,700	5,700	–	7,879	7,879	–	7,424	7,424	–	8,490	8,490
5. Loans from National Co-operative Development Corporation	–	10,041	10,041	–	6,355	6,355	–	6,355	6,355	–	5,500	5,500
6. WMA from RBI	–	798,079	798,079	–	415,000	415,000	–	861,800	861,800	–	465,000	465,000
7. Special Securities issued to NSSF/Small Savings	–	126,116	126,116	–	48,613	48,613	–	32,309	32,309	–	2,857	2,857
8. Others	–	1,221	1,221	–	1,565	1,565	–	2,538	2,538	–	2,639	2,639
of which : Land Compensation Bonds	–	1	1	–	10	10	–	10	10	–	10	10
III. Repayment of Loans to the Centre (1 to 7)	**–**	**61,393**	**61,393**	**–**	**86,081**	**86,081**	**–**	**110,427**	**110,427**	**–**	**53,754**	**53,754**
1. State Plan Schemes	–	26,681	26,681	–	62,418	62,418	–	86,754	86,754	–	30,138	30,138
of which: Advance release of Plan Assistance for Natural Calamities	–	34	34	–	34	34	–	34	34	–	–	–
2. Central Plan Schemes	–	107	107	–	108	108	–	108	108	–	108	108
3. Centrally Sponsored Schemes	–	449	449	–	432	432	–	437	437	–	414	414
4. Non-Plan (i to ii)	–	241	241	–	239	239	–	244	244	–	243	243
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	241	241	–	239	239	–	244	244	–	243	243
5. Ways and Means Advances from Centre	–	31,000	31,000	–	20,000	20,000	–	20,000	20,000	–	20,000	20,000
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	2,915	2,915	–	2,884	2,884	–	2,884	2,884	–	2,850	2,850
IV. Loans and Advances by State Governments (1+2)	**11,773**	**117,420**	**129,194**	**13,287**	**712**	**13,999**	**18,744**	**712**	**19,456**	**57,620**	**761**	**58,382**
1. Developmental Purposes (a + b)	**11,773**	**117,051**	**128,824**	**13,287**	**137**	**13,424**	**18,744**	**177**	**18,921**	**57,620**	**177**	**57,797**
(a) Social Services (1 to 4)	**2,349**	**1,226**	**3,574**	**1,590**	**137**	**1,727**	**3,244**	**177**	**3,421**	**45,715**	**177**	**45,892**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	355	1,207	1,562	640	128	768	640	128	768	650	128	778
3. Government Servants (Housing)	–	17	17	–	–	–	–	40	40	–	40	40
4. Others	1,994	2	1,995	950	9	959	2,604	9	2,613	45,065	9	45,074
(b) Economic Services (1 to 9)	**9,425**	**115,825**	**125,250**	**11,697**	**–**	**11,697**	**15,500**	**–**	**15,500**	**11,905**	**–**	**11,905**
1. Crop Husbandry	25	–	25	–	–	–	25	–	25	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	177	–	177	400	–	400	400	–	400	600	–	600
4. Co-operation	1,641	–	1,641	1,970	–	1,970	1,570	–	1,570	1,963	–	1,963
5. Major and Medium Irrigation, *etc.*	–	–	–	100	–	100	100	–	100	–	–	–
6. Power Projects	1,565	115,825	117,390	6,192	–	6,192	6,192	–	6,192	6,628	–	6,628

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

KERALA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	616	–	616	1,235	–	1,235	2,039	–	2,039	1,215	–	1,215
8. Other Industries and Minerals	5,400	–	5,400	1,100	–	1,100	825	–	825	1,100	–	1,100
9. Others	2	–	2	700	–	700	4,349	–	4,349	400	–	400
2. Non-Developmental Purposes (a + b)	**–**	**370**	**370**	**–**	**575**	**575**	**–**	**535**	**535**	**–**	**585**	**585**
(a) Government Servants (excluding Housing)	–	370	370	–	575	575	–	535	535	–	585	585
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**1,689**	**1,689**	**–**	**100**	**100**	**–**	**–**	**–**	**–**	**100**	**100**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**714,817**	**714,817**	**–**	**966,044**	**966,044**	**–**	**917,133**	**917,133**	**–**	**950,801**	**950,801**
1. State Provident Funds	–	132,333	132,333	–	181,285	181,285	–	173,538	173,538	–	196,496	196,496
2. Others	–	582,484	582,484	–	784,759	784,759	–	743,595	743,595	–	754,305	754,305
VIII. Reserve Funds (1 to 4)	**–**	**12,535**	**12,535**	**–**	**15,212**	**15,212**	**–**	**32,308**	**32,308**	**–**	**22,852**	**22,852**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	6,745	6,745	–	12,344	12,344	–	13,857	13,857
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	12,535	12,535	–	8,467	8,467	–	19,964	19,964	–	8,995	8,995
IX. Deposits and Advances (1 to 4)	**–**	**426,994**	**426,994**	**–**	**369,117**	**369,117**	**–**	**376,024**	**376,024**	**–**	**471,760**	**471,760**
1. Civil Deposits	–	100,207	100,207	–	80,124	80,124	–	90,876	90,876	–	103,830	103,830
2. Deposits of Local Funds	–	325,775	325,775	–	288,071	288,071	–	283,602	283,602	–	366,592	366,592
3. Civil Advances	–	230	230	–	85	85	–	64	64	–	70	70
4. Others	–	782	782	–	837	837	–	1,483	1,483	–	1,269	1,269
X. Suspense and Miscellaneous (1 to 4)	**–**	**984,715**	**984,715**	**–**	**669,829**	**669,829**	**–**	**1,037,299**	**1,037,299**	**–**	**1,041,413**	**1,041,413**
1. Suspense	–	292,804	292,804	–	338,278	338,278	–	338,286	338,286	–	359,536	359,536
2. Cash Balance Investment Accounts	–	46,897	46,897	–	30,050	30,050	–	47,550	47,550	–	30,005	30,005
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	645,014	645,014	–	301,501	301,501	–	651,463	651,463	–	651,872	651,872
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**456,688**	**456,688**	**–**	**419,551**	**419,551**	**–**	**422,073**	**422,073**	**–**	**466,660**	**466,660**
A. Surplus (+)/Deficit(-) on Capital Account			**355,676**			**431,186**			**429,109**			**396,694**
B. Surplus (+)/Deficit (-) on Revenue Account			**-368,030**			**-470,715**			**-456,531**			**-407,228**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-12,354**			**-39,529**			**-27,422**			**-10,534**
D. Increase(+)/Decrease(-) in Cash Balances			**-12,354**			**-39,529**			**-27,422**			**-10,534**
(a) Opening Balance			-11,809			-49,384			-56,368			-83,790
(b) Closing Balance			-24,163			-88,913			-83,790			-94,324
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			–			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			-11,651			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MADHYA PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**283,235**	**3,466,386**	**3,749,621**	**385,770**	**3,950,934**	**4,336,704**	**412,657**	**4,717,404**	**5,130,061**	**461,524**	**4,338,217**	**4,799,741**
I. Total Capital Outlay (1 + 2)	**263,640**	**4,224**	**267,864**	**346,503**	**221,846**	**568,349**	**358,084**	**192,680**	**550,764**	**429,759**	**41,986**	**471,745**
1. Developmental (a + b)	**263,640**	**599**	**264,239**	**346,503**	**215,282**	**561,785**	**347,216**	**186228**	**533,444**	**421,271**	**31900**	**453,171**
(a) Social Services (1 to 9)	**53,340**	**194**	**53,534**	**50,112**	**263**	**50,375**	**49,872**	**298**	**50,170**	**53,619**	**651**	**54,270**
1. Education, Sports, Art and Culture	2,043	–	2,043	2,208	–	2,208	2,207	–	2,207	4,386	–	4,386
2. Medical and Public Health	3,716	37	3,753	3,882	58	3,940	3,882	47	3,929	5,344	346	5,690
3. Family Welfare	87	–	87	50	–	50	50	–	50	245	–	245
4. Water Supply and Sanitation	21,697	–	21,697	16,462	–	16,462	19,956	–	19,956	19,013	–	19,013
5. Housing	472	–	472	671	–	671	678	–	678	911	–	911
6. Urban Development	13,807	145	13,952	7,820	200	8,020	5,905	224	6,129	5,505	300	5,805
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	10,299	–	10,299	16,467	–	16,467	14,642	–	14,642	15,585	–	15,585
8. Social Security and Welfare	1,198	12	1,210	2,512	5	2,517	2,512	27	2,539	2,565	5	2,570
9. Others *	21	–	21	40	–	40	40	–	40	65	–	65
(b) Economic Services (1 to 10)	**210,300**	**405**	**210,705**	**296,391**	**215,019**	**511,410**	**297,344**	**185,930**	**483,274**	**367,652**	**31,249**	**398,901**
1. Agriculture and Allied Activities (i to xi)	4,640	380	5,020	5,092	30	5,122	7,282	30	7,312	4,173	30	4,203
i) Crop Husbandry	63	16	79	115	30	145	118	30	148	146	30	176
ii) Soil and Water Conservation	1,190	–	1,190	1,290	–	1,290	1,289	–	1,289	1,526	–	1,526
iii) Animal Husbandry	25	–	25	48	–	48	48	–	48	82	–	82
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	22	–	22	1	–	1	1	–	1	57	–	57
vi) Forestry and Wild Life	226	–	226	250	–	250	274	–	274	300	–	300
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	364	364	–	–	–	2	–	2	291	–	291
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	3,114	–	3,114	3,388	–	3,388	5,550	–	5,550	1,771	–	1,771
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	22,659	–	22,659	34,543	–	34,543	32,158	–	32,158	43,298	–	43,298
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	108,132	–	108,132	156,874	–	156,874	153,720	–	153,720	174,813	–	174,813
5. Energy	32,822	–	32,822	25,672	214,924	240,596	35,578	185,480	221,058	49,777	30,000	79,777
6. Industry and Minerals (i to iv)	779	23	802	998	15	1,013	843	15	858	1,311	14	1,325
i) Village and Small Industries	628	23	651	983	15	998	828	15	843	806	14	820
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	17	–	17	15	–	15	15	–	15	15	–	15
iv) Others #	134	–	134	–	–	–	–	–	–	490	–	490
7. Transport (i + ii)	40,737	–	40,737	71,910	–	71,910	66,461	400	66,861	92,127	1,200	93,327
i) Roads and Bridges	40,510	–	40,510	71,759	–	71,759	66,310	–	66,310	91,963	–	91,963
ii) Others **	227	–	227	151	–	151	151	400	551	164	1,200	1,364
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MADHYA PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	531	2	533	1,302	50	1,352	1,302	5	1,307	2,153	5	2,158
i) Tourism	531	–	531	1,302	–	1,302	1,302	–	1,302	2,153	–	2,153
ii) Others @@	–	2	2	–	50	50	–	5	5	–	5	5
2. Non-Developmental (General Services)	**–**	**3,625**	**3,625**	**–**	**6,564**	**6,564**	**10,868**	**6,452**	**17,320**	**8,488**	**10,086**	**18,574**
II. Discharge of Internal Debt (1 to 8)	**–**	**793,661**	**793,661**	**–**	**909,676**	**909,676**	**–**	**569,996**	**569,996**	**–**	**812,978**	**812,978**
1. Market Loans	–	13,334	13,334	–	25,699	25,699	–	25,699	25,699	–	29,514	29,514
2. Loans from L.I.C.	–	365	365	–	374	374	–	361	361	–	350	350
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–			
4. Loans from NABARD	–	10,074	10,074	–	127,972	127,972	–	86,900	86,900	–	13,035	13,035
5. Loans from National Co-operative Development Corporation	–	2,463	2,463	–	2,800	2,800	–	2,439	2,439	–	2,500	2,500
6. WMA from RBI	–	614,702	614,702	–	750,000	750,000	–	450,000	450,000	–	750,000	750,000
7. Special Securities issued to NSSF/Small Savings	–	151,174	151,174	–	2,506	2,506	–	3,094	3,094	–	6,644	6,644
8. Others	–	1,549	1,549	–	325	325	–	1,503	1,503	–	10,935	10,935
of which : Land Compensation Bonds	–	2	2	–	–	–	–	–	–	–	9,432	9,432
III. Repayment of Loans to the Centre (1 to 7)	**–**	**48,548**	**48,548**	**–**	**254,449**	**254,449**	**–**	**195,512**	**195,512**	**–**	**40,164**	**40,164**
1. State Plan Schemes	–	43,449	43,449	–	224,149	224,149	–	165,335	165,335	–	34,991	34,991
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	290	290	–	285	285	–	285	285	–	282	282
3. Centrally Sponsored Schemes	–	798	798	–	760	760	–	760	760	–	760	760
4. Non-Plan (i to ii)	–	389	389	–	509	509	–	386	386	–	386	386
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	389	389	–	509	509	–	386	386	–	386	386
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	3,622	3,622	–	28,746	28,746	–	28,746	28,746	–	3,745	3,745
IV. Loans and Advances by State Governments (1+2)	**19,595**	**842**	**20,437**	**39,267**	**2,375**	**41,642**	**54,573**	**277,278**	**331,851**	**31,765**	**27,074**	**58,839**
1. Developmental Purposes (a + b)	**19,595**	**776**	**20,371**	**39,267**	**2,260**	**41,527**	**54,573**	**277,163**	**331,736**	**31,765**	**26,953**	**58,718**
(a) Social Services (1 to 4)	**2,826**	**600**	**3,426**	**7,096**	**1,760**	**8,856**	**8,067**	**2,210**	**10,277**	**12,127**	**26,695**	**38,822**
1. Education, Sports, Art and Culture	175	–	175	665	–	665	665	–	665	1,006	–	1,006
2. Housing	724	–	724	800	–	800	800	–	800	500	–	500
3. Government Servants (Housing)	–	–	–	–	200	200	–	150	150	–	135	135
4. Others	1,927	600	2,527	5,631	1,560	7,191	6,602	2,060	8,662	10,621	26,560	37,181
(b) Economic Services (1 to 9)	**16,769**	**176**	**16,945**	**32,171**	**500**	**32,671**	**46,506**	**274,953**	**321,459**	**19,638**	**258**	**19,896**
1. Crop Husbandry	–	176	176	–	8	8	–	6	6	–	8	8
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	80	492	572	–	–	–	–	250	250
4. Co-operation	2,909	–	2,909	591	–	591	119	–	119	1,527	–	1,527
5. Major and Medium Irrigation, *etc.*	699	–	699	–	–	–	–	–	–	–	–	–
6. Power Projects	12,633	–	12,633	30,901	–	30,901	45,788	274,936	320,724	18,056	–	18,056

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MADHYA PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	23	–	23	125	–	125	125	–	125	48	–	48
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	505		505	474	–	474	474	11	485	7	–	7
2. Non-Developmental Purposes (a + b)	**–**	**66**	**66**	**–**	**115**	**115**	**–**	**115**	**115**	**–**	**121**	**121**
(a) Government Servants (excluding Housing)	–	66	66	–	115	115	–	115	115	–	121	121
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**1**	**1**	**–**	**1**	**1**	**–**	**1**	**1**
VI. Contingency Fund	**–**	**100**	**100**	**–**	**4,000**	**4,000**	**–**	**4,000**	**4,000**	**–**	**4,000**	**4,000**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**110,841**	**110,841**	**–**	**128,309**	**128,309**	**–**	**130,534**	**130,534**	**–**	**123,834**	**123,834**
1. State Provident Funds	–	103,360	103,360	–	120,104	120,104	–	120,104	120,104	–	109,334	109,334
2. Others	–	7,481	7,481	–	8,205	8,205	–	10,430	10,430	–	14,500	14,500
VIII. Reserve Funds (1 to 4)	**–**	**1,178**	**1,178**	**–**	**41,229**	**41,229**	**–**	**41,756**	**41,756**	**–**	**32,137**	**32,137**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	39	39	–	38	38	–	38	38
2. Sinking Funds	–	–	–	–	100	100	–	100	100	–	100	100
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	1,178	1,178	–	41,090	41,090	–	41,618	41,618	–	31,999	31,999
IX. Deposits and Advances (1 to 4)	**–**	**445,811**	**445,811**	**–**	**444,099**	**444,099**	**–**	**330,794**	**330,794**	**–**	**306,390**	**306,390**
1. Civil Deposits	–	170,772	170,772	–	117,888	117,888	–	117,892	117,892	–	157,888	157,888
2. Deposits of Local Funds	–	2	2	–	11	11	–	2	2	–	2	2
3. Civil Advances	–	32,250	32,250	–	38,039	38,039	–	38,000	38,000	–	38,000	38,000
4. Others	–	242,787	242,787	–	288,161	288,161	–	174,900	174,900	–	110,500	110,500
X. Suspense and Miscellaneous (1 to 4)	**–**	**1,617,669**	**1,617,669**	**–**	**1,635,565**	**1,635,565**	**–**	**2,331,065**	**2,331,065**	**–**	**2,231,465**	**2,231,465**
1. Suspense	–	26,654	26,654	–	27,565	27,565	–	27,565	27,565	–	27,565	27,565
2. Cash Balance Investment Accounts	–	372,940	372,940	–	450,000	450,000	–	800,000	800,000	–	700,400	700,400
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	1,218,075	1,218,075	–	1,158,000	1,158,000	–	1,503,500	1,503,500	–	1,503,500	1,503,500
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Remittances	**–**	**443,512**	**443,512**	**–**	**309,385**	**309,385**	**–**	**643,788**	**643,788**	**–**	**718,188**	**718,188**
A. Surplus (+)/Deficit(-) on Capital Account			**469,106**			**72,252**			**-174,664**			**116,842**
B. Surplus (+)/Deficit (-) on Revenue Account			**-447,575**			**-100,917**			**148,659**			**-118,668**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**21,531**			**-28,665**			**-26,005**			**-1,826**
D. Increase(+)/Decrease(-) in Cash Balances			**21,531**			**-28,665**			**-26,005**			**-1,826**
(a) Opening Balance			-15,092			-98,613			6,432			-19,575
(b) Closing Balance			6,439			-127,278			-19,573			-21,401
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			-2,742			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			-26,678			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MAHARASHTRA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**392,828**	**5,454,879**	**5,847,707**	**165,417**	**6,627,037**	**6,792,454**	**514,050**	**8,839,935**	**9,353,985**	**590,155**	**5,571,831**	**6,161,986**
I. Total Capital Outlay (1 + 2)	**378,531**	**441,383**	**819,914**	**139,686**	**230,303**	**369,989**	**447,681**	**314,845**	**762,526**	**529,680**	**325,483**	**855,163**
1. Developmental (a + b)	**375,190**	**439,861**	**815,051**	**137,070**	**228,962**	**366,032**	**445,683**	**305,018**	**750,701**	**526,476**	**323,598**	**850,074**
(a) Social Services (1 to 9)	**28,367**	**-111**	**28,256**	**21,186**	**114**	**21,300**	**29,314**	**62**	**29,376**	**186,715**	**114**	**186,829**
1. Education, Sports, Art and Culture	868	–	868	964	–	964	506	–	506	748	–	748
2. Medical and Public Health	15,716	–	15,716	5,426	–	5,426	9,800	–	9,800	4,080	–	4,080
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	150	–	150	100	–	100	50	–	50	100	–	100
5. Housing	705	–	705	740	–	740	530	–	530	813	–	813
6. Urban Development	568	1	569	11	3	14	1,187	2	1,189	159,724	3	159,727
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	7,008	–	7,008	10,427	–	10,427	14,698	–	14,698	17,963	–	17,963
8. Social Security and Welfare	287	-112	175	328	111	439	216	60	276	162	111	273
9. Others *	3,065	–	3,065	3,190	–	3,190	2,327	–	2,327	3,125	–	3,125
(b) Economic Services (1 to 10)	**346,823**	**439,972**	**786,795**	**115,884**	**228,848**	**344,732**	**416,369**	**304,956**	**721,325**	**339,761**	**323,484**	**663,245**
1. Agriculture and Allied Activities (i to xi)	29,285	12,884	42,169	44,257	16,823	61,080	35,836	17,485	53,321	24,356	18,051	42,407
i) Crop Husbandry	–	17	17	–	–	–	–	–	–	–	–	–
ii) Soil and Water Conservation	17,491	483	17,974	23,989	607	24,596	16,931	575	17,506	13,954	654	14,608
iii) Animal Husbandry	14	–	14	854	–	854	845	–	845	910	–	910
iv) Dairy Development	193	–	193	303	–	303	201	–	201	396	–	396
v) Fisheries	986	–	986	2,569	–	2,569	–	2,440	2,440	1,597	–	1,597
vi) Forestry and Wild Life	757	199	956	704	221	925	386	155	541	765	174	939
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	12,185	12,185	790	15,994	16,784	713	14,315	15,028	807	17,223	18,030
ix) Agricultural Research and Education	18	–	18	30	–	30	–	–	–	9	–	9
x) Co-operation	9,826	–	9,826	15,018	–	15,018	16,760	–	16,760	5,918	–	5,918
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	–	–	–	–	–	–	–	–	–	46,867	–	46,867
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	4,673	–	4,673
of which : Hill Areas	–	–	–	–	–	–	–	–	–	4,673	–	4,673
4. Major and Medium Irrigation and Flood Control	195,785	414,444	610,229	26,493	181,943	208,436	305,234	267,553	572,787	192,274	283,830	476,104
5. Energy	29,719	–	29,719	6,802	–	6,802	22,409	–	22,409	19,595	–	19,595
6. Industry and Minerals (i to iv)	851	–	851	1,158	–	1,158	1,113	–	1,113	149	–	149
i) Village and Small Industries	853	–	853	1,158	–	1,158	1,113	–	1,113	149	–	149
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	-2	–	-2	–	–	–	–	–	–	–	–	–
7. Transport (i + ii)	91,192	12,129	103,321	37,165	18,200	55,365	51,772	13,000	64,772	51,806	12,800	64,606
i) Roads and Bridges	91,083	–	91,083	37,110	–	37,110	51,717	–	51,717	51,606	–	51,606
ii) Others **	109	12,129	12,238	55	18,200	18,255	55	13,000	13,055	200	12,800	13,000
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MAHARASHTRA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	5	–	5	9	–	9	5	–	5	1	–	1
10. General Economic Services (i + ii)	-14	515	501	–	11,882	11,882	–	6,918	6,918	40	8,803	8,843
i) Tourism	17	–	17	30	–	30	–	–	–	30	–	30
ii) Others @@	-31	515	484	-30	11,882	11,852	–	6,918	6,918	10	8,803	8,813
2. Non-Developmental (General Services)	**3,341**	**1,522**	**4,863**	**2,616**	**1,341**	**3,957**	**1,998**	**9,827**	**11,825**	**3,204**	**1,885**	**5,089**
II. Discharge of Internal Debt (1 to 8)	**–**	**1,688,848**	**1,688,848**	**–**	**1,495,530**	**1,495,530**	**–**	**1,515,076**	**1,515,076**	**–**	**229,229**	**229,229**
1. Market Loans	–	22,619	22,619	–	36,241	36,241	–	38,980	38,980	–	42,734	42,734
2. Loans from L.I.C.	–	6,167	6,167	–	16,757	16,757	–	13,497	13,497	–	19,493	19,493
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	4,661	4,661	–	27,575	27,575	–	111,774	111,774	–	6,430	6,430
5. Loans from National Co-operative Development Corporation	–	2,405	2,405	–	12,600	12,600	–	16,497	16,497	–	14,010	14,010
6. WMA from RBI	–	932,137	932,137	–	1,300,000	1,300,000	–	450,000	450,000	–	100,000	100,000
7. Special Securities issued to NSSF/Small Savings	–	715,619	715,619	–	81,629	81,629	–	832,488	832,488	–	28,355	28,355
8. Others	–	5,240	5,240	–	20,728	20,728	–	51,840	51,840	–	18,207	18,207
of which : Land Compensation Bonds	–	7	7	–	14	14	–	10.00	10	–	10	10
III. Repayment of Loans to the Centre (1 to 7)	**–**	**68,607**	**68,607**	**–**	**74,242**	**74,242**	**–**	**73,533**	**73,533**	**–**	**46,615**	**46,615**
1. State Plan Schemes	–	57,853	57,853	–	64,886	64,886	–	64,102	64,102	–	39,518	39,518
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	83	83	–	83	83	–	83	83	–	1	1
3. Centrally Sponsored Schemes	–	842	842	–	862	862	–	870	870	–	689	689
4. Non-Plan (i to ii)	–	615	615	–	621	621	–	688	688	–	487	487
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	615	615	–	621	621	–	688	688	–	487	487
5. Ways and Means Advances from Centre	–	1,250	1,250	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	7,964	7,964	–	7,790	7,790	–	7,790	7,790		5,920	5,920
IV. Loans and Advances by State Governments (1+2)	**14,297**	**175,902**	**190,199**	**25,731**	**147,255**	**172,986**	**66,369**	**248,902**	**315,271**	**60,475**	**70,555**	**131,030**
1. Developmental Purposes (a + b)	**14,297**	**183,247**	**197,544**	**25,731**	**141,461**	**167,192**	**66,369**	**245,484**	**311,853**	**60,475**	**47,062**	**107,537**
(a) Social Services (1 to 4)	**7,577**	**27,339**	**34,916**	**4,599**	**32,637**	**37,236**	**4,191**	**26,774**	**30,965**	**6,074**	**21,510**	**27,584**
1. Education, Sports, Art and Culture	–	800	800	–	–	–	–	–	–	–	–	–
2. Housing	–	11,294	11,294	–	13,883	13,883	–	13,858	13,858	–	19,633	19,633
3. Government Servants (Housing)	–	13,814	13,814	–	17,540	17,540	–	10,416	10,416	–	830	830
4. Others	7,577	1,431	9,008	4,599	1,214	5,813	4,191	2,500	6,691	6,074	1,047	7,121
(b) Economic Services (1 to 9)	**6,720**	**155,908**	**162,628**	**21,132**	**108,824**	**129,956**	**62,178**	**218,710**	**280,888**	**54,401**	**25,552**	**79,953**
1. Crop Husbandry	–	–	–	–	10	10	–	1,544	1,544	–	10	10
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	2,490	49,878	52,368	7,120	78,749	85,869	6,996	185,875	192,871	2,143	22,954	25,097
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	3,191	101,859	105,050	5,072	30,065	35,137	46,287	30,065	76,352	49,503	2,588	52,091

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MAHARASHTRA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	1,039	–	1,039	3,108	–	3,108	3,106	–	3,106	62	–	62
8. Other Industries and Minerals	–	2,018	2,018	3,217	–	3,217	3,217	776	3,993	–	–	–
9. Others	–	2,153	2,153	2,615	–	2,615	2,572	450	3,022	2,693	–	2,693
2. Non-Developmental Purposes (a + b)	**–**	**-7,345**	**-7,345**	**–**	**5,794**	**5,794**	**–**	**3,418**	**3,418**	**–**	**23,493**	**23,493**
(a) Government Servants (excluding Housing)	–	4,238	4,238	–	5,794	5,794	–	3,418	3,418	–	23,493	23,493
(b) Miscellaneous	–	-11,583	-11,583	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**89,750**	**89,750**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**122,634**	**122,634**	**–**	**142,790**	**142,790**	**–**	**141,947**	**141,947**	**–**	**140,821**	**140,821**
1. State Provident Funds	–	116,299	116,299	–	131,756	131,756	–	122,114	122,114	–	128,219	128,219
2. Others	–	6,335	6,335	–	11,034	11,034	–	19,833	19,833	–	12,602	12,602
VIII. Reserve Funds (1 to 4)	**–**	**292,419**	**292,419**	**–**	**316,683**	**316,683**	**–**	**323,499**	**323,499**	**–**	**299,570**	**299,570**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	14	14	–	2	2	–	4	4
2. Sinking Funds	–	39,486	39,486	–	22,300	22,300	–	22,300	22,300	–	44,000	44,000
3. Famine Relief Fund		–	–	–	–	–	–	–	–	–	–	–
4. Others	–	252,933	252,933	–	294,369	294,369	–	301,197	301,197	–	255,566	255,566
IX. Deposits and Advances (1 to 4)	**–**	**452,986**	**452,986**	**–**	**468,492**	**468,492**	**–**	**566,561**	**566,561**	**–**	**510,964**	**510,964**
1. Civil Deposits	–	405,509	405,509	–	413,356	413,356	–	441,018	441,018	–	423,260	423,260
2. Deposits of Local Funds	–	199	199	–	3,313	3,313	–	303	303	–	313	313
3. Civil Advances	–	32,838	32,838	–	32,020	32,020	–	33,006	33,006	–	35,006	35,006
4. Others	–	14,440	14,440	–	19,803	19,803	–	92,234	92,234	–	52,385	52,385
X. Suspense and Miscellaneous (1 to 4)	**–**	**1,187,122**	**1,187,122**	**–**	**2,994,729**	**2,994,729**	**–**	**4,744,371**	**4,744,371**	**–**	**2,988,092**	**2,988,092**
1. Suspense	–	267,875	267,875	–	9,726	9,726	–	135,025	135,025	–	8,086	8,086
2. Cash Balance Investment Accounts	–	894,007	894,007	–	150,000	150,000	–	1,339,494	1,339,494	–	150,000	150,000
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	25,240	25,240	–	2,835,003	2,835,003	–	3,269,852	3,269,852	–	2,830,006	2,830,006
XI. Appropriation to Contingency Fund	**–**	**85,000**	**85,000**	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**850,228**	**850,228**	**–**	**757,013**	**757,013**	**–**	**911,201**	**911,201**	**–**	**960,502**	**960,502**
A. Surplus (+)/Deficit(-) on Capital Account			**812,042**			**860,630**			**890,116**			**297,341**
B. Surplus (+)/Deficit (-) on Revenue Account			**-830,955**			**-945,350**			**-919,995**			**26,587**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-18,913**			**-84,720**			**-29,879**			**323,928**
D. Increase(+)/Decrease(-) in Cash Balances			**-18,913**			**-84,720**			**-29,879**			**323,928**
(a) Opening Balance			-12,783			-94,996			-31,693			-61,577
(b) Closing Balance			-31,696			-179,716			-61,572			262,351
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			79,799			50,000			-184,140			50,000
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MANIPUR

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**24,056**	**236,733**	**260,789**	**27,713**	**258,837**	**286,550**	**65,253**	**204,514**	**269,767**	**61,184**	**196,848**	**258,032**
I. Total Capital Outlay (1 + 2)	**24,039**	**–**	**24,039**	**26,447**	**17**	**26,464**	**61,913**	**153**	**62,066**	**53,000**	**4**	**53,004**
1. Developmental (a + b)	**23,117**	**–**	**23,117**	**25,822**	**17**	**25,839**	**60,038**	**4**	**60,042**	**33,103**	**4**	**33,107**
(a) Social Services (1 to 9)	**9,796**	**–**	**9,796**	**9,693**	**1**	**9,694**	**29,693**	**1**	**29,694**	**11,750**	**1**	**11,751**
1. Education, Sports, Art and Culture	1,419	–	1,419	1,914	–	1,914	7,292	–	7,292	1,661	–	1,661
2. Medical and Public Health	459	–	459	765	–	765	990	–	990	785	–	785
3. Family Welfare	298	–	298	–	–	–	2	–	2	–	–	–
4. Water Supply and Sanitation	5,807	–	5,807	4,138	–	4,138	11,045	–	11,045	6,231	–	6,231
5. Housing	129	–	129	500	1	501	1,008	1	1,009	668	1	669
6. Urban Development	1,029	–	1,029	1,137	–	1,137	6,862	–	6,862	919	–	919
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	–	–	–	2	–	2	434	–	434	127	–	127
8. Social Security and Welfare	484	–	484	1,234	–	1,234	1,717	–	1,717	1,238	–	1,238
9. Others *	170	–	170	5	–	5	343	–	343	121	–	121
(b) Economic Services (1 to 10)	**13,321**	**–**	**13,321**	**16,129**	**16**	**16,159**	**30,345**	**3**	**30,348**	**21,353**	**3**	**21,356**
1. Agriculture and Allied Activities (i to xi)	378	–	378	92	12	104	1,477	–	1,477	179	–	179
i) Crop Husbandry	-1	–	-1	–	–	–	10	–	10	–	–	–
ii) Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
iii) Animal Husbandry	4	–	4	8	–	8	63	–	63	15	–	15
iv) Dairy Development	–	–	–	2	–	2	4	–	4	–	–	–
v) Fisheries	–	–	–	–	–	–	–	–	–	–	–	–
vi) Forestry and Wild Life	–	–	–	–	–	–	–	–	–	–	–	–
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	35	–	35	–	–	–	120	–	120	4	–	4
ix) Agricultural Research and Education	162	–	162	–	–	–	–	–	–	–	–	–
x) Co-operation	129	–	129	82	–	82	1,280	–	1,280	160	–	160
xi) Others @	48	–	48	–	12	12	–	–	–	–	–	–
2. Rural Development	534	–	534	14	–	14	1,514	–	1,514	15	–	15
3. Special Area Programmes	187	–	187	210	–	210	1,739	–	1,739	150	–	150
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	3,062	–	3,062	3,345	–	3,345	4,300	–	4,300	4,067	–	4,067
5. Energy	3,024	–	3,024	6,340	–	6,340	7,465	–	7,465	5,775	–	5,775
6. Industry and Minerals (i to iv)	2,613	–	2,613	4,150	4	4,154	4,575	–	4,575	4,326	–	4,326
i) Village and Small Industries	1,166	–	1,166	4,145	–	4,145	4,465	–	4,465	4,315	–	4,315
ii) Iron and Steel Industries	–	–	–	–	–	–	82	–	82	1	–	1
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	1,447	–	1,447	5	4	9	29	–	29	10	–	10
7. Transport (i + ii)	3,471	–	3,471	1,877	–	1,891	9,168	3	9,171	6,625	3	6,628
i) Roads and Bridges	2,041	–	2,041	1,877	–	1,877	9,038	3	9,041	6,525	3	6,528
ii) Others **	1,430	–	1,430	–	–	14	130	–	130	100	–	100
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MANIPUR

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	51	–	51	101	–	101	106	–	106	215	–	215
i) Tourism	51	–	51	101	–	101	103	–	103	215	–	215
ii) Others @@	–	–	–	–	–	–	3	–	3	–	–	–
2. Non-Developmental (General Services)	**922**	**–**	**922**	**625**	**–**	**625**	**1,875**	**149**	**2,024**	**19,897**	**–**	**19,897**
II. Discharge of Internal Debt (1 to 8)	**–**	**51,946**	**51,946**	**–**	**144,168**	**144,168**	**–**	**32,808**	**32,808**	**–**	**33,796**	**33,796**
1. Market Loans	–	1,505	1,505	–	1,400	1,400	–	1,400	1,400	–	1,600	1,600
2. Loans from L.I.C.	–	5	5	–	105	105	–	–	–	–	400	400
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	24	24	–	–	–	–	–	–	–	–	–
5. Loans from National Co-operative Development Corporation	–	–	–	–	–	–	–	167	167	–	265	265
6. WMA from RBI	–	46,266	46,266	–	140,000	140,000	–	30,000	30,000	–	30,000	30,000
7. Special Securities issued to NSSF/Small Savings	–	4,146	4,146	–	26	26	–	28	28	–	28	28
8. Others	–	–	–	–	2,637	2,637	–	1,213	1,213	–	1,503	1,503
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**55,778**	**55,778**	**–**	**53,034**	**53,034**	**–**	**47,168**	**47,168**	**–**	**34,667**	**34,667**
1. State Plan Schemes	–	46,139	46,139	–	2,415	2,415	–	1,532	1,533	–	1,922	1,922
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	12	12	–	23	23	–	28	28	–	28	28
3. Centrally Sponsored Schemes	–	28	28	–	91	91	–	79	79	–	68	68
4. Non-Plan (i to ii)	–	-37,012	-37,012	–	53	53	–	47	47	–	12,418	12,418
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	-37,012	-37,012	–	53	53	–	47	47	–	12,418	12,418
5. Ways and Means Advances from Centre	–	46,150	46,150	–	50,000	50,000	–	45,000	45,000	–	20,000	20,000
6. Loans for Special Schemes	–	23	23	–	29	29	–	43	43	–	47	47
7. Others	–	438	438	–	423	423	–	439	439	–	184	184
IV. Loans and Advances by State Governments (1+2)	**17**	**179**	**196**	**1,266**	**15**	**1,281**	**3,340**	**1**	**3,341**	**8,184**	**15**	**8,199**
1. Developmental Purposes (a + b)	**17**	**170**	**187**	**1,266**	**–**	**1,266**	**3,340**	**–**	**3,340**	**8,184**	**–**	**8,184**
(a) Social Services (1 to 4)	**12**	**1**	**13**	**1,161**	**–**	**1,161**	**3,156**	**–**	**3,156**	**8,161**	**–**	**8,161**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	1,136	–	1,136	1,156	–	1,156	1,136	–	1,136
3. Government Servants (Housing)	12	–	12	25	–	25	–	–	–	25	–	25
4. Others	–	1	1	–	–	–	2,000	–	2,000	7,000	–	7,000
(b) Economic Services (1 to 9)	**5**	**170**	**175**	**105**	**–**	**105**	**184**	**–**	**184**	**23**	**–**	**23**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	–	170	170	50	–	50	162	–	162	–	–	–
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MANIPUR

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	5	–	5	5	–	5	22	–	22	23	–	23
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	–	–	–	50	–	50	–	–	–	–	–	–
2. Non-Developmental Purposes (a + b)	**–**	**9**	**9**	**–**	**15**	**15**	**–**	**1**	**1**	**–**	**15**	**15**
(a) Government Servants (excluding Housing)	–	9	9	–	15	15	–	1	1	–	15	15
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**13,561**	**13,561**	**–**	**13,066**	**13,066**	**–**	**12,723**	**12,723**	**–**	**13,260**	**13,260**
1. State Provident Funds	–	13,310	13,310	–	12,600	12,600	–	12,468	12,468	–	13,000	13,000
2. Others	–	251	251	–	466	466	–	255	255		260	260
VIII. Reserve Funds (1 to 4)	**–**	**670**	**670**	**–**	**349**	**349**	**–**	**811**	**811**	**–**	**556**	**556**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	670	670	–	349	349	–	811	811	–	556	556
IX. Deposits and Advances (1 to 4)	**–**	**2,951**	**2,951**	**–**	**2,780**	**2,780**	**–**	**1,350**	**1,350**	**–**	**6,350**	**6,350**
1. Civil Deposits	–	2,205	2,205	–	400	400	–	1,000	1,000	–	6,000	6,000
2. Deposits of Local Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Civil Advances	–	293	293	–	180	180	–	300	300	–	300	300
4. Others	–	453	453	–	2,200	2,200	–	50	50	–	50	50
X. Suspense and Miscellaneous (1 to 4)	**–**	**62,830**	**62,830**	**–**	**10,408**	**10,408**	**–**	**57,500**	**57,500**	**–**	**58,200**	**58,200**
1. Suspense	–	7,681	7,681	–	8,904	8,904	–	5,000	5,000	–	5,000	5,000
2. Cash Balance Investment Accounts	–	53,336	53,336	–	–	–	–	50,000	50,000	–	50,000	50,000
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	1,813	1,813	–	1,504	1,504	–	2,500	2,500	–	3,200	3,200
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Remittances	**–**	**48,818**	**48,818**	**–**	**35,000**	**35,000**	**–**	**52,000**	**52,000**	**–**	**50,000**	**50,000**
A. Surplus (+)/Deficit(-) on Capital Account			**-14,304**			**8,009**			**14,954**			**-58,538**
B. Surplus (+)/Deficit (-) on Revenue Account			**-4,375**			**-18,219**			**3,559**			**53,055**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-18,679**			**-10,210**			**18,513**			**-5,483**
D. Increase(+)/Decrease(-) in Cash Balances			**-18,679**			**-10,210**			**18,513**			**-5,483**
(a) Opening Balance			-33,602			-58,027			-60,900			-42,386
(b) Closing Balance			-52,281			-68,237			-42,387			-47,869
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			–			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			39			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MEGHALAYA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**28,592**	**1,106,931**	**1,135,523**	**31,123**	**1,247,228**	**1,278,351**	**31,124**	**1,273,654**	**1,304,778**	**36,164**	**1,275,327**	**1,311,491**
I. Total Capital Outlay (1 + 2)	**23,530**	**–**	**23,530**	**28,229**	**–**	**28,229**	**28,229**	**–**	**28,229**	**31,555**	**–**	**31,555**
1. Developmental (a + b)	**21,054**	**–**	**21,054**	**27,747**	**–**	**27,747**	**27,747**	**–**	**27,747**	**30,607**	**–**	**30,607**
(a) Social Services (1 to 9)	**8,383**	**–**	**8,383**	**13,397**	**–**	**13,397**	**13,397**	**–**	**13,397**	**13,188**	**–**	**13,188**
1. Education, Sports, Art and Culture	126	–	126	222	–	222	222	–	222	122	–	122
2. Medical and Public Health	1,422	–	1,422	1,259	–	1,259	1,259	–	1,259	1,758	–	1,758
3. Family Welfare	10	–	10	120	–	120	120	–	120	120	–	120
4. Water Supply and Sanitation	5,989	–	5,989	8,493	–	8,493	8,493	–	8,493	8,477	–	8,477
5. Housing	395	–	395	685	–	685	685	–	685	302	–	302
6. Urban Development	4	–	4	1,758	–	1,758	1,758	–	1,758	1,608	–	1,608
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	–	–	–	–	–	–	–	–	–	–	–	–
8. Social Security and Welfare	437	–	437	851	–	851	851	–	851	800	–	800
9. Others *	–	–	–	9	–	9	9	–	9	1	–	1
(b) Economic Services (1 to 10)	**12,671**	**–**	**12,671**	**14,350**	**–**	**14,350**	**14,350**	**–**	**14,350**	**17,419**	**–**	**17,419**
1. Agriculture and Allied Activities (i to xi)	359	–	359	794	–	794	794	–	794	917	–	917
i) Crop Husbandry	16	–	16	28	–	28	28	–	28	35	–	35
ii) Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
iii) Animal Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	3	–	3	6	–	6	6	–	6	17	–	17
vi) Forestry and Wild Life	2	–	2	85	–	85	85	–	85	122	–	122
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	337	–	337	661	–	661	661	–	661	727	–	727
xi) Others @	1	–	1	14	–	14	14	–	14	16	–	16
2. Rural Development	311	–	311	350	–	350	350	–	350	50	–	50
3. Special Area Programmes	1,379	–	1,379	3,180	–	3,180	3,180	–	3,180	2,960	–	2,960
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	617	–	617	922	–	922	922	–	922	1,147	–	1,147
5. Energy	–	–	–	–	–	–	–	–	–	–	–	–
6. Industry and Minerals (i to iv)	810	–	810	533	–	533	533	–	533	1,163	–	1,163
i) Village and Small Industries	410	–	410	223	–	223	223	–	223	426	–	426
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	10	–	10	10	–	10	12	–	12
iv) Others #	400	–	400	300	–	300	300	–	300	725	–	725
7. Transport (i + ii)	9,185	–	9,185	8,523	–	8,523	8,523	–	8,523	11,162	–	11,162
i) Roads and Bridges	8,907	–	8,907	8,209	–	8,209	8,209	–	8,209	10,812	–	10,812
ii) Others **	278	–	278	314	–	314	314	–	314	350	–	350
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MEGHALAYA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	10	–	10	48	–	48	48	–	48	20	–	20
10. General Economic Services (i + ii)	10	–	10	48	–	48	48	–	48	20	–	20
i) Tourism	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others @@	**2,476**	**–**	**2,476**	**482**	**–**	**482**	**482**	**–**	**482**	**948**	**–**	**948**
2. Non-Developmental (General Services)	**–**	**14,867**	**14,867**	**–**	**9,013**	**9,013**	**–**	**14,498**	**14,498**	**–**	**8,780**	**8,780**
II. Discharge of Internal Debt (1 to 8)	–	1,676	1,676	–	1,776	1,776	–	1,776	1,776	–	2,748	2,748
1. Market Loans	–	29	29	–	60	60	–	60	60	–	28	28
2. Loans from L.I.C.	–	–	–	–	–	–	–	–	–	–	–	–
3. Loans from SBI and other Banks	–	667	667	–	1,041	1,041	–	5,166	5,166	–	23	23
4. Loans from NABARD	–	–	–	–	–	–	–	–	–	–	–	–
5. Loans from National Co-operative Development Corporation	–	155	155	–	154	154	–	154	154	–	213	213
6. WMA from RBI	–	5,099	5,099	–	4,050	4,050	–	4,050	4,050	–	4,050	4,050
7. Special Securities issued to NSSF/Small Savings	–	6,288	6,288	–	297	297	–	1,656	1,656	–	111	111
8. Others	–	953	953	–	1,635	1,635	–	1,636	1,636	–	1,607	1,607
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**5,339**	**5,339**	**–**	**2,263**	**2,263**	**–**	**8,763**	**8,763**	**–**	**2,087**	**2,087**
1. State Plan Schemes	–	4,981	4,981	–	1,967	1,967	–	1,964	1,964	–	1,767	1,767
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	2	2	–	2	2	–	2	2	–	2	2
3. Centrally Sponsored Schemes	–	80	80	–	82	82	–	85	85	–	88	88
4. Non-Plan (i to ii)	–	102	102	–	37	37	–	37	37	–	37	37
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	102	102	–	37	37	–	37	37	–	37	37
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	6,500	6,500	–	–	–
6. Loans for Special Schemes	–	72	72	–	73	73	–	73	73	–	101	101
7. Others	–	102	102	–	102	102	–	102	102	–	92	92
IV. Loans and Advances by State Governments (1+2)	**5,062**	**1,918**	**6,980**	**2,894**	**2,161**	**5,055**	**2,895**	**2,160**	**5,055**	**4,609**	**500**	**5,109**
1. Developmental Purposes (a + b)	**5,062**	**1,644**	**6,706**	**2,894**	**1,731**	**4,625**	**2,895**	**1,730**	**4,625**	**4,609**	**150**	**4,759**
(a) Social Services (1 to 4)	**–**	**1,644**	**1,644**	**–**	**1,730**	**1,730**	**–**	**1,730**	**1,730**	**–**	**150**	**150**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	–	150	150	–	150	150	–	100	100
3. Government Servants (Housing)	–	1,594	1,594	–	1,570	1,570	–	1,570	1,570	–	40	40
4. Others	–	50	50	–	10	10	–	10	10	–	10	10
(b) Economic Services (1 to 9)	**5,062**	**–**	**5,062**	**2,894**	**1**	**2,895**	**2,895**	**–**	**2,895**	**4,609**	**–**	**4,609**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	47	–	47	234	–	234	234	–	234	193	–	193
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	5,015	–	5,015	2,610	–	2,610	2,610	–	2,610	4,416	–	4,416

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MEGHALAYA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	50	–	50	50	–	50	–	–	–
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	–	–	–	–	1	1	1	–	1	–	–	–
2. Non-Developmental Purposes (a + b)	**–**	**274**	**274**	**–**	**430**	**430**	**–**	**430**	**430**	**–**	**350**	**350**
(a) Government Servants (excluding Housing)	–	274	274	–	430	430	–	430	430	–	350	350
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**3,339**	**3,339**	**–**	**1,200**	**1,200**	**–**	**14,956**	**14,956**	**–**	**21,000**	**21,000**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**3,818**	**3,818**	**–**	**2,528**	**2,528**	**–**	**2,598**	**2,598**	**–**	**2,781**	**2,781**
1. State Provident Funds	–	3,818	3,818	–	2,528	2,528	–	2,598	2,598	–	2,781	2,781
2. Others	–	–	–	–	–	–	–	–	–	–	–	–
VIII. Reserve Funds (1 to 4)	**–**	**1,187**	**1,187**	**–**	**1,312**	**1,312**	**–**	**1,928**	**1,928**	**–**	**1,321**	**1,321**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	547	547	–	833	833	–	833	833	–	842	842
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	640	640	–	479	479	–	1,095	1,095	–	479	479
IX. Deposits and Advances (1 to 4)	**–**	**27,708**	**27,708**	**–**	**20,752**	**20,752**	**–**	**20,752**	**20,752**	**–**	**21,547**	**21,547**
1. Civil Deposits	–	24,784	24,784	–	17,856	17,856	–	17,856	17,856	–	18,443	18,443
2. Deposits of Local Funds	–	–	–	–	2	2	–	2	2	–	2	2
3. Civil Advances	–	2,924	2,924	–	2,894	2,894	–	2,894	2,894	–	3,102	3,102
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
X. Suspense and Miscellaneous (1 to 4)	**–**	**988,355**	**988,355**	**–**	**1,153,786**	**1,153,786**	**–**	**1,153,786**	**1,153,786**	**–**	**1,159,799**	**1,159,799**
1. Suspense	–	2,537	2,537	–	2,066	2,066	–	2,066	2,066	–	2,302	2,302
2. Cash Balance Investment Accounts	–	227,831	227,831	–	383,500	383,500	–	383,500	383,500	–	377,265	377,265
3. Deposits with RBI	–	757,583	757,583	–	768,000	768,000	–	768,000	768,000	–	780,000	780,000
4. Others	–	404	404	–	220	220	–	220	220	–	232	232
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**60,400**	**60,400**	**–**	**54,213**	**54,213**	**–**	**54,213**	**54,213**	**–**	**57,512**	**57,512**
A. Surplus (+)/Deficit(-) on Capital Account			**-22,555**			**-7,484**			**-7,640**			**-8,069**
B. Surplus (+)/Deficit (-) on Revenue Account			**8,514**			**7,556**			**10,432**			**9,942**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-14,041**			**72**			**2,792**			**1,873**
D. Increase(+)/Decrease(-) in Cash Balances			**-14,041**			**72**			**2,792**			**1,873**
(a) Opening Balance			-486			-273			-14,527			-11,735
(b) Closing Balance			-14,527			-201			-11,735			-9,862
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			2,463			9,336			9,336			9,201
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			50			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MIZORAM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**39,712**	**212,914**	**252,626**	**22,871**	**13,313**	**36,184**	**42,571**	**34,231**	**76,801**	**26,822**	**14,261**	**41,083**
I. Total Capital Outlay (1 + 2)	**36,040**	**1,128**	**37,168**	**19,271**	**–**	**19,271**	**39,175**	**–**	**39,175**	**23,468**	**–**	**23,468**
1. Developmental (a + b)	**34,368**	**1,128**	**35,496**	**18,665**	**–**	**18,665**	**38,082**	**–**	**38,082**	**22,330**	**–**	**22,330**
(a) Social Services (1 to 9)	**12,428**	**–**	**12,428**	**3,163**	**–**	**3,163**	**8,078**	**–**	**8,078**	**2,542**	**–**	**2,542**
1. Education, Sports, Art and Culture	751	–	751	657	–	657	1,295	–	1,295	405	–	405
2. Medical and Public Health	942	–	942	18	–	18	644	–	644	29	–	29
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	5,706	–	5,706	1,998	–	1,998	4,451	–	4,451	1,500	–	1,500
5. Housing	849	–	849	200	–	200	210	–	210	220	–	220
6. Urban Development	3,658	–	3,658	49	–	49	657	–	657	99	–	99
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	–	–	–	–	–	–	–	–	–	–	–	–
8. Social Security and Welfare	507	–	507	241	–	241	793	–	793	264	–	264
9. Others *	15	–	15	–	–	–	28	–	28	25	–	25
(b) Economic Services (1 to 10)	**21,940**	**1,128**	**23,068**	**15,502**	**–**	**15,502**	**30,004**	**–**	**30,004**	**19,788**	**–**	**19,788**
1. Agriculture and Allied Activities (i to xi)	954	1,128	2,082	195	–	195	711	–	711	396	–	396
i) Crop Husbandry	184	–	184	40	–	40	137	–	137	48	–	48
ii) Soil and Water Conservation	110	–	110	–	–	–	100	–	100	–	–	–
iii) Animal Husbandry	49	–	49	–	–	–	–	–	–	11	–	11
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	102	–	102	–	–	–	–	–	–	–	–	–
vi) Forestry and Wild Life	350	–	350	1	–	1	296	–	296	–	–	–
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	16	1,128	1,144	13	–	13	–	–	–	10	–	10
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	5	–	5	–	–	–	–	–	–	211	–	211
xi) Others @	138	–	138	141	–	141	178	–	178	116	–	116
2. Rural Development	27	–	27	3	–	3	197	–	197	263	–	263
3. Special Area Programmes	2,334	–	2,334	808	–	808	7,156	–	7,156	808	–	808
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	1,152	–	1,152	361	–	361	1,211	–	1,211	1,201	–	1,201
5. Energy	6,462	–	6,462	3,695	–	3,695	8,426	–	8,426	5,424	–	5,424
6. Industry and Minerals (i to iv)	184	–	184	184	–	184	379	–	379	230	–	230
i) Village and Small Industries	184	–	184	184	–	184	379	–	379	230	–	230
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	–	–	–	–	–	–	–	–	–	–	–	–
7. Transport (i + ii)	10,613	–	10,613	10,256	–	10,256	11,651	–	11,651	11,466	–	11,466
i) Roads and Bridges	10,290	–	10,290	10,095	–	10,095	11,490	–	11,490	11,301	–	11,301
ii) Others **	323	–	323	161	–	161	161	–	161	165	–	165
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MIZORAM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	214	–	214	–	–	–	273	–	273	–	–	–
i) Tourism	214	–	214	–	–	–	273	–	273	–	–	–
ii) Others @@	–	–	–	–	–	–	–	–	–	–	–	–
2. Non-Developmental (General Services)	**1,672**	**–**	**1,672**	**606**	**–**	**606**	**1,093**	**–**	**1,093**	**1,138**	**–**	**1,138**
II. Discharge of Internal Debt (1 to 8)	**–**	**37,336**	**37,336**	**–**	**3,564**	**3,564**	**–**	**3,973**	**3,973**	**–**	**4,744**	**4,744**
1. Market Loans	–	500	500	–	1,000	1,000	–	1,000	1,000	–	1,500	1,500
2. Loans from L.I.C.	–	973	973	–	1,061	1,061	–	1,200	1,200	–	1,160	1,160
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	411	411	–	689	689	–	689	689	–	1,055	1,055
5. Loans from National Co-operative Development Corporation	–	137	137	–	137	137	–	213	213	–	138	138
6. WMA from RBI	–	32,720	32,720	–	–	–	–	–	–	–	–	–
7. Special Securities issued to NSSF/Small Savings	–	1,924	1,924	–	7	7	–	7	7	–	7	7
8. Others	–	671	671	–	670	670	–	864	864	–	884	884
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**8,270**	**8,270**	**–**	**1,674**	**1,674**	**–**	**1,761**	**1,761**	**–**	**1,582**	**1,582**
1. State Plan Schemes	–	7,907	7,907	–	1,346	1,346	–	1,421	1,421	–	1,199	1,199
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	–	76	76	–	85	85	–	95	95	–	106	106
4. Non-Plan (i to ii)	–	143	143	–	168	168	–	168	168	–	193	193
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	143	143	–	168	168	–	168	168	–	193	193
5. Ways and Means Advances from Centre	–	75	75	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	69	69	–	75	75	–	77	77	–	84	84
7. Others	–	–	–	–	–	–	–	–	–	–	–	–
IV. Loans and Advances by State Governments (1+2)	**3,672**	**50**	**3,722**	**3,600**	**550**	**4,150**	**3,396**	**550**	**3,946**	**3,354**	**515**	**3,869**
1. Developmental Purposes (a + b)	**3,672**	**–**	**3,672**	**3,600**	**–**	**3,600**	**3,396**	**50**	**3,446**	**3,354**	**15**	**3,369**
(a) Social Services (1 to 4)	**3,471**	**–**	**3,471**	**3,600**	**–**	**3,600**	**3,396**	**50**	**3,446**	**3,354**	**15**	**3,369**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	46	–	46	–	–	–
2. Housing	3,471	–	3,471	3,600	–	3,600	3,350	–	3,350	3,354	–	3,354
3. Government Servants (Housing)	–	–	–	–	–	–	–	50	50	–	15	15
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
(b) Economic Services (1 to 9)	**201**	**–**	**201**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	1	–	1	–	–	–	–	–	–	–	–	–
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

MIZORAM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	–	–	–	–	–	–	–	–	–
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	200	–	200	–	–	–	–	–	–	–	–	–
2. Non-Developmental Purposes (a + b)	**–**	**50**	**50**	**–**	**550**	**550**	**–**	**500**	**500**	**–**	**500**	**500**
(a) Government Servants (excluding Housing)	–	–	–	–	550	550	–	500	500	–	500	500
(b) Miscellaneous	–	50	50	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**10**	**10**	**–**	**15**	**15**	**–**	**10**	**10**	**–**	**10**	**10**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**4,221**	**4,221**	**–**	**3,650**	**3,650**	**–**	**3,750**	**3,750**	**–**	**3,350**	**3,350**
1. State Provident Funds	–	4,079	4,079	–	3,500	3,500	–	3,500	3,500	–	3,200	3,200
2. Others	–	142	142	–	150	150	–	250	250	–	150	150
VIII. Reserve Funds (1 to 4)	**–**	**737**	**737**	**–**	**750**	**750**	**–**	**850**	**850**	**–**	**950**	**950**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	400	400	–	300	300	–	500	500	–	600	600
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	337	337	–	450	450	–	350	350	–	350	350
IX. Deposits and Advances (1 to 4)	**–**	**20,644**	**20,644**	**–**	**1,710**	**1,710**	**–**	**18,604**	**18,604**	**–**	**1,710**	**1,710**
1. Civil Deposits	–	19,693	19,693	–	10	10	–	16,904	16,904	–	10	10
2. Deposits of Local Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Civil Advances	–	951	951	–	1,700	1,700	–	1,700	1,700	–	1,700	1,700
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
X. Suspense and Miscellaneous (1 to 4)	**–**	**85,938**	**85,938**	**–**	**1,400**	**1,400**	**–**	**2,293**	**2,293**	**–**	**1,400**	**1,400**
1. Suspense	–	-10,395	-10,395	–	–	–	–	893	893	–	–	–
2. Cash Balance Investment Accounts	–	94,959	94,959	–	–	–	–	–	–	–	–	–
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	1,374	1,374	–	1,400	1,400	–	1,400	1,400	–	1,400	1,400
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**54,580**	**54,580**	**–**	**–**	**–**	**–**	**2,440**	**2,440**	**–**	**–**	**–**
A. Surplus (+)/Deficit(-) on Capital Account			**-1,589**			**620**			**-16,050**			**-689**
B. Surplus (+)/Deficit (-) on Revenue Account			**8,317**			**-14,466**			**-477**			**8,539**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**6,728**			**-13,846**			**-16,527**			**7,850**
D. Increase(+)/Decrease(-) in Cash Balances			**6,728**			**-13,846**			**-16,527**			**7,850**
(a) Opening Balance			-16,071			-31,605			-9,346			-25,674
(b) Closing Balance			-9,343			-45,451			-25,873			-17,824
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			-2,482			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			8,571			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

NAGALAND

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**38,151**	**447,312**	**485,463**	**53,742**	**108,389**	**162,131**	**55,871**	**107,551**	**163,422**	**65,645**	**108,088**	**173,733**
I. Total Capital Outlay (1 + 2)	**38,015**	**1,098**	**39,113**	**53,742**	**1,712**	**55,454**	**55,799**	**1,274**	**57,073**	**65,604**	**864**	**66,468**
1. Developmental (a + b)	**33,010**	**1,098**	**34,108**	**46,871**	**389**	**47,260**	**49,632**	**424**	**50,056**	**57,773**	**389**	**58,162**
(a) Social Services (1 to 9)	**13,815**	**–**	**13,815**	**20,117**	**–**	**20,117**	**19,644**	**–**	**19,644**	**22,109**	**–**	**22,109**
1. Education, Sports, Art and Culture	1,026	–	1,026	2,069	–	2,069	3,797	–	3,797	2,867	–	2,867
2. Medical and Public Health	1,188	–	1,188	4,580	–	4,580	3,108	–	3,108	3,875	–	3,875
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	6,319	–	6,319	6,330	–	6,330	6,444	–	6,444	8,655	–	8,655
5. Housing	2,616	–	2,616	3,776	–	3,776	2,824	–	2,824	2,906	–	2,906
6. Urban Development	1,788	–	1,788	2,116	–	2,116	2,415	–	2,415	2,843	–	2,843
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	–	–	–	–	–	–	–	–	–	–	–	–
8. Social Security and Welfare	341	–	341	809	–	809	656	–	656	511	–	511
9. Others *	537	–	537	437	–	437	400	–	400	452	–	452
(b) Economic Services (1 to 10)	**19,195**	**1,098**	**20,293**	**26,754**	**389**	**27,143**	**29,988**	**424**	**30,412**	**35,664**	**389**	**36,053**
1. Agriculture and Allied Activities (i to xi)	1,331	732	2,063	1,771	9	1,780	1,441	9	1,450	2,465	9	2,474
i) Crop Husbandry	272	–	272	855	–	855	655	–	655	695	–	695
ii) Soil and Water Conservation	10	–	10	10	–	10	10	–	10	25	–	25
iii) Animal Husbandry	60	–	60	37	–	37	37	–	37	47	–	47
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	238	–	238	184	–	184	184	–	184	175	–	175
vi) Forestry and Wild Life	99	–	99	201	–	201	299	–	299	1,200	–	1,200
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	425	732	1,157	150	9	159	155	9	164	174	9	183
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	227	–	227	334	–	334	101	–	101	149	–	149
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	25	–	25	–	–	–	–	–	–	50	–	50
3. Special Area Programmes	2,970	–	2,970	9,995	–	9,995	7,716	–	7,716	5,397	–	5,397
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	1	–	1	160	–	160	210	–	210	290	–	290
5. Energy	6,074	–	6,074	5,651	–	5,651	7,860	–	7,860	8,250	–	8,250
6. Industry and Minerals (i to iv)	2,076	366	2,442	1,319	–	1,319	1,735	35	1,770	2,854	–	2,854
i) Village and Small Industries	60	–	60	79	–	79	79	–	79	40	–	40
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	813	–	813	449	–	449	699	–	699	1,011	–	1,011
iv) Others #	1,203	366	1,569	791	–	791	957	35	992	1,803	–	1,803
7. Transport (i + ii)	6,686	–	6,686	7,763	380	8,143	9,263	380	9,643	15,217	380	15,597
i) Roads and Bridges	6,030	–	6,030	7,108	380	7,488	8,608	380	8,988	14,645	380	15,025
ii) Others **	656	–	656	655	–	655	655	–	655	572	–	572
8. Communications	–	–	–	–	–	–		–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

NAGALAND

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	12	–	12	50	–	50	50	–	50	50	–	50
10. General Economic Services (i + ii)	20	–	20	45	–	45	1,713	–	1,713	1,091	–	1,091
i) Tourism	–	–	–	–	–	–	1,668	–	1,668	1,016	–	1,016
ii) Others @@	20	–	20	45	–	45	45	–	45	75	–	75
2. Non-Developmental (General Services)	**5,005**	**–**	**5,005**	**6,871**	**1,323**	**8,194**	**6,167**	**850**	**7,017**	**7,831**	**475**	**8,306**
II. Discharge of Internal Debt (1 to 8)	**–**	**10,944**	**10,944**	**–**	**57,329**	**57,329**	**–**	**52,904**	**52,904**	**–**	**60,179**	**60,179**
1. Market Loans	–	1,980	1,980	–	2,464	2,464	–	2,464	2,464	–	3,965	3,965
2. Loans from L.I.C.	–	434	434	–	450	450	–	362	362	–	458	458
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	182	182	–	182	182	–	468	468	–	647	647
5. Loans from National Co-operative Development Corporation	–	333	333	–	350	350	–	494	494	–	500	500
6. WMA from RBI	–	4,455	4,455	–	50,000	50,000	–	45,000	45,000	–	50,000	50,000
7. Special Securities issued to NSSF/Small Savings	–	196	196	–	350	350	–	30	30	–	36	36
8. Others	–	3,364	3,364	–	3,533	3,533	–	4,086	4,086	–	4,573	4,573
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**10,971**	**10,971**	**–**	**12,832**	**12,832**	**–**	**14,388**	**14,388**	**–**	**12,745**	**12,745**
1. State Plan Schemes		1,740	1,740	–	2,071	2,071	–	1,612	1,612		1,738	1,738
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	36	36	–	34	34	–	42	42	–	45	45
3. Centrally Sponsored Schemes	–	108	108	–	115	115	–	114	114	–	123	123
4. Non-Plan (i to ii)	–	126	126	–	114	114	–	296	296	–	307	307
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	126	126	–	114	114	–	296	296	–	307	307
5. Ways and Means Advances from Centre	–	8,458	8,458	–	10,000	10,000	–	11,800	11,800	–	10,000	10,000
6. Loans for Special Schemes	–	46	46	–	41	41	–	67	67	–	75	75
7. Others	–	457	457	–	457	457	–	457	457	–	457	457
IV. Loans and Advances by State Governments (1+2)	**136**	**372**	**508**	**–**	**271**	**271**	**72**	**40**	**112**	**41**	**40**	**81**
1. Developmental Purposes (a + b)	**136**	**22**	**158**	**–**	**22**	**22**	**72**	**22**	**94**	**41**	**22**	**63**
(a) Social Services (1 to 4)	**–**	**22**	**22**	**–**	**22**	**22**	**–**	**22**	**22**	**–**	**22**	**22**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	–	–	–	–	–	–	–	–	–
3. Government Servants (Housing)	–	22	22	–	22	22	–	22	22	–	22	22
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
(b) Economic Services (1 to 9)	**136**	**–**	**136**	**–**	**–**	**–**	**72**	**–**	**72**	**41**	**–**	**41**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	136	–	136	–	–	–	72	–	72	41	–	41
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

NAGALAND

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	–	–	–	–	–	–	–	–	–
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	–	–	–	–	–	–	–	–	–	–	–	–
2. Non-Developmental Purposes (a + b)	**–**	**350**	**350**	**–**	**249**	**249**	**–**	**18**	**18**	**–**	**18**	**18**
(a) Government Servants (excluding Housing)	–	350	350	–	249	249	–	18	18	–	18	18
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	–	–	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	–	–	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**8,483**	**8,483**	**–**	**7,411**	**7,411**	**–**	**8,411**	**8,411**	**–**	**8,570**	**8,570**
1. State Provident Funds	–	7,767	7,767	–	7,150	7,150	–	8,150	8,150	–	8,300	8,300
2. Others	–	716	716	–	261	261	–	261	261	–	270	270
VIII. Reserve Funds (1 to 4)	**–**	**358**	**358**	**–**	**180**	**180**	**–**	**180**	**180**	**–**	**180**	**180**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	358	358	–	180	180	–	180	180	–	180	180
IX. Deposits and Advances (1 to 4)	**–**	**9,993**	**9,993**	**–**	**3,142**	**3,142**	**–**	**4,842**	**4,842**	**–**	**1,260**	**1,260**
1. Civil Deposits	–	9,042	9,042	–	2,882	2,882	–	4,582	4,582	–	1,000	1,000
2. Deposits of Local Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Civil Advances	–	951	951	–	260	260	–	260	260	–	260	260
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
X. Suspense and Miscellaneous (1 to 4)	**–**	**347,315**	**347,315**	**–**	**11,502**	**11,502**	**–**	**11,502**	**11,502**	**–**	**10,240**	**10,240**
1. Suspense	–	20,610	20,610	–	1,490	1,490	–	1,490	1,490	–	1,490	1,490
2. Cash Balance Investment Accounts	–	311,803	311,803	–	6,500	6,500	–	6,500	6,500	–	6,500	6,500
3. Deposits with RBI	–	–	–	–	2,762	2,762	–	2,762	2,762	–	1,500	1,500
4. Others	–	14,902	14,902	–	750	750	–	750	750	–	750	750
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**57,778**	**57,778**	**–**	**14,010**	**14,010**	**–**	**14,010**	**14,010**	**–**	**14,010**	**14,010**
A. Surplus (+)/Deficit(-) on Capital Account			**-72,096**			**-24,944**			**-33,113**			**-37,338**
B. Surplus (+)/Deficit (-) on Revenue Account			**54,681**			**20,148**			**19,669**			**30,215**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-17,415**			**-4,796**			**-13,444**			**-7,123**
D. Increase(+)/Decrease(-) in Cash Balances			**-17,415**			**-4,796**			**-13,444**			**-7,123**
(a) Opening Balance			-16,697			-19,684			-19,684			-33,131
(b) Closing Balance			-34,112			-24,480			-33,128			-40,254
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			-21,999			2,762			2,762			1,500
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

ORISSA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**116,452**	**1,942,417**	**2,058,869**	**121,537**	**1,556,236**	**1,677,773**	**86,777**	**1,593,456**	**1,680,233**	**75,413**	**1,202,989**	**1,278,402**
I. Total Capital Outlay (1 + 2)	**80,491**	**4,805**	**85,296**	**94,442**	**7,505**	**101,947**	**68,770**	**7,506**	**76,276**	**70,506**	**7,930**	**78,436**
1. Developmental (a + b)	**79,567**	**1,882**	**81,449**	**93,278**	**1,190**	**94,468**	**67,696**	**1,450**	**69,146**	**69,948**	**1,413**	**71,361**
(a) Social Services (1 to 9)	**12,598**	**63**	**12,661**	**18,860**	**897**	**19,757**	**13,378**	**1,269**	**14,647**	**15,539**	**731**	**16,270**
1. Education, Sports, Art and Culture	1,765	4	1,769	235	10	245	234	11	245	64	–	64
2. Medical and Public Health	4,114	–	4,114	6,446	–	6,446	4,514	–	4,514	4,160	–	4,160
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	4,682	–	4,682	8,918	–	8,918	6,307	–	6,307	7,255	–	7,255
5. Housing	1,625	59	1,684	2,680	887	3,567	1,696	1,258	2,954	3,209	731	3,940
6. Urban Development	98	–	98	50	–	50	3	–	3	310	–	310
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	314	–	314	531	–	531	624	–	624	541	–	541
8. Social Security and Welfare	–	–	–	–	–	–	–	–	–	–	–	–
9. Others *	–	–	–	–	–	–	–	–	–	–	–	–
(b) Economic Services (1 to 10)	**66,969**	**1,819**	**68,788**	**74,418**	**293**	**74,711**	**54,318**	**181**	**54,499**	**54,409**	**682**	**55,091**
1. Agriculture and Allied Activities (i to xi)	3,952	2,144	6,096	4,590	–	4,590	3,458	–	3,458	2,673	–	2,673
i) Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
ii) Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
iii) Animal Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	160	–	160	194	–	194	194	–	194	390	–	390
vi) Forestry and Wild Life	2,508	2,144	4,652	3,225	–	3,225	2,409	–	2,409	1,573	–	1,573
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	150	–	150	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	1,134	–	1,134	1,171	–	1,171	855	–	855	710	–	710
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	–	–	–	–	–	–	–	–	–	–	–	–
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	40,128	–	40,128	43,194	–	43,194	33,707	–	33,707	32,975	–	32,975
5. Energy	2,064	–	2,064	1	–	1	1	–	1	–	–	–
6. Industry and Minerals (i to iv)	47	-360	-313	1,514	–	1,514	14	–	14	22	–	22
i) Village and Small Industries	3	-4	-1	1,504	–	1,504	4	–	4	12	–	12
ii) Iron and Steel Industries	17	–	17	10	–	10	10	–	10	10	–	10
iii) Non-Ferrous Mining and Metallurgical Industries	–	-356	-356	–	–	–	–	–	–	–	–	–
iv) Others #	27	–	27	–	–	–	–	–	–	–	–	–
7. Transport (i + ii)	20,086	15	20,101	24,250	264	24,514	16,551	152	16,703	17,966	662	18,628
i) Roads and Bridges	19,600	–	19,600	23,896	264	24,160	16,300	152	16,452	17,702	662	18,364
ii) Others **	486	15	501	354	–	354	251	–	251	264		264
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

ORISSA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment		–	–	–	–	–		–	–		–	–
10. General Economic Services (i + ii)	692	20	712	869	29	898	587	29	616	773	20	793
i) Tourism	592	–	592	769	–	769	487	–	487	673	–	673
ii) Others @@	100	20	120	100	29	129	100	29	129	100	20	120
2. Non-Developmental (General Services)	**924**	**2,923**	**3,847**	**1,164**	**6,315**	**7,479**	**1,074**	**6,056**	**7,130**	**558**	**6,517**	**7,075**
II. Discharge of Internal Debt (1 to 8)	**–**	**892,260**	**892,260**	**–**	**250,538**	**250,538**	**–**	**433,038**	**433,038**	**–**	**249,697**	**249,697**
1. Market Loans	–	40,724	40,724	–	29,925	29,925	–	29,925	29,925	–	40,072	40,072
2. Loans from L.I.C.	–	342	342	–	453	453	–	453	453	–	331	331
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	8,920	8,920	–	10,666	10,666	–	43,166	43,166	–	5,563	5,563
5. Loans from National Co-operative Development Corporation	–	307	307	–	390	390		390	390	–	465	465
6. WMA from RBI	–	746,130	746,130	–	150,000	150,000	–	300,000	300,000	–	150,000	150,000
7. Special Securities issued to NSSF/Small Savings	–	92,748	92,748	–	53,997	53,997	–	53,997	53,997	–	44,689	44,689
8. Others	–	3,089	3,089	–	5,107	5,107	–	5,107	5,107	–	8,577	8,577
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**81,757**	**81,757**	**–**	**159,721**	**159,721**	**–**	**159,721**	**159,721**	**–**	**126,238**	**126,238**
1. State Plan Schemes	–	31,981	31,981	–	139,821	139,821	–	139,821	139,821	–	88,230	88,230
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	346	346	–	349	349	–	349	349	–	338	338
3. Centrally Sponsored Schemes	–	921	921	–	1,020	1,020	–	1,020	1,020	–	756	756
4. Non-Plan (i to ii)	–	305	305	–	327	327	–	327	327	–	23,444	23,444
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	305	305	–	327	327	–	327	327	–	23,444	23,444
5. Ways and Means Advances from Centre	–	40,000	40,000	–	10,000	10,000	–	10,000	10,000	–	10,000	10,000
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	8,204	8,204	–	8,204	8,204	–	8,204	8,204	–	3,470	3,470
IV. Loans and Advances by State Governments (1+2)	**35,961**	**121,239**	**157,200**	**27,095**	**22,299**	**49,394**	**18,007**	**22,299**	**40,306**	**4,907**	**8,757**	**13,664**
1. Developmental Purposes (a + b)	**35,961**	**117,975**	**153,936**	**27,095**	**12,282**	**39,377**	**18,007**	**12,282**	**30,289**	**4,907**	**2,000**	**6,907**
(a) Social Services (1 to 4)	**108**	**3,433**	**3,541**	**607**	**12,282**	**12,889**	**517**	**12,282**	**12,799**	**1,401**	**2,000**	**3,401**
1. Education, Sports, Art and Culture	–	100	100	–	–	–	–	–	–	–	–	–
2. Housing	108	–	108	102	–	102	12	–	12	670	–	670
3. Government Servants (Housing)	–	3,333	3,333	–	12,282	12,282	–	12,282	12,282	–	2,000	2,000
4. Others	–	–	–	505	–	505	505	–	505	731	–	731
(b) Economic Services (1 to 9)	**35,853**	**114,542**	**150,395**	**26,488**	**–**	**26,488**	**17,490**	**–**	**17,490**	**3,506**	**–**	**3,506**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	241	–	241	421	–	421	421	–	421	402	–	402
5. Major and Medium Irrigation, *etc.*	7	–	7	–	–	–	–	–	–	–	–	–
6. Power Projects	31,996	114,542	146,538	25,970	–	25,970	16,972	–	16,972	3,013	–	3,013

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

ORISSA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	2	–	2	2	–	2	3	–	3
8. Other Industries and Minerals	131	–	131	15	–	15	15	–	15	–	–	–
9. Others	3,478	–	3,478	80	–	80	80	–	80	88	–	88
2. Non-Developmental Purposes (a + b)	**–**	**3,264**	**3,264**	**–**	**10,017**	**10,017**	**–**	**10,017**	**10,017**	**–**	**6,757**	**6,757**
(a) Government Servants (excluding Housing)	–	904	904	–	2,517	2,517	–	2,517	2,517	–	757	757
(b) Miscellaneous	–	2,360	2,360	–	7,500	7,500	–	7,500	7,500	–	6,000	6,000
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**733**	**733**	**–**	**15,000**	**15,000**	**–**	**15,000**	**15,000**	**–**	**15,000**	**15,000**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**144,199**	**144,199**	**–**	**135,430**	**135,430**	**–**	**135,430**	**135,430**	**–**	**145,644**	**145,644**
1. State Provident Funds	–	143,870	143,870	–	135,000	135,000	–	135,000	135,000	–	145,303	145,303
2. Others	–	329	329	–	430	430	–	430	430	–	341	341
VIII. Reserve Funds (1 to 4)	**–**	**55,831**	**55,831**	**–**	**135,136**	**135,136**	**–**	**136,633**	**136,633**	**–**	**72,103**	**72,103**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	20,000	20,000	–	78,500	78,500	–	78,500	78,500	–	26,000	26,000
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	35,831	35,831	–	56,636	56,636	–	58,133	58,133	–	46,103	46,103
IX. Deposits and Advances (1 to 4)	**–**	**381,251**	**381,251**	**–**	**477,854**	**477,854**	**–**	**400,335**	**400,335**	**–**	**281,126**	**281,126**
1. Civil Deposits	–	133,782	133,782	–	209,163	209,163	–	156,030	156,030	–	143,918	143,918
2. Deposits of Local Funds	–	29,699	29,699	–	40,443	40,443	–	33,338	33,338	–	32,649	32,649
3. Civil Advances	–	4,681	4,681	–	5,840	5,840	–	4,600	4,600	–	4,600	4,600
4. Others	–	213,089	213,089	–	222,408	222,408	–	206,367	206,367	–	99,959	99,959
X. Suspense and Miscellaneous (1 to 4)	**–**	**99,817**	**99,817**	**–**	**150,244**	**150,244**	**–**	**115,838**	**115,838**	**–**	**112,837**	**112,837**
1. Suspense	–	-9,558	-9,558	–	27,673	27,673	–	9,577	9,577	–	8,176	8,176
2. Cash Balance Investment Accounts	–	107,806	107,806	–	118,500	118,500	–	105,000	105,000	–	103,500	103,500
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	1,569	1,569	–	4,071	4,071	–	1,261	1,261	–	1,161	1,161
XI. Appropriation to Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
XII. Remittances	**–**	**160,525**	**160,525**	**–**	**202,509**	**202,509**	**–**	**167,656**	**167,656**	**–**	**183,657**	**183,657**
A. Surplus (+)/Deficit(-) on Capital Account			**122,301**			**262,079**			**220,144**			**109,059**
B. Surplus (+)/Deficit (-) on Revenue Account			**-142,095**			**-262,079**			**-220,144**			**-109,070**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-19,794**			**–**			**–**			**-11**
D. Increase(+)/Decrease(-) in Cash Balances			**-19,794**			**–**			**–**			**-11**
(a) Opening Balance			-13,872			-34,369			-34,369			-34,369
(b) Closing Balance			-33,666			-34,369			-34,369			-34,380
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			10,038			–			3,000			-1,500
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			44,840			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

PUNJAB

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**129,452**	**4,533,181**	**4,662,634**	**179,604**	**5,495,794**	**5,675,398**	**163,124**	**4,496,930**	**4,660,054**	**194,469**	**4,405,268**	**4,599,737**
I. Total Capital Outlay (1 + 2)	**62,318**	**4,201**	**66,519**	**166,976**	**79,765**	**246,741**	**148,600**	**34,596**	**183,196**	**182,827**	**47,255**	**230,082**
1. Developmental (a + b)	**61,292**	**3,395**	**64,687**	**161,419**	**73,737**	**235,156**	**141,853**	**28,093**	**169,946**	**176,042**	**42,063**	**218,105**
(a) Social Services (1 to 9)	**212**	**232**	**444**	**34,283**	**858**	**35,141**	**53,889**	**857**	**54,746**	**56,213**	**908**	**57,121**
1. Education, Sports, Art and Culture	43	–	43	20,037	6	20,043	11,933	3	11,936	11,202	6	11,208
2. Medical and Public Health	135	29	164	2,103	532	2,635	1,647	532	2,179	2,246	532	2,778
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	–	–	–	–	300	300	18,439	300	18,739	22,552	300	22,852
5. Housing	35	–	35	–	–	–	467	22	489	102	20	122
6. Urban Development	-1	–	-1	10,885	20	10,905	21,151	–	21,151	19,187	–	19,187
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	–	–	–	492	–	492	70	–	70	689	–	689
8. Social Security and Welfare	–	4	4	366	–	366	182	–	182	235	–	235
9. Others *	–	199	199	400	–	400	–	–	–	–	50	50
(b) Economic Services (1 to 10)	**61,080**	**3,163**	**64,243**	**127,136**	**72,878**	**200,014**	**87,964**	**27,236**	**115,200**	**119,829**	**41,155**	**160,984**
1. Agriculture and Allied Activities (i to xi)	892	2,575	3,467	6,473	22,377	28,850	3,953	1,037	4,990	4,514	2	4,516
i) Crop Husbandry	–	–	–	100	–	100	–	–	–	–	–	–
ii) Soil and Water Conservation	73	–	73	675	37	712	353	37	390	1,040	2	1,042
iii) Animal Husbandry	60	–	60	792	–	792	585	–	585	529	–	529
iv) Dairy Development	–	-18	-18	–	–	–	–	–	–	–	–	–
v) Fisheries	–	–	–	50	–	50	–	–	–	17	–	17
vi) Forestry and Wild Life	1,001	–	1,001	2,735	–	2,735	2,705	–	2,705	1,450	–	1,450
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	2,593	2,593	–	22,340	22,340	–	–	–	–	–	–
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	-242	–	-242	2,121	–	2,121	310	1,000	1,310	1,478	–	1,478
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	744	–	744	11,543	1,215	12,758	21,497	1,190	22,687	15,895	1,581	17,476
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	8,164	–	8,164	22,212	6,623	28,835	21,069	10,455	31,524	35,575	6,448	42,023
5. Energy	36,073	–	36,073	6,866	40,000	46,866	7,660	7,460	15,120	10,740	10,500	21,240
6. Industry and Minerals (i to iv)	3	22	25	183	27	210	195	27	222	2,364	27	2,391
i) Village and Small Industries	3	22	25	183	26	209	195	26	221	2,364	27	2,391
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	1	1	–	1	1	–	–	–
iv) Others #	–	–	–	–	–	–	–	–	–	–	–	–
7. Transport (i + ii)	10,537	566	11,103	42,896	2,636	45,531	22,172	4,066	26,238	34,050	2,303	36,353
i) Roads and Bridges	10,441	139	10,580	40,201	803	41,003	22,165	2,803	24,968	33,947	803	34,750
ii) Others **	96	427	523	2,695	1,833	4,528	7	1,263	1,270	103	1,500	1,603
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

PUNJAB

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	120	–	120	8,723	–	8,723	2,280	3,000	5,280	9,677	–	9,677
10. General Economic Services (i + ii)	4,547	–	4,547	28,240	1	28,241	9,138	1	9,139	7,014	20,294	27,308
i) Tourism	–	–	–	–	–	–	606	–	606	3	–	3
ii) Others @@	4,547	–	4,547	28,240	1	28,241	8,532	1	8,533	7,011	20,294	27,305
2. Non-Developmental (General Services)	**1,026**	**806**	**1,832**	**5,557**	**6,028**	**11,585**	**6,747**	**6,503**	**13,250**	**6,785**	**5,192**	**11,977**
II. Discharge of Internal Debt (1 to 8)	**–**	**711,944**	**711,944**	**–**	**793,530**	**793,530**	**–**	**546,648**	**546,648**	**–**	**516,217**	**516,217**
1. Market Loans	–	5,086	5,086	–	17,127	17,127	–	17,127	17,127	–	32,124	32,124
2. Loans from L.I.C.	–	691	691	–	14,274	14,274	–	14,279	14,279	–	104	104
3. Loans from SBI and other Banks	–	2,867	2,867	–	24,600	24,600	–	–	–	–	37,062	37,062
4. Loans from NABARD	–	7,317	7,317	–	8,984	8,984	–	8,984	8,984	–	20,659	20,659
5. Loans from National Co-operative Development Corporation	–	596	596	–	493	493	–	499	499	–	450	450
6. WMA from RBI	–	431,542	431,542	–	400,000	400,000	–	400,000	400,000	–	400,000	400,000
7. Special Securities issued to NSSF/Small Savings	–	261,139	261,139	–	306,462	306,462	–	101,810	101,810	–	4,180	4,180
8. Others	–	2,706	2,706	–	21,590	21,590	–	3,949	3,949	–	21,638	21,638
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**43,508**	**43,508**	**–**	**50,483**	**50,483**	**–**	**137,099**	**137,099**	**–**	**49,273**	**49,273**
1. State Plan Schemes	–	22,762	22,762	–	24,759	24,759	–	111,341	111,341	–	24,641	24,641
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	23	23	–	5	5	–	5	5	–	–	–
3. Centrally Sponsored Schemes	–	665	665	–	650	650	–	650	650	–	637	637
4. Non-Plan (i to ii)	–	3,241	3,241	–	3,273	3,273	–	3,309	3,309	–	3,308	3,308
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	3,241	3,241	–	3,273	3,273	–	3,309	3,309	–	3,308	3,308
5. Ways and Means Advances from Centre	–	15,000	15,000	–	20,000	20,000	–	20,000	20,000	–	20,000	20,000
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	1,817	1,817	–	1,796	1,796	–	1,794	1,794	–	687	687
IV. Loans and Advances by State Governments (1+2)	**67,134**	**8,620**	**75,754**	**12,628**	**9,376**	**22,004**	**14,524**	**9,677**	**24,201**	**11,642**	**11,436**	**23,078**
1. Developmental Purposes (a + b)	**67,134**	**6,929**	**74,063**	**12,628**	**7,646**	**20,274**	**14,524**	**8,211**	**22,735**	**11,642**	**10,084**	**21,726**
(a) Social Services (1 to 4)	**–**	**6,356**	**6,356**	**2,291**	**189**	**2,480**	**7,616**	**689**	**8,305**	**1,200**	**–**	**1,200**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	2,291	–	2,291	7,616	–	7,616	1,200	–	1,200
3. Government Servants (Housing)	–	6,356	6,356	–	189	189	–	689	689	–	–	–
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
(b) Economic Services (1 to 9)	**67,134**	**573**	**67,707**	**10,337**	**7,457**	**17,793**	**6,908**	**7,522**	**14,430**	**10,442**	**10,084**	**20,526**
1. Crop Husbandry	–	–	–	1,116	–	1,116	2	–	2	3	–	3
2. Soil and Water Conservation	–	–	–	401	–	401	259	–	259	30	–	30
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	–	52	52	1,005	7,222	8,227	409	1,284	1,693	409	84	493
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	67,134	–	67,134	6,448	–	6,448	6,238	6,238	12,476	10,000	10,000	20,000

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

PUNJAB

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	521	521	–	235	235	–	–	–	–	–	–
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	–	–	–	1,367	–	1,367	–	–	–	–	–	–
2. Non-Developmental Purposes (a + b)	**–**	**1,691**	**1,691**	**–**	**1,731**	**1,731**	**–**	**1,466**	**1,466**	**–**	**1,352**	**1,352**
(a) Government Servants (excluding Housing)	–	1,610	1,610	–	1,631	1,631	–	1,396	1,396	–	1,352	1,352
(b) Miscellaneous	–	81	81	–	100	100	–	70	70	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**84,836**	**84,836**	**–**	**84,540**	**84,540**	**–**	**75,126**	**75,126**	**–**	**82,156**	**82,156**
1. State Provident Funds	–	83,754	83,754	–	83,600	83,600	–	73,989	73,989	–	80,963	80,963
2. Others	–	1,082	1,082	–	940	940	–	1,137	1,137	–	1,193	1,193
VIII. Reserve Funds (1 to 4)	**–**	**1,140**	**1,140**	**–**	**13,756**	**13,756**	**–**	**8,681**	**8,681**	**–**	**13,826**	**13,826**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	5,849	5,849	–	5,641	5,641	–	6,105	6,105
2. Sinking Funds	–	–	–	–	7,000	7,000	–	–	–	–	7,000	7,000
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	1,140	1,140	–	907	907	–	3,040	3,040	–	721	721
IX. Deposits and Advances (1 to 4)	**–**	**80,150**	**80,150**	**–**	**72,819**	**72,819**	**–**	**87,790**	**87,790**	**–**	**87,790**	**87,790**
1. Civil Deposits	–	66,604	66,604	–	59,762	59,762	–	73,321	73,321	–	73,321	73,321
2. Deposits of Local Funds	–	2,873	2,873	–	4,666	4,666	–	5,584	5,584	–	5,584	5,584
3. Civil Advances	–	8,352	8,352	–	8,009	8,009	–	8,609	8,609	–	8,609	8,609
4. Others	–	2,321	2,321	–	381	381	–	275	275	–	275	275
X. Suspense and Miscellaneous (1 to 4)	**–**	**3,542,987**	**3,542,987**	**–**	**4,322,677**	**4,322,677**	**–**	**3,528,466**	**3,528,466**	**–**	**3,528,467**	**3,528,467**
1. Suspense	–	21,738	21,738	–	116,047	116,047	–	73,318	73,318	–	73,318	73,318
2. Cash Balance Investment Accounts	–	135,187	135,187	–	253,340	253,340	–	96,028	96,028	–	96,028	96,028
3. Deposits with RBI	–	2,670,271	2,670,271	–	3,098,923	3,098,923	–	2,608,150	2,608,150	–	2,608,150	2,608,150
4. Others	–	715,792	715,792	–	854,367	854,367	–	750,970	750,970	–	750,971	750,971
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**55,796**	**55,796**	**–**	**68,848**	**68,848**	**–**	**68,848**	**68,848**	**–**	**68,848**	**68,848**
A. Surplus (+)/Deficit(-) on Capital Account			**348,382**			**361,107**			**297,285**			**222,716**
B. Surplus (+)/Deficit (-) on Revenue Account			**-356,297**			**-344,246**			**-291,811**			**-211,845**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-7,915**			**16,861**			**5,474**			**10,871**
D. Increase(+)/Decrease(-) in Cash Balances			**-7,915**			**16,861**			**5,474**			**10,871**
(a) Opening Balance			6,342			-57,199			-1,521			3,953
(b) Closing Balance			-1,573			-40,338			3,953			14,824
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			–			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			-26,948			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

RAJASTHAN

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**398,041**	**5,228,659**	**5,626,700**	**457,583**	**4,753,022**	**5,210,605**	**441,074**	**5,566,690**	**6,007,764**	**548,110**	**5,092,678**	**5,640,788**
I. Total Capital Outlay (1 + 2)	**311,700**	**6,399**	**318,099**	**410,986**	**6,342**	**417,328**	**382,855**	**7,233**	**390,088**	**509,516**	**6,575**	**516,091**
1. Developmental (a + b)	**307,676**	**5,447**	**313,123**	**407,347**	**2,995**	**410,342**	**376,706**	**4,509**	**381,215**	**501,056**	**2,988**	**504,044**
(a) Social Services (1 to 9)	**128,289**	**5,431**	**133,720**	**203,312**	**2,984**	**206,296**	**178,426**	**4,496**	**182,922**	**234,281**	**2,961**	**237,242**
1. Education, Sports, Art and Culture	2,020	–	2,020	4,076	–	4,076	3,067	–	3,067	3,823	–	3,823
2. Medical and Public Health	1,920	–	1,920	2,355	–	2,355	3,421	–	3,421	7,632	–	7,632
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	55,667	1,551	57,218	104,875	1,700	106,575	83,815	1,700	85,515	116,868	1,700	118,568
5. Housing	874	3,880	4,754	1,052	1,284	2,336	712	1,176	1,888	1,085	1,261	2,346
6. Urban Development	61,649	–	61,649	84,936	–	84,936	80,816	1,620	82,436	94,292	–	94,292
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	5,502	–	5,502	5,300	–	5,300	5,627	–	5,627	6,917	–	6,917
8. Social Security and Welfare	564	–	564	592	–	592	737	–	737	1,788	–	1,788
9. Others *	93	–	93	126	–	126	231	–	231	1,876	–	1,876
(b) Economic Services (1 to 10)	**179,387**	**16**	**179,403**	**204,035**	**11**	**204,046**	**198,280**	**13**	**198,293**	**266,775**	**27**	**266,802**
1. Agriculture and Allied Activities (i to xi)	4,822	–	4,822	9,167	–	9,167	10,730	–	10,730	13,679	23	13,702
i) Crop Husbandry	13	–	13	22	–	22	68	–	68	1,866	23	1,889
ii) Soil and Water Conservation	1,286	–	1,286	1,411	–	1,411	1,422	–	1,422	1,480	–	1,480
iii) Animal Husbandry	–	–	–	–	–	–	–	–	–	215	–	215
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	8	–	8	40	–	40	47	–	47	23	–	23
vi) Forestry and Wild Life	3,325	–	3,325	7,285	–	7,285	7,457	–	7,457	8,500	–	8,500
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	11	–	11	30	–	30	30	–	30	270	–	270
x) Co-operation	181	–	181	379	–	379	1,706	–	1,706	1,325	–	1,325
xi) Others @	-2	–	-2	–	–	–	–	–	–	–	–	–
2. Rural Development	22,670	–	22,670	24,650	–	24,650	23,317	–	23,317	24,738	–	24,738
3. Special Area Programmes	3,832	–	3,832	3,294	–	3,294	3,934	–	3,934	4,607	–	4,607
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	89,153	–	89,153	94,973	–	94,973	90,349	–	90,349	115,384	–	115,384
5. Energy	28,276	–	28,276	47,300	–	47,300	35,000	–	35,000	65,050	–	65,050
6. Industry and Minerals (i to iv)	2,309	–	2,309	1,604	–	1,604	2,263	–	2,263	2,670	–	2,670
i) Village and Small Industries	26	–	26	339	–	339	342	–	342	361	–	361
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	1,070	–	1,070	146	–	146	147	–	147	359	–	359
iv) Others #	1,213	–	1,213	1,119	–	1,119	1,774	–	1,774	1,950	–	1,950
7. Transport (i + ii)	25,313	–	25,313	19,269	–	19,269	28,629	–	28,629	33,182	–	33,182
i) Roads and Bridges	14,102	–	14,102	19,269	–	19,269	28,629	–	28,629	33,182	–	33,182
ii) Others **	11,211	–	11,211	–	–	–	–	–	–	–	–	–
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

RAJASTHAN

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	20	–	20	18	–	18	21	–	21	29	–	29
10. General Economic Services (i + ii)	2,992	16	3,008	3,760	11	3,771	4,037	13	4,050	7,436	4	7,440
i) Tourism	874	–	874	1,229	–	1,229	1,138	–	1,138	870	–	870
ii) Others @@	2,118	16	2,134	2,531	11	2,542	2,899	13	2,912	6,566	4	6,570
2. Non-Developmental (General Services)	**4,024**	**952**	**4,976**	**3,639**	**3,347**	**6,986**	**6,149**	**2,724**	**8,873**	**8,460**	**3,587**	**12,047**
II. Discharge of Internal Debt (1 to 8)	**–**	**1,301,063**	**1,301,063**	**–**	**1,191,944**	**1,191,944**	**–**	**444,379**	**444,379**	**–**	**362,690**	**362,690**
1. Market Loans	–	25,213	25,213	–	31,427	31,427	–	31,472	31,472	–	39,427	39,427
2. Loans from L.I.C.	–	662	662	–	652	652	–	652	652	–	649	649
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	11,153	11,153	–	83,098	83,098	–	83,098	83,098	–	1,806	1,806
5. Loans from National Co-operative Development Corporation	–	962	962	–	2,050	2,050	–	1,867	1,867	–	579	579
6. WMA from RBI	–	981,498	981,498	–	750,000	750,000	–	200,000	200,000	–	300,000	300,000
7. Special Securities issued to NSSF/Small Savings	–	278,797	278,797	–	304,902	304,902	–	110,135	110,135	–	8,527	8,527
8. Others	–	2,778	2,778	–	19,815	19,815	–	17,155	17,155	–	11,702	11,702
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**-28,125**	**-28,125**	**–**	**48,102**	**48,102**	**–**	**234,390**	**234,390**	**–**	**37,487**	**37,487**
1. State Plan Schemes	–	-34,737	-34,737	–	41,359	41,359	–	227,770	227,770	–	35,656	35,656
of which: Advance release of Plan Assistance for Natural Calamities	–	62	62	–	62	62	–	62	62	–	–	–
2. Central Plan Schemes	–	4	4	–	4	4	–	4	4	–	4	4
3. Centrally Sponsored Schemes	–	1,070	1,070	–	1,165	1,165	–	1,089	1,089	–	1,162	1,162
4. Non-Plan (i to ii)	–	626	626	–	664	664	–	630	630	–	665	665
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	626	626	–	664	664	–	630	630	–	665	665
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	4,912	4,912	–	4,910	4,910	–	4,897	4,897	–	–	–
IV. Loans and Advances by State Governments (1+2)	**86,341**	**6,195**	**92,536**	**46,597**	**2,347**	**48,944**	**58,219**	**4,023**	**62,242**	**38,594**	**318**	**38,912**
1. Developmental Purposes (a + b)	**86,341**	**5,651**	**91,992**	**46,597**	**2,347**	**48,944**	**58,219**	**4,021**	**62,240**	**38,594**	**318**	**38,912**
(a) Social Services (1 to 4)	**1,978**	**4,658**	**6,636**	**285**	**–**	**285**	**284**	**1,305**	**1,589**	**324**	**–**	**324**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	285	–	285	284	–	284	284	–	284
3. Government Servants (Housing)	–	4,328	4,328	–	–	–	–	4	4	–	–	–
4. Others	1,978	330	2,308	–	–	–	–	1,301	1,301	40	–	40
(b) Economic Services (1 to 9)	**84,363**	**993**	**85,356**	**46,312**	**2,347**	**48,659**	**57,935**	**2,716**	**60,651**	**38,270**	**318**	**38,588**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	23	–	23
4. Co-operation	784	801	1,585	692	345	1,037	6,331	695	7,026	2,655	318	2,973
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	83,456	–	83,456	45,600	–	45,600	51,594	–	51,594	34,592	–	34,592

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

RAJASTHAN

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	109	–	109	–	–	–	10	–	10	–	–	–
8. Other Industries and Minerals	14	–	14	20	–	20	–	–	–	–	–	–
9. Others	–	192	192	–	2,002	2,002	–	2,021	2,021	1,000	–	1,000
2. Non-Developmental Purposes (a + b)	**–**	**544**	**544**	**–**	**–**	**–**	**–**	**2**	**2**	**–**	**–**	**–**
(a) Government Servants (excluding Housing)	–	544	544	–	–	–	–	2	2	–	–	–
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**121,288**	**121,288**	**–**	**85,717**	**85,717**	**–**	**99,930**	**99,930**	**–**	**168,415**	**168,415**
1. State Provident Funds	–	90,052	90,052	–	56,410	56,410	–	69,168	69,168	–	123,801	123,801
2. Others	–	31,236	31,236	–	29,307	29,307	–	30,762	30,762	–	44,614	44,614
VIII. Reserve Funds (1 to 4)	**–**	**87,283**	**87,283**	**–**	**32,526**	**32,526**	**–**	**62,637**	**62,637**	**–**	**85,977**	**85,977**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	87,283	87,283	–	32,526	32,526	–	62,637	62,637	–	85,977	85,977
IX. Deposits and Advances (1 to 4)	**–**	**3,323,679**	**3,323,679**	**–**	**3,152,359**	**3,152,359**	**–**	**3,465,596**	**3,465,596**	**–**	**3,624,866**	**3,624,866**
1. Civil Deposits	–	351,564	351,564	–	392,077	392,077	–	361,890	361,890	–	394,341	394,341
2. Deposits of Local Funds	–	2,612,498	2,612,498	–	2,402,282	2,402,282	–	2,755,871	2,755,871	–	3,047,860	3,047,860
3. Civil Advances	–	4,952	4,952	–	3,008	3,008	–	5,005	5,005	–	5,005	5,005
4. Others	–	354,665	354,665	–	354,992	354,992	–	342,830	342,830	–	177,660	177,660
X. Suspense and Miscellaneous (1 to 4)	**–**	**166,137**	**166,137**	**–**	**17,876**	**17,876**	**–**	**978,197**	**978,197**	**–**	**512,445**	**512,445**
1. Suspense	–	7,128	7,128	–	11,732	11,732	–	12,432	12,432	–	11,432	11,432
2. Cash Balance Investment Accounts	–	158,237	158,237	–	5,000	5,000	–	964,743	964,743	–	500,000	500,000
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	772	772	–	1,144	1,144	–	1,022	1,022	–	1,013	1,013
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**244,740**	**244,740**	**–**	**215,809**	**215,809**	**–**	**270,305**	**270,305**	**–**	**293,905**	**293,905**
A. Surplus (+)/Deficit(-) on Capital Account			**336,469**			**186,978**			**264,090**			**250,029**
B. Surplus (+)/Deficit (-) on Revenue Account			**-342,444**			**-220,419**			**-264,779**			**-152,299**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-5,975**			**-33,441**			**-689**			**97,730**
D. Increase(+)/Decrease(-) in Cash Balances			**-5,975**			**-33,441**			**-689**			**97,730**
(a) Opening Balance			-28,408			-34,383			-34,383			-35,072
(b) Closing Balance			-34,383			-67,824			-35,072			62,658
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			17,888			–			-17,888			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			23,570			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

SIKKIM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**21,149**	**169,235**	**190,384**	**41,942**	**169,631**	**211,573**	**50,424**	**182,843**	**233,267**	**41,636**	**152,470**	**194,106**
I. Total Capital Outlay (1 + 2)	**21,149**	**–**	**21,149**	**41,885**	**–**	**41,885**	**50,352**	**–**	**50,352**	**41,631**	**–**	**41,631**
1. Developmental (a + b)	**19,872**	**–**	**19,872**	**40,452**	**–**	**40,452**	**48,533**	**–**	**48,533**	**39,986**	**–**	**39,986**
(a) Social Services (1 to 9)	**9,744**	**–**	**9,744**	**14,744**	**–**	**14,744**	**16,764**	**–**	**16,764**	**13,529**	**–**	**13,529**
1. Education, Sports, Art and Culture	3,148	–	3,148	3,901	–	3,901	4,810	–	4,810	4,541	–	4,541
2. Medical and Public Health	385	–	385	208	–	208	348	–	348	480	–	480
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	3,470	–	3,470	7,704	–	7,704	7,996	–	7,996	6,463	–	6,463
5. Housing	1,629	–	1,629	1,730	–	1,730	2,380	–	2,380	1,313	–	1,313
6. Urban Development	983	–	983	1,014	–	1,014	1,021	–	1,021	494	–	494
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	129	–	129	128	–	128	128	–	128	13	–	13
8. Social Security and Welfare	–	–	–	59	–	59	81	–	81	225	–	225
9. Others *	–	–	–	–	–	–	–	–	–	–	–	–
(b) Economic Services (1 to 10)	**10,128**	**–**	**10,128**	**25,708**	**–**	**25,708**	**31,769**	**–**	**31,769**	**26,457**	**–**	**26,457**
1. Agriculture and Allied Activities (i to xi)	172	–	172	206	–	206	404	–	404	751	–	751
i) Crop Husbandry	22	–	22	45	–	45	45	–	45	100	–	100
ii) Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
iii) Animal Husbandry	34	–	34	29	–	29	29	–	29	177	–	177
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	10	–	10	10	–	10	10	–	10	20	–	20
vi) Forestry and Wild Life	28	–	28	37	–	37	237	–	237	357	–	357
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	36	–	36	17	–	17	17	–	17	28	–	28
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	32	–	32	65	–	65	65	–	65	22	–	22
xi) Others @	10	–	10	3	–	3	1	–	1	47	–	47
2. Rural Development	170	–	170	1,027	–	1,027	1,207	–	1,207	641	–	641
3. Special Area Programmes	312	–	312	1,100	–	1,100	1,200	–	1,200	1,172	–	1,172
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	164	–	164	203	–	203	253	–	253	622	–	622
5. Energy	4,378	–	4,378	9,066	–	9,066	13,568	–	13,568	11,088	–	11,088
6. Industry and Minerals (i to iv)	291	–	291	790	–	790	191	–	191	264	–	264
i) Village and Small Industries	79	–	79	634	–	634	34	–	34	225	–	225
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	101	–	101	36	–	36	36	–	36	10	–	10
iv) Others #	111	–	111	120	–	120	121	–	121	29	–	29
7. Transport (i + ii)	4,036	–	4,036	11,829	–	11,829	13,324	–	13,324	9,975	–	9,975
i) Roads and Bridges	3,893	–	3,893	8,000	–	8,000	8,445	–	8,445	9,022	–	9,022
ii) Others **	143	–	143	3,829	–	3,829	4,879	–	4,879	953	–	953
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

SIKKIM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	605	–	605	1,487	–	1,487	1,622	–	1,622	1,944	–	1,944
i) Tourism	605	–	605	1,487	–	1,487	1,622	–	1,622	1,944	–	1,944
ii) Others @@	–	–	–	–	–	–	–	–	–	–	–	–
2. Non-Developmental (General Services)	**1,277**	**–**	**1,277**	**1,433**	**–**	**1,433**	**1,819**	**–**	**1,819**	**1,645**	**–**	**1,645**
II. Discharge of Internal Debt (1 to 8)	**–**	**3,927**	**3,927**	**–**	**2,488**	**2,488**	**–**	**2,488**	**2,488**	**–**	**3,017**	**3,017**
1. Market Loans	–	665	665	–	1,165	1,165	–	1,165	1,165	–	1,565	1,565
2. Loans from L.I.C.	–	179	179	–	227	227	–	227	227	–	275	275
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	609	609	–	885	885	–	885	885	–	966	966
5. Loans from National Co-operative Development Corporation	–	–	–	–	–	–	–	–	–	–	–	–
6. WMA from RBI	–	–	–	–	–	–	–	–	–	–	–	–
7. Special Securities issued to NSSF/Small Savings	–	2,280	2,280	–	18	18	–	18	18	–	18	18
8. Others	–	194	194	–	193	193	–	193	193	–	193	193
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**4,491**	**4,491**	**–**	**1,547**	**1,547**	**–**	**3,414**	**3,414**	**–**	**1,541**	**1,541**
1. State Plan Schemes	–	4,304	4,304		1,357	1,357	–	3,224	3,224	–	1,373	1,373
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	–	124	124	–	126	126	–	126	126	–	104	104
4. Non-Plan (i to ii)	–	8	8	–	9	9	–	9	9	–	9	9
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	8	8	–	9	9	–	9	9	–	9	9
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	55	55	–	55	55	–	55	55	–	55	55
IV. Loans and Advances by State Governments (1+2)	**–**	**10**	**10**	**57**	**15**	**72**	**72**	**15**	**87**	**5**	**15**	**20**
1. Developmental Purposes (a + b)	**–**	**10**	**10**	**57**	**10**	**67**	**72**	**10**	**82**	**5**	**10**	**15**
(a) Social Services (1 to 4)	**–**	**10**	**10**	**57**	**10**	**67**	**57**	**10**	**67**	**–**	**10**	**10**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	–	–	–	–	–	–	–	–	–
3. Government Servants (Housing)	–	10	10	–	10	10	–	10	10	–	10	10
4. Others	–	–	–	57	–	57	57	–	57	–	–	–
(b) Economic Services (1 to 9)	**–**	**–**	**–**	**–**	**–**	**–**	**15**	**–**	**15**	**5**	**–**	**5**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	–	–	–	–	–	–	15	–	15	5	–	5
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

SIKKIM

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	–	–	–	–	–	–	–	–	–
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	–	–	–	–	–	–	–	–	–	–	–	–
2. Non-Developmental Purposes (a + b)	**–**	**–**	**–**	**–**	**5**	**5**	**–**	**5**	**5**	**–**	**5**	**5**
(a) Government Servants (excluding Housing)	–	–	–	–	5	5	–	5	5	–	5	5
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**50**	**50**	**–**	**50**	**50**	**–**	**100**	**100**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**4,321**	**4,321**	**–**	**4,340**	**4,340**	**–**	**4,358**	**4,358**	**–**	**4,358**	**4,358**
1. State Provident Funds	–	4,263	4,263	–	4,300	4,300	–	4,300	4,300	–	4,300	4,300
2. Others	–	58	58	–	40	40	–	58	58	–	58	58
VIII. Reserve Funds (1 to 4)	**–**	**1,963**	**1,963**	**–**	**2,320**	**2,320**	**–**	**3,596**	**3,596**	**–**	**2,312**	**2,312**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	1,100	1,100	–	1,100	1,100	–	1,100	1,100	–	1,100	1,100
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	863	863	–	1,220	1,220	–	2,496	2,496	–	1,212	1,212
IX. Deposits and Advances (1 to 4)	**–**	**2,381**	**2,381**	**–**	**3,218**	**3,218**	**–**	**3,218**	**3,218**	**–**	**2,478**	**2,478**
1. Civil Deposits	–	2,356	2,356	–	3,218	3,218	–	3,218	3,218	–	2,477	2,477
2. Deposits of Local Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Civil Advances	–	25	25	–	–	–	–	–	–	–	1	1
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
X. Suspense and Miscellaneous (1 to 4)	**–**	**112,179**	**112,179**	**–**	**111,679**	**111,679**	**–**	**121,680**	**121,680**	**–**	**100,764**	**100,764**
1. Suspense	–	-264	-264	–	8	8	–	9	9	–	9	9
2. Cash Balance Investment Accounts	–	38,500	38,500	–	30,000	30,000	–	40,000	40,000	–	30,000	30,000
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	73,943	73,943	–	81,671	81,671	–	81,671	81,671	–	70,755	70,755
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**39,913**	**39,913**	**–**	**43,974**	**43,974**	**–**	**43,974**	**43,974**	**–**	**37,985**	**37,985**
A. Surplus (+)/Deficit(-) on Capital Account			**-25,213**			**-29,641**			**-27,406**			**-34,096**
B. Surplus (+)/Deficit (-) on Revenue Account			**16,025**			**20,972**			**26,643**			**28,974**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-9,188**			**-8,669**			**-763**			**-5,122**
D. Increase(+)/Decrease(-) in Cash Balances			**-9,188**			**-8,669**			**-763**			**-5,122**
(a) Opening Balance			15,121			11,527			5,935			5,173
(b) Closing Balance			5,933			2,858			5,172			51
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			7,100			–			-10,000			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

TAMIL NADU

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**392,949**	**5,894,136**	**6,287,085**	**363,573**	**4,912,226**	**5,275,799**	**382,498**	**7,386,680**	**7,769,178**	**507,345**	**5,154,851**	**5,662,196**
I. Total Capital Outlay (1 + 2)	**346,903**	**12,087**	**358,990**	**323,519**	**9,983**	**333,502**	**349,999**	**10,766**	**360,765**	**478,190**	**973**	**479,163**
1. Developmental (a + b)	**330,490**	**3,262**	**333,752**	**303,710**	**3,029**	**306,739**	**335,810**	**4,005**	**339,815**	**462,520**	**167**	**462,687**
(a) Social Services (1 to 9)	**148,018**	**3,207**	**151,225**	**111,410**	**2,606**	**114,016**	**124,616**	**2,868**	**127,484**	**137,449**	**193**	**137,642**
1. Education, Sports, Art and Culture	7,943	-36	7,907	8,777	–	8,777	8,654	–	8,654	9,090	–	9,090
2. Medical and Public Health	6,593	–	6,593	7,646	–	7,646	8,556	–	8,556	27,849	–	27,849
3. Family Welfare	-2	–	-2	1,500	–	1,500	–	–	–	6,066	–	6,066
4. Water Supply and Sanitation	44,177	–	44,177	60,363	–	60,363	70,365	–	70,365	62,937	–	62,937
5. Housing	3,226	-75	3,151	6,822	–	6,822	6,294	–	6,294	2,084	–	2,084
6. Urban Development	77,653	3,102	80,755	17,379	2,229	19,608	20,396	2,393	22,789	12,017	–	12,017
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	7,517	–	7,517	8,419	–	8,419	9,597	15	9,612	16,922	–	16,922
8. Social Security and Welfare	71	–	71	162	–	162	196	–	196	101	33	134
9. Others *	840	216	1,056	342	377	719	558	460	1,018	383	160	543
(b) Economic Services (1 to 10)	**182,472**	**55**	**182,527**	**192,300**	**423**	**192,723**	**211,194**	**1,137**	**212,331**	**325,071**	**-26**	**325,045**
1. Agriculture and Allied Activities (i to xi)	9,707	61	9,768	8,787	211	8,998	10,088	914	11,002	17,556	-235	17,321
i) Crop Husbandry	141	453	594	220	446	666	225	1,149	1,374	–	–	–
ii) Soil and Water Conservation	31	–	31	32	–	32	34	–	34	1,693	–	1,693
iii) Animal Husbandry	–	–	–	18	–	18	18	–	18	18	–	18
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	74	20	94	367	–	367	483	–	483	402	–	402
vi) Forestry and Wild Life	8,657	1	8,658	7,629	–	7,629	8,584	–	8,584	9,832	–	9,832
vii) Plantations	–	-200	-200	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	20	–	20	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	198	–	198	–	–	–	203		203	203	–	203
x) Co-operation	586	-213	373	514	-235	279	534	-235	299	5,408	-235	5,173
xi) Others @	–	–	–	7	–	7	7	–	7	–	–	–
2. Rural Development	65	–	65	30,869	–	30,869	40,656	–	40,656	48,209	–	48,209
3. Special Area Programmes	1,391	–	1,391	1,450	–	1,450	1,339	–	1,339	2,364	1	2,365
of which : Hill Areas	1,337	–	1,337	1,450	–	1,450	1,339	–	1,339	2,364	1	2,365
4. Major and Medium Irrigation and Flood Control	24,528	1	24,529	38,379	–	38,379	29,736	1	29,737	45,026	–	45,026
5. Energy	20,000	–	20,000	2,500	–	2,500	2,500	–	2,500	2,500	–	2,500
6. Industry and Minerals (i to iv)	7	-93	-86	139	–	139	271	–	271	52	–	52
i) Village and Small Industries	7	-93	-86	139	–	139	271	–	271	52	–	52
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	–	–	–	–	–	–	–	–	–	–	–	–
7. Transport (i + ii)	123,008	86	123,094	108,756	212	108,968	125,162	210	125,372	207,926	208	208,134
i) Roads and Bridges	123,008	86	123,094	108,756	212	108,968	125,162	210	125,372	207,926	208	208,134
ii) Others **	–	–	–	–	–	–	–	–	–	–	–	–
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

TAMIL NADU

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	3,766	–	3,766	1,420	–	1,420	1,442	12	1,454	1,438	–	1,438
i) Tourism	126	–	126	1,420	–	1,420	1,442	–	1,442	1,438	–	1,438
ii) Others @@	3,640	–	3,640	–	–	–	–	12	12	–	–	–
2. Non-Developmental (General Services)	**16,413**	**8,825**	**25,238**	**19,809**	**6,954**	**26,763**	**14,189**	**6,761**	**20,950**	**15,670**	**806**	**16,476**
II. Discharge of Internal Debt (1 to 8)	**–**	**568,159**	**568,159**	**–**	**320,382**	**320,382**	**–**	**515,198**	**515,198**	**–**	**245,133**	**245,133**
1. Market Loans	–	31,359	31,359	–	35,117	35,117	–	35,065	35,065	–	40,352	40,352
2. Loans from L.I.C.	–	1,486	1,486	–	3,177	3,177	–	3,166	3,166	–	6,778	6,778
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	17,161	17,161	–	21,786	21,786	–	84,627	84,627	–	3,138	3,138
5. Loans from National Co-operative Development Corporation	–	4,635	4,635	–	4,640	4,640	–	8,461	8,461	–	1,627	1,627
6. WMA from RBI	–	234,485	234,485	–	65,530	65,530	–	244,195	244,195	–	100,000	100,000
7. Special Securities issued to NSSF/Small Savings	–	260,433	260,433	–	105,292	105,292	–	3,015	3,015	–	8,083	8,083
8. Others	–	18,600	18,600	–	84,840	84,840	–	136,669	136,669	–	85,155	85,155
of which : Land Compensation Bonds	–	–	–	–	–	–	–	8	8	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**55,650**	**55,650**	**–**	**59,099**	**59,099**	**–**	**386,493**	**386,493**	**–**	**33,501**	**33,501**
1. State Plan Schemes	–	52,401	52,401	–	55,826	55,826	–	383,216	383,216	–	30,855	30,855
of which: Advance release of Plan Assistance for Natural Calamities	–	65	65	–	65	65	–	65	65	–	–	–
2. Central Plan Schemes	–	123	123	–	123	123	–	123	123	–	124	124
3. Centrally Sponsored Schemes	–	555	555	–	608	608	–	608	608	–	642	642
4. Non-Plan (i to ii)	–	574	574	–	545	545	–	549	549	–	558	558
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	574	574	–	545	545	–	549	549	–	558	558
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	1,997	1,997	–	1,997	1,997	–	1,997	1,997	–	1,322	1,322
IV. Loans and Advances by State Governments (1+2)	**46,046**	**55,011**	**101,057**	**40,054**	**8,137**	**48,191**	**32,499**	**43,712**	**76,211**	**29,155**	**8,301**	**37,456**
1. Developmental Purposes (a + b)	**45,961**	**53,579**	**99,540**	**39,954**	**6,022**	**45,976**	**32,399**	**41,879**	**74,278**	**29,045**	**6,459**	**35,504**
(a) Social Services (1 to 4)	**25,469**	**31,478**	**56,947**	**20,625**	**6,022**	**26,647**	**10,795**	**6,876**	**17,671**	**17,225**	**6,459**	**23,684**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	806	806	–	650	650	–	650	650	–	650	650
3. Government Servants (Housing)	7,022	–	7,022	10,200	–	10,200	10,200	–	10,200	10,200	–	10,200
4. Others	18,447	30,672	49,119	10,425	5,372	15,797	595	6,226	6,821	7,025	5,809	12,834
(b) Economic Services (1 to 9)	**20,492**	**22,101**	**42,593**	**19,329**	**–**	**19,329**	**21,604**	**35,003**	**56,607**	**11,820**	**–**	**11,820**
1. Crop Husbandry	–	1	1	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	2,453	394	2,847	533	–	533	7,332	23,585	30,917	97	–	97
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	16,301	–	16,301	17,500	–	17,500	12,975	–	12,975	10,862	–	10,862

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

TAMIL NADU

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	50	–	50	50	7,844	7,894	40	–	40
8. Other Industries and Minerals	–	1,156	1,156	–	–	–	–	1,383	1,383	–	–	–
9. Others	1,738	20,550	22,288	1,246	–	1,246	1,247	2,191	3,438	821	–	821
2. Non-Developmental Purposes (a + b)	**85**	**1,432**	**1,517**	**100**	**2,115**	**2,215**	**100**	**1,833**	**1,933**	**110**	**1,842**	**1,952**
(a) Government Servants (excluding Housing)	50	1,432	1,482	50	2,111	2,161	50	1,832	1,882	50	1,842	1,892
(b) Miscellaneous	35	–	35	50	4	54	50	1	51	60	–	60
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**242,543**	**242,543**	**–**	**304,714**	**304,714**	**–**	**279,114**	**279,114**	**–**	**279,174**	**279,174**
1. State Provident Funds	–	239,536	239,536	–	301,564	301,564	–	275,893	275,893	–	275,941	275,941
2. Others	–	3,007	3,007	–	3,150	3,150	–	3,221	3,221	–	3,233	3,233
VIII. Reserve Funds (1 to 4)	**–**	**67,818**	**67,818**	**–**	**45,543**	**45,543**	**–**	**172,371**	**172,371**	**–**	**202,094**	**202,094**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	6,670	6,670	–	4,743	4,743	–	31,506	31,506	–	37,562	37,562
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	61,148	61,148	–	40,800	40,800	–	140,865	140,865	–	164,532	164,532
IX. Deposits and Advances (1 to 4)	**–**	**873,024**	**873,024**	**–**	**656,555**	**656,555**	**–**	**806,416**	**806,416**	**–**	**775,411**	**775,411**
1. Civil Deposits	–	580,170	580,170	–	375,331	375,331	–	530,713	530,713	–	516,583	516,583
2. Deposits of Local Funds	–	149,434	149,434	–	143,927	143,927	–	168,054	168,054	–	168,054	168,054
3. Civil Advances	–	6,940	6,940	–	6,725	6,725	–	6,093	6,093	–	6,097	6,097
4. Others	–	136,480	136,480	–	130,572	130,572	–	101,556	101,556	–	84,677	84,677
X. Suspense and Miscellaneous (1 to 4)	**–**	**3,665,761**	**3,665,761**	**–**	**3,105,994**	**3,105,994**	**–**	**4,817,311**	**4,817,311**	**–**	**3,255,029**	**3,255,029**
1. Suspense	–	172,333	172,333	–	157,251	157,251	–	201,505	201,505	–	216,742	216,742
2. Cash Balance Investment Accounts	–	2,483,022	2,483,022	–	1,947,680	1,947,680	–	3,621,947	3,621,947	–	1,970,132	1,970,132
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	1,010,406	1,010,406	–	1,001,063	1,001,063	–	993,859	993,859	–	1,068,155	1,068,155
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**354,083**	**354,083**	**–**	**401,819**	**401,819**	**–**	**355,299**	**355,299**	**–**	**355,235**	**355,235**
A. Surplus (+)/Deficit(-) on Capital Account			**148,621**			**299,147**			**147,919**			**126,857**
B. Surplus (+)/Deficit (-) on Revenue Account			**-156,525**			**-333,642**			**-168,740**			**-140,401**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-7,904**			**-34,495**			**-20,821**			**-13,544**
D. Increase(+)/Decrease(-) in Cash Balances			**-7,904**			**-34,495**			**-20,821**			**-13,544**
(a) Opening Balance			16,224			-24,552			8,319			-12,498
(b) Closing Balance			8,320			-59,047			-12,502			-26,042
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			59,374			-3,752			39,352			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			63,472			–			59,633			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

TRIPURA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**41,560**	**440,803**	**482,363**	**74,738**	**458,768**	**533,506**	**63,159**	**412,000**	**475,159**	**86,559**	**383,009**	**469,568**
I. Total Capital Outlay (1 + 2)	**41,506**	**2,988**	**44,494**	**74,725**	**12,686**	**87,411**	**63,147**	**6,635**	**69,782**	**86,546**	**6,469**	**93,015**
1. Developmental (a + b)	**39,538**	**605**	**40,143**	**51,735**	**845**	**52,580**	**52,990**	**4,173**	**57,163**	**67,983**	**3,796**	**71,779**
(a) Social Services (1 to 9)	**15,660**	**36**	**15,696**	**17,340**	**45**	**17,385**	**21,183**	**25**	**21,208**	**32,805**	**320**	**33,124**
1. Education, Sports, Art and Culture	2,430	8	2,438	3,502	7	3,509	4,644	6	4,650	7,030	12	7,042
2. Medical and Public Health	433	28	461	2,153	38	2,191	2,987	19	3,006	9,187	308	9,494
3. Family Welfare	170	–	170	200	–	200	200	–	200	200	–	200
4. Water Supply and Sanitation	6,319	–	6,319	6,150	–	6,150	7,728	–	7,728	7,552	–	7,552
5. Housing	4,227	–	4,227	2,726	–	2,726	2,613	–	2,613	4,416	–	4,416
6. Urban Development	–	–	–	–	–	–	–	–	–	–	–	–
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	1,288	–	1,288	1,804	–	1,804	2,077	–	2,077	3,401	–	3,401
8. Social Security and Welfare	788	–	788	–	–	–	917	–	917	1,020	–	1,020
9. Others *	5	–	5	805	–	805	17	–	17	–	–	–
(b) Economic Services (1 to 10)	**23,878**	**569**	**24,447**	**34,395**	**800**	**35,195**	**31,807**	**4,148**	**35,955**	**35,179**	**3,476**	**38,655**
1. Agriculture and Allied Activities (i to xi)	1,760	-381	1,379	4,022	–	4,022	4,489	533	5,022	5,187	10	5,197
i) Crop Husbandry	688	-68	620	934	–	934	962	–	962	834	–	834
ii) Soil and Water Conservation	308	–	308	482	–	482	482	–	482	350	–	350
iii) Animal Husbandry	263	–	263	748	–	748	631	–	631	1,101	–	1,101
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	39	–	39	81	–	81	155	–	155	318	–	318
vi) Forestry and Wild Life	128	–	128	1,106	–	1,106	1,532	33	1,565	1,480	10	1,490
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	34	-313	-279	129	–	129	354	500	854	323	–	323
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	196	–	196	191	–	191	208	–	208	286	–	286
xi) Others @	104	–	104	351	–	351	165	–	165	495	–	495
2. Rural Development	108	–	108	652	–	652	484	–	484	733	–	733
3. Special Area Programmes	3,308	–	3,308	4,776	–	4,776	3,172	–	3,172	5,505	–	5,505
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	3,214	–	3,214	3,942	–	3,942	4,280	–	4,280	4,717	–	4,717
5. Energy	4,127	–	4,127	12,423	–	12,423	8,270	2,742	11,012	11,128	2,316	13,444
6. Industry and Minerals (i to iv)	1,000	–	1,000	982	–	982	982	–	982	982	–	982
i) Village and Small Industries	–	–	–	–	–	–	–	–	–	–	–	–
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	1,000	–	1,000	982	–	982	982	–	982	982	–	982
7. Transport (i + ii)	9,679	950	10,629	7,099	800	7,899	9,582	873	10,455	6,439	1,150	7,589
i) Roads and Bridges	9,360	–	9,360	7,057	–	7,057	9,439	–	9,439	6,291	–	6,291
ii) Others **	319	950	1,269	42	800	842	143	873	1,016	148	1,150	1,298
8. Communications	2	–	2	4	–	4	4	–	4	4	–	4

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

TRIPURA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	7	–	7	29	–	29	27	–	27	2	–	2
10. General Economic Services (i + ii)	673	–	673	466	–	466	518	–	518	483	–	483
i) Tourism	106	–	106	42	–	42	94	–	94	60	–	60
ii) Others @@	567	–	567	424	–	424	424	–	424	423	–	423
2. Non-Developmental (General Services)	**1,968**	**2,383**	**4,351**	**22,990**	**11,841**	**34,831**	**10,157**	**2,462**	**12,619**	**18,563**	**2,673**	**21,236**
II. Discharge of Internal Debt (1 to 8)	**–**	**26,697**	**26,697**	**–**	**5,969**	**5,969**	**–**	**4,527**	**4,527**	**–**	**4,959**	**4,959**
1. Market Loans	–	1,966	1,966	–	1,981	1,981	–	1,792	1,792	–	1,792	1,792
2. Loans from L.I.C.	–	–	–	–	–	–	–	–	–	–	–	–
3. Loans from SBI and other Banks	–	9	9	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	29	29	–	102	102	–	101	101	–	134	134
5. Loans from National Co-operative Development Corporation	–	21	21	–	21	21	–	22	22	–	17	17
6. WMA from RBI	–	6,280	6,280	–	–	–	–	–	–	–	–	–
7. Special Securities issued to NSSF/Small Savings	–	16,288	16,288	–	1,153	1,153	–	219	219	–	204	204
8. Others	–	2,104	2,104	–	2,712	2,712	–	2,393	2,393	–	2,812	2,812
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**4,669**	**4,669**	**–**	**3,032**	**3,032**	**–**	**3,221**	**3,221**	**–**	**2,459**	**2,459**
1. State Plan Schemes	–	4,171	4,171	–	2,624	2,624	–	2,807	2,807	–	2,135	2,135
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	5	5	–	6	6	–	6	6	–	5	5
3. Centrally Sponsored Schemes	–	103	103	–	89	89	–	98	98	–	104	104
4. Non-Plan (i to ii)	–	143	143	–	71	71	–	66	66	–	67	67
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	143	143	–	71	71	–	66	66	–	67	67
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	118	118	–	114	114	–	116	116	–	110	110
7. Others	–	129	129	–	128	128	–	128	128	–	38	38
IV. Loans and Advances by State Governments (1+2)	**54**	**548**	**602**	**13**	**300**	**313**	**12**	**295**	**307**	**13**	**398**	**411**
1. Developmental Purposes (a + b)	**54**	**345**	**399**	**13**	**143**	**156**	**12**	**210**	**222**	**13**	**300**	**313**
(a) Social Services (1 to 4)	**–**	**345**	**345**	**–**	**143**	**143**	**–**	**210**	**210**	**–**	**300**	**300**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	–	–	–	–	–	–	–	–	–
3. Government Servants (Housing)	–	345	345	–	143	143	–	210	210	–	300	300
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
(b) Economic Services (1 to 9)	**54**	**–**	**54**	**13**	**–**	**13**	**12**	**–**	**12**	**13**	**–**	**13**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	54	–	54	13	–	13	12	–	12	13	–	13
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

TRIPURA

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	–	–	–	–	–	–	–	–	–
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	–	–	–	–	–	–	–	–	–	–	–	–
2. Non-Developmental Purposes (a + b)	**–**	**203**	**203**	**–**	**157**	**157**	**–**	**85**	**85**	**–**	**98**	**98**
(a) Government Servants (excluding Housing)	–	203	203	–	157	157	–	85	85	–	98	98
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**27,131**	**27,131**	**–**	**39,405**	**39,405**	**–**	**44,529**	**44,529**	**–**	**31,589**	**31,589**
1. State Provident Funds	–	25,856	25,856	–	27,014	27,014	–	31,827	31,827	–	30,066	30,066
2. Others	–	1,275	1,275	–	12,391	12,391	–	12,702	12,702	–	1,523	1,523
VIII. Reserve Funds (1 to 4)	**–**	**811**	**811**	**–**	**–**	**–**	**–**	**1,000**	**1,000**	**–**	**1,000**	**1,000**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	811	811	–	–	–	–	1,000	1,000	–	1,000	1,000
IX. Deposits and Advances (1 to 4)	**–**	**19,706**	**19,706**	**–**	**19,587**	**19,587**	**–**	**19,230**	**19,230**	**–**	**20,100**	**20,100**
1. Civil Deposits	–	17,700	17,700	–	17,039	17,039	–	17,040	17,040	–	18,000	18,000
2. Deposits of Local Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Civil Advances	–	2,006	2,006	–	2,548	2,548	–	2,190	2,190	–	2,100	2,100
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
X. Suspense and Miscellaneous (1 to 4)	**–**	**264,529**	**264,529**	**–**	**307,779**	**307,779**	**–**	**252,553**	**252,553**	**–**	**246,025**	**246,025**
1. Suspense	–	20,214	20,214	–	5,335	5,335	–	4,550	4,550	–	6,000	6,000
2. Cash Balance Investment Accounts	–	244,989	244,989	–	302,369	302,369	–	247,978	247,978	–	240,000	240,000
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	-674	-674	–	75	75	–	25	25	–	25	25
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**93,724**	**93,724**	**–**	**70,010**	**70,010**	**–**	**80,010**	**80,010**	**–**	**70,010**	**70,010**
A. Surplus (+)/Deficit(-) on Capital Account			**-10,816**			**-53,901**			**-13,021**			**-60,119**
B. Surplus (+)/Deficit (-) on Revenue Account			**10,589**			**29,945**			**22,662**			**31,417**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-227**			**-23,956**			**9,641**			**-28,702**
D. Increase(+)/Decrease(-) in Cash Balances			**-227**			**-23,956**			**9,641**			**-28,702**
(a) Opening Balance			779			-9,642			-9,642			25,131
(b) Closing Balance			552			-33,598			-1			-3,571
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			-9,478			2,369			-1,022			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

UTTARANCHAL

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**56,047**	**2,546,407**	**2,602,454**	**134,614**	**690,065**	**824,679**	**150,465**	**700,134**	**850,599**	**175,208**	**738,539**	**913,747**
I. Total Capital Outlay (1 + 2)	**52,528**	**804**	**53,332**	**118,389**	**6,552**	**124,941**	**134,032**	**7,181**	**141,213**	**159,163**	**7,246**	**166,409**
1. Developmental (a + b)	**49,088**	**-1,545**	**47,543**	**100,875**	**1,051**	**101,926**	**112,518**	**1,074**	**113,592**	**139,773**	**1,170**	**140,943**
(a) Social Services (1 to 9)	**12,339**	**20**	**12,359**	**19,705**	**1,050**	**20,755**	**21,837**	**1,073**	**22,910**	**22,969**	**1,050**	**24,019**
1. Education, Sports, Art and Culture	5,982	–	5,982	5,119	–	5,119	5,678	–	5,678	5,512	–	5,512
2. Medical and Public Health	3,507	–	3,507	6,585	–	6,585	7,105	–	7,105	7,438	–	7,438
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	–	–	–	–	–	–	–	–	–	–	–	–
5. Housing	350	20	370	1,200	1,050	2,250	1,716	1,050	2,766	2,615	1,050	3,665
6. Urban Development	–	–	–	–	–	–	–	–	–	–	–	–
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	1,129	–	1,129	5,128	–	5,128	5,328	23	5,351	6,069	–	6,069
8. Social Security and Welfare	1,271	–	1,271	1,613	–	1,613	1,633	–	1,633	860	–	860
9. Others *	100	–	100	60	–	60	377	–	377	475	–	475
(b) Economic Services (1 to 10)	**36,749**	**-1,565**	**35,184**	**81,170**	**1**	**81,171**	**90,681**	**1**	**90,682**	**116,804**	**120**	**116,924**
1. Agriculture and Allied Activities (i to xi)	1,141	-1,565	-424	1,861	1	1,862	2,560	1	2,561	12,314	120	12,434
i) Crop Husbandry	-447	641	194	100	1	101	190	1	191	70	120	190
ii) Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
iii) Animal Husbandry	43	–	43	41	–	41	61	–	61	299	–	299
iv) Dairy Development	512	–	512	449	–	449	498	–	498	324	–	324
v) Fisheries	50	–	50	40	–	40	80	–	80	50	–	50
vi) Forestry and Wild Life	213	–	213	372	–	372	372	–	372	10,500	–	10,500
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	12	-2,204	-2,192	59	–	59	59	–	59	71	–	71
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	758	–	758	800	–	800	1,300	–	1,300	1,000	–	1,000
xi) Others @	–	-2	-2	–	–	–	–	–	–	–	–	–
2. Rural Development	3,385	–	3,385	4,380	–	4,380	4,380	–	4,380	3,625	–	3,625
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	7,829	–	7,829	10,491	–	10,491	11,953	–	11,953	13,187	–	13,187
5. Energy	–	–	–	20,500	–	20,500	20,500	–	20,500	20,500	–	20,500
6. Industry and Minerals (i to iv)	2,959	–	2,959	12,604	–	12,604	12,704	–	12,704	21,261	–	21,261
i) Village and Small Industries	623	–	623	105	–	105	105	–	105	340	–	340
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	2,336	–	2,336	12,499	–	12,499	12,599	–	12,599	20,921	–	20,921
7. Transport (i + ii)	19,680	–	19,680	28,705	–	28,705	34,515	–	34,515	42,053	–	42,053
i) Roads and Bridges	17,290	–	17,290	25,005	–	25,005	30,390	–	30,390	38,453	–	38,453
ii) Others **	2,390	–	2,390	3,700	–	3,700	4,125	–	4,125	3,600	–	3,600
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

UTTARANCHAL

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	1,755	–	1,755	2,629	–	2,629	4,069	–	4,069	3,864	–	3,864
i) Tourism	1,755	–	1,755	2,629	–	2,629	4,069	–	4,069	3,864	–	3,864
ii) Others @@	–	–	–	–	–	–	–	–	–	–	–	–
2. Non-Developmental (General Services)	**3,440**	**2,349**	**5,789**	**17,514**	**5,501**	**23,015**	**21,514**	**6,107**	**27,621**	**19,390**	**6,076**	**25,466**
II. Discharge of Internal Debt (1 to 8)	**–**	**41,529**	**41,529**	**–**	**54,792**	**54,792**	**–**	**54,792**	**54,792**	**–**	**40,549**	**40,549**
1. Market Loans	–	–	–	–	4,001	4,001	–	4,001	4,001	–	5,519	5,519
2. Loans from L.I.C.	–	–	–	–	–	–	–	–	–	–	–	–
3. Loans from SBI and other Banks	–	1	1	–	341	341	–	341	341	–	4,220	4,220
4. Loans from NABARD	–	1	1	–	341	341	–	341	341	–	4,220	4,220
5. Loans from National Co-operative Development Corporation	–	301	301	–	440	440	–	440	440	–	800	800
6. WMA from RBI	–	41,227	41,227	–	50,000	50,000	–	50,000	50,000	–	30,000	30,000
7. Special Securities issued to NSSF/Small Savings	–	–	–	–	–	–	–	–	–	–	–	–
8. Others	–	–	–	–	10	10	–	10	10	–	10	10
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**117,303**	**117,303**	**–**	**2,208**	**2,208**	**–**	**2,208**	**2,208**	**–**	**2,291**	**2,291**
1. State Plan Schemes	–	110,514	110,514	–	1,391	1,391	–	1,391	1,391	–	1,500	1,500
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–			–	–	–	–
2. Central Plan Schemes	–	1	1	–	1	1	–	1	1	–	1	1
3. Centrally Sponsored Schemes	–	810	810	–	103	103	–	103	103	–	122	122
4. Non-Plan (i to ii)	–	5,978	5,978	–	–	–	–	–	–	–	68	68
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	5,978	5,978	–	–	–	–	–	–	–	68	68
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	–	–	–	713	713	–	713	713	–	600	600
IV. Loans and Advances by State Governments (1+2)	**3,519**	**10,030**	**13,549**	**16,225**	**2,015**	**18,240**	**16,433**	**5,640**	**22,073**	**16,045**	**1,505**	**17,550**
1. Developmental Purposes (a + b)	**3,519**	**9,983**	**13,502**	**16,225**	**1,650**	**17,875**	**16,433**	**5,275**	**21,708**	**16,045**	**1,160**	**17,205**
(a) Social Services (1 to 4)	**1,100**	**499**	**1,599**	**800**	**1,150**	**1,950**	**800**	**1,150**	**1,950**	**300**	**1,160**	**1,460**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	–	–	–	–	–	–	–	–	–
3. Government Servants (Housing)	–	499	499	–	1,040	1,040	–	1,040	1,040	–	1,040	1,040
4. Others	1,100	–	1,100	800	110	910	800	110	910	300	120	420
(b) Economic Services (1 to 9)	**2,419**	**9,484**	**11,903**	**15,425**	**500**	**15,925**	**15,633**	**4,125**	**19,758**	**15,745**	**–**	**15,745**
1. Crop Husbandry	54	9,484	9,538	35	500	535	43	4,125	4,168	35	–	35
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	245	–	245	300	–	300	500	–	500	501	–	501
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	2,120	–	2,120	15,090	–	15,090	15,090	–	15,090	15,209	–	15,209

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

UTTARANCHAL

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	–	–	–	–	–	–	–	–	–	–	–	–
8. Other Industries and Minerals	–	–	–	–	–	–	–	–	–	–	–	–
9. Others	–	–	–	–	–	–	–	–	–	–	–	–
2. Non-Developmental Purposes (a + b)	**–**	**47**	**47**	**–**	**365**	**365**	**–**	**365**	**365**	**–**	**345**	**345**
(a) Government Servants (excluding Housing)	–	15	15	–	280	280	–	280	280	–	270	270
(b) Miscellaneous	–	32	32	–	85	85	–	85	85	–	75	75
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**1,952**	**1,952**	**–**	**–**	**–**	**–**	**5,415**	**5,415**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**16,970**	**16,970**	**–**	**18,018**	**18,018**	**–**	**18,018**	**18,018**	**–**	**19,819**	**19,819**
1. State Provident Funds	–	16,440	16,440	–	17,492	17,492	–	17,492	17,492	–	19,241	19,241
2. Others	–	530	530	–	526	526	–	526	526	–	578	578
VIII. Reserve Funds (1 to 4)	**–**	**9,500**	**9,500**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	9,500	9,500	–	–	–	–	–	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
IX. Deposits and Advances (1 to 4)	**–**	**175,427**	**175,427**	**–**	**98,456**	**98,456**	**–**	**98,456**	**98,456**	**–**	**108,303**	**108,303**
1. Civil Deposits	–	108,299	108,299	–	39,298	39,298	–	39,298	39,298	–	43,228	43,228
2. Deposits of Local Funds	–	59,364	59,364	–	59,158	59,158	–	59,158	59,158	–	65,075	65,075
3. Civil Advances	–	7,764	7,764	–	–	–	–	–	–	–	–	–
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
X. Suspense and Miscellaneous (1 to 4)	**–**	**2,004,114**	**2,004,114**	**–**	**382,524**	**382,524**	**–**	**383,324**	**383,324**	**–**	**420,776**	**420,776**
1. Suspense	–	82,981	82,981	–	12,524	12,524	–	12,524	12,524	–	13,776	13,776
2. Cash Balance Investment Accounts	–	325,526	325,526	–	–	–	–	–	–	–	–	–
3. Deposits with RBI	–	1,225,257	1,225,257	–	–	–	–	–	–	–	–	–
4. Others	–	370,350	370,350	–	370,000	370,000	–	370,800	370,800	–	407,000	407,000
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**168,778**	**168,778**	**–**	**125,500**	**125,500**	**–**	**125,100**	**125,100**	**–**	**138,050**	**138,050**
A. Surplus (+)/Deficit(-) on Capital Account			**79,069**			**76,218**			**73,086**			**32,579**
B. Surplus (+)/Deficit (-) on Revenue Account			**-76,129**			**-123,464**			**-105,957**			**-43,360**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**2,940**			**-47,246**			**-32,871**			**-10,781**
D. Increase(+)/Decrease(-) in Cash Balances			**2,940**			**-47,246**			**-32,871**			**-10,781**
(a) Opening Balance			-4,751			-2,935			-2,935			-32,927
(b) Closing Balance			-1,811			-50,181			-35,806			-43,708
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			-23,179			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*
UTTAR PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**390,828**	**16,075,748**	**16,466,576**	**528,676**	**5,378,825**	**5,907,501**	**643,470**	**6,684,733**	**7,328,203**	**777,394**	**5,322,364**	**6,099,758**
I. Total Capital Outlay (1 + 2)	**337,970**	**594,063**	**932,033**	**472,552**	**16,581**	**489,133**	**574,097**	**57,919**	**632,016**	**741,320**	**48,472**	**789,792**
1. Developmental (a + b)	**319,878**	**589,752**	**909,630**	**449,657**	**13,287**	**462,944**	**537,075**	**52,478**	**589,553**	**712,774**	**45,654**	**758,428**
(a) Social Services (1 to 9)	**26,823**	**6,062**	**32,885**	**45,197**	**205**	**45,402**	**58,385**	**890**	**59,275**	**81,950**	**1,149**	**83,099**
1. Education, Sports, Art and Culture	6,119	–	6,119	7,797	–	7,797	14,035	–	14,035	11,876	–	11,876
2. Medical and Public Health	14,249	24	14,273	17,764	–	17,764	23,859	353	24,212	43,885	–	43,885
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	–	5,745	5,745	13,110	–	13,110	13,110	–	13,110	14,953	–	14,953
5. Housing	466	302	768	1,670	185	1,855	1,931	517	2,448	1,799	450	2,249
6. Urban Development	–	–	–	–	–	–	–	–	–	–	–	–
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	4,981	-9	4,972	4,430	–	4,430	4,446	–	4,446	8,721	–	8,721
8. Social Security and Welfare	461	–	461	105	–	105	505	–	505	329	–	329
9. Others *	547	–	547	321	20	341	499	20	519	387	699	1,086
(b) Economic Services (1 to 10)	**293,055**	**583,690**	**876,745**	**404,460**	**13,082**	**417,542**	**478,690**	**51,588**	**530,278**	**630,824**	**44,505**	**675,329**
1. Agriculture and Allied Activities (i to xi)	24,574	-7,240	17,334	4,741	52	4,793	8,165	26,798	34,963	15,294	21,265	36,559
i) Crop Husbandry	17,314	-2,389	14,925	101	51	152	245	10	255	3,166	–	3,166
ii) Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
iii) Animal Husbandry	407	–	407	715	–	715	782	–	782	3,031	–	3,031
iv) Dairy Development	-227	–	-227	160	–	160	160	–	160	–	–	–
v) Fisheries	–	–	–	–	–	–	–	–	–	–	–	–
vi) Forestry and Wild Life	4,490	–	4,490	3,375	–	3,375	5,372	–	5,372	7,065	–	7,065
vii) Plantations	353	–	353	386	–	386	526	–	526	509	–	509
viii) Food Storage and Warehousing	–	-4,851	-4,851	–	1	1	–	26,788	26,788	–	21,265	21,265
ix) Agricultural Research and Education	2,102	–	2,102	4	–	4	546	–	546	1,268	–	1,268
x) Co-operation	135	–	135	–	–	–	534	–	534	255	–	255
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	38,156	–	38,156	52,200	–	52,200	53,432	–	53,432	63,800	–	63,800
3. Special Area Programmes	30,795	–	30,795	38,450	–	38,450	38,450	–	38,450	57,200	–	57,200
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	74,130	-33	74,097	121,185	–	121,185	131,120	–	131,120	184,536	–	184,536
5. Energy	36,295	587,186	623,481	39,307	–	39,307	95,855	–	95,855	70,664	–	70,664
6. Industry and Minerals (i to iv)	158	952	1,110	–	–	–	–	460	460	509	–	509
i) Village and Small Industries	79	952	1,031	–	–	–	–	–	–	–	–	–
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	4	–	4	–	–	–	–	–	–	40	–	40
iv) Others #	75	–	75	–	–	–	–	460	460	469	–	469
7. Transport (i + ii)	87,567	2,825	90,392	148,178	13,041	161,219	149,107	24,298	173,405	238,092	23,250	261,342
i) Roads and Bridges	87,315	2,812	90,127	147,928	13,041	160,969	144,884	24,298	169,182	234,242	23,250	257,492
ii) Others **	252	13	265	250	–	250	4,223	–	4,223	3,850	–	3,850
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

UTTAR PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	1,380	–	1,380	399	-11	388	2,561	32	2,593	729	-10	719
i) Tourism	1,380	–	1,380	399	–	399	2,561	–	2,561	729	–	729
ii) Others @@	–	–	–	–	-11	-11	–	32	32	–	-10	-10
2. Non-Developmental (General Services)	**18,092**	**4,311**	**22,403**	**22,895**	**3,294**	**26,189**	**37,022**	**5,441**	**42,463**	**28,546**	**2,818**	**31,364**
II. Discharge of Internal Debt (1 to 8)	**–**	**2,416,192**	**2,416,192**	**–**	**1,424,450**	**1,424,450**	**–**	**2,697,336**	**2,697,336**	**–**	**1,137,293**	**1,137,293**
1. Market Loans	–	157,733	157,733	–	47	47	–	47	47	–	44	44
2. Loans from L.I.C.	–	737	737	–	723	723	–	723	723	–	722	722
3. Loans from SBI and other Banks	–	33,000	33,000	–	90,000	90,000	–	140,000	140,000	–	90,000	90,000
4. Loans from NABARD	–	29,409	29,409	–	31,253	31,253	–	31,253	31,253	–	28,533	28,533
5. Loans from National Co-operative Development Corporation	–	924	924	–	983	983	–	5,814	5,814	–	711	711
6. WMA from RBI		1,643,105	1,643,105	–	1,000,000	1,000,000	–	2,000,000	2,000,000	–	1,000,000	1,000,000
7. Special Securities issued to NSSF/Small Savings	–	543,117	543,117	–	297,175	297,175	–	512,915	512,915	–	15,459	15,459
8. Others	–	8,167	8,167	–	4,269	4,269	–	6,584	6,584	–	1,824	1,824
of which : Land Compensation Bonds	–	14	14	–	11	11	–	11	11	–	11	11
III. Repayment of Loans to the Centre (1 to 7)	**–**	**125,656**	**125,656**	**–**	**142,156**	**142,156**	**–**	**146,139**	**146,139**	**–**	**136,056**	**136,056**
1. State Plan Schemes	–	109,195	109,195	–	125,795	125,795	–	123,222	123,222	–	124,021	124,021
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	16	16	–	12	12	–	12	12	–	12	12
3. Centrally Sponsored Schemes	–	2,213	2,213	–	1,818	1,818	–	1,819	1,819	–	2,421	2,421
4. Non-Plan (i to ii)	–	779	779	–	1,079	1,079	–	786	786	–	776	776
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	779	779	–	1,079	1,079	–	786	786	–	776	776
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	13,453	13,453	–	13,452	13,452	–	20,300	20,300	–	8,826	8,826
IV. Loans and Advances by State Governments (1+2)	**52,858**	**71,378**	**124,236**	**56,124**	**7,929**	**64,053**	**69,373**	**15,679**	**85,052**	**36,074**	**23,197**	**59,271**
1. Developmental Purposes (a + b)	**52,858**	**71,128**	**123,986**	**56,124**	**6,201**	**62,325**	**69,373**	**14,831**	**84,204**	**36,074**	**22,397**	**58,471**
(a) Social Services (1 to 4)	**13,729**	**11,480**	**25,209**	**7,769**	**4,200**	**11,969**	**25,912**	**2,400**	**28,312**	**16,712**	**12,396**	**29,108**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	–	–	–	–	–	–	–	–	–	–	–	–
3. Government Servants (Housing)	–	1,613	1,613	–	4,200	4,200	–	2,400	2,400	–	2,396	2,396
4. Others	13,729	9,867	23,596	7,769	–	7,769	25,912	–	25,912	16,712	10,000	26,712
(b) Economic Services (1 to 9)	**39,129**	**59,648**	**98,777**	**48,355**	**2,001**	**50,356**	**43,461**	**12,431**	**55,892**	**19,362**	**10,001**	**29,363**
1. Crop Husbandry	–	2,655	2,655	–	2,000	2,000	–	2,000	2,000	–	2,000	2,000
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	2,857	–	2,857	205	–	205	438	–	438	206	–	206
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	36,072	–	36,072	48,150	–	48,150	37,023	–	37,023	9,091	–	9,091

Appendix IV: Capital Expenditure of Individual States *(Contd.)*
UTTAR PRADESH

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	200	580	780	–	1	1	–	591	591	40	1	41
8. Other Industries and Minerals	–	3,171	3,171	–	–	–	–	8,139	8,139	125	8,000	8,125
9. Others	–	53,242	53,242	–	–	–	6,000	1,701	7,701	9,900	–	9,900
2. Non-Developmental Purposes (a + b)	**–**	**250**	**250**	**–**	**1,728**	**1,728**	**–**	**848**	**848**	**–**	**800**	**800**
(a) Government Servants (excluding Housing)	–	250	250	–	1,728	1,728	–	848	848	–	800	800
(b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**8,533**	**8,533**	**–**	**–**	**–**	**–**	**42,907**	**42,907**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**132,174**	**132,174**	**–**	**214,386**	**214,386**	**–**	**214,386**	**214,386**	**–**	**231,052**	**231,052**
1. State Provident Funds	–	127,972	127,972	–	209,098	209,098	–	209,098	209,098	–	225,764	225,764
2. Others	–	4,202	4,202	–	5,288	5,288	–	5,288	5,288	–	5,288	5,288
VIII. Reserve Funds (1 to 4)	**–**	**1,986**	**1,986**	**–**	**132,603**	**132,603**	**–**	**125,902**	**125,902**	**–**	**131,200**	**131,200**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	100	100	–	100	100
2. Sinking Funds	–	–	–	–	74,775	74,775	–	74,775	74,775	–	103,404	103,404
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	1,986	1,986	–	57,828	57,828	–	51,027	51,027	–	27,696	27,696
IX. Deposits and Advances (1 to 4)	**–**	**1,313,193**	**1,313,193**	**–**	**620,170**	**620,170**	**–**	**523,915**	**523,915**	**–**	**523,915**	**523,915**
1. Civil Deposits	–	354,705	354,705	–	259,160	259,160	–	259,160	259,160	–	259,160	259,160
2. Deposits of Local Funds	–	400,612	400,612	–	361,010	361,010	–	264,755	264,755	–	264,755	264,755
3. Civil Advances	–	8,159	8,159	–	–	–	–	–	–	–	–	–
4. Others	–	549,717	549,717	–	–	–	–	–	–	–	–	–
X. Suspense and Miscellaneous (1 to 4)	**–**	**10,923,414**	**10,923,414**	**–**	**2,562,550**	**2,562,550**	**–**	**2,612,550**	**2,612,550**	**–**	**2,841,179**	**2,841,179**
1. Suspense	–	-25,787	-25,787	–	75,015	75,015	–	75,015	75,015	–	75,015	75,015
2. Cash Balance Investment Accounts	–	333,749	333,749	–	–	–	–	–	–	–	–	–
3. Deposits with RBI	–	8,172,928	8,172,928	–	–	–	–	–	–	–	–	–
4. Others	–	2,442,524	2,442,524	–	2,487,535	2,487,535	–	2,537,535	2,537,535	–	2,766,164	2,766,164
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**489,159**	**489,159**	**–**	**258,000**	**258,000**	**–**	**248,000**	**248,000**	**–**	**250,000**	**250,000**
A. Surplus (+)/Deficit(-) on Capital Account			**1,858,541**			**598,368**			**572,410**			**594,169**
B. Surplus (+)/Deficit (-) on Revenue Account			**-1,858,315**			**-552,709**			**-717,646**			**-540,347**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**226**			**45,659**			**-145,236**			**53,822**
D. Increase(+)/Decrease(-) in Cash Balances			**226**			**45,659**			**-145,236**			**53,822**
(a) Opening Balance			-63,236			-107,479			23,999			-121,238
(b) Closing Balance			-63,010			-61,820			-121,237			-67,416
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			-16,697			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

WEST BENGAL

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**122,153**	**9,672,454**	**9,794,607**	**260,591**	**7,646,373**	**7,906,964**	**302,793**	**8,198,605**	**8,501,398**	**357,311**	**7,751,776**	**8,109,087**
I. Total Capital Outlay (1 + 2)	**75,034**	**577**	**75,611**	**100,831**	**2,778**	**103,609**	**188,881**	**18,815**	**207,696**	**152,110**	**17,162**	**169,272**
1. Developmental (a + b)	**73,520**	**542**	**74,062**	**98,197**	**1,837**	**100,034**	**184,559**	**16,947**	**201,506**	**147,360**	**16,171**	**163,531**
(a) Social Services (1 to 9)	**13,458**	**543**	**14,001**	**17,668**	**802**	**18,470**	**17,733**	**898**	**18,631**	**44,980**	**125**	**45,105**
1. Education, Sports, Art and Culture	341	–	341	953	–	953	608	–	608	1,250	–	1,250
2. Medical and Public Health	4,870	5	4,875	9,459	–	9,459	7,033	–	7,033	18,657	–	18,657
3. Family Welfare	–	-4	-4	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	6,671	–	6,671	1,849	–	1,849	4,067	–	4,067	18,219	–	18,219
5. Housing	381	542	923	2,022	802	2,824	2,062	800	2,862	2,301	116	2,417
6. Urban Development	–	–	–	375	–	375	375	–	375	534	–	534
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	296	–	296	385	–	385	1,159	–	1,159	1,090	–	1,090
8. Social Security and Welfare	716	–	716	2,501	–	2,501	2,001	98	2,099	2,538	9	2,547
9. Others *	183	–	183	124	–	124	428	–	428	391	–	391
(b) Economic Services (1 to 10)	**60,062**	**-1**	**60,061**	**80,529**	**1,035**	**81,564**	**166,826**	**16,049**	**182,875**	**102,380**	**16,046**	**118,426**
1. Agriculture and Allied Activities (i to xi)	1,247	-50	1,197	5,298	905	6,203	3,534	900	4,434	5,589	900	6,489
i) Crop Husbandry	27	–	27	825	–	825	23	–	23	1,075	–	1,075
ii) Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
iii) Animal Husbandry	7	–	7	265	–	265	115	–	115	265	–	265
iv) Dairy Development	50	12	62	220	–	220	66	–	66	239	–	239
v) Fisheries	756	–	756	1,415	–	1,415	1,365	–	1,365	1,415	–	1,415
vi) Forestry and Wild Life	–	–	–	1,500	–	1,500	1,000	–	1,000	1,500	–	1,500
vii) Plantations	105	–	105	120	–	120	120	–	120	120	–	120
viii) Food Storage and Warehousing	6	–	6	85	900	985	85	900	985	95	900	995
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	–	-62	-62	250	5	255	142	–	142	140	–	140
xi) Others @	296	–	296	618	–	618	618	–	618	740	–	740
2. Rural Development	–	–	–	3	–	3	3	–	3	5	–	5
3. Special Area Programmes	3,017	–	3,017	3,727	–	3,727	6,385	–	6,385	5,228	–	5,228
of which : Hill Areas	70	–	70	80	–	80	80	–	80	80	–	80
4. Major and Medium Irrigation and Flood Control	15,430	42	15,472	19,933	50	19,983	25,692	50	25,742	29,709	52	29,761
5. Energy	14,184	–	14,184	14,184	–	14,184	14,184	15,000	29,184	16,200	15,000	31,200
6. Industry and Minerals (i to iv)	1,365	–	1,365	1,913	–	1,913	86,504	–	86,504	3,286	–	3,286
i) Village and Small Industries	386	–	386	211	–	211	211	–	211	332	–	332
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	979	–	979	1,702	–	1,702	86,293	–	86,293	2,954	–	2,954
7. Transport (i + ii)	24,799	4	24,803	35,057	36	35,093	30,387	54	30,441	41,925	47	41,972
i) Roads and Bridges	17,071	1	17,072	32,437	36	32,473	22,209	54	22,263	38,484	47	38,531
ii) Others **	7,728	3	7,731	2,620	–	2,620	8,178	–	8,178	3,441	–	3,441
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

WEST BENGAL

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	20	3	23	414	44	458	137	45	182	438	47	485
i) Tourism	20	–	20	228	–	228	37	–	37	252	–	252
ii) Others @@	–	3	3	186	44	230	100	45	145	186	47	233
2. Non-Developmental (General Services)	**1,514**	**35**	**1,549**	**2,634**	**941**	**3,575**	**4,322**	**1,868**	**6,190**	**4,750**	**991**	**5,741**
II. Discharge of Internal Debt (1 to 8)	**–**	**2,154,664**	**2,154,664**	**–**	**1,084,195**	**1,084,195**	**–**	**939,206**	**939,206**	**–**	**591,958**	**591,958**
1. Market Loans	–	30,871	30,871	–	42,144	42,144	–	42,144	42,144	–	44,742	44,742
2. Loans from L.I.C.	–	473	473	–	550	550	–	500	500	–	550	550
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	271	271	–	263	263	–	263	263	–	270	270
5. Loans from National Co-operative Development Corporation	–	2,580	2,580	–	2,780	2,780	–	3,049	3,049	–	3,550	3,550
6. WMA from RBI	–	1,327,111	1,327,111	–	350,000	350,000	–	350,000	350,000	–	350,000	350,000
7. Special Securities issued to NSSF/Small Savings	–	701,727	701,727	–	561,980	561,980	–	423,395	423,395	–	50,167	50,167
8. Others	–	91,631	91,631	–	126,478	126,478	–	119,855	119,855	–	142,679	142,679
of which : Land Compensation Bonds	–	4	4	–	30	30	–	30	30	–	30	30
III. Repayment of Loans to the Centre (1 to 7)	**–**	**57,560**	**57,560**	**–**	**62,405**	**62,405**	**–**	**65,757**	**65,757**	**–**	**83,447**	**83,447**
1. State Plan Schemes	–	45,429	45,429	–	50,305	50,305	–	53,732	53,732	–	58,836	58,836
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	39	39	–	35	35	–	36	36	–	34	34
3. Centrally Sponsored Schemes	–	518	518	–	511	511	–	556	556	–	569	569
4. Non-Plan (i to ii)	–	1,646	1,646	–	1,798	1,798	–	1,677	1,677	–	16,372	16,372
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	1,646	1,646	–	1,798	1,798	–	1,677	1,677	–	16,372	16,372
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	9,928	9,928	–	9,756	9,756	–	9,756	9,756	–	7,636	7,636
IV. Loans and Advances by State Governments (1+2)	**47,119**	**258,515**	**305,634**	**159,760**	**54,084**	**213,844**	**113,912**	**46,985**	**160,897**	**205,201**	**8,115**	**213,316**
1. Developmental Purposes (a + b)	**47,119**	**258,291**	**305,410**	**159,760**	**53,335**	**213,095**	**113,912**	**46,335**	**160,247**	**205,201**	**7,565**	**212,766**
(a) Social Services (1 to 4)	**576**	**1,201**	**1,777**	**14,168**	**455**	**14,623**	**1,291**	**1,255**	**2,546**	**8,646**	**255**	**8,901**
1. Education, Sports, Art and Culture	–	–	–	–	5	5	–	5	5	–	5	5
2. Housing	–	–	–	–	–	–	–	–	–	–	–	–
3. Government Servants (Housing)	–	1,110	1,110	–	400	400	–	1,200	1,200	–	200	200
4. Others	576	91	667	14,168	50	14,218	1,291	50	1,341	8,646	50	8,696
(b) Economic Services (1 to 9)	**46,543**	**257,090**	**303,633**	**145,592**	**52,880**	**198,472**	**112,621**	**45,080**	**157,701**	**196,555**	**7,310**	**203,865**
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	194	–	194	181	20	201	769	20	789	232	20	252
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	50,984	246,578	297,562	141,182	43,400	184,582	104,921	35,200	140,121	191,635	200	191,835

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

WEST BENGAL

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	26	147	173	180	200	380	130	200	330	241	200	441
8. Other Industries and Minerals	-6,378	9,799	3,421	1,087	8,870	9,957	3,564	9,170	12,734	1,200	6,470	7,670
9. Others	1,717	566	2,283	2,962	390	3,352	3,237	490	3,727	3,247	420	3,667
2. Non-Developmental Purposes (a + b)	**–**	**224**	**224**	**–**	**749**	**749**	**–**	**650**	**650**	**–**	**550**	**550**
(a) Government Servants (excluding Housing)	–	224	224	–	649	649	–	650	650	–	550	550
(b) Miscellaneous	–	–	–	–	100	100	–	–	–	–	–	–
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**86**	**86**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**82,757**	**82,757**	**–**	**97,987**	**97,987**	**–**	**90,800**	**90,800**	**–**	**95,500**	**95,500**
1. State Provident Funds	–	80,679	80,679	–	96,112	96,112	–	88,500	88,500	–	93,000	93,000
2. Others	–	2,078	2,078	–	1,875	1,875	–	2,300	2,300	–	2,500	2,500
VIII. Reserve Funds (1 to 4)	**–**	**9,792**	**9,792**	**–**	**50,087**	**50,087**	**–**	**47,553**	**47,553**	**–**	**68,329**	**68,329**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	1	1	–	1	1	–	1	1
2. Sinking Funds	–	–	–	–	24,400	24,400	–	24,400	24,400	–	31,600	31,600
3. Famine Relief Fund	–	–	–	–		–	–		–	–		–
4. Others	–	9,792	9,792	–	25,686	25,686	–	23,152	23,152	–	36,728	36,728
IX. Deposits and Advances (1 to 4)	**–**	**1,292,827**	**1,292,827**	**–**	**1,496,753**	**1,496,753**	**–**	**1,256,239**	**1,256,239**	**–**	**990,295**	**990,295**
1. Civil Deposits	–	117,661	117,661	–	156,869	156,869	–	139,809	139,809	–	151,446	151,446
2. Deposits of Local Funds	–	365,050	365,050	–	543,378	543,378	–	446,284	446,284	–	471,249	471,249
3. Civil Advances	–	15,485	15,485	–	16,351	16,351	–	16,126	16,126	–	16,126	16,126
4. Others	–	794,631	794,631	–	780,155	780,155	–	654,020	654,020	–	351,474	351,474
X. Suspense and Miscellaneous (1 to 4)	**–**	**5,645,290**	**5,645,290**	**–**	**4,539,463**	**4,539,463**	**–**	**5,505,513**	**5,505,513**	**–**	**5,656,133**	**5,656,133**
1. Suspense	–	3,808	3,808	–	6,651	6,651	–	6,209	6,209	–	6,330	6,330
2. Cash Balance Investment Accounts	–	14,373	14,373	–	50,000	50,000	–	20,000	20,000	–	20,000	20,000
3. Deposits with RBI	–	4,294,105	4,294,105	–	3,150,000	3,150,000	–	4,050,000	4,050,000	–	4,150,000	4,150,000
4. Others	–	1,333,004	1,333,004	–	1,332,812	1,332,812	–	1,429,304	1,429,304	–	1,479,803	1,479,803
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**170,386**	**170,386**	**–**	**258,621**	**258,621**	**–**	**227,737**	**227,737**	**–**	**240,837**	**240,837**
A. Surplus (+)/Deficit(-) on Capital Account			**899,965**			**730,730**			**898,509**			**954,925**
B. Surplus (+)/Deficit (-) on Revenue Account			**-914,897**			**-730,031**			**-895,838**			**-979,692**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-14,932**			**699**			**2,671**			**-24,767**
D. Increase(+)/Decrease(-) in Cash Balances			**-14,932**			**699**			**2,671**			**-24,767**
(a) Opening Balance			10,668			-9,200			-4,267			-1,600
(b) Closing Balance			-4,264			-8,501			-1,596			-26,367
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			–			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			-66,817			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**325,079**	**338,230**	**663,309**	**339,568**	**343,198**	**682,766**	**354,370**	**412,614**	**766,984**	**399,183**	**81,455**	**480,638**
I. Total Capital Outlay (1 + 2)	**89,507**	**-4,234**	**85,273**	**148,449**	**398**	**148,847**	**145,169**	**1,010**	**146,179**	**182,668**	**418**	**183,086**
1. Developmental (a + b)	**83,968**	**-4,234**	**79,734**	**138,412**	**398**	**138,810**	**134,519**	**430**	**134,949**	**167,863**	**418**	**168,281**
(a) Social Services (1 to 9)	**32,349**	**-4,436**	**27,913**	**46,800**	**–**	**46,800**	**38,599**	**–**	**38,599**	**64,137**	**–**	**64,137**
1. Education, Sports, Art and Culture	11,337	–	11,337	16,424	–	16,424	13,167	–	13,167	15,504	–	15,504
2. Medical and Public Health	12,874	–	12,874	18,888	–	18,888	16,900	–	16,900	17,785	–	17,785
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	–	–	–	–	–	–	–	–	–	–	–	–
5. Housing	431	–	431	1,421	–	1,421	1,000	–	1,000	2,001	–	2,001
6. Urban Development	3,666	-4,436	-770	5,731	–	5,731	3,456	–	3,456	23,866	–	23,866
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	2844	–	2,844	2,525	–	2,525	2,300	–	2,300	2,500	–	2,500
8. Social Security and Welfare	863	–	863	1,119	–	1,119	1,051	–	1,051	1,786	–	1,786
9. Others *	334	–	334	692	–	692	725	–	725	695	–	695
(b) Economic Services (1 to 10)	**51,619**	**202**	**51,821**	**91,612**	**398**	**92,010**	**95,920**	**430**	**96,350**	**103,726**	**418**	**104,144**
1. Agriculture and Allied Activities (i to xi)	219	–	219	721	3	724	605	4	609	800	4	804
i) Crop Husbandry	26	–	26	68	3	71	55	4	59	64	4	68
ii) Soil and Water Conservation	7	–	7	10	–	10	–	–	–	5	–	5
iii) Animal Husbandry	33	–	33	90	–	90	15	–	15	75	–	75
iv) Dairy Development	–	–	–	–	–	–	–	–	–	–	–	–
v) Fisheries	3	–	3	3	–	3	5	–	5	6	–	6
vi) Forestry and Wild Life	150	–	150	550	–	550	530	–	530	650	–	650
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–	–	–	–	–
x) Co-operation	–	–	–	–	–	–	–	–	–	–	–	–
xi) Others @	–	–	–	–	–	–	–	–	–	–	–	–
2. Rural Development	2,132	–	2,132	3,800	–	3,800	1,425	–	1,425	3,745	–	3,745
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
of which : Hill Areas	–	–	–	–	–	–	–	–	–	–	–	–
4. Major and Medium Irrigation and Flood Control	1,698	202	1,900	2,405	395	2,800	1,865	426	2,291	1,690	414	2,104
5. Energy	–	–	–	–	–	–	4	–	4	2,503	–	2,503
6. Industry and Minerals (i to iv)	159	–	159	193	–	193	300	–	300	914	–	914
i) Village and Small Industries	159	–	159	193	–	193	300	–	300	913	–	913
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others #	–	–	–	–	–	–	–	–	–	1	–	1
7. Transport (i + ii)	47,293	–	47,293	83,850	–	83,850	90,855	–	90,855	93,247	–	93,247
i) Roads and Bridges	18,986	–	18,986	21,810	–	21,810	49,360	–	49,360	40,550	–	40,550
ii) Others **	28,307	–	28,307	62,040	–	62,040	41,495	–	41,495	52,697	–	52,697
8. Communications	–	–	–	–	–	–	–	–	–	–	–	–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	80	–	80	90	–	90	140	–	140
10. General Economic Services (i + ii)	118	–	118	563	–	563	776	–	776	687	–	687
i) Tourism	98	–	98	430	–	430	686	–	686	607	–	607
ii) Others @@	20	–	20	133	–	133	90	–	90	80	–	80
2. Non-Developmental (General Services)	**5,539**	**–**	**5,539**	**10,037**	**–**	**10,037**	**10,650**	**580**	**11,230**	**14,805**	**–**	**14,805**
II. Discharge of Internal Debt (1 to 8)	**–**	**159,763**	**159,763**	**–**	**231,735**	**231,735**	**–**	**57,293**	**57,293**	**–**	**5,825**	**5,825**
1. Market Loans	–	–	–	–	–	–	–	–	–	–	–	–
2. Loans from L.I.C.	–	–	–	–	–	–	–	–	–	–	–	–
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	–	–	–	–	–	–	–	–	–	–	–
5. Loans from National Co-operative Development Corporation	–	–	–	–	–	–	–	–	–	–	–	–
6. WMA from RBI	–	–	–	–	–	–	–	–	–	–	–	–
7. Special Securities issued to NSSF/Small Savings	–	159,763	159,763	–	231,735	231,735	–	57,293	57,293	–	5,825	5,825
8. Others	–	–	–	–	–	–	–	–	–	–	–	–
of which : Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
III. Repayment of Loans to the Centre (1 to 7)	**–**	**7,956**	**7,956**	**–**	**10,165**	**10,165**	**–**	**230,165**	**230,165**	**–**	**12,512**	**12,512**
1. State Plan Schemes	–	7,956	7,956	–	10,165	10,165	–	230,165	230,165	–	12,512	12,512
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	–	–	–	–	–	–	–	–	–	–	–	–
4. Non-Plan (i to ii)	–	–	–	–	–	–	–	–	–	–	–	–
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	–	–	–	–	–	–	–	–	–	–	–
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	–	–	–	–	–	–	–	–	–	–	–
IV. Loans and Advances by State Governments (1+2)	**235,572**	**174,745**	**410,317**	**191,119**	**100,900**	**292,019**	**209,201**	**124,146**	**333,347**	**216,515**	**62,700**	**279,215**
1. Developmental Purposes (a + b)	**235,572**	**112,570**	**348,142**	**191,119**	**47,500**	**238,619**	**209,201**	**26,271**	**235,472**	**216,515**	**10,000**	**226,515**
(a) Social Services (1 to 4)	**64,944**	**–**	**64,944**	**81,238**	**–**	**81,238**	**79,551**	**–**	**79,551**	**89,825**	**–**	**89,825**
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Housing	250	–	250	25	–	25	–	–	–	–	–	–
3. Government Servants (Housing)	99	–	99	500	–	500	150	–	150	150	–	150
4. Others	64,595	–	64,595	80,713	–	80,713	79,401	–	79,401	89,675	–	89,675
(b) Economic Services (1 to 9)	**170,628**	**112,570**	**283,198**	**109,881**	**47,500**	**157,381**	**129,650**	**26,271**	**155,921**	**126,690**	**10,000**	**136,690**
1. Crop Husbandry	–	–	–	–	–	–	32	–	32	32	–	32
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	–	–	–	18	–	18	–	–	–	18	–	18
5. Major and Medium Irrigation, *etc.*	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	164,599	50,470	215,069	93,000	–	93,000	62,750	26,271	89,021	45,800	10,000	55,800

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	7	–	7	156	–	156	156	–	156	156	–	156
8. Other Industries and Minerals	–	–	–	2,000	–	2,000	1	–	1	1,000	–	1,000
9. Others	6,022	62,100	68,122	14,707	47,500	62,207	66,711	–	66,711	79,684	–	79,684
2. Non-Developmental Purposes (a + b)	**–**	**62,175**	**62,175**	**–**	**53,400**	**53,400**	**–**	**97,875**	**97,875**	**–**	**52,700**	**52,700**
(a) Government Servants (excluding Housing)	–	75	75	–	400	400	–	100	100	–	200	200
(b) Miscellaneous	–	62,100	62,100	–	53,000	53,000	–	97,775	97,775	–	52,500	52,500
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VI. Contingency Fund	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
1. State Provident Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Others	–	–	–	–	–	–	–	–	–	–	–	–
VIII. Reserve Funds (1 to 4)	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
IX. Deposits and Advances (1 to 4)	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
1. Civil Deposits	–	–	–	–	–	–	–	–	–	–	–	–
2. Deposits of Local Funds	–	–	–	–	–	–	–	–	–	–	–	–
3. Civil Advances	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
X. Suspense and Miscellaneous (1 to 4)	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
1. Suspense	–	–	–	–	–	–	–	–	–	–	–	–
2. Cash Balance Investment Accounts	–	–	–	–	–	–	–	–	–	–	–	–
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	–	–	–	–	–	–	–	–	–	–	–
XI. Appropriation to Contingency Fund	**–**	**–**	–	**–**	**–**	**–**	**–**	**–**	–	**–**	**–**	**–**
XII. Remittances	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**	**–**
A. Surplus (+)/Deficit(-) on Capital Account			**-171,278**			**-196,474**			**-318,453**			**-235,907**
B. Surplus (+)/Deficit (-) on Revenue Account			**226,145**			**196,474**			**196,049**			**235,907**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**54,867**			**–**			**-122,404**			**–**
D. Increase(+)/Decrease(-) in Cash Balances++			**54,867**			**–**			**-122,404**			**–**
(a) Opening Balance			–			–			–			–
(b) Closing Balance			–			–			–			–
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			–			–			–			–
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			–			–			–			–

Appendix IV: Capital Expenditure of Individual States *(Contd.)*
ALL STATES

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL DISBURSEMENTS (I to XII)	**5,138,415**	**90,268,335**	**95,406,750**	**5,963,657**	**64,429,291**	**70,392,948**	**6,798,774**	**73,334,764**	**80,133,538**	**7,989,770**	**61,900,024**	**69,889,794**
I. Total Capital Outlay (1 + 2)	**4,140,395**	**1,102,159**	**5,242,554**	**5,139,804**	**943,015**	**6,082,819**	**5,803,127**	**1,019,930**	**6,823,057**	**7,044,717**	**631,651**	**7,676,368**
1. Developmental (a + b)	**4,000,775**	**1,037,543**	**5,038,318**	**4,930,694**	**836,417**	**5,767,111**	**5,565,457**	**910,053**	**6,475,510**	**6,705,447**	**527,741**	**7,233,188**
(a) Social Services (1 to 9)	**926,501**	**30,810**	**957,312**	**1,223,185**	**23,151**	**1,246,336**	**1,271,426**	**27,230**	**1,298,656**	**1,634,905**	**42,019**	**1,676,924**
1. Education, Sports, Art and Culture	75,791	308	76,099	120,234	490	120,724	129,652	282	129,933	148,621	19,836	168,457
2. Medical and Public Health	104,279	295	104,574	125,205	828	126,033	132,660	1,997	134,657	198,226	2,386	200,611
3. Family Welfare	1,846	-4	1,842	2,540	–	2,540	1,043	–	1,043	7,421	–	7,421
4. Water Supply and Sanitation	340,392	18,247	358,639	491,321	5,247	496,568	520,330	5,308	525,638	528,528	3,454	531,983
5. Housing	49,506	10,777	60,283	68,292	11,543	79,835	67,152	12,300	79,452	67,300	12,963	80,263
6. Urban Development	183,595	-226	183,369	159,486	3,549	163,035	169,118	5,341	174,459	346,375	914	347,289
7. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	80,984	-9	80,975	115,694	454	116,148	126,271	492	126,763	166,743	464	167,207
8. Social Security and Welfare	16,760	409	17,170	19,101	632	19,733	20,991	1,019	22,010	27,134	1,091	28,225
9. Others *	73,348	1,013	74,361	121,312	407	121,718	104,209	491	104,700	144,558	911	145,469
(b) Economic Services (1 to 10)	**3,074,274**	**1,006,732**	**4,081,006**	**3,707,509**	**813,266**	**4,520,775**	**4,294,031**	**882,823**	**5,176,854**	**5,070,541**	**485,722**	**5,556,264**
1. Agriculture and Allied Activities (i to xi)	119,459	-42,463	76,996	147,237	27,012	174,249	149,647	43,102	192,749	159,067	48,826	207,893
i) Crop Husbandry	20,534	-1,047	19,487	6,715	880	7,595	6,720	1,513	8,233	11,827	557	12,384
ii) Soil and Water Conservation	25,706	636	26,342	40,950	933	41,883	37,048	901	37,949	27,277	749	28,026
iii) Animal Husbandry	2,915	–	2,915	5,196	1	5,197	4,887	1	4,888	9,265	–	9,265
iv) Dairy Development	767	-6	761	1,338	–	1,338	1,111	–	1,111	1,189	–	1,189
v) Fisheries	5,075	20	5,095	7,921	–	7,921	5,680	2,440	8,120	8,787	–	8,787
vi) Forestry and Wild Life	38,990	2,707	41,697	45,845	644	46,489	48,997	664	49,661	62,796	714	63,510
vii) Plantations	484	-200	284	528	–	528	668	–	668	651	–	651
viii) Food Storage and Warehousing	1,774	-45,875	-44,101	1,831	24,773	26,604	2,093	36,799	38,892	2,500	46,995	49,495
ix) Agricultural Research and Education	3,046	–	3,046	1,399	–	1,399	2,118	–	2,118	3,643	–	3,643
x) Co-operation	19,424	1,310	20,734	34,360	-230	34,130	39,343	765	40,108	29,718	-235	29,483
xi) Others @	744	-8	736	1,154	12	1,166	983	19	1,002	1,415	46	1,461
2. Rural Development	233,925	18	233,943	310,242	1,336	311,578	330,595	1,311	331,906	395,186	1,702	396,888
3. Special Area Programmes	80,486	–	80,486	172,707	–	172,707	180,084	–	180,084	194,519	1	194,520
of which : Hill Areas	1,501	–	1,501	1,680	–	1,680	1,569	–	1,569	7,277	1	7,278
4. Major and Medium Irrigation and Flood Control	1,252,171	430,954	1,683,125	1,506,052	189,253	1,695,305	1,892,803	280,772	2,173,575	2,167,760	291,079	2,458,839
5. Energy	427,791	587,185	1,014,976	356,371	531,026	887,397	451,790	486,784	938,574	557,602	57,816	615,418
6. Industry and Minerals (i to iv)	37,727	895	38,622	53,889	53	53,942	142,053	539	142,592	70,338	44	70,382
i) Village and Small Industries	10,132	885	11,017	19,387	48	19,435	18,825	43	18,868	24,711	44	24,755
ii) Iron and Steel Industries	658	–	658	1,760	–	1,760	1,512	–	1,512	1,011	–	1,011
iii) Non-Ferrous Mining and Metallurgical Industries	2,266	-356	1,910	935	1	936	1,320	1	1,321	1,726	–	1,726
iv) Others #	24,671	366	25,037	31,807	4	31,811	120,396	495	120,891	42,890	–	42,890
7. Transport (i + ii)	861,707	29,519	891,227	1,060,427	52,418	1,112,858	1,078,746	60,140	1,138,886	1,393,605	56,983	1,450,588
i) Roads and Bridges	796,243	14,897	811,140	961,174	30,295	991,468	991,625	43,063	1,034,688	1,297,544	39,930	1,337,474
ii) Others **	65,464	14,622	80,086	99,253	22,123	121,390	87,121	17,077	104,198	96,061	17,053	113,114
8. Communications	2	–	2	4	–	4	4	–	4	4	–	4

Appendix IV: Capital Expenditure of Individual States *(Contd.)*

ALL STATES

(Rs. Lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	442	–	442	9,509	–	9,509	3,123	3,000	6,123	10,397	–	10,397
10. General Economic Services (i + ii)	60,564	624	61,188	91,071	12,169	103,240	65,185	7,176	72,361	122,063	29,272	151,334
i) Tourism	12,388	69	12,457	16,889	–	16,889	26,947	–	26,947	24,606	–	24,606
ii) Others @@	48,176	555	48,731	74,182	12,169	86,351	38,239	7,176	45,414	97,457	29,272	126,728
2. Non-Developmental (General Services)	**139,620**	**64,617**	**204,236**	**209,111**	**106,597**	**315,708**	**237,670**	**109,877**	**347,547**	**339,270**	**103,910**	**443,180**
II. Discharge of Internal Debt (1 to 8)	**–**	**17,087,217**	**17,087,217**	**–**	**10,951,353**	**10,951,353**	**–**	**12,155,972**	**12,155,972**	**–**	**6,881,314**	**6,881,314**
1. Market Loans	–	497,027	497,027	–	443,329	443,329	–	439,173	439,173	–	528,122	528,122
2. Loans from L.I.C.	–	35,062	35,062	–	61,597	61,597	–	83,359	83,359	–	65,334	65,334
3. Loans from SBI and other Banks	–	195,889	195,889	–	241,413	241,413	–	250,401	250,401	–	227,062	227,062
4. Loans from NABARD	–	278,386	278,386	–	499,322	499,322	–	671,571	671,571	–	125,793	125,793
5. Loans from National Co-operative Development Corporation	–	36,422	36,422	–	47,823	47,823	–	58,590	58,590	–	42,733	42,733
6. WMA from RBI	–	11,092,036	11,092,036	–	6,695,119	6,695,119	–	6,980,942	6,980,942	–	4,823,590	4,823,590
7. Special Securities issued to NSSF/Small Savings	–	4,640,815	4,640,815	–	2,463,281	2,463,281	–	2,842,721	2,842,721	–	516,555	516,555
8. Others	–	311,581	311,581	–	499,471	499,471	–	829,214	829,214	–	552,125	552,125
of which : Land Compensation Bonds	–	7,105	7,105	–	118	118	–	132	132	–	9,605	9,605
III. Repayment of Loans to the Centre (1 to 7)	**–**	**1,201,033**	**1,201,033**	**–**	**1,827,430**	**1,827,430**	**–**	**2,713,921**	**2,713,921**	**–**	**1,383,407**	**1,383,407**
1. State Plan Schemes	–	845,555	845,555	–	1,523,383	1,523,383	–	2,398,001	2,398,001	–	1,126,684	1,126,684
of which: Advance release of Plan Assistance for Natural Calamities	–	215	215	–	214	214	–	214	214	–	–	–
2. Central Plan Schemes	–	2,766	2,766	–	11,546	11,546	–	13,661	13,661	–	12,510	12,510
3. Centrally Sponsored Schemes	–	12,410	12,410	–	14,026	14,026	–	14,028	14,028	–	14,065	14,065
4. Non-Plan (i to ii)	–	-3,715	-3,715	–	16,679	16,679	–	16,188	16,188	–	66,927	66,927
i) Relief for Natural Calamities	–	15,581	15,581	–	216	216	–	13	13	–	13	13
ii) Others	–	-19,296	-19,296	–	16,463	16,463	–	16,175	16,175	–	66,914	66,914
5. Ways and Means Advances from Centre	–	213,626	213,626	–	121,306	121,306	–	124,497	124,497	–	85,092	85,092
6. Loans for Special Schemes	–	328	328	–	1,740	1,740	–	1,784	1,784	–	2,103	2,103
7. Others	–	130,063	130,063	–	138,750	138,750	–	145,763	145,763	–	76,025	76,025
IV. Loans and Advances by State Governments (1+2)	**992,190**	**1,599,139**	**2,591,329**	**811,826**	**725,070**	**1,536,896**	**907,204**	**1,169,938**	**2,077,142**	**930,465**	**473,671**	**1,404,135**
1. Developmental Purposes (a + b)	**991,905**	**1,516,570**	**2,508,475**	**811,726**	**623,394**	**1,435,120**	**907,104**	**1,028,362**	**1,935,466**	**930,355**	**356,297**	**1,286,652**
(a) Social Services (1 to 4)	**191,185**	**152,192**	**343,377**	**185,964**	**169,624**	**355,589**	**182,795**	**146,390**	**329,185**	**242,151**	**173,926**	**416,077**
1. Education, Sports, Art and Culture	4,007	900	4,907	1,265	10	1,275	1,109	10	1,119	1,500	10	1,510
2. Housing	31,720	49,505	81,225	11,127	55,260	66,388	16,106	54,487	70,593	10,268	63,843	74,111
3. Government Servants (Housing)	8,745	47,399	56,144	12,125	95,351	107,476	11,750	67,950	79,700	12,231	53,837	66,068
4. Others	146,713	54,388	201,100	161,447	19,003	180,450	153,830	23,943	177,773	218,152	56,236	274,388
(b) Economic Services (1 to 9)	**800,721**	**1,364,378**	**2,165,099**	**625,762**	**453,770**	**1,079,532**	**724,310**	**881,971**	**1,606,281**	**688,204**	**182,371**	**870,575**
1. Crop Husbandry	79	20,668	20,747	1,546	2,518	4,064	2,350	8,066	10,416	135	2,409	2,544
2. Soil and Water Conservation	1	–	1	401	–	401	259	–	259	30	–	30
3. Food Storage and Warehousing	481	–	481	1,346	492	1,838	1,266	1	1,267	4,992	250	5,242
4. Co-operation	22,070	52,864	74,934	21,237	86,337	107,573	32,426	212,595	245,021	18,308	23,376	41,684
5. Major and Medium Irrigation, *etc.*	706	463	1,169	100	1,500	1,600	100	100	200	–	1,500	1,500
6. Power Projects	735,511	1,087,818	1,823,329	549,049	263,359	812,408	544,019	589,320	1,133,340	539,647	112,211	651,858

Appendix IV: Capital Expenditure of Individual States *(Concld.)*

ALL STATES

(Rs. lakh)

Items	2003-04 (Accounts)			2004-05 (Budget Estimates)			2004-05 (Revised Estimates)			2005-06 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	11,562	1,254	12,816	5,628	436	6,064	15,146	8,635	23,781	2,256	201	2,457
8. Other Industries and Minerals	5,313	19,060	24,373	16,939	17,594	34,533	26,000	22,192	48,192	18,416	16,938	35,354
9. Others	24,997	182,251	207,248	29,516	81,534	111,050	102,744	41,062	143,806	104,420	25,486	129,906
2. Non-Developmental Purposes (a + b)	**285**	**82,569**	**82,854**	**100**	**101,676**	**101,776**	**100**	**141,576**	**141,676**	**110**	**117,374**	**117,484**
(a) Government Servants (excluding Housing)	250	20,730	20,980	50	31,504	31,554	50	26,465	26,515	50	46,034	46,084
(b) Miscellaneous	35	61,839	61,874	50	70,174	70,224	50	115,111	115,161	60	71,340	71,400
V. Inter-State Settlement	**–**	**–**	**–**	**–**	**2**	**2**	**–**	**2**	**2**	**–**	**3**	**3**
VI. Contingency Fund	**–**	**176,593**	**176,593**	**–**	**91,407**	**91,407**	**–**	**157,237**	**157,237**	**–**	**99,610**	**99,610**
VII. Small Savings, Provident Funds, *etc.* (1+2)	**–**	**2,436,874**	**2,436,874**	**–**	**2,826,628**	**2,826,628**	**74,144**	**2,690,969**	**2,765,113**	**–**	**2,981,621**	**2,981,621**
1. State Provident Funds	–	1,714,312	1,714,312	–	1,883,956	1,883,956	74,144	1,777,920	1,852,064	–	2,050,064	2,050,064
2. Others	–	722,562	722,562	–	942,672	942,672	–	913,048	913,048	–	931,557	931,557
VIII. Reserve Funds (1 to 4)	**–**	**740,103**	**740,103**	**–**	**1,057,792**	**1,057,792**	**–**	**1,266,920**	**1,266,920**	**–**	**1,276,258**	**1,276,258**
1. Depreciation/Renewal Reserve Funds	–	4,549	4,549	–	10,759	10,759	–	10,638	10,638	–	9,704	9,704
2. Sinking Funds	–	127,350	127,350	–	301,071	301,071	–	341,538	341,538	–	398,055	398,055
3. Famine Relief Fund	–	–	–	–	–	–	–	4	4	–	7	7
4. Others	–	608,204	608,204	–	745,961	745,961	–	914,740	914,740	–	868,491	868,491
IX. Deposits and Advances (1 to 4)	**5,830**	**13,678,528**	**13,684,358**	**12,026**	**11,683,070**	**11,695,096**	**14,299**	**11,732,482**	**11,746,781**	**14,589**	**11,804,047**	**11,818,636**
1. Civil Deposits	–	3,332,672	3,332,672	–	3,121,865	3,121,865	–	3,181,644	3,181,644	–	3,351,347	3,351,347
2. Deposits of Local Funds	5,830	6,436,295	6,442,125	–	5,723,785	5,723,785	–	5,809,351	5,809,351	–	6,303,957	6,303,957
3. Civil Advances	–	287,913	287,913	–	232,509	232,509	–	234,474	234,474	–	247,546	247,546
4. Others	–	3,621,648	3,621,648	12,026	2,604,910	2,616,936	14,299	2,507,012	2,521,311	14,589	1,901,198	1,915,787
X. Suspense and Miscellaneous (1 to 4)	**–**	**46,116,569**	**46,116,569**	**–**	**29,815,005**	**29,815,005**	**–**	**35,458,895**	**35,458,895**	**–**	**31,049,791**	**31,049,791**
1. Suspense	–	1,261,042	1,261,042	–	1,418,489	1,418,489	–	1,380,603	1,380,603	–	1,250,824	1,250,824
2. Cash Balance Investment Accounts	–	11,008,503	11,008,503	–	5,342,713	5,342,713	–	9,770,571	9,770,571	–	6,041,102	6,041,102
3. Deposits with RBI	–	22,432,668	22,432,668	–	10,815,266	10,815,266	–	10,924,493	10,924,493	–	10,235,231	10,235,231
4. Others	–	11,414,357	11,414,357	–	12,238,537	12,238,537	–	13,383,227	13,383,227	–	13,522,634	13,522,634
XI. Appropriation to Contingency Fund	**–**	**85,000**	**85,000**	**–**	**3**	**3**	**–**	**3**	**3**	**–**	**3**	**3**
XII. Remittances	**–**	**6,045,121**	**6,045,121**	**–**	**4,508,517**	**4,508,517**	**–**	**4,968,496**	**4,968,496**	**–**	**5,318,647**	**5,318,647**
A. Surplus (+)/Deficit(-) on Capital Account			**5,998,066**			**4,225,082**			**3,753,705**			**2,663,948**
B. Surplus (+)/Deficit (-) on Revenue Account			**-6,114,513**			**-4,747,023**			**-4,430,180**			**-2,551,281**
C. Overall Surplus (+)/Deficit (-) (A+B=D)			**-116,447**			**-521,941**			**-676,475**			**112,667**
D. Increase(+)/Decrease(-) in Cash Balances++			**-116,447**			**-521,941**			**-676,475**			**112,667**
(a) Opening Balance			-309,111			-1,061,085			-469,828			-852,878
(b) Closing Balance			-480,428			-1,583,026			-1,023,896			-740,208
Memo-Items												
(a) Withdrawals from(+)/Additions to(-) Cash Balance Investment Account (net)			177,789			184,171			-115,000			-20,799
(b) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			46,088			-13,950			59,634			–

Notes to Appendix IV :

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Further, all sub-groups under 'Internal Debt' and 'Loans and Advances from Centre provided in Appendix III (Capital Receipts) are now included under Capital Expenditure. Expenditure under items of 'Public Account' and 'Contingency Fund' are also included under Capital Expenditure. On account of these compositional changes, Capital Expenditure and the sub-groups that have been modified will not be comparable with the earlier years' data provided in the Study.

2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-groups 'Others'.

3. Figures in respect of Bihar, Jammu and Kashmir and Jharkhand for 2003-2004 relate to Revised Estimates.

4. The data are subject to rounding-off.

* Include outlay on Information and Publicity, Other Social Services, *etc.*

@ Include outlay on Other Agricultural Programmes, *etc.*

Include outlay on Cement and Non-Metallic Industries, Petro-Chemical Industries, Chemical Industries, Engineering Industries, Telecommunication and Electronic Industries, Consumer Industries, Atomic Energy Industries , Other Industries and Minerals, *etc.*

** Include outlay on Indian Railway Commercial Lines, Indian Railway Strategic Lines, Ports and Light Houses, Shipping, Civil Aviation, Road Transport, Inland Water Transport, Other Transport, *etc.*

@@ Include outlay on Foreign Trade and Export Promotion Technology, Other General Economic Services, Investments in General Financial and Trading Institutions, International Financial Institutions, *etc.*

++ Figures pertaining to Opening and Closing Balances do not include NCT Delhi, while the Increase/ Decrease in Cash Balances for 'All States' includes NCT Delhi. Hence, the variation in the Opening and Closing Balances do not match with the Increase/Decrease in Cash Balances.

— Nil/Negligible/Not available.